

S.No.	FILE NAME	Case Type	Case No	Case Year	U/s	Plaintiff	Defendant	Decided By	DOD	Decision Type	Goshwara
1	EX-45-05 ATTACHED WITH 221	CIVIL SUIT	EX-44	2005	SUIT FOR RECOVERY	CITI BANK N.A.	ABHAY VEER BATRA	SH. MANISH GUPTA	7/29/2005	SATISFIED	
2	GO NO 201 ND-DEC-04	CIVIL SUIT	87-04	1998	SUIT FOR MANDATORY & PERMANENT INJUNCTION	DELHI SWIMMING ASSOCIATION	SPROTS AUTHORITY OF INDIA	SH. AJAY PANDEY	12/6/2004	D/W	201 ND
3	GO NO 202 ND-DEC-04	CIVIL SUIT	4	2004	SUIT FOR PERMANENT INJUNCTION	SARV SHAKTI RATI RAM MANDIR	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/13/2004	DISMISSED DEFAULT	202 ND
4	GO NO 203 ND-DEC-04	CIVIL SUIT	291	1989	SUIT FOR DECLARATION & PERMANENT INJUNCTION	JAMIA MILLIA ISLAMIA, JAMIA NAGAR	BABUL ILM EDUCATIONAL SOCIETY	SH. AJAY PANDEY	12/14/2004	DISMISSED	203 ND
5	GO NO 205 ND-DEC-04	CIVIL SUIT	284	2004	SUIT FOR PERMANENT INJUNCTION	DAYA NAND	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/16/2004	SATISFIED	205 ND
6	GO NO 206 ND-DEC-04	CIVIL SUIT	70	2003	SUIT FOR PERMANENT INJUNCTION	SMT. SHAHNAAZ BEGUM	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/16/2004	DISMISSED	206 ND
7	GO NO 207 ND-DEC-04	CIVIL SUIT	71	2003	SUIT FOR PERMANENT INJUNCTION	SHRI SHUBHASH ARORA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/16/2004	DISMISSED	207 ND
8	GO NO 209 ND-DEC-04	CIVIL SUIT	503-02	1989	SUIT FOR INJUNCTION	SHRI ATMA RAM GUPTA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/17/2004	DECREE D	209 ND
9	GO NO 210 ND-DEC-04	CIVIL SUIT	102-03	1992	SUIT FOR INJUNCTION	RAGHUBIR SINGH	MUNICIPAL CORPORATION OF DELHI	SH. AJAY PANDEY	12/20/2004	COMPR OMISED	210 ND
10	GO NO 215 ND-DEC-04	CIVIL SUIT	553	2002	SUIT FOR PERMANENT INJUNCTION	RANI	SOMNATH	MS. SAMITA GARG	12/24/2004	DECREE D	215 ND

11	GO NO 216 ND-DEC-04	CIVIL SUIT	77	2003	SUIT FOR DECLARATION & MANDATORY INJUNCTION	SHRI KHEM CHANDRA	DELHI TRANSPORT CORPORATION	SH. MANISH GUPTA	12/24/2004	DECREE D	216 ND
12	GO NO 217 ND-DEC-04	CIVIL SUIT	348	2002	SUIT FOR PERMANENT INJUNCTION	M/S COOPERATIVE STORES LTD	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. MANISH GUPTA	12/15/2004	COMPR OMISED	217 ND
13	GO NO 219 ND-DEC-04	CIVIL SUIT	91	2003	SUIT FOR PERMANENT INJUNCTION	GURSHARAN KAUR @ RIMPI	SHRI INDERJEET SINGH	SH. MANISH GUPTA	12/7/2004	COMPR OMISED	219 ND
14	GO NO 220 ND ATTACHED WITH 220 ND	CIVIL SUIT	EX-43	2005	SUIT FOR PETITION	CITI BANK N.A.	ABHAY VEER BATRA	SH. MANISH GUPTA	7/29/2005	SATISFIED	220 ND
15	GO NO 220 ND-DEC-04	CIVIL SUIT	404	2004	SUIT FOR RECOVERY	CITI BANK N.A.	ABHAY VEER BATRA	SH. MANISH GUPTA	12/2/2004	DECREE D	220 ND
16	GO NO 221 ND-DEC-04	CIVIL SUIT	405	2004	SUIT FOR RECOVERY	CITI BANK N.A.	ABHAY VEER BATRA	SH. MANISH GUPTA	12/2/2004	DECREE D	221 ND
17	GO NO 222 ND ATTACHED WITH 222 ND	CIVIL SUIT	EX-45	2005	SUIT FOR PETITION	CITI BANK N.A.	ABHAY VEER BATRA	SH. MANISH GUPTA	7/29/2005	SATISFIED	222 ND
18	GO NO 222 ND-DEC-04	CIVIL SUIT	406	2004	SUIT FOR RECOVERY	CITI BANK N.A.	ABHAY VEER BATRA	SH. MANISH GUPTA	12/2/2004	DECREE D	222 ND
19	GO NO 224 ND-DEC-04	CIVIL SUIT	339	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI BHAGWAN DASS GAURI	SHRI RAM KARAN GUPTA	MS. KIRAN BANSAL	12/21/2004	WITHDRAW	224 ND
20	GO NO 225 ND-DEC-04	CIVIL SUIT	220	2004	SUIT FOR DECLARATION AND PERPETUAL AND MANDATORY INJUNCTIONS	SMT.KRISHNA DEVI	PRINCIPAL, MODEL SCHOOL FOR MENTALLY DEFICIENT	MS. KIRAN BANSAL	12/17/2004	DECREE D	225 ND
21	GO NO 226 ND-DEC-04	CIVIL SUIT	411	2002	SUIT FOR RECOVERY	Guru Dhara Chits (Pvt) Ltd	Rawail Singh	SH. GAUTAM MANAN	12/18/2004	COURT FEES	226 ND

22	GO NO 534 ND ATTACHED WITH 225 ND	CIVIL SUIT	M-8	2005		SMT.KRISHNA DEVI	PRINCIPAL, MODEL SCHOOL FOR MENTALLY DEFICIENT	MS. KIRAN BANSAL	7/22/2005	DISMISSED DEFAULT	534 ND
23	GO NO 211 ND-DEC-04	CIVIL SUIT	M-69	2004	SUIT FOR DECLARATION AND MANDATORY INJUNCTIONS	SHRI NARINDER KUMAR SHARMA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/23/2004	D/W	211 ND
24	GO NO 212 ND-DEC-04	CIVIL SUIT	32	1982		NISHAM DASS	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/24/2004	SINE-DIE	212 ND
25	GO NO 213 ND-DEC-04	CIVIL SUIT	326	1985		ANIL KUMAR	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/24/2004	SINE-DIE	213 ND
26	GO NO 214 ND-DEC-04	CIVIL SUIT	158	2003	SUIT FOR PERPETUAL INJUNCTION	SHRI HAKIM RAI BHATIA	SHRI. SANJAY GOEL	MS. SAMITA GARG	12/14/2004	DECREE D	214 ND
27	GO NO 218 ND-DEC-04	CIVIL SUIT	843	2002	SUIT FOR RECOVERY	M/s Ajit Electricals	M/S. HITKARI INDUSTRIES LTD.	SH. MANISH GUPTA	12/14/2004	DECREE D	218 ND
28	GO NO 301 ND-DEC-04	CIVIL SUIT	559	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	NAVNEET SINGH	SMT. UMAWATI	MS. NAVITA KUMARI	12/14/2004	WITHDRAW	301 ND
29	GO NO 302 ND-DEC-04	CIVIL SUIT	216-04	2003	SUIT FOR RECOVERY	Shri Shyam Kukreja	Shri Gurdeep Singh Mongia	MS. NAVITA KUMARI	12/17/2004	DECREE D	302 ND
30	GO NO 303 ND-DEC-04	CIVIL SUIT	393	2004	SUIT FOR RECOVERY	UCO BANK	SH. C.P. SHRIVASTVA	MS. NAVITA KUMARI	12/22/2004	DECREE D	303 ND
31	GO NO 304 ND-DEC-04	CIVIL SUIT	622	2003	SUIT FOR PERMANENT INJUNCTION	SHRI JITENDER GUPTA	BANK OF INDIA	MS. NAVITA KUMARI	12/22/2004	DISMISSED DEFAULT	304 ND
32	GO NO 305 ND-DEC-04	CIVIL SUIT	870	2002	SUIT FOR RECOVERY	CITI SOLUTIONS PVT. LIMITED	MADHYAM COMPUTER	SH. SHAILENDER MALIK	12/6/2004	DISMISSED	305 ND
33	GO NO 306 ND-DEC-04	CIVIL SUIT	393	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	MRS. SURINDER SABARWAL	SH. SATYAPAL SAHNI	SH. SHAILENDER MALIK	12/21/2004	D/W	306 ND

34	GO NO 307 ND-DEC-04	CIVIL SUIT	101	2004	SUIT FOR RECOVERY	M/s. Park Hotel	M/s. Hind Maple Opportunities International P. Ltd	SH. SHAILENDER MALIK	12/13/2004	COMPR OMISED	307 ND
35	GO NO 308 ND-DEC-04	CIVIL SUIT	136	2003	SUIT FOR RECOVERY	M/S VISHV VIJAY PVT LTD	M.S VANITA PRAKASHAN	SH. SHAILENDER MALIK	12/22/2004	DISMISS ED DEFAULT	308 ND
36	GO NO 309 ND-DEC-04	CIVIL SUIT	S-225	2004	SUIT FOR RECOVERY	CANARA BANK	M/s Kiazan Impex	SH. RAJESH KUMAR GOEL	12/10/2004	DISPOSE D	309 ND
37	GO NO 312 ND-DEC-04	CIVIL SUIT	1908	2002	SUIT FOR RECOVERY	M/S BALAJI STEEL	M/S ADHUNIK POLYMERS (P) LTD OFFICE	SH. RAJESH KUMAR GOEL	12/18/2004	DECREE D	312 ND
38	GO NO 313 ND-DEC-04	CIVIL SUIT	1545	2002	SUIT FOR RECOVERY	M/s Mod Travel and Tours Private Ltd	M/s Friends globe Travels	SH. RAJESH KUMAR GOEL	12/18/2004	DECREE D	313 ND
39	GO NO 316 ND-DEC-04	CIVIL SUIT	175	2003	SUIT FOR RECOVERY	M/s Goli Finance Limited	Sh Ravi Pathrey	SH. RAJESH KUMAR GOEL	12/23/2004	DECREE D	316 ND
40	GO NO 317 ND-DEC-04	CIVIL SUIT	384	2004	SUIT FOR PERMANENT INJUNCTION	SHRI DEEN DAYAL KHURANA	KANCHAN SHARMA	SH. RAKESH PANDIT	12/1/2004	DISMISS ED DEFAULT	317 ND
41	GO NO 318 ND-DEC-04	CIVIL SUIT	141	2004	SUIT FOR DECLARATION AND PAYMENT	SCHOKHI INDUSTRIAL PVT LTD	UNION OF INDIA	SHRI VIDYA PRAKASH	12/20/2004	DISMISS ED DEFAULT	318 ND
42	GO NO 320 ND-DEC-04	CIVIL SUIT	633	2002	SUIT FOR RECOVERY	CENTRAL BANK OF INDIA	M/S. LOVELY DYERS	SH. MANISH GUPTA	12/1/2004	DECREE D	320 ND
43	GO NO 321 ND-DEC-04	CIVIL SUIT	490	2002	SUIT FOR PERMANENT INJUNCTION	ROOP SHARMA	M/S. LAWRENCE COMMUNICATION NETWORK PVT. LTD.	SH. MANISH GUPTA	12/3/2004	DISMISS ED DEFAULT	321 ND
44	GO NO 322 ND-DEC-04	CIVIL SUIT	389	2002	SUIT FOR RECOVERY	Continental Carriers Private Limited	Ms. Sudha Diwan	SH. SHAILENDER MALIK	12/1/2004	DISMISS ED	322 ND
45	GO NO 323 ND-DEC-04	CIVIL SUIT	568	2003		ROMIL KHETARPAL	STATE	SH. V.K. GOEL	12/3/2004	ALLOWE D	323 ND

46	GO NO 324 ND-DEC-04	CIVIL SUIT	436	2002	SUIT FOR PERMANENT INJUNCTION	SMT. HEM LATA SHARMA	BHUVIR SINGH NIRMAL	SH. SHAILENDER MALIK	12/13/2004	DECREE D	324 ND
47	GO NO 325 ND-DEC-04	CIVIL SUIT	360	2004	SUIT FOR PERMANENT INJUNCTION	Sh. Vijay Kumar Mehta	Mr. Pratap Singh	SH. SHAILENDER MALIK	12/1/2004	COMPR OMISED	325 ND
48	GO NO 326 ND-DEC-04	CIVIL SUIT	193	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	Sh. Kishan Kumar	SH. SHAILENDER MALIK	12/21/2004	DECREE D	326 ND
49	GO NO 327 ND-DEC-04	CIVIL SUIT	35	2002	SUIT FOR POSSESSION AND RECOVERY	SMT. SHARMILA SHOKHAND	SHRI BALJIT SINGH	SH. BALWANT RAI	12/14/2004	COMPR OMISED	327 ND
50	GO NO 328 ND-DEC-04	CIVIL SUIT	52	2004	SUIT FOR RECOVERY	M/S. GRACEWAY FINANCE SERVICES (P) LTD.	RAJWANT KAUR	SH. BALWANT RAI BANSAL	12/13/2004	DECREE D	328 ND
51	GO NO 329 ND-DEC-04	CIVIL SUIT	291	2003	SUIT FOR PERMANENT INJUNCTION	SHRI AVINASH CHAWLA	SHRI MAHENDRA KHURANA	SH. BALWANT RAI	12/15/2004	COMPR OMISED	329 ND
52	GO NO 310 ND-DEC-04	CIVIL SUIT	S-1924	2002	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	RANBIR SINGH	SH. KEDAR NATH	SH. RAJESH KUMAR GOEL	12/16/2004	DISMISS ED DEFAULT	310 ND
53	GO NO 311 ND-DEC-04	CIVIL SUIT	716	2002	SUIT FOR RECOVERY	M/s Tata Sons Ltd.	Ms Rinu Dhillon	SH. RAJESH KUMAR GOEL	12/15/2004	DECREE D	311 ND
54	GO NO 314 ND-DEC-04	CIVIL SUIT	105	2003	SUIT FOR RECOVERY	M/s Carrier Aircon limited	Shri I.M.Khaneja	SH. RAJESH KUMAR GOEL	12/21/2004	COMPR OMISED	314 ND
55	GO NO 315 ND-DEC-04	CIVIL SUIT	1336	2002	SUIT FOR RECOVERY	S.P. KAKAR	SHRI GOPAL DUTT	SH. RAJESH KUMAR GOEL	12/22/2004	DISMISS ED DEFAULT	315 ND
56	GO NO 332 ND-DEC-04	CIVIL SUIT	30	2004	SUIT FOR RECOVERY	M/s. Alpha and Omega Diagnostics (I) Ltd.	M/S ARV LABS	SH. PARVEEN SINGH	12/1/2004	DECREE D	332 ND
57	GO NO 333 ND-DEC-04	CIVIL SUIT	323	2004	SUIT FOR RECOVERY	Smt. Lajwanti Thakral	M/s Hemkunt Kar Decor	SH. PARVEEN SINGH	12/1/2004	COMPR OMISED	333 ND

58	GO NO 334 ND-DEC-04	CIVIL SUIT	383	2004	SUIT FOR MANDATORY INJUNCTION	MOHD. SHEHZAD QURESHI	MS. MEENA SINGH	SH. PARVEEN SINGH	12/2/2004	COMPR OMISED	334 ND
59	GO NO 335 ND-DEC-04	CIVIL SUIT	353	2004	SUIT FOR DECLARTION, PERMANENT AND MANDATORY INJUNCTION	SHRI SURENDER YADAV	BHARTIYA JANTA PARTY	SH. PARVEEN SINGH	12/7/2004	COMPR OMISED	335 ND
60	GO NO 336 ND-DEC-04	CIVIL SUIT	21	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SMT. SAROJ RANI	SH. PARVEEN SINGH	12/9/2004	DECREE D	336 ND
61	GO NO 337 ND-DEC-04	CIVIL SUIT	384	2004	SUIT FOR MANDATORY & PERMANENT INJUNCTION	Sh. Vikram	Sh. Chanan Singh	SH. PARVEEN SINGH	12/9/2004	COMPR OMISED	337 ND
62	GO NO 338 ND-DEC-04	CIVIL SUIT	82	2003	SUIT FOR POSSESSION	DR. SWINDER SINGH LAMBA	SHRI JAGDISH SINGH	SH. PARVEEN SINGH	12/10/2004	DISMISS ED	338 ND
63	GO NO 339 ND-DEC-04	CIVIL SUIT	310	2003	SUIT FOR RECOVERY	M/s Videocon International Limited	M/s V.N.Agencies Pvt. Ltd.	SH. PARVEEN SINGH	12/17/2004	COMPR OMISED	339 ND
64	GO NO 340 ND-DEC-04	CIVIL SUIT	171	2002	SUIT FOR RECOVERY	M/S BUILDCON DEVELOPERS INDIA PVT LTD	SHRI D. LAHIRI	SH. PARVEEN SINGH	12/17/2004	DISMISS ED DEFAULT	340 ND
65	GO NO 341 ND-DEC-04	CIVIL SUIT	89	2002	SUIT FOR PERMANENT INJUNCTION	M/S DCM SHRIRAM LEASING AND FINANCE LIMITED	M/s Sidharth Pharmachem Limited	SH. PARVEEN SINGH	12/17/2004	COMPR OMISED	341 ND
66	GO NO 342 ND-DEC-04	CIVIL SUIT	580	2002	SUIT FOR PERMANENT INJUNCTION	Sh. Jai Bhagwan	Archaeological Survey of India	SH. PARVEEN SINGH	12/23/2004	DISMISS ED DEFAULT	342 ND
67	GO NO 343 ND-DEC-04	CIVIL SUIT	560	2002	SUIT FOR RECOVERY	ARCHER SECURITY INDIA PVT LTD	M/S ARORA FOODS	SH. PARVEEN SINGH	12/23/2004	DECREE D	343 ND
68	GO NO 344 ND-DEC-04	CIVIL SUIT	107	2003	SUIT FOR MANDATORY INJUNCTION	shri sohan Lai sharma	M/S. VADHERA BUILDERS PVT LTD.	SH. PARVEEN SINGH	12/23/2004	DECREE D	344 ND
69	GO NO 345 ND-DEC-04	CIVIL SUIT	1026	2002	SUIT FOR RECOVERY	CAPT. K.C. SAIGAL	M.S CRAIGSIDE NAVIGATION CORPORATION	SH. PARVEEN SINGH	12/24/2004	DISMISS ED	345 ND

70	GO NO 346 ND-DEC-04	CIVIL SUIT	1025	2002	SUIT FOR RECOVERY	CAPT. K.C. SAIGAL	M.S LAKESIDE NAVIGATION CORPORATION	SH. PARVEEN SINGH	12/24/2004	DISMISSED	346 ND
71	GO NO 348 ND-DEC-04	CIVIL SUIT	224	2002	SUIT FOR RECOVERY	SHRI RAM BIR SINGH	SHRI BHAGWATI PRASAD SHARMA	SH. MANISH YADUVANSHI	12/6/2004	DISMISSED	348 ND
72	GO NO 351 ND-DEC-04	CIVIL SUIT	342	2001	SUIT FOR RECOVERY	SHRI P.K. MEHTA	SHRI MANOJ JUNEJA	SH. MANISH YADUVANSHI	12/17/2004	DISMISSED	351 ND
73	GO NO 352 ND-DEC-04	CIVIL SUIT	788	1999	SUIT FOR DECLARATION & MANDATORY INJUNCTION	SH. HARI RAM	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	12/3/2004	SATTELED	352 ND
74	GO NO 353 ND-ROBKAR	CIVIL SUIT	M-28-06	2005	ROBKAR	SATNAM	NDPL	SH. B.K. GARG	12/7/2004		353 ND
75	GO NO 354 ND-DEC-04	CIVIL SUIT	485	2000	Suit for Permanent Injunction and Mandatory Injunction	Devi Mandal	Delhi Vidyut Board	SH. MANOJ KUMAR	12/7/2004	DECREE D	354 ND
76	GO NO 355 ND-DEC-04	CIVIL SUIT	409	2002	SUIT FOR DECLARATION , PERMANENT AND MANDATORY INJUNCTION	SMT. KRISHNA KATARIA	Delhi Vidyut Board	SH. MANOJ KUMAR	12/8/2004	D/W	355 ND
77	GO NO 356 ND-DEC-04	CIVIL SUIT	294	2002	SUIT FOR PERMANENT INJUNCTION	M/S AKJ Construction Pvt Ltd	Delhi Vidyut Board	SH. MANOJ KUMAR	12/17/2004	DISMISSED	356 ND
78	GO NO 360 ND ATTACHED WITH 360	CIVIL SUIT	M-9	2003	SUIT FOR DECLARATION & PERMANENT INJUNCTION	MANJEET KAUR	SMT. JASPREET KAUR PURI	SH. LOKESH KUMAR SHARMA	7/15/2004	D/W	360 ND

79	GO NO 360 ND-DEC-04	CIVIL SUIT	11	2003	SUIT FOR DECLARATION & PERMANENT INJUNCTION	MANJEET KAUR	SMT. JASPREET KAUR PURI	SH. LOKESH KUMAR SHARMA	12/17/2004	DISMISSED	360 ND
80	GO NO 363 ND-DEC-04	CIVIL SUIT	310	2001	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE PVT LTD	SMT. ANJU PARCHA	SH. VINAY SINGHAL	12/4/2004	DECREE D	363 ND
81	GO NO 364 ND-DEC-04	CIVIL SUIT	150	2004	SUIT FOR RECOVERY	ABN AMRO BANK	MR. GURCHARAN DASS ALLABADI	SH. VINAY SINGHAL	12/4/2004	DECREE D	364 ND
82	GO NO 365 ND-DEC-04	CIVIL SUIT	168	2003	SUIT FOR RECOVERY	S.C. MINOCHA	M/S JUPITER NO-BREAK SYSTEM LTD	SH. VINAY SINGHAL	12/8/2004	DECREE D	365 ND
83	GO NO 366 ND-DEC-04	CIVIL SUIT	234	2000	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	MONA	SH. VINAY SINGHAL	12/8/2004	COMPR OMISED	366 ND
84	GO NO 367 ND-DEC-04	CIVIL SUIT	134	2000	SUIT FOR RECOVERY	CAPT. MOHAN SINGH	M/S MALLEE FARM LANDS LTD	SH. VINAY SINGHAL	12/8/2004	DECREE D	367 ND
85	GO NO 368 ND-DEC-04	CIVIL SUIT	560	2002	SUIT FOR RECOVERY	ANDHRA BANK	SH. ANNI RUBY K.	SH. VINAY SINGHAL	12/9/2004	DECREE D	368 ND
86	GO NO 369 ND-DEC-04	CIVIL SUIT	2	2004	SUIT FOR RENDITION OF ACCOUNT DECLARATION AND PERMANENT INJUNCTION	JOGINDER SINGH	DELHI FINANCE CORPORATION	SH. VINAY SINGHAL	12/13/2004	D.N.P	369 ND
87	GO NO 370 ND-DEC-04	CIVIL SUIT	27	2000	SUIT FOR RECOVERY	SPECIALITY SPORTING GOODS PVT LTD	Mr. Baldev Sachdeva	SH. VINAY SINGHAL	12/18/2004	DISMISSED	370 ND
88	GO NO 371 ND-DEC-04	CIVIL SUIT	18	2001	SUIT FOR RECOVERY	ANDHRA BANK	SH. RATHIN CHAUDHARIE	SH. VINAY SINGHAL	12/23/2004	DECREE D	371 ND
89	GO NO 372 ND-DEC-04	CIVIL SUIT	489	2002	SUIT FOR RECOVERY	ANDHRA BANK	S.S. SANDHU	SH. VINAY SINGHAL	12/23/2004	DECREE D	372 ND
90	GO NO 374 ND-DEC-04	CIVIL SUIT	237	2002	SUIT FOR RECOVERY	M/S COOPERATIVE STORES LTD	DR. MRS. SITU JUNEJA	SH. VINAY SINGHAL	12/23/2004	SINE-DIE	374 ND
91	GO NO 357 ND-DEC-04	CIVIL SUIT	235	2004	SUIT FOR MANDATORY INJUNCTION	SH. S.K. GULATI	THE CHIEF EXECUTIVE OFFICER, B.S.E.S RAJDHANI POWER LTD	SH. MANOJ KUMAR	12/16/2004	SATISFIED	357 ND
92	GO NO 358 ND-DEC-04	CIVIL SUIT	200	2000	SUIT FOR INJUNCTION	SH. JITENDER GULATI	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	12/24/2004	DISMISSED	358 ND

93	GO NO 359 ND-DEC-04	CIVIL SUIT	149	1999	SUIT FOR PERMANENT INJUNCTION	M/s. Kiran Metal Industries	Municipal Corporation of Delhi (DESU)	SH. MANOJ KUMAR	12/8/2004	DISMISSED	359 ND
94	GO NO 361 ND-DEC-04	CIVIL SUIT	618	2002	SUIT FOR PERMANENT INJUNCTION	SHRI JAMIL AHMED	SHRI FAZAL KHAN	SH. VINAY SINGHAL	12/1/2004	D.N.P	361 ND
95	GO NO 362 ND-DEC-04	CIVIL SUIT	580	1995	SUIT FOR PURPOSES	SHASHI KAKAR	K.P. NARSIMARAO	SH. VINAY SINGHAL	12/4/2004	ALLOWED	362 ND
96	GO NO 375 ND-DEC-04	CIVIL SUIT	208	2000	SUIT FOR PARTITION & DECLARATION	SHRI DARSHAN KATHURIA	SMT. PREM KATHURIA	SH.VIPIN K.R. RAI	12/4/2004	DISMISSED	375 ND
97	GO NO 378 ND-DEC-04	CIVIL SUIT	431	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	Piasun Lahiri	SH. VINAY SINGHAL	12/1/2004	DECREE D	378 ND
98	GO NO 379 ND-DEC-04	CIVIL SUIT	579	2004	SUIT FOR PERMANENT INJUNCTION	KAMESHWAR	SHRI INDERJIT SINGH	SH. VINAY SINGHAL	12/20/2004	COMPR OMISED	379 ND
99	GO NO 380 ND-DEC-04	CIVIL SUIT	148	2004	SUIT FOR RECOVERY	MS. NEHA SACHAR	M/S. SHAMKEN KULXIKAB LTD	SH. VINAY SINGHAL	12/20/2004	DISMISSED	380 ND
100	GO NO 381 ND-DEC-04	CIVIL SUIT	93	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION WITH SUPPORTING AFFIDAVIT	SHRI JATINDER SINGH	SMT. BALDEV KAUR	MS. SMITA GARG	12/24/2004	COMPR OMISED	381 ND
101	GO NO 382 ND-DEC-04	CIVIL SUIT	42	2004	SUIT FOR RECOVERY	Sfci. Ya.sh.pEd. Singh	Sh. Chandresh Singh	SH. RAKESH PANDIT	12/6/2004	DECREE D	382 ND
102	GO NO 383 ND-DEC-04	CIVIL SUIT	199	2002	SUIT FOR RECOVERY	M/s HindLustiaxi. Agencies Pvt. Ltd.	M/s Amar Pffatfa. Charanji Ual St Co.	SH. RAKESH PANDIT	12/14/2004	DECREE D	383 ND
103	GO NO 385 ND-DEC-04	CIVIL SUIT	450	2004	SUIT FOR RECOVERY	CANARA BANK	SMT. ACHAMMA SATHEESH	DEVENDER KUMAR JANGLA	12/13/2004	D/SATIS FIED	385 ND
104	GO NO 386 ND-DEC-04	CIVIL SUIT	431	2003	SUIT FOR DECLARATION	KUMARI POONAM	SH. SHAMBHU	DEVENDER KUMAR JANGLA	12/3/2004	REJECTE D	386 ND

105	GO NO 387 ND-DEC-04	CIVIL SUIT	251	2003	SUIT FOR RECOVERY	SH. SHREE KANT	SH. HARISH SURI	DEVENDER KUMAR JANGLA	12/3/2004	DISMISSED	387 ND
106	GO NO 389 ND-DEC-04	CIVIL SUIT	13	2004	SUIT FOR PERMANENT INJUNCTTION	ALLAWALA	Akhlaq	DEVENDER KUMAR JANGLA	12/18/2004	DISMISSED	389 ND
107	GO NO 390 ND-DEC-04	CIVIL SUIT	302	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	M/S NANDA BROS	DEVENDER KUMAR JANGLA	12/2/2004	DECREE D	390 ND
108	GO NO 391 ND-DEC-04	CIVIL SUIT	35	2003	SUIT FOR PERMANENT INJUNCTTION	SHRI BABU KHAN	SHRI BISHAN DASS	DEVENDER KUMAR JANGLA	12/20/2004	DECREE D	391 ND
109	GO NO 392 ND-DEC-04	CIVIL SUIT	88	2003	SUIT FOR RECOVERY	SH. SURESH MOHAN TANEJA (HUF)	SHRI R.K. GUPTA	DEVENDER KUMAR JANGLA	12/21/2004	DECREE D	392 ND
110	GO NO 393 ND-DEC-04	CIVIL SUIT	202	2004	SUIT FOR RECOVERY	VISHNU KUMAR	MS. ARTI GUPTA	DEVENDER KUMAR JANGLA	12/1/2004	SHINEDIE	393 ND
111	GO NO 394 ND-DEC-04	CIVIL SUIT	185	2004	SUIT FOR PERMANENT INJUCTION , MANDATORY INJUCTION AND DECLARATION	MANBIR SINGH RANA	ARYA VIDYA MANDIR SOCIETY	DEVENDER KUMAR JANGLA	12/15/2004	COMPR OMISED	394 ND
112	GO NO 395 ND-DEC-04	CIVIL SUIT	6	2004	SUIT FOR RECOVERY	NARESH KUMAR	Y.D. SHARMA	DEVENDER KUMAR JANGLA	12/14/2004	DECREE D	395 ND
113	GO NO 396 ND-DEC-04	CIVIL SUIT	624	2004	SUIT FOR PERMANENT INJUNCTTION	SMT. SHEELA DEVI @ SUSHEEL DEVI	SH. RAMESH & ANR.	DEVENDER KUMAR JANGLA	12/22/2004	SATISFIED	396 ND
114	GO NO 397 ND-DEC-04	CIVIL SUIT	131	2003	SUIT FOR RECOVERY	SMT. VIMAL TATIA	MS. D.C.M. FINANCIAL SERVICES LTD.	DEVENDER KUMAR JANGLA	12/10/2004	DECREE D	397 ND
115	GO NO 399 ND-DEC-04	CIVIL SUIT	76	2004	SUIT FOR PERMANENT/ MANDATORY INJUNCTION	M/s. NT LAW CONSULTANTS & CO.	Standard Chartered Bank	SH. SAMEER BAJPAI	12/1/2004	DISMISSED	399 ND

116	GO NO 401 ND-DEC-04	CIVIL SUIT	215	2002	SUIT FOR RECOVERY	P.SHREEDHARAN	M/S. PATEL ROADWAYS LTD.	SH. SAMEER BAJPAI	12/1/2004	RETURN ED	401 ND
117	GO NO 402 ND-DEC-04	CIVIL SUIT	352	2003	SUIT FOR PERMANENT/ MANDATORY INJUNCTION	SH. JAGDISH PRASAD	SH. PHOOL CHAND	SH. SAMEER BAJPAI	12/2/2004	DISMISS ED	402 ND
118	GO NO 404 ND-DEC-04	CIVIL SUIT	120	2004	SUIT FOR RECOVERY	RAJESH KUMAR	SH. DHARAM PAL	SH. SAMEER BAJPAI	12/18/2004	DECREE D	404 ND
119	GO NO 405 ND-DEC-04	CIVIL SUIT	34	2003	SUIT FOR PERMANENT INJUNCTION	SH.SUBAL CHANDRA CHATAK	SH. MAHINDRA NATH MAZUMDAR	SH. SAMEER BAJPAI	12/22/2004	COMPR OMISED	405 ND
120	GO NO 406 ND-DEC-04	CIVIL SUIT	301	2003	SUIT FOR RECOVERY	HDFC BANK LIMITED	MR. SUMIT GUPTA	SH. SAMEER BAJPAI	12/15/2004	DECREE D	406 ND
121	GO NO 408 ND-DEC-04	CIVIL SUIT	329	2003	SUIT FOR PERMANENT INJUNCTION	Mr. M. G. Mulchandani	Mr. Srinivas Rao	SH. DEVENDER KUMAR	12/1/2004	COMPR OMISED	408 ND
122	GO NO 412 ND-DEC-04	CIVIL SUIT	502	2004	SUIT FOR RECOVERY	M/s Malik Creation	M/s G.K.Merchant (India) Pvt. Ltd	SH. DEVENDER KUMAR	12/9/2004	DECREE D	412 ND
123	GO NO 413 ND-DEC-04	CIVIL SUIT	616	2003	SUIT FOR RECOVERY	M/s Metro Properties	Smt.Chhaya Sinha	SH. DEVENDER KUMAR	12/14/2004	SHINED I E	413 ND
124	GO NO 414 ND-DEC-04	CIVIL SUIT	165	2003	SUIT FOR RECOVERY	Shri Anil Kumar Sangal	Shri Raj Kumar Channa	SH. DEVENDER KUMAR	12/15/2004	DECREE D	414 ND
125	GO NO 416 ND-DEC-04	CIVIL SUIT	70	2004	SUIT FOR RECOVERY	M/S. RADNIK EXPORTS	M/S. TEXSTYLES 8s ANOTHER	SH. DEVENDER KUMAR	12/16/2004	DISMISS ED	416 ND
126	GO NO 417 ND-DEC-04	CIVIL SUIT	467	2004	SUIT FOR PERMANENT INJUNCTION ALONGWITH AFFIDAVIT OF PLAINTIFF NO. 1	SMT. SARLA KUMARI	SHRI SHARABJEET SINGH	SH. DEVENDER KUMAR	12/17/2004	DISMISS ED DEFAULT	417 ND

127	GO NO 418 ND-DEC-04	CIVIL SUIT	199	2003	SUIT FOR RECOVERY	SH. SUBHASH CHAND GUPTA	SH. SANJIV KUMAR SHARMA	SH. DEVENDER KUMAR	12/23/2004	DISMISSED	418 ND
128	GO NO 419 ND-DEC-04	CIVIL SUIT	254	2004	SUIT FOR POSSESSION	M/S SCINDIA POTTERIES & SERVICES PVT. LTD.	SMT. KRISHNA DEVI	SH. DEVENDER KUMAR	12/23/2004	DECREE D	419 ND
129	GO NO 434 ND-DEC-04	CIVIL SUIT	858	2002	SUIT FOR RECOVERY	Ashok Pawar	HOTEL RANJIT	SHRI R.K. CHAUHAN	12/13/2004	COMPR OMISED	434 ND
130	GO NO 403 ND-DEC-04	CIVIL SUIT	821	2002	SUIT FOR DECLARATION AND INJUNCTION	JAGAN NATH YOGIRAJ	SHRI TARA CHAND	SAMEER BAJPAI	12/16/2004	DISMISSED DEFAULT	403 ND
131	GO NO 409 ND-DEC-04	CIVIL SUIT	156	2004	SUIT FOR PERMANENT, MANDATORY AND DECLARATION INJUNCTION	TANVIR AHMED	ICICI BANK LTD.	SH. DEVENDER JANGLA	12/2/2004	DISMISSED DEFAULT	409 ND
132	GO NO 411 ND-DEC-04	CIVIL SUIT	395	2004	SUIT FOR PERMANENT INJUNCTION	MUKESH KUMAR	BRIJ BHUSHAN AGGARWAL	SH. DEVENDER KUMAR	12/8/2004	DISMISSED DEFAULT	411 ND
133	GO NO 420 ND-DEC-04	CIVIL SUIT	721	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/s Indian Electric Industries	The Chairman	SH. AMIT BANSAL	12/4/2004	DISMISSED	420 ND
134	GO NO 421 ND-DEC-04	CIVIL SUIT	266	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	Sh. Partap Singh	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	12/3/2004	DISMISSED	421 ND
135	GO NO 422 ND-DEC-04	CIVIL SUIT	133	96	SUIT FOR PERMANENT & MANDATORY INJUNCTION	JAN CHETNA HANCH	DELHI DEVELOPMENT AUTHORITY	SH. RAJ KUMAR TRIPATHI	12/6/2004	DISMISSED DEFAULT	422 ND

136	GO NO 424 ND-DEC-04	CIVIL SUIT	511	2000	SUIT FOR INJUNCTION	S. Paramjit Singh Sethi	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	12/10/2004	SATISFIED	424 ND
137	GO NO 426 ND-DEC-04	CIVIL SUIT	235	2004	ROBKAR	RAVI PRAKASH AGGARWAL	B.S.E.S	SH. NAVEEN ARORA	12/21/2004		426 ND
138	GO NO 428 ND-DEC-04	CIVIL SUIT	261	2004	SUIT FOR DECLARATION & PERMANENT & MENDATORY INJUNCTION	HAV./BAND KAMALJIT	UNION OF INDIA	MS.RAVINDER BEDI	12/15/2004	RETURNED	428 ND
139	GO NO 429 ND-DEC-04	CIVIL SUIT	212	2004	SUIT FOR PERMANENT INJUNCTION	SMT. LAXMI DEVI	UNION OF INDIA	MS.RAVINDER BEDI	12/13/2004	DISMISSED	429 ND
140	GO NO 430 ND-DEC-04	CIVIL SUIT	120	2004	SUIT FOR MANDATORY INJUNCTION	BANWARI LAL	NDMC	MS.RAVINDER BEDI	12/20/2004	DISMISSED	430 ND
141	GO NO 431 ND-DEC-04	CIVIL SUIT	1166	2000	SUIT FOR MANDATORY INJUNCTION	SAMAR BUILDERS PVT. LTD	MR. ARUN TIWARI	SHRI R.K. CHAUHAN	12/7/2004	D/W	431 ND
142	GO NO 432 ND-DEC-04	CIVIL SUIT	643	2000	SUIT FOR RECOVERY	M/S ELECTRICALSOUCPMENTS	MS. G. E. LIGHTING INHIA LTD.	SHRI R.K. CHAUHAN	12/8/2004	DECREE D	432 ND
143	GO NO 433 ND-DEC-04	CIVIL SUIT	176	2003	SUIT FOR RECOVERY	M/s Goli Finance Limited	SH. RAJEEV TEOTIA	SHRI R.K. CHAUHAN	12/13/2004	SHINEDIE	433 ND
144	GO NO 435 ND-DEC-04	CIVIL SUIT	73	2004	SUIT FOR RECOVERY	M/S TRUE FINANCE LIMITED	SH.RAJPAL	SHRI R.K. CHAUHAN	12/15/2004	SHINEDIE	435 ND
145	GO NO 436 ND-DEC-04	CIVIL SUIT	191	2003	SUIT FOR RECOVERY	SMT MANJU VERMA	SH. RAJESH SONI	SHRI R.K. CHAUHAN	12/15/2004	DECREE D	436 ND
146	GO NO 437 ND-DEC-04	CIVIL SUIT	190	2003	SUIT FOR RECOVERY	SH. DEEPAK VEMMA	SH. RAJESIT SOINT	SHRI R.K. CHAUHAN	12/15/2004	DECREE D	437 ND
147	GO NO 438 ND-DEC-04	CIVIL SUIT	13	2004	SUIT FOR RECOVERY	M/s Goli Finance Limited	SH. BALWAN SINGH	SHRI R.K. CHAUHAN	12/16/2004	DECREE D	438 ND
148	GO NO 440 ND-DEC-04	CIVIL SUIT	367	2002	SUIT FOR PARTITION & DECLARATION	SHRI PAL ARORA	SHRI S. AMRIK SINGH	SHRI R.K. CHAUHAN	12/20/2004	COMPR OMISED	440 ND

149	GO NO 441 ND-DEC-04	CIVIL SUIT	49	2004	SUIT FOR THE PURPOSE	M/s Goli Finance Limited	SH. AJAY KUMAR	SHRI R.K. CHAUHAN	12/21/2004	DECREE D	441 ND
150	GO NO 442 ND-DEC-04	CIVIL SUIT	6	2004	SUIT FOR RECOVERY	BANK OF INDIA	SHRI DAVENDER SINGH JAMWAL	SHRI R.K. CHAUHAN	12/21/2004	DECREE D	442 ND
151	GO NO 443 ND-DEC-04	CIVIL SUIT	542	2002	SUIT FOR RECOVERY	BANK OF INDIA	M/S. VENUS EXPORTS	SHRI R.K. CHAUHAN	12/21/2004	COMPR OMISED	443 ND
152	GO NO 444 ND-DEC-04	CIVIL SUIT	169	2004	SUIT FOR DECLARATION, MANDATORY AND PERMANENT INJUNCTION	SHRI BHASKAR RAJASEKHARAN NAIR	M/s NATIONAL HORTICULTURAL RESEARCH & DEVELOPMENT FOUNDATION	Ms. Vrinda kumari	12/1/2004	D/W	444 ND
153	GO NO 445 ND-DEC-04	CIVIL SUIT	889	2002	SUIT FOR RECOVERY	M/s. Shashi Durha Engineering Services	M/s. Globe International	Ms. Vrinda kumari	12/2/2004	DECREE D	445 ND
154	GO NO 446 ND-DEC-04	CIVIL SUIT	290	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI BHIM SAIN	SHRI MAHARAJ SINGH	Ms. Vrinda kumari	12/3/2004	COMPR OMISED	446 ND
155	GO NO 447 ND-DEC-04	CIVIL SUIT	291	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI FATEH SINGH	SHRI MAHARAJ SINGH	Ms. Vrinda kumari	12/3/2004	COMPR OMISED	447 ND
156	GO NO 448 ND-DEC-04	CIVIL SUIT	193	2004	SUIT FOR RECOVERY	Shri Rajesh kumar	Shri Narinder kumar Arora	Ms. Vrinda kumari	12/6/2004	DECREE D	448 ND
157	GO NO 449 ND-DEC-04	CIVIL SUIT	S-857	2002	SUIT FOR RECOVERY	Air India Ltd	M/s A.S Exports	Ms. Vrinda kumari	12/13/2004	DISMISS ED	449 ND
158	GO NO 450 ND-DEC-04	CIVIL SUIT	474	2003	SUIT FOR POSSESSION, RECOVERY	Smt. Mohini Kapoor	M/s. Dayang Nagakawa Motors Ltd.	Ms. Vrinda kumari	12/14/2004	DECREE D	450 ND
159	GO NO 451 ND-DEC-04	CIVIL SUIT	489	2003	SUIT FOR RECOVERY	ABN AMRO BANK N.V.	MR.BIPIN AGARWAL	Ms. Vrinda kumari	12/14/2004	DECREE D	451 ND
160	GO NO 452 ND-DEC-04	CIVIL SUIT	208	2002	SUIT FOR RECOVERY & POSSESSION	Parmeshwari Devi	Mr.Naresh C. Setia	Ms. Vrinda kumari	12/15/2004	COMPR OMISED	452 ND

161	GO NO 453 ND-DEC-04	CIVIL SUIT	445	2003	SUIT FOR PERMANENT INJUNCTION	G.N Advertising & Marketing Agency	M/s. Shah Times	Ms. Vrinda kumari	12/16/2004	D.N.P	453 ND
162	GO NO 454 ND-DEC-04	CIVIL SUIT	49	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SH. ASHOK JUNEJA	SH NODH SINGH	Ms. Vrinda kumari	12/21/2004	DISMISSED DEFAULT	454 ND
163	GO NO 455 ND-DEC-04	CIVIL SUIT	604	2002	SUIT FOR RECOVERY	Shri Ramesh Chand Sharma	Dalmia Resorts Intemational	Ms. Vrinda kumari	12/22/2004	COMPR OMISED	455 ND
164	GO NO 456 ND-DEC-04	CIVIL SUIT	243	2003		M/s Polycoat Powders Ltd	M/s Fedder Lloyd Corporation Ltd	Ms. Vrinda kumari	12/22/2004	COMPR OMISED	456 ND
165	GO NO 557 ND-DEC-04	CIVIL SUIT	S-330	2004	SUIT FOR PERMANENT INJUNCTION	ISLAMUDDIN	MOHD. KAMIL	Ms. Vrinda kumari	12/22/2004	COMPR OMISED	557 ND
166	GO NO 558 ND-DEC-04	CIVIL SUIT	S-227	2004	SUIT FOR RECOVERY	M/s ARROW COATED PRODUCT LTD	M/S PIONEER CORPORATION	Ms. Vrinda kumari	12/24/2004	COMPR OMISED	558 ND
167	GO NO 559 ND-DEC-04	CIVIL SUIT	287	2001	SUIT FOR ARREARS OF RENT	AMRIT LAL	NAVEEN KUMAR	SH. RAKESH PANDIT	12/1/2004	DECREE D	559 ND
168	GO NO 561 ND-DEC-04	CIVIL SUIT	240	2004	SUIT FOR RECOVERY	RAJBIR	BABA RASHID MISTRY @ YASIN KHAN	MS. GEETANJALI GOEL	12/1/2004	DECREE D	561 ND
169	GO NO 562 ND-DEC-04	CIVIL SUIT	452	2003	SUIT FOR RECOVERY	SAROJ	PADMA	MS. GEETANJALI GOEL	12/4/2004	DECREE D	562 ND
170	GO NO 564 ND-DEC-04	CIVIL SUIT	172	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	Shri Umesh Verma	M/s Kotak Mahindra Finance Limited	MS. GEETANJALI GOEL	12/7/2004	DISMISSED	564 ND
171	GO NO 565 ND-DEC-04	CIVIL SUIT	304	2004	SUIT FOR PERMANENT INJUNCTION & DECLARATION	PHOOL SINGH	THE ZONAL MANAGER	MS. GEETANJALI GOEL	12/7/2004	DECREE D	565 ND

172	GO NO 566 ND-DEC-04	CIVIL SUIT	111	2004	SUIT FOR RECOVERY	CHANDER PRAKASH	HONEY KAPOOR	MS. GEETANJALI GOEL	12/7/2004	DECREE D	566 ND
173	GO NO 563 ND-DEC-04	CIVIL SUIT	800	2002	SUIT FOR PERMANENT INJUNCTION	SMT ASMAT ALIAS HURMAT	SMT. REHANA BEGUM ALIAS SHAMIM BANO	MS. GEETANJALI GOEL	12/7/2004	DECREE D	563 ND
174	GO NO 567 ND-DEC-04	CIVIL SUIT	430	2003		M/s. KANSHI RAM GUARI SHANKAR	M/s. LAMAN	MS. GEETANJALI GOEL	12/7/2004	DECREE D	567 ND
175	GO NO 568 ND-DEC-04	CIVIL SUIT	156	2003	SUIT FOR RECOVERY	Mr.Suresh Chand Gupta	Standard Chartered Grindlays Bank	MS. GEETANJALI GOEL	12/8/2004	DISMISSED DEFAULT	568 ND
176	GO NO 570 ND-DEC-04	CIVIL SUIT	478	2003	SUIT FOR RECOVERY	STATE BANK OF SAURASHTRA	MR. LEELA SINGH	MS. GEETANJALI GOEL	12/14/2004	DECREE D	570 ND
177	GO NO 571 ND-DEC-04	CIVIL SUIT	130	2004	SUIT FOR RECOVERY	M/e.Censer Advertising Pvt. Ltd.	Global Trust Housing Devp. Corporation	MS. GEETANJALI GOEL	12/16/2004	DECREE D	571 ND
178	GO NO 572 ND-DEC-04	CIVIL SUIT	361	2002	SUIT FOR RECOVERY	DELHI GYMKHANA CLUB LIMITED	MS SUCHITRA MOHAPATRA	MS. GEETANJALI GOEL	12/17/2004	DECREE D	572 ND
179	GO NO 575 ND-DEC-04	CIVIL SUIT	234	2003	SUIT FOR RECOVERY	M/S. MOTI LAL & COMPANY (HUP)	M/S. GULMOHAR EXPORTS PVT. LTD	MS. GEETANJALI GOEL	12/20/2004	SATTELED	575 ND
180	GO NO 576 ND-DEC-04	CIVIL SUIT	471	2004	SUIT FOR PERMANENT INJUNCTION	Shri MEHARBAN	ZAHEER	MS. GEETANJALI GOEL	12/21/2004	DISMISSED DEFAULT	576 ND
181	GO NO 577 ND-DEC-04	CIVIL SUIT	571	2004	SUIT FOR PERMANENT INJUNCTION	NEERAJ	VINOD KUMAR	MS. GEETANJALI GOEL	12/21/2004	DISPOSED	577 ND
182	GO NO 578 ND-DEC-04	CIVIL SUIT	380	2004	SUIT FOR RECOVERY	Mr. Rishi Nayar	M/s Solution Consulting	MS. GEETANJALI GOEL	12/22/2004	DECREE D	578 ND
183	GO NO 579 ND-DEC-04	CIVIL SUIT	601	2004	SUIT FOR MANDATORY INJUNCTION	SHRI RAM	KIRAN	MS. GEETANJALI GOEL	12/23/2004	COMPR OMISED	579 ND

184	GO NO 581 ND-DEC-04	CIVIL SUIT	77	2004	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	SH. CHANDRA PRAKASH SRIVASTAVA	SH. DEVENDRA KUMAR	12/10/2004	DECREE D	581 ND
185	GO NO 825 ND ATTACHED WITH 563 ND	CIVIL SUIT	M-26	2003	SUIT FOR DECLARATION AND INJUNCTION	REHANA BEGUM	SMT. HASHMAT ALIAS HURMAT	MS. GEETANJALI GOEL	2/23/2004	DISMISSED	825 ND
186	GO NO 564 ND ATTACHED WITH 588 ND	CIVIL SUIT	M-12	2002		S.C. SHARMA	SATYA RANI SATSANGI	SH. RAGHUBIR SINGH	2/24/2005	DISPOSED	564 ND
187	GO NO 566 ND ATTACHED WITH 588 ND	CIVIL SUIT	M-61	2004	SUIT FOR DECLARATION AND INJUNCTION	S.C. SHARMA	SATYA RANI SATSANGI	SH. RAGHUBIR SINGH	2/24/2005	DISMISSED	566 ND
188	GO NO 573 ND-DEC-04	CIVIL SUIT	431	2003	SUIT FOR RECOVERY	Smt. KANTA GAHLOUT	M/s jagatjit industries ltd	MS. GEETANJALI GOEL	12/18/2004	DECREE D	573 ND
189	GO NO 574 ND-DEC-04	CIVIL SUIT	445	2004	SUIT FOR RECOVERY	Sh. Hardayal	Dr. Veena Tripathi	MS. GEETANJALI GOEL	12/20/2004	DECREE D	574 ND
190	GO NO 582 ND-DEC-04	CIVIL SUIT	19	2002	SUIT FOR PERMANENT INJUNCTION	Smt.Prem Lata Lagwal	Shri Rarti Ditta Lagwal	SH. RAGHUBIR SINGH	12/20/2004	COMPR OMISED	582 ND
191	GO NO 583 ND-DEC-04	CIVIL SUIT	200	2004	SUIT FOR PERMANENT INJUNCTION	SUSHILA	PARVEEN	SH. RAGHUBIR SINGH	12/16/2004	COMPR OMISED	583 ND
192	GO NO 584 ND-DEC-04	CIVIL SUIT	305	2003	SUIT FOR RECOVERY	SH.JAGIR SINGH	DURGA BUILDERS (P) LTD	SH. RAGHUBIR SINGH	12/21/2004	COMPR OMISED	584 ND
193	GO NO 585 ND-DEC-04	CIVIL SUIT	302	2002	SUIT FOR POSSESSION RECOVERY	Smt. Renu Sharma	Shri Pawan Kumar	SH. RAGHUBIR SINGH	12/23/2004	DISMISSED	585 ND
194	GO NO 586 ND-DEC-04	CIVIL SUIT	537	2002	SUIT FOR DECLARATION	SUNIL ANAND	PREM ANAND	SH. RAGHUBIR SINGH	12/4/2004	DISMISSED	586 ND
195	GO NO 587 ND-DEC-04	CIVIL SUIT	407	2003	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	SH RAJESH	SH. RAGHUBIR SINGH	12/15/2004	DECREE D	587 ND

196	GO NO 588 ND-DEC-04	CIVIL SUIT	540	2002	SUIT FOR DECLARATION AND INJUNCTION	S.C. SHARMA	SMT. SATYA RANI SATSANGI	SH. RAGHUBIR SINGH	12/22/2004	DISMISSED	588 ND
197	GO NO 590 ND-DEC-04	CIVIL SUIT	342	1997	SUIT FOR THE GRANT OF DECREE OF PERMANENT INJUNCTION	MULK RAJ	ANJU SINGH	SH. SANJAY BANSAL	12/14/2004	COMPR OMISED	590 ND
198	GO NO 591 ND-DEC-04	CIVIL SUIT	M-24	1998	SUIT FOR PERMANENT INJUNCTION	MULK RAJ	ANJU SINGH	SH. SANJAY BANSAL	12/14/2004	D/W	591 ND
199	GO NO 592 ND-DEC-04	CIVIL SUIT	430	1996	SUIT FOR PERMANENT INJUNCTION	SMT. KAUSHALYA DEVI	TEJA RANI	SH. SANJAY BANSAL	12/15/2004	DISMISSED DEFAULT	592 ND
200	GO NO 593 ND-DEC-04	CIVIL SUIT	213	2004	SUIT FOR RECOVERY	M/S. FAST CARGO MOVERS	M/S. TREND FASHION	SH. SANJAY BANSAL	12/15/2004	COMPR OMISED	593 ND
201	GO NO 595 ND-DEC-04	CIVIL SUIT	62	2004	SUIT FOR RECOVERY	M/s. Prime Time Publications Pvt Ltd	Galileo-CNG India Pvt. Ltd	SH. SANJAY BANSAL	12/16/2004	SATISFIED	595 ND
202	GO NO 598 ND-DEC-04	CIVIL SUIT	496	2000	SUIT FOR PERMANENT INJUNCTION	SAROJ RANI	BAL KISHAN	SH. SANJAY BANSAL	12/18/2004	DISPOSED	598 ND
203	GO NO 600 ND-DEC-04	CIVIL SUIT	137-02	1996	SUIT FOR MANDATORY INJUNCTION	KISHAN LAL	J.P. SWAMI	SH. RAJ KUMAR TRIPATHI	12/6/2004	DECREE D	600 ND
204	GO NO 601 ND ROB KAR	CIVIL SUIT	136	2002	ROBKAR	KISHAN LAL	J.P. SWAMI	SH. RAJ KUMAR TRIPATHI			601 ND
205	GO NO 602 ND-DEC-04	CIVIL SUIT	374	1992	SUIT FOR RECOVERY	RAMJAS FOUNDATION	SH. RAJINDER KUMAR	SH. MANISH YADUVANSHI	12/3/2004	DECREE D	602 ND
206	GO NO 603 ND-DEC-04	CIVIL SUIT	297	1997	SUIT FOR DECLARATION , PERMANENT AND MANDATORY INJUNCTION	Jasvinder Singh	Tata Finance Ltd	SH. MANISH YADUVANSHI	12/14/2004	DISMISSED DEFAULT	603 ND

207	GO NO 605 ND-DEC-04	CIVIL SUIT	158	1994	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	V.P. KHANNA	SH. MANISH YADUVANSHI	12/15/2004	D/W	605 ND
208	GO NO 606 ND-DEC-04	CIVIL SUIT	238	1998	SUIT FOR PERMANENT INJUNCTION	SMT. CHHOTI DEVI	RAM PAL SINGH	SH. MANISH YADUVANSHI	12/15/2004	SATISFIED	606 ND
209	GO NO 607 ND-DEC-04	CIVIL SUIT	106	1995	SUIT FOR PERMANENT INJUNCTION	S.C. RASTOGI	SMT. LEELA WANTI ARORA	SH. MANISH YADUVANSHI	12/21/2004	DISMISSED DEFAULT	607 ND
210	GO NO 609 ND-DEC-04	CIVIL SUIT	864	2002	SUIT FOR RECOVERY	Shri Murari Lai Gupta	Smt. Swaraj Kaur	SH. DEVENDRA KUMAR SHARMA	12/15/2004	DISMISSED DEFAULT	609 ND
211	GO NO 611 ND-DEC-04	CIVIL SUIT	756	2002	SUIT FOR RECOVERY	BANK OF INDIA	ASHISH MAHESHWARI	SH. DEVENDRA KUMAR SHARMA	12/8/2004	DECREE D	611 ND
212	GO NO 608 ND ATTACHED WITH 622 ND	CIVIL SUIT	M-26	2005		VINOD GOEL	M.T.N.L	MS. NAVITA KUMARI	4/7/2005	ALLOWED	608 ND
213	GO NO 608 ND-DEC-04	CIVIL SUIT	432-02	2001	SUIT FOR RECOVERY	Shri M.R.Aggarwal	Delhi Auto & General Finance (P) ltd	SH. DEVENDRA KUMAR SHARMA	12/16/2004	SATISFIED	608 ND
214	GO NO 610 ND-DEC-04	CIVIL SUIT	17	2004	SUIT FOR PERMANENT INJUNCTION	PHOOL ANSARI	MUJAHID ALI	SH. DEVENDRA KUMAR SHARMA	12/13/2004	DISMISSED DEFAULT	610 ND
215	GO NO 612 ND-DEC-04	CIVIL SUIT	EX-67	2002	SUIT FOR RECOVERY	Late Shri Jagdish Mittar Puri	M/S. Malik & Co	SH. MANISH YADUVANSHI	12/16/2004	SINE-DIE	612 ND
216	GO NO 613 ND-DEC-04	CIVIL SUIT	S-51-A	2002	SUIT FOR RECOVERY	BRIG. M.R. KHOSLA	MR. ASHOK BAKSHI	Ms. Vrinda kumari	12/14/2004	DISMISSED	613 ND
217	GO NO 614 ND-DEC-04	CIVIL SUIT	63	2002	SUIT FOR RECOVERY	STATE BANK OF INDIA	HARJEET SINGH	SH. MANISH YADUVANSHI	12/3/2004	D.N.P	614 ND

218	GO NO 615 ND-DEC-04	CIVIL SUIT	226	2002	SUIT FOR DECLARATION AND RENDITION OF ACCOUNTS	RAJIV BAL	SMT. RAJAN BAL	SH. MANISH YADUVANSHI	12/16/2004	DISMISS ED	615 ND
219	GO NO 616 ND-DEC-04	CIVIL SUIT	978	2002	SUIT FOR SPECIFIC PERFORMANC E	R.N. DIWAN	BANARSI DAS & SONS	SAMEER BAJPAI	12/20/2004	DISMISS ED DEFAULT	616 ND
220	GO NO 616-A ND-DEC-04	CIVIL SUIT	395	2003	SUIT FOR PERMANENT INJUNCTION	SHRI MUKESH SAINI	SMT. JAWANTRI DEVI	SH. BALWANT RAI BANSAL	12/22/2004	DISMISS ED	616-A ND
221	GO NO 617 ND-DEC-04	CIVIL SUIT	212	2003	SUIT FOR RECOVERY OF DAMAGES/ME SNE PROFITS AND POSSESSION	JAGAN SINGH	BHOLA NATH	SH. BALWANT RAI BANSAL	12/21/2004	DISMISS ED DEFAULT	617 ND
222	GO NO 618 ND-DEC-04	CIVIL SUIT	EX-5	1996	SUIT FOR PERMANENT INJUNCTION	BUDH SIAN JAIN	DELHI ELECTRIC SUPPLY UNDERTAKING	SH. RAJ KUMAR TRIPATHI	12/9/2004	SATISFIE D	618 ND
223	GO NO 619 ND-DEC-04	CIVIL SUIT	216	2003	SUIT FOR EVICTION AND RECOVERY	SMT. RANJEET KAUR	SHRI AJAY KUMAR	SH. VIPIN KUMAR RAI	12/8/2004	DECREE D	619 ND
224	GO NO 620 ND-DEC-04	CIVIL SUIT	268	2002	SUIT FOR RECOVERY	M/S. Airfreight Limited	M/S. Saz International	SH. VIPIN KUMAR RAI	12/21/2004	DISMISS ED	620 ND
225	GO NO 621 ND-DEC-04	CIVIL SUIT	EX-62	2004	SUIT FOR POSSESSION	M/S. NEENA MANGA	M/S. DELHI INSTITUTE OF MANAGEMENT & SERVICES	SH. DEVENDRA KUMAR	12/3/2004	SATISFIE D	621 ND
226	GO NO 622 ND-DEC-04	CIVIL SUIT	356	2003		VINOD GOEL	MAHANAGAR TELEPHONE NIGAM LTD	MS. NAVITA KUMARI	12/14/2004	DISPOSE D	622 ND
227	GO NO 623 ND-ROBKAR	CIVIL SUIT	647	1996	ROBKAR	PISTA DEVI	HARVINDER SINGH	SH. SANJAY JINDAL	12/24/2004		623 ND
228	GO NO 624 ND-DEC-04	CIVIL SUIT	1322	2002		Sh. Bhan Singh Chauhan	Dayal Singh Chauhan	SH. RAJESH KUMAR GOEL	12/23/2004	COMPR OMISED	624 ND

229	GO NO 645 ND-DEC-04	CIVIL SUIT	EX-34	2004		Shri. Kanhaiya Lai	Bank of Baroda	SH. NARESH KUMAR	12/10/2004	SATISFIED	645 ND
230	GO NO 646 ND-DEC-04	CIVIL SUIT	EX-06	2004	SUIT FOR RECOVERY	SMT. PRAKASH KAUR	GUJRAL PACKING	SH. NARESH KUMAR	12/10/2004	SINE-DIE	646 ND
231	GO NO 647 ND-DEC-04	CIVIL SUIT	203	2002	SUIT FOR RECOVERY	M/S AFL LIMITED	M/S N.M.G. PROPERTIES (P) LTD	SH. SANJAY SHAMRA	12/24/2004	DECREE D	647 ND
232	GO NO 648 ND-DEC-04	CIVIL SUIT	143	1999	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Suri & Suri (P) Ltd	Delhi Vidyut Board	SH. MANOJ KUMAR	12/24/2004	DISMISSED	648 ND
233	GO NO 657 ND-DEC-04	CIVIL SUIT	550	2003	SUIT FOR PERMANENT INJUNCTION	Mr. Shobhnath Singh	BSES, Rajdhani Power Ltd	SH. MANOJ KUMAR	12/22/2004	DISMISSED	657 ND
234	GO NO 659 ND-DEC-04	CIVIL SUIT	189	2003	SUIT FOR INJUNCTION	SHRI ASHFAQ ALI	BSES, Rajdhani Power Ltd	SH. MANOJ KUMAR	12/8/2004	D/W	659 ND
235	GO NO 660 ND-DEC-04	CIVIL SUIT	EX-75	2003	SUIT FOR RECOVERY	G.S. BINDRA	D.S. JOHAR	SH. VIPIN KUMAR RAI	12/17/2004	ALLOWED	660 ND
236	GO NO 661 ND-DEC-04	CIVIL SUIT	EX-65	2003	SUIT FOR RECOVERY	M/s. Roshin Lal Gupta & Sons	M/s Puneet Enterprises	MS. SUNENA	12/22/2004	SATISFIED	661 ND
237	GO NO 662 ND-DEC-04	CIVIL SUIT	EX-30	2004		NIRMAL SINGH	SMT. INDRA JOSH	SH. RAKESH PANDIT	12/3/2004	D/W	662 ND
238	GO NO 663 ND-DEC-04	CIVIL SUIT	EX-15	2003		M/s Rajsthan Textiles Agencies	M/S EXHO EXPOERTS	SH. RAKESH PANDIT	12/3/2004	COMPR OMISED	663 ND
239	GO NO 664 ND-DEC-04	CIVIL SUIT	EX-40	1999	SUIT FOR PURPOSE	STATE BANK OF PATIALA	M/s. Central Drug Syndicate	SH. RAKESH PANDIT	12/3/2004	COMPR OMISED	664 ND
240	GO NO 665 ND-DEC-04	CIVIL SUIT	EX-42	2004	SUIT FOR RECOVERY	SMT. RADHA DEOPA	SHRI ADITYA SHARMA	SH. RAKESH PANDIT	12/3/2004	COMPR OMISED	665 ND
241	34 WEST HIGH COURT FILE	CIVIL SUIT	732	2006	SUIT FOR POSSESSION AND PERMANENT INJUNCTION	Sh. Dal Chand	Sh. Raj Kumar	SH. KAPIL KUMAR	8/21/2014	DISMISSED	34 WD
242	478 WD HIGH COURT FILE	CIVIL SUIT	515	1998	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Lt. Col. I.S. Dhingra	Shri Jai Chand Dhingra	SH. GOPAL SINGH CHAUHAN	1/25/2012	DECREE D	478 WD

243	GO NO 625 ND-DEC-04	CIVIL SUIT	256	1999	SUIT FOR PERMANENT INJUNCTION	RADHA RANI @ KAMLESH	ASHOK KUMAR GANDHI	SH. LOKESH KUMAR SHARMA	12/6/2004	DISMISSED	625 ND
244	GO NO 626 ND-DEC-04	CIVIL SUIT	152	2003	SUIT FOR RECOVERY	SHRI SHIV KUMAR	DURGA BUILDERS (P) LTD	SH. LOKESH KUMAR SHARMA	12/15/2004	COMPR OMI SED	626 ND
245	GO NO 627 ND-DEC-04	CIVIL SUIT	197	2004	SUIT FOR PERMANENT INJUNCTION	HARI RAM	Smt. Sangita	SH. LOKESH KUMAR SHARMA	12/21/2004	DISMISSED DEFAULT	627 ND
246	GO NO 628 ND-DEC-04	CIVIL SUIT	269	2004	SUIT FOR PERPETUAL INJUNCTION	Shri Love Malhotra	UNION OF INDIA	MS. RAVINDER BEDI	12/21/2004	DISPOSE D	628 ND
247	GO NO 629 ND-DEC-04	CIVIL SUIT	345	1999	SUIT FOR RECOVERY	GROUP CAPT. B.M. DUTTA (RETD.)	NEW DELHI MUNICIPAL COUNCIL	MS. RAVINDER BEDI	12/6/2004	DECREE D	629 ND
248	GO NO 631 ND-DEC-04	CIVIL SUIT	EX-22	2004		Canara Bank	Ram Sewak	SHRI R.K. CHAUHAN	12/10/2004	SINE-DIE	631 ND
249	GO NO 632 ND-DEC-04	CIVIL SUIT	EX-45	2004	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	Sh. Abul Hassan	SH. RAJ KUMAR	12/17/2004	SINE-DIE	632 ND
250	GO NO 633 ND-DEC-04	CIVIL SUIT	395	2003	SUIT FOR RECOVERY	BVG. Industries Ltd	Kathooria Brothers	MS. GEETANJALI GOEL	12/9/2004	DECREE D	633 ND
251	GO NO 635 ND-DEC-04	CIVIL SUIT	16	2004	SUIT FOR PERMANENT INJUNCTION	Shri Abhay Ram	Shri Bobby Chadha	SH. LOKESH KUMAR SHARMA	12/8/2004	DISMISSED	635 ND
252	GO NO 637 ND-DEC-04	CIVIL SUIT	373-02	1998	SUIT FOR DECLARATION AND GRANT OF DAMAGE	SHRI SUDARSHAN SHARMA	M/S DAILY PRATAP	SH. LOKESH KUMAR SHARMA	12/16/2004	DECREE D	637 ND
253	GO NO 638 ND-DEC-04	CIVIL SUIT	143	2004	SUIT FOR RECOVERY	SH. S.S. CHOUHAN	SH. RAJESH KUMAR KANOJIA	SH. LOKESH KUMAR SHARMA	12/17/2004	DECREE D	638 ND
254	GO NO 639 ND-DEC-04	CIVIL SUIT	131	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH NARENDER KUMAR RAWAT	SH. LOKESH KUMAR SHARMA	12/18/2004	DECREE D	639 ND

255	GO NO 641 ND-DEC-04	CIVIL SUIT	140	2001	SUIT FOR PERMANENT INJUNCTION	M/s. Sabana Alam	M/s. Associated Journals Limited	SH. GORAKH NATH PANDEY	12/1/2004	SATISFIED	641 ND
256	GO NO 642 ND-DEC-04	CIVIL SUIT	431	2002	SUIT FOR RECOVERY	M/S. Weavers Fashion	Mrs. Kiran Vohra	SH. VIPIN KUMAR RAI	12/20/2004	DECREE D	642 ND
257	GO NO 643 ND-DEC-04	CIVIL SUIT	EX-24	2002	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SARBJIT KAUR	SH. NARESH KUMAR	12/3/2004	SATISFIED	643 ND
258	GO NO 644 ND-DEC-04	CIVIL SUIT	EX-49	2004	SUIT FOR MANDATORY INJUNCTION AND FOR POSSESSION	GURU NANAK VIDYA BHANDAR TRUST	SH. PADAM SINGH	SH. NARESH KUMAR	12/3/2004	SATISFIED	644 ND
259	GO NO 649 ND-DEC-04	CIVIL SUIT	264	1998	SUIT FOR PERMANENT INJUNCTION	Suri & Suri (P) Ltd	Delhi Vidyut Board	SH. MANOJ KUMAR	12/24/2004	DISMISSED	649 ND
260	GO NO 650 ND-DEC-04	CIVIL SUIT	57	2001	SUIT FOR PERMANENT INJUNCTION AND MANDATORY INJUNCTION	Suri & Suri (P) Ltd	Municipal Corporation of Delhi (DESU)	SH. MANOJ KUMAR	12/24/2004	DISMISSED	650 ND
261	GO NO 651 ND-DEC-04	CIVIL SUIT	56	2001	SUIT FOR PERMANENT INJUNCTION	Suri & Suri (P) Ltd	Municipal Corporation of Delhi (DESU)	SH. MANOJ KUMAR	12/24/2004	DISMISSED	651 ND
262	GO NO 652 ND-DEC-04	CIVIL SUIT	331	1998	SUIT FOR PERMANENT INJUNCTION	Suri & Suri (P) Ltd	Delhi Vidyut Board	SH. MANOJ KUMAR	12/24/2004	DISMISSED	652 ND
263	GO NO 653 ND-DEC-04	CIVIL SUIT	55	2001	SUIT FOR PERMANENT INJUNCTION & MANDATORY INJUNCTION	Suri & Suri (P) Ltd	Municipal Corporation of Delhi (DESU)	SH. MANOJ KUMAR	12/24/2004	DISMISSED	653 ND
264	GO NO 654 ND-DEC-04	CIVIL SUIT	280	2003	Suit for Possession, Permanent and Mandatory Injunction	BRIJESH KUMAR SHARMA	MADAN LAL SHARMA	SH. MANOJ KUMAR	12/13/2004	WITHDRAWN	654 ND

265	GO NO 655 ND-DEC-04	CIVIL SUIT	809	2002	SUIT FOR PERPETUAL INJUNCTION	Ramesh Chander	Smt. Lajwanti	SH. MANOJ KUMAR	12/9/2004	REJECTED	655 ND
266	GO NO 656 ND-DEC-04	CIVIL SUIT	155	2001	Suit for Declaration and Permanent Injunction	SH. MAKHAN LAL	Delhi Vidyut Board	SH. MANOJ KUMAR	12/21/2004	DECREE D	656 ND
267	GO NO 666 ND-DEC-04	CIVIL SUIT	EX-20	1999		SHRI SATTAR SMALL MATCH PRODUCERS INDUSTRIAL COOPERATIVE SOCIETY	P.K. TRANSPORT CORPORATION	SH. RAKESH PANDIT	12/3/2004	D/W	666 ND
268	GO NO 667 ND-DEC-04	CIVIL SUIT	EX-27	2003	SUIT FOR RECOVERY	RAVI KAPOOR	RAJINDER SAHAI	SH. RAKESH PANDIT	12/3/2004	SINE-DIE	667 ND
269	GO NO 668 ND-DEC-04	CIVIL SUIT	EX-79	2002		T.C.I. FINANCE LTD	M/S HERBY INTERNATIONAL	SH. RAKESH PANDIT	12/10/2004	SINE-DIE	668 ND
270	GO NO 669 ND-DEC-04	CIVIL SUIT	EX-80	2002		T.C.I FINANCE LIMITED	SH. SHAMSHER SINGH	SH. RAKESH PANDIT	12/10/2004	SINE-DIE	669 ND
271	GO NO 670 ND-DEC-04	CIVIL SUIT	EX-78	2002		T.C.I FINANCE LIMITED	M/S NATALI DYCHEM (P) LTD.	SH. RAKESH PANDIT	12/10/2004	SINE-DIE	670 ND
272	GO NO 671 ND-DEC-04	CIVIL SUIT	EX-14	1998		PREMIER CHIT & FINANCE PVT LTD	MR. M.K. MEHTA	SH. RAKESH PANDIT	12/10/2004	DISMISSED DEFAULT	671 ND
273	GO NO 672 ND-DEC-04	CIVIL SUIT	EX-15	1998		PREMIER CHIT & FINANCE PVT LTD	MR. M.K. MEHTA	SH. RAKESH PANDIT	12/10/2004	DISMISSED DEFAULT	672 ND
274	GO NO 719 ND ATTACHED WITH 633 ND	CIVIL SUIT	M-8	2005		M/S. B.V.G. INDUSTRIES LTD	KATHOORIA BROTHERS	MS. GEETANJALI GOEL	5/20/2005	SATTELED	719 ND
275	GO NO 926 ND-DEC-04	CIVIL SUIT	892	2002	SUIT FOR RECOVERY	M/s Deepak Handloom Industries	M/S Gulati Trading Company	SH. GAUTAM MANAN	12/6/2004	COURT FEES	926 ND
276	GO NO 927 ND-DEC-04	CIVIL SUIT	EX-258	2002		M/s. Everglad Chit Fund Pvt. Ltd	NARESH AGGARWAL	SH. GORAKH NATH PANDEY	12/3/2004	DISMISSED DEFAULT	927 ND

277	GO NO 928 ND-DEC-04	CIVIL SUIT	EX-259	2002	
278	GO NO 929 ND-DEC-04	CIVIL SUIT	EX-20	2001	
279	GO NO 930 ND-DEC-04	CIVIL SUIT	EX-33	2001	
280	GO NO 523 ND ATTACHED WITH 678	CIVIL SUIT	M-1	2005	
281	GO NO 673 ND-DEC-04	CIVIL SUIT	EX-16	1998	
282	GO NO 674 ND-DEC-04	CIVIL SUIT	EX-6	1998	
283	GO NO 675 ND-DEC-04	CIVIL SUIT	EX-69	1996	
284	GO NO 676 ND-DEC-04	CIVIL SUIT	212	2003	SUIT FOR RECOVERY
285	GO NO 677 ND-DEC-04	CIVIL SUIT	117	2002	SUIT FOR PARTITION AND PERMANENT INJUNCTION
286	GO NO 678 ND-DEC-04	CIVIL SUIT	EX-115	2001	

M/s. Everglad Chit Fund Pvt. Ltd	NARESH AGGARWAL	SH. GORAKH NATH PANDEY	12/3/2004	DISMISS ED DEFAULT	928 ND
M/S TRUE LINK FINANCE LIMITED	BADAM SINGH	SH. GORAKH NATH PANDEY	12/10/2004	SINE-DIE	929 ND
PUNJAB NATIONAL BANK	M/S SOUTH DELHI FURNISHERS & DECORATORS	SH. GORAKH NATH PANDEY	12/3/2004	DISMISS ED DEFAULT	930 ND
VIJAY KUMAR GUPTA	M/S ODYSSEY WORLD TRAVEL (P) LTD	SH. RAKESH PANDIT	8/5/2005	DISMISS ED DEFAULT	523 ND
PREMIER CHIT & FINANCE PVT LTD	M.K. MEHTA	SH. RAKESH PANDIT	12/10/2004	DISMISS ED DEFAULT	673 ND
NALANDA SALES CORPORATION	M/S. SETHI MOTORS	SH. RAKESH PANDIT	12/10/2004	DISMISS ED DEFAULT	674 ND
HEM LATA GOEL	RAJ KUMAR	SH. RAKESH PANDIT	12/10/2004	DISMISS ED DEFAULT	675 ND
HARJINDER PAL SINGH	H. SINGH (HARMOHINDER SINGH)	SH. GAUTAM MANAN	12/16/2004	COURT FEES	676 ND
RAKESH KUMAR DIWAN	SUNIL KUMAR DIWAN	SH. GAUTAM MANAN	12/7/2004	COURT FEES	677 ND
VIJAY KUMAR GUPTA	M/S ODYSSEY WORLD TRAVEL (P) LTD	SH. RAKESH PANDIT	12/3/2004	DISMISS ED DEFAULT	678 ND

287	GO NO 680 ND-DEC-04	CIVIL SUIT	EX-05	2002	SUIT FOR SPECIFIC PERFORMANCE	M/S J.J. FINANCE & INVESTMENT CO	MADAN SINGH	SH. MANISH YADUVANSHI	12/17/2004	DISMISSED	680 ND	
288	GO NO 681 ND-DEC-04	CIVIL SUIT	EX-22	2000		MOHD. MUKHTAR	NISHAT FATIMA	SH. RAKESH PANDIT	12/3/2004	SINE-DIE	681 ND	
289	GO NO 682 ND-DEC-04	CIVIL SUIT	58	2002		SUIT FOR PERMANENT INJUNCTION & DECLARATION	S.K SIWAS	SHAH MOHD.	MRS. ANJU BAJAJ CHANDNA	12/14/2004	DISPOSED	682 ND
290	GO NO 683 ND-DEC-04	CIVIL SUIT	968	1999		SUIT FOR PERMANENT INJUNCTION	VIKAS JAIN	Delhi Vidyut Board	SH. MANOJ KUMAR	12/8/2004	DISMISSED	683 ND
291	GO NO 684 ND-DEC-04	CIVIL SUIT	102	2004		SUIT FOR RECOVERY	M/s Brilliant Chits Pvt Ltd	Sh sushil Pasricha	SH. SANJAY BANSAL	12/9/2004	DECREE D	684 ND
292	GO NO 685 ND-DEC-04	CIVIL SUIT	EX-19	2004		SUIT FOR RECOVERY	MR. GULAM JILLANI NIAZI QUTBI	SHERA	SH. VINAY SINGHAL	12/3/2004	D.N.P	685 ND
293	GO NO 686 ND-DEC-04	CIVIL SUIT	EX-14	2003		SUIT FOR RECOVERY	M/S. LEENA CHEMISTS	LT. GOVERNER	SH. VINAY SINGHAL	12/10/2004	SINE-DIE	686 ND
294	GO NO 687 ND-DEC-04	CIVIL SUIT	676	1996		SUIT FOR PERMANENT INJUNCTION	PANDIT GOPAL LAL SHARMA	JOGINDER NATH	SH. VIPIN KUMAR RAI	12/23/2004	DISMISSED	687 ND
295	GO NO 688 ND-DEC-04	CIVIL SUIT	532	2002		SUIT FOR PERMANENT INJUNCTION	MAYA GHOSH	MANJULIKA MUKHARJEE	SH. SANJAY SHARMA	12/18/2004	DISMISSED DEFAULT	688 ND
296	GO NO 689 ND-DEC-04	CIVIL SUIT	46	2004		SUIT FOR MANDATORY	KULDEEP SINGH	ARUN KHANNA	SH. SANJAY SHARMA	12/24/2004	DISMISSED DEFAULT	689 ND
297	GO NO 690 ND-DEC-04	CIVIL SUIT	322	2002	SUIT FOR RECOVERY	KNIGHT QUEEN MARKETING (P) LTD	ASHOK GARG	SH. RAGHUBIR SINGH	12/23/2004	DECREE D	690 ND	
298	GO NO 901 ND-DEC-04	CIVIL SUIT	EX-46	2004	SUIT FOR POSSESSION & RECOVERY OF MESNE	J.L. ANEJA	ASHOK ANEJA	SH. VINAY SINGHAL	12/3/2004	SATISFIED	901 ND	

299	GO NO 902 ND-DEC-04	CIVIL SUIT	EX-93	2002	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	SATISH DAYAL	SH. VINAY SINGHAL	12/10/2004	SATISFIED	902 ND
300	GO NO 903 ND-DEC-04	CIVIL SUIT	EX-36	2004	SUIT FOR PERMANENT INJUNCTION & MANDATORY INJUNCTION	SURESH KUMAR SHARMA	M/S FORD CREDIT KOTAK MAHINDRA LTD.	SH. RAJESH KUMAR GOEL	12/10/2004	SATISFIED	903 ND
301	GO NO 904 ND-DEC-04	CIVIL SUIT	P-1	1981	SUIT FOR DECLARATION AND CONSEQUENTIAL RELIEF OF RECOVERY	SHRI HARI MILAN GOSWAMI	THE SECRETARY, RAILWAY BOARD	SH. VIDYA PRAKASH	12/18/2004	DECREE D	904 ND
302	GO NO 905 ND-DEC-04	CIVIL SUIT	EX-71	2004	SUIT FOR RECOVERY	ASHOK KUMAR GUPTA	THE NEW INDIA ASSURANCE CO. LTD	SH. VIPIN KUMAR RAI	12/10/2004	SATISFIED	905 ND
303	GO NO 906 ND-DEC-04	CIVIL SUIT	446	2002	SUIT FOR POSSESSION & RECOVERY	M/S GALAXY PROPERTIES	M/s Food Corporation of India	SH. VIPIN KUMAR RAI	12/6/2004	DECREE D	906 ND
304	GO NO 907 ND-DEC-04	CIVIL SUIT	447	2002	SUIT FOR POSSESSION & RECOVERY	SAMEER BHASIN	M/s Food Corporation of India	SH. VIPIN KUMAR RAI	12/6/2004	DECREE D	907 ND
305	GO NO 908 ND-DEC-04	CIVIL SUIT	EX-64	2004		STANDARD CHARTERED BANK	RAMESH SHARMA	SH. PARVEEN SINGH	12/3/2004	DISMISSED DEFAULT	908 ND
306	GO NO 909 ND-DEC-04	CIVIL SUIT	EX-29	2004		DHIRAJ MALHOTRA	CHANDER SAIN	SH. PARVEEN SINGH	12/17/2004	SATISFIED	909 ND
307	GO NO 910 ND-DEC-04	CIVIL SUIT	EX-61	2004		STANDARD CHARTERED BANK	MAHENDER KUMAR	SH. PARVEEN SINGH	12/3/2004	DISMISSED DEFAULT	910 ND
308	GO NO 911 ND-DEC-04	CIVIL SUIT	EX-60	2004		STANDARD CHARTERED BANK	VIJAY KUMAR RAJPUT	SH. PARVEEN SINGH	12/3/2004	DISMISSED DEFAULT	911 ND

309	GO NO 912 ND-DEC-04	CIVIL SUIT	EX-62	2004		STANDARD CHARTERED BANK	INDERJEET SINGH ARORA	SH. PARVEEN SINGH	12/3/2004	DISMISSED DEFAULT	912 ND
310	GO NO 913 ND-DEC-04	CIVIL SUIT	EX-65	2003	SUIT FOR RECOVERY	HARPAL SINGH	Titans Continental Leasing & Finance Services	SH. PARVEEN SINGH	12/10/2004	SINE-DIE	913 ND
311	GO NO 914 ND-DEC-04	CIVIL SUIT	EX-75	2003		GOVIND HARI FASHIONS PVT. LTD.	PRAMOD RASTOGI	SH. PARVEEN SINGH	12/3/2004	SINE-DIE	914 ND
312	GO NO 915 ND-ROBKAR	CIVIL SUIT	EX-56	2004	ROBKAR	FATEH PRAKASH	SUNIL KUMAR SHARMA	SH. PARVEEN SINGH	12/10/2004		915 ND
313	GO NO 916 ND-DEC-04	CIVIL SUIT	EX-58	2004		M/s BHALLA & Company Pvt. Limited	M/s. Singh Contractors India Pvt. Ltd.	SH. PARVEEN SINGH	12/3/2004	SATISFIED	916 ND
314	GO NO 917 ND ATTACHED WITH 924	CIVIL SUIT	M-4	2005		MADHURI DEVI	RAMBIR	SH. SANJAY BANSAL	5/6/2005	SATISFIED	917 ND
315	GO NO 917 ND-DEC-04	CIVIL SUIT	EX-63	2004		STANDARD CHARTERED BANK	J.P. CHOUDHARI	SH. PARVEEN SINGH	12/3/2004	DISMISSED DEFAULT	917 ND
316	GO NO 918 ND-DEC-04	CIVIL SUIT	EX-65	2004		STANDARD CHARTERED BANK	NARENDRA GHANDHI	SH. PARVEEN SINGH	12/3/2004	DISMISSED DEFAULT	918 ND
317	GO NO 919 ND-DEC-04	CIVIL SUIT	EX-65	2004		M/S. C.LAL CHIT FUND (P) LTD	SANDEEP BHARGAVA	SH. SANJAY BANSAL	12/10/2004	DISMISSED DEFAULT	919 ND
318	GO NO 920 ND-DEC-04	CIVIL SUIT	EX-4	2004	SUIT FOR RECOVERY	RAM NIWAS	TARUN SAINI	SH. SANJAY BANSAL	12/10/2004	SINE-DIE	920 ND
319	GO NO 921 ND-DEC-04	CIVIL SUIT	EX-66	2004		M/S. C.LAL CHIT FUND (P) LTD	ARTI BHARGAVA	SH. SANJAY BANSAL	12/10/2004	DISMISSED DEFAULT	921 ND
320	GO NO 922 ND-DEC-04	CIVIL SUIT	EX-35	2002	SUIT FOR RECOVERY	Usha International Ltd.	Vinod Kumar Dhaka	SH. SANJAY BANSAL	12/17/2004	SINE-DIE	922 ND
321	GO NO 923 ND-DEC-04	CIVIL SUIT	EX-45	2004	SUIT FOR RECOVERY	S.N. AVASTHI	R.S. SISODIA	SH. SANJAY BANSAL	12/18/2004	DISMISSED	923 ND
322	GO NO 924 ND-DEC-04	CIVIL SUIT	EX-31	2004	SUIT FOR RECOVERY	MADHURI DEVI	RAMBIR	SH. SANJAY BANSAL	12/17/2004	SINE-DIE	924 ND

323	GO NO 925 ND-DEC-04	CIVIL SUIT	65	1999	SUIT FOR INJUNCTION	B.R. KALRA	Delhi Vidyut Board	SH. MANOJ KUMAR	12/22/2004	DISMISSED	925 ND
324	GO NO 931 ND-DEC-04	CIVIL SUIT	EX-57	2004		MANOHAR LAL	SUMAN MALIK	SH. GORAKH NATH PANDEY	12/16/2004	DISPOSED	931 ND
325	GO NO 932 ND-DEC-04	CIVIL SUIT	740	1993	SUIT FOR PERMANENT INJUNCTION	NIRMAL PREVIOUSLY KNOWN AS SMT NIRMAL CHOPRA	NAROTAM CHOPRA	SH. GORAKH NATH PANDEY	12/15/2004	SINE-DIE	932 ND
326	GO NO 933 ND-DEC-04	CIVIL SUIT	91	1999	SUIT FOR DECLARATION	SHRI AMRIT PAL SINGH NAYAR	M/S. HINDUSTAN MOTORS LTD	SH. GORAKH NATH PANDEY	12/13/2004	DISMISSED	933 ND
327	GO NO 934 ND-DEC-04	CIVIL SUIT	58	2003	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI AMRIT PAL SINGH NAYAR	M/S. HINDUSTAN MOTORS LTD	SH. GORAKH NATH PANDEY	12/13/2004	DECREE D	934 ND
328	GO NO 935 ND-DEC-04	CIVIL SUIT	44	1996	SUIT FOR RECOVERY	RAMJAS FOUNDATION	GIAN PRAKASH	SH. GORAKH NATH PANDEY	12/24/2004	SINE-DIE	935 ND
329	GO NO 936 ND-DEC-04	CIVIL SUIT	382	2000	SUIT FOR RECOVERY	SHEELA MITTAL	D.C.M. Financial Services Limited	SH. GORAKH NATH PANDEY	12/18/2004	SINE-DIE	936 ND
330	GO NO 937 ND-DEC-04	CIVIL SUIT	379	2000	SUIT FOR RECOVERY OF DAMAGES	RAJESH KUMAR	R.C. GUPTA	SH. GORAKH NATH PANDEY	12/20/2004	DISMISSED DEFAULT	937 ND
331	GO NO 938 ND-DEC-04	CIVIL SUIT	177	2004	SUIT FOR RECOVERY	M/s. Bombay Ammonia Pvt.Ltd.	Sh. Gurinder Pal @ Gurvinder Pal	SH. VIPIN KUMAR RAI	12/22/2004	SINE-DIE	938 ND
332	GO NO 939 ND-DEC-04	CIVIL SUIT	183	2003	SUIT FOR RECOVERY	RAWEL SINGH	SH. S. HARMINDER SINGH	MS. GEETANJALI GOEL	12/15/2004	DECREE D	939 ND
333	GO NO 941 ND-DEC-04	CIVIL SUIT	328	2003	SUIT FOR PERMANENT INJUNCTION	VEENA DEVI	FARMAN SINGH	SH. SANJAY SHARMA	12/16/2004	D/W	941 ND
334	GO NO 942 ND-DEC-04	CIVIL SUIT	690	2002	SUIT FOR RECOVERY	T.C. BEDI	KUMAR PAL	SH. SANJAY SHARMA	12/24/2004	DECREE D	942 ND

335	GO NO 943 ND-DEC-04	CIVIL SUIT	40	1998	SUIT FOR DECLARATION , PERMANENT AND MANDATORY INJUNCTION	SURESH RAJPAL	CHANGA RAM	SH. SANJAY SHARMA	12/24/2004	DISMISS ED DEFAULT	943 ND
336	GO NO 944 ND-DEC-04	CIVIL SUIT	146	2003	SUIT FOR PERMANENT INJUNCTION	MANOJ KUMAR	BANARSI DASS	SH. SANJAY SHARMA	12/21/2004	D/W	944 ND
337	GO NO 945 ND-DEC-04	CIVIL SUIT	677	2002	SUIT FOR RECOVERY	MARUTI WELD LIMITED	SPACK TURNKEY PROJECTS PVT. LIMITED	SH. SANJAY SHARMA	12/22/2004	DECREE D	945 ND
338	GO NO 946 ND-DEC-04	CIVIL SUIT	115	2003	SUIT FOR PERMANENT INJUNCTION	AJAY KUMAR	VIP BUILDCON PVT. LTD.	SH. SANJAY SHARMA	12/3/2004	DECREE D	946 ND
339	GO NO 947 ND-DEC-04	CIVIL SUIT	68	2003	SUIT FOR PERMANENT INJUNCTION	SUNITA DEVI	RAJINDER KUMAR	SH. SANJAY SHARMA	12/7/2004	D/W	947 ND
340	GO NO 001 ND-JAN-05	CIVIL SUIT	409	2004		GURUDEV SINGH	BALBIR SINGH	SH. DAYA PRAKASH	1/6/2005	DISPOSE D	001 ND
341	GO NO 002 ND-JAN-05	CIVIL SUIT	M-32	2004		RAM NATH	THE EMPLOYEES STATE INSURANCE CORPORATION	SH. DAYA PRAKASH	1/3/2005	D.N.P	002 ND
342	GO NO 003 ND-JAN-05	CIVIL SUIT	287	2004		MAHINDER PRASAD	MUKESH KUMAR	SH. DAYA PRAKASH	1/3/2005	DISPOSE D	003 ND
343	GO NO 004 ND-JAN-05	CIVIL SUIT	104	2004		BIR SARAN JAIN	JEEWAN PRAKASH ARORA	SH. DAYA PRAKASH	1/31/2005	D.N.P	004 ND
344	GO NO 005 ND-JAN-05	CIVIL SUIT	74	2003	SUIT FOR THE PURPOSE	SHRI RAMESH CHANDER GARG	MAHANAGAR TELEPHONE NIGAM LTD	SH. DAYA PRAKASH	1/4/2005	DISPOSE D	005 ND
345	GO NO 006 ND-JAN-05	CIVIL SUIT	530	2003		AMARJEET ATHOTRA	SARDUL SINGH	SH. DAYA PRAKASH	1/6/2005	DISPOSE D	006 ND
346	GO NO 007 ND-JAN-05	CIVIL SUIT	410	2004		SWINDER KAUR	HARIDEY RAM	SH. DAYA PRAKASH	1/6/2005	DISPOSE D	007 ND
347	GO NO 008 ND-JAN-05	CIVIL SUIT	325	2004	SUIT FOR THE PURPOSE	NARESH KUMARI	VINOD KOHLI	SH. DAYA PRAKASH	1/6/2005	DISPOSE D	008 ND

348	GO NO 009 ND-JAN-05	CIVIL SUIT	421	2004	SUIT FOR PERMANENT INJUNCTION	SURJIT SINGH	BALBIR KAUR	SH. DAYA PRAKASH	1/7/2005	DISPOSE D	009 ND	
349	GO NO 010 ND-JAN-05	CIVIL SUIT	ESIC-2	2005	SUIT FOR PERMANENT INJUNCTION	Shri Sushil Kumar Raut	The Commissioner, Employees State Insurance Corporation	SH. DAYA PRAKASH	1/7/2005	D/W	010 ND	
350	GO NO 011 ND-JAN-05	CIVIL SUIT	425	2004	SUIT FOR PERMANENT INJUNCTION	M/S KEALA TRANSPROT CO.	M/S SWATIK SILICATE MILLS	SH. DAYA PRAKASH	1/10/2005	DISPOSE D	011 ND	
351	GO NO 012 ND-JAN-05	CIVIL SUIT	427	2004	SUIT FOR THE PURPOSE	SHRI KISHAN LAL GAUBA	R.K. ARORA	SH. DAYA PRAKASH	1/10/2005	DISPOSE D	012 ND	
352	GO NO 013 ND-JAN-05	CIVIL SUIT	225	2004		ASHOK KUMAR	DALJIT SINGH	SH. DAYA PRAKASH	1/10/2005	DISPOSE D	013 ND	
353	GO NO 014 ND-JAN-05	CIVIL SUIT	220	2004		PUSHPA BEDI	M/S Sir Sobha Singh & Sons (P) Ltd	SH. DAYA PRAKASH	1/10/2005	DISPOSE D	014 ND	
354	GO NO 015 ND-JAN-05	CIVIL SUIT	475	2004		PUSHPA BEDI	M/S Sir Sobha Singh & Sons (P) Ltd	SH. DAYA PRAKASH	1/10/2005	DISPOSE D	015 ND	
355	GO NO 016 ND-JAN-05	CIVIL SUIT	412	2004		ATTAN PRAKSH	LILA	SH. DAYA PRAKASH	1/11/2005	DISPOSE D	016 ND	
356	GO NO 017 ND-JAN-05	CIVIL SUIT	428	2004		SOHAN LAL JUNEJA	MOHD. ISLAM KHAN	SH. DAYA PRAKASH	1/11/2005	D.N.P	017 ND	
357	GO NO 018 ND-JAN-05	CIVIL SUIT	26	2005		MOHAN KAILASH JOLLY	JASPAL SINGH CHADHA	SH. DAYA PRAKASH	1/11/2005	D/W	018 ND	
358	GO NO 019 ND-JAN-05	CIVIL SUIT	651	2003		SUIT FOR PERMANENT INJUNCTION	RAFEEQ	JAMEEL AHMED	SH. DAYA PRAKASH	1/11/2005	DISPOSE D	019 ND
359	GO NO 020 ND-JAN-05	CIVIL SUIT	30	2005		SUIT FOR THE PURPOSE	SATYAPAL MALIK	RAVI GOEL	SH. DAYA PRAKASH	1/12/2005	D/W	020 ND
360	GO NO 021 ND-JAN-05	CIVIL SUIT	655	2003		SUIT FOR DECLARATION	RAKESH ARORA	RAJESHWAR DAYAL GOEL	SH. DAYA PRAKASH	1/12/2005	DISPOSE D	021 ND
361	GO NO 022 ND-JAN-05	CIVIL SUIT	119	2004	SUIT FOR THE PURPOSE	LAXMAN KUMAR	VED PRAKASH	SH. DAYA PRAKASH	1/13/2005	DISPOSE D	022 ND	

362	GO NO 023 ND-JAN-05	CIVIL SUIT	650	2003	SUIT FOR THE PURPOSE	LAXMAN KUMAR	VED PRAKASH	SH. DAYA PRAKASH	1/13/2005	DISPOSE D	023 ND
363	GO NO 024 ND-JAN-05	CIVIL SUIT	659	2003		MATHURA DEVI	RAJINDER NATH	SH. DAYA PRAKASH	1/14/2005	DISPOSE D	024 ND
364	GO NO 025 ND-JAN-05	CIVIL SUIT	436	2004		SARDAR MOHINDER SINGH	SHARAD MOHAN	SH. DAYA PRAKASH	1/14/2005	DISPOSE D	025 ND
365	GO NO 026 ND-JAN-05	CIVIL SUIT	342	2004		ASHA SACHDEVA	ASHOK KUMAR MEHTA	SH. DAYA PRAKASH	1/15/2005	DISPOSE D	026 ND
366	GO NO 027 ND-JAN-05	CIVIL SUIT	18	2005		SURENDER SINGH	M/s MAHAKALI CAPITAL INVESTMENTS SERVICES PVT.LTD	SH. DAYA PRAKASH	1/15/2005	D.N.P	027 ND
367	GO NO 028 ND-JAN-05	CIVIL SUIT	38	2005	SUIT FOR THE PURPOSE	NANAK RAM JAI SINGHANI	JANAK SALOOJA	SH. DAYA PRAKASH	1/15/2005	D/W	028 ND
368	GO NO 029 ND-JAN-05	CIVIL SUIT	226	2004		SUIT FOR DEPOSIT	M/S MEGA OVERSEAS PVT. LTD.	HARISH GOEL	SH. DAYA PRAKASH	1/15/2005	DISPOSE D
369	GO NO 030 ND-JAN-05	CIVIL SUIT	519	2003	SUIT FOR POSSESSION, RECOVERY OF DAMAGES	M/S HERMES TRAVEL & CARGO PVT. LTD	DR.S.S.RIKHI	SH. DAYA PRAKASH	1/17/2005	D.N.P	030 ND
370	GO NO 031 ND-JAN-05	CIVIL SUIT	440	2004		H.S. BEDI	R.P. MALHOTRA	SH. DAYA PRAKASH	1/17/2005	D.N.P	031 ND
371	GO NO 032 ND attached with 004	CIVIL SUIT	M-24	2005		BIR SARAN JAIN	JEEWAN PRAKASH ARORA	SH. DAYA PRAKASH	3/21/2005	DISMISSED	032 ND
372	GO NO 032 ND-JAN-05	CIVIL SUIT	445	2004		SHAMSHER SINGH	KANTA RANI	SH. DAYA PRAKASH	1/17/2005	DISPOSE D	032 ND
373	GO NO 033 ND-JAN-05	CIVIL SUIT	518	2003		M/S HERMES TRAVEL & CARGO PVT. LTD	TANIA RIKHI	SH. DAYA PRAKASH	1/17/2005	D.N.P	033 ND
374	GO NO 034 ND-JAN-05	CIVIL SUIT	448	2004		Central Bank of India	M/S Innovative Builders private Ltd.	SH. DAYA PRAKASH	1/18/2005	DISPOSE D	034 ND
375	GO NO 035 ND-JAN-05	CIVIL SUIT	447	2004		Central Bank of India	M/S Hitech Estate private Ltd.	SH. DAYA PRAKASH	1/18/2005	DISPOSE D	035 ND
376	GO NO 036 ND-JAN-05	CIVIL SUIT	446	2004		Central Bank of India	M/S Hitech Estate private Ltd.	SH. DAYA PRAKASH	1/18/2005	DISPOSE D	036 ND
377	GO NO 037 ND-JAN-05	CIVIL SUIT	449	2004		Central Bank of India	M/S Innovative Builders private Ltd.	SH. DAYA PRAKASH	1/18/2005	DISPOSE D	037 ND

378	GO NO 038 ND-JAN-05	CIVIL SUIT	256	2004		S. LAL SINGH HUNJAN	SHANTI DEVI	SH. DAYA PRAKASH	1/25/2005	DISPOSED	038 ND
379	GO NO 039 ND-JAN-05	CIVIL SUIT	191	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTIONS	SHRI VIJENDER SINGH	CHOLAMANDALAM INVESTMENT & FINANCE CO.	SH. SUNIL CHOUDHARY	1/10/2005	D/W	039 ND
380	GO NO 040 ND-JAN-05	CIVIL SUIT	339	2000	SUIT FOR DECLARATION & PERMANENT INJUNCTIONS	A.N. RAI	MOTEA AHMED	SH. SUNIL CHOUDHARY	1/11/2005	DISMISSED	040 ND
381	GO NO 041 ND-JAN-05	CIVIL SUIT	423	2000	SUIT FOR SPECIFIC PERFORMANCE AND DECLARATION	N.C.CORPORATION PVT. LTD	LIFE INSURANCE CORPORATION OF INDIA	SH. SUNIL CHOUDHARY	1/12/2005	DISMISSED	041 ND
382	GO NO 043 ND-JAN-05	CIVIL SUIT	285	2004	SUIT FOR PERMANENT INJUNCTION	AJAY KUMAR	KAMLESH	SH. SUNIL CHOUDHARY	1/14/2005	D/W	043 ND
383	GO NO 044 ND-JAN-05	CIVIL SUIT	101	2002	SUIT FOR RECOVERY	SMT. SAROJ GULATI	M/S J.K. CORP LTD.	SH. SUNIL CHOUDHARY	1/14/2005	D/W	044 ND
384	GO NO 045 ND-JAN-05	CIVIL SUIT	112	2002	SUIT FOR RECOVERY	M/s Goodlass Nerolac Paints Ltd	M/S Sonu Paints	SH. SUNIL CHOUDHARY	1/18/2005	D/W	045 ND
385	GO NO 046 ND-JAN-05	CIVIL SUIT	222	2004	SUIT FOR RECOVERY	THE NEW INDIA ASSURANCE CO. LTD.	M/S PASSAGE CARGO PVT. LTD.	SH. SUNIL CHOUDHARY	1/18/2005	D/W	046 ND
386	GO NO 047 ND-JAN-05	CIVIL SUIT	213	2004	SUIT FOR PERMANENT INJUNCTION	Sh. Ajeet Bhardwaj	The Indian Contact Lens Society	SH. SUNIL CHOUDHARY	1/18/2005	D/W	047 ND
387	GO NO 049 ND-JAN-05	CIVIL SUIT	19	2003	SUIT FOR PERMANENT INJUNCTION	SH. MURLI MANOHAR GUPTA	SH.PREM PRAKASH SHARMA	SH. RAJ KUMAR	1/15/2005	COMPR OMISED	049 ND
388	GO NO 050 ND-JAN-05	CIVIL SUIT	113	2004	SUIT FOR RECOVERY	ABN AMRO BANK N.V.	MR.CHARMAINE FRANK & MR.OLIVER FRANK	SH. RAJ KUMAR	1/15/2005	DECREE D	050 ND
389	GO NO 051 ND-JAN-05	CIVIL SUIT	350	2003	SUIT FOR RECOVERY	ABN AMRO BANK N.V.	ANOOP KHARBANDA	SH. RAJ KUMAR	1/15/2005	DECREE D	051 ND
390	GO NO 052 ND-JAN-05	CIVIL SUIT	154	2004	SUIT FOR RECOVERY	BANK OF INDIA	NIGAM KUMAR JOHN	SH. RAJ KUMAR	1/12/2005	DECREE D	052 ND

391	GO NO 053 ND-JAN-05	CIVIL SUIT	204	2004
392	GO NO 054 ND-JAN-05	CIVIL SUIT	857	2002
393	GO NO 055 ND-JAN-05	CIVIL SUIT	856	2003
394	GO NO 056 ND-JAN-05	CIVIL SUIT	597	2002
395	GO NO 057 ND-JAN-05	CIVIL SUIT	767	2002
396	GO NO 058 ND-JAN-05	CIVIL SUIT	880	2003
397	GO NO 059 ND-JAN-05	CIVIL SUIT	422	2004
398	GO NO 060 ND-JAN-05	CIVIL SUIT	9	2004
399	GO NO 061 ND-JAN-05	CIVIL SUIT	766	2003
400	GO NO 062 ND-JAN-05	CIVIL SUIT	451	2004
401	GO NO 063 ND-JAN-05	CIVIL SUIT	692	1999
402	GO NO 064 ND-JAN-05	CIVIL SUIT	188	2004
403	GO NO 065 ND-JAN-05	CIVIL SUIT	242	2000
404	GO NO 066 ND-JAN-05	CIVIL SUIT	1058	2000

APPLICATION FOR PETITION

JAYA KUMAR	STATE	MS. SEEMA MAINI	1/3/2005	D/W	053 ND
USHA CHAUDHARY	STATE	MS. SEEMA MAINI	1/3/2005	DISMISSED DEFAULT	054 ND
KAMLESH	THE STATE	MS. SEEMA MAINI	1/3/2005	DISMISSED DEFAULT	055 ND
OMWATI	STATE	MS. SEEMA MAINI	1/3/2005	ALLOWED	056 ND
MANJU	THE STATE	MS. SEEMA MAINI	1/3/2005	ALLOWED	057 ND
VED PRAKASH	STATE	MS. SEEMA MAINI	1/4/2005	ALLOWED	058 ND
RAJESH THAPA	THE STATE	MS. SEEMA MAINI	1/6/2005	ALLOWED	059 ND
UMA AGGARWAL	THE STATE	MS. SEEMA MAINI	1/6/2005	D/W	060 ND
ISHWAR SINGH DHANIA	STATE	MS. SEEMA MAINI	1/6/2005	ALLOWED	061 ND
MS. MAMTA LAL	STATE	MS. SEEMA MAINI	1/7/2005	ALLOWED	062 ND
KRISHNA KUMARI ARORA	STATE	MS. SEEMA MAINI	1/7/2005	DISMISSED DEFAULT	063 ND
S. MANON MANI	STATE	MS. SEEMA MAINI	1/7/2005	DISMISSED DEFAULT	064 ND
BABITA	THE STATE	MS. SEEMA MAINI	1/11/2005	ALLOWED	065 ND
RENU RAZDAN	THE STATE	MS. SEEMA MAINI	1/11/2005	D.N.P	066 ND

405	GO NO 887 ND attached with 949	CIVIL SUIT	M-55	2004	SUIT FOR RECOVERY	ETI TRAVEL SOLUTIONS PVT. LTD	M/S H.C.L. EXPORTS PVT. LTD	SH. GAUTAM MANAN	7/19/2005	DISMISSED	887 ND
406	GO NO 948 ND-DEC-04	CIVIL SUIT	461	1997	SUIT FOR RECOVERY	M/S. SIS GANJ CHITS PVT. LTD.	SH. I.J. MAHAJAN	SH. SANJAY SHARMA	12/23/2004	DECREE D	948 ND
407	GO NO 949 ND-DEC-04	CIVIL SUIT	133	2004	SUIT FOR RECOVERY	ETI TRAVEL SOLUTIONS PVT. LTD	M/S H.L.C. EXPORES PVT LTD	SH. GAUTAM MANAN	12/6/2004	DECREE D	949 ND
408	GO NO 950 ND-DEC-04	CIVIL SUIT	EX-10	2004		LALIT KUMAR	M/S JAY VINYLs LIMITED	SH. MANISH YADUVANSHI	12/3/2004	ALLOWED	950 ND
409	GO NO 951 ND-DEC-04	CIVIL SUIT	EX-18	2004		THE SANGLI BANK LTD.	M/S Saransh Tele Info Services PVT.LTD.	SH. MANISH YADUVANSHI	12/3/2004	DISMISSED	951 ND
410	GO NO 952 ND-DEC-04	CIVIL SUIT	EX-53	2001	SUIT FOR RECOVERY	PUNJAB AND SIND BANK	PREM SINGH	SH. MANISH YADUVANSHI	12/10/2004	DISMISSED	952 ND
411	GO NO 953 ND-DEC-04	CIVIL SUIT	EX-01	2001	SUIT FOR RECOVERY	M/s Kumar Gallery (P) Ltd	Mr. Himmat Shah	SH. MANISH YADUVANSHI	12/17/2004	DISMISSED	953 ND
412	GO NO 954 ND-DEC-04	CIVIL SUIT	EX-17	2004	SUIT FOR RECOVERY	R.K. DUTTA	M/S SYLVANIA & LAXMAN LTD	SH. MANISH YADUVANSHI	12/17/2004	SATISFIED	954 ND
413	GO NO 955 ND-DEC-04	CIVIL SUIT	EX-33	2004	SUIT FOR RECOVERY	THE NATIONAL SMALL INDUSTRIES	M/S NAND INDUSTRIES	SH. MANISH YADUVANSHI	12/24/2004	DISMISSED	955 ND
414	GO NO 956 ND-DEC-04	CIVIL SUIT	849	2003	SUIT FOR RECOVERY	SHRI MAHAVIR PRASAD	M/S. K.M. GARAGE (P) LTD	SH. DEVENDRA KUMAR	12/22/2004	DECREE D	956 ND
415	GO NO 957 ND-DEC-04	CIVIL SUIT	625	2003	SUIT FOR RECOVERY	M/S J.K. UDAIPUR UDYOG LTD	TECHNO CONSULTANTS & ENGG PVT. LTD	SH. DEVENDRA KUMAR	12/2/2004	DISMISSED	957 ND
416	GO NO 958 ND-DEC-04	CIVIL SUIT	EX-19	2004	SUIT FOR PERMANENT INJUNCTION AND PARTITION	PRATAP SINGH	PADAM SINGH	SH. GAUTAM MANAN	12/3/2004	DISMISSED	958 ND
417	GO NO 959 ND-DEC-04	CIVIL SUIT	EX-332	2002		ORIENTAL BANK OF COMMERCE	TRILOK SINGH RANA	SH. GAUTAM MANAN	12/3/2004	SATISFIED	959 ND
418	GO NO 960 ND-DEC-04	CIVIL SUIT	EX-24	2003	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	M/S PREM TEXTILES	SH. GAUTAM MANAN	12/3/2004	SATISFIED	960 ND

419	GO NO 962 ND-DEC-04	CIVIL SUIT	256	1997	SUIT FOR PERMANENT INJUNCTION AND MANDATORY INJUNCTION	PREM DASS MEHTA	USHA SHARMA	SH. LOKESH KUMAR SHARMA	12/16/2004	D/W	962 ND
420	GO NO 963 ND-DEC-04	CIVIL SUIT	191	1999	SUIT FOR PERMANENT INJUNCTION	SARDAR SUKHDEV SINGH	SHYAM SUNDER AGGARWAL	SH. LOKESH KUMAR SHARMA	12/2/2004	SATISFIED	963 ND
421	GO NO 965 ND-DEC-04	CIVIL SUIT	470	2002	SUIT FOR RECOVERY	M/S Ratna Sagar (P) Ltd	Happy Montessori School	SH. NARESH KUMAR	12/7/2004	DECREE D	965 ND
422	114 RCC HIGH COURT FILE	CIVIL SUIT	E-122	2016		VED PRAKASH SHARMA	SURENDER KUMAR	SH. SHIRISH AGGARWAL	12/12/2018	DISMISSED	114 RCC
423	GO NO 068 ND-JAN-05	CIVIL SUIT	484	1998	SUIT FOR PARTITION	KRISHNA KAUL	STATE	MS. SEEMA MAINI	1/12/2005	ALLOWED	068 ND
424	GO NO 069 ND-JAN-05	CIVIL SUIT	433	2004		SONIYA KUMARI	THE STATE	MS. SEEMA MAINI	1/18/2005	ALLOWED	069 ND
425	GO NO 070 ND-JAN-05	CIVIL SUIT	842	2001		VIJENDRA KUMAR	THE STATE	MS. SEEMA MAINI	1/18/2005	DISMISSED DEFAULT	070 ND
426	GO NO 072 ND-JAN-05	CIVIL SUIT	803	2003		SMT. REWATI DEVI	STATE	MS. SEEMA MAINI	1/19/2005	ALLOWED	072 ND
427	GO NO 074 ND-JAN-05	CIVIL SUIT	750	2000		SARBATI DEVI	STATE	MS. SEEMA MAINI	1/19/2005	D/W	074 ND
428	GO NO 075 ND-JAN-05	CIVIL SUIT	509	2004		RAJENDRA KUMAR @ RAJINDER SINGH	STATE	MS. SEEMA MAINI	1/22/2005	ALLOWED	075 ND
429	GO NO 076 ND-JAN-05	CIVIL SUIT	158	2004		NILIMA DEY	STATE	MS. SEEMA MAINI	1/22/2005	ALLOWED	076 ND
430	GO NO 078 ND-JAN-05	CIVIL SUIT	81	2005		BASANTI DEVI	STATE	MS. SEEMA MAINI	1/25/2005		078 ND
431	GO NO 079 ND-JAN-05	CIVIL SUIT	70	2005		RASHMI AGGARWAL	STATE OF DELHI	MS. SEEMA MAINI	1/25/2005	D/W	079 ND
432	GO NO 080 ND-JAN-05	CIVIL SUIT	269	2004		INDRAWATI	STATE	MS. SEEMA MAINI	1/27/2005	DISMISSED DEFAULT	080 ND

433	GO NO 081 ND- JAN-05	CIVIL SUIT	787	2003
434	GO NO 082 ND- JAN-05	CIVIL SUIT	420	2003
435	GO NO 083 ND- JAN-05	CIVIL SUIT	625	2001
436	GO NO 084 ND- JAN-05	CIVIL SUIT	348	2003
437	GO NO 084 NDattached with 247	CIVIL SUIT	207	2005
438	GO NO 085 ND- JAN-05	CIVIL SUIT	244	2003
439	GO NO 086 ND- JAN-05	CIVIL SUIT	151	2003
440	GO NO 087 ND- JAN-05	CIVIL SUIT	235	2004
441	GO NO 088 ND- JAN-05	CIVIL SUIT	72	2004
442	GO NO 089 ND- JAN-05	CIVIL SUIT	540	2003
443	GO NO 090 ND- JAN-05	CIVIL SUIT	190	2003
444	GO NO 091 ND- JAN-05	CIVIL SUIT	840	2001
445	GO NO 092 ND- JAN-05	CIVIL SUIT	290	2004
446	GO NO 093 ND- JAN-05	CIVIL SUIT	20	2003

SUIT FOR
RECOVERY

SUIT FOR
RECOVERY

SHRIMATI LAXMI	THE STATE	MS. SEEMA MAINI	1/28/2005	DISMISS ED DEFAULT	081 ND
RAMA SHANKAR MAHESHWARI	THE STATE	MS. SEEMA MAINI	1/28/2005	DISMISS ED DEFAULT	082 ND
RAJ WATI @ RAJESH DEVI	STATE	MS. SEEMA MAINI	1/28/2005	DISMISS ED DEFAULT	083 ND
NAJMA FAROOQUI	STATE	MS. SEEMA MAINI	1/31/2005	DISMISS ED DEFAULT	084 ND
NAJMA FAROOQUI	STATE	SH. VINOD YADAV	5/15/2007	D.N.P	084 ND
MEERA DEVI @ MEERA VIJAY	STATE	MS. SEEMA MAINI	1/3/2005	ALLOWE D	085 ND
MRS. USHA GOALAN	STATE	MS. SEEMA MAINI	1/4/2005	ALLOWE D	086 ND
RAM PYARI	STATE	MS. SEEMA MAINI	1/11/2005	ALLOWE D	087 ND
TULA RAM	THE STATE	MS. SEEMA MAINI	1/15/2005	ALLOWE D	088 ND
NEHA ARORA	THE STATE	MS. SEEMA MAINI	1/18/2005	ALLOWE D	089 ND
A.S. KHOSLA	STATE	MS. SEEMA MAINI	1/19/2005	ALLOWE D	090 ND
SANGEETA	THE STATE	MS. SEEMA MAINI	1/22/2005	ALLOWE D	091 ND
SHRI CHHATAR	BIMLA DEVI	MS. SAMITA GARG	1/4/2005	DECREE D	092 ND
JAGDISH CHAND	M/S DURGA BUILDERS PVT. LTD.	MS. SAMITA GARG	1/7/2005	DECREE D	093 ND

447	GO NO 094 ND-JAN-05	CIVIL SUIT	4	2005	SUIT FOR PERMANENT AND PERPETUAL INJUNCTION	SH. GAUTAM GULATI	PUNJAB & SIND BANK	MS. SAMITA GARG	1/7/2005	D/W	094 ND
448	GO NO 095 ND-JAN-05	CIVIL SUIT	365	2004	SUIT FOR PERMANENT INJUNCTION	SAT NARAIN	KISHAN LAL @ BUGA	MS. SAMITA GARG	1/10/2005	COMPR OMISED	095 ND
449	GO NO 096 ND-JAN-05	CIVIL SUIT	86	2002	SUIT FOR RECOVERY	Canara Bank	M/s. Business Informatics & Trade International	MS. SAMITA GARG	1/10/2005	DECREE D	096 ND
450	GO NO 097 ND-JAN-05	CIVIL SUIT	776	2002	SUIT FOR RECOVERY	STATE BANK OF INDIA	GOPAL KRISHAN NAIR	MS. SAMITA GARG	1/11/2005	SATISFIED	097 ND
451	GO NO 098 ND-JAN-05	CIVIL SUIT	378	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SURJEET SINGH	PARAMJIT SINGH	MS. SAMITA GARG	1/11/2005	D/W	098 ND
452	GO NO 099 ND-JAN-05	CIVIL SUIT	383	2004	SUIT FOR RECOVERY	BANK OF INDIA	M/s. Master Products India	MS. SAMITA GARG	1/12/2005	SATISFIED	099 ND
453	GO NO 100 ND-JAN-05	CIVIL SUIT	2	2005	SUIT FOR PERMANENT INJUNCTION	PREM GIRI	M/S CITI FINANCIAL CONSUMER FINANCE INDIA LTD	MS. SAMITA GARG	1/15/2005	DISMISS ED	100 ND
454	GO NO 101 ND-JAN-05	CIVIL SUIT	364	2004	SUIT FOR MONEY AND DAMAGES	M/s Sansun Printing & Publicity	M/s Rockman Advertising & Marketing (P) Ltd	MS. SAMITA GARG	1/19/2005	DECREE D	101 ND
455	GO NO 102 ND-JAN-05	CIVIL SUIT	413	2002	SUIT FOR RECOVERY	STATE BANK OF INDIA	Shri Amit Charla	MS. SAMITA GARG	1/22/2005	SATISFIED	102 ND
456	GO NO 103 ND-JAN-05	CIVIL SUIT	2	2004	SUIT FOR POSSESSION RECOVERY OF DAMAGES AND PERMANENT INJUNCTION	SMT. VIDHYA DEVI	KAILASH @ KAILASHI	MS. SAMITA GARG	1/25/2005	COMPR OMISED	103 ND

457	GO NO 104 ND- JAN-05	CIVIL SUIT	350	2004	SUIT FOR RECOVERY	DELHI SC/ ST/ OBC / MINORITIES & HANDICAPPED FINANCIAL & DEVELOPMENT CORPORATION LTD	SH.SATVINDER SINGH	MS. SAMITA GARG	1/25/2005	SATISFIE D	104 ND
458	GO NO 105 ND- JAN-05	CIVIL SUIT	413	2002	SUIT FOR RECOVERY	SH. PAWAN MANIKTALA	M/S S.M. PRINTING PEOPLE	MS. SAMITA GARG	1/25/2005	DECREE D	105 ND
459	GO NO 106 ND- JAN-05	CIVIL SUIT	14	2004	SUIT FOR RECOVERY	THE UNITED WESTERN BANK LTD	M/s. R. SHRIVASTVA	MS. SAMITA GARG	1/25/2005	SATISFIE D	106 ND
460	GO NO 107 ND- JAN-05	CIVIL SUIT	349	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI SARAN LAL	SMT.MANJU PANDEY @ MANJU	MS. SAMITA GARG	1/29/2005	DISPOSE D	107 ND
461	GO NO 108 ND- JAN-05	CIVIL SUIT	857	1998	SUIT FOR PERMANENT INJUNCTION	JATHEDAR RICHHPAL SINGH	NORTH DELHI POWER LTD.	MS. KIRAN BANSAL	1/3/2005	DISMISS ED	108 ND
462	GO NO 109 ND ATTACHED WITH 108	CIVIL SUIT	M-35	1998		JATHEDAR RICHHPAL SINGH	CHAIRMAN, DELHI VIDYUT BOARD	MS. KIRAN BANSAL	1/3/2005	DISMISS ED	109 ND
463	GO NO 110 ND- JAN-05	CIVIL SUIT	682	1999	SUIT FOR PERMANENT INJUNCTION	ARUN BHALLA	Delhi Vidyut Board	MS. KIRAN BANSAL	1/4/2005	DISMISS ED DEFAULT	110 ND
464	GO NO 111 ND- JAN-05	CIVIL SUIT	544	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SH. CHANDER BHAN	Delhi Vidyut Board	MS. KIRAN BANSAL	1/6/2005	D/W	111 ND
465	GO NO 112 ND- JAN-05	CIVIL SUIT	239	1998	SUIT FOR DECLARATION AND CONSEQUENT IAL RELIEF	M/S MADAN FLOUR MILLS	Delhi Vidyut Board	MS. KIRAN BANSAL	1/6/2005	RETURN ED	112 ND

466	GO NO 113 ND-JAN-05	CIVIL SUIT	265	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI CHANDER BHAN	Delhi Vidyut Board	MS. KIRAN BANSAL	1/6/2005	D/W	113 ND
467	GO NO 115 ND-JAN-05	CIVIL SUIT	498	2004	SUIT FOR PERPETUAL AND MANDATORY INJUNCTION	MRS. MAHESH KAPUR	SHRI HEMANT CHHABRA	MS. KIRAN BANSAL	1/7/2005	D/W	115 ND
468	GO NO 116 ND-JAN-05	CIVIL SUIT	920	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	KAMAL KUMAR	Delhi Vidyut Board	MS. KIRAN BANSAL	1/7/2005	DISMISSED	116 ND
469	GO NO 118 ND-JAN-05	CIVIL SUIT	288	2000	SUIT FOR MANDATORY INJUNCTION	USHA STRUCTURAL (INDIA) PVT LTD	Delhi Vidyut Board	MS. KIRAN BANSAL	1/12/2005	DISMISSED DEFAULT	118 ND
470	GO NO 119 ND-JAN-05	CIVIL SUIT	225	2001	SUIT FOR PERMANENT INJUNCTION	SHER SINGH	SATISH KUMAR	MS. KIRAN BANSAL	1/18/2005	D/W	119 ND
471	GO NO 120 ND-JAN-05	CIVIL SUIT	733	2000	SUIT FOR PERMANENT INJUNCTION	MANGI LAL VAIDYA	PREM NATH GUPTA	MS. KIRAN BANSAL	1/19/2005	DECREE D	120 ND
472	GO NO 136 ND-JAN-05	CIVIL SUIT	305	1999	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	MANOJ KUMAR	Delhi Vidyut Board	MS. KIRAN BANSAL	1/15/2005	DECREE D	136 ND
473	GO NO 137 ND-JAN-05	CIVIL SUIT	358	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	SHASHI KANT DVEI DASS NAYAK	SH. GAUTAM MANAN	1/4/2005	COURT FEES	137 ND
474	GO NO 138 ND-JAN-05	CIVIL SUIT	426	2004	SUIT FOR PERMANENT INJUNCTION	SH. KULWANT SINGH	SH.GURDEEP SINGH	SH. GAUTAM MANAN	1/4/2005	COURT FEES	138 ND

475	GO NO 139 ND-JAN-05	CIVIL SUIT	147	2003	SUIT FOR RECOVERY	DELHI SC/ST/OBC/MINORITIES & HANDICAPPED FINANCIAL & DEVELOPMENT CORPORATION LTD	SOHAN SINGH	SH. GAUTAM MANAN	1/6/2005	SINE-DIE	139 ND
476	GO NO 121 ND-JAN-05	CIVIL SUIT	79	2001	SUIT FOR THE PURPOSE	BALBIR SINGH	Delhi Vidyut Board	MS. KIRAN BANSAL	1/19/2005	D/W	121 ND
477	GO NO 122 ND-JAN-05	CIVIL SUIT	396	2000	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	BHUSHAN BANSAL	Delhi Vidyut Board	MS. KIRAN BANSAL	1/19/2005	DISMISSED DEFAULT	122 ND
478	GO NO 123 ND-JAN-05	CIVIL SUIT	717	2003	SUIT FOR PERMANENT INJUNCTION	M/S POLO AMUSEMENT PARK LTD.	BSES, Rajdhani Power Ltd	MS. KIRAN BANSAL	1/19/2005	COMPR OMISED	123 ND
479	GO NO 124 ND-JAN-05	CIVIL SUIT	751	2003	SUIT FOR DECLARATION	MRS. CHANDRA JAIN	The Chairman,BSES, Rajdhani Power Ltd	MS. KIRAN BANSAL	1/19/2005	DISMISSED DEFAULT	124 ND
480	GO NO 125 ND-JAN-05	CIVIL SUIT	29	2002	SUIT FOR PERPETUAL INJUNCTION, DECLARATION AND POSSESSION & MANDATORY INJUNCTION	RAMESH KUMAR	DEVI LAL	MS. KIRAN BANSAL	1/20/2005	DISMISSED DEFAULT	125 ND
481	GO NO 126 ND-JAN-05	CIVIL SUIT	473	1997	SUIT FOR PERMANENT INJUNCTION	SHRI LAKHI RAM@LAKHI	Delhi Vidyut Board	MS. KIRAN BANSAL	1/20/2005	SATISFIED	126 ND
482	GO NO 127 ND-JAN-05	CIVIL SUIT	1179	1999	SUIT FOR PERMANENT INJUNCTION	BAHGWAN DASS	Delhi Vidyut Board	MS. KIRAN BANSAL	1/22/2005	DISMISSED	127 ND

483	GO NO 128 ND-JAN-05	CIVIL SUIT	658	2003	SUIT FOR DECLARATION & PERMANENT INJUNCTION	KARAN CHEMICALS PVT. LTD.	BSES, Rajdhani Power Ltd	MS. KIRAN BANSAL	1/24/2005	COMPR OMISED	128 ND
484	GO NO 129 ND-JAN-05	CIVIL SUIT	549	1998	SUIT FOR PERPETUAL INJUNCTION	BALDEV SURI	Delhi Vidyut Board	MS. KIRAN BANSAL	1/25/2005	COMPR OMISED	129 ND
485	GO NO 130 ND-JAN-05	CIVIL SUIT	253	2004	SUIT FOR PERMANENT INJUNCTION	SH. HARCHARAN SINGH SETHI	BSES, Rajdhani Power Ltd	MS. KIRAN BANSAL	1/27/2005	DISMISS ED DEFAULT	130 ND
486	GO NO 131 ND-JAN-05	CIVIL SUIT	300	2004		GULABO DEVI	CEO, BSES, Rajdhani Power Ltd	MS. KIRAN BANSAL	1/28/2005	DISMISS ED DEFAULT	131 ND
487	GO NO 132 ND-JAN-05	CIVIL SUIT	402	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/S LAVISH APARMENTS PVT. LTD.	Delhi Vidyut Board	MS. KIRAN BANSAL	1/31/2005	COMPR OMISED	132 ND
488	GO NO 133 ND-JAN-05	CIVIL SUIT	413	2004	SUIT FOR PERMANENT INJUNCTION	DR. PROTIMA GARKAL	GAURAV VIRMANI	MS. KIRAN BANSAL	1/31/2005	D/W	133 ND
489	GO NO 134 ND-JAN-05	CIVIL SUIT	939	1993	SUIT FOR PERPETUAL INJUNCTION	SURINDER KUMAR	Municipal Corporation of Delhi (DESU)	MS. KIRAN BANSAL	1/24/2005	DISMISS ED	134 ND
490	GO NO 135 ND-JAN-05	CIVIL SUIT	465	2004	SUIT FOR DECLARATION & PERMANENT INJUNCTION	M/S CITY INTERNATIONAL	BSES Yamuna Power Ltd	MS. KIRAN BANSAL	1/20/2005	SATISFIE D	135 ND
491	GO NO 140 ND-JAN-05	CIVIL SUIT	399	2004	SUIT FOR RECOVERY	BANK OF INDIA	M.C. SHARMA	SH. GAUTAM MANAN	1/6/2005	DECREE D	140 ND
492	GO NO 141 ND-JAN-05	CIVIL SUIT	M-52	2004		MRS. RUPINDER BACHAN KAUR	USHA INTERNATIONAL LTD.	SH. GAUTAM MANAN	1/7/2005	COURT FEES	141 ND
493	GO NO 142 ND-JAN-05	CIVIL SUIT	937	2002	SUIT FOR RECOVERY	SMT. REKHA BHATT	ANSAL HOUSING AND CONSTRUCTION LIMITED	SH. GAUTAM MANAN	1/7/2005	COURT FEES	142 ND

494	GO NO 143 ND-JAN-05	CIVIL SUIT	312	2004	SUIT FOR RECOVERY	BANK OF INDIA	TEK CHAND SHARMA	SH. GAUTAM MANAN	1/10/2005	COURT FEES	143 ND
495	GO NO 144 ND-JAN-05	CIVIL SUIT	353	2004	SUIT FOR RECOVERY	VEENA ENTERPRISES LIMITED	FEDERATION OF INDIAN EXPORT ORGANIZATIONS	SH. GAUTAM MANAN	1/12/2005	COURT FEES	144 ND
496	GO NO 145 ND-JAN-05	CIVIL SUIT	438	2002	SUIT FOR RECOVERY	S.L. ARORA	DARSHAN LAL MEHTA	SH. GAUTAM MANAN	1/14/2005	COURT FEES	145 ND
497	GO NO 147 ND-JAN-05	CIVIL SUIT	503	2004	SUIT FOR RECOVERY	M/s. INDRAPRASTHA GAS LIMITED	MR. UDYA CHAND	SH. GAUTAM MANAN	1/19/2005	COURT FEES	147 ND
498	GO NO 148 ND-JAN-05	CIVIL SUIT	251	2004	SUIT FOR PERPETUAL INJUNCTION	SHREE ALLOY INDUSTRIES PVT.LTD	SHIV SENA	SH. GAUTAM MANAN	1/24/2005	WITHDRAW	148 ND
499	GO NO 149 ND-JAN-05	CIVIL SUIT	307	2004	SUIT FOR RECOVERY	HDFC BANK LIMITED	AJAY KUMAR	SH. GAUTAM MANAN	1/29/2005	COURT FEES	149 ND
500	GO NO 150 ND-JAN-05	CIVIL SUIT	97	2004	SUIT FOR DECLARATION WITH CONSEQUENTIAL RELIEF MANDATORY INJUNCTION	SH. BHUPENDRA SINGH	UNION OF INDIA	SH. VIDYA PRAKASH	1/3/2005	DECREE D	150 ND
501	GO NO 151 ND-JAN-05	CIVIL SUIT	1	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI RANDHIR JAIN	REGISTRAR (ADMN) SUPREME COURT OF INDIA	SH. VIDYA PRAKASH	1/4/2005	RETURNED	151 ND
502	GO NO 153 ND-JAN-05	CIVIL SUIT	116	1999	SUIT FOR PERMANENT INJUNCTION	TEK CHAND	UNION OF INDIA	SH. VIDYA PRAKASH	1/4/2005	DECREE D	153 ND
503	GO NO 154 ND-JAN-05	CIVIL SUIT	660	1996	SUIT FOR DECEARATION WITH SPECIFIC RELIEF	EX-SINGAM BHAKHTAWAR	THE SECRETARY OF DEFENCE	SH. VIDYA PRAKASH	1/4/2005	REJECTED	154 ND
504	GO NO 155 ND-JAN-05	CIVIL SUIT	1022	1995	SUIT FOR DECLARATION & PERMANENT INJUNCTION	RAMESH CHAND	DELHI FINANCE CORPORATION	SH. VIDYA PRAKASH	1/6/2005	D/W	155 ND

505	GO NO 156 ND-JAN-05	CIVIL SUIT	760	1999	SUIT FOR DECLARATION AND INJUNCTION	M/S. DELHI MUSLIM HOTEL	THE COMMISSIONER OF POLICE	SH. VIDYA PRAKASH	1/6/2005	DISMISSED DEFAULT	156 ND
506	GO NO 157 ND-JAN-05	CIVIL SUIT	398	1997	SUIT FOR PERMANENT INJUNCTION	NARAIN SINGH JATAV	GIRISH MATHUR	SH. VIDYA PRAKASH	1/7/2005	DISMISSED DEFAULT	157 ND
507	GO NO 158 ND-JAN-05	CIVIL SUIT	156	2001	SUIT FOR PERMANENT INJUNCTION	SHRI RAMPAL	CH. RAJEEV REXWAL	SH. VIDYA PRAKASH	1/10/2005	DISMISSED DEFAULT	158 ND
508	GO NO 160 ND-JAN-05	CIVIL SUIT	521	1999	SUIT FOR DECLARATION & PERMANENT INJUNCTION	ASHOK KUMAR	THE CHAIRMAN & MANAGING DIRECTOR, HOUSING & URBAN DEVELOPMENT	SH. VIDYA PRAKASH	1/11/2005	REJECTED	160 ND
509	GO NO 161 ND-JAN-05	CIVIL SUIT	472	1999	SUIT FOR PERMANENT INJUNCTION	MAHINDER SINGH	UNION OF INDIA	SH. VIDYA PRAKASH	1/12/2005	DISMISSED DEFAULT	161 ND
510	GO NO 162 ND-JAN-05	CIVIL SUIT	306	1995	SUIT FOR MANDATORY INJUNCTION	Shri Ganesh Dass Kapoor	Mahanagar Telephone Nigam Ltd.	SH. VIDYA PRAKASH	1/12/2005	DECREE D	162 ND
511	GO NO 168 ND-JAN-05	CIVIL SUIT	137	2003	SUIT FOR DECLARATION WITH CONSEQUENTIAL RELIEF	UNITEX COOPERATIVE INDUSTRIAL PRODUCTION SOCIETY LIMITED	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	SH. VIDYA PRAKASH	1/14/2005	DISMISSED DEFAULT	168 ND
512	GO NO 172 ND-JAN-05	CIVIL SUIT	646	1996	SUIT FOR RECOVERY	MAHANAGAR TELEPHONE NIGAM LTD	SATYA NARAIN SHARMA	SH. VIDYA PRAKASH	1/18/2005	D/W	172 ND
513	GO NO 173 ND-JAN-05	CIVIL SUIT	344	1989	SUIT FOR RECOVERY	MAHANAGAR TELEPHONE NIGAM LTD	S.D.S GREWAL	SH. VIDYA PRAKASH	1/18/2005	DECREE D	173 ND

514	GO NO 174 ND-JAN-05	CIVIL SUIT	406	2000	SUIT FOR DECLARATION & PERMANENT INJUNCTION	ARUN SALUJA	UNION OF INDIA	SH. VIDYA PRAKASH	1/19/2005	D/W	174 ND
515	GO NO 176 ND-JAN-05	CIVIL SUIT	902	1997	SUIT FOR MANDATORY INJUNCTION	OM PRAKASH FORMERLY SWEEPAPAR	THE DIRECTOR (ADMN)	SH. VIDYA PRAKASH	1/20/2005	REJECTED	176 ND
516	GO NO 177 ND-JAN-05	CIVIL SUIT	712	1997	SUIT FOR GRANT OF PERPETUAL INJUNCTION	LAL PARSHAD SHARMA	U.O.I	SH. VIDYA PRAKASH	1/24/2005	DECREE D	177 ND
517	GO NO 178 ND-JAN-05	CIVIL SUIT	195	2003	SUIT FOR PERMANENT INJUNCTION	DELHI STATE BOOKSELLERS AND PUBLISHERS ASSOCIATION	UNION OF INDIA	SH. VIDYA PRAKASH	1/24/2005	D/W	178 ND
518	GO NO 179 ND-JAN-05	CIVIL SUIT	20	2003	SUIT FOR PERMANENT INJUNCTION	DELHI STATE BOOKSELLERS AND PUBLISHERS ASSOCIATION	UNION OF INDIA	SH. VIDYA PRAKASH	1/24/2005	D/W	179 ND
519	GO NO 180 ND-JAN-05	CIVIL SUIT	571	1995	SUIT FOR RECOVERY	R K BANSAL	NATIONAL BLDG. CONST. CORP. LTD	SH. VIDYA PRAKASH	1/25/2005	DECREE D	180 ND
520	GO NO 181 ND-JAN-05	CIVIL SUIT	232	1996	SUIT FOR DECLARATION AND MANDATORY AND PERPETUAL INJUNCTION	S.J.K. UDAIPUR UDYOG LTD.	UNION OF INDIA	SH. VIDYA PRAKASH	1/27/2005	DISMISSED DEFAULT	181 ND
521	GO NO 182 ND-JAN-05	CIVIL SUIT	596	1997	SUIT FOR RECOVERY	MAHANAGAR TELEPHONE NIGAM LTD	M/S. STYLE INDIA (P) LTD	SH. VIDYA PRAKASH	1/27/2005	DECREE D	182 ND
522	GO NO 184 ND-JAN-05	CIVIL SUIT	1336	1995	SUIT FOR RECOVERY	MANGAL SINGH	INDIAN COUNCIL OF AGRICULTURAL RESEARCH	SH. VIDYA PRAKASH	1/28/2005	DISMISSED DEFAULT	184 ND
523	GO NO 186 ND-JAN-05	CIVIL SUIT	756	1999		SH. MOHD. SHAHID	UNION OF INDIA	SH. VIDYA PRAKASH	1/29/2005	DECREE D	186 ND

524	GO NO 011 ND ATTACHED WITH 821	CIVIL SUIT	M-23	2006	SUIT FOR THE RELIEF	SHRI DAYA NAND	M/S CHAMBAL FERTILISERS AND CHEMICALS LTD	SH. DEVENDRA KUMAR SHARMA	3/8/2007	ALLOWE D	011 ND
525	GO NO 012 ND ATTACHED WITH 820	CIVIL SUIT	M-21	2006	SUIT FOR THE RELIEF	P.C. PRASAD HUF	M/S CHAMBAL FERTILISERS AND CHEMICALS LTD	SH. DEVENDRA KUMAR SHARMA	3/8/2007	ALLOWE D	012 ND
526	GO NO 013 ND ATTACHED WITH 819	CIVIL SUIT	M-26	2007	SUIT FOR THE RELIEF	MRS. MANJU KOHLI	M/S CHAMBAL FERTILISERS AND CHEMICALS LTD	SH. DEVENDRA KUMAR SHARMA	3/8/2007	ALLOWE D	013 ND
527	GO NO 014 ND ATTACHED WITH 818	CIVIL SUIT	M-24	2006	SUIT FOR THE RELIEF	MRS. MONICA KHANNA	M/S CHAMBAL FERTILISERS AND CHEMICALS LTD	SH. DEVENDRA KUMAR SHARMA	3/8/2007	ALLOWE D	014 ND
528	GO NO 015 ND ATTACHED WITH 817	CIVIL SUIT	M-22	2006	SUIT FOR THE RELIEF	MRS. BINA KHANNA	M/S CHAMBAL FERTILISERS AND CHEMICALS LTD	SH. DEVENDRA KUMAR SHARMA	3/8/2007	ALLOWE D	015 ND
529	GO NO 016 ND ATTACHED WITH 816	CIVIL SUIT	M-25	2006	SUIT FOR THE RELIEF	MRS. LEELA JAKHETIA	M/S CHAMBAL FERTILISERS AND CHEMICALS LTD	SH. DEVENDRA KUMAR SHARMA	3/8/2007	ALLOWE D	016 ND
530	GO NO 120 ND ATTACHED WITH 833	CIVIL SUIT	M-32	2007		MOHD. HANIF	GOVT. OF NCT OF DELHI	SH. RAKESH KUMAR SHARMA	3/14/2008	DISMISS ED DEFAULT	120 ND
531	GO NO 163 ND- ROBKAR	CIVIL SUIT	194	2003	ROBKAR	RAKESH KUMAR GOEL	DVB	SH. VIDYA PRAKASH	1/12/2005		163 ND
532	GO NO 164 ND- JAN-05	CIVIL SUIT	405	2002	SUIT FOR PERMANENT INJUNCTION	DR. RAZA MOHD	MINISTRY OF REHABILITATION	SH. VIDYA PRAKASH	1/13/2005	REJECTE D	164 ND
533	GO NO 165 ND- JAN-05	CIVIL SUIT	41	2002	SUIT FOR PERMANENT INJUNCTION	M/S. HIND HARYALI SAMECHAR PATRA	COMMISSIONER OF POLICE	SH. VIDYA PRAKASH	1/14/2005	D/W	165 ND
534	GO NO 166 ND ATTACHED WITH 832	CIVIL SUIT	M-6	2008	SUIT FOR RECOVERY	NARESH KUMAR BANSAL	M/S SHARMA CONSTRUCTIONS	MRS. KIRAN GUPTA	2/21/2008	DECREE D	166 ND

535	GO NO 166 ND- JAN-05	CIVIL SUIT	144	2004	SUIT FOR PERMANENT INJUNCTION	EX. N.K. SUKHBIR SINGH	ADDL. DTE GEN PERS- SERVICES	SH. VIDYA PRAKASH	1/14/2005	REJECTE D	166 ND
536	GO NO 167 ND- JAN-05	CIVIL SUIT	46	1986	SUIT FOR INJUNCTION	RAM DULARI	MISS MANI MANN	SH. VIDYA PRAKASH	1/14/2005	D/W	167 ND
537	GO NO 187 ND- JAN-05	CIVIL SUIT	405	2003	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	SH. KARTAR SINGH	UNION OF INDIA	SH. VIDYA PRAKASH	1/31/2005	DECREE D	187 ND
538	GO NO 188 ND- JAN-05	CIVIL SUIT	103	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	MANMEET SINGH GOINDI	THE LT. GOVERNOR OF DELHI	SH. VIDYA PRAKASH	1/31/2005	DECREE D	188 ND
539	GO NO 190 ND- JAN-05	CIVIL SUIT	591	2002	SUIT FOR RECOVERY	UTTAR BHARAT SALES CORPORATION	M/S. PARAMOUNT POLYMERS PVT. LTD.	SH. SUNIL CHOUDHARY	1/10/2005	DECREE D	190 ND
540	GO NO 241 ND ATTACHED WITH 825	CIVIL SUIT	M-141	2006		OM PRAKASH	PARVEEN KHANNA	SH. BRIJESH KR. GARG	2/5/2007	DISMISS ED	241 ND
541	GO NO 663 ND ATTACHED WITH 833	CIVIL SUIT	43	2006		MOHD HANIF QURESHI	GOVT. OF N.C.T.	SH. RAJESH KUMAR SHARMA	5/1/2007	D.N.P	663 ND
542	GO NO 816 ND- NOV-04	CIVIL SUIT	635	2003	SUIT FOR RECOVERY OF POSSESSION & MESNE PROFIT	LEELA JAKHETIA	M/S. CHAMBAL FERTILISERS & CHEMICALS LTD	SH. DEVENDRA KUMAR JANGLA	11/3/2004	REJECTE D	816 ND
543	GO NO 817 ND- NOV-04	CIVIL SUIT	108	2004	SUIT FOR RECOVERY OF POSSESSION & MESNE PROFIT	MRS. BINA KHANNA	M/S. CHAMBAL FERTILISERS & CHEMICALS LTD	SH. DEVENDRA KUMAR JANGLA	11/3/2004	REJECTE D	817 ND

544	GO NO 818 ND-NOV-04	CIVIL SUIT	115	2004	SUIT FOR RECOVERY OF POSSESSION & MESNE PROFIT	MRS. MONICA KHANNA	M/S. CHAMBAL FERTILISERS & CHEMICALS LTD	SH. DEVENDRA KUMAR JANGLA	11/3/2004	REJECTED	818 ND
545	GO NO 819 ND-NOV-04	CIVIL SUIT	114	2004	SUIT FOR RECOVERY OF POSSESSION & MESNE PROFIT	MS. MANJU KOHLI	M/S. CHAMBAL FERTILISERS & CHEMICALS LTD	SH. DEVENDRA KUMAR JANGLA	11/3/2004	REJECTED	819 ND
546	GO NO 820 ND-NOV-04	CIVIL SUIT	636	2003	SUIT FOR RECOVERY OF POSSESSION & MESNE PROFIT	SHRI P.C. PRASAD HUF	M/S. CHAMBAL FERTILISERS & CHEMICALS LTD	SH. DEVENDRA KUMAR JANGLA	11/3/2004	REJECTED	820 ND
547	GO NO 821 ND-NOV-04	CIVIL SUIT	99	2004	SUIT FOR RECOVERY OF POSSESSION & MESNE PROFIT	DAYA NAND	M/S. CHAMBAL FERTILISERS & CHEMICALS LTD	SH. DEVENDRA KUMAR JANGLA	11/3/2004	REJECTED	821 ND
548	GO NO 822 ND-NOV-04	CIVIL SUIT	24	2004	SUIT FOR POSSESSION AND PERMANENT INJUNCTION	MS. BARKHA BAHAR	DILIP KUMAR	SH. ANIL KUMAR	11/4/2004	DISMISSED DEFAULT	822 ND
549	GO NO 823 ND-NOV-04	CIVIL SUIT	109	1999	SUIT FOR RECOVERY	KAMLA DEVI	VIJAY KUMAR SHARMA	SH. ANIL KUMAR	11/24/2004	DECREE D	823 ND
550	GO NO 824 ND-NOV-04	CIVIL SUIT	678	1997	SUIT FOR PERMANENT INJUNCTION	SHRI AMBA PRASAD	YOGRAJ	SH. ANIL KUMAR	11/9/2004	DISMISSED DEFAULT	824 ND

551	GO NO 825 ND-NOV-04	CIVIL SUIT	282	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	OM PRAKASH	PARVEEN KHANNA	SH. BRIJESH KR. GARG	11/24/2004	DISMISSED	825 ND
552	GO NO 826 ND-NOV-04	CIVIL SUIT	EX-31	2003	SUIT FOR RECOVERY	M/S GOLI FINANCE (P) LTD	MURARI LAL	SH. RAGHUBIR SINGH	11/5/2004	SATISFIED	826 ND
553	GO NO 827 ND-NOV-04	CIVIL SUIT	EX-52	2003	SUIT FOR POSSESSION, ARREARS OF RENT AND RECOVERY	B.K. BHAGAT	M/S BHARAT STEEL TUBES LTD	SH. RAGHUBIR SINGH	11/19/2004	DISMISSED	827 ND
554	GO NO 828 ND-NOV-04	CIVIL SUIT	746	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION AND DECLARATION	JAMNA RANI	RAMESH SIBBAL	Ms. Vrinda kumari	11/20/2004	DISMISSED	828 ND
555	GO NO 831 ND-NOV-04	CIVIL SUIT	371	1989	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	SUCHA SINGH	UNION OF INDIA	SH. AJAY PANDEY	11/6/2004	DISMISSED	831 ND
556	GO NO 832 ND-NOV-04	CIVIL SUIT	310	2002	SUIT FOR RECOVERY	Naresh Kumar Bansal	M/s Sharma Constructions	SH. RAGHUBIR SINGH	11/30/2004	DISMISSED	832 ND
557	GO NO 833 ND-NOV-04	CIVIL SUIT	40	2003	SUIT FOR DECLARATION AND INJUNCTION	MOHD. HANIF QURESHI	GOVERNMENT OF NATIONAL CAPITAL	SH. RAKESH KUMAR SHARMA	11/16/2004	DISMISSED DEFAULT	833 ND

558	GO NO 834 ND-NOV-04	CIVIL SUIT	454	2002	SUIT FOR POSSESSION MEANS AND PROFIT AND PERMANENT INJUNCTION	SMT. SHANTI	SHRI MOHAR SINGH	SH. GAUTAM MANAN	11/8/2004	COURT FEES	834 ND
559	GO NO 837 ND-NOV-04	CIVIL SUIT	213	1989	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	GANGA DUTT	UNION OF INDIA	SH. AJAY PANDEY	11/27/2004	DISMISSED	837 ND
560	GO NO 840 ND-NOV-04	CIVIL SUIT	785	2002	SUIT FOR PERMANENT INJUNCTION	GUDDI DEVI	OM PRAKASH	SH. AJAY GUPTA	11/1/2004	DISMISSED DEFAULT	840 ND
561	GO NO 841 ND-NOV-04	CIVIL SUIT	453	2002	SUIT FOR POSSESSION, PERMANENT INJUNCTION AND RECOVERY	RAMESHWAR PRASAD	KULBHUSHAN RATHORE	SH. RAGHUBIR SINGH	11/6/2004	DECREE D	841 ND
562	GO NO 844 ND-NOV-04	CIVIL SUIT	M-08	2004	SUIT FOR PERMANENT INJUNCTION	JAGMINDER LAL ARYA	ANIL BEDI	SH. LOKESH KUMAR SHARMA	11/23/2004	WITHDRAWN	844 ND
563	66 CENTRAL HIGH COURT FILE	CIVIL SUIT	79-14	1993	SUIT FOR EJECTMENT AND FOR RECOVERY	The New Friends Co-operative	M/s Pangasa Exports	HIMANSHU RAMAN SINGH	1/27/2017	DISMISSED	66 CENTRAL
564	GO NO 191 ND-JAN-05	CIVIL SUIT	71	1993	SUIT FOR RECOVERY	SYNDICATE BANK	M/S D.S.S FASHION CENTRE	SH. SUNIL CHOUDHARY	1/13/2005	DISPOSED	191 ND
565	GO NO 192 ND-JAN-05	CIVIL SUIT	13	2003	SUIT FOR MANDATORY INJUNCTION	KESAR SINGH	RAJESH KUMAR	SH. SUNIL CHOUDHARY	1/14/2005	DISMISSED	192 ND
566	GO NO 193 ND-JAN-05	CIVIL SUIT	253	2003	SUIT FOR RECOVERY	VIRTUE FINANCE LIMITED	MURLIDHAR PANDEY	SH. SUNIL CHOUDHARY	1/15/2005	DECREE D	193 ND
567	GO NO 194 ND-JAN-05	CIVIL SUIT	289	2001	SUIT FOR RECOVERY	M/s Pooja Press and Prakashan Pvt. Ltd	Mrs. Preeti Mehra	SH. SUNIL CHOUDHARY	1/20/2005	DECREE D	194 ND

568	GO NO 195 ND-JAN-05	CIVIL SUIT	44	2004		SURJIT SINGH MAGHU	DELHI STATE COOPERATIVE BANK LTD	SH. SUNIL CHOUDHARY	1/31/2005	DISMISSED	195 ND
569	GO NO 196 ND-JAN-05	CIVIL SUIT	544	2004	SUIT FOR PERMANENT INJUNCTION	AIR INDIA EMLOYEES COOPERATIVE GROUP HOUSING SOCIETY LTD.	KUMAR & ASSOCIATES	SH. TARUN KUMAR SAHRAWAT	1/4/2005	D/W	196 ND
570	GO NO 197 ND-JAN-05	CIVIL SUIT	326	2004	SUIT FOR RECOVERY	ABN AMRO BANK	MOHINDER SINGH	SH. TARUN KUMAR SAHRAWAT	1/4/2005	AWAITED	197 ND
571	GO NO 198 ND-JAN-05	CIVIL SUIT	5	2005	SUIT FOR PERMANENT INJUNCTION	VIRENDER SHARMA	SUNITA KUMARI	SH. TARUN KUMAR SAHRAWAT	1/6/2005	COMPROMISED	198 ND
572	GO NO 199 ND-JAN-05	CIVIL SUIT	331	2004	SUIT FOR RECOVERY	M/S SYNDICATE TRANSPORT PVT.LTD.	SHRI PAWAN JOLLY	SH. TARUN KUMAR SAHRAWAT	1/11/2005	DECREE D	199 ND
573	GO NO 200 ND-JAN-05	CIVIL SUIT	818	2003	SUIT FOR RECOVERY	THE HONGKONGAND SHANGHAI BANKING CORPORATION LIMITED	Mr.R L KAUL	SH. TARUN KUMAR SAHRAWAT	1/13/2005	COMPROMISED	200 ND
574	GO NO 201 ND-JAN-05	CIVIL SUIT	404	2003	SUIT FOR RECOVERY	DEV KARAN	SMT. SUMANGLA PANICKAR	SH. TARUN KUMAR SAHRAWAT	1/15/2005	DECREE D	201 ND
575	GO NO 202 ND-JAN-05	CIVIL SUIT	191	2003	SUIT FOR RECOVERY	JAGTAR SINGH	PRUBH DAYAL	SH. TARUN KUMAR SAHRAWAT	1/17/2005	DECREE D	202 ND
576	GO NO 203 ND-JAN-05	CIVIL SUIT	554	2003	SUIT FOR RECOVERY	M/S VISHESH CONSTRUCTION COMPANY	THE PRESIDENT, BENGAL EDUCATION SOCIETY	SH. TARUN KUMAR SAHRAWAT	1/17/2005	DECREE D	203 ND
577	GO NO 204 ND-JAN-05	CIVIL SUIT	572	2004	SUIT FOR RECOVERY	DHARAMVIR SINGH	The Financial Corpoaration & C.S.	SH. TARUN KUMAR SAHRAWAT	1/24/2005	DISPOSED	204 ND
578	GO NO 205 ND-JAN-05	CIVIL SUIT	20	2003	SUIT FOR PERMANENT INJUNCTION	J.C. BALMIKI	R.K. BHANDARI	SH. TARUN KUMAR SAHRAWAT	1/28/2005	SINE-DIE	205 ND
579	GO NO 206 ND-JAN-05	CIVIL SUIT	468	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI GUMAN SINGH	M/S. CHOLAMANDALAM INVESTMENT & FINANCE CO. LTD.	SH. TARUN KUMAR SAHRAWAT	1/31/2005	DISMISSED	206 ND

580	GO NO 207 ND-JAN-05	CIVIL SUIT	647	2003	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI BALDEV	RAJINDER SHARMA	SH. TARUN KUMAR SAHRAWAT	1/31/2005	COMPR OMISED	207 ND
581	GO NO 208 ND ATTACHED WITH 207	CIVIL SUIT	M-65	2003	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI BALDEV	RAJINDER SHARMA	SH. TARUN KUMAR SAHRAWAT	1/31/2005	COMPR OMISED	208 ND
582	GO NO 209 ND-JAN-05	CIVIL SUIT	162	2004	SUIT FOR A DECREE OF RECOVERY	SANDEEP JAIN	TILAK EXPORTS	SH. SANJEEV KR. SINGH	1/3/2005	DISMISS ED DEFAULT	209 ND
583	GO NO 211 ND-JAN-05	CIVIL SUIT	332-02	1997	SUIT FOR RECOVERY	BANK OF INDIA	MR. SYED ABBAS HAIDAR NAQVI	SH. SANJEEV KR. SINGH	1/18/2005	SATISFIE D	211 ND
584	GO NO 212 ND-JAN-05	CIVIL SUIT	147-03	1997	SUIT FOR RECOVERY	MAHANAGAR TELEPHONE NIGAM LTD	SH. VED PRAKASH NANGIA	SH. SANJEEV KR. SINGH	1/20/2005	SATISFIE D	212 ND
585	GO NO 213 ND-JAN-05	CIVIL SUIT	729-01	1999	SUIT FOR RECOVERY	BANK OF INDIA	SH. JOGINDER SINGH NAGI	SH. SANJEEV KR. SINGH	1/24/2005	DECREE D	213 ND
586	GO NO 214 ND-JAN-05	CIVIL SUIT	237-02	1996	SUIT FOR RECOVERY OF POSSESSION	SURINDER BAJAJ	M/S J.K. CORPORATION LTD.	SH. SANJEEV KR. SINGH	1/25/2005	COMPR OMISED	214 ND
587	GO NO 215 ND-JAN-05	CIVIL SUIT	114	2004	SUIT FOR RECOVERY	UNION BANK OF INDIA	HARI CHAND	SH. SANJEEV KR. SINGH	1/25/2005	DECREE D	215 ND
588	GO NO 216 ND-JAN-05	CIVIL SUIT	77	2004	SUIT FOR RECOVERY	M/S MINAR TRAVELS (INDIA) PVT. LTD.	LOKESH MADAN	SH. SANJEEV KR. SINGH	1/27/2005	DISMISS ED DEFAULT	216 ND
589	GO NO 217 ND-JAN-05	CIVIL SUIT	7	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	GAGANDEEP SINGH KOHLI	STANDARD CHARTERED BANK	SH. SANJEEV KR. SINGH	1/27/2005	COMPR OMISED	217 ND

590	GO NO 829 ND-NOV-04	CIVIL SUIT	68	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	CHANDRO DEVI	Delhi Vidyut Board	SH. MANOJ KUMAR	11/29/2004	DISMISSED	829 ND
591	GO NO 830 ND-NOV-04	CIVIL SUIT	94	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SMT. SURAJ MUKHI	KANTI DEVI	SH. ANIL KUMAR	11/10/2004	ABATED	830 ND
592	GO NO 838 ND-NOV-04	CIVIL SUIT	M-73	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	RAM HARI SHARMA	SARDAR GURBACHAN SINGH	SH. RAGHUBIR SINGH	11/25/2004	DISMISSED DEFAULT	838 ND
593	GO NO 839 ND-NOV-04	CIVIL SUIT	M-19	2002	SUIT FOR DECLARATION AND INJUNCTION	SUSHIL KUMAR	RAJ KUMAR JAIN	SH. RAGHUBIR SINGH	11/27/2004	DISMISSED DEFAULT	839 ND
594	GO NO 842 ND-NOV-04	CIVIL SUIT	36	2004	SUIT FOR RECOVERY	Mrs. Sangita Siwach	Municipal Corporation of Delhi	SH. MANOJ KUMAR	11/27/2004	DISMISSED	842 ND
595	GO NO 843 ND-NOV-04	CIVIL SUIT	M-04 A	2004	SUIT FOR THE POSSESSION	SUNIL KUMAR	VIRENDER SINGH	SH. LOKESH KUMAR SHARMA	11/24/2004	DISMISSED DEFAULT	843 ND
596	GO NO 845 ND-NOV-04	CIVIL SUIT	61	1997	Suit for Declaration, Mandatory and Perpetual injunction	SWARAN KANTA DUGGAL	NEW DELHI MUNICIPAL COMITTEE	MS. RAVINDER BEDI	11/1/2004	DECREE D	845 ND
597	GO NO 846 ND-NOV-04	CIVIL SUIT	97	1997	SUIT FOR PERMANENT INJUNCTION	TARA CHAND	NEW DELHI MUNICIPAL COMITTEE	MS. RAVINDER BEDI	11/1/2004	DECREE D	846 ND
598	GO NO 847 ND-NOV-04	CIVIL SUIT	EX-137	2004		C.L. RAVZADE	NEW INDIA INSURANCE CO. LTD.	SH. SANJAY JINDAL	11/19/2004	DISMISSED DEFAULT	847 ND

599	GO NO 848 ND-NOV-04	CIVIL SUIT	EX-8	1996	SUIT FOR RECOVERY	M/S. DELTA SOFTWARE PVT. LTD.	M/S. INTER CONFERENCES	SH. SANJAY JINDAL	11/19/2004	SATISFIED	848 ND
600	GO NO 849 ND-NOV-04	CIVIL SUIT	EX-73	2003		ABN AMRO BANK N.V.	MR. ABDUL GAFFAR	SH. SANJAY JINDAL	11/19/2004	SINE-DIE	849 ND
601	GO NO 850 ND-NOV-04	CIVIL SUIT	378	1991	SUIT FOR RECOVERY	NEELU MALIK	M/S KAPUR & CO.	SH. NAVEEN ARORA	11/8/2004	DISMISSED	850 ND
602	GO NO 851 ND-NOV-04	CIVIL SUIT	7A	2004	SUIT FOR RESTITUTION	RIYAZ HAN	MEHZBEEN BEGUM	SH. NAVEEN ARORA	11/24/2004	DISMISSED DEFAULT	851 ND
603	GO NO 852 ND-NOV-04	CIVIL SUIT	207	2001	SUIT FOR RECOVERY	M/S SANTOSH & CO.	M/S CHANDER BHAN SAWHNEY & CO.	SH. NAVEEN ARORA	11/6/2004	SATISFIED	852 ND
604	GO NO 966 ND-DEC-04	CIVIL SUIT	273	1989	SUIT FOR DECLARATION, INJUNCTIONS, RECOVERY, OF POSSESSION AND MESNE PROFITS	GURDAS SINGH	AVTAR SINGH	SH. NARESH KUMAR	12/8/2004	DISMISSED DEFAULT	966 ND
605	GO NO 967 ND-DEC-04	CIVIL SUIT	278	2004	SUIT FOR PERMANENT MANDATORY & PERMANENT INJUNCTION	Smt. Sweta Abrol	Sh. Naresh Kumar Arora	SH. NARESH KUMAR	12/14/2004	COMPR OMISED	967 ND
606	GO NO 970 ND-DEC-04	CIVIL SUIT	587	2002	SUIT FOR DECLARATION . PERMANENT INJUNCTION	Sh. Sandeep Rishi	M/s Ahluwalia Contracts (India) Ltd.	SH. NARESH KUMAR	12/22/2004	DISMISSED DEFAULT	970 ND
607	GO NO 973 ND-DEC-04	CIVIL SUIT	418	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	Sh. Samay Singh Yadav	Punjab National Bank	SH. DEVENDRA KUMAR	12/8/2004	DISMISSED DEFAULT	973 ND
608	GO NO 974 ND-DEC-04	CIVIL SUIT	52	2004		SMT. RUCHIKA ARORA, PROPRIETOR	REYNOLD INDIA PRIVATE LIMITED	SH. ANIL KUMAR	12/14/2004	COMPR OMISED	974 ND

609	GO NO 975 ND-DEC-04	CIVIL SUIT	228	1996	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	M/S ANAND ELECTRONICS	SH. ANIL KUMAR	12/15/2004	DECREE D	975 ND
610	GO NO 976 ND-DEC-04	CIVIL SUIT	EX-17	2003	SUIT FOR PERMANENT & MANDATORY INJUNCTION	MALKIAT SINGH	BACHAN SINGH	SH. NAVEEN ARORA	12/8/2004	SATISFIED	976 ND
611	GO NO 977 ND-DEC-04	CIVIL SUIT	11	2000	SUIT FOR RECOVERY	MRS. KALPNA	KULWINDER SINGH	SH. ANIL KUMAR	12/15/2004	DISMISSED DEFAULT	977 ND
612	GO NO 978 ND-DEC-04	CIVIL SUIT	38	2004	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	MS. KANTA KANSAL	FLEX INDUSTRIES LTD	SH. NARESH KUMAR	12/20/2004	DECREE D	978 ND
613	GO NO 261 ND-JAN-05	CIVIL SUIT	1306	1999	SUIT FOR MANDATORY & PERMANENT INJUNCTION	RAMESH CHANDER	Delhi Vidyut Board	SH. AMIT BANSAL	1/10/2005	DECREE D	261 ND
614	GO NO 262 ND-JAN-05	CIVIL SUIT	1343	1999	SUIT FOR PERMANENT INJUNCTION	DALIP SINGH	Delhi Vidyut Board	SH. AMIT BANSAL	1/10/2005	COMPR OMISED	262 ND
615	GO NO 263 ND-JAN-05	CIVIL SUIT	754	1999	SUIT FOR MANDATORY INJUNCTION	SH. RAJESHWAR SINGH	Delhi Vidyut Board	SH. AMIT BANSAL	1/10/2005	DECREE D	263 ND
616	GO NO 264 ND-JAN-05	CIVIL SUIT	1381	1999	SUIT FOR PERMANENT INJUNCTION	SHRI R. ALGARASWAMY	Delhi Vidyut Board	SH. AMIT BANSAL	1/11/2005	DISPOSE D	264 ND
617	GO NO 265 ND-JAN-05	CIVIL SUIT	105	2000	SUIT FOR DECLARATION , PERMANENT AND MANDATORY INJUNCTION	HARBANS KAUR	Delhi Vidyut Board	SH. AMIT BANSAL	1/11/2005	DECREE D	265 ND

618	GO NO 266 ND- JAN-05	CIVIL SUIT	1596	1999	SUIT FOR MANDATORY INJUNCTION	Sh. Lallyt Meandru	BSES Yamuna Power Ltd.	SH. AMIT BANSAL	1/15/2005	DECREE D	266 ND
619	GO NO 267 ND- JAN-05	CIVIL SUIT	2276	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	A.K. SHARMA	R.P. TYAGI	SH. AMIT BANSAL	1/15/2005	DECREE D	267 ND
620	GO NO 268 ND- JAN-05	CIVIL SUIT	409	2000	SUIT FOR PURPOSES OF JURISDICTION	SHRI ANANT VEER PRASHAD JAIN	SARLA JAIN	SH. AMIT BANSAL	1/18/2005	SATISFIE D	268 ND
621	GO NO 269 ND- JAN-05	CIVIL SUIT	664	2000	SUIT FOR PERMANENT INJUNCTION	MEENA PANDEY	Delhi Vidyut Board	SH. AMIT BANSAL	1/19/2005	DISMISS ED DEFAULT	269 ND
622	GO NO 270 ND- JAN-05	CIVIL SUIT	896	2000	SUIT FOR MANDATORY INJUNCTION	MEENA PANDEY	Delhi Vidyut Board	SH. AMIT BANSAL	1/19/2005	DISMISS ED DEFAULT	270 ND
623	GO NO 271 ND- JAN-05	CIVIL SUIT	12	2000	SUIT FOR PERMANENT INJUNCTION	M/S DILSHAD CO- OPERATIV IND. SOCIETY LTD.	Delhi Vidyut Board	SH. AMIT BANSAL	1/20/2005	D/W	271 ND
624	GO NO 272 ND- JAN-05	CIVIL SUIT	340	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHIV CHARAN LAL	Delhi Vidyut Board	SH. AMIT BANSAL	1/20/2005	D/W	272 ND
625	GO NO 273 ND- JAN-05	CIVIL SUIT	297	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/S UNIBORS (P) LIMITED	Delhi Vidyut Board	SH. AMIT BANSAL	1/22/2005	DECREE D	273 ND
626	GO NO 274 ND- JAN-05	CIVIL SUIT	934	2000	SUIT FOR PERPETUAL INJUNCTION	HIRA LAL	The Addl.Commissioner for Slum	SH. AMIT BANSAL	1/24/2005	COMPR OMISED	274 ND

627	GO NO 275 ND- JAN-05	CIVIL SUIT	563	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SOM DUTT	North Delhi Power Ltd	SH. AMIT BANSAL	1/27/2005	SATISFIE D	275 ND
628	GO NO 276 ND- JAN-05	CIVIL SUIT	43	2002	SUIT FOR MANDATORY & PERMANENT INJUNCTION	M/S. BALAJI ELECTRICALS	Delhi Vidyut Board	SH. AMIT BANSAL	1/31/2005	D/W	276 ND
629	GO NO 277 ND- JAN-05	CIVIL SUIT	660	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	TILAK GAUTAM	JAGDISH	SH. AMIT BANSAL	1/31/2005	D/W	277 ND
630	GO NO 278 ND- JAN-05	CIVIL SUIT	210	1989	SUIT FOR PERMANENT INJUNCTION	SHANTI DEVI WIDOW	DELHI DEVLOPMENT AUTHORITY	SH. AJAY PANDEY	1/3/2005	D/W	278 ND
631	GO NO 279 ND- JAN-05	CIVIL SUIT	108	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	BIRBAL DASS SAREEWALA TRUST	PRITAM LAL	SH. AJAY PANDEY	1/3/2005	COMPR OMISED	279 ND
632	GO NO 280 ND- JAN-05	CIVIL SUIT	70	1981	SUIT FOR DECLARATION AND PERMANENT INJUNCTRION	HARBANS SINGH	DELHI DEVLOPMENT AUTHORITY	SH. AJAY PANDEY	1/3/2005	DECREE D	280 ND
633	GO NO 281 ND- JAN-05	CIVIL SUIT	R-450-02	2001	SUIT FOR INJUNCTION	M/S BHARTIYA ELECTRIC STEEL COMPANY LTD	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	1/4/2005	DISMISS ED	281 ND
634	GO NO 282 ND- JAN-05	CIVIL SUIT	129-03	1998	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	MANJEET SINGH	PUNEET GOEL	SH. AJAY PANDEY	1/4/2005	DECREE D	282 ND

635	GO NO 283 ND-JAN-05	CIVIL SUIT	17	1992	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHGANGA SARAN	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	1/4/2005	DISMISSED	283 ND
636	GO NO 284 ND-JAN-05	CIVIL SUIT	809	1982	SUIT FOR PERMANENT INJUNCTION	LALIT KUMAR CHOPRA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	1/4/2005	DISMISSED	284 ND
637	GO NO 285 ND-JAN-05	CIVIL SUIT	555	2002	SUIT FOR DECLARATION , PERMANENT INJUNCTION AND MENDATORY INJUNCTION	VIJAY GUPTA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	1/24/2005	DISMISSED	285 ND
638	GO NO 286 ND-JAN-05	CIVIL SUIT	149	2003	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	RAVI MAHAJAN	RAVI KIRAN JAIN	SH. AJAY PANDEY	1/25/2005	D.N.P	286 ND
639	GO NO 287 ND-JAN-05	CIVIL SUIT	84-01	1999	SUIT FOR PERMANENT INJUNCTION AND MENDATORY INJUNCTION	GAYATRI DEVI	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	1/25/2005	D.N.P	287 ND
640	GO NO 289 ND-JAN-05	CIVIL SUIT	491	2002	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	SH. ASHOK KUMAR DAHIYA	B.S.E.S YAMUNA POWER LTD	MS. KIRAN BANSAL	1/27/2005	DECREE D	289 ND
641	GO NO 290 ND-JAN-05	CIVIL SUIT	360	1998	SUIT FOR PERMANENT INJUNCTION	RATAN SINGH	Delhi Vidyut Board	MS. KIRAN BANSAL	1/25/2005	DECREE D	290 ND

642	GO NO 364 ND-JAN-05	CIVIL SUIT	109	2002	SUIT FOR PERMANENT INJUNCTION AND MENDATORY INJUNCTION	RAMESH	NARESH KUMAR	SH. SHAILENDER MALIK	1/15/2005	DECREE D	364 ND
643	GO NO 365 ND-JAN-05	CIVIL SUIT	212	2004	SUIT FOR PERMANENT INJUNCTION	MOHD. SALEEM	BABBO PEHLWAN	SH. SHAILENDER MALIK	1/24/2005	COMPR OMISED	365 ND
644	GO NO 366 ND-JAN-05	CIVIL SUIT	523	2003	SUIT FOR RECOVERY OF POSSESSION AND DAMAGES	M/S. RAMJAS FOUNDATION	RANJIT	SH. TARUN KUMAR SAHRAWAT	1/21/2005	DECREE D	366 ND
645	GO NO 968 ND-DEC-04	CIVIL SUIT	387	2002	SUIT FOR RECOVERY	M/S TEXPORT FINANCE LTD	M/S DEE PRINT ASIA LTD	SH. NARESH KUMAR	12/14/2004	DECREE D	968 ND
646	GO NO 969 ND-DEC-04	CIVIL SUIT	36	2002	SUIT FOR RECOVERY	M/S VARDHAN BANDA (PVT.) LTD.	M/S. S.D. WATCHES (INDIA) LTD.	SH. NARESH KUMAR	12/16/2004	DECREE D	969 ND
647	GO NO 979 ND-DEC-04	CIVIL SUIT	378	2004	SUIT FOR PERMANENT INJUNCTION	Shri Anand Parkash Sukhija	SHRI P.C. ROY	SH. NARESH KUMAR	12/24/2004	D/W	979 ND
648	GO NO 981 ND-DEC-04	CIVIL SUIT	143	2001	SUIT FOR RECOVERY	PREMNATH MOTORS WORKSHOP PVT. LTD.	T.C.C. PAINTS PVT. LTD.	SH. ANIL KUMAR	12/4/2004	COMPR OMISED	981 ND
649	GO NO 982 ND-DEC-04	CIVIL SUIT	209	2004	SUIT FOR POSSESSION AND RECOVERY	ANJU TAKYAR	M/S ANKA INDIA	SH. LOKESH KUMAR SHARMA	12/21/2004	RETURN ED	982 ND
650	GO NO 983 ND-DEC-04	CIVIL SUIT	285	2001	SUIT FOR RECOVERY	M/S. ANUJ TRADING CO.	SUBHASH SURI	SH. NARESH KUMAR	12/10/2004	DECREE D	983 ND
651	GO NO 989 ND-DEC-04	CIVIL SUIT	610	2002	SUIT FOR RECOVERY	M/S C.B.S. PUBLISHER AND DISTRIBUTORS	M/S RAGHUVENDRA BOOK DISTRIBUTORS	SH. NARESH KUMAR	12/10/2004	DECREE D	989 ND
652	GO NO 990 ND-DEC-04	CIVIL SUIT	228	2000	SUIT FOR RECOVERY	SHRI VINOD GUJRAL	M/S RAMAN ENTERPRISES	SH. NARESH KUMAR	12/17/2004	DISMISS ED	990 ND

653	GO NO 991 ND-DEC-04	CIVIL SUIT	62	1996	SUIT FOR MANDATORY INJUNCTION AND DAMAGES/ME SNE PROFITS	MR. ASHOK KUMAR BISWAS	SHRI SOM NATH SAPRA	SH. NARESH KUMAR	12/21/2004	DISMISSED	991 ND
654	GO NO 992 ND-DEC-04	CIVIL SUIT	105	2003	SUIT FOR RECOVERY	Mahesh Kumar Lalwani	Rajeev Grover	SH. NARESH KUMAR	12/22/2004	DECREE D	992 ND
655	GO NO 993 ND-DEC-04	CIVIL SUIT	827	2003	SUIT FOR RECOVERY	M/S R.R. OVERSEAS TRADING COMPANY	M/S CROSS INDIA	SH. PRASHANT KUMAR	12/3/2004	COURT FEES	993 ND
656	GO NO 994 ND-DEC-04	CIVIL SUIT	367	2004	SUIT FOR PERMANENT INJUNCTION	SURESH KUMAR	RAKESH SETH	SH. PRASHANT KUMAR	12/3/2004	COURT FEES	994 ND
657	GO NO 995 ND-DEC-04	CIVIL SUIT	431	2004	SUIT FOR PERMANENT INJUNCTION	RATAN LAL NARANG	PARAMJIT SINGH	SH. PRASHANT KUMAR	12/6/2004	COURT FEES	995 ND
658	GO NO 996 ND-DEC-04	CIVIL SUIT	892	2003	SUIT FOR RECOVERY	ABN AMRO BANK	MR. VINOD DHINGRA	SH. PRASHANT KUMAR	12/13/2004	COURT FEES	996 ND
659	GO NO 997 ND-DEC-04	CIVIL SUIT	379	2003	SUIT FOR RECOVERY	M/s. Evergreen International Ltd.	Cheap Uniforms Pvt. Ltd.	SH. PRASHANT KUMAR	12/16/2004	COURT FEES	997 ND
660	GO NO 998 ND-DEC-04	CIVIL SUIT	205	2004	SUIT FOR RECOVERY	S.C. MINOCHA	M/S AAYUSH ELECTRICALS	SH. PRASHANT KUMAR	12/16/2004	COURT FEES	998 ND
661	GO NO 999 ND-DEC-04	CIVIL SUIT	144	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	HARJEET SINGH	SH. PRASHANT KUMAR	12/17/2004	COURT FEES	999 ND
662	GO NO 1000 ND-DEC-04	CIVIL SUIT	244	2004	SUIT FOR SPECIFIC PERFORMANCE	Mr. Sunil Gupta	M/s. Time Master India Pvt. Ltd	SH. PRASHANT KUMAR	12/17/2004	COURT FEES	1000 ND
663	GO NO 044 ND ATTACHED WITH 382	CIVIL SUIT	M-04	2007		SAT PAUL GOEL	STATE	SH. VINOD YADAV	2/19/2007	DISPOSED	044 ND
664	GO NO 126 ND ATTACHED WITH 368	CIVIL SUIT	M-24	2005		SAVITRI	BHOO DEV	SH. SHAILENDER MALIK	1/28/2006	DISMISSED	126 ND

665	GO NO 231 ND ATTACHED WITH 379	CIVIL SUIT	M-11	2005		SWAMI GOVERDHAN RANGACHARYA JI MAHARAJ	UNION OF INDIA	SH. VIDYA PRAKASH	3/5/2005	DISMISSED	231 ND
666	GO NO 271 ND-DEC-04	CIVIL SUIT	19	2004	SUIT FOR SPECIFIC PERFORMANCE OF CONTRACT AND FOR PERMANENT INJUNCTION	Sh. Arun Arora	Smt. Saroj Goyle	SH. SANJAY JINDAL	12/9/2004	RETURNED	271 ND
667	GO NO 272 ND-DEC-04	CIVIL SUIT	49-98	1997	SUIT FOR PERPETUAL INJUNCTION	Hakum Allamma Gulam Jilani Niazi Qutbi	Pyar Mohd @ Pyare	SH. SANJAY JINDAL	12/14/2004	DECREE D	272 ND
668	GO NO 273 ND-DEC-04	CIVIL SUIT	68	2003	SUIT FOR PERMANENT INJUNCTION	SRIKANT TRIPATHI	BENNET COLEMAN & CO. LTD	SH. SANJAY JINDAL	12/20/2004	D.N.P	273 ND
669	GO NO 274 ND-DEC-04	CIVIL SUIT	M-27	2004		B.S RAMBABU	ANDHRA ASSOCIATION DELHI REGD.	SH. MANISH GUPTA	12/7/2004	SINE-DIE	274 ND
670	GO NO 275 ND ATTACHED WITH 274 ND	CIVIL SUIT	339	2004	Suit for Declaration and Perpetual and Mandatory Injunction	B.S. RamBabu	Andhra Association, Delhi (Regd)	SH. MANISH GUPTA	12/7/2004	SINE-DIE	274 ND
671	GO NO 276 ND-DEC-04	CIVIL SUIT	315	2003	SUIT FOR RECOVERY	M/S KIRAN SECURITIES PVT LTD.	VIKASH KUMAR	SH. MANISH GUPTA	12/21/2004	DECREE D	276 ND
672	GO NO 277 ND-DEC-04	CIVIL SUIT	80	2002		R.K. SHARMA	PRADEEP GROVER	SH. MANISH GUPTA	12/17/2004	SINE-DIE	277 ND
673	GO NO 278 ND-DEC-04	CIVIL SUIT	303	2003	SUIT FOR RECOVERY	PANALPINA WORLD TRANSPORT (INDIA) PVT LTD.	VASTU INTERNATIONAL	SH. MANISH GUPTA	12/14/2004	DECREE D	278 ND
674	GO NO 279 ND-ROBKAR	CIVIL SUIT	124	2003	ROBKAR	VYASO DEVI	SH. CHAND	MS. SUNENA	12/3/2004		279 ND
675	GO NO 280 ND-DEC-04	CIVIL SUIT	147	2000	SUIT FOR PERMANENT INJUNCTION	MAYA DEVI	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	12/4/2004	DISMISSED DEFAULT	280 ND

676	GO NO 281 ND-DEC-04	CIVIL SUIT	268-03	1993	SUIT FOR PERMANENT INJUNCTION	HARGYAN SINGH	D.E.S.U.	SH. RAJ KUMAR TRIPATHI	12/9/2004	DISMISSED	281 ND
677	GO NO 282 ND-DEC-04	CIVIL SUIT	161	2000	Suit for Perpetual and Mandatory Injunction	RAJVIR	KARTAR SINGH	SH. RAJ KUMAR TRIPATHI	12/10/2004	DISMISSED DEFAULT	282 ND
678	GO NO 361 ND-JAN-05	CIVIL SUIT	66	2004		Smt. ChandraShri Jain	Union of India	MS. SEEMA MAINI	1/25/2005	DISPOSED	361 ND
679	GO NO 362 ND-JAN-05	CIVIL SUIT	789	2003		SMT. RAM PIARI	STATE	SH. V.K. GOEL	1/27/2005	COURT FEES	362 ND
680	GO NO 363 ND-JAN-05	CIVIL SUIT	78	2004		STATE BANK OF TRAVANCORE	Shri Ablak Singh	SH. SHAILENDER MALIK	1/15/2005	DECREE D	363 ND
681	GO NO 367 ND-JAN-05	CIVIL SUIT	528	2002		SUIT FOR PARTITION	JAGAN LAL	KRISHNA DEVI	SH. SHAILENDER MALIK	1/7/2005	DISPOSED
682	GO NO 368 ND-JAN-05	CIVIL SUIT	46	2002	SUIT FOR PERMANENT INJUNCTION	Smt. Savitri Devi	BHOODEV	SH. SHAILENDER MALIK	1/3/2005	DECREE D	368 ND
683	GO NO 369 ND-JAN-05	CIVIL SUIT	304	2003	SUIT FOR RECOVERY	SH. DALIP KUMAR KAKKAR	R.P. MITTAL	SH. PARVEEN SINGH	1/3/2005	COMPR OMISED	369 ND
684	GO NO 370 ND-JAN-05	CIVIL SUIT	141	2004	SUIT FOR PERMANENT INJUNCTION	VISHAL SAXENA	REENU SAXENA	SH. PARVEEN SINGH	1/6/2005	DISMISSED DEFAULT	370 ND
685	GO NO 371 ND-JAN-05	CIVIL SUIT	434	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	RAISHA YADAV	GANESH RAM YADAV	SH. PARVEEN SINGH	1/7/2005	COMPR OMISED	371 ND
686	GO NO 372 ND-JAN-05	CIVIL SUIT	162	2004	SUIT FOR RECOVERY	M/S GOLI FINANCE LTD.	JAI PRAKASH	SH. PARVEEN SINGH	1/13/2005	DECREE D	372 ND
687	GO NO 373 ND-JAN-05	CIVIL SUIT	153	2004	SUIT FOR RECOVERY	M/S. GUPTA MILL STORE	M/S. HINDUSTAN EVEREST TOOLS LTD	SH. PARVEEN SINGH	1/18/2005	COMPR OMISED	373 ND
688	GO NO 374 ND-JAN-05	CIVIL SUIT	410	2004	SUIT FOR PERMANENT INJUNCTION	GURBAX RAI CHOPRA	PUSHPA KALRA	SH. PARVEEN SINGH	1/18/2005	COMPR OMISED	374 ND

689	GO NO 375 ND-JAN-05	CIVIL SUIT	864	2002	SUIT FOR PERMANENT INJUNCTION	PUSHPA DEVI	BAL KISHAN	SH. PARVEEN SINGH	1/20/2005	D/W	375 ND
690	GO NO 376 ND-JAN-05	CIVIL SUIT	287	2004	SUIT FOR DECLARATION	SURESH CHANDER SHARMA	H.R. KANWAL	SH. PARVEEN SINGH	1/24/2005	D.N.P	376 ND
691	GO NO 377 ND-JAN-05	CIVIL SUIT	155	2004	SUIT FOR RECOVERY	ABN AMRO BANK N.V.	MR. RAJEEV KUMAR PANDEY	SH. PARVEEN SINGH	1/25/2005	DECREE D	377 ND
692	GO NO 378 ND-JAN-05	CIVIL SUIT	164	2004	SUIT FOR POSSESSION OF IMMOVABLE PROPERTY, ARREARS AND DAMAGES AND MESNE PROFITS	Arvinder Singh	Mrs. Angela Battye	SH. PARVEEN SINGH	1/27/2005	DISMISSED DEFAULT	378 ND
693	GO NO 379 ND-JAN-05	CIVIL SUIT	178	1986	SUIT FOR PERMANENT INJUNCTION	SWAMI GOVERDHAN RANGACHARYA JI MAHARAJ	UNION OF INDIA	SH. VIDYA PRAKASH	1/25/2005	DISMISSED DEFAULT	379 ND
694	GO NO 380 ND-JAN-05	CIVIL SUIT	121	2004	SUIT FOR PERMANENT INJUNCTION	SH. LALLU @ LAL CHAND	M/S SANJAY AUTO DEALS	SH. AJAY GUPTA	1/4/2005	DISMISSED	380 ND
695	GO NO 381 ND-JAN-05	CIVIL SUIT	33	2002	SUIT FOR RECOVERY	M/S J.K. SYNTHETICS LTD.	M/S VIJAY & ASSOCIATES	SH. RAJ KUMAR	1/4/2005	DECREE D	381 ND
696	GO NO 382 ND-JAN-05	CIVIL SUIT	784	2001	SUIT FOR GRANT OF SUCCESSION CERTIFICATE	SAT PAUL GOEL	STATE	SH. V.K. GOEL	1/3/2005	ALLOWED	C DONE
697	GO NO 383 ND-JAN-05	CIVIL SUIT	680	2003		NIRMAL KUMAR	THE STATE	SH. V.K. GOEL	1/3/2005	ALLOWED	383 ND
698	GO NO 384 ND-JAN-05	CIVIL SUIT	763	2001		NEELAM GUJRAL	STATE	SH. V.K. GOEL	1/6/2005	ALLOWED	384 ND
699	GO NO 385 ND-JAN-05	CIVIL SUIT	424	2001		MS. ELBINA VINOD	BINA DEVI	SH. V.K. GOEL	1/7/2005	ALLOWED	385 ND

700	GO NO 838 ND ATTACHED WITH 371	CIVIL SUIT	M-08	2005		HARISH KUMAR	GANESH RAM YADAV	SH. PARVEEN SINGH	4/19/2005	DISMISSED	838 ND
701	GO NO 165 ND ATTACHE WITH 234 ND	CIVIL SUIT	1169	2006	SUIT FOR RECOVERY	Canara Bank	SANJAY SACHDEVA	MS. SAMITA GARG	11/7/2006	DECREE D	234 ND
702	GO NO 221 ND-JAN-05	CIVIL SUIT	120	2004	SUIT FOR PERMANENT INJUNCTION	Sheela Devi	Santosh @ Pushpa	SH. AJAY GUPTA	1/11/2005	DISMISSED DEFAULT	221 ND
703	GO NO 222 ND-JAN-05	CIVIL SUIT	394	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	Manish Bhardwaj	Sundaram Finance Limited	SH. AJAY GUPTA	1/12/2005	DISMISSED	222 ND
704	GO NO 223 ND-JAN-05	CIVIL SUIT	18	2004	SUIT FOR RECOVERY	State Bank Of India	Shri Rajinder Kumar Chauhan	SH. AJAY GUPTA	1/14/2005	DECREE D	223 ND
705	GO NO 224 ND-JAN-05	CIVIL SUIT	324	2004	SUIT FOR THE PURPOSES	BANK OF INDIA	RAMESH KUMAR MEHTA	SH. AJAY GUPTA	1/17/2005	DECREE D	224 ND
706	GO NO 225 ND-JAN-05	CIVIL SUIT	12	2005	SUIT FOR PERMANENT INJUNCTION	SH. SUDHIR TYAGI	PRAKASHVATI DEVI	SH. AJAY GUPTA	1/18/2005	COMPR OMISED	225 ND
707	GO NO 226 ND-JAN-05	CIVIL SUIT	259	2004	SUIT FOR PERMANENT INJUNCTION AND CONSEQUENTIAL RELIEF	VISHNU DEV THAKUR	MOHAN LAL	SH. AJAY GUPTA	1/18/2005	WITHDRAW	226 ND
708	GO NO 227 ND-JAN-05	CIVIL SUIT	430	2004	SUIT FOR PERMANENT INJUNCTION	SHRI AJAY BERRY	SHRI ASHWANI BERRY	SH. AJAY GUPTA	1/25/2005	DISMISSED DEFAULT	227 ND
709	GO NO 228 ND-JAN-05	CIVIL SUIT	181	2004	SUIT FOR PERMANENT INJUNCTION	GURDASHAN SINGH	SATISH KUMAR SHARMA	SH. VIPIN KUMAR RAI	1/10/2005	COMPR OMISED	228 ND
710	GO NO 229 ND-JAN-05	CIVIL SUIT	202	2002	SUIT FOR RECOVERY	SHRI PRAMOD CHAND JAIN	S. NARENDER JEET SINGH	SH. VIPIN KUMAR RAI	1/14/2005	DECREE D	229 ND

711	GO NO 230 ND-JAN-05	CIVIL SUIT	341	2003	SUIT FOR RECOVERY	M/s Jaypee Hotels Ltd	M/s CWN Entertainments (P) Ltd	SH. VIPIN KUMAR RAI	1/22/2005	DECREE D	230 ND
712	GO NO 231 ND-JAN-05	CIVIL SUIT	8	2005	SUIT FOR PERMANENT INJUNCTION	SIYA RAM	MUNSHI RAM	SH. VIPIN KUMAR RAI	1/28/2005	DISMISS ED	231 ND
713	GO NO 232 ND-JAN-05	CIVIL SUIT	173	2000	SUIT FOR RECOVERY	M/S. SAKUN AGRO PVT. LTD	M/S. SUPER BAZAR	SH. PULASTYA PRAMACHALA	1/4/2005	SINE-DIE	232 ND
714	GO NO 233 ND-JAN-05	CIVIL SUIT	116	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	BABITA BHARDWJ	RAJEEV KUMAR @ RAJEEV KHAN	SH. PULASTYA PRAMACHALA	1/6/2005	D.N.P	233 ND
715	GO NO 234 ND-JAN-05	CIVIL SUIT	1000	2002	SUIT FOR RECOVERY	Canara Bank	Mr Sanjay Sachdeva	SH. PULASTYA PRAMACHALA	1/6/2005	DISMISS ED	234 ND
716	GO NO 235 ND-JAN-05	CIVIL SUIT	265	2004	SUIT FOR RECOVERY	PREM PARKASH	VINOD KUMAR	SH. PULASTYA PRAMACHALA	1/7/2005	COMPR OMISED	235 ND
717	GO NO 236 ND-JAN-05	CIVIL SUIT	630	2002	SUIT FOR PERMANENT INJUNCTION	SH. JANAK OBEROI	RAM CHAMELI ARORA	SH. PULASTYA PRAMACHALA	1/7/2005	DECREE D	236 ND
718	GO NO 237 ND-JAN-05	CIVIL SUIT	597	2002	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	Sh. Suresh Khanna	M/s Benarsi Krishna Committee	SH. PULASTYA PRAMACHALA	1/12/2005	SATISFIE D	237 ND
719	GO NO 238 ND-JAN-05	CIVIL SUIT	663	1991	SUIT FOR RECOVERY	DR. N.C. SINGHAL	SH. GULSHAN LAL GUPTA	SH. PULASTYA PRAMACHALA	1/13/2005	SATISFIE D	238 ND

720	GO NO 239 ND- JAN-05	CIVIL SUIT	140	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION AND MANDATORY INJUNCTION	Smt Uma Mitra	Shri Alok Kumar Mitra	SH. PULASTYA PRAMACHALA	1/17/2005	D/W	239 ND
721	GO NO 283 ND- DEC-04	CIVIL SUIT	193-03	1991	SUIT FOR PERMANENT INJUNCTION	M/s. Pioneer Industries	Municipal Corporation of Delhi (DESU)	SH. RAJ KUMAR TRIPATHI	12/13/2004	SATISFIE D	283 ND
722	GO NO 284 ND- DEC-04	CIVIL SUIT	442	2003	Suit for Declaration and Permanent Injunction and Mandatory Injunction	M/S MONA AUTO INDUSTRIES PVT.LTD	BSES RAJDHANI POWER LTD.	SH. RAJ KUMAR TRIPATHI	12/13/2004	SATISFIE D	284 ND
723	GO NO 285 ND- DEC-04	CIVIL SUIT	486	2000	SUIT FOR MANDATORY INJUNCTION	SH. PARAMJEET SINGH	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	12/14/2004	DISMISS ED	285 ND
724	GO NO 286 ND- DEC-04	CIVIL SUIT	463	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. KARAN SINGH	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	12/14/2004	DISMISS ED DEFAULT	286 ND
725	GO NO 287 ND- DEC-04	CIVIL SUIT	487	2000	SUIT FOR MANDATORY INJUNCTION	SH. GURDEEP SINGH	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	12/14/2004	DISMISS ED	287 ND
726	GO NO 288 ND- DEC-04	CIVIL SUIT	486	1996	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI SURJIT SINGH	Municipal Corporation of Delhi (DESU)	SH. RAJ KUMAR TRIPATHI	12/14/2004	DISMISS ED	288 ND

727	GO NO 289 ND-DEC-04	CIVIL SUIT	R-118-03	1998	SUIT FOR THE GRANT OF A DECREE OF PERMANENT MANDATORY AND MANDATORY INJUNCTION	OM PRAKASH	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	12/15/2004	SATISFIED	289 ND
728	GO NO 290 ND-DEC-04	CIVIL SUIT	280A	2004	SUIT FOR PERMANENT INJUNCTION	SMT.GULSHAN CHOPRA	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	12/16/2004	DISMISSED DEFAULT	290 ND
729	GO NO 291 ND ATTACHED WITH 290	CIVIL SUIT	M-57	2004	SUIT FOR MANDATORY INJUNCTION	RAGHUBIR SINGH	BSES RAJDHANI POWER LIMITED	MS. KIRAN BANSAL	1/25/2005	DISMISSED	291 ND
730	GO NO 292 ND-DEC-04	CIVIL SUIT	337	1995	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. H.B.S. CHAWLA	M.C.D.	SH. RAJ KUMAR TRIPATHI	12/20/2004	SATISFIED	292 ND
731	GO NO 293 ND-DEC-04	CIVIL SUIT	1122-99	1996	SUIT FOR PERMANENT INJUNCTION	S.L. DUA	Municipal Corporation of Delhi (DESU)	SH. RAJ KUMAR TRIPATHI	12/20/2004	DISMISSED DEFAULT	293 ND
732	GO NO 294 ND-DEC-04	CIVIL SUIT	594	2003	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI BALJIT SINGH	KISHAN LAL	SH. RAJ KUMAR TRIPATHI	12/21/2004	DISPOSED	294 ND
733	GO NO 295 ND-DEC-04	CIVIL SUIT	5191	2005	SUIT FOR RECOVERY	A.K. MARWAH	M/s. K.M. GARRAGE PVT. LTD	SH. GORAKH NATH PANDEY	12/7/2004	SINE-DIE	295 ND
734	GO NO 296 ND-DEC-04	CIVIL SUIT	329	2001	SUIT FOR RECOVERY	M/s.United India Insurance Co. Ltd.	M/s.Cirizen Chemical & Transport Co.	SH. GORAKH NATH PANDEY	12/13/2004	DISMISSED	296 ND
735	GO NO 297 ND-DEC-04	CIVIL SUIT	170	2004	SUIT FOR RECOVERY	SH. IQBAL KHAN	CEMENT CORPORATION OF INDIA LTD,	SH. GORAKH NATH PANDEY	12/15/2004	COMPR OMISED	297 ND

736	GO NO 298 ND-DEC-04	CIVIL SUIT	126	2003	SUIT FOR RECOVERY	UNITED INDIA INSURANCE COMPANY LTD	M/S SAFEXPRESS PRIVATE LTD	SH. GORAKH NATH PANDEY	12/7/2004	COMPR OMISED	298 ND
737	GO NO 299 ND-DEC-04	CIVIL SUIT	216	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI PARAMJIT	JAGDISH BANGA	SH. GORAKH NATH PANDEY	12/7/2004	D.N.P	299 ND
738	GO NO 300 ND ATTACHED WHITH FILE 300	CIVIL SUIT	EX-3	2005	SUIT FOR POSSESSION AND RECOVERY	Shri A.N. Nandi	Sh. Debapriya Das	SH. SUNIL CHOUDHARY	4/1/2005	D/W	300 ND
739	GO NO 300 ND-DEC-04	CIVIL SUIT	623	2002	SUIT FOR POSSESSION AND RECOVERY OF DAMAGES	Shri A.N. Nandi	Sh. Debapriya Das	SH. SUNIL CHOUDHARY	12/13/2004	DECREE D	300 ND
740	GO NO 035 ND ATTACHED WHITH FILE 300	CIVIL SUIT	M-11	2005		S.P. SAHNI	SHRI CHANDER MOHAN SAHNI	MS. SUNENA	3/10/2005	DISPOSE D	035 ND
741	GO NO 225 ND ATTACHED WHITH FILE 292	CIVIL SUIT	M-4	2005		SANTOSH MARWAH	SATISH BAGGA	MS. KIRAN BANSAL	3/7/2005	DISPOSE D	225 ND
742	GO NO 240 ND-JAN-05	CIVIL SUIT	373	2002	SUIT FOR RECOVERY	SHRI BRAHM SINGH NIM	BUDH VIHAR PRABHANDHAK SINGH (REGD.)	SH. PULASTYA PRAMACHALA	1/18/2005	SATISFIED	240 ND
743	GO NO 241 ND-JAN-05	CIVIL SUIT	742	2002	SUIT FOR RECOVERY	ANDHRA BANK	SH. J.K. TALWAR	SH. PULASTYA PRAMACHALA	1/18/2005	DISMISS ED	241 ND
744	GO NO 242 ND-JAN-05	CIVIL SUIT	958	2002	SUIT FOR RECOVERY	SRISHTI NETWORK PVT. LTD.	AMERICAN EXPRESS TRAVEL RELATED SERVICES	SH. PULASTYA PRAMACHALA	1/27/2005	DECREE D	242 ND
745	GO NO 244 ND-JAN-05	CIVIL SUIT	419	2002	SUIT FOR POSSESSION	RAM LAL	CHUNNI LAL	SH. GAUTAM MANAN	1/3/2005	COURT FEES	244 ND

746	GO NO 245 ND-JAN-05	CIVIL SUIT	123	2002	SUIT FOR POSSESSION & ARREARS OF RENT	SHRIMATI GURCHARAN KAUR	SHRI JASWINDER SINGH	SH. GAUTAM MANAN	1/3/2005	COURT FEES	245 ND
747	GO NO 246 ND-JAN-05	CIVIL SUIT	340	2004	SUIT FOR RECOVERY	Pi/s Ganpati Fruit & Vegetable Suppliers Pvt.Ltd	The TAJ SATS-Air Catering	SH. GAUTAM MANAN	1/4/2005	COURT FEES	246 ND
748	GO NO 247 ND-JAN-05	CIVIL SUIT	361	2004	SUIT FOR PERMANENT INJUNCTION	Smt Omi Devi	Shri Ramesh	SH. GAUTAM MANAN	1/6/2005	COURT FEES	247 ND
749	GO NO 248 ND-JAN-05	CIVIL SUIT	468	2004	SUIT FOR RECOVERY	Union Bank of India	Mr. Naresh Kumar	SH. GAUTAM MANAN	1/19/2005	COURT FEES	248 ND
750	GO NO 249 ND-JAN-05	CIVIL SUIT	360	2004	SUIT FOR RECOVERY	SHRI DALIP DURGA	SHRI RAMOO	SH. GAUTAM MANAN	1/22/2005	DECREE D	249 ND
751	GO NO 250 ND-JAN-05	CIVIL SUIT	92	2004		SMT. CHAMPA	STATE OF DELHI	MS. SEEMA MAINI	1/6/2005	ALLOWE D	250 ND
752	GO NO 251 ND-JAN-05	CIVIL SUIT	366	2002		Shri Jitender Kumar	STATE	MS. SEEMA MAINI	1/6/2005	ALLOWE D	251 ND
753	GO NO 252 ND-JAN-05	CIVIL SUIT	399	2003		Shri Rajinder KUMAR AGARWAL	STATE	MS. SEEMA MAINI	1/7/2005	ALLOWE D	252 ND
754	GO NO 253 ND-JAN-05	CIVIL SUIT	503	2003		K.K. GUGLANI	STATE	MS. SEEMA MAINI	1/12/2005	ALLOWE D	253 ND
755	GO NO 254 ND-JAN-05	CIVIL SUIT	760	2004		SUMITRA KUMAR	Mrs.Anupama	MS. SEEMA MAINI	1/18/2005	ALLOWE D	254 ND
756	GO NO 255 ND-JAN-05	CIVIL SUIT	79	2004		Surender Kmnar	STATE	MS. SEEMA MAINI	1/22/2005	ALLOWE D	255 ND
757	GO NO 256 ND-JAN-05	CIVIL SUIT	353	2003		SANDEEP JAIN	STATE	MS. SEEMA MAINI	1/25/2005	ALLOWE D	256 ND
758	GO NO 257 ND-JAN-05	CIVIL SUIT	825	1999		NAND KAUR	STATE	MS. SEEMA MAINI	1/27/2005	DISMISS ED	257 ND
759	GO NO 258 ND-JAN-05	CIVIL SUIT	2273	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	LATE NANU MAL JAIN	Delhi Vidyut Board	SH. AMIT BANSAL	1/3/2005	D/W	258 ND

760	GO NO 259 ND-JAN-05	CIVIL SUIT	1761	1999	SUIT FOR MANDATORY & PERMANENT INJUNCTION	RAMESH NAYYAR	Delhi Vidyut Board	SH. AMIT BANSAL	1/4/2005	DISMISSED	259 ND
761	GO NO 260 ND-JAN-05	CIVIL SUIT	196	2001	SUIT FOR MANDATORY & PERMANENT INJUNCTION	NARAIN DASS GUPTA	Delhi Vidyut Board	SH. AMIT BANSAL	1/6/2005	DISMISSED	260 ND
762	GO NO 292 ND-JAN-05	CIVIL SUIT	96	2004	SUIT FOR PERMANENT INJUNCTION	SANTOSH MARWAH	SATISH BAGGA	MS. KIRAN BANSAL	1/24/2005	DISPOSED	292 ND
763	GO NO 293 ND-JAN-05	CIVIL SUIT	373	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	RAM NIWAS	Delhi Vidyut Board	MS. KIRAN BANSAL	1/28/2005	DISMISSED	293 ND
764	GO NO 294 ND-JAN-05	CIVIL SUIT	477	1998	SUIT FOR PERMANENT INJUNCTION	SATPAL KHURANA	Delhi Vidyut Board	MS. KIRAN BANSAL	1/6/2005	DISMISSED	294 ND
765	GO NO 295 ND-JAN-05	CIVIL SUIT	55	2004	SUIT FOR RECOVERY	M/S SUHIRD CHITS PVT.LTD.	SHAHI MAHAJAN	MS. SUNENA	1/6/2005	DECREE D	295 ND
766	GO NO 296 ND-JAN-05	CIVIL SUIT	105	2004	SUIT FOR EJECTMENT & POSSESSION AND RECOVERY	Smt. Leela Wati Chopra	Shri Madan Lai Jain	MS. SUNENA	1/18/2005	DECREE D	296 ND
767	GO NO 297 ND-JAN-05	CIVIL SUIT	50	1998	SUIT FOR PERMANENT INJUNCTION	MRS. VEENA RENJEN	SUMANT KAPOOR	MS. SUNENA	1/18/2005	DISMISSED DEFAULT	297 ND
768	GO NO 298 ND-JAN-05	CIVIL SUIT	69	2003	SUIT FOR PERMANENT INJUNCTION	SMT NAVDEEP @ SIMI	RAJ RANI	MS. SUNENA	1/24/2005	ALLOWED	298 ND
769	GO NO 299 ND-JAN-05	CIVIL SUIT	271	2002	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	M/S I. SINGH & COMPANY	MS. SUNENA	1/29/2005	DECREE D	299 ND

770	GO NO 300 ND- JAN-05	CIVIL SUIT	503	2002	SUIT FOR RECOVERY OF POSSESSION AND RECOVERY	S.P. SAHNI	CHANDER MOHAN SAHNI	MS. SUNENA	1/19/2005	DECREE D	300 ND
771	GO NO 301 ND- JAN-05	CIVIL SUIT	EX-43	2003		M/s. Jay Engineering Works Ltd	Union of India	SH. VIDYA PRAKASH	1/7/2005	D/W	301 ND
772	GO NO 302 ND- JAN-05	CIVIL SUIT	S-180	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	Shri B.N. Sharma	Delhi State Bharat Scouts & Guides	SH. TARUN KUMAR SAHRAWAT	1/10/2005	DISMISS ED DEFAULT	302 ND
773	GO NO 303 ND- JAN-05	CIVIL SUIT	S-293	2003	SUIT FOR THE RECOVERY OF POSSESSION AND DAMAGES	M/S. RAMJAS FOUNDATION	SHRI BUDH RAM	SH. TARUN KUMAR SAHRAWAT	1/14/2005	DECREE D	303 ND
774	GO NO 304 ND- JAN-05	CIVIL SUIT	S-602	2003	SUIT FOR THE RECOVERY OF POSSESSION FOR ARREARS OF LICENCE FEE AND DAMAGES	M/S. RAMJAS FOUNDATION	RAJA RAM	SH. TARUN KUMAR SAHRAWAT	1/14/2005	DECREE D	304 ND
775	GO NO 305 ND- JAN-05	CIVIL SUIT	S-462	2003	SUIT FOR THE RECOVERY OF POSSESSION	M/S. RAMJAS FOUNDATION	SHRI DHANI DASS	SH. TARUN KUMAR SAHRAWAT	1/21/2005	DECREE D	305 ND
776	GO NO 306 ND- JAN-05	CIVIL SUIT	S-534	2003	SUIT FOR PERMANENT INJUNCTION	INDER BALA RAI	DR. BINDESHWAR PATHAK	SH. TARUN KUMAR SAHRAWAT	1/31/2005	DISMISS ED	306 ND

777	GO NO 215 ND ATTACHED WHITH FILE 312	CIVIL SUIT	M-20	2005	SUIT FOR RECOVERY	State Bank of Patiala	Ashok Maheshwari	SH. TARUN YOGESH	8/23/2008	DECREE D	215 ND
778	GO NO 307 ND- JAN-05	CIVIL SUIT	352	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	PARAMJEET SINGH	RAJKUMAR YADAV	SH. SHAILENDER MALIK	1/7/2005	DISMISS ED DEFAULT	307 ND
779	GO NO 308 ND- JAN-05	CIVIL SUIT	S-264	2004	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	VISHAL SHRIVASTAVA	SH. JITENDRA MISHRA	1/4/2005	DISMISS ED	308 ND
780	GO NO 309 ND- JAN-05	CIVIL SUIT	S-79	2004	SUIT FOR RECOVERY	SH. C.L. KHANNA	SMT. VINOD BALA KOHLI	SH. JITENDRA MISHRA	1/4/2005	DISMISS ED	309 ND
781	GO NO 310 ND- JAN-05	CIVIL SUIT	S-262	2004	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	HARISH	SH. JITENDRA MISHRA	1/4/2005	COMPR OMISED	310 ND
782	GO NO 311 ND- JAN-05	CIVIL SUIT	134-02	1999	SUIT FOR RECOVERY	M/s. INTERARCH BUILDING PRODUCTS LTD	M/S. RUPAYAN ASSOCIATES PVT. LTD.	SH. JITENDRA MISHRA	1/6/2005	SINE-DIE	311 ND
783	GO NO 312 ND- JAN-05	CIVIL SUIT	S-282	2004	SUIT FOR RECOVERY	State Bank of Patiala	Ashok Maheshwari	SH. JITENDRA MISHRA	1/11/2005	DISMISS ED	312 ND
784	GO NO 313 ND- JAN-05	CIVIL SUIT	S-224	2004	SUIT FOR EVICTION & RECOVERY	SH. KAILASH DANG	SH. JASMIT SINGH KOHLI	SH. JITENDRA MISHRA	1/11/2005	DISMISS ED	313 ND
785	GO NO 314 ND- JAN-05	CIVIL SUIT	486	2004	SUIT FOR PERMANENT INJUNCTION	SHRI O.P. JAIN	SH. RAJESH KUMAR JAIN	SH. JITENDRA MISHRA	1/12/2005	D/W	314 ND
786	GO NO 316 ND- JAN-05	CIVIL SUIT	398-02	1997	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SH. AVTAR SINGH	M/s.National BUILDING CONSTRUCTION LTD	SH. JITENDRA MISHRA	1/13/2005	DECREE D	316 ND
787	GO NO 317 ND- JAN-05	CIVIL SUIT	249-02	1998	SUIT FOR PERMANENT INJUNCTION	J.P.JAIN	MADHURI JAIN	SH. JITENDRA MISHRA	1/15/2005	DISMISS ED DEFAULT	317 ND

788	GO NO 318 ND-JAN-05	CIVIL SUIT	S-906-02	1993	SUIT FOR RECOVERY	M/S BEST WHEELS	M/S KRISTAM ENGINEERS PVT LTD.	SH. JITENDRA MISHRA	1/15/2005	DISMISSED	318 ND
789	GO NO 319 ND-JAN-05	CIVIL SUIT	195-02	2000	SUIT FOR MANDATORY INJUNCTION	RAVINDRA NATH GUPTA	UNIT TRUST OF INDIA	SH. JITENDRA MISHRA	1/17/2005	COMPR OMISED	319 ND
790	GO NO 320 ND-JAN-05	CIVIL SUIT	866	2002	SUIT FOR RECOVERY	M/S BISCONS AIR LINKS (P) LTD	MRS. INDER (SETHI) PREET KOTHARI	MS. RUBI ALKA GUPTA	1/3/2005	DISMISSED DEFAULT	320 ND
791	GO NO 321 ND-JAN-05	CIVIL SUIT	166	2003	SUIT FOR RECOVERY	K.K. AGGARWAL	M/S ELBEE EXPRESS SERVICE LTD	SH. PULASTYA PRAMACHALA	1/29/2005	DECREE D	321 ND
792	GO NO 322 ND-JAN-05	CIVIL SUIT	19	2005	Suit for permanent injunction	Shri Pawan Kumar Gandhi	SOM NATH	SH. SHAILENDER MALIK	1/19/2005	COMPR OMISED	322 ND
793	GO NO 323 ND-JAN-05	CIVIL SUIT	592	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	VINOD SINGH KAMAL	ASHOK KUMAR KAMAL	SH. SHAILENDER MALIK	1/3/2005	DISMISSED	323 ND
794	GO NO 324 ND-JAN-05	CIVIL SUIT	80	2004	SUIT FOR RECOVERY	SHANKAR DASS	JUMMA RAM	SH. SHAILENDER MALIK	1/25/2005	COMPR OMISED	324 ND
795	GO NO 325 ND-JAN-05	CIVIL SUIT	196	2004	Suit for permanent injunction	JITENDER KUMAR	GOPI CHAND	SH. SHAILENDER MALIK	1/17/2005	DISMISSED DEFAULT	325 ND
796	GO NO 326 ND-JAN-05	CIVIL SUIT	915	2002	SUIT FOR RECOVERY	BALRAJ BHASIN	MAN MOHAN SINGH ANAND	SH. SHAILENDER MALIK	1/13/2005	SINE-DIE	326 ND
797	GO NO 327 ND-JAN-05	CIVIL SUIT	321	2004	SUIT FOR RECOVERY	VINOSOLO ERUDAYA RAJA	ALEXENDER THOMAS,(PROP. M/S VIP TRAVELS)	SH. SHAILENDER MALIK	1/17/2005	DECREE D	327 ND

798	GO NO 328 ND-JAN-05	CIVIL SUIT	153	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	GENERAL POWER OF ATTORNEY	RAVI KUMAR ANAND	SH. VIDYA PRAKASH	1/29/2005	DECREE D	328 ND
799	GO NO 329 ND-JAN-05	CIVIL SUIT	710	1995	SUIT FOR DECLARATION & CONSEQUENTIAL RELIEF	RAM PRAMOD SINGH	Union of India	SH. VIDYA PRAKASH	1/10/2005	D/W	329 ND
800	GO NO 330 ND-JAN-05	CIVIL SUIT	86	1997	SUIT FOR PERMANENT INJUNCTION	SMT. MADHU	Union of India	SH. VIDYA PRAKASH	1/7/2005	D/W	330 ND
801	GO NO 331 ND-JAN-05	CIVIL SUIT	85	1997	SUIT FOR PERMANENT INJUNCTION	SMT. MADHU	Union of India	SH. VIDYA PRAKASH	1/7/2005	D/W	331 ND
802	GO NO 332 ND-JAN-05	CIVIL SUIT	693	2002	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	Whitex Carpet & Upholstrey Cleaning Company	K.C. NIJHAWAN	SH. JITENDRA MISHRA	1/7/2005	DISMISSED	332 ND
803	GO NO 333 ND-JAN-05	CIVIL SUIT	216	2004	SUIT FOR PERMANENT INJUNCTION	GIAN CHAND	SHRI RAGHUBAR DAYAL	SH. JITENDRA MISHRA	1/17/2005	COMPR OMISED	333 ND
804	GO NO 334 ND-JAN-05	CIVIL SUIT	171	2004	SUIT FOR PERMANENT INJUNCTION	SHRI ANUDEEP SINGH BEDI	SMT. GURPREET KAUR	SH. JITENDRA MISHRA	1/18/2005	COMPR OMISED	334 ND
805	GO NO 335 ND-JAN-05	CIVIL SUIT	408	2004	SUIT FOR RECOVERY	THE BALUSSERY BENEFIT CHIT FUND(PVT) LTD	Mr. Ravinder Singh	SH. JITENDRA MISHRA	1/18/2005	COMPR OMISED	335 ND
806	GO NO 336 ND-JAN-05	CIVIL SUIT	414	2004	SUIT FOR PERMANENT INJUNCTION	KUMAR CHANDAN	SHANTI DEVI	SH. JITENDRA MISHRA	1/19/2005	COMPR OMISED	336 ND
807	GO NO 337 ND-JAN-05	CIVIL SUIT	138	2003	SUIT FOR EJECTMENT	Sh M.L. Jaggi	M/s. Vanaspati Manufacturers Association	SH. JITENDRA MISHRA	1/20/2005	COMPR OMISED	337 ND
808	GO NO 338 ND-JAN-05	CIVIL SUIT	198	2004	SUIT FOR RECOVERY	PUNJAB AND SIND BANK	MRS. KULWANT KAUR	SH. JITENDRA MISHRA	1/22/2005	COMPR OMISED	338 ND

809	GO NO 339 ND-JAN-05	CIVIL SUIT	150	2003	SUIT FOR RECOVERY	M/S HOPP FASHIONS	MS. YASMIN RODGERS	SH. JITENDRA MISHRA	1/25/2005	DECREE D	339 ND
810	GO NO 340 ND-JAN-05	CIVIL SUIT	788	2002	SUIT FOR RECOVERY	PUNJAB AND SIND BANK	SH. VIRENDER KUMAR GUPTA	SH. JITENDRA MISHRA	1/27/2005	DECREE D	340 ND
811	GO NO 341 ND-JAN-05	CIVIL SUIT	74	2005	SUIT FOR PERMANENT INJUNCTION	M/S. RIGIA EXPORT PVT. LTD.	CENTRAL LABOUR UNION (REGD.)	SH. JITENDRA MISHRA	1/29/2005	COMPR OMISED	341 ND
812	GO NO 342 ND-JAN-05	CIVIL SUIT	219-02	1997	SUIT FOR INJUNCTION	RANE PRAKASH	M/s. Indana Spices & Food Industries Ltd	SH. JITENDRA MISHRA	1/31/2005	SINE-DIE	342 ND
813	GO NO 343 ND-JAN-05	CIVIL SUIT	179	2004	SUIT FOR PERMANENT INJUNCTION	MANOHAR LAL SOOD	GURBACHAN KAUR	SH. SHAILENDER MALIK	1/22/2005	COMPR OMISED	343 ND
814	GO NO 556 ND ATTACHED WHITH FILE 313	CIVIL SUIT	M-28	2005		KAILASH DANG	JASMIT SINGH KOHLI	SH. JITENDRA MISHRA	11/28/2005	SATISFIED	556 ND
815	GO NO 344 ND-JAN-05	CIVIL SUIT	333	2002	SUIT FOR RENDITION OF ACCOUNT	D.K. PANDEY	RAHUL SHARMA	SH. SHAILENDER MALIK	1/22/2005	DECREE D	344 ND
816	GO NO 345 ND-JAN-05	CIVIL SUIT	312	2003	SUIT FOR RECOVERY	M/S PARK HOTEL	M/S SOFTEDGE SOLUTIONS	SH. MANISH GUPTA	1/4/2005	DECREE D	345 ND
817	GO NO 346 ND-JAN-05	CIVIL SUIT	447	2004	SUIT FOR RECOVERY	UCO Bank	Sh. Deep Kamal	SH. MANISH GUPTA	1/6/2005	DECREE D	346 ND
818	GO NO 347 ND-JAN-05	CIVIL SUIT	459	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	MANMOHAN BAJAJ	GIAN CHAND	SH. MANISH GUPTA	1/3/2005	COMPR OMISED	347 ND
819	GO NO 348 ND-JAN-05	CIVIL SUIT	444	2004	SUIT FOR RECOVERY	M/s Saviour Aircon	M/s Hindustan Tradors Co.	SH. MANISH GUPTA	1/15/2005	COMPR OMISED	348 ND
820	GO NO 349 ND-JAN-05	CIVIL SUIT	400	2004	SUIT FOR RECOVERY	LALU RAM YADAV	P. SURESH	SH. MANISH GUPTA	1/14/2005	DECREE D	349 ND
821	GO NO 350 ND-JAN-05	CIVIL SUIT	164	2004		M/S. GNESPA LEASING PVT. LTD	PARVESH CHAND	SH. MANISH GUPTA	1/20/2005	DECREE D	350 ND

822	GO NO 351 ND-JAN-05	CIVIL SUIT	360	2003	SUIT FOR PERMANENT INJUNCTION	ANAND KUMAR	TARA CHAND	SH. MANISH GUPTA	1/4/2005	DECREE D	351 ND
823	GO NO 352 ND-JAN-05	CIVIL SUIT	369	2004	SUIT FOR PERMANENT INJUNCTION	SHRI SANJEEV VOHRA	KARUN KALRA	SH. MANISH GUPTA	1/31/2005	COMPR OMISED	352 ND
824	GO NO 353 ND-JAN-05	CIVIL SUIT	575	2002	SUIT FOR PARTITION	PHOOL SINGH	SHANTI DEVI	SH. MANISH GUPTA	1/17/2005	DISMISS ED DEFAULT	353 ND
825	GO NO 354 ND-JAN-05	CIVIL SUIT	377	2004	SUIT FOR RECOVERY	HIRA LAL DAGA	SUMAN	SH. MANISH GUPTA	1/4/2005	DECREE D	354 ND
826	GO NO 356 ND-JAN-05	CIVIL SUIT	287	2003	SUIT FOR RECOVERY	State Bank Of India	MEENAKSHI SHARMA	SH. SHAILENDER KUMAR	1/27/2005	DECREE D	356 ND
827	GO NO 357 ND-JAN-05	CIVIL SUIT	700	2002	SUIT FOR MADNATORY & PERMANENT INJUNCTION	SH. HANUMAN SINGH	SH. RAJA RAM	SH. SHAILENDER MALIK	1/17/2005	COMPR OMISED	357 ND
828	GO NO 358 ND-JAN-05	CIVIL SUIT	60	2004	SUIT FOR RECOVERY	M/S. TRUE LINK FINANCE LTD	VEENA DEVI	SH. SHAILENDER MALIK	1/29/2005	DECREE D	358 ND
829	GO NO 359 ND-JAN-05	CIVIL SUIT	361	2004	SUIT FOR DECLARATION	S.N. SIKKA	The Managing Committee of the Government	SH. SHAILENDER MALIK	1/6/2005	COMPR OMISED	359 ND
830	GO NO 360 ND-JAN-05	CIVIL SUIT	56	2001		OM KUMARI	STATE	SH. V.K. GOEL	1/22/2005	ALLOWE D	360 ND
831	GO NO 377 ND ATTACHED WITH354	CIVIL SUIT	EX-20	2005	SUIT FOR RECOVERY	HEERA LAL DAGA	SUMAN	SH. MANISH GUPTA	1/24/2005	WITHDR AW	377 ND
832	GO NO 386 ND-JAN-05	CIVIL SUIT	388	2004		Mr. Sanjiv Keshava	STATE	SH. V.K. GOEL	1/7/2005	ALLOWE D	386 ND
833	GO NO 387 ND-JAN-05	CIVIL SUIT	29	2002	SUIT FOR PERMANENT INJUNCTION	SHRI NIZAMUDDIN	LAL CHAND	SH. PARVEEN SINGH	1/7/2005	DISMISS ED DEFAULT	387 ND
834	GO NO 388 ND-JAN-05	CIVIL SUIT	190	2002	SUIT FOR RECOVERY	BANK OF MAHARASHTRA	M/S GALGOTIA BOOK SOURCE PVT. LTD.	SH. PARVEEN SINGH	1/13/2005	DECREE D	388 ND

835	GO NO 389 ND-JAN-05	CIVIL SUIT	180	2004	SUIT FOR RECOVERY	Canara Bank	MANJU	SH. PARVEEN SINGH	1/15/2005	DECREE D	389 ND
836	GO NO 390 ND-JAN-05	CIVIL SUIT	279	2004	SUIT FOR PERMANENT INJUNCTION	SH.GULSHAN KUMAR	RAJU SONKAR	SH. PARVEEN SINGH	1/18/2005	DISMISSED DEFAULT	390 ND
837	GO NO 391 ND-JAN-05	CIVIL SUIT	1048	2002	SUIT FOR RECOVERY	Bennett, Coleman & Co. Ltd.,	Mr. J.G. Khanna	SH. PARVEEN SINGH	1/27/2005	COMPR OMISED	391 ND
838	GO NO 392 ND-JAN-05	CIVIL SUIT	103	2001	SUIT FOR RECOVERY	CORPORATION BANK	ANIL ARORA	SH. VINAY SINGHAL	1/3/2005	D.N.P	392 ND
839	GO NO 393 ND-JAN-05	CIVIL SUIT	241	2007	SUIT FOR RECOVERY	CITI BANK	HARISH K. KATHURIA	SH. VINAY SINGHAL	1/4/2005	DISMISSED	393 ND
840	GO NO 394 ND-JAN-05	CIVIL SUIT	456	2004	SUIT FOR RECOVERY	THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	MR. VIJAY KUMAR KOCHAR	SH. VINAY SINGHAL	1/6/2005	DECREE D	394 ND
841	GO NO 395 ND-JAN-05	CIVIL SUIT	362	1998	SUIT FOR DECLARATION MENDATORY AND PERMANENT INJUNCTION	ASLAM KHAN	WORLD WILD FUND FOR NATURE	SH. VINAY SINGHAL	1/7/2005	COMPR OMISED	395 ND
842	GO NO 396 ND-JAN-05	CIVIL SUIT	117	2001	SUIT FOR RECOVERY	S.K. SIKRI	THE SECRETARY	SH. VINAY SINGHAL	1/7/2005	DISMISSED	396 ND
843	GO NO 397 ND-JAN-05	CIVIL SUIT	448	2004	SUIT FOR PERMANENT INJUNCTION	V.S. MITTAL	NARESH KUMAR KAKARIA	SH. VINAY SINGHAL	1/10/2005	SINE-DIE	397 ND
844	GO NO 398 ND-JAN-05	CIVIL SUIT	581	2004	SUIT FOR RECOVERY	MR. NARESH GOYAL	MS. RAJNI CHOUDHARY	SH. VINAY SINGHAL	1/11/2005	DECREE D	398 ND
845	GO NO 399 ND-JAN-05	CIVIL SUIT	121	1998	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SATISH KUMAR SHARMA	SAT PAL BHARADWAJ	SH. VINAY SINGHAL	1/10/2005	D.N.P	399 ND
846	GO NO 400 ND-JAN-05	CIVIL SUIT	255	2000	SUIT FOR RECOVERY	SMT. JYOTSNA SWARUP	M/S J.K. SYNTHETICES LTD.	SH. VINAY SINGHAL	1/15/2005	COMPR OMISED	400 ND

847	GO NO 401 ND-JAN-05	CIVIL SUIT	136	1995	SUIT FOR PERMANENT INJUNCTION	RAKESH KUMAR JAIN	RAJENDRA KUMAR	SH. VINAY SINGHAL	1/20/2005	DISMISSED	401 ND
848	GO NO 402 ND-JAN-05	CIVIL SUIT	87	2004	SUIT FOR RECOVERY	RAM KISHORE SHAH	GANGA SHARAN TOMAR	SH. VIPIN KUMAR RAI	1/13/2005	DECREE D	402 ND
849	GO NO 404 ND-JAN-05	CIVIL SUIT	580	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHEETLA MANDIR	RAM PAL SINGH	SH. VINAY SINGHAL	1/3/2005	COMPR OMISED	404 ND
850	GO NO 405 ND-JAN-05	CIVIL SUIT	7	2001	SUIT FOR RECOVERY	M/S. VISHWA TRAVELS PVT.LTD.	DR. VINAY D.LAL	SH. VINAY SINGHAL	1/3/2005	DECREE D	405 ND
851	GO NO 406 ND-JAN-05	CIVIL SUIT	237	1998	SUIT FOR PERPETUAL AND MANDATORY INJUNCTION	Hakum Allamma Ghulam Jeelani Niazi Qutabi	Javed Alam	SH. VINAY SINGHAL	1/20/2005	DISMISSED	406 ND
852	GO NO 407 ND ATTACHED WITH 406	CIVIL SUIT	M-15	1998	SUIT FOR PERPETUAL AND MANDATORY INJUNCTION	Hakum Allamma Ghulam Jeelani Niazi Qutabi	Javed Alam	SH. VINAY SINGHAL	1/20/2005	D.N.P	407 ND
853	GO NO 408 ND-JAN-05	CIVIL SUIT	127	2004	SUIT FOR MANDATORY INJUNCTION AND DAMAGES	JAGIR SINGH	SUKHWINDER KAUR	MS. SAMITA GARG	1/6/2005	DECREE D	408 ND
854	GO NO 409 ND-JAN-05	CIVIL SUIT	8	2003	SUIT FOR SPECIFIC PERFORMANCE	Sh. Vinod Kumar Soni	Sh. Parveen Kumar	MS. SAMITA GARG	1/22/2005	DECREE D	409 ND
855	GO NO 410 ND-JAN-05	CIVIL SUIT	286	2002		DANNY KAKKAR	STATE	SH. V.K. GOEL	1/6/2005	ALLOWED	410 ND
856	GO NO 411 ND-JAN-05	CIVIL SUIT	441	2004	SUIT FOR RECOVERY	Canara Bank	MR. PONAMMA M.K.	SH. DEVENDRA KUMAR JANGLA	1/24/2005	SATISFIED	411 ND

857	GO NO 412 ND-JAN-05	CIVIL SUIT	442	2004	SUIT FOR RECOVERY	Canara Bank	JARAWAR SINGH MASIH	SH. DEVENDRA KUMAR JANGLA	1/13/2005	COMPR OMISED	412 ND
858	GO NO 413 ND-JAN-05	CIVIL SUIT	39	2004	SUIT FOR RECOVERY	M/s. Dooars Transport Ltd	M/s. Maspic Foods (India) Ltd	SH. DEVENDRA KUMAR JANGLA	1/7/2005	COMPR OMISED	413 ND
859	GO NO 414 ND-JAN-05	CIVIL SUIT	389	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTIONS	Shri Laxman Yadav	The Station House Officer	SH. DEVENDRA KUMAR JANGLA	1/31/2005	REJECTE D	414 ND
860	GO NO 415 ND-JAN-05	CIVIL SUIT	751	2003	SUIT FOR RECOVERY	SMT. PUSHPA DEVI	PREETI DOGRA	SH. DEVENDRA KUMAR JANGLA	1/13/2005	DECREE D	415 ND
861	GO NO 581 ND ATTACHED WITH 398	CIVIL SUIT	EX-50	2005		NARESH GOYAL	MS. RAJNI CHOUDHARY	SH. VINAY SINGHAL	3/4/2005	SATISFIE D	581 ND
862	GO NO 693 ND ATTACHED WITH 401	CIVIL SUIT	M-2	1996	SUIT FOR PERMANENT INJUNCTION	RAKESH KUMAR JAIN	RAJENDRA KUMAR	SH. SANTOSH SNEHI MANN	4/2/2002	DISMISS ED DEFAULT	693 ND
863	GO NO 416 ND-JAN-05	CIVIL SUIT	80	2003	SUIT FOR PERMANENT INJUNCTION	SHRI RAM JI	THE MANAGEMENT OF SWATANTRA BHARAT MILLS	SH. DEVENDRA KUMAR JANGLA	1/3/2005	DISMISS ED	416 ND
864	GO NO 417 ND-JAN-05	CIVIL SUIT	101	2003	SUIT FOR RECOVERY	M/S SRINATH JI CHIT FUND CO.	RITU BATRA	SH. DEVENDRA KUMAR JANGLA	1/22/2005	DECREE D	417 ND
865	GO NO 418 ND-JAN-05	CIVIL SUIT	107	2003	SUIT FOR RECOVERY	M/S SRINATH JI CHIT FUND CO.	VINAY KUMAR	SH. DEVENDRA KUMAR JANGLA	1/22/2005	DECREE D	418 ND

866	GO NO 419 ND-JAN-05	CIVIL SUIT	104	2003	SUIT FOR RECOVERY	M/S SRINATH JI CHIT FUND CO.	VINAY KUMAR	SH. DEVENDRA KUMAR JANGLA	1/22/2005	DECREE D	419 ND
867	GO NO 421 ND-JAN-05	CIVIL SUIT	177	2004	SUIT FOR PERMANENT/ MANDATORY INJUNCTION	ARVIND CHATURVEDI	ICICI BANK LTD	SH. SANJAY JINDAL	1/7/2005	DISMISSED DEFAULT	421 ND
868	GO NO 422 ND-JAN-05	CIVIL SUIT	27	2004	SUIT FOR CANCELLATION OF GIFTDEED	MAKHMALI DEVI JAIN	NARESH CHAND JAIN	SH. SANJAY JINDAL	1/7/2005	DECREE D	422 ND
869	GO NO 424 ND-JAN-05	CIVIL SUIT	328	1997	SUIT FOR PERMANENT INJUNCTION	ARUN KUMAR GUPTA	VINAY KUMAR GUPTA	SH. SANJAY JINDAL	1/12/2005	DECREE D	424 ND
870	GO NO 425 ND-JAN-05	CIVIL SUIT	343	2003	SUIT FOR RECOVERY	M.T.N.L.	KARAN MAGGO	SH. SANJAY JINDAL	1/15/2005	DECREE D	425 ND
871	GO NO 426 ND-JAN-05	CIVIL SUIT	307	2003	SUIT FOR RECOVERY	PARAG GUPTA	M/S FEDDER LLOYDS CORPORATION LTD	SH. SANJAY JINDAL	1/17/2005	DECREE D	426 ND
872	GO NO 427 ND-JAN-05	CIVIL SUIT	97	2001	SUIT FOR RECOVERY	VARTIKA JONEJA	JVG FINANCE LTD	SH. SANJAY JINDAL	1/17/2005	DISMISSED DEFAULT	427 ND
873	GO NO 428 ND-JAN-05	CIVIL SUIT	143	1996	SUIT FOR RECOVERY	M/S HARISH ENTERPRISES	KARDIE CONTROL	SH. SANJAY JINDAL	1/28/2005	COMPR OMISED	428 ND
874	GO NO 429 ND-JAN-05	CIVIL SUIT	149	2003	SUIT FOR DECLARATION WITH CONSEQUENTIAL RELIEF OF PERMANENT INJUNCTION	CHANDER BHAN	YESHPAL BHATTI	SH. SANJAY JINDAL	1/29/2005	DECREE D	429 ND
875	GO NO 430 ND-JAN-05	CIVIL SUIT	6	2004	SUIT FOR RECOVERY	M/S. TRUE LINK FINANCE LTD	AJAY BHATIA	SH. RAKESH PANDIT	1/12/2005	SINE-DIE	430 ND
876	GO NO 434 ND-JAN-05	CIVIL SUIT	258	2002	SUIT FOR RECOVERY	M/S G.S. BATH GALLERY	RAJESH ARORA	SH. RAKESH PANDIT	1/19/2005	DISMISSED DEFAULT	434 ND

877	GO NO 435 ND- JAN-05	CIVIL SUIT	189	2003	SUIT FOR RECOVERY	M/S. VISHAL ENTERPRISES	N.B.C.C. LTD.	SH. RAKESH PANDIT	1/29/2005	DECREE D	435 ND
878	GO NO 438 ND- JAN-05	CIVIL SUIT	57	2003	SUIT FOR RECOVERY	State Bank of Patiala	M/s. Telex Tailors & Drapers	SH. RAKESH PANDIT	1/31/2005	DECREE D	438 ND
879	GO NO 444 ND- JAN-05	CIVIL SUIT	222	1994	SUIT FOR PERMANENT & MANDATORY INJUNCTION	BANARSI DASS BANSAL	D.E.S.U.	SH. RAJ KUMAR TRIPATHI	1/22/2005	DECREE D	444 ND
880	GO NO 453 ND- JAN-05	CIVIL SUIT	8	2005	SUIT FOR PERMANENT INJUNCTION	SHRI BODH RAJ	SHRIMATI SHAKUNTALA DEVI	MS. RAVINDER BEDI	1/10/2005	WITHDR AW	453 ND
881	GO NO 454 ND- JAN-05	CIVIL SUIT	223	2004	SUIT FOR PERMANENT INJUNCTION	M/S. DEVIATE ENTERPRISES PVT. LTD.	STATE	MS. RAVINDER BEDI	1/14/2005	D/W	454 ND
882	GO NO 455 ND- JAN-05	CIVIL SUIT	21	2005	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Sri Laxmi Narain Mandir Seva Samity	The Vice Chairman D.D.A.	MS. RAVINDER BEDI	1/15/2005	D/W	455 ND
883	GO NO 456 ND- JAN-05	CIVIL SUIT	12	2005	SUIT FOR DECLARATION OF CORRECT DATE OF BIRTH	Gaurav Dhaka	Union of India	MS. RAVINDER BEDI	1/7/2005	RETURN ED	456 ND
884	GO NO 457 ND- JAN-05	CIVIL SUIT	112	2004	SUIT FOR RECOVERY	New Delhi Municipal Council,	Shri Bhagwan Dass	MS. RAVINDER BEDI	1/24/2005	DISMISS ED	457 ND
885	GO NO 458 ND- JAN-05	CIVIL SUIT	222	2004	SUIT FOR DECLARATION AND INJUNCTION.	RAM NARAIN YADAV	Union of India	MS. RAVINDER BEDI	1/25/2005	REJECTE D	458 ND
886	GO NO 301 ND ATTACHED WITH 452	CIVIL SUIT	M-25	2005		The Hongkong & Shanghai Banking Corporation Ltd	ANIL KUMAR VAID	SH. VINAY SINGHAL	4/26/2005	DISMISS ED	301 ND
887	GO NO 321 ND ATTACHED WITH 1012	CIVIL SUIT	264	2004	SUIT FOR RECOVERY	BANK OF BARODA	M/s. Arun Sales Corporation	SH. SUMIT DASS	3/1/2007	COMPR OMISED	321 ND

888	GO NO 431 ND-JAN-05	CIVIL SUIT	27	2004	SUIT FOR RECOVERY	M/S. TEXMACO LIMITED	SH. SHASHI KUMAR	SH. RAKESH PANDIT	1/24/2005	DECREE D	431 ND
889	GO NO 432 ND-JAN-05	CIVIL SUIT	299	2003	SUIT FOR PERMANENT INJUNCTION	PEER KHAWAJA AFZAL NIZAMI SAJJADA NASHIN	AHMED NIZAMI	SH. RAKESH PANDIT	1/12/2005	DECREE D	432 ND
890	GO NO 436 ND-JAN-05	CIVIL SUIT	644-A	2002	SUIT FOR PERMANENT INJUNCTION	MAHINDER SINGH	VED PRAKASH ARYA	SH. RAKESH PANDIT	1/13/2005	DECREE D	436 ND
891	GO NO 439 ND-JAN-05	CIVIL SUIT	134	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	D.S. SODHI	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	1/10/2005	DECREE D	439 ND
892	GO NO 440 ND-JAN-05	CIVIL SUIT	749	1999	SUIT FOR PERMANENT INJUNCTION	HAKAM SINGH	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	1/14/2005	DISMISSED DEFAULT	440 ND
893	GO NO 441 ND-JAN-05	CIVIL SUIT	717	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SURESH CHAND ALLEN	JAGDISH KHULLAR	SH. RAJ KUMAR TRIPATHI	1/15/2005	DISMISSED DEFAULT	441 ND
894	GO NO 442 ND-JAN-05	CIVIL SUIT	578	1999	SUIT FOR PERMANENT INJUNCTION	ANIL KUMAR	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	1/18/2005	SATISFIED	442 ND
895	GO NO 443 ND-JAN-05	CIVIL SUIT	394	2004	SUIT FOR PERMANENT INJUNCTION	NAIN SINGH	GOKAL	SH. RAJ KUMAR TRIPATHI	1/22/2005	D.N.P	443 ND
896	GO NO 445 ND-JAN-05	CIVIL SUIT	1143	1999	SUIT FOR MANDATORY & PERMANENT INJUNCTION	PAWAN KUMAR	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	1/27/2005	DISMISSED DEFAULT	445 ND
897	GO NO 446 ND-JAN-05	CIVIL SUIT	57	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	RAM DITTA	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	1/28/2005	DISMISSED DEFAULT	446 ND

898	GO NO 447 ND-JAN-05	CIVIL SUIT	260	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	JAGGAN NATH	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI	1/28/2005	DISMISSED DEFAULT	447 ND
899	GO NO 449 ND-JAN-05	CIVIL SUIT	EX-46	2003		M/S R.N. ENTERPRISES	M/S DINESH TUBES	SH. GAUTAM MANAN	1/14/2005	SATISFIED	449 ND
900	GO NO 450 ND-JAN-05	CIVIL SUIT	230	2002		SUNIL KUMAR AGGARWAL	MAHARASHTRA GROUP FINANCE CO. LTD	SH. KANWALJEET ARORA	1/14/2005	DISMISSED	450 ND
901	GO NO 451 ND-JAN-05	CIVIL SUIT	EX-41	2003		M/S. KHURANA SONS	M/S MATTA TEXTILE EMPORIUM	SH. GAUTAM MANAN	1/3/2005	SATISFIED	451 ND
902	GO NO 452 ND-JAN-05	CIVIL SUIT	463	2004		SUIT FOR RECOVERY	THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	ANIL KUMAR VAID	SH. VINAY SINGHAL	1/6/2005	DECREE D
903	GO NO 1001 ND-DEC-04	CIVIL SUIT	630	2003	SUIT FOR DECLARATION AND CONSEQUENTIAL RELIEF	SAROJ DEVI	RAVINDER KUMAR	SH. PRASHANT KUMAR	12/18/2004	COURT FEES	1001 ND
904	GO NO 1002 ND-DEC-04	CIVIL SUIT	486	2004	Suit For Declaration and Mandatory Injunction	M/s Jaina Properties (P) Ltd.	Smt. Renu Jain	SH. PRASHANT KUMAR	12/18/2004	COURT FEES	1002 ND
905	GO NO 1003 ND-DEC-04	CIVIL SUIT	111	2004	SUIT FOR DECLARATION	Shri Kushal Chand	Shri D.K. Agarwal	SH. PRASHANT KUMAR	12/22/2004	COURT FEES	1003 ND
906	GO NO 1004 ND-DEC-04	CIVIL SUIT	766	2003	SUIT FOR RECOVERY OF POSSESSION	SMT. NEENA H. LALWANI	M/S GENERAL TRAVEL COMPANY (PVT) LTD.	SH. PRASHANT KUMAR	12/22/2004	COURT FEES	1004 ND
907	GO NO 1005 ND-DEC-04	CIVIL SUIT	M-50	1999		SHRI SUNIL KUMAR SAXENA	Delhi Regional Export Inspection Employees Association	SH. ANIL KUMAR	12/7/2004	DISMISSED	1005 ND
908	GO NO 1006 ND-DEC-04	CIVIL SUIT	264	2002	SUIT FOR RECOVERY	M/S.RATTAN HOSE AND ENGINEERING WORKS PVT.LTD.	M/S.ZEN AUTOMOTIVE	SH. ANIL KUMAR	12/4/2004	DECREE D	1006 ND

909	GO NO 1009 ND-DEC-04	CIVIL SUIT	457	2002	SUIT FOR RECOVERY	M/S. S.K. ENTERPRISES	ANAND RAI	SH. NARESH KUMAR	12/3/2004	DISMISSED	1009 ND
910	GO NO 1010 ND-DEC-04	CIVIL SUIT	74	2002	SUIT FOR RECOVERY	M/S GREATWAY PUBLICITY (P) LTD	M/S BIG GUY COURIER PVT LTD	SH. ANIL KUMAR	12/23/2004	DECREE D	1010 ND
911	GO NO 1011 ND-DEC-04	CIVIL SUIT	52	2004	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	SHRI MAHIPAL	SH. NARESH KUMAR	12/21/2004	SINE-DIE	1011 ND
912	GO NO 1012 ND-DEC-04	CIVIL SUIT	87	2004	SUIT FOR MANDATORY INJUNCTION	Arun Khurana	Mr. Ajay Kr. Grover	SH. RAJESH KUMAR GOEL	12/21/2004	DISMISSED DEFAULT	1012 ND
913	GO NO 1016 ND-DEC-04	CIVIL SUIT	1003	2002	SUIT FOR PERMANENT INJUNCTION	SUSHIL KUMAR	RAM DEV TYAGI	SH. PULASTYA PRAMACHALA	12/24/2004	DISMISSED	1016 ND
914	GO NO 1017 ND-ROBKAR	CIVIL SUIT	625	1997	ROBKAR	State of Uttar Pradesh	Sh. Riaz Munir	SR. FAHAD UDDIN	12/13/2004		1017 ND
915	GO NO 252 ND ATTACHED WITH 1021	CIVIL SUIT	M-106	2006		M/S.NUTAN CHIT FUND PVT.LTD.	SH.ABHAY SHARMA	MS. PRIYA KAPOOR	5/20/2008	D.N.P	252 ND
916	GO NO 501 ND-JAN-05	CIVIL SUIT	87	2004	SUIT FOR DECLARATION	MOAZZAM ALI KHAN	DELHI WAKF BOARD	SH. RAKESH PANDIT	1/10/2005	DISMISSED DEFAULT	501 ND
917	GO NO 503 ND-JAN-05	CIVIL SUIT	20_08	2002	SUIT FOR RECOVERY	SH. Anoop Bhatia	SH. Inderjit Singh	SH. RAJESH KUMAR GOEL	1/4/2005	D.N.P	503 ND
918	GO NO 504 ND-JAN-05	CIVIL SUIT	695	2002	SUIT FOR POSSESSION AND RECOVERY	SHRI DAYAL CHAND	SUDHIR RAJPUT	SH. RAJESH KUMAR GOEL	1/6/2005	COMPR OMISED	504 ND
919	GO NO 505 ND-JAN-05	CIVIL SUIT	1	2004	Suit for Permanent and Mandatory Injunctions	RAJ SINGH YADAV	MUKESH	SH. RAJESH KUMAR GOEL	1/10/2005	DECREE D	505 ND
920	GO NO 506 ND-JAN-05	CIVIL SUIT	1004	2002	Suit for Mandatory Injunction	Mohd. Yunus Sahil	M/s Friends Motors	SH. RAJESH KUMAR GOEL	1/11/2005	DECREE D	506 ND

921	GO NO 507 ND-JAN-05	CIVIL SUIT	1171	2002	Suit for Mandatory Injunction and damages	SHRI SANTANU ROY	SANDEEP BAJWAL	SH. RAJESH KUMAR GOEL	1/11/2005	SINE-DIE	507 ND
922	GO NO 508 ND-JAN-05	CIVIL SUIT	106	2004	SUIT FOR RECOVERY	Canara Bank	M/s. Overseas Traders	SH. RAJESH KUMAR GOEL	1/12/2005	SATTELEMENT	508 ND
923	GO NO 509 ND-JAN-05	CIVIL SUIT	230	2004	SUIT FOR PERMANENT INJUNCTION	AMIR SINGH	ISHWAR SINGH KAUSHIK	SH. RAJESH KUMAR GOEL	1/12/2005	COMPR OMISED	509 ND
924	GO NO 510 ND-JAN-05	CIVIL SUIT	658	2002	SUIT FOR RECOVERY	Canara Bank	Sh. Ripudaman Singh	SH. RAJESH KUMAR GOEL	1/15/2005	DECREE D	510 ND
925	GO NO 511 ND-JAN-05	CIVIL SUIT	645	2002	SUIT FOR RECOVERY	Canara Bank	MR. MANDAR DATTATRAYA MULMULEY	SH. RAJESH KUMAR GOEL	1/15/2005	DECREE D	511 ND
926	GO NO 513 ND-JAN-05	CIVIL SUIT	788	2002	SUIT FOR RECOVERY	BANK OF INDIA	MS. NISHAT BANO NAQVI	SH. RAJESH KUMAR GOEL	1/18/2005	COMPR OMISED	513 ND
927	GO NO 530 ND ATTACHED WITH 1022	CIVIL SUIT	1309	2006	SUIT FOR POSSESSION AND RECOVERY	Avnish Wadhawan	M/s Fixopan Engineers Pvt Ltd	SH. TARUN YOGESH	3/29/2008	DISMISS ED	530 ND
928	GO NO 618 ND ATTACHED WITH 1020	CIVIL SUIT	922	2006	SUIT FOR RECOVERY	PUNJAB AND SIND BANK	SANJANA TRIPATHI	SH. SAURABH KULSHRESHTHA	5/4/2007	WITHDRAW	618 ND
929	GO NO 731 ND-NOV-04	CIVIL SUIT	105	2000	SUIT FOR PERMANENT INJUNCTION	NAGESHWAR PANDEY	Delhi Vidyut Board	SH. MANOJ KUMAR	11/17/2004	DISMISS ED	731 ND
930	GO NO 732 ND-NOV-04	CIVIL SUIT	65	1998	SUIT FOR MANDATORY & PERMANENT INJUNCTION	M/S. VIMAL UDYOG INDIA	Delhi Vidyut Board	SH. MANOJ KUMAR	11/20/2004	DISMISS ED	732 ND
931	GO NO 733 ND-NOV-04	CIVIL SUIT	EX-109	2002		JAI RAM GURNANI	M/S KUNWAR FINANCE & LEASING COMPANY	SH. RAJESH KUMAR	11/5/2004	COMPR OMISED	733 ND

932	GO NO 735 ND-NOV-04	CIVIL SUIT	EX-42	2004	SUIT FOR RECOVERY	L.K. SEHGAL	ALOK SHARMA	SH. SANJAY BANSAL	11/5/2004	DISMISSED DEFAULT	735 ND
933	GO NO 736 ND-NOV-04	CIVIL SUIT	EX-68	2003		SMT.USHA PHOGAT	SMT. JUDILINE BATTYE @ ANGELA BATTY	SH. SANJAY BANSAL	11/5/2004	DISMISSED DEFAULT	736 ND
934	GO NO 737 ND-NOV-04	CIVIL SUIT	EX-21	2004	SUIT FOR POSSESSION	SOHAN BIRI	DALIP SINGH	SH. SANJAY BANSAL	11/5/2004	SINE-DIE	737 ND
935	GO NO 738 ND-NOV-04	CIVIL SUIT	735	1997	SUIT FOR MANDATORY INJUNCTION	NEELAM	THE CHAIRMAN DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/25/2004	DISMISSED	738 ND
936	GO NO 739 ND-NOV-04	CIVIL SUIT	EX-5	2002		M/S J.J. FINANCE & INVESTMENT CO.	R.C. DIWAKAR	SH. GORAKH NATH PANDEY	11/19/2004	DISMISSED DEFAULT	739 ND
937	GO NO 740 ND-NOV-04	CIVIL SUIT	EX-12	2004		ANDHRA BANK	PUNAM SHARMA	SH. GORAKH NATH PANDEY	11/5/2004	SINE-DIE	740 ND
938	GO NO 741 ND-NOV-04	CIVIL SUIT	EX-52	2001		M/S RAJIV CREDIT SERVICES	MAHENDER KUMAR	SH. GORAKH NATH PANDEY	11/6/2004	DISMISSED DEFAULT	741 ND
939	GO NO 742 ND-NOV-04	CIVIL SUIT	EX-45	2000	SUIT FOR POSSESSION	SHRI LEELA DHAR	BISHAMBER	SH. GORAKH NATH PANDEY	11/6/2004	SINE-DIE	742 ND
940	GO NO 743 ND-NOV-04	CIVIL SUIT	EX-116	1998	SUIT FOR RECOVERY	M/S. SADHNA AGGARWAL	M/S. INALSA LIMITED	SH. GORAKH NATH PANDEY	11/4/2004	SINE-DIE	743 ND
941	GO NO 744 ND-NOV-04	CIVIL SUIT	265	2002	SUIT FOR RECOVERY	M/S BENNETT COLEMAN & COMPANY LTD	M/S M&M MEDIA & MARKETING SERVICES	SH. GORAKH NATH PANDEY	11/4/2004	DECREE D	744 ND
942	GO NO 745 ND-NOV-04	CIVIL SUIT	119	2003	SUIT FOR PERMANENT PROHIBITORY INJUNCTION	NEW FRIENDS COLONY RESIDENTS WELFARE ASSOCIATION	ORIENTAL BANK OF COMMERCE	SH. RAGHUBIR SINGH	11/5/2004	DISMISSED	745 ND

943	GO NO 750 ND-NOV-04	CIVIL SUIT	EX-414	2002	SUIT FOR RECOVERY	State Bank Of India	BALBIR SINGH REKHI	SH. SANJAY SHARMA	11/5/2004	SATISFIED	750 ND
944	GO NO 751 ND-NOV-04	CIVIL SUIT	845	2000	SUIT FOR MANDATORY AND PROHIBITORY INJUNCTIONS	M/S. DECCAN EMBROIDERY	SHRI LACHHNAM DAS KATHPAL	SH. RAVINDER BEDI	11/27/2004	DISMISSED DEFAULT	751 ND
945	GO NO 752 ND-NOV-04	CIVIL SUIT	97	2002	SUIT FOR DECLARATION	KRISHNA NANDA	KARTAR DEVI	SH. SANJAY SHARMA	11/30/2004	DECREE D	752 ND
946	GO NO 753 ND-NOV-04	CIVIL SUIT	240	2003	SUIT FOR RECOVERY	State Bank Of India	M/s B.K. MACHINE TOOLS	SH. SANJAY SHARMA	11/30/2004	DECREE D	753 ND
947	GO NO 754 ND-NOV-04	CIVIL SUIT	98	2002	SUIT FOR DECLARATION	KRISHNA NANDA	R.K.NANDA	SH. SANJAY SHARMA	11/30/2004	DECREE D	754 ND
948	GO NO 755 ND-NOV-04	CIVIL SUIT	96	2002	SUIT FOR PERMANENT INJUNCTION	ATULA NANDA	KRISHNA NANDA	SH. SANJAY SHARMA	11/30/2004	DECREE D	755 ND
949	GO NO 1013 ND-DEC-04	CIVIL SUIT	268-02	1997	SUIT FOR RECOVERY	SHRI VIJENDER KUMAR	VED PRAKASH GUPTA	SH. NARESH KUMAR	12/8/2004	DISMISSED	1013 ND
950	GO NO 1014 ND-DEC-04	CIVIL SUIT	161-02	2000	SUIT FOR RECOVERY	JK CORP. LIMITED	D.P. AGARWAL	SH. NARESH KUMAR	12/6/2004	DECREE D	1014 ND
951	GO NO 1015 ND-DEC-04	CIVIL SUIT	454	1990	SUIT FOR PERMANENT INJUNCTION	TRILOKDHAR SHARMA	DELHI DEVELOPMENT AUTHORITY	MS. MADHU JAIN	12/4/2004	DISMISSED DEFAULT	1015 ND
952	GO NO 1019 ND-DEC-04	CIVIL SUIT	1106	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SMT. VANDANA CHHABRA	Municipal Corporation of Delhi	SH. AMIT BANSAL	12/22/2004	DECREE D	1019 ND
953	GO NO 1020 ND-DEC-04	CIVIL SUIT	3	2000	SUIT FOR RECOVERY	PUNJAB AND SIND BANK	SANJANA TRIPATHI	SH. SAURABH KULSHRESHTHA	12/22/2004	DISMISSED DEFAULT	1020 ND
954	GO NO 1021 ND-DEC-04	CIVIL SUIT	337	2004	SUIT FOR RECOVERY	M/S. NUTAN CHIT FUND PVT. LTD.	ABHAY SHARMA	MS. NAVITA KUMARI	12/23/2004	COMPR OMISED	1021 ND

955	GO NO 1022 ND-DEC-04	CIVIL SUIT	72	2002
956	GO NO 1023 ND-ROBKAR	CIVIL SUIT	333	2005
957	GO NO 1024 ND-ROBKAR	CIVIL SUIT	333	2005
958	GO NO 1025 ND-DEC-04	CIVIL SUIT	68	2002
959	GO NO 1027 ND-DEC-04	CIVIL SUIT	M-12	2003

SUIT FOR
POSSESION
AND
RECOVERY

ROBKAR

ROBKAR

SUIT FOR
POSSESION

Shri Avnish Wadhawan	M/s Fixopan Engineers Pvt. Ltd.	SH. JITENDRA MISHRA	12/14/2004	DISMISS ED	1022 ND
LAXMI CHAND	THEM CHAND	MS. INA MALHOTRA	12/3/2004		1023 ND
LAXMI CHAND	THEM CHAND	MS. INA MALHOTRA	12/3/2004		1024 ND
NIRMAL KUMAR	RAJESH KUMAR	SH. ANIL KUMAR	12/4/2004	DECREE D	1025 ND
BEERWATI	SURAJ	SH. MANISH GUPTA	12/15/2004	DISMISS ED	1027 ND

S.No.	FILE NAME	Case Type	Case No	Case Year	U/s	Plaintiff	Defendant	Decided By	DOD	Decision Type	Goshwara
1	GO NO 462 A ND-FEB-05	CIVIL SUIT	42	2005	SUIT FOR PERMANENT INJUNCTION	PRADEEP KUMAR KHANNA	SMT NARENDRJEET SAHNI	SH. J.P. NARAIN	2/28/2005	DISMISSED	462 A ND
2	GO NO 463 A ND-FEB-05	CIVIL SUIT	181	2003	SUIT FOR PERMANENT INJUNCTION	SH. MOHD. ISLAM	SH.SATISH SHARM	SH.RAGHUBIR SINGH	2/21/2005	DISMISSED DEFAULT	463 A ND
3	GO NO 566 ND-FEB-05	CIVIL SUIT	118	2004	Suit for Recovery	Shri Upender Singh	M/S DHAWAN LEASING PVT.LTD.	SH.RAGHUBIR SINGH	2/7/2005	DISPOSED	566 ND
4	GO NO 567 ND-FEB-05	CIVIL SUIT	175	2004	Suit for Recovery	DR. VINESH GUPTA	THE CITIBANK N.A	SH.RAGHUBIR SINGH	2/2/2005	COMPROMISED	567 ND
5	GO NO 568 ND-FEB-05	CIVIL SUIT	70	2002	SUIT FOR RECOVERY	CHAUHAN & COM.	M/S D. DULI CHAND	SH.RAGHUBIR SINGH	2/2/2005	D/W	568 ND
6	GO NO 569 ND-FEB-05	CIVIL SUIT	37	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SMT. IVA NANDI	SHRI SURESH TOSHNIWAN	SH.RAGHUBIR SINGH	2/15/2005	DISMISSED DEFAULT	569 ND
7	GO NO 570 ND-FEB-05	CIVIL SUIT	108	2002	SUIT FOR RECOVERY	SHRI PURAN SINGH	SHRI SURINDER KUMAR SETHI	SH.RAGHUBIR SINGH	2/24/2005	DISMISSED	570 ND
8	GO NO 571 ND-FEB-05	CIVIL SUIT	286	2003	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SH. RAKESH TYAGI	THE MANAGER	SH.RAGHUBIR SINGH	2/22/2005	COMPROMISED	571 ND
9	GO NO 572 ND-FEB-05	CIVIL SUIT	770	2002	SUIT FOR PERMANENT INJUNCTION	ANIL KUMAR TRIPATHI	SMT.ANGOORI DEVI	SH.RAGHUBIR SINGH	2/2/2005	DISMISSED DEFAULT	572 ND
10	GO NO 573 ND-FEB-05	CIVIL SUIT	102	2004		SHRI MANISH MEHRA	STATE	SH. V.K. GOEL CJ.	2/1/2005	ALLOWED	573 ND

11	GO NO 575 ND-FEB-05	CIVIL SUIT	638	1997	SUIT FOR DECLARATION, PERMANENT AND MANDATORY INJUNCTION	Shri Om Prakash	Shri Ramesh Kumar Bhutami	SHRI VIDYA PRAKASH	2/10/2005	D/W	575 ND
12	GO NO 578 ND-FEB-05	CIVIL SUIT	267	2003		M/S SATYA PAL & CO.	UNION OF INDIA	SHRI VIDYA PRAKASH	2/26/2005	DISP OSE D	578 ND
13	GO NO 579 ND-FEB-05	CIVIL SUIT	94	2001	SUIT FOR RECOVERY	M/S FRANK BROTHERS & COMPANY (PUBLISHER) LTD.	M/s Daisy Dales School	SANJEEV KUMAR SINGH	2/19/2005	DEC REED	579 ND
14	GO NO 580 ND-FEB-05	CIVIL SUIT	23	2005	SUIT FOR PERMANENT INJUNCTION	SHRI BHAWAR LAL PRERA	SMT. SHANTI DEVI	SANJEEV KUMAR SINGH	2/28/2005	COM PRO MISE D	580 ND
15	GO NO 581 ND-FEB-05	CIVIL SUIT	403	2002	SUIT FOR RECOVERY	CENTRAL BANK OF INDIA	SHRI ANIL JOLLY	SH. MANISH GUPTA CJ.	2/7/2005	DEC REED	581 ND
16	GO NO 582 ND ATTACHED WITH 582	CIVIL SUIT	EX-42	2004	SUIT FOR RECOVERY	MRS. PEMA LAMU WANGDI	SHRI JITENDRA KUMAR NANDA (J.K. NANDA)	SH. MANISH GUPTA CJ.	5/11/2005	DISM ISSE D	582 ND
17	GO NO 582 ND-FEB-05	CIVIL SUIT	154	2003	SUIT FOR RECOVERY	MRS. PEMA LAMU WANGDI	SHRI JITENDRA KUMAR NANDA	SH. MANISH GUPTA CJ.	2/17/2005	DISM ISSE D DEFA ULT	582 ND
18	GO NO 583 ND-FEB-05	CIVIL SUIT	301	2004	SUIT FOR RECOVERY	ANIL KUMAR BANSAL	MUKESH KUMAR	SH. MANISH GUPTA CJ.	2/16/2005	DEC REED	583 ND
19	GO NO 584 ND-FEB-05	CIVIL SUIT	484	2004	SUIT FOR PERMANENT INJUNCTION	SH. RAM DEV	SMT. PAPPAN GOAL	SH. MANISH GUPTA CJ.	2/7/2005	DISP OSE D	584 ND
20	GO NO 585 ND-FEB-05	CIVIL SUIT	72	2004	SUIT FOR PERMANENT INJUNCTION	SH. AMAR SINGH	Smt Ritu Allawathi	SH. MANISH GUPTA CJ.	2/15/2005	D/W	585 ND
21	GO NO 456 ND-FEB-05	CIVIL SUIT	678	2003	SUIT FOR RECOVERY	Shri Alok Biswas	Mr. Gautam Saha	SH. DEVENDRA KUMAR	2/10/2005	DEC REED	456 ND

22	GO NO 457 ND-FEB-05	CIVIL SUIT	276	2004	SUIT FOR RECOVERY	Mr Ved Parkash Jain	Shri Anil Kumar Kansra	SH. DEVENDRA KUMAR	2/10/2005	DEC REED	457 ND
23	GO NO 458 ND-FEB-05	CIVIL SUIT	167	2004	SUIT FOR RECOVERY	SHRI AJAY KUMAR	SHRI SADANAND GOSWAMI	SH. DEVENDRA KUMAR	2/11/2005	DEC REED	458 ND
24	GO NO 459 ND-FEB-05	CIVIL SUIT	324	2004	SUIT FOR DECLARATION, PERMANENT & MANDATORY INJUNCTION	SH. NELSON ALMEIDA	HOTEL JANPATH	SH. DEVENDRA KUMAR	2/14/2005	D/W	459 ND
25	GO NO 460 ND-FEB-05	CIVIL SUIT	868	2003	SUIT FOR RECOVERY	Shri Sumeet Bhasin	Shri Jagdish Singh	SH. DEVENDRA KUMAR	2/15/2005	DEC REED	460 ND
26	GO NO 461 A ND-FEB- 05	CIVIL SUIT	SL-36- 05	2004	SUIT FOR RECOVERY	Bank of India	Shri Kishan Singh Meena	SH. J.P. NARAIN	2/28/2005	DISM ISSE D	461 A
27	GO NO 461 ND-FEB-05	CIVIL SUIT	283	2004	SUIT FOR RECOVERY	State Bank of India	Smt.Harjinder Kaur	SH. DEVENDRA KUMAR	2/15/2005	COM PRO MISE D	461 ND
28	GO NO 462 ND-FEB-05	CIVIL SUIT	334	2003	SUIT FOR RECOVERY	SH. GURMEET SINGH	PUNJABI DHABA	SH. DEVENDRA KUMAR	2/15/2005	D.N.P	462 ND
29	GO NO 463 ND-FEB-05	CIVIL SUIT	339	2004	SUIT FOR RECOVERY	Sh. Gyanender Prakash	Sh. Ishwar Singh	SH. DEVENDRA KUMAR	2/17/2005	DEC REED	463 ND
30	GO NO 464 ND-FEB-05	CIVIL SUIT	213	2003	SUIT FOR RECOVERY OF RENT	RAMESH CHANDER GUPTA	CH. OM PRAKASH MAHAL	SH. DEVENDRA KUMAR	2/23/2005	COM PRO MISE D	464 ND
31	GO NO 465 ND-FEB-05	CIVIL SUIT	753	2003	SUIT FOR RECOVERY	M/s Bharat Tourist Services	M/S. KAS MOVIE MAKERS	SH. DEVENDRA KUMAR	2/28/2005	DEC REED	465 ND
32	GO NO 466 ND-FEB-05	CIVIL SUIT	534	2004	SUIT FOR RECOVERY	M/S DEBONAIR SECURITY & ALLIED SERVICES	M/S SAI ASTHA EXPORT PVT LTD	SH. DEVENDRA KUMAR	2/24/2005	ALLO WED	466 ND
33	GO NO 572 ND-FEB-05 ATTACHED WITH 595	CIVIL SUIT	M-85	2004		SHYAM SUNDER	VIJAY KUMAR	MS. GEETANJALI GOEL	1/14/2005	D/W	572 ND

34	GO NO 586 ND-FEB-05	CIVIL SUIT	448	2004	SUIT FOR RECOVERY	UCO Bank	Sh. Paramjeet Singh Gill	SH. MANISH GUPTA CJ.	2/23/2005	DEC REED	586 ND
35	GO NO 587 ND-FEB-05	CIVIL SUIT	974	2002	SUIT FOR RECOVERY	M/s.Mata Chint Purni Finance & Chit Fund Pvt.Limited	Mr.Tarun Mittal	SH. PARVEEN SINGH CJ.	2/2/2005	DEC REED	587 ND
36	GO NO 588 ND-FEB-05	CIVIL SUIT	902	2002	SUIT FOR RECOVERY	JEETMAL HIRAWAT	PROMINENT PACKAGING INDUSTRIES PVT. LTD.	SH. PARVEEN SINGH CJ.	2/8/2005	COM PRO MISE D	588 ND
37	GO NO 589 ND-FEB-05	CIVIL SUIT	1072	2002	SUIT FOR A DECREE OF PERMANENT INJUNCTION	SHRI B.B. CHOUDHARY	SHRI KIRPAL SINGH	SH. PARVEEN SINGH CJ.	2/9/2005	DISM ISSE D DEFA ULT	589 ND
38	GO NO 590 ND-FEB-05	CIVIL SUIT	129	2002	SUIT FOR RECOVERY OF DAMAGES	SHRI RAJIVE TAKYAR	M/S CITI CORP. CREDIT SERVICE INDIA LTD	SH. PARVEEN SINGH CJ.	2/19/2005	DEC REED	590 ND
39	GO NO 591 ND-FEB-05	CIVIL SUIT	194	2002	SUIT FOR PARTITION	MAJOR SURENDER SINGH RAIMA	SHRI DEVENDER SINGH RANA	MS. GEETANJALI GOEL	2/2/2005	SETT ELD	591 ND
40	GO NO 592 ND-FEB-05	CIVIL SUIT	458	2004	SUIT FOR PERMANENT INJUNCTION	MRS. NISHA A SOOD	M/s Kotak Mahindra Prihus Ltd	MS. GEETANJALI GOEL	2/4/2005	SETT ELD	592 ND
41	GO NO 593 ND-FEB-05	CIVIL SUIT	505	2004	Suit for the purposes	State Bank of India	Shri Punit Ajmani	MS. GEETANJALI GOEL	2/4/2005	DEC REED	593 ND
42	GO NO 594 ND-FEB-05	CIVIL SUIT	473	2004	SUIT FOR PERMANENT INJUNCTION	Shri.Shyam Sunder	VIJAY KUMAR	MS. GEETANJALI GOEL	2/7/2005	COM PRO MISE D	594 ND
43	GO NO 595 ND-FEB-05	CIVIL SUIT	399	2004	SUIT FOR RECOVERY	M/s Pearl International Tours & Travels Ltd.	Ms. Shubeena Wadhva	MS. GEETANJALI GOEL	2/7/2005	DEC REED	595 ND
44	GO NO 596 ND-FEB-05	CIVIL SUIT	622	2002	SUIT FOR RECOVERY	NEERJA DAWAR	THE HINDUSTAN VEGETABLE OILS	MS. GEETANJALI GOEL	2/8/2005	DISP OSE D	596 ND
45	GO NO 597 ND-FEB-05	CIVIL SUIT	562	2004	SUIT FOR PERMANENT INJUNCTION	SMT. POONAM	SHRI GUGAN SINGH	MS. GEETANJALI GOEL	2/8/2005	DISM ISSE D DEFA ULT	597 ND

46	GO NO 598 ND-FEB-05	CIVIL SUIT	425	2003	SUIT FOR RECOVERY OF POSSESSION	JAI SINGH	SMT. SHEELA LAU	MS. GEETANJALI GOEL	2/9/2005	SETT ELD	598 ND
47	GO NO 599 ND-FEB-05	CIVIL SUIT	558	2004	SUIT FOR MANDATORY INJUNCTION	SH. ARUN PAHWA	M/S GLOBE FIBERS & FABRICS PVT LTD	MS. GEETANJALI GOEL	2/11/2005	DEC REED	599 ND
48	GO NO 600 ND-FEB-05	CIVIL SUIT	628	2002	SUIT FOR DECLARATION, MANDATORY & PERMANENT INJUNCTION	SHRI HARICHAND KHATREJA	SANATHAN DHARM SABHA	MS. GEETANJALI GOEL	2/17/2005	WITH DRA W	600 ND
49	GO NO 601 ND-FEB-05	CIVIL SUIT	831	2002	SUIT FOR RECOVERY OF POSSESSION	SATINDER PAL	M/S. MOHAN GOLD WATER BREWERIES LTD.	MS. GEETANJALI GOEL	2/18/2005	DEC REED	601 ND
50	GO NO 602 ND-FEB-05	CIVIL SUIT	291	2002	SUIT FOR RENDITION OF ACCOUNTS	Shri Ram Lal Verma	Shri Parkash Chander	MS. GEETANJALI GOEL	2/19/2005	DISM ISSE D	602 ND
51	GO NO 603 ND-FEB-05	CIVIL SUIT	607	2004	SUIT FOR PERMANENT INJUNCTION	SAQIB KHAN	SMT.MUSTARI KHATOON	MS. GEETANJALI GOEL	2/19/2005	DISP OSE D	603 ND
52	GO NO 604 ND-FEB-05	CIVIL SUIT	569	2002	SUIT FOR RECOVERY	SH. JASWANT SINGH	JAY ENN CONSTRUCTIONS (P) LTD	MS. GEETANJALI GOEL	2/21/2005	DEC REED	604 ND
53	GO NO 605 ND-FEB-05	CIVIL SUIT	51	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	GURMEET SINGH	RAJENDER SINGH JOLLY	MS. GEETANJALI GOEL	2/23/2005	COM PRO MISE D	605 ND
54	GO NO 640 ND-FEB-05	CIVIL SUIT	137	2004	SUIT FOR DECLARATION, MANDATORY AND PERMANENT INJUNCTION	M/s. Aar Pee Apartments (P) Ltd.	Mrs. Varsha Khurana	Ms. Vrinda kumari	2/18/2005	D/W	640 ND
55	GO NO 641 ND-FEB-05	CIVIL SUIT	420	2002	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	Ms. Vrinda kumari	2/24/2005	D/W	641 ND
56	GO NO 642 ND-FEB-05	CIVIL SUIT	39	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	BANSAL SUPER STORE	M/S MAFATLAL FINANCE COMPANY LTD.	Ms. Vrinda kumari	2/24/2005	DISP OSE D	642 ND

57	GO NO 375 ND ATTACHED WTH 656	CIVIL SUIT	M-56	2005		DENA BANK	KISHORE OPTICALS	SH. VINAY SINGHAL CJ.	7/5/2005	DISMISSED	375 ND
58	GO NO 576 ND ATTACHED WTH 656	CIVIL SUIT	M-39	2005		DENA BANK	KISHORE OPTICALS	SH. VINAY SINGHAL CJ.	4/25/2005	DISMISSED	576 ND
59	GO NO 636 ND-FEB-05	CIVIL SUIT	17	2005	SUIT FOR PERMANENT INJUNCTION	SMT. PRAMOD DEVI	SHRI RAM PHAL	Ms. Vrinda kumari	2/4/2005	D/W	636 ND
60	GO NO 637 ND-FEB-05	CIVIL SUIT	25	2005	SUIT FOR PERMANENT INJUNCTION	RAJIV M. SETHI	CITI BANK N.A.	Ms. Vrinda kumari	2/5/2005	REJECTED	637 ND
61	GO NO 638 ND-FEB-05	CIVIL SUIT	128	2003	SUIT FOR RECOVERY	M/s. Lakhi Ram Kashi Ram	SHRI INDERJEET SINGH BHATIA	Ms. Vrinda kumari	2/10/2005	DEC REED	638 ND
62	GO NO 639 ND-FEB-05	CIVIL SUIT	30	2005	SUIT FOR PERMANENT INJUNCTION	Devendera Kumar Sharma	JAGDEEP KUMAR SHARMA	Ms. Vrinda kumari	2/11/2005	D/W	639 ND
63	GO NO 643 ND-FEB-05	CIVIL SUIT	25	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH. SURENDRA SHARMA	Ms. Vrinda kumari	2/28/2005	D/W	643 ND
64	GO NO 644 ND-FEB-05	CIVIL SUIT	234	2004	SUIT FOR RECOVERY	SH. S. VENKATESH	SH. K. DURAI	Ms. Vrinda kumari	2/28/2005	DEC REED	644 ND
65	GO NO 645 ND ATTACHED WITH 645	CIVIL SUIT	M-58	2004		MOHINDER SINGH	RAJINDER SINGH	SH. RAJESH KUMAR GOEL	2/3/2005	WITHDRAW	645 ND
66	GO NO 645 ND-FEB-05	CIVIL SUIT	118	2004	SUIT FOR PERMANENT AND TEMPORARY INJUNCTION	SHREE MOHINDER SINGH	RAJINDER SINGH	SH. RAJESH KUMAR GOEL	2/5/2005	WITHDRAW	645 ND
67	GO NO 647 ND-FEB-05	CIVIL SUIT	89	2004	SUIT FOR PERMANENT INJUNCTION	SMT. ASHMA	SMT. AISHA	SH. NAVEEN ARORA	2/21/2005	DISMISSED	647 ND
68	GO NO 648 ND-FEB-05	CIVIL SUIT	8	2004	SUIT FOR DISSOLUTION OF MARRIAGE	MS. RAHANE ANSARI	SH. AMRUDDIN ANSARI	SH. NAVEEN ARORA	2/15/2005	DEC REED	648 ND

69	GO NO 649 ND-FEB-05	CIVIL SUIT	1	2002	SUIT FOR MANDATORY INJUNCTION AND FOR DECLARATION	M/S. SHAHID MALIK & CO	PUNJAB NATIONAL BANK	SH. NAVEEN ARORA	2/23/2005	WITH DRA W	649 ND
70	GO NO 650 ND-FEB-05	CIVIL SUIT	119	2004	SUIT FOR PERMANENT INJUNCTION	SHRI MADHO PARSHAD KAPOOR	YADAV BHARGAV	SH. SAMEER BAJPAI	2/4/2005	DISM ISSE D DEFA ULT	650 ND
71	GO NO 652 ND-FEB-05	CIVIL SUIT	139	2004	SUIT FOR PERMANENT INJUNCTION	Shri Jaswant Singh	MANOJ KUMAR VERMA	SH. SAMEER BAJPAI	2/10/2005	DISM ISSE D DEFA ULT	652 ND
72	GO NO 653 ND-FEB-05	CIVIL SUIT	193	2002	SUIT FOR PERPETUAL INJUNCTION	SH. N.C. ARORA	SH. O.P. MADAN	SH. SAMEER BAJPAI	2/10/2005	DISM ISSE D	653 ND
73	GO NO 654 ND-FEB-05	CIVIL SUIT	227	2003	SUIT FOR DECLARATION, MANDATORY AND PERMANENT INJUNCTION	SHRI RAJESH SONTHALIA	M/S.HERO HONDA MOTORS LTD.	SH. SAMEER BAJPAI	2/19/2005	SATI SFIE D	654 ND
74	GO NO 655 ND-FEB-05	CIVIL SUIT	162	2004	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	SHRI BISHI BABUTA	SH. SAMEER BAJPAI	2/28/2005	COM PRO MISE D	655 ND
75	GO NO 656 ND-FEB-05	CIVIL SUIT	210	2003	SUIT FOR RECOVERY	DENA BANK	M/S KISHORE OPTICALS	SH. VINAY SINGHAL CJ.	2/22/2005	D.N.P	656 ND
76	GO NO 657 ND-FEB-05	CIVIL SUIT	EX-3	2000	SUIT FOR RECOVERY	SH. PARTAP SINGH YADAV	SMT. NASEEM BEGUM	SH. R.K. CHAUHAN CJ.	2/21/2005	SATI SFIE D	657 ND
77	GO NO 658 ND-FEB-05	CIVIL SUIT	47	1995	SUIT FOR DECLARATION,MAN DATORY INJUNCTION AND PERPETUAL INJUNCTION	MR. N.D.AGARWAL	HERO HONDA MOTORS LTD	SH. VIPIN KUMAR RAI CJ.	2/7/2005	DISM ISSE D DEFA ULT	658 ND
78	GO NO 659 ND-FEB-05	CIVIL SUIT	143	2004	SUIT FOR PERMANENT INJUNCTION	MRS. SWARN LATA ABROL	SMT. USHA SETHI	SH. VIPIN KUMAR RAI CJ.	2/23/2005	DISM ISSE D	659 ND

79	GO NO 660 ND-FEB-05	CIVIL SUIT	33	2002	SUIT FOR RECOVERY	CANARA BANK	M/s Mahesh & Co.	SH. VIPIN KUMAR RAI CJ.	2/28/2005	DEC REED	660 ND
80	GO NO 661 ND-FEB-05	CIVIL SUIT	239	2004	SUIT FOR RECOVERY	ALL INDIA CONFEDERATION OF THE BLIND	NATIONAL BOOK TRUST	SH. BALWANT RAI BANSAL	2/17/2005	DEC REED	661 ND
81	GO NO 662 ND-FEB-05	CIVIL SUIT	539	2002	SUIT FOR RECOVERY	M/S. B.P.L. TRAVELS LTD.	SH. M. IMAM	SH. BALWANT RAI BANSAL	2/15/2005	DEC REED	662 ND
82	GO NO 663 ND-FEB-05	CIVIL SUIT	276	2003	SUIT FOR RECOVERY	Sh. Gurmeet Singh	M/S Champion Refrigeration	SH. BALWANT RAI BANSAL	2/7/2005	DISM ISSE D DEFA ULT	663 ND
83	GO NO 664 ND-FEB-05	CIVIL SUIT	58	2004	SUIT FOR RECOVERY	The North East India Scheduled Tribes & Scheduled caste Thrift & Credit Co-operative Development Society Ltd	Shri A.s. Tarareipam	SH. BALWANT RAI BANSAL	2/10/2005	DEC REED	664 ND
84	GO NO 665 ND-FEB-05	CIVIL SUIT	190	2003	SUIT FOR RECOVERY	KUL PARKASH CHADHA	SHRI MUNISH BHATIA	SH. BALWANT RAI BANSAL	2/15/2005	DEC REED	665 ND
85	GO NO 666 ND-FEB-05	CIVIL SUIT	185	2002	SUIT FOR DECLARATION	KANIJA BEGUM	NAUSHAD AHMED	SH. BALWANT RAI BANSAL	2/18/2005	D/W	666 ND
86	GO NO 667 ND-FEB-05	CIVIL SUIT	M-30	2002		KANIJA BEGUM	NAUSHAD AHMED	SH. BALWANT RAI BANSAL	2/18/2005	WITH DRA W	667 ND
87	GO NO 668 ND-FEB-05	CIVIL SUIT	512	2002	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD.	SHRI HARI SINGH	SH. BALWANT RAI BANSAL	2/7/2005	DEC REED	668 ND
88	GO NO 669 ND-FEB-05	CIVIL SUIT	67	2000	SUIT FOR INJUNCTION	IN-DINON	DIRECTORATE OF ADVERTISING & VISUAL PUBLICITY	MS. RAVINDER BEDI CJ.	2/5/2005	DISM ISSE D	669 ND
89	GO NO 670 ND-FEB-05	CIVIL SUIT	1733	1995	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI HEMANT KUMAR PATEL	N.D.M.C.	MS. RAVINDER BEDI CJ.	2/10/2005	WITH DRA W	670 ND

90	GO NO 671 ND-FEB-05	CIVIL SUIT	13	2004	SUIT FOR RECOVERY	RAHUL GANDHI	D.P.S. INTERNATIONAL SCHOOL	SH. MANISH GUPTA CJ.	2/19/2005	COM PRO MISE D	671 ND
91	GO NO 672 ND-FEB-05	CIVIL SUIT	491	2004	SUIT FOR RECOVERY	PUNJAB & SIND BANK	MR. BAL BHARAT DWIVEDI	SH. MANISH GUPTA CJ.	2/3/2005	SETT ELD	672 ND
92	GO NO 673 ND-FEB-05	CIVIL SUIT	245	2003	SUIT FOR RECOVERY	M/S NUTAN CHIT FUND PVT. LTD.	MS. NEHA GUPTA	SH. MANISH GUPTA CJ.	2/17/2005	DEC REED	673 ND
93	GO NO 674 ND-FEB-05	CIVIL SUIT	240	1999	SUIT FOR RECOVERY	CANARA BANK	M/S OCTO FABRICS INDIA	SH. LOKESH KUMAR SHARMA CJ.	2/19/2005	DEC REED	674 ND
94	GO NO 675 ND-FEB-05	CIVIL SUIT	116	2003	SUIT OF PERPETUAL & MANDATORY INJUNCTION	Sh. Vinod Kumar	Bharti Cellular Ltd	SH. LOKESH KUMAR SHARMA CJ.	2/22/2005	DISM ISSE D	675 ND
95	GO NO 676 ND-FEB-05	CIVIL SUIT	513	2004	SUIT FOR PERMANENT INJUNCTION	SH. HAR PARASAD	SH HARI KISHAN JAI KISHAN SAIN	MS. GEETANJALI GOEL	2/24/2005	SETT ELD	676 ND
96	GO NO 312 ND ATTACHED WITH 678	CIVIL SUIT	15	2005		SANDEEP KAUSHIK	RACHNA BINDAL	SH. RAJESH KUMAR GOEL	8/1/2005	DISM ISSE D	312 ND
97	GO NO 677 ND-FEB-05	CIVIL SUIT	319	2002	SUIT FOR POSSESSION AND MESNE PROFITS	SH. T.R. SHARMA	SH. KAILASH CHANDER	MS. GEETANJALI GOEL	2/24/2005	DEC REED	677 ND
98	GO NO 678 ND-FEB-05	CIVIL SUIT	6	2005	SUIT FOR RECOVERY	SH SANDEEP KAUSHIK	MRS. RACHNA BINDAL	SH. RAJESH KUMAR GOEL	2/9/2005	DEC REED	678 ND
99	GO NO 679 ND-FEB-05	CIVIL SUIT	EX-235	2002		JAI KRISHAN FINLEASE PVT. LTD.	USHA KAKKAR	SH. R.K. CHAUHAN CJ.	2/18/2005	COM PRO MISE D	679 ND
100	GO NO 680 ND-FEB-05	CIVIL SUIT	132	2004	SUIT FOR RECOVERY	SH RAJINDER GOENKA	SH. MAZHAR KHAN	SH. SANJAY SHARMA	2/18/2005	DEC REED	680 ND
101	GO NO 681 ND-FEB-05	CIVIL SUIT	556	2004	SUIT FOR RECOVERY	SH. VIRENDER KUMAR	SH. KISHORE KUMAR	MS. GEETANJALI GOEL	2/16/2005	DEC REED	681 ND

102	GO NO 682 ND-FEB-05	CIVIL SUIT	220	2004	SUIT FOR PERMANENT INJUNCTION	Mohd. Mohsin	Akhlaq	SH. DEVENDRA KUMAR SHARMA	2/4/2005	DISM ISSE D DEFA ULT	682 ND
103	GO NO 683 ND-FEB-05	CIVIL SUIT	455	1992	SUIT FOR PERMANENT INJUNCTION	SMT. LAKSHMI DEVI BHUTANI	SHRI MULAKH RAJ	SH. LOKESH KUMAR SHARMA CJ.	2/8/2005	DISM ISSE D DEFA ULT	683 ND
104	GO NO 684 ND-FEB-05	CIVIL SUIT	556	2000	SUIT FOR PERMANENT INJUNCTION	PRABHAT BHATNAGAR	ALLIANCE FRANCAISE de DELHI	SH. LOKESH KUMAR SHARMA CJ.	2/17/2005	D.N.P	684 ND
105	GO NO 685 ND-FEB-05	CIVIL SUIT	227	2001	SUIT FOR RECOVERY	SHRI JAGDISH MEHTO	DIRECTOR IARI	SH. LOKESH KUMAR SHARMA CJ.	2/24/2005	DISM ISSE D	685 ND
106	GO NO 686 ND-FEB-05	CIVIL SUIT	694	1996	SUIT FOR MANDATORY INJUNCTION	SMT. MEHRUNISHA	DR. JALALUDDIN	SH. LOKESH KUMAR SHARMA CJ.	2/19/2005	DEC REED	686 ND
107	GO NO 687 ND-FEB-05	CIVIL SUIT	74	2000	SUIT FOR RECOVERY	Archer Security (India) Pvt. Ltd.	M/s Nitika Global Enterprises	SH. LOKESH KUMAR SHARMA CJ.	2/24/2005	DEC REED	687 ND
108	GO NO 688 ND-FEB-05	CIVIL SUIT	123	2004	SUIT FOR DAMAGES	Ankush Batra	Shri Ram Sewak	SH. LOKESH KUMAR SHARMA CJ.	2/24/2005	D/W	688 ND
109	GO NO 689 ND-FEB-05	CIVIL SUIT	49	2005	SUIT FOR TEMPORARY INJUNCTION	Pratap Security	Netaji Subhas Institute of Technology	SH. RAGHUBIR SINGH CJ.	2/15/2005	DISP OSE D	689 ND
110	GO NO 690 ND-FEB-05	CIVIL SUIT	122	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	M/s Surya Impex Co.	M/s. IN AIR Holidays Pvt. Ltd.	SH. SANJAY BANSAL CJ.	2/2/2005	REJA CTED	690 ND
111	GO NO 691 ND-FEB-05	CIVIL SUIT	228	2004	SUIT FOR RECOVERY	M/S IAL Shipping Agencies (New Delhi) Ltd.	M/S INT Cargo	SH. SANJAY BANSAL CJ.	2/3/2005	COM PRO MISE D	691 ND
112	GO NO 692 ND-FEB-05	CIVIL SUIT	112	2001	SUIT FOR RECOVERY	M/S REONALD INTER COMMUNATIONS PVT. LTD.	M/S SAFEXPRESS PVT. LTD.	SH. SANJAY BANSAL CJ.	2/4/2005	DISM ISSE D	692 ND
113	GO NO 693 ND-FEB-05	CIVIL SUIT	262	2002	SUIT FOR RECOVERY	M/s. Housing Development Finance Corporation Limited	Shri Davinder kumar chawla	SH. SANJAY BANSAL CJ.	2/7/2005	DISP OSE D	693 ND

114	GO NO 694 ND-FEB-05	CIVIL SUIT	183	2003	SUIT FOR POSSESSION AND RECOVERY	Shri Vishnu Mittra Govil	Shri Rajan Sachdeva	SH. SANJAY BANSAL CJ.	2/8/2005	COM PRO MISE D	694 ND
115	GO NO 695 ND-FEB-05	CIVIL SUIT	365	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	NARESH KUMAR	H.S. GANDHI	SH. SANJAY BANSAL CJ.	2/11/2005	DISM ISSE D	695 ND
116	GO NO 696 ND-FEB-05	CIVIL SUIT	229	2004	SUIT FOR MANDATORY INJUNCTION	Akhil Bhartiya Prakritik Chikitsa Parisad	Sh. C.A. Menon	SH. SANJAY BANSAL CJ.	2/14/2005	D/W	696 ND
117	GO NO 698 ND-FEB-05	CIVIL SUIT	334	2000	SUIT FOR PERMANENT INJUNCTION	Shri Mohan Dass	Shri Madhoo Singh Chauhan	SH. SANJAY BANSAL CJ.	2/15/2005	DEC REED	698 ND
118	GO NO 699 ND-FEB-05	CIVIL SUIT	434	2002	SUIT FOR RECOVERY	M/s UBS Publishers Distributors Ltd.	M/s Net Real	SH. SANJAY BANSAL CJ.	2/18/2005	DEC REED	699 ND
119	GO NO 700 ND-FEB-05	CIVIL SUIT	284	2003	SUIT FOR PERMANENT INJUNCTION	SH. UMA SHANKAR	SHRI RAM NARAIN SINGH	SH. SANJAY BANSAL CJ.	2/22/2005	DISM ISSE D DEFA ULT	700 ND
120	GO NO 701 ND-FEB-05	CIVIL SUIT	301	1999	SUIT FOR PERMANENT INJUNCTION	BEANT SINGH	SHRI JASPAL SINGH	SH. SANJAY BANSAL CJ.	2/24/2005	COM PRO MISE D	701 ND
121	GO NO 702 ND-FEB-05	CIVIL SUIT	M-6	2000		BEANT SINGH	SHRI JASPAL SINGH	SH. SANJAY BANSAL CJ.	2/24/2005	DISM ISSE D	702 ND
122	GO NO 703 ND-FEB-05	CIVIL SUIT	202	2004	SUIT FOR PERMANENT INJUNCTION	SH. VIVEK SHARMA	SH. MANISH KASHYAP	SH. SANJAY BANSAL CJ.	2/24/2005	D.N.P	703 ND
123	GO NO 704 ND-FEB-05	CIVIL SUIT	267	2000	SUIT FOR RECOVERY	State Bank of India	JATINDER PAL	SH. SANJAY BANSAL CJ.	2/24/2005	DEC REED	704 ND
124	GO NO 705 ND-FEB-05	CIVIL SUIT	10	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	Hong Kong and Shanghai Banking Corporation Ltd	Daljeet Singh Walia	SH. SANJAY BANSAL CJ.	2/26/2005	DISM ISSE D	705 ND

125	GO NO 706 ND-FEB-05	CIVIL SUIT	221	2003	SUIT FOR RECOVERY	M/s Filatex India Limited	M/s Narvada International	SH. SANJAY BANSAL CJ.	2/28/2005	DEC REED	706 ND
126	GO NO 707 ND-FEB-05	CIVIL SUIT	410	2003		KIRAN KHATTAR	THE STATE	SH. V.K. GOEL CJ.	2/1/2005	DISP OSE D	707 ND
127	GO NO 708 ND-FEB-05	CIVIL SUIT	26	2005	SUIT FOR PERMANENT INJUNCTION	SH. JEET SINGH	JAI PAL SINGH	SH. RAGHUBIR SINGH CJ.	2/11/2005	DISP OSE D	708 ND
128	GO NO 709 ND-FEB-05	CIVIL SUIT	63	2003	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Shri Vijay Kumar Chopra	M/s. Shebawheels Private Ltd	SH. GORAKH NATH PANDEY	2/2/2005	ALLO WED	709 ND
129	GO NO 710 ND-FEB-05	CIVIL SUIT	147	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	PT. LOKA NAND UNIYAL	SHRI BHIM SINGH SHARMA	SH. GORAKH NATH PANDEY	2/9/2005	DISP OSE D	710 ND
130	GO NO 711 ND-FEB-05	CIVIL SUIT	527	2002	SUIT FOR PERMANENT INJUNCTION	MANOHAR LAL MADAAAN	KIRIT DESAI	SH. GORAKH NATH PANDEY	2/10/2005	COM PRO MISE D	711 ND
131	GO NO 722 ND ATTACHED WITH 681	CIVIL SUIT	M-24	2005		VIRENDER KUMAR	KISHORE KUMAR	MS. GEETANJALI GOEL	5/31/2005	DISM ISSE D	722 ND
132	GO NO 712 ND-FEB-05	CIVIL SUIT	469	2002	SUIT FOR RECOVERY	SYNDICATE BANK	Shri Daya Shankar Bhagat	SH. PARVEEN SINGH CJ.	2/8/2005	COM PRO MISE D	712 ND
133	GO NO 713 ND-FEB-05	CIVIL SUIT	EX-58	2004	SUIT FOR RECOVERY	M/S H.S. TRADER	M/S LATEST WEARS	SH. NARESH KUMAR CJ.	2/18/2005	SATI SFIE D	713 ND
134	GO NO 714 ND-FEB-05	CIVIL SUIT	EX-08	2005	SUIT FOR RECOVERY	JK. CORP. LTD.	D.P. AGGARWAL	SH. NARESH KUMAR CJ.	2/25/2005	SINE- DIE	714 ND
135	GO NO 715 ND-FEB-05	CIVIL SUIT	EX-01	2005		VIPIN GANDHI	INDIA WASTE ENERGY DEVELOPMENT LTD	SH. NARESH KUMAR CJ.	2/25/2005	COM PLIA NCE	715 ND
136	GO NO 716 ND-FEB-05	CIVIL SUIT	886	2002	SUIT FOR RECOVERY	M/s. ALOK KUMAR AND BROS	M/s. U.K. PAINT INDUSTRIES	SH. GAUTAM MANAN CJ.	2/1/2005	DEC REED	716 ND

137	GO NO 717 ND-FEB-05	CIVIL SUIT	16	2005	SUIT FOR PERMANENT INJUNCTION	SH. MAQSOOD	GAUTAM NAGAR RESIDENTS ASSOCIATION	SH. GAUTAM MANAN CJ.	2/8/2005	SATI SFIE D	717 ND
138	GO NO 718 ND-FEB-05	CIVIL SUIT	511	2004	SUIT FOR RECOVERY	Yachna Jain	NCL Infotech Pvt. Ltd.	SH. GAUTAM MANAN CJ.	2/3/2005	D.N.P	718 ND
139	GO NO 719 ND-FEB-05	CIVIL SUIT	457	2004	SUIT FOR RECOVERY	M/s. INDRAPRASTHA GAS LIMITED	MR.SUSHIL GOGNA	SH. GAUTAM MANAN CJ.	2/15/2005	DISP OSE D	719 ND
140	GO NO 720 ND-FEB-05	CIVIL SUIT	510	2004	SUIT FOR RECOVERY	Ajay Kumar Gupta	NCL Infotech Pvt. Ltd.	SH. GAUTAM MANAN CJ.	2/3/2005	D.N.P	720 ND
141	GO NO 721 ND-FEB-05	CIVIL SUIT	EX-122	2004		ICICI BANK LIMITED	C BABY USHA	SH. TARUN KUMAR SAHRAWAT	2/4/2005	DISM ISSE D DEFA ULT	721 ND
142	GO NO 722 ND-FEB-05	CIVIL SUIT	EX-126	2004		ICICI BANK LIMITED	K R GANGULI	SH. TARUN KUMAR SAHRAWAT	2/4/2005	DISM ISSE D DEFA ULT	722 ND
143	GO NO 723 ND-FEB-05	CIVIL SUIT	EX-123	2004		ICICI BANK LIMITED	SHASHI SHARMA	SH. TARUN KUMAR SAHRAWAT	2/4/2005	DISM ISSE D DEFA ULT	723 ND
144	GO NO 724 ND-FEB-05	CIVIL SUIT	EX-125	2004		ICICI BANK LIMITED	JITENDER KUMAR	SH. TARUN KUMAR SAHRAWAT	2/4/2005	DISM ISSE D DEFA ULT	724 ND
145	GO NO 725 ND-FEB-05	CIVIL SUIT	EX-128	2004		ICICI BANK LIMITED	NARAYANANKUTTY V MENON	SH. TARUN KUMAR SAHRAWAT	2/4/2005	DISM ISSE D DEFA ULT	725 ND
146	GO NO 726 ND-FEB-05	CIVIL SUIT	EX-53	2004		OM PRAKASH	DUGGAR PHOTO FILM LTD	SH. TARUN KUMAR SAHRAWAT	2/4/2005		726 ND
147	GO NO 727 ND-FEB-05	CIVIL SUIT	EX-95	2004		M/s Jeet Financiers	Satish Kumar	SH. TARUN KUMAR SAHRAWAT	2/4/2005	DISP OSE D	727 ND

148	GO NO 728 ND-FEB-05	CIVIL SUIT	EX-13	2003		M/S. MODLINE FINSTOCK P. LTD.	KULDEEP SINGH	SH. TARUN KUMAR SAHRAWAT	2/11/2005	DISM ISSE D	728 ND
149	GO NO 729 ND-FEB-05	CIVIL SUIT	EX-64	2004		RAJSTHAN STATE TANERG LTD	M/S KOLTAS INTERNATIONAL LTD	SH. TARUN KUMAR SAHRAWAT	2/18/2005	D.N.P	729 ND
150	GO NO 730 ND-FEB-05	CIVIL SUIT	EX-2	2005		CAPT. RAKESH WALIA	M/S. SHAMKEN MULTIFAB LTD	SH. TARUN KUMAR SAHRAWAT	2/18/2005	SATI SFIE D	730 ND
151	GO NO 731 ND-FEB-05	CIVIL SUIT	EX-33	2003		M/S PRATAP CHIT & TRADING PVT. LTD	SH. ABHAY KUMAR SHARMA	SH. TARUN KUMAR SAHRAWAT	2/18/2005	SATI SFIE D	731 ND
152	GO NO 732 ND-FEB-05	CIVIL SUIT	EX-21	2001		M/s. G.S.Sethi & Associates	Shri Joseph Sartho Kottakal	MS. SUNENA SHARMA CJ.	2/18/2005	D.N.P	732 ND
153	GO NO 733 ND-FEB-05	CIVIL SUIT	506	2004	SUIT FOR PERMANENT INJUNCTION	Mrs.Veenu Nangia	Shri Vijay Kumar	SH. GAUTAM MANAN CJ.	2/5/2005	SATI SFIE D	733 ND
154	GO NO 734 ND-FEB-05	CIVIL SUIT	292	2004	SUIT FOR RECOVERY	ANDHRA BANK	MADHU PURUSHOTAM	SH. GAUTAM MANAN CJ.	2/16/2005	COM PRO MISE D	734 ND
155	GO NO 735 ND-FEB-05	CIVIL SUIT	70	2004	SUIT FOR INJUNCTION	SMT. VEENA RAIZADA	CAPT. M.K. GEETA	SH. GAUTAM MANAN CJ.	2/19/2005	DISP OSE D	735 ND
156	GO NO 736 ND-FEB-05	CIVIL SUIT	508	2004	SUIT FOR RECOVERY	Praveen Kumar Verma	NCL Infotech Pvt. Ltd.	SH. GAUTAM MANAN CJ.	2/3/2005	D.N.P	736 ND
157	GO NO 737 ND-FEB-05	CIVIL SUIT	320	2004	SUIT FOR RECOVERY	M/S.ESN FINANCE & CAPITAL SERVICE LTD,	CENTRE FOR ADVANCE TECHNOLOGY	SH. GAUTAM MANAN CJ.	2/3/2005	DISP OSE D	737 ND
158	GO NO 738 ND-FEB-05	CIVIL SUIT	57	2005	SUIT FOR PREPUTAL INJUNCTION	M/S. AMUSEMENT ELECTRONICS PVT. LTD.	M/S. T.M. APARTMENT (P) LTD.	SH. GAUTAM MANAN CJ.	2/9/2005	D/W	738 ND
159	GO NO 739 ND-FEB-05	CIVIL SUIT	84	2003	SUIT FOR PREMANENT INJUNCTION	M/S FALCON BOOKS PVT. LTD.	SMT. SARITA PARWANDA	SH. GAUTAM MANAN CJ.	2/19/2005	D.N.P	739 ND
160	GO NO 741 ND-FEB-05	CIVIL SUIT	526	2004	SUIT FOR PREMANENT INJUNCTION	SMT. SHABNAM ABBASI	SHRI HOSHIAR ALI	SH. GAUTAM MANAN CJ.	2/3/2005	SATI SFIE D	741 ND
161	GO NO 742 ND-FEB-05	CIVIL SUIT	267	2004	SUIT FOR INJUNCTION	M/ s Haldiram Snacks Private Limited	Registrar of Companies, Delhi & Haryana	SH. GAUTAM MANAN CJ.	2/1/2005	COM PRO MISE D	742 ND

162	GO NO 743 ND-FEB-05	CIVIL SUIT	EX-42	2004		ARJUN SINGH	SURINDER KUMAR GAUR	SH. NARESH KUMAR CJ.	2/1/2005	SATI SFIE D	743 ND
163	GO NO 744 ND-FEB-05	CIVIL SUIT	602	1993	SUIT FOR RECOVERY	SYNDICATE BANK	SHRI JAGDISH PRASAD JOSHI	SH. VIPIN KUMAR RAI CJ.	2/2/2005	DISM ISSE D DEFA ULT	744 ND
164	GO NO 745 ND-FEB-05	CIVIL SUIT	097-02	1998	SUIT FOR RECOVERY	MR. SATPAL VERMA	MR. S.C. DAWAR	SH. VIPIN KUMAR RAI CJ.	2/8/2005	ABAT ED	745 ND
165	GO NO 746 ND-FEB-05	CIVIL SUIT	415	2002		Mrs Ishani Ray	M/s International Rice Research hrstitute	SH. VIPIN KUMAR RAI CJ.	2/9/2005	DISM ISSE D DEFA ULT	746 ND
166	GO NO 747 ND-FEB-05	CIVIL SUIT	224	2001	SUIT FOR RECOVERY OF POSSESSION	SHRI BABU RAM	SMT. DURGA DEVI	SH. VIPIN KUMAR RAI CJ.	2/10/2005	COM PRO MISE D	747 ND
167	GO NO 750 ND-FEB-05	CIVIL SUIT	359	1999	SUIT FOR MANDATORY INJUNCTION	RAM CHAND	NORTH DELHI POWER LIMITED	SH. MANOJ KUMAR CJ.	2/25/2005	DEC REED	750 ND
168	GO NO 751 ND-FEB-05	CIVIL SUIT	738	1999	SUIT FOR MANDATORY INJUNCTION	SH. BEHARI	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	2/26/2005	DISM ISSE D	751 ND
169	GO NO 752 ND-FEB-05	CIVIL SUIT	161	1998	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SH. UMRAO SINGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	2/4/2005	DISM ISSE D	752 ND
170	GO NO 753 ND-FEB-05	CIVIL SUIT	158	1998	SUIT FOR INJUNCTION	SH. UMRAO SINGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	2/4/2005	DISM ISSE D	753 ND
171	GO NO 755 ND-FEB-05	CIVIL SUIT	479	2004	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SARDAR MANJIT SINGH	SHRI NANAK CHAND	SH. MANOJ KUMAR CJ.	2/17/2005	D/W	755 ND
172	GO NO 756 ND-FEB-05	CIVIL SUIT	468	2002	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SMT. KAMLA RANI	SHYAM SUNDER TALWAR	SH. MANOJ KUMAR CJ.	2/5/2005	D/W	756 ND

173	GO NO 757 ND-FEB-05	CIVIL SUIT	567	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. VIJAY KUMAR	SH. RAJ KUMAR	SH. MANOJ KUMAR CJ.	2/5/2005	D/W	757 ND
174	GO NO 758 ND-FEB-05	CIVIL SUIT	48	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. K.K. AGGARWAL	SH. C.D. PANDEY	SH. MANOJ KUMAR CJ.	2/1/2005	DISM ISSE D	758 ND
175	GO NO 759 ND-FEB-05	CIVIL SUIT	583	2004	SUIT FOR PREMANENT INJUNCTION	SMT. ANGURI DEVI	SHRI BABU LAL JAIN	SH. MANOJ KUMAR CJ.	2/25/2005	DISM ISSE D	759 ND
176	GO NO 760 ND-FEB-05	CIVIL SUIT	52	1997	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHYAM SUNDER TALWAR	SMT. KAMLA RANI	SH. MANOJ KUMAR CJ.	2/5/2005	D/W	760 ND
177	GO NO 275 ND ATTACHED WITH 841	CIVIL SUIT	M-44	2006	SUIT FOR RECOVERY	COL. N L MAINI	SHRI HARSIH TANEJA	SH. PARVEEN SINGH CJ.	4/28/2006	DISM ISSE D	275 ND
178	GO NO 826 ND-FEB-05	CIVIL SUIT	478	1997	SUIT FOR MANDATORY INJUNCTION	SHRI C.L. GUPTA	SMT. GANGA DEVI JAIN	SH. LOKESH KUMAR SHARMA CJ.	2/2/2005	DEC REED	826 ND
179	GO NO 827 ND-FEB-05	CIVIL SUIT	299	2001	SUIT FOR RECOVERY	Central Bank of India	Messrs Deep Enterprises	SH. LOKESH KUMAR SHARMA CJ.	2/9/2005	DEC REED	827 ND
180	GO NO 828 ND-FEB-05	CIVIL SUIT	283	1997	SUIT FOR DECLARATION WITH CONSEQUENTIAL RELIEF	SMT. KIRAN SHARMA	SHRI NARESH KUMAR	SH. LOKESH KUMAR SHARMA CJ.	2/19/2005	DISM ISSE D	828 ND
181	GO NO 829 ND-FEB-05	CIVIL SUIT	210	1998	SUIT FOR PERMANENT INJUNCTION	SYED AHMED HASHMI	MAULANA ASAD MADANI	SH. LOKESH KUMAR SHARMA CJ.	2/23/2005	DISM ISSE D	829 ND
182	GO NO 830 ND-FEB-05	CIVIL SUIT	M-121	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	KAFILA UMAR	ASMA BEGUM	SH. LOKESH KUMAR SHARMA CJ.	2/23/2005	DISM ISSE D DEFA ULT	830 ND

183	GO NO 831 ND-FEB-05	CIVIL SUIT	185	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	KAFILA UMAR	ASMA BEGUM	SH. LOKESH KUMAR SHARMA CJ.	2/23/2005	DISM ISSE D DEFA ULT	831 ND
184	GO NO 832 ND-FEB-05	CIVIL SUIT	68	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	SH. MAN SINGH	SH. LOKESH KUMAR SHARMA CJ.	2/26/2005	DEC REED	832 ND
185	GO NO 834 ND-FEB-05	CIVIL SUIT	122	2004	SUIT FOR RECOVERY OF POSSESSION	MANMOHAN SINGH VOHRA	MR. ROBERT SALEM MOR	SH. MANISH GUPTA CJ.	2/1/2005	DEC REED	834 ND
186	GO NO 835 ND-FEB-05	CIVIL SUIT	760	2002	SUIT FOR DECLARATION, MANDATORY AND PERMANENT INJUNCTION	SHRI GIRI LAL ALIAS GIRWAR SINGH	SHRI SURAJ BHAN	SH. MANISH GUPTA CJ.	2/18/2005	DEC REED	835 ND
187	GO NO 836 ND-FEB-05	CIVIL SUIT	880	2002	SUIT FOR RECOVERY	M/s. Asian Cargo Care Private Limited	M/s. F. Oriental Carpets	SH. MANISH GUPTA CJ.	2/16/2005	DEC REED	836 ND
188	GO NO 837 ND-FEB-05	CIVIL SUIT	295	2002		M/S KAPOOR BROTHERS	SH. PREM MITTAL	SH. MANISH GUPTA CJ.	2/23/2005	DEC REED	837 ND
189	GO NO 838 ND-FEB-05	CIVIL SUIT	384	1999	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	DAL-MACK AUTO ELECTRIC	DELHI VIDYUT BOARD	SH. BRIJESH KR. GARG	2/5/2005	RETU RNE D	838 ND
190	GO NO 839 ND-FEB-05	CIVIL SUIT	586	1997	Suit for permanent & mandatory injunction	SATVIR SINGH	DELHI VIDYUT BOARD	SH. BRIJESH KR. GARG	2/28/2005	DEC REED	839 ND
191	GO NO 841 ND-FEB-05	CIVIL SUIT	236	2003	SUIT FOR RECOVERY	COL. N.L. MAINI	SHRI HARISH TANEJA	SH. PARVEEN SINGH CJ.	2/28/2005	DEC REED	841 ND
192	GO NO 842 ND-FEB-05	CIVIL SUIT	EX-86	2002		VED PRAKASH	CARANJEET SINGH	SH. ANIL KUMAR	2/4/2005	DISM ISSE D DEFA ULT	842 ND
193	GO NO 843 ND-FEB-05	CIVIL SUIT	EX-75	1998	Suit for possession and mandatory injunction	NEW FRIENDS CO- OPERATIVE HOUSE BUILDING SOCIETY LTD.	SHRI PANCHU RAM	SH. ANIL KUMAR	2/4/2005	COM PRO MISE D	843 ND

194	GO NO 844 ND-FEB-05	CIVIL SUIT	EX-132	1996		RAM CHANDER	CHET RAM VASHISHT	SH. ANIL KUMAR	2/4/2005	SETT ELD	844 ND
195	GO NO 846 ND-FEB-05	CIVIL SUIT	EX-62	1997		KINETIC CAPITAL FINANCE LTD.	SHRI R.P. SHARMA	SH. ANIL KUMAR	2/18/2005	DISM ISSE D DEFA ULT	846 ND
196	GO NO 847 ND-FEB-05	CIVIL SUIT	EX-01	2003	SUIT FOR RECOVERY	SHRI RAVINDER KUMAR GUPTA	SHRI DHANI RAM	SH. ANIL KUMAR	2/18/2005	SATI SFIE D	847 ND
197	GO NO 848 ND-FEB-05	CIVIL SUIT	EX-13	2004	SUIT FOR RECOVERY	OM PRAKASH	SH. DARSHAN LAL	SH. ANIL KUMAR	2/18/2005	DISM ISSE D DEFA ULT	848 ND
198	GO NO 849 ND-FEB-05	CIVIL SUIT	EX-03	1995		GYAN PRAKASH BEDI	KARAM SINGH SOBTI	SH. ANIL KUMAR	2/18/2005	SINE- DIE	849 ND
199	GO NO 850 ND-FEB-05	CIVIL SUIT	EX-42	2003	SUIT FOR RECOVERY	M/S. CENTERPULSE INDIA LIMITED	M/S. ORTHO CARE	SH. ANIL KUMAR	2/18/2005	DISM ISSE D DEFA ULT	850 ND
200	GO NO 851 ND-FEB-05	CIVIL SUIT	EX-109	2002	SUIT FOR RECOVERY	State Bank of Mysore	Crown Photocopiers	SH. ANIL KUMAR	2/18/2005	DISM ISSE D DEFA ULT	851 ND
201	GO NO 852 ND-FEB-05	CIVIL SUIT	EX-36	1998	SUIT FOR RECOVERY	State Bank of India	RAMESH KUMAR	SH. ANIL KUMAR	2/11/2005	DISM ISSE D DEFA ULT	852 ND
202	GO NO 853 ND-FEB-05	CIVIL SUIT	EX-71	1997	SUIT FOR RECOVERY	M/S ORIENT LONGMAN LTD.	M/S AVTAR STATIONERS & PRINTERS,	SH. ANIL KUMAR	2/11/2005	SINE- DIE	853 ND
203	GO NO 854 ND-FEB-05	CIVIL SUIT	709	2002	SUIT FOR RECOVERY	SH. V. BHAGAT	MISS USHA BHAGAT	SH. VINAY SINGHAL CJ.	2/19/2005	DEC REED	854 ND
204	GO NO 855 ND-FEB-05	CIVIL SUIT	652	2002	SUIT FOR POSSESSION	SMT. NARINDER KAUR	S. AMARJIT SINGH	SH. VINAY SINGHAL CJ.	2/7/2005	DEC REED	855 ND

205	GO NO 429 ND ATTACHED WITH 767	CIVIL SUIT	M-20	2005	SUIT FOR PERMANENT INJUNCTION	MRS. ALKA SHARMA	LT. COL. S.R. CHAUDHARY	SH. GORAKH NATH PANDEY	9/29/2005	DISMISSED DEFAULT	429 ND
206	GO NO 762 ND-FEB-05	CIVIL SUIT	206	2002	SUIT FOR INJUNCTION	SMT. DARSHNA WANTI	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	2/10/2005	DEC REED	762 ND
207	GO NO 763 ND-FEB-05	CIVIL SUIT	63	2004	SUIT FOR RECOVERY	M/S. PEE KAY EXPORT	PAN AMERICAN WORLD AIRWAYS	SH. MANISH YADUVANSHI CJ.	2/18/2005	DISMISSED DEFAULT	763 ND
208	GO NO 764 ND-FEB-05	CIVIL SUIT	16	2000	SUIT FOR DECLARATION AND PARTITION	Sh.Paramjit Singh @ Billa	Sh. Gurmeet Singh	SH. SANJAY BANSAL CJ.	2/17/2005	DISMISSED DEFAULT	764 ND
209	GO NO 765 ND-FEB-05	CIVIL SUIT	481	1995	SUIT FOR PERMANENT INJUNCTION	SH. SWAMI NATH TIWARI	SH. UMAID SINGH	SH. GORAKH NATH PANDEY	2/7/2005	DEC REED	765 ND
210	GO NO 766 ND-FEB-05	CIVIL SUIT	153	2003	SUIT FOR RECOVERY	Bank of PUNJAB LTD.	M/s Aarvee Traders (Exports)	SH. GORAKH NATH PANDEY	2/17/2005	DEC REED	766 ND
211	GO NO 767 ND-FEB-05	CIVIL SUIT	28	2005	SUIT FOR PERMANENT INJUNCTION	MRS. ALIKA SHARMA	LT. COL. S.R. CHAUDHARY	SH. GORAKH NATH PANDEY	2/10/2005	SATISFIED	767 ND
212	GO NO 768 ND-FEB-05	CIVIL SUIT	123	2004	SUIT FOR PERMANENT INJUNCTION	DR. R.D. GOYLE	SMT. SUDHA CHAUHAN	MS. RAVINDER BEDI CJ.	2/28/2005	DISMISSED DEFAULT	768 ND
213	GO NO 769 ND-FEB-05	CIVIL SUIT	440	1998	SUIT FOR RECOVERY	BENNETT COLEMAN & COMPANY LIMITED	M/s TEL STAR AUDIO VISUAL (P) LTD.	SH. RAKESH PANDIT CJ.	2/15/2005	DISMISSED	769 ND
214	GO NO 770 ND-FEB-05	CIVIL SUIT	376-02	2001	SUIT FOR RECOVERY	M/S. EVEREST AIRCON	M/S. GHAZIABD ENGINEERING CO. LTD.	SH. VIPIN KUMAR RAI CJ.	2/14/2005	DISMISSED DEFAULT	770 ND

215	GO NO 771 ND-FEB-05	CIVIL SUIT	124	2004	Suit for permanent & mandatory injunction	SH. SURESH KUMAR	SH. HARPAL	SH. ANIL KUMAR	2/3/2005	DEC REED	771 ND
216	GO NO 772 ND-FEB-05	CIVIL SUIT	142	2004	SUIT FOR RECOVERY	SHRI CHARAN PAL SINGH	SHRI SUNIL SHARMA	SH. ANIL KUMAR	2/17/2005	DEC REED	772 ND
217	GO NO 773 ND-FEB-05	CIVIL SUIT	141	2004	SUIT FOR DECLARATION AND PERMANANT INJUNCTION	JAI CHAND	SHRI ASHOK KUMAR	SH. ANIL KUMAR	2/24/2005	DISM ISSE D DEFA ULT	773 ND
218	GO NO 774 ND-FEB-05	CIVIL SUIT	54	2003	Suit for Permanent Injunction	Shri Lal Chand Goel	M/s IEC Softwares Ltd	SH. ANIL KUMAR	2/2/2005	DISM ISSE D DEFA ULT	774 ND
219	GO NO 775 ND-FEB-05	CIVIL SUIT	96	2004	Suit for Permanent Injunction	MANINDER MAHI	SMT. MANJU SANDHIR	SH. VIPIN KUMAR RAI CJ.	2/16/2005	DISM ISSE D	775 ND
220	GO NO 776 ND-FEB-05	CIVIL SUIT	306	2002	SUIT FOR RECOVERY	M/S. INVEST RIGHT FINANCIAL SERVICES (INDIA) PVT. LTD.	SHRI SUDESH KUMAR GULATI	SH. RAVI KUMAR	2/22/2005	SATI SFIE D	776 ND
221	GO NO 777 ND-FEB-05	CIVIL SUIT	26	2004	SUIT FOR RECOVERY	J.K. MANAGEMENT CONSULTANTS	JINDH HYDRO ELECTRIC COMPANY LTD	SH. VIPIN KUMAR RAI CJ.	2/28/2005	DEC REED	777 ND
222	GO NO 778 ND-FEB-05	CIVIL SUIT	128	2004	SUIT FOR RECOVERY	M/S LION SERVICES LIMITED	M/S CHAWLA TECHNO CONSTRUCT LTD	SH. GORAKH NATH PANDEY	2/21/2005	SATI SFIE D	778 ND
223	GO NO 779 ND-FEB-05	CIVIL SUIT	152	2000	SUIT FOR RECOVERY	M/S RAJIV AUTOMOBILE WORKSHOP & SHOW ROOM	SHRI ANUP KUNDRA	SH. GORAKH NATH PANDEY	2/1/2005	DEC REED	779 ND
224	GO NO 780 ND-FEB-05	CIVIL SUIT	77	2002	Suit for Permanent and Mandatory Injunction	Satvir Singh	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	2/28/2005	DISM ISSE D	780 ND
225	GO NO 781 ND-FEB-05	CIVIL SUIT	520	2002	SUIT FOR RECOVERY	M/s.Virendar Singh & Company	Shri Rajinder Sharma	SH. VIPIN KUMAR RAI CJ.	2/28/2005	SATI SFIE D	781 ND

226	GO NO 782 ND-FEB-05	CIVIL SUIT	EX-12	2003		MAHESH CHANDER	M/S. MODI CEMENT	SH. RAJESH KUMAR	2/4/2005	DISM ISSE D	782 ND
227	GO NO 783 ND-FEB-05- ROBKAR	CIVIL SUIT	EX-13	1998	ROBKAR	M/S. C. LAL CHIT FUND	SH. NARESH KUMAR CJ. GUPTA	SH. SATISH KUMAR ARORA	2/4/2005	SINE- DIE	783 ND
228	GO NO 784 ND-FEB-05	CIVIL SUIT	EX-1	2003		SH VED PARKASH MEHTA	M/S FANCY CLOTH HOUSE	SH. GORAKH NATH PANDEY	2/11/2005	SINE- DIE	784 ND
229	GO NO 785 ND-FEB-05	CIVIL SUIT	EX-39	1997	SUIT FOR RECOVERY	RAMJAS FOUNDATION	SH. BIR SINGH	SH. GORAKH NATH PANDEY	2/18/2005	SINE- DIE	785 ND
230	GO NO 786 ND-FEB-05	CIVIL SUIT	EX-15	2004	SUIT FOR SPECIFIC PERFORMANCE	SHRI RAM DARASH	SHRI MAHESH KUMAR MANDAL	SH. VIPIN KUMAR RAI CJ.	2/18/2005	SINE- DIE	786 ND
231	GO NO 787 ND-FEB-05	CIVIL SUIT	EX-56	2004	Suit for Permanent Injunction	SHRI DANISH SIDDIQUI	SHRI MASHKOOR AHMED KHAN	SH. GAUTAM MANAN CJ.	2/17/2005	WITH DRA W	787 ND
232	GO NO 788 ND-FEB-05	CIVIL SUIT	EX-73	2003		ICICI BANK LTD.	MARWAH SALES CORPORATION	SH. SANJAY BANSAL CJ.	2/4/2005	SETT LEME NT	788 ND
233	GO NO 789 ND-FEB-05	CIVIL SUIT	EX-12	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH RAJESH KUMAR	SH. SANJAY BANSAL CJ.	2/25/2005	SINE- DIE	789 ND
234	GO NO 850 ND ATTACHED WITH 764	CIVIL SUIT	16	2000		SHRI PARAMJEET	GURMEET SINGH	SH. SANJAY BANSAL CJ.	5/12/2005	COM PRO MISE D	850 ND
235	GO NO 856 ND-FEB-05	CIVIL SUIT	M-27	2004	Suit for Permanent and Mandatory Injunction	SH. SAMAY SINGH YADAV	PUNJAB NATIONAL BANK	SH. DAYA PRAKASH	2/18/2005	DISM ISSE D	856 ND
236	GO NO 857 ND-FEB-05	CIVIL SUIT	M-36	2003		BALRAM PRASAD	VINOD KUMAR	SH. DEVENDER KUMAR	2/25/2005	DISM ISSE D DEFA ULT	857 ND
237	GO NO 858 ND-FEB-05	CIVIL SUIT	757	2002	SUIT FOR RECOVERY	SAVANNAH GARDEN	V.K. BHARTIYA	SH. RAGHUBIR SINGH CJ.	2/28/2005	DEC REED	858 ND
238	GO NO 859 ND-FEB-05	CIVIL SUIT	55	1995	Suit for Mandatory Injunction	SHRI ASHRAF JAHAN BEGUM	SH. NASIR AHMED	SH. RAKESH PANDIT CJ.	2/19/2005	DEC REED	859 ND

239	GO NO 860 ND-FEB-05	CIVIL SUIT	182	1999	SUIT FOR POSSESSION	SHRI BAL MUKAND	SHRI TRIVENDER SINGH	SH. RAKESH PANDIT CJ.	2/26/2005	DEC REED	860 ND
240	GO NO 790 ND-FEB-05	CIVIL SUIT	304-02- 96	1990	SUIT FOR POSSESSION/EJECT MENT	MESSRS MADHOSONS STORES AND SERVICES (PRIVATE) LIMITED	STATE BANK OF MYSORE	SH. VIPIN KUMAR RAI CJ.	2/28/2005	DISM ISSE D	790 ND
241	GO NO 791 ND-FEB-05	CIVIL SUIT	675	1999	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	M/s. Duggar Fibre Pvt. Ltd.	North Delhi Power Ltd.	MS. RAVINDER BEDI CJ.	2/4/2005	DEC REED	791 ND
242	GO NO 792 ND-FEB-05	CIVIL SUIT	EX-2	2004		SURENDER KUMAR	SURESH KUMAR BHURE	SH. PARVEEN SINGH CJ.	2/25/2005	DISM ISSE D DEFA ULT	792 ND
243	GO NO 793 ND-FEB-05	CIVIL SUIT	EX-46	2003		RAJINDER SHARMA	R.K. SHARMA	SH. PARVEEN SINGH CJ.	2/25/2005	SINE- DIE	793 ND
244	GO NO 794 ND-FEB-05	CIVIL SUIT	EX-5	2005		M/S. KHANNA SONS	M/S. SABRINA FAB.	SH. PARVEEN SINGH CJ.	2/4/2005	SATI SFIE D	794 ND
245	GO NO 795 ND-FEB-05	CIVIL SUIT	EX-15	2004	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	SH. RAHIS KHAN	SH. PARVEEN SINGH CJ.	2/4/2005	SINE- DIE	795 ND
246	GO NO 796 ND-FEB-05	CIVIL SUIT	312	2001	SUIT FOR POSSESSION, SPECIFIC PERFORMANCE	SHRI SANJAY KUMAR	SHRI V.K. MALHOTRA	SH. GORAKH NATH PANDEY	2/11/2005	COM PRO MISE D	796 ND
247	GO NO 797 ND-FEB-05	CIVIL SUIT	9	2005	SUIT FOR PERMANENT INJUNCTION	Sh. SATISH KUMAR KATYAL	SMT. ANITA KATYAL	SH. GORAKH NATH PANDEY	2/16/2005	DISM ISSE D DEFA ULT	797 ND
248	GO NO 798 ND-FEB-05	CIVIL SUIT	183	2004	SUIT FOR RECOVERY	Bank of India	SH. D. DOUGLAS	SH. GORAKH NATH PANDEY	2/17/2005	DEC REED	798 ND
249	GO NO 861 ND-FEB-05	CIVIL SUIT	EX-9	2004	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	Shri Fayaz Ali	SH. NAVEEN ARORA	2/18/2005	D.N.P	861 ND
250	GO NO 862 ND-FEB-05	CIVIL SUIT	EX-28	2001		SMT. A.K. BAWEJA	SMT. ASHA JERALD	SH. NAVEEN ARORA	2/18/2005	DISM ISSE D DEFA ULT	862 ND

251	GO NO 863 ND-FEB-05	CIVIL SUIT	140	2002	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD.	SHRI PRADEEP KUMAR	SH. PARVEEN SINGH CJ.	2/17/2005	DEC REED	863 ND
252	GO NO 864 ND-FEB-05	CIVIL SUIT	68	2003	SUIT FOR RECOVERY	Bank of India	SH. VINEET CHANDRA	SH. PARVEEN SINGH CJ.	2/21/2005	COM PRO MISE D	864 ND
253	GO NO 865 ND-FEB-05	CIVIL SUIT	797	2002	SUIT FOR RECOVERY	CANARA BANK	M/S VAISHNAVI ENTERPRISES	SH. PARVEEN SINGH CJ.	2/28/2005	DEC REED	865 ND
254	GO NO 868 ND-FEB-05 ROBKAR	CIVIL SUIT	233	2003	ROBKAR	ANIL KUMAR	SITA DEVI	SH. PARVEEN SINGH CJ.	2/8/2005		868 ND
255	GO NO 869 ND-FEB-05	CIVIL SUIT	82	2003	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD.	SH. BRIJ NARAIN TIWARI	SH. PRASHANT KUMAR	2/8/2005	COM PRO MISE D	869 ND
256	GO NO 870 ND-FEB-05	CIVIL SUIT	284	2004	SUIT FOR RECOVERY	R.C. GAMBHIR	M/S. NEW GEN FOOTWEAR LTD.	SH. PRASHANT KUMAR	2/9/2005	DEC REED	870 ND
257	GO NO 871 ND-FEB-05	CIVIL SUIT	522	2003	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	SMT. SAROJ	SH. PRASHANT KUMAR	2/10/2005	DEC REED	871 ND
258	GO NO 872 ND-FEB-05	CIVIL SUIT	178	2004	SUIT FOR RECOVERY	BANK OF BARODA	JOGINDER SINGH	SH. PRASHANT KUMAR	2/14/2005	DEC REED	872 ND
259	GO NO 873 ND-FEB-05	CIVIL SUIT	850	2003	SUIT FOR RECOVERY	Dr. Rakesh Kishore Saxena	Mrs. Neerja Verma	SH. PRASHANT KUMAR	2/14/2005	D.N.P	873 ND
260	GO NO 874 ND-FEB-05	CIVIL SUIT	642	2003	SUIT FOR DECLARATION	SH. HARPAL GIRI	DELHI TRANSPORT CORPORATION	SH. PRASHANT KUMAR	2/14/2005	DISM ISSE D DEFA ULT	874 ND
261	GO NO 875 ND-FEB-05	CIVIL SUIT	437	2003	SUIT FOR PERMANENT INJUNCTION	MASTER ROOPANK HANDA	SMT. SANTOSH HANDA	SH. PRASHANT KUMAR	2/18/2005	DEC REED	875 ND
262	GO NO 876 ND-FEB-05	CIVIL SUIT	260	2004	SUIT FOR POSSESSION & RECOVERY	SHRI VIJAY PAL SINGH	MISS MINAKSHI	SH. PRASHANT KUMAR	2/22/2005	DISP OSE D	876 ND

263	GO NO 877 ND-FEB-05	CIVIL SUIT	235	2003	SUIT FOR RECOVERY	Col. N.L. Maini (Retd.)	Shri Harish Taneja	SH. PRASHANT KUMAR	2/28/2005	DEC REED	877 ND
264	GO NO 878 ND-FEB-05	CIVIL SUIT	194	1997	SUIT FOR POSSESSION, RECOVERY OF DAMAGES	SHRI KHUSHI RAM	SHRI DAYA RAM	SH. GORAKH NATH PANDEY	2/1/2005	DEC REED	878 ND
265	GO NO 880 ND-FEB-05	CIVIL SUIT	369	2004	SUIT FOR PERMANENT INJUNCTION	Sh. Sattar Khan	Sh. Chander Lai	SH. NARESH KUMAR CJ.	2/10/2005	WITH DRA W	880 ND
266	GO NO 881 ND-FEB-05	CIVIL SUIT	41	2005	SUIT FOR PERMANENT INJUNCTION	ASHWANI NOUTIYAL @ ASHU	SHRI RAVINDER	SH. NARESH KUMAR CJ.	2/22/2005	REJA CTED	881 ND
267	GO NO 882 ND-FEB-05	CIVIL SUIT	EX-6	1997		SH. JASJEET SINGH	D.E.S.U.	MS. KIRAN BANSAL LD. CJ.	2/11/2005	SATI SFIE D	882 ND
268	GO NO 883 ND-FEB-05	CIVIL SUIT	EX-7	1997	SUIT FOR MANDATORY INJUNCTION AND PERMANENT INJUNCTION	JASJEET SINGH	D.E.S.U.	MS. KIRAN BANSAL LD. CJ.	2/11/2005	WITH DRA W	883 ND
269	GO NO 884 ND-FEB-05	CIVIL SUIT	M-5	2005		MS.BHAWNA DAYAL SINGH	M/S KALKA PUBLIC SCHOOL	SH. ANIL KUMAR	2/28/2005	DISP OSE D	884 ND
270	GO NO 885 ND-FEB-05	CIVIL SUIT	181	2003	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH HARI NARAYAN	SH. ANIL KUMAR	2/24/2005	DEC REED	885 ND
271	GO NO 601 ND ATTACHED WITH 820	CIVIL SUIT	M-2	2003		SHRI MANISH BANSAL	SHRI KISHORE KUMAR	SH. RAJESH KUMAR SINGH	8/22/2003	DISM ISSE D	601 ND
272	GO NO 786 ND ATTACHED WITH 811	CIVIL SUIT	M-17	2005	SUIT FOR RECOVERY	M/s D.P.Khandelwal & Sons	M/s Era Constructions (India) ltd.	SH. GAUTAM MANAN CJ.	9/2/2005	DEC REED	786 ND
273	GO NO 799 ND-FEB-05	CIVIL SUIT	193	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD.	SMT. PHOOLWATI	SH. GORAKH NATH PANDEY	2/21/2005	DEC REED	799 ND
274	GO NO 800 ND-FEB-05	CIVIL SUIT	189	1999	SUIT FOR RECOVERY	Central Bank of India	SMT. KUSUM LATA RUPAL	SH. GORAKH NATH PANDEY	2/22/2005	DEC REED	800 ND

275	GO NO 801 ND-FEB-05	CIVIL SUIT	404	2000	SUIT FOR DECLARATION, MANDATORY INJUNCTION AND PERMANENT INJUNCTION	ALAUDDIN MALIK	JAN MOHD. BUTT	SH. GORAKH NATH PANDEY	2/28/2005	DISM ISSE D DEFA ULT	801 ND
276	GO NO 802 ND-FEB-05	CIVIL SUIT	79	2004	SUIT FOR RECOVERY	SHRI KALI RAM	THE FOOD CORPORATION OF INDIA	SH. SANJAY BANSAL CJ.	2/25/2005	SATI SFIE D	802 ND
277	GO NO 803 ND-FEB-05	CIVIL SUIT	EX-17	2003		M/s B.L.A. Chit Fund Pvt. Ltd.	Vinod Kumar Dua	SH. SANJAY KUMAR SHARMA	2/4/2005	SATI SFIE D	803 ND
278	GO NO 804 ND-FEB-05	CIVIL SUIT	EX-402	2002	SUIT FOR POSSESSION & RECOVERY	RAMJAS FOUNDATION	SH. RAHISH AHMED KHAN	SH. SANJAY KUMAR SHARMA	2/4/2005	DISM ISSE D DEFA ULT	804 ND
279	GO NO 805 ND-FEB-05	CIVIL SUIT	EX-7	2005	SUIT FOR RECOVERY	M/s Western Trading	M/s Madav Chem	SH. SANJAY SHARMA	2/4/2005	WITH DRA W	805 ND
280	GO NO 806 ND-FEB-05	CIVIL SUIT	EX-3	2005	SUIT FOR RECOVERY	SHRI RAJINDER SINGH	SHRI SUDERSHAN SINGH	SH. SANJAY SHARMA	2/3/2005	SATI SFIE D	806 ND
281	GO NO 807 ND-FEB-05	CIVIL SUIT	EX-243	2002		M/S. SH. KRISHNA FINANCE	MR. SURENDER KUMAR	SH. SANJAY SHARMA	2/11/2005	SATI SFIE D	807 ND
282	GO NO 808 ND-FEB-05	CIVIL SUIT	EX-241	2002		M/S. SH. KRISHNA FINANCE	MR. BALJIT SINGH	SH. SANJAY SHARMA	2/11/2005	SATI SFIE D	808 ND
283	GO NO 809 ND-FEB-05	CIVIL SUIT	EX-227	2001		M/S. KRISHNA FINANCE	MR SURINDER SINGH	SH. SANJAY SHARMA	2/18/2005	SATI SFIE D	809 ND
284	GO NO 810 ND-FEB-05	CIVIL SUIT	1114	1988	SUIT FOR PERPETUAL INJUNCTION	SMT. MUNNI DEVI	NEW DELHI MUNICIPAL COMMITTEE	MS. RAVINDER BEDI CJ.	2/28/2005	SINE- DIE	810 ND
285	GO NO 811 ND-FEB-05	CIVIL SUIT	256	2004	SUIT FOR RECOVERY	M/S D.P. KHANDELWAL & SONS	M/S ERA CONSTRUCTIONS (INDIA) LTD	SH. GAUTAM MANAN CJ.	2/15/2005	DEC REED	811 ND
286	GO NO 812 ND-FEB-05	CIVIL SUIT	EX-12	2004	SUIT FOR RECOVERY	M/s B.L.A. Chit Fund Pvt. Ltd.	MR. SHYAM SUNDER GUPTA	SH. MANISH YADUVANSHI CJ.	2/11/2005	SATI SFIE D	812 ND

287	GO NO 813 ND-FEB-05	CIVIL SUIT	EX-28	2003	SUIT FOR RECOVERY	Central Bank of India	SHRI SANDEEP MEHRA	SH. MANISH YADUVANSHI CJ.	2/11/2005	SATI SFIE D	813 ND
288	GO NO 814 ND-FEB-05	CIVIL SUIT	EX-29	2003	SUIT FOR RECOVERY	Central Bank of India	SHRI AJAY MEHRA	SH. MANISH YADUVANSHI CJ.	2/11/2005	SATI SFIE D	814 ND
289	GO NO 815 ND-FEB-05	CIVIL SUIT	EX-17	1992		CHAMAN LAL	SMT. RAM PIARI	SH. MANISH YADUVANSHI CJ.	2/18/2005	SINE- DIE	815 ND
290	GO NO 816 ND-FEB-05	CIVIL SUIT	EX-31	2004	SUIT FOR RECOVERY	INDER PRAKASH KUMAR	SHRI RAVI SINGH MALHOTRA	SH. MANISH YADUVANSHI CJ.	2/21/2005	SATI SFIE D	816 ND
291	GO NO 817 ND-FEB-05	CIVIL SUIT	EX-14	2003		M/S ACME Process Heat Eurnances Pvt. Ltd.	Mr. Ajay Gupta	SH. MANISH YADUVANSHI CJ.	2/25/2005	DISP OSE D	817 ND
292	GO NO 818 ND-FEB-05	CIVIL SUIT	EX-50	2004	SUIT FOR RECOVERY	Sh. Sanjeev Gupta	M/s. National Building Construction Corpn. Ltd	SH. MANISH YADUVANSHI CJ.	2/25/2005	SATI SFIE D	818 ND
293	GO NO 819 ND-FEB-05	CIVIL SUIT	EX-9	2003		PUNJAB & SIND BANK	M/S SSI PRODUCTS MKTG. ORGANISATION LTD.	SH. MANISH YADUVANSHI CJ.	2/25/2005	SATI SFIE D	819 ND
294	GO NO 820 ND-FEB-05	CIVIL SUIT	EX-42	2003	SUIT FOR RECOVERY	MANISH BANSAL	SHRI KISHORE KUMAR	SH. MANISH YADUVANSHI CJ.	2/25/2005	SATI SFIE D	820 ND
295	GO NO 821 ND-FEB-05	CIVIL SUIT	133	2004	SUIT FOR PERMANENT INJUNCTION	OM PRAKASH GUPTA	DINESH KUMAR GUPTA	SH. ANIL KUMAR	2/24/2005	COM PRO MISE D	821 ND
296	GO NO 822 ND-FEB-05	CIVIL SUIT	55	2004	SUIT FOR RECOVERY	State Bank of Bikaner & Jaipur	Sh. Raghvender Rastogi	SH. ANIL KUMAR	2/7/2005	DEC REED	822 ND
297	GO NO 823 ND-FEB-05	CIVIL SUIT	288	1997	SUIT FOR PERMANENT INJUNCTION	SHRI SANJIV BAHL	RELIANCE INDUSTRIES LTD.	SH. ANIL KUMAR	2/4/2005	DEC REED	823 ND
298	GO NO 825 ND-FEB-05	CIVIL SUIT	458	1997	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	SMT. RADHA KHANNA	SH. GORAKH NATH PANDEY	2/3/2005	DEC REED	825 ND
299	GO NO 879 ND-FEB-05	CIVIL SUIT	428	2002	SUIT FOR POSSESSION AND DAMAGES/MESNE PROFITS	NAND LAL TOLANI	SHRI RAVINDER KUMAR	SH. PARVEEN SINGH CJ.	2/4/2005	DISP OSE D	879 ND

300	GO NO 886 ND-FEB-05	CIVIL SUIT	352	1999	SUIT FOR RECOVERY	M/S TATA SONS LIMITED	MR. NAVEEN GUPTA	SH. ANIL KUMAR	2/17/2005	DEC REED	886 ND
301	GO NO 887 ND-FEB-05	CIVIL SUIT	451	1997	SUIT FOR EVICTION	SMT. SHABAD KUMARI	SHRI MUNNA SINGH	SH. ANIL KUMAR	2/5/2005	DEC REED	887 ND
302	GO NO 888 ND-FEB-05	CIVIL SUIT	313	2001	SUIT FOR RECOVERY	M/S Goli Finance Pvt. Ltd.	Shri Rajesh Kumar	SH. ANIL KUMAR	2/24/2005	DEC REED	888 ND
303	GO NO 115 ND ATTACHED WITH 913	CIVIL SUIT	M-203	2006		AJAY SINGH	M/S GURU KRIPA MOTORS & FINANCE LTD	MS. SAVITRI	10/4/2007	DISM ISSE D DEFA ULT	115 ND
304	GO NO 375 ND ATTACHED WITH 893	CIVIL SUIT	166	2005		SMT. NIRMAL KANTA	THE STATE	SH. VINOD YADAV	4/30/2007	COU RT FEES	375 ND
305	GO NO 376 ND ATTACHED WITH 903	CIVIL SUIT	176	2005		MANGAL SAIN	STATE	SH. VINOD YADAV	5/25/2007	COU RT FEES	376 ND
306	GO NO 545 ND ATTACHED WITH 913	CIVIL SUIT	M-47	2006		AJAY SINGH	M/s. GURUKIRPA MOTORS & FINANCE	SH. RAKESH PANDIT CJ.	9/4/2006	DISM ISSE D	545 ND
307	GO NO 889 ND-FEB-05	CIVIL SUIT	264	2002	SUIT FOR EJECTMENT AND RECOVERY	Shri S.C.Nayyar	Shri Ashok Kumar Gupta	SH. RAKESH PANDIT CJ.	2/11/2005	DEC REED	889 ND
308	GO NO 890 ND-FEB-05	CIVIL SUIT	529	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	KAMAL KISHORE	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	2/21/2005	DISM ISSE D	890 ND
309	GO NO 891 ND-FEB-05	CIVIL SUIT	18	1998	SUIT FOR DECLARATION WITH CONSEQUENTIAL RELIEF	SMT. MAYA	MRS. S. SARASWATHY	SH. SANJAY SHARMA	2/23/2005	DEC REED	891 ND
310	GO NO 892 ND-FEB-05	CIVIL SUIT	308	2004	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	SHRI ASHISH MANI JAIN	SH. MANISH GUPTA CJ.	2/21/2005	DEC REED	892 ND

311	GO NO 893 ND-FEB-05	CIVIL SUIT	701	2004		SMT. NIRMAL KANTA	STATE	MS. SEEMA MAINI	2/1/2005	DISM ISSE D DEFA ULT	893 ND
312	GO NO 895 ND-FEB-05	CIVIL SUIT	5	2005		M/S MICRO ENGINEERS	M/S TELEMATS INDIA PVT. LTD.	SH. GAUTAM MANAN CJ.	2/28/2005	SETT LED	895 ND
313	GO NO 896 ND-FEB-05	CIVIL SUIT	25	2005	SUIT FOR RECOVERY OF DAMAGES	Shri Paramjit Singh Aneja	Shri Lov Preet Malik	SH. GAUTAM MANAN CJ.	2/2/2005	COM PRO MISE D	896 ND
314	GO NO 897 ND-FEB-05	CIVIL SUIT	227	2004	SUIT FOR RECOVERY	CANARA BANK	SH. SUNIL KUMAR	SH. GAUTAM MANAN CJ.	2/3/2005	DEC REED	897 ND
315	GO NO 898 ND-FEB-05	CIVIL SUIT	502	2004	SUIT FOR RECOVERY	M/s. INDRAPRASTHA GAS LIMITED	MR. ASHOK	SH. GAUTAM MANAN CJ.	2/14/2005	D/W	898 ND
316	GO NO 899 ND-FEB-05	CIVIL SUIT	356	2004	SUIT FOR RECOVERY	SH. YASHPAL SINGH	SH. CHANDRESH SINGH	SH. GAUTAM MANAN CJ.	2/21/2005	DEC REED	899 ND
317	GO NO 900 ND-FEB-05	CIVIL SUIT	M-38	2004	Suit for Declaration and Recovery	Sh. S.Q.Azad	M/S J.A.C. Air Services Pvt. Ltd	SH. GAUTAM MANAN CJ.	2/26/2005	DISM ISSE D	900 ND
318	GO NO 901 ND-FEB-05	CIVIL SUIT	333	2004	SUIT FOR RECOVERY	M/ s Tata Consultancy Services Ltd	Anuj Gupta	SH. GAUTAM MANAN CJ.	2/14/2005	D/W	901 ND
319	GO NO 902 ND-FEB-05	CIVIL SUIT	16	2002	SUIT FOR RECOVERY	M/S. Rachna Enterprises	M/s. Anjana Movies	SH. GAUTAM MANAN CJ.	2/4/2005	DEC REED	902 ND
320	GO NO 903 ND-FEB-05	CIVIL SUIT	899	2002		MANGAL SAIN VERMA	THE STATE	MS. SEEMA MAINI	2/25/2005	DISM ISSE D DEFA ULT	903 ND
321	GO NO 905 ND-FEB-05	CIVIL SUIT	717	1996	SUIT FOR DECLARATION,PER MANENT & MANDATORY INJUNCTION	OM PRAKASH	SMT. BADAMI DEVI	SH. VIPIN KUMAR RAI CJ.	2/8/2005	DEC REED	905 ND
322	GO NO 906 ND-FEB-05	CIVIL SUIT	32	2004	SUIT FOR RECOVERY	Hongkong & Shanghai Banking Corporation	VIJAY AHLUWALIA	SH. SUMIT DASS	2/1/2005	DEC REED	906 ND

323	GO NO 907 ND-FEB-05	CIVIL SUIT	134	2003	SUIT FOR SPECIFIC PERFORMANCE	SH. P.L. NARANG	MR. RAJENDER KUMAR	SH. GAUTAM MANAN CJ.	2/9/2005	DEC REED	907 ND
324	GO NO 908 ND-FEB-05	CIVIL SUIT	M-8	2002		BORAR AND COMPANY	SUNIL BHANSALI	SH. GAUTAM MANAN CJ.	2/19/2005	AWA RD	908 ND
325	GO NO 909 ND-FEB-05	CIVIL SUIT	33	2004	SUIT FOR RECOVERY	Hongkong & Shanghai Banking Corporation	KAILASH AHLUWALIA	SH. SUMIT DASS	2/1/2005	DEC REED	909 ND
326	GO NO 910 ND-FEB-05	CIVIL SUIT	126	2004	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SMT. LAKHBIRI	M/s Quality Printers Pvt. Ltd.	SH. LOKESH KUMAR SHARMA CJ.	2/28/2005	DISM ISSE D	910 ND
327	GO NO 911 ND-FEB-05	CIVIL SUIT	73	2005	SUIT FOR DECLARATION & PERMANENT INJUNCTION	SHRI PURAN SINGH	NORTH DELHI POWER LIMITED	SH. MANOJ KUMAR CJ.	2/19/2005	RETU RNE D	911 ND
328	GO NO 912 ND-FEB-05	CIVIL SUIT	116	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/S. AJAY PUMPS & SPARES	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	2/26/2005	RETU RNE D	912 ND
329	GO NO 913 ND-FEB-05	CIVIL SUIT	334	2003	SUIT FOR PERMANENT INJUNCTION	SH. AJAY SINGH	M/S GURUKRIPA MOTORS & FINANCE	SH. SANJAY SHARMA	2/17/2005	DISP OSE D	913 ND
330	GO NO 914 ND-FEB-05	CIVIL SUIT	92	2001	SUIT FOR DECLARATION & PERMANENT INJUNCTION	SH. RANDHIR SINGH	SHRI CHARAN DASS	SH. ANIL KUMAR	2/10/2005	DEC REED	914 ND
331	GO NO 915 ND-FEB-05	CIVIL SUIT	184-02	2001	SUIT FOR RECOVERY	Sh. K.C. Uttreja	Delhi Development Authority	MS. MADHU JAIN	2/2/2005	DEC REED	915 ND
332	GO NO 001 ND-MAR-05	CIVIL SUIT	799	2003		Smt. Raj Rani Sharma	STATE	MS. SEEMA MAINI	3/1/2005	ALLO WED	001 ND
333	GO NO 002 ND-MAR-05	CIVIL SUIT	534	2004		Smt Sarla Dogra	The Government OfNCT, Delhi	MS. SEEMA MAINI	3/1/2005	DISM ISSE D DEFA ULT	002 ND
334	GO NO 003 ND-MAR-05	CIVIL SUIT	871	2002		Nalin Grover	STATE	MS. SEEMA MAINI	3/1/2005	D.N.P	003 ND
335	GO NO 004 ND-MAR-05	CIVIL SUIT	3	2004		SH. PURAN CHAND CHOUDHARY	THE STATE	MS. SEEMA MAINI	3/2/2005	ALLO WED	004 ND

336	GO NO 005 ND-MAR-05	CIVIL SUIT	245	2004		GURNAM KAUR	STATE	MS. SEEMA MAINI	3/2/2005	DISM ISSE D DEFA ULT	005 ND
337	GO NO 039 ND-MAR-05	CIVIL SUIT	123	2002	SUIT FOR SPECIFIC PERFORMANCE & INJUNCTION	MS. POONAM KHATTAR	SMT. CHANAN DEVI	SH. SUNIL CHOUDHARY	3/1/2005	SATI SFIE D	039 ND
338	GO NO 541 ND ATTACHED WITH 930	CIVIL SUIT	M-27	2005	SUIT FOR RECOVERY	UNION BANK OF INDIA	SH. M.R. RAMACHANDER	SH. SANJAY JINDAL CJ.	8/26/2006	DISM ISSE D	541 ND
339	GO NO 916 ND-FEB-05	CIVIL SUIT	49	2009	SUIT FOR SPECIFIC PERFORMANCE	M/s Associated Manufacturers and Overseas Exporters	The Delhi Development Authority	SH. AJAY PANDEY CJ.	2/5/2005	DISM ISSE D	916 ND
340	GO NO 918 ND-FEB-05	CIVIL SUIT	346	1999	Suit for Declaration and Mandatory Injunction	Shri Shiv Singh	State Bank of India	SH. SANJAY BANSAL CJ.	2/26/2005	DISM ISSE D	918 ND
341	GO NO 919 ND-FEB-05	CIVIL SUIT	23-97	1992	SUIT FOR PERMANENT INJUNCTION	SMT. SHANTI DEVI	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	2/2/2005	DISM ISSE D	919 ND
342	GO NO 920 ND-FEB-05	CIVIL SUIT	27-97	1992	SUIT FOR PERMANENT INJUNCTION	SMT. DURGA DEVI	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	2/2/2005	DISM ISSE D	920 ND
343	GO NO 922 ND-FEB-05	CIVIL SUIT	825	2002	SUIT FOR RECOVERY	SURJAN SINGH	SH. SUNIL SANSANWAL	SH. MANISH GUPTA CJ.	2/7/2005	COM PRO MISE D	922 ND
344	GO NO 924 ND-FEB-05	CIVIL SUIT	138	1992	SUIT FOR PERMANENT INJUNCTION	Ms.Shashi Kapoor	Sh.Vijay Kapoor	SH. SANJAY JINDAL CJ.	2/7/2005	DEC REED	924 ND
345	GO NO 925 ND-FEB-05	CIVIL SUIT	138	2002	Suit for Declaration	SHRI ANIL KUMAR RAGHAV	SHRI YOGESH CHAUDHARY	SH. GORAKH NATH PANDEY	2/5/2005	DEC REED	925 ND
346	GO NO 926 ND-FEB-05	CIVIL SUIT	386	2002	SUIT FOR RECOVERY	M/s. BPL Sanyo Utilities and Appliances Ltd	M/s Divya Electronics	SH. RAJINDER KUMAR	2/26/2005	DEC REED	926 ND

347	GO NO 927 ND-FEB-05	CIVIL SUIT	474	1996	SUIT FOR RECOVERY	SMT. SUNITA GUPTA	M/S. HERBICIDES (INDIA) LTD.	SH. LOKESH KUMAR SHARMA CJ.	2/10/2005	DEC REED	927 ND
348	GO NO 928 ND-FEB-05	CIVIL SUIT	1235	1999	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	M/s. Goel Steel Corp	BSES Yamuna Power Ltd	SH. MUKESH KUMAR GUPTA	2/5/2005	RETU RNE D	928 ND
349	GO NO 929 ND-FEB-05	CIVIL SUIT	94	2005	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Shri Vijay Kumar Gahlot	BSES Yamuna Power Ltd	SH. MANOJ KUMAR CJ.	2/26/2005	RETU RNE D	929 ND
350	GO NO 930 ND-FEB-05	CIVIL SUIT	154	2004	SUIT FOR RECOVERY	UNION BANK OF INDIA	SH. M.R. RAMACHANDER	SH. SANJAY BANSAL CJ.	2/28/2005	DISM ISSE D	930 ND
351	GO NO 932 ND-FEB-05	CIVIL SUIT	125	2002	SUIT FOR PERMANENT INJUNCTION	SHRI SURINDER VIJAY	SH. PRATAP SINGH	SH. BALWANT RAI	2/14/2005	DISM ISSE D DEFA ULT	932 ND
352	GO NO 933 ND-FEB-05	CIVIL SUIT	694	2002		MALKHAN SINGH	STATE	SH. VINOD YADAV	2/14/2005	DISM ISSE D DEFA ULT	933 ND
353	GO NO 934 ND-FEB-05	CIVIL SUIT	M-47	2004	SUIT FOR PERMANENT INJUNCTION	DR. VIJAY INDER KUMAR SHARMA	SH. B.R. VERMA	SH. BALWANT RAI	2/19/2005	DISM ISSE D DEFA ULT	934 ND
354	GO NO 935 ND-FEB-05	CIVIL SUIT	EX-94	2004	SUIT FOR RECOVERY	RAM KUMAR GUPTA	SHASHI KANT SAINI	SH. SANJAY JINDAL CJ.	2/18/2005	DISM ISSE D	935 ND
355	GO NO 936 ND-FEB-05	CIVIL SUIT	EX-87	2004		M/S NARSINGH DASS &CO.PVT.LTD.	M/S NEERU ART PRINTERS	SH. SANJAY JINDAL CJ.	2/11/2005	D.N.P	936 ND
356	GO NO 937 ND-FEB-05	CIVIL SUIT	437	2002	SUIT FOR MANDATORY INJUNCTION	PRITPAL SINGH KOHLI	SH. SUKHDEV SINGH	SH. MANISH GUPTA CJ.	2/23/2005	DISM ISSE D	937 ND
357	GO NO 938 ND-FEB-05	CIVIL SUIT	58	2004	SUIT FOR INJUNCTION	Shri Harish Nayyar	Sh Harsh Talwah	SH. RAJESH KUMAR GOEL	2/19/2005	DEC REED	938 ND

358	GO NO 939 ND-FEB-05	CIVIL SUIT	M-44	2004	SUIT FOR RECOVERY	Smt. N. Maheshwari	D. C. M. Financial Services Ltd.	MS. SUNENA SHARMA CJ.	2/22/2005	DISM ISSE D DEFA ULT	939 ND
359	GO NO 940 ND-FEB-05	CIVIL SUIT	452	2002	SUIT FOR POSSESSION	SH BABU LAL	SH KISHAN LAL	SH. RAKESH PANDIT CJ.	2/21/2005	DEC REED	940 ND
360	GO NO 941 ND-FEB-05	CIVIL SUIT	63	2004	SUIT FOR PERMANENT INJUNCTION	Sh. Praveen Kumar Arora	Mrs. Kailash Rani	SH. NAVEEN ARORA	2/17/2005	COM PRO MISE D	941 ND
361	GO NO 007 ND-MAR-05	CIVIL SUIT	720	2003		SMT. SAVITA SAXENA	STATE	MS. SEEMA MAINI	3/3/2005	DISM ISSE D DEFA ULT	007 ND
362	GO NO 008 ND-MAR-05	CIVIL SUIT	46	2002		Goverdhan Lal Sharma	THE STATE	MS. SEEMA MAINI	3/3/2005	ALLO WED	008 ND
363	GO NO 009 ND-MAR-05	CIVIL SUIT	213	2004		SHEETAL KAUR	THE STATE	MS. SEEMA MAINI	3/5/2005	ALLO WED	009 ND
364	GO NO 010 ND-MAR-05	CIVIL SUIT	752	2004		SMT. KAILASH RANI	THE STATE	MS. SEEMA MAINI	3/5/2005	DISM ISSE D DEFA ULT	010 ND
365	GO NO 011 ND-MAR-05	CIVIL SUIT	324	2004		Smt, Anuradha @ Neelam	STATE	MS. SEEMA MAINI	3/10/2005	D.N.P	011 ND
366	GO NO 012 ND-MAR-05	CIVIL SUIT	540	2004		Smt. Basanti Devi	Smt. Kamla Devi	SH. DAYA PRAKASH	3/1/2005	DISP OSE D	012 ND
367	GO NO 013 ND-MAR-05	CIVIL SUIT	643	2003		SH. SHYAM BABU GUPTA	SH. CHUNI LAL	SH. DAYA PRAKASH	3/2/2005	DISP OSE D	013 ND
368	GO NO 014 ND-MAR-05	CIVIL SUIT	357	2004		SHRI R.L. SURI	ASHOK KUMAR CHOUDHARY	SH. DAYA PRAKASH	3/2/2005	DISM ISSE D DEFA ULT	014 ND

369	GO NO 015 ND-MAR-05	CIVIL SUIT	126	2004		M/s. Narula Hardware Store	Shri Chhaju Lal Aggarwal	SH. DAYA PRAKASH	3/2/2005	DISP OSE D	015 ND
370	GO NO 016 ND-MAR-05	CIVIL SUIT	545	2004		M/s. Narula Hardware Store	Shri Chhaju Lal Aggarwal	SH. DAYA PRAKASH	3/2/2005	DISP OSE D	016 ND
371	GO NO 017 ND-MAR-05	CIVIL SUIT	354	2004		Kaushalaya Devi	Smt. Satvinder Kaur	SH. DAYA PRAKASH	3/3/2005	DISP OSE D	017 ND
372	GO NO 018 ND-MAR-05	CIVIL SUIT	468	2004	SUIT FOR PERMANENT INJUNCTION	Shri Harjit Singh	Shri Yudhvir Phogat	SH. DAYA PRAKASH	3/3/2005	DISP OSE D	018 ND
373	GO NO 019 ND-MAR-05	CIVIL SUIT	444	2003		SURENDER SINGH RATHORS	SMT. PARMESHWARI DEVI	SH. DAYA PRAKASH	3/4/2005	DISP OSE D	019 ND
374	GO NO 020 ND-MAR-05	CIVIL SUIT	474	2004		Sh. Surender Singh	M/s MAHAKALI CAPITAL INVESTMENTS SERVICES PVT.LTD.	SH. DAYA PRAKASH	3/4/2005	DISP OSE D	020 ND
375	GO NO 021 ND-MAR-05	CIVIL SUIT			ROBKAR						021 ND
376	GO NO 022 ND-MAR-05	CIVIL SUIT	ESIC-52	2004		E.S.I/E.P.F.	E.S.I. CORPORATION	SH. DAYA PRAKASH	3/5/2005	DISM ISSE D	022 ND
377	GO NO 023 ND-MAR-05	CIVIL SUIT	ESIC-36	2004		E.S.I/E.P.F.	E.S.I. CORPORATION	SH. DAYA PRAKASH	3/5/2005	DISM ISSE D	023 ND
378	GO NO 024 ND-MAR-05	CIVIL SUIT	ESIC-38	2004		E.S.I/E.P.F.	E.S.I. CORPORATION	SH. DAYA PRAKASH	3/5/2005	DISM ISSE D	024 ND
379	GO NO 025 ND-MAR-05	CIVIL SUIT	184	2004	SUIT FOR POSSESION	M/S HERMES TRAVEL & CARGO PVT. LTD.	MRS.TANIA RIKHI	SH. DAYA PRAKASH	3/11/2005	D.N.P	025 ND
380	GO NO 026 ND-MAR-05	CIVIL SUIT	185	2004	SUIT FOR POSSESION	M/S HERMES TRAVEL & CARGO PVT. LTD.	DR.S.S.RIKHI	SH. DAYA PRAKASH	3/11/2005	D.N.P	026 ND
381	GO NO 027 ND-MAR-05	CIVIL SUIT	ESIC-3	2004		M/S FINESSE ENTERPRISES	EMPLOYEES STATE INSURANCE	SH. DAYA PRAKASH	3/14/2005	DISM ISSE D	027 ND
382	GO NO 028 ND-MAR-05	CIVIL SUIT	88	2004		M/S SHRI RAM RAYONS	EXPRESS SHIPPING & CARRIERS LTD	SH. DAYA PRAKASH	3/16/2005	DISP OSE D	028 ND

383	GO NO 029 ND-MAR-05	CIVIL SUIT	5	2004	SUIT FOR POSSESSION	M/S HERMES TRAVEL & CARGO PVT. LTD.	MRS.TANIA RIKHI	SH. DAYA PRAKASH	3/16/2005	D.N.P	029 ND
384	GO NO 030 ND-MAR-05	CIVIL SUIT	6	2004	SUIT FOR POSSESSION	M/S HERMES TRAVEL & CARGO PVT. LTD.	DR.S.S.RIKHI	SH. DAYA PRAKASH	3/16/2005	D.N.P	030 ND
385	GO NO 031 ND-MAR-05	CIVIL SUIT	13	2004		Shri Sadhu Rarn	Shri Surinder Kumar	SH. DAYA PRAKASH	3/17/2005	DISP OSE D	031 ND
386	GO NO 033 ND-MAR-05	CIVIL SUIT	405	2004		SH MOHAN KAILASH JOLLY	SH. JASPAL SINGH CHADHA	SH. DAYA PRAKASH	3/22/2005	D.N.P	033 ND
387	GO NO 034 ND-MAR-05	CIVIL SUIT	575	2004		DR. A.K. NAYYAR	SHRI RANJEET SINGH	SH. DAYA PRAKASH	3/23/2005	DISP OSE D	034 ND
388	GO NO 036 ND-MAR-05	CIVIL SUIT	EX-38	2003	SUIT FOR PURPOSES	M/S. MUKAND SINGH & SONS. CONTRACTORS	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/11/2005	DISM ISSE D DEFA ULT	036 ND
389	GO NO 037 ND-MAR-05	CIVIL SUIT	92	2002	SUIT FOR RECOVERY	M/S PANKAJ METALS	M/S NAVBHARAT ELECTRONICS	SH. SUNIL CHOUDHARY	3/1/2005	DEC REED	037 ND
390	GO NO 038 ND-MAR-05	CIVIL SUIT	99-2	1996	SUIT FOR RECOVERY	M/S PANKAJ METALS	M/S. RAMA ELECTRONICS	SH. SUNIL CHOUDHARY	3/1/2005	DEC REED	038 ND
391	GO NO 040 ND-MAR-05	CIVIL SUIT	284	2000	SUIT FOR POSSESSION	SMT. SHANTI	SH. UPENDER CHOUDHARY	SH. SUNIL CHOUDHARY	3/2/2005	DISM ISSE D	040 ND
392	GO NO 041 ND-MAR-05	CIVIL SUIT	309	2004	SUIT FOR RECOVERY	SMT. POOJA LAKHINA	SHRI ASHOK KUMAR SETIYA	SH. SUNIL CHOUDHARY	3/2/2005	D/W	041 ND
393	GO NO 042 ND-MAR-05	CIVIL SUIT	141	2000	SUIT FOR RECOVERY	SIEL LIMITED	SHRI LAJPAT PRAKASH MANGLA	SH. SUNIL CHOUDHARY	3/2/2005	DISM ISSE D DEFA ULT	042 ND
394	GO NO 043 ND-MAR-05	CIVIL SUIT	21_03	1994	SUIT FOR RECOVERY OF POSSESSION AND DAMAGES	Shri Atam Prakash Malik	Shri Govindan Soman	SH. SUNIL CHOUDHARY	3/2/2005	D/W	043 ND

395	GO NO 044 ND-MAR-05	CIVIL SUIT	31	2003	Suit for Permanant Injunction	Chander Prakash Magoon	Smti. Sneh Lata Magoon	SH. SUNIL CHOUDHARY	3/4/2005	DISM ISSE D DEFA ULT	044 ND
396	GO NO 045 ND-MAR-05- ROBKAR	CIVIL SUIT	M-51	2004	ROBKAR						045 ND
397	GO NO 046 ND-MAR-05	CIVIL SUIT	43	2005	Suit for Permanant Injunction	Shri Ram Bharara	Shri Avtar Singh Mahna	SH. SUNIL CHOUDHARY	3/7/2005	SETT ELD	046 ND
398	GO NO 047 ND-MAR-05	CIVIL SUIT	387	2004	SUIT FOR RECOVERY	M/S. THE STRUCTURAL WATER PROOFING CO. (PVT.) LTD.	M/S. U.P. STATE BRIDGE CORPORATION LTD.	SH. SUNIL CHOUDHARY	3/10/2005	D/W	047 ND
399	GO NO 049 ND-MAR-05	CIVIL SUIT	5	2002	SUIT FOR THE RENDITION OF ACCOUNTS	SHRI AMAR KIRTI SABHARWAL	SHRI SHEETAL GAMBHIR	SH. SUNIL CHOUDHARY	3/14/2005	DISM ISSE D	049 ND
400	GO NO 050 ND-MAR-05	CIVIL SUIT	62	2002	SUIT FOR POSSESSION	CHINTRAMPURI	AMARJIT SINGH	SH. SUNIL CHOUDHARY	3/17/2005	REJE CTED	050 ND
401	GO NO 051 ND-MAR-05	CIVIL SUIT	364	2001	SUIT FOR RECOVERY	Bank of India	Hira Lal	SH. SUNIL CHOUDHARY	3/19/2005	DEC REED	051 ND
402	GO NO 052 ND-MAR-05	CIVIL SUIT	228	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SH. SURJEET SINGH	SH. PARAMJIT SINGH	SH. TARUN KUMAR SAHRAWAT	3/3/2005	COM PRO MISE D	052 ND
403	GO NO 054 ND-MAR-05	CIVIL SUIT	714	2003	SUIT FOR RECOVERY	State Bank of India	Jitender Kumar Sudan	SH. TARUN KUMAR SAHRAWAT	3/4/2005	DEC REED	054 ND
404	GO NO 055 ND-MAR-05	CIVIL SUIT	617	2004	SUIT FOR RECOVERY	CENTRAL BANK OF INDIA	Mr.EHTRAM SIDDIQUI	SH. TARUN KUMAR SAHRAWAT	3/4/2005	DEC REED	055 ND
405	GO NO 056 ND-MAR-05	CIVIL SUIT	250	2003	Suit for declaration, injunction and specific performance	Smt Amarjeet Kaur	Sh. Bhim Sain Gupta	SH. TARUN KUMAR SAHRAWAT	3/5/2005	COM PRO MISE D	056 ND
406	GO NO 057 ND-MAR-05	CIVIL SUIT	826	2003	SUIT FOR RECOVERY	SHRI ANUPAM SHARMA	SHRI ROOPAK SHARMA	SH. TARUN KUMAR SAHRAWAT	3/10/2005	DEC REED	057 ND

407	GO NO 058 ND-MAR-05	CIVIL SUIT	844	2003	SUIT FOR RECOVERY	M/s. Nikkon Air Freight Service Pvt. Ltd.	M/s.Active Wear Mercandising	SH. TARUN KUMAR SAHRAWAT	3/11/2005	DEC REED	058 ND
408	GO NO 059 ND-MAR-05	CIVIL SUIT	762	2003	SUIT FOR RECOVERY	M/s Virtue Finance Ltd.	SHRI SUDHIR KUMAR	SH. TARUN KUMAR SAHRAWAT	3/14/2005	DISM ISSE D	059 ND
409	GO NO 060 ND-MAR-05	CIVIL SUIT	455	2003	SUIT FOR RECOVERY	SMT JASWANT KAUR	M/s Lucky Cloth House	SH. TARUN KUMAR SAHRAWAT	3/14/2005	DISM ISSE D DEFA ULT	060 ND
410	GO NO 061 ND-MAR-05	CIVIL SUIT	423	2004	Suit for Permanant Injunction	PRIYA LIMITED	DR. (MRS.) VIJAY RAINA	SH. TARUN KUMAR SAHRAWAT	3/14/2005	COM PRO MISE D	061 ND
411	GO NO 062 ND-MAR-05	CIVIL SUIT	37	2005	SUIT FOR DECLARATION	Deepak Kumar	M/S E T I L	SH. TARUN KUMAR SAHRAWAT	3/19/2005	SATI SFIE D	062 ND
412	GO NO 063 ND-MAR-05	CIVIL SUIT	335	2004	SUIT FOR RECOVERY	M/S. BAL AMRIT CREDIT CO.	BHAGWAN DAS SHARMA	SH. SHAILENDER MALIK LD. CJ.	3/22/2005	DISM ISSE D DEFA ULT	063 ND
413	GO NO 064 ND-MAR-05	CIVIL SUIT	84	2005	Suit for Permanant Injunction	SMT. RAKESH KUMARI	KARAM CHAND	SH. SHAILENDER MALIK LD. CJ.	3/30/2005	DISM ISSE D DEFA ULT	064 ND
414	GO NO 065 ND-MAR-05	CIVIL SUIT	163	2004	SUIT FOR RECOVERY	Punjab & Sind Bank	Harvinder Pal Singh	SH. PULASTYA PRAMACHAL A CJ.	3/10/2005	DEC REED	065 ND
415	GO NO 066 ND-MAR-05	CIVIL SUIT	1136	2002	SUIT FOR RECOVERY	SATKAR MOTORS PVT. LTD.	SH. MANJEET SINGH	SH. PULASTYA PRAMACHAL A CJ.	3/11/2005	DISM ISSE D	066 ND
416	GO NO 067 ND-MAR-05	CIVIL SUIT	513	2002	SUIT FOR EJECTMENT/POSSE SSION	M/S Jiwan Indutries (P) Ltd	Sh. Ramesh Chander Juneja	SH. PULASTYA PRAMACHAL A CJ.	3/14/2005	DEC REED	067 ND
417	GO NO 068 ND-MAR-05	CIVIL SUIT	577	2002	SUIT FOR RECOVERY	M/s Transport Corporation of India Ltd.	M/s German Dyes & Chemicals	SH. PULASTYA PRAMACHAL A CJ.	3/15/2005	DEC REED	068 ND

418	GO NO 069 ND-MAR-05	CIVIL SUIT	198	2002	SUIT FOR RECOVERY	M/s Amar Textiles	Ms. Soma Dass	SH. PULASTYA PRAMACHAL A.CJ.	3/15/2005	DEC REED	069 ND
419	GO NO 070 ND-MAR-05	CIVIL SUIT	551	2002	Suit for Permanant Injunction	SARWAN KUMAR	SMT. KAMLA	SH. PULASTYA PRAMACHAL A.CJ.	3/16/2005	SATI SFIE D	070 ND
420	GO NO 071 ND-MAR-05	CIVIL SUIT	89	2005	Suit for Permanant Injunction	SH. AMIT GUPTA	SH. JAGJIT KUMAR	SH. PULASTYA PRAMACHAL A.CJ.	3/18/2005	SATI SFIE D	071 ND
421	GO NO 073 ND-MAR-05	CIVIL SUIT	300	2002	SUIT FOR RECOVERY	Bank of India	M/S Law & Justice Publications	SH. PULASTYA PRAMACHAL A.CJ.	3/24/2005	DISM ISSE D	073 ND
422	GO NO 292 ND-MAR-05 attached whit 64	CIVIL SUIT	M-30	2005	Suit for Permanant Injunction	RAKESH KUMARI	KARAM CHAND	SH. SHAILENDER MALIK LD. CJ.	10/29/2005	DISM ISSE D	292 ND
423	GO NO 1071 ND- MAR-05 attached whit 41	CIVIL SUIT	M-52	2005		SMT SHANTI	SH. UPENDER CHOUDHARY	SH. SUNIL CHOUDHARY	10/3/2005	RETU RNE D	1071 ND
424	GO NO 074 ND-MAR-05	CIVIL SUIT	54	2002	SUIT FOR DEFAMATION AND DAMAGES	M/s Physiotherapy Forum	Dr. S.Y. Kothari	SH. PULASTYA PRAMACHAL A.CJ.	3/24/2005	DISM ISSE D	074 ND
425	GO NO 075 ND-MAR-05	CIVIL SUIT	22	2002	SUIT FOR SPECIFIC PERFORMANCE AND INJUNCTION.	Sh. Kherati Lal	Smt. Bala Rani	SH. PULASTYA PRAMACHAL A.CJ.	3/1/2005	DEC REED	075 ND
426	GO NO 076 ND-MAR-05	CIVIL SUIT	9	2004	SUIT FOR RECOVERY	SH. PAWAN SHARMA	SMT. ALPANA SHARMA	SH. PULASTYA PRAMACHAL A.CJ.	3/1/2005	DEC REED	076 ND
427	GO NO 077 ND-MAR-05	CIVIL SUIT	1122	2002	SUIT FOR EJECTMENT AND RECOVERY	SALAMUNISA	SH. KRISHAN LAL	SH. PULASTYA PRAMACHAL A.CJ.	3/3/2005	SATI SFIE D	077 ND
428	GO NO 078 ND-MAR-05	CIVIL SUIT	876	2002	SUIT FOR MANDATORY AND PERMANENT INJUNCTION,RECO VERY OF DAMAGES	Sh. Chunni Lal	Sh. Darshan Lal	SH. PULASTYA PRAMACHAL A.CJ.	3/5/2005	DEC REED	078 ND

429	GO NO 079 ND-MAR-05	CIVIL SUIT	84	2005	SUIT FOR PERMANENT INJUNCTION	SH. M.D. PANDEY	SH. INDER MOHAN SINGH	SH. PULASTYA PRAMACHAL A.CJ.	3/7/2005	SATI SFIE D	079 ND
430	GO NO 080 ND-MAR-05	CIVIL SUIT	271	2004	SUIT FOR DECLARATION AND CONSEOUENTIAL	RAJPAL	DELHI TAX BAR ASSOCIATION	SH. PULASTYA PRAMACHAL A.CJ.	3/7/2005	SETT ELD	080 ND
431	GO NO 081 ND-MAR-05	CIVIL SUIT	33	2005	SUIT FOR MANDATORY INJUNCTION	Mrs. Suman Sarkar	Mr. Anil Narang	SH. PULASTYA PRAMACHAL A.CJ.	3/9/2005	D/W	081 ND
432	GO NO 083 ND-MAR-05	CIVIL SUIT	26	2005	SUIT FOR RECOVERY	M/s V&C VAULTS & FINANCE PVT. LTD	M.G. CHAUDHARY	SH. PULASTYA PRAMACHAL A.CJ.	3/19/2005	DEC REED	083 ND
433	GO NO 084 ND-MAR-05	CIVIL SUIT	641	2002	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD.	Shri Rati Ram	SH. SHAILENDER MALIK LD. CJ.	3/11/2005	COM PRO MISE D	084 ND
434	GO NO 085 ND-MAR-05	CIVIL SUIT	297	2002	SUIT FOR POSSESSION AND MESNE PROFITS	JOTINDER SHARMA	SUNITA DUTT	SH. SHAILENDER MALIK LD. CJ.	3/21/2005	COM PRO MISE D	085 ND
435	GO NO 086 ND-MAR-05	CIVIL SUIT	384	2004	SUIT FOR RECOVERY	Bank of India	Sh. Rajender Prasad	SH. SHAILENDER MALIK LD. CJ.	3/2/2005	COM PRO MISE D	086 ND
436	GO NO 087 ND-MAR-05	CIVIL SUIT	370	2003	SUIT FOR RENDITION OF ACCOUNTS AND RECOVERY	Shri Sanjeev Jindal	M/S SWAN TOUR & TRAVEL	SH. SHAILENDER MALIK LD. CJ.	3/10/2005	DISM ISSE D	087 ND
437	GO NO 088 ND-MAR-05	CIVIL SUIT	55	2005	SUIT FOR PERMANENT INJUNCTION	IDRIS KHAN	MRS. SAEEDA BEGUM	SH. SHAILENDER MALIK LD. CJ.	3/2/2005	COM PRO MISE D	088 ND
438	GO NO 089 ND-MAR-05	CIVIL SUIT	119	2004	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	SHAM S. KHANNA	AMERICAN EXPRESS BANK Ltd	SH. SHAILENDER MALIK LD. CJ.	3/7/2005	DISM ISSE D	089 ND
439	GO NO 090 ND-MAR-05	CIVIL SUIT	168	2002	SUIT FOR RECOVERY	ROHIT JAIN	PRAVEEN AHUJA	SH. SHAILENDER MALIK LD. CJ.	3/5/2005	DISM ISSE D DEFA ULT	090 ND

440	GO NO 091 ND-MAR-05	CIVIL SUIT	908	2002	SUIT FOR RECOVERY	M/s. Swastik Knits Pvt. Ltd.	M/s. Mandira Creations Pvt. Ltd.	SH. SHAILENDER MALIK LD. CJ.	3/7/2005	DEC REED	091 ND
441	GO NO 092 ND-MAR-05	CIVIL SUIT	104	2005	SUIT FOR PERMANENT AND PERPETUAL INJUNCTION	SH. J.D. SHARMA	SH. H.S. GULARIA	SH. SHAILENDER MALIK LD. CJ.	3/28/2005	COM PRO MISE D	092 ND
442	GO NO 093 ND-MAR-05	CIVIL SUIT	27	2004	SUIT FOR RECOVERY	SH. HEMANT KUMAR	SH. NARESH KUMAR CJ. MALHOTRA	SH. SHAILENDER MALIK LD. CJ.	3/22/2005	DEC REED	093 ND
443	GO NO 095 ND-MAR-05	CIVIL SUIT	271	2002		SMT. SANTOSH DEVI	THE STATE	SH. V.K. GOEL CJ.	3/1/2005	ALLO WED	095 ND
444	GO NO 096 ND-MAR-05	CIVIL SUIT	94	2001		SH. RAJENDER SINGH	THE STATE	SH. V.K. GOEL CJ.	3/1/2005	ALLO WED	096 ND
445	GO NO 097 ND-MAR-05	CIVIL SUIT	655	2003		SMT. CHANCHLA RANI	THE STATE	SH. V.K. GOEL CJ.	3/1/2005	ALLO WED	097 ND
446	GO NO 098 ND-MAR-05	CIVIL SUIT	141	2003		B. SUDHIR RAU	THE STATE	SH. V.K. GOEL CJ.	3/2/2005	ALLO WED	098 ND
447	GO NO 099 ND-MAR-05	CIVIL SUIT	857	2003		SH. VINAY AGGARWAL	THE STATE	SH. V.K. GOEL CJ.	3/7/2005	ALLO WED	099 ND
448	GO NO 100 ND-MAR-05	CIVIL SUIT	115	2004		SH. HARI SINGH	THE STATE	SH. V.K. GOEL CJ.	3/9/2005	ALLO WED	100 ND
449	GO NO 101 ND-MAR-05	CIVIL SUIT	102	2002		Shri Harminder Singh	STATE	SH. V.K. GOEL CJ.	3/11/2005	DISM ISSE D DEFA ULT	101 ND
450	GO NO 103 ND-MAR-05	CIVIL SUIT	127	2003		SMT. INDRA SAINI	THE STATE	SH. V.K. GOEL CJ.	3/11/2005	ALLO WED	103 ND
451	GO NO 104 ND-MAR-05	CIVIL SUIT	76	2004		SMT. KIRAN THAKUR	THE STATE	SH. V.K. GOEL CJ.	3/11/2005	ALLO WED	104 ND
452	GO NO 105 ND-MAR-05	CIVIL SUIT	922	2002		SMT. KULDEEP KAUR	THE STATE	SH. V.K. GOEL CJ.	3/17/2005	ALLO WED	105 ND
453	GO NO 106 ND-MAR-05	CIVIL SUIT	430	2002		RAJENDER KUMAR WADHWA	STATE	SH. V.K. GOEL CJ.	3/18/2005	D/W	106 ND
454	GO NO 107 ND-MAR-05	CIVIL SUIT	267	2004		SMT. BIMLA DEVI ARORA	THE STATE	SH. V.K. GOEL CJ.	3/18/2005	ALLO WED	107 ND
455	GO NO 108 ND-MAR-05	CIVIL SUIT	779	2002		BHARAT BHUSHAN	STATE	SH. V.K. GOEL CJ.	3/18/2005	ALLO WED	108 ND
456	GO NO 109 ND-MAR-05	CIVIL SUIT	807	2004		ISHWARI DEVI	THE STATE	SH. V.K. GOEL CJ.	3/22/2005	ALLO WED	109 ND

457	GO NO 110 ND-MAR-05	CIVIL SUIT	55	2004		SH. RAJESH SACHDEVA	THE STATE	SH. V.K. GOEL CJ.	3/22/2005	ALLO WED	110 ND
458	GO NO 111 ND-MAR-05	CIVIL SUIT	373	2004		SMT. PHOOL JHARA	THE STATE	SH. V.K. GOEL CJ.	3/23/2005	ALLO WED	111 ND
459	GO NO 112 ND-MAR-05	CIVIL SUIT	247	2004		MOHD. SALIM	THE STATE	SH. V.K. GOEL CJ.	3/24/2005	ALLO WED	112 ND
460	GO NO 113 ND ATTACHED WITH 093	CIVIL SUIT	M-19	2005		SH. HEMANT KUMAR	SH. NARESH MALHOTRA	SH. SHAILENDER MALIK LD. CJ.	9/10/2005	DISP OSE D	113 ND
461	GO NO 113 ND-MAR-05	CIVIL SUIT	567	1997	SUIT FOR PERMANENT INJUNCTION	SARLA SHARMA	THE STATE	SH. V.K. GOEL CJ.	3/24/2005	D/W	113 ND
462	GO NO 114 ND-MAR-05	CIVIL SUIT	834	2004		MASTER DAKSH BASNOTRA	STATE	SH. V.K. GOEL CJ.	3/31/2005	D/W	114 ND
463	GO NO 115 ND-MAR-05	CIVIL SUIT	410	2002		MRS. LILU KUMAR	STATE	SH. V.K. GOEL CJ.	3/31/2005	SINE- DIE	115 ND
464	GO NO 119 ND-MAR-05	CIVIL SUIT	221	2004	SUIT FOR RECOVERY	M/s ICICI Bank Limited	Deepak Mirani	SH. SHAILENDER MALIK LD. CJ.	3/11/2005	DEC REED	119 ND
465	GO NO 120 ND-MAR-05	CIVIL SUIT	101	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI NADEEM	SHRI NAFIS	MS. KIRAN BANSAL LD. CJ.	3/4/2005	DISM ISSE D DEFA ULT	120 ND
466	GO NO 121 ND-MAR-05	CIVIL SUIT	426	2004	SUIT FOR DECLARATION & PERMANENT INJUNCTION	SHYAM SINGH	M/S. BSES RAJDHANI POWER LTD.	MS. KIRAN BANSAL LD. CJ.	3/4/2005	D/W	121 ND
467	GO NO 122 ND-MAR-05	CIVIL SUIT	158	1998		NIRANJAN SINGH	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/4/2005	SETT ELD	122 ND
468	GO NO 176 ND ATTACHED WITH 101	CIVIL SUIT	668	2004		SH. JEET LAL	THE STATE	SH. V.K. GOEL CJ.	3/11/2005	ALLO WED	176 ND
469	GO NO 123 ND-MAR-05	CIVIL SUIT	365	2000	SUIT FOR PERMANENT INJUNCTION	SHRI NEKI RAM AGGARWAL	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/9/2005	DISM ISSE D DEFA ULT	123 ND

470	GO NO 124 ND-MAR-05	CIVIL SUIT	366	2000	SUIT FOR PERMANENT INJUNCTION	SHRI RAJESH AGGARWAL	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/9/2005	DISM ISSE D DEFA ULT	124 ND
471	GO NO 125 ND-MAR-05	CIVIL SUIT	1142	1999	Suit for Declaration with consequential Relief	Sh. Pawan Kumar Solanki	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/9/2005	DEC REED	125 ND
472	GO NO 126 ND-MAR-05	CIVIL SUIT	65	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	Smt. Jasbir Kaur	Smt. Manju Dheri	MS. KIRAN BANSAL LD. CJ.	3/11/2005	DISM ISSE D DEFA ULT	126 ND
473	GO NO 127 ND-MAR-05	CIVIL SUIT	493	2004	SUIT FOR PERMANENT INJUNCTION	SMT. HEMA	SHRI ANIL	MS. KIRAN BANSAL LD. CJ.	3/11/2005	DISM ISSE D DEFA ULT	127 ND
474	GO NO 128 ND-MAR-05	CIVIL SUIT	492	2004	SUIT FOR PERMANENT INJUNCTION	SH. JOHNSON	SHRI ANIL	MS. KIRAN BANSAL LD. CJ.	3/11/2005	DISM ISSE D DEFA ULT	128 ND
475	GO NO 129 ND-MAR-05	CIVIL SUIT	28	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	MOHD TAHIR	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/15/2005	DISM ISSE D	129 ND
476	GO NO 130 ND-MAR-05	CIVIL SUIT	465	1998	SUIT FOR INJUNCTION	Smt. Bharpai	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/17/2005	SATI SFIE D	130 ND
477	GO NO 131 ND-MAR-05	CIVIL SUIT	325	2002	SUIT FOR MANDATORY INJUNCTION	SH. RAJESH KUMAR GUPTA	SOUTH-WEST ELECTRICITY DISTRUBTION COMPANY LIMITED	MS. KIRAN BANSAL LD. CJ.	3/17/2005	SATI SFIE D	131 ND
478	GO NO 132 ND-MAR-05	CIVIL SUIT	636	1998	SUIT FOR PERMANENT INJUNCTION	SHRI PARVEEN KUMAR	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/17/2005	D/W	132 ND
479	GO NO 133 ND-MAR-05	CIVIL SUIT	408	1996	SUIT FOR PERMANENT INJUNCTION	SHRI SHANTI PARKASH	SHRI M.C. BAKSHI	MS. KIRAN BANSAL LD. CJ.	3/18/2005	D/W	133 ND

480	GO NO 134 ND-MAR-05	CIVIL SUIT	218	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/S. AUTOLITE (INDIA)	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/19/2005	DISM ISSE D	134 ND
481	GO NO 135 ND-MAR-05	CIVIL SUIT	65	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI J.C. BATRA	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/21/2005	SATI SFIE D	135 ND
482	GO NO 136 ND-MAR-05	CIVIL SUIT	903	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SH. GULSHAN KALRA	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/21/2005	DISM ISSE D	136 ND
483	GO NO 137 ND-MAR-05	CIVIL SUIT	721	2000	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	GIAN INDER	SH. SATVIR SINGH MAAN	MS. KIRAN BANSAL LD. CJ.	3/22/2005	SATI SFIE D	137 ND
484	GO NO 138 ND-MAR-05	CIVIL SUIT	451	2004	SUIT FOR PERMANENT INJUNCTION	SHRI RAM AVTAR GUPTA	SHRI JOGINDER SANSANWAL	MS. KIRAN BANSAL LD. CJ.	3/22/2005	DISM ISSE D DEFA ULT	138 ND
485	GO NO 139 ND-MAR-05	CIVIL SUIT	123	2005	SUIT FOR PERMANENT INJUNCTION	SHAKEEL AHMED	M/s. BSES RAJDHANI POWER LIMITED	MS. KIRAN BANSAL LD. CJ.	3/22/2005	D/W	139 ND
486	GO NO 140 ND-MAR-05	CIVIL SUIT	37	2005	SUIT POR DECLARATION, MANDATORY AND PERMANENT INJUNCTION	BASANT KUMAR JAIN	DELHI MILK SCHEME	MS. KIRAN BANSAL LD. CJ.	3/22/2005	DISM ISSE D DEFA ULT	140 ND
487	GO NO 171 ND-MAR-05	CIVIL SUIT	206	1998	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	VIJAY KUMAR ARORA	D.D.A.	SH. AJAY PANDEY CJ.	3/5/2005	DEC REED	171 ND
488	GO NO 172 ND-MAR-05	CIVIL SUIT	600-88	1987	SUIT FOR POSSESSION	SHRI MULTANI SINGH	UNION OF INDIA	SH. AJAY PANDEY CJ.	3/7/2005	DISM ISSE D DEFA ULT	172 ND

489	GO NO 173 ND-MAR-05	CIVIL SUIT	R-628	2002	SUIT FOR PERMANENT INJUNCTION	VIJAY KUMAR	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/9/2005	DISM ISSE D DEFA ULT	173 ND
490	GO NO 174 ND-MAR-05	CIVIL SUIT	72	1999	SUIT FOR PERMANENT INJUNCTION	Shri Rajesh Bahl	Delhi Development Authority	SH. AJAY PANDEY CJ.	3/10/2005	D/W	174 ND
491	GO NO 175 ND-MAR-05	CIVIL SUIT	30	2005	SUIT FOR PERMANENT INJUNCTION	SHRI AMARDEV	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/10/2005	COM PRO MISE D	175 ND
492	GO NO 176 ND-MAR-05	CIVIL SUIT	256-02	1992	SUIT FOR RECOVERY	HOLY HEALTH & EDUCATION SOCIETY (REGD.)	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/11/2005	DEC REED	176 ND
493	GO NO 177 ND-MAR-05	CIVIL SUIT	202	1991	SUIT FOR PERMANENT INJUNCTION	SHRI KHEM SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/11/2005	DEC REED	177 ND
494	GO NO 178 ND-MAR-05	CIVIL SUIT	154	1994	SUIT FOR PERMANENT INJUNCTION	SUFI MOHD. SHARIEF	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/11/2005	DISM ISSE D DEFA ULT	178 ND
495	GO NO 179 ND-MAR-05	CIVIL SUIT	224	1991	SUIT FOR PERMANENT INJUNCTION	SHRI PRADEEP KUMAR	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/15/2005	DEC REED	179 ND
496	GO NO 180 ND-MAR-05	CIVIL SUIT	373-02	1993	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	M/S ANANT RAJ AGENCIES	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/15/2005	DISM ISSE D	180 ND
497	GO NO 181 ND-MAR-05	CIVIL SUIT	254	2000	SUIT FOR PERMANENT INJUNCTION	SH. OM PRAKASH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/16/2005	DISM ISSE D	181 ND
498	GO NO 182 ND-MAR-05	CIVIL SUIT	619	1982		CH. DALIP SINGH	VICE CHAIRMAN DDA	SH. AJAY PANDEY CJ.	3/19/2005	SINE- DIE	182 ND
499	GO NO 183 ND-MAR-05	CIVIL SUIT	334	1980		BHOLLY	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/19/2005	SINE- DIE	183 ND

500	GO NO 184 ND-MAR-05	CIVIL SUIT	754	1988	SUIT FOR PERMANENT INJUNCTION	SMT. SHEELA ANAND	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/21/2005	DISM ISSE D DEFA ULT	184 ND
501	GO NO 185 ND-MAR-05	CIVIL SUIT	324	1996	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	DR. R.C. ARYAN	SHRI S.N. MALHOTRA	SH. AJAY PANDEY CJ.	3/22/2005	DISM ISSE D DEFA ULT	185 ND
502	GO NO 186 ND-MAR-05	CIVIL SUIT	478	1993	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	Mehta Building Apartment Owners	M/S. Rajdhani Builders	SH. AJAY PANDEY CJ.	3/22/2005	DEC REED	186 ND
503	GO NO 187 ND-MAR-05	CIVIL SUIT	R-416- 01	2002	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI INDER SINGH	SHRI KARAM BIR SINGH	SH. AJAY PANDEY CJ.	3/23/2005	D/W	187 ND
504	GO NO 188 ND-MAR-05	CIVIL SUIT	05_03	2002	SUIT FOR MANDATORY INJUNCTION AND DECLARATION	ROHINI E.W.S. FLATS	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/24/2005	DISM ISSE D	188 ND
505	GO NO 189 ND-MAR-05	CIVIL SUIT	M-28	2003		SMT. SUNITA AGGARWAL	SHRI MUSADDI LAL	SH. AJAY PANDEY CJ.	3/24/2005	DISM ISSE D DEFA ULT	189 ND
506	GO NO 190 ND-MAR-05	CIVIL SUIT	206	2004	SUIT FOR PERMANENT INJUNCTION	SH. JUGMANDAR DASS JAIN	M/S. SHYAM LAL PAWAN KUMAR	SH. AJAY PANDEY CJ.	3/28/2005	REJE CTED	190 ND
507	GO NO 191 ND-MAR-05	CIVIL SUIT	321	1999	SUIT FOR RECOVERY	DELHI DEVELOPMENT AUTHORITY	M/S. KRISHNA CONSTN. CO.	SH. AJAY PANDEY CJ.	3/28/2005	DEC REED	191 ND
508	GO NO 192 ND-MAR-05	CIVIL SUIT	250	1997	SUIT FOR DECLARATION & INJUNCTION	SH. SURAJ LAL	THE DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/28/2005	DISM ISSE D DEFA ULT	192 ND
509	GO NO 193 ND-MAR-05	CIVIL SUIT	324	2004	SUIT FOR PERMANENT INJUNCTION	SH. JASBIR	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/29/2005	D.N.P	193 ND

510	GO NO 194 ND-MAR-05	CIVIL SUIT	444	1992	SUIT FOR RECOVERY	SMT. UPKAR KAUR	SHRI ABDUL SALAM MISTRI	SH. AJAY PANDEY CJ.	3/29/2005	DISM ISSE D	194 ND
511	GO NO 195 ND-MAR-05	CIVIL SUIT	264-94	1989	SUIT FOR POSSESSION	SMT. UPKAR KAUR	SHRI ABDUL SALAM MISTRI	SH. AJAY PANDEY CJ.	3/29/2005	DEC REED	195 ND
512	GO NO 196 ND-MAR-05	CIVIL SUIT	350	2001	SUIT FOR PERPETUAL INJUNCTION	FAQIRA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/29/2005	DISM ISSE D DEFA ULT	196 ND
513	GO NO 198 ND-MAR-05	CIVIL SUIT	226	2001		Shri Gurdeep Singh	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/30/2005	DISM ISSE D DEFA ULT	198 ND
514	GO NO 199 ND-MAR-05	CIVIL SUIT	263	2000	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Shri R.K. Shrivastava	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/31/2005	DISM ISSE D DEFA ULT	199 ND
515	GO NO 200 ND-MAR-05	CIVIL SUIT	271-95	1994	SUIT FOR DECLARATION & INJUNCTI ON	GAUSHALA MARG RESIDENTS ASSOCIATION (REGD.)	M/S. DELHI CLOTH MILLS LTD.	SH. AJAY PANDEY CJ.	3/31/2005	DISM ISSE D	200 ND
516	GO NO 201 ND-MAR-05	CIVIL SUIT	635	1998		SHRI ANOOP RALHAN	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/18/2005	ALLO WED	201 ND
517	GO NO 202 ND-MAR-05	CIVIL SUIT	217	1996	SUIT FOR DECLARATION	SMT. RESHAM DEVI	SMT. KAUSHAL ARYA NOK	SH. VIDYA PRAKASH CJ.	3/18/2005	DISM ISSE D DEFA ULT	202 ND
518	GO NO 203 ND-MAR-05	CIVIL SUIT	539	1993	SUIT FOR PERMANENT & MANDATORY INJUNCTION	JAYA COOPERATIVE DAIRY SOCIETY LIMITED	DELHI MILK SCHEME(DMS)	SH. VIDYA PRAKASH CJ.	3/18/2005	DISM ISSE D DEFA ULT	203 ND
519	GO NO 204 ND-MAR-05	CIVIL SUIT	539	1993	SUIT FOR PERMANENT & MANDATORY INJUNCTION	JAYA COOPERATIVE DAIRY SOCIETY LIMITED	DELHI MILK SCHEME	SH. VIDYA PRAKASH CJ.	3/18/2005	DISP OSE D	204 ND

520	GO NO 205 ND-MAR-05	CIVIL SUIT	538	1993	SUIT FOR PERMANENT & MANDATORY INJUNCTION	THE GOENKA MILK PRODUCERS COOPERATIVE SOCIETY LIMITED	DELHI MILK SCHEME(DMS)	SH. VIDYA PRAKASH CJ.	3/18/2005	DISM ISSE D DEFA ULT	205 ND
521	GO NO 206 ND-MAR-05	CIVIL SUIT	353	2003	SUIT FDR MANDATORY INJUNCTION	NO.1424341-N HAVILDDAR (TES) T.K. SINHA	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/19/2005	REJE CTED	206 ND
522	GO NO 207 ND-MAR-05	CIVIL SUIT	655	2002	SUIT FOR DECLARATION AND PERMANANT INJUNCTION CONSEQUENTIAL RELIEE	Shri Om Pal Singh	The Cammissioner, Emplo yees Provident Fund Organisation,	SH. VIDYA PRAKASH CJ.	3/22/2005	REJE CTED	207 ND
523	GO NO 208 ND-MAR-05	CIVIL SUIT	220	2002	SUIT FOR PERMANENT INJUNCTION	Sanyas Ashram	Union of India	SH. VIDYA PRAKASH CJ.	3/23/2005	D/W	208 ND
524	GO NO 209 ND-MAR-05	CIVIL SUIT	493	1995	SUIT FOR PERMANENT INJUNCTION	SHRI O.P. SHARDA	Union of India	SH. VIDYA PRAKASH CJ.	3/28/2005	D/W	209 ND
525	GO NO 210 ND-MAR-05	CIVIL SUIT	199	1987	SUIT FOR PERMANENT INJUNCTION	SHRI YADHUVIR SINGH	SHRI DEV NARAYAN SINGH	SH. VIDYA PRAKASH CJ.	3/28/2005	DEC REED	210 ND
526	GO NO 211 ND-MAR-05	CIVIL SUIT	156	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	CHANDER KANT	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/29/2005	REJE CTED	211 ND
527	GO NO 212 ND-MAR-05	CIVIL SUIT	584	2002	SUIT FOR DECLARATION AND PERMANANT INJUNCTION & MANDATORY INJUNCTION	Poonam Sharma	Chief General Manager M.T.N.L.	SH. VIDYA PRAKASH CJ.	3/30/2005	DISM ISSE D DEFA ULT	212 ND
528	GO NO 213 ND-MAR-05	CIVIL SUIT	22	1988	SUIT FOR DECLARATION AND INJUNCTION	SHRI MANGAT RAM	All India Institute of Medical Sciences	SH. VIDYA PRAKASH CJ.	3/30/2005	REJE CTED	213 ND
529	GO NO 014 ND ATTACHED WITH 223	CIVIL SUIT	M-26	2005	SUIT FOR MANDATORY INJUNCTION	DR. MOHAN SINGH AHUJA	MRS. NEELAM SINGH	MS. SMITA GARG CJ.	1/17/2006	DISM ISSE D DEFA ULT	014 ND

530	GO NO 141 ND-MAR-05	CIVIL SUIT	53	2004	SUIT FOR PERMANENT INJUNCTION	SH. R.K. PARTI	B.S.E.S. YAMUNA POWER LTD.	MS. KIRAN BANSAL LD. CJ.	3/23/2005	DISM ISSE D	141 ND
531	GO NO 142 ND-MAR-05	CIVIL SUIT	216	1998	SUIT FOR PERMANANT INJUNCTION & MANDATORY INJUNCTION	SMT. SAVITRI DEVI	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/23/2005	WITH DRA W	142 ND
532	GO NO 143 ND-MAR-05	CIVIL SUIT	1076	1999	SUIT FOR MANDATORY INJUNCTION & PERMANENT INJUNCTION	MAHINDER PAL FARMAH	SURESH KUMAR MAINI	MS. KIRAN BANSAL LD. CJ.	3/23/2005	DISM ISSE D DEFA ULT	143 ND
533	GO NO 144 ND-MAR-05	CIVIL SUIT	M-12	2002	SUIT FOR MANDATORY & PERMANENT INJUNCTION	MAHINDER PAL	SURESH KUMAR MAINI	MS. KIRAN BANSAL LD. CJ.	3/23/2005	DISM ISSE D DEFA ULT	144 ND
534	GO NO 145 ND-MAR-05	CIVIL SUIT	727	2000	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SARDAR HARBANS SINGH	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/24/2005	DEC REED	145 ND
535	GO NO 146 ND-MAR-05	CIVIL SUIT	713	2003	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	Vinay Kumar	Controller of Examinations	MS. KIRAN BANSAL LD. CJ.	3/29/2005	DEC REED	146 ND
536	GO NO 147 ND-MAR-05	CIVIL SUIT	400	1999	SUIT FOR PERMANANT INJUNCTION & MANDATORY INJUNCTION	R.G. GUPTA	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/30/2005	DEC REED	147 ND
537	GO NO 148 ND-MAR-05	CIVIL SUIT	384	2002	SUIT FOR PERMANENT INJUNCTION	M/S SHIVA ALLOYS PVT. LTD.	Municipal corporation of Delhi	MS. KIRAN BANSAL LD. CJ.	3/30/2005	WITH DRA W	148 ND
538	GO NO 149 ND-MAR-05	CIVIL SUIT	995	1999	SUIT FOR PERMANENT INJUNCTION	M/S STANDARD TYRE SOLE	DELHI VIDYUT BOARD	MS. KIRAN BANSAL LD. CJ.	3/30/2005	DISM ISSE D	149 ND
539	GO NO 150 ND-MAR-05	CIVIL SUIT	116	2004	SUIT FOR MANDATORY INJUNCTION	Society Por protection & Management Of Aggarwal Jain Temple & Dhararoshalla	SARDAR SEWA SINGH	SH. TARUN KUMAR SAHRAWAT	3/2/2005	DISM ISSE D DEFA ULT	150 ND

540	GO NO 151 ND-MAR-05	CIVIL SUIT	708	2003	SUIT FOR RECOVERY	M/S JET ROAD LINES CORPORATION	M/S MECTECH PROCESS ENGINEERS PVT. LTD.	SH. TARUN KUMAR SAHRAWAT	3/11/2005	DISM ISSE D	151 ND
541	GO NO 152 ND-MAR-05	CIVIL SUIT	120	2003	SUIT FOR RECOVERY	Maninder Singh Sethi	Sh.Om Prakash Rakheja	SH. TARUN KUMAR SAHRAWAT	3/23/2005	DEC REED	152 ND
542	GO NO 153 ND-MAR-05	CIVIL SUIT	572	2003	SUIT FOR POSSESSION AND RECOVERY	RAMJAS FOUNDATION	M/S. DEKORA FURNISHERS	SH. TARUN KUMAR SAHRAWAT	3/23/2005	DISM ISSE D DEFA ULT	153 ND
543	GO NO 154 ND-MAR-05	CIVIL SUIT	75	1993	SUIT FOR RECOVERY	SHRI HARBANS SINGH PENATCH	BHARAT ALUMINIUM CO. LTD.	SH. SUNIL CHOUDHARY	3/9/2005	DEC REED	154 ND
544	GO NO 155 ND-MAR-05	CIVIL SUIT	409	1997	SUIT FOR PERMANENT INJUNCTION	SMT. SHEELA RANI	SHRI DEVINDER MALIK	SH. SUNIL CHOUDHARY	3/10/2005	DISM ISSE D	155 ND
545	GO NO 156 ND-MAR-05	CIVIL SUIT	28	2005	SUIT FOR PERMANENT INJUNCTION	SMT. MAYA DEVI	SHRI JANKI PRASAD	SH. SUNIL CHOUDHARY	3/14/2005	D.N.P	156 ND
546	GO NO 157 ND-MAR-05	CIVIL SUIT	367	2004	SUIT FOR RECOVERY	Bank of India	CHANDER MOHAN	SH. SUNIL CHOUDHARY	3/19/2005	DEC REED	157 ND
547	GO NO 158 ND-MAR-05	CIVIL SUIT	362	2004	SUIT FOR RECOVERY	Bank of India	SHYAM LAL	SH. SUNIL CHOUDHARY	3/19/2005	DEC REED	158 ND
548	GO NO 159 ND-MAR-05	CIVIL SUIT	62	2004	SUIT FOR RECOVERY	State Bank Of Bikaner & Jaipur	Sh. P.V. Shrinidhi	SH. SUNIL CHOUDHARY	3/28/2005	DEC REED	159 ND
549	GO NO 160 ND-MAR-05	CIVIL SUIT	63	2004	SUIT FOR RECOVERY	State Bank Of Bikaner & Jaipur	Ms. Mohita Chopra	SH. SUNIL CHOUDHARY	3/28/2005	DEC REED	160 ND
550	GO NO 161 ND-MAR-05	CIVIL SUIT	64	2004	SUIT FOR RECOVERY	State Bank Of Bikaner & Jaipur	Smt. Hemlata Gupta	SH. SUNIL CHOUDHARY	3/28/2005	DEC REED	161 ND
551	GO NO 162 ND-MAR-05	CIVIL SUIT	74	2004	SUIT FOR DECLARATION, RECOVERY	M/S VASANT LOK HOSPITAL	MR.SANJEEV SOOD	SH. SUNIL CHOUDHARY	3/28/2005	DISM ISSE D	162 ND

552	GO NO 163 ND-MAR-05	CIVIL SUIT	318	2002	SUIT FOR RECOVERY	SCANWELL FREIGHT EXPRESS INDIA PRIVATE LIMITED	M/S ANAND BUSINESS COMPANY	SH. SUNIL CHOUDHARY	3/30/2005	DISM ISSE D	163 ND
553	GO NO 164 ND-MAR-05	CIVIL SUIT	EX-30	2004		M/S SHREE KRISHNA FINANCE	MR. JAGDISH DHAKOLIA	SH. SUNIL CHOUDHARY	3/4/2005	SATI SFIE D	164 ND
554	GO NO 165 ND-MAR-05	CIVIL SUIT	116-A	2004	SUIT FOR DISSOLUTION	SH. RAKESH KUMAR BAKSHI	SH. TEJINDER BHALLA	SH. SHAILENDER MALIK LD. CJ.	3/4/2005	COM PRO MISE D	165 ND
555	GO NO 166 ND-MAR-05	CIVIL SUIT	13	2000	SUIT FOR PERMANANT & MANDATORY INJUNCTION	RAJ KUMAR SHARMA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/1/2005	DEC REED	166 ND
556	GO NO 167 ND-MAR-05	CIVIL SUIT	39	2004	SUIT FOR PERMANENT INJUNCTION	SHRI GOVIND RAM	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/1/2005	DISM ISSE D DEFA ULT	167 ND
557	GO NO 168 ND-MAR-05	CIVIL SUIT	323	1997	SUIT FOR PERMANENT, MANDATORY INJUNCTION & DECLARATION	CHAMAN SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/3/2005	DEC REED	168 ND
558	GO NO 169 ND-MAR-05	CIVIL SUIT	346	2003	SUIT FOR PERMANENT INJUNCTION	SHRI SANJAY CHAUDHARY	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/4/2005	DISM ISSE D DEFA ULT	169 ND
559	GO NO 170 ND-MAR-05	CIVIL SUIT	373	2004	SUIT FOR PERMANENT INJUNCTION	SHRI SHANKER DAS PAGAL BABA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/5/2005	DISM ISSE D	170 ND
560	GO NO 214 ND-MAR-05	CIVIL SUIT	594	2002	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	SH. NARESH KUMAR CJ.	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/31/2005	DEC REED	214 ND
561	GO NO 216 ND-MAR-05	CIVIL SUIT	861	2002	SUIT FOR RECOVERY	Ms. Nutan Sharma,	Akash Ganga Builders & Engineers Limited	MS. SMITA GARG CJ.	3/4/2005	COM PRO MISE D	216 ND

562	GO NO 217 ND-MAR-05	CIVIL SUIT	93	2003	SUIT FOR PERPETUAL INJUNCTION	Shri Maharaj Krishan Chopra	Smt. Gurcharan Kaur	MS. SMITA GARG CJ.	3/10/2005	DISM ISSE D DEFA ULT	217 ND
563	GO NO 218 ND-MAR-05	CIVIL SUIT	53	2005	SUIT FOR RECOVERY	Shh Ramesh Vimal	Shri Baldev Singh	MS. SMITA GARG CJ.	3/10/2005	D/W	218 ND
564	GO NO 219 ND-MAR-05	CIVIL SUIT	120	2004	SUIT FOR MANDATORY & PERMANENT INJUNCTION	ARTI BHASKAR	UMESH BHASKAR	MS. SMITA GARG CJ.	3/22/2005	D/W	219 ND
565	GO NO 220 ND-MAR-05	CIVIL SUIT	455	2002	SUIT FOR PERMANENT INJUNCTION	Shri Rahul Chopra	Smt. Maloo Bhutani @ Maloo Chopra	MS. SMITA GARG CJ.	3/28/2005	DISM ISSE D DEFA ULT	220 ND
566	GO NO 221 ND-MAR-05	CIVIL SUIT	316	2004	SUIT FOR PERMANANT & MANDATORY INJUNCTION	RAMAN KUMAR SHARMA	KOTAK MAHINDRA BANK LTD.	MS. SMITA GARG CJ.	3/28/2005	COM PRO MISE D	221 ND
567	GO NO 222 ND-MAR-05	CIVIL SUIT	296	2004	SUIT FOR RECOVERY	M/S. NATHU SWEETS	SHRI VICKY SURI	MS. SMITA GARG CJ.	3/28/2005	SATI SFIE D	222 ND
568	GO NO 223 ND-MAR-05	CIVIL SUIT	69-02	2001	SUIT FOR MANDATORY INJUNCTION	Dr. Mohan Singh Ahuja	MRS. NEELAM SINGH	MS. SMITA GARG CJ.	3/9/2005	DEC REED	223 ND
569	GO NO 224 ND-MAR-05	CIVIL SUIT	208	2004	SUIT FOR PERMANENT INJUNCTION	SHRI SANJOY DAY	SHRI SHYAM SUNDER	MS. SMITA GARG CJ.	3/23/2005	COM PRO MISE D	224 ND
570	GO NO 226 ND-MAR-05	CIVIL SUIT	216	1995	SUIT FOR MANDATORY INJUNCTION	SHRI JITENDRA MOHAN GUPTA	Mahanagar Telephone Nigam Limited.	SH. VIDYA PRAKASH CJ.	3/3/2005	DISP OSE D	226 ND
571	GO NO 227 ND-MAR-05	CIVIL SUIT	111	2004	Suit For Declaration and Mandatory Injunction	MANJU MEHRA	Sh.Vinay Mehra	SH. VIDYA PRAKASH CJ.	3/3/2005	DISM ISSE D DEFA ULT	227 ND
572	GO NO 228 ND-MAR-05	CIVIL SUIT	1188	1995	SUIT FOR MANDATORY INJUNCTION	SHRI JITENDRA MOHAN GUPTA	Mahanagar Telephone Nigam Limited.	SH. VIDYA PRAKASH CJ.	3/3/2005	DISP OSE D	228 ND

573	GO NO 229 ND-MAR-05	CIVIL SUIT	489	1980	Suit For Declaration and Permanent Injunction	SHRI JITENDRA MOHAN GUPTA	DELHI TELEPHONES	SH. VIDYA PRAKASH CJ.	3/3/2005	DISP OSE D	229 ND
574	GO NO 230 ND-MAR-05	CIVIL SUIT	78	2002	SUIT FOR PERMANANT & MANDATORY INJUNCTION	Basant Kumar Chaudhary	Director General, Air Force Naval Housing Board	SH. VIDYA PRAKASH CJ.	3/4/2005	DISM ISSE D	230 ND
575	288 CD HIGH COURT FILE	CIVIL SUIT	597185	2016	SUIT FOR POSSESSION	Sh. Surender Kumar Gupta	Shyam Sunder Gupta	SH. GAJENDRA SINGH	2/12/2018	DISM ISSE D	288 CD
576	GO NO 119 ND ATTACHED WITH 263	CIVIL SUIT	M-34	2005		SMT. HARVINDER KAUR	JATINDER SINGH	SH. AJAY GUPTA CJ.	7/11/2005	DEC REED	119 ND
577	GO NO 173 ND ATTACHED WITH 256	CIVIL SUIT	M-93	2006		Shri Sukhbir Singh Tyagi	Shri K.G.Tyagi, then Sub—Inspector	SH. RAKESH PANDIT CJ.	8/22/2005	D/W	173 ND
578	GO NO 189 ND ATTACHED WITH 276	CIVIL SUIT	M-15	2005		Rajesh Kumar	DDA & Others	SH.AJAY PANDEY	4/21/2005	DISM ISSE D	189 ND
579	GO NO 232 ND-MAR-05	CIVIL SUIT	397	2001	SUIT FOR PERMANENT INJUNCTION	Shri Trilok Singh	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/5/2005	DEC REED	232 ND
580	GO NO 233 ND-MAR-05	CIVIL SUIT	198	2004	SUIT FOR INJUNCTION	Shri Rajesh Kumar Jain	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/5/2005	DEC REED	233 ND
581	GO NO 234 ND-MAR-05	CIVIL SUIT	300	2002	SUIT FOR SPECIFIC PERFORMANCE	SHRI SURENDER PRASHAD SINGH	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/7/2005	DISM ISSE D	234 ND
582	GO NO 235 ND-MAR-05	CIVIL SUIT	114	1999	SUIT FOR RECOVERY	UNION OF INDIA	SHRI RATTAN LAL GUPTA	SH. VIDYA PRAKASH CJ.	3/7/2005	DISM ISSE D	235 ND
583	GO NO 236 ND-MAR-05	CIVIL SUIT	121	1999	SUIT FOR PERMANENT INJUNCTION	MR. GULBIR MADAAN	M/S.APPERAL EXPORT PROMOTION COUNCIL	SH. VIDYA PRAKASH CJ.	3/7/2005	D/W	236 ND

584	GO NO 238 ND-MAR-05	CIVIL SUIT	218	1996	SUIT FOR PERMANENT INJUNCTION	OM PARKASH	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/11/2005	D/W	238 ND
585	GO NO 239 ND-MAR-05	CIVIL SUIT	162	2000	SUIT FOR PURPOSES	Sh. M.P. Gupta	Mahanasar Telephone Nigam Lipnited.,	SH. VIDYA PRAKASH CJ.	3/11/2005	PETIT ION ALLO WED	239 ND
586	GO NO 240 ND-MAR-05	CIVIL SUIT	377	1995	SUIT FOR PERMANENT INJUNCTION	SHRI RAJINDER NATH	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/15/2005	DEC REED	240 ND
587	GO NO 242 ND-MAR-05	CIVIL SUIT	76	2003	SUIT FOR DECLARATION AND INJUNCTION	SHRI UDAY RAM	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/17/2005	DISM ISSE D DEFA ULT	242 ND
588	GO NO 243 ND-MAR-05	CIVIL SUIT	76	1998	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	SHRI ISHWAR DASS OBEROI	SMT VIJAY MEHTA	SH. VIDYA PRAKASH CJ.	3/17/2005	DISM ISSE D DEFA ULT	243 ND
589	GO NO 244 ND-MAR-05	CIVIL SUIT	169	2003		Sh. Satya Dev Yadav,	Council for Scientific& Industrial Reasearch(CSIR),	SH. VIDYA PRAKASH CJ. SH.	3/17/2005	DISM ISSE D DEFA ULT	244 ND
590	GO NO 247 ND-MAR-05	CIVIL SUIT	639	2002	SUIT FOR RECOVERY	RANDHIR SINGH	SHRI MANOJ KUMAR	PULASTYA PRAMACHAL A CJ.	3/7/2005	D/W	247 ND
591	GO NO 248 ND-MAR-05	CIVIL SUIT	225	2003	SUIT FOR RECOVERY	SHRI CHANDER PARKASH	SHRI SHIV DUTT SHARMA	PULASTYA PRAMACHAL A CJ.	3/23/2005	DEC REED	248 ND
592	GO NO 249 ND-MAR-05	CIVIL SUIT	37	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	BIRLA INSTITUTE OF MANAGEMENT TECHNOLOGY	MRS. GARIMA GYAN CHANDANI	SH. AJAY GUPTA CJ.	3/2/2005	SATI SFIE D	249 ND
593	GO NO 250 ND-MAR-05	CIVIL SUIT	36	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	BIRLA INSTITUTE OF MANAGEMENT TECHNOLOGY	MRS. MEENA GYAN CHANDANI	SH. AJAY GUPTA CJ.	3/2/2005	SATI SFIE D	250 ND
594	GO NO 251 ND-MAR-05	CIVIL SUIT	35	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	BIRLA INSTITUTE OF MANAGEMENT TECHNOLOGY	MRS. CHANDRA GYAN CHANDANI	SH. AJAY GUPTA CJ.	3/2/2005	SATI SFIE D	251 ND

595	GO NO 252 ND-MAR-05	CIVIL SUIT	38	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	BIRLA INSTITUTE OF MANAGEMENT TECHNOLOGY	MRS. CHANDRA SHEKHAR GYAN CHANDANI	SH. AJAY GUPTA CJ.	3/2/2005	SATI SFIE D	252 ND
596	GO NO 253 ND-MAR-05	CIVIL SUIT	34	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	BIRLA INSTITUTE OF MANAGEMENT TECHNOLOGY	MRS. DIVYA GYAN CHANDANI	SH. AJAY GUPTA CJ.	3/2/2005	SATI SFIE D	253 ND
597	GO NO 254 ND-MAR-05	CIVIL SUIT	33	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	BIRLA INSTITUTE OF MANAGEMENT TECHNOLOGY	MRS. ANIL GYAN CHANDANI	SH. AJAY GUPTA CJ.	3/2/2005	SATI SFIE D	254 ND
598	GO NO 256 ND-MAR-05	CIVIL SUIT	46	2002	SUIT FOR RECOVERY	SH.SUKHBIR SINGH TYAGI	Shri K.G.Tyagi, then Sub—Inspector	SH. AJAY GUPTA CJ.	3/17/2005	DEC REED	256 ND
599	GO NO 257 ND-MAR-05	CIVIL SUIT	140	2005	SUIT FOR RECOVERY	JAI KISHAN FINLEASE PVT. LTD.	MS. SARITA	SH. AJAY GUPTA CJ.	3/18/2005	DEC REED	257 ND
600	GO NO 258 ND-MAR-05	CIVIL SUIT	342	2004	SUIT FOR RECOVERY	M/S SHINE TRAVEL & CARGO (P) LTD	M/S SINGH EXPORTS	SH. AJAY GUPTA CJ.	3/19/2005	DEC REED	258 ND
601	GO NO 259 ND-MAR-05	CIVIL SUIT	167	2005	SUIT FOR PERMANENT INJUNCTION	SH. JAGDISH LAL	SH. RAGHU LAL	SH. AJAY GUPTA CJ.	3/22/2005	SATI SFIE D	259 ND
602	GO NO 260 ND-MAR-05	CIVIL SUIT	124	2005	SUIT FOR DECLARATION	NIRMAL SINGH	UMESH KUMAR	SH. AJAY GUPTA CJ.	3/23/2005	DISM ISSE D DEFA ULT	260 ND
603	GO NO 261 ND-MAR-05	CIVIL SUIT	143	2005	SUIT FOR RECOVERY	ANDHRA BANK	DILIP KUMAR SAHA	SH. AJAY GUPTA CJ.	3/28/2005	DEC REED	261 ND
604	GO NO 262 ND-MAR-05	CIVIL SUIT	188	2004	SUIT FOR RECOVERY	SHRI SURINDER BATRA	M/S HAHNEMANN PHARMACEUTICALS (PVT.) LTD.	SH. AJAY GUPTA CJ.	3/29/2005	DISM ISSE D	262 ND
605	GO NO 263 ND-MAR-05	CIVIL SUIT	28	2005	SUIT FOR POSSESSION	SMT. HARVINDER KAUR	SHRI JATINDER SINGH	SH. AJAY GUPTA CJ.	3/29/2005	DEC REED	263 ND

606	GO NO 264 ND-MAR-05	CIVIL SUIT	17	2005	SUIT FOR RECOVERY	M/S CONSOLIDATED CARPET INDUSTRIES LTD.	SH. KISHOR KAPUR	SH. AJAY GUPTA CJ.	3/31/2005	COM PRO MISE D	264 ND
607	GO NO 265 ND-MAR-05	CIVIL SUIT	447	2004	SUIT FOR RECOVERY	SHRI B.D. SHARMA	M/S. SARASWATI PRINTERS	SH. AJAY GUPTA CJ.	3/31/2005	DEC REED	265 ND
608	GO NO 266 ND-MAR-05	CIVIL SUIT	18	2003	SUIT FOR PERMANENT INJUNCTION	SH. JAGDISH PRASHAD SHARMA	SH. PREM PRAKASH SHARMA	SH. RAJ KUMAR	3/2/2005	COM PRO MISE D	266 ND
609	GO NO 267 ND-MAR-05	CIVIL SUIT	58	2002	SUIT FOR RECOVERY	Bank of India	SMT. VEENA KHOSLA	SH. RAJ KUMAR	3/5/2005	DEC REED	267 ND
610	GO NO 268 ND-MAR-05	CIVIL SUIT	44	2004	SUIT FOR RECOVERY	M/S GUJRAT AMBUJA CEMENTS LIMITED	M/S JAIN ENTERPRISES	SH. RAJ KUMAR	3/9/2005	DEC REED	268 ND
611	GO NO 269 ND-MAR-05	CIVIL SUIT	390	2004	SUIT FOR DAMAGES	SHRI R.P. SONI	M/S. CITI FLIGHT	SH. RAJ KUMAR	3/16/2005	SATI SFIE D	269 ND
612	GO NO 270 ND-MAR-05	CIVIL SUIT	326	2004	SUIT FOR RECOVERY	EIH LIMITED	SHTI C.G. KHANNA	SH. RAJ KUMAR	3/19/2005	COM PRO MISE D	270 ND
613	GO NO 271 ND-MAR-05	CIVIL SUIT	899	2002	SUIT FOR RECOVERY	M/S. KISHORE LABELS PVT. LTD.	M/S. H.M. EXPORTS	SH. RAJ KUMAR	3/17/2005	DEC REED	271 ND
614	GO NO 272 ND-MAR-05	CIVIL SUIT	579	2003		SHRI TARUN GOEL	STATE	SH. V.K. GOEL CJ.	3/7/2005	ALLO WED	272 ND
615	GO NO 273 ND-MAR-05	CIVIL SUIT	138	2003		SAIYARA KHATOON	STATE	SH. V.K. GOEL CJ.	3/22/2005	ALLO WED	273 ND
616	GO NO 274 ND-MAR-05	CIVIL SUIT	36	1997		SH. RAGHUBIR SINGH CJ.	STATE	SH. V.K. GOEL CJ.	3/23/2005	ALLO WED	274 ND
617	GO NO 275 ND-MAR-05	CIVIL SUIT	430	2004		RAJ KUMAR	STATE	SH. V.K. GOEL CJ.	3/24/2005	ALLO WED	275 ND
618	GO NO 276 ND-MAR-05	CIVIL SUIT	329	2004	SUIT FOR PERMANENT INJUNCTION	Rajesh Kumar	Vice Chairman DDA	SH. AJAY PANDEY CJ.	3/18/2005	DISM ISSE D DEFA ULT	276 ND

619	GO NO 277 ND-MAR-05	CIVIL SUIT	463	2003	SUIT FOR RECOVERY	RAMJAS FOUNDATION	SHRI LADDU RAM	SH. TARUN KUMAR SAHRAWAT	3/22/2005	DEC REED	277 ND
620	GO NO 278 ND-MAR-05	CIVIL SUIT	219	2003	SUIT FOR RECOVERY	RAMJAS FOUNDATION	SHRI DHANESH KUMAR	SH. TARUN KUMAR SAHRAWAT	3/22/2005	DEC REED	278 ND
621	GO NO 279 ND-MAR-05	CIVIL SUIT	547	2003	SUIT FOR RECOVERY	RAMJAS FOUNDATION	SHISH PAL JAIN	SH. TARUN KUMAR SAHRAWAT	3/24/2005	DEC REED	279 ND
622	GO NO 280 ND-MAR-05	CIVIL SUIT	23	2003	SUIT FOR RECOVERY OF POSSESSION AND DAMAGES	RAMJAS FOUNDATION	SHRI KALYAN SINGH	SH. TARUN KUMAR SAHRAWAT	3/24/2005	DEC REED	280 ND
623	GO NO 281 ND-MAR-05	CIVIL SUIT	381	2003	SUIT FOR POSSESSION AND RECOVERY	RAMJAS FOUNDATION	SHRI CHET RAM	SH. TARUN KUMAR SAHRAWAT	3/24/2005	DEC REED	281 ND
624	GO NO 282 ND-MAR-05	CIVIL SUIT	329	2003	SUIT FOR RECOVERY	M/S RATHI UDYOG LIMITED	M/s Coronation Constructions Project Pvt. Ltd.	SH. VIPIN KUMAR RAI CJ.	3/5/2005	SATI SFIE D	282 ND
625	GO NO 283 ND-MAR-05	CIVIL SUIT	151	2004	SUIT FOR POSSESSION AND RECOVERY	SMT. SANTOSH SAHNI	M/s Combination Decor (India) Pvt. Ltd.	SH. SUNIL CHOUDHARY	3/31/2005	RETU RNE D	283 ND
626	191 WD HIGH COURT FILE	CIVIL SUIT	391	2013	SUIT FOR RECOVERY	Air Authority of India	International Building & Furnishing Co.	SH. CHANDER MOHAN CJ.	5/23/2016	DEC REED	191 WD
627	GO NO 220 ND ATTACHED WITH 305	CIVIL SUIT	M-37	2005		ANIL MANOCHA	V.P. BAJAJ	SH. SANJAY JINDAL CJ.	8/24/2005	DEC REED	220 ND
628	GO NO 284 ND-MAR-05	CIVIL SUIT	129	2003	SUIT FOR RECOVERY	State Bank of India	Mr Rajinder Singh Rana	MS. SMITA GARG CJ.	3/19/2005	DEC REED	284 ND
629	GO NO 285 ND-MAR-05	CIVIL SUIT	318	2004	SUIT FOR RECOVERY OF POSSESSION	SMT. SUMITRA BATRA	M/S. KALAKRITI PRINTS PVT. LTD.	MS. SMITA GARG CJ.	3/22/2005	DISP OSE D	285 ND
630	GO NO 286 ND-MAR-05	CIVIL SUIT	148	2004		SH. SAIDAN KAPOOR	STATE	SH. V.K. GOEL CJ.	3/1/2005	DISP OSE D	286 ND

631	GO NO 287 ND-MAR-05	CIVIL SUIT	203	2004		SH. DEVENDRI VERMA	STATE	SH. V.K. GOEL CJ.	3/2/2005	DISP OSE D	287 ND
632	GO NO 288 ND-MAR-05	CIVIL SUIT	319	2004		SMT. PREM LATA	STATE	SH. V.K. GOEL CJ.	3/3/2005	ALLO WED	288 ND
633	GO NO 289 ND-MAR-05	CIVIL SUIT	601	2001		SMT. KASTURI DEVI	STATE	SH. V.K. GOEL CJ.	3/22/2005	ALLO WED	289 ND
634	GO NO 290 ND-MAR-05	CIVIL SUIT	370	2004		SH. MUKESH KUMAR	STATE	SH. V.K. GOEL CJ.	3/23/2005	ALLO WED	290 ND
635	GO NO 291 ND-MAR-05	CIVIL SUIT	323	2003	SUIT FOR RECOVERY OF POSSESSION	SHRI BHOLA RAM VERMA	SHRI CHANDER SEKHAR MITRA	SH. SHAILENDER MALIK LD. CJ.	3/22/2005	DEC REED	291 ND
636	GO NO 294 ND-MAR-05	CIVIL SUIT	570	1998	SUIT FOR DECLARATION AND INJUNCTION	SHRI JAGDISH PRASAD SHARMA	DCM SHIRRAM CONSOLIDATED LIMITED	SH. SANJAY JINDAL CJ.	3/3/2005	DISM ISSE D DEFA ULT	294 ND
637	GO NO 295 ND-MAR-05	CIVIL SUIT	184	2004	SUIT FOR RECOVERY	M/S PIONEER PUBLICITY CORPORATION	SAINI HERBS PVT. LTD.	SH. SANJAY JINDAL CJ.	3/4/2005	DEC REED	295 ND
638	GO NO 296 ND-MAR-05	CIVIL SUIT	611	1996	SUIT FOR PERMANENT INJUNCTION	MOLVI ABDUL HAKIM	SHIR FATEH SINGH	SH. SANJAY JINDAL CJ.	3/5/2005	DISM ISSE D	296 ND
639	GO NO 298 ND-MAR-05	CIVIL SUIT	244	2003	SUIT FOR RECOVERY	RAJEEV GUPTA	M/S. NULOOK GENERAL STORE	SH. SANJAY JINDAL CJ.	3/9/2005	DEC REED	298 ND
640	GO NO 300 ND-MAR-05	CIVIL SUIT	386-02	1999	SUIT FOR RECOVERY	MOHD RAMJAN ANSARI	M/S ENEXCO TECNOLOGIES INDIA LTD	SH. SANJAY JINDAL CJ.	3/16/2005	SINE- DIE	300 ND
641	GO NO 300 ND-MAR-05- ROBKAR	CIVIL SUIT	128	2003	ROBKAR	SARWAN SINGH	D.T.C.	MRS. ANJU BAJAJ CHANDA	3/18/2005		300 ND
642	GO NO 302 ND-MAR-05	CIVIL SUIT	308	2000	SUIT FOR DISSOLUTION OF PARTNERSHIP FIRM	SUTAINDER KUMAR JAIN	MUNISH JAIN	SH. SANJAY JINDAL CJ.	3/21/2005	DISM ISSE D	302 ND
643	GO NO 303 ND-MAR-05	CIVIL SUIT	494	2002	SUIT FOR RECOVERY	SHRI ATUL JAIN	M/S. SUPREME INDIA	SH. SANJAY JINDAL CJ.	3/23/2005	DISM ISSE D	303 ND

644	GO NO 304 ND-MAR-05	CIVIL SUIT	24	2004	SUIT FOR POSSESSION AND PERMANENT INJUNCTION	SMT. PREM WATI	SH. DARSHAN LAL	SH. SANJAY JINDAL CJ.	3/24/2005	DISM ISSE D DEFA ULT	304 ND
645	GO NO 305 ND-MAR-05	CIVIL SUIT	397	2001	SUIT FOR POSSESSION & MESNE PROFIT	SH. ANIL KUMAR MANOCHA	SH. V.P. BAJAJ	SH. SANJAY JINDAL CJ.	3/29/2005	DEC REED	305 ND
646	GO NO 307 ND-MAR-05	CIVIL SUIT	317	2004	SUIT FOR PERMANENT INJUNCTION	SH. RAIS AHAMAD	SH. RAM PRATAP GOYAL	SH. PULASTYA PRAMACHAL A CJ.	3/16/2005	DISM ISSE D DEFA ULT	307 ND
647	GO NO 308 ND-MAR-05	CIVIL SUIT	46	2005	SUIT FOR RECOVERY	SH. SUNIL KUMAR	M/S. GUJARAT GUARDIAN LTD.	SH. PULASTYA PRAMACHAL A CJ.	3/22/2005	SATI SFIE D	308 ND
648	GO NO 309 ND-MAR-05	CIVIL SUIT	4	2003	SUIT FOR POSSESSION	SHRI CHITRAM PURI	SHRI B.R. MALHOTRA	SH. PULASTYA PRAMACHAL A CJ.	3/24/2005	DISM ISSE D DEFA ULT	309 ND
649	GO NO 310 ND-MAR-05	CIVIL SUIT	719	2002	SUIT FOR SPECIFIC RELIEF	SMT. NEERA VERMA	SHRI M.L. VERMA	SH. RAKESH PANDIT CJ.	3/28/2005	DEC REED	310 ND
650	GO NO 311 ND-MAR-05	CIVIL SUIT	158	1998	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	SHRI RAJ BIR SINGH	SH. RAKESH PANDIT CJ.	3/18/2005	DEC REED	311 ND
651	GO NO 312 ND-MAR-05	CIVIL SUIT	343	2001	SUIT FOR PERMANENT INJUNCTION	MOHD. NASIR	SH. MOHD. GULZAR	SH. RAKESH PANDIT CJ.	3/29/2005	DEC REED	312 ND
652	GO NO 314 ND-MAR-05	CIVIL SUIT	80	2005	SUIT FOR PERMANENT INJUNCTION	SMT. SUNITA SAINI	SHRI NANAK CHAND SAINI	SH. RAKESH PANDIT CJ.	3/29/2005	SETT ELD	314 ND
653	GO NO 315 ND-MAR-05	CIVIL SUIT	803	2000	SUIT FOR MANDATORY INJUNCTION	SMT. SARASWATI	DELHI VIDYUT BOARD	SH. AMIT BANSAL CJ.	3/2/2005	DISM ISSE D DEFA ULT	315 ND
654	GO NO 316 ND-MAR-05	CIVIL SUIT	2170	1999	SUIT FOR PERMANENT INJUNCTION	SMT. S.K. MEHTA	DELHI VIDYUT BOARD	SH. AMIT BANSAL CJ.	3/5/2005	SATI SFIE D	316 ND

655	GO NO 317 ND-MAR-05	CIVIL SUIT	513	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI MANGAT RAI ARORA	SHRI PAWAN SETH	SH. AMIT BANSAL CJ.	3/5/2005	DISM ISSE D	317 ND
656	GO NO 318 ND-MAR-05	CIVIL SUIT	718	1999	SUIT FOR PERMANENT/PROHI BITORY INJUNCTION	SH. RAKESH KUMAR GUPTA	DELHI VIDYUT BOARD	SH. AMIT BANSAL CJ.	3/5/2005	DEC REED	318 ND
657	GO NO 319 ND-MAR-05	CIVIL SUIT	16	2004	SUIT FOR PERMANENT INJUNCTION	BHAGWANA	THE DIRECTOR	SH. AMIT BANSAL CJ.	3/9/2005	D/W	319 ND
658	GO NO 320 ND-MAR-05	CIVIL SUIT	588	1999	SUIT FOR MANDATORY & PERMANENT INJUNCTION	M/S AMRIT & CO.	DELHI VIDYUT BOARD	SH. AMIT BANSAL CJ.	3/10/2005	SATI SFIE D	320 ND
659	GO NO 321 ND-MAR-05	CIVIL SUIT	2127	1999	SUIT FOR MANDATORY INJUNCTION	SH. RAM PRAKASH SINGHAL	M/S PAI ELECTRONICS & CONSULTANTS	SH. AMIT BANSAL CJ.	3/16/2005	DISM ISSE D	321 ND
660	GO NO 322 ND-MAR-05	CIVIL SUIT	480	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI SUBHASH CHAND VERMA	B.S.E.S. YAMUNA POWER LTD.	SH. AMIT BANSAL CJ.	3/17/2005	D/W	322 ND
661	GO NO 323 ND-MAR-05	CIVIL SUIT	479	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI RAJ KUMAR	B.S.E.S. YAMUNA POWER LTD.	SH. AMIT BANSAL CJ.	3/17/2005	D/W	323 ND
662	GO NO 324 ND-MAR-05	CIVIL SUIT	466	2001	SUIT FOR PERMANENT INJUNCTION	RAMESH CHAND JAIN	DELHI VIDYUT BOARD	SH. AMIT BANSAL CJ.	3/18/2005	COM PRO MISE D	324 ND
663	GO NO 325 ND-MAR-05	CIVIL SUIT	11	2001	SUIT FOR MANDATORY INJUNCTION	SH. RAM NATH SHARMA	SH. RAM KUMAR MISHRA	SH. AMIT BANSAL CJ.	3/19/2005	DISM ISSE D	325 ND
664	GO NO 326 ND-MAR-05	CIVIL SUIT	92	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	GAURAV ENTERPRISES	NORTH DELHI POWER LIMITED	SH. AMIT BANSAL CJ.	3/19/2005	DISM ISSE D	326 ND
665	GO NO 327 ND-MAR-05	CIVIL SUIT	201	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SH. P.R. AHUJA	B.S.E.S. YAMUNA POWER LTD.	SH. AMIT BANSAL CJ.	3/22/2005	DISM ISSE D DEFA ULT	327 ND

666	GO NO 328 ND-MAR-05	CIVIL SUIT	202	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SH. P.R. AHUJA	B.S.E.S. YAMUNA POWER LTD.	SH. AMIT BANSAL CJ.	3/22/2005	DISM ISSE D DEFA ULT	328 ND
667	GO NO 329 ND-MAR-05	CIVIL SUIT	441	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	USHA PARK RESIDENTS WELFARE ASSOCIATION	SH. ASHWANI KUMAR BHATIA	SH. AMIT BANSAL CJ.	3/23/2005	DISM ISSE D DEFA ULT	329 ND
668	GO NO 330 ND-MAR-05	CIVIL SUIT	294	2001	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SH. RAGHU BIR SINGH	DELHI VIDYUT BOARD	SH. AMIT BANSAL CJ.	3/24/2005	DISM ISSE D	330 ND
669	GO NO 331 ND-MAR-05	CIVIL SUIT	855	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SWARAN BHATIA	SH. MANJIT SINGH	SH. AMIT BANSAL CJ.	3/28/2005	COM PRO MISE D	331 ND
670	GO NO 332 ND-MAR-05	CIVIL SUIT	151	2000	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	SH. ANIL KUMAR CHOPRA	DELHI VIDYUT BOARD	SH. AMIT BANSAL CJ.	3/29/2005	DISM ISSE D	332 ND
671	GO NO 333 ND-MAR-05	CIVIL SUIT	30	2002	SUIT FOR PERPETUAL PROHIBITORY INIUNCTION	ASHOK NARAYAN	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI CJ.	3/5/2005	SATI SFIE D	333 ND
672	GO NO 334 ND-MAR-05	CIVIL SUIT	227-04	1995	SUIT FOR PERPETUAL MANDATORY INIUNCTION	SHRI SANJAY BAJAJ	SHRI KRISHNA GOPAL KHANNA	SH. RAJ KUMAR TRIPATHI CJ.	3/7/2005	SATI SFIE D	334 ND
673	GO NO 335 ND-MAR-05	CIVIL SUIT	258	2004	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SMT. ASHA DEVI	SHRI SUBHASH	SH. RAJ KUMAR TRIPATHI CJ.	3/7/2005	SATI SFIE D	335 ND
674	GO NO 336 ND-MAR-05	CIVIL SUIT	345	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/s. Shakti Steel Industries	B.S.E.S. YAMUNA POWER LTD.	SH. RAJ KUMAR TRIPATHI CJ.	3/7/2005	SATI SFIE D	336 ND
675	GO NO 337 ND-MAR-05	CIVIL SUIT	174	2001	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SMT. NEELAM CHAWLA	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI CJ.	3/7/2005	DEC REED	337 ND

676	GO NO 805 ND ATTACHED WITH 309	CIVIL SUIT	M-13	2004		CHINT RAM PURI	BOOT RAM MALHOTRA	SH. PULASTYA PRAMACHAL A CJ.	9/9/2004	ALLO WED	805 ND
677	266 WD HIGH COURT FILE	CIVIL SUIT	606909	2016	SUIT FOR RECOVERY OF POSSESSION	MASTER VISHAL TAYAL	M/S J.K CORP. LIMITED	SH. PANKAJ SHARMA CJ.	5/31/2018	DEC REED	266 WD
678	GO NO 216 ND ATTACHED WITH 371	CIVIL SUIT	M-64	2005		M.M.T.C. DELHI	SH. MOHAN SINGH	SH. VINAY SINGHAL CJ.	2/15/2006	DEC REED	216 ND
679	GO NO 270 ND ATTACHED WITH 362	CIVIL SUIT	M-24	2005		SUNDER KAULA	SMT. ANGURI DEVI	SH. AJAY GUPTA CJ.	4/21/2005	DISP OSE D	270 ND
680	GO NO 277 ND ATTACHED WITH 362	CIVIL SUIT	M-156	2006		SUNDER KAULA	SMT. ANGURI DEVI	SH. RAKESH PANDIT CJ.	7/17/2006	DISP OSE D	277 ND
681	GO NO 338 ND-MAR-05	CIVIL SUIT	234	2002	SUIT FOR PERMANENT INJUNCTION	Sh.Pawan Mittal	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI CJ.	3/9/2005	DISM ISSE D	338 ND
682	GO NO 339 ND-MAR-05	CIVIL SUIT	109	2002	SUIT FOR MANDATORY INJUNCTION	KAPIL DEV	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI CJ.	3/9/2005	DISM ISSE D DEFA ULT	339 ND
683	GO NO 340 ND-MAR-05-ROBKAR	CIVIL SUIT			ROBKAR	RAJIV BAJAJ	DELHI POWER CO.		3/10/2005		340 ND
684	GO NO 341 ND-MAR-05	CIVIL SUIT	461	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. VIRENDER SINGH	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI CJ.	3/11/2005	DISM ISSE D	341 ND
685	GO NO 342 ND-MAR-05	CIVIL SUIT	148	2000	SUIT FOR PERMANENT INJUNCTION	SH. KANWAR BHAN	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI CJ.	3/11/2005	DISM ISSE D	342 ND
686	GO NO 344 ND-MAR-05	CIVIL SUIT	502	1997	SUIT FOR INJUNCTION	SHRI K.K. SHARMA	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI CJ.	3/15/2005	DISM ISSE D	344 ND

687	GO NO 345 ND-MAR-05	CIVIL SUIT	585	2001	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	M/S VIDYA SAGAR RAJINDER	BSES RAJDHANI POWER LTD.	SH. RAJ KUMAR TRIPATHI CJ.	3/15/2005	DEC REED	345 ND
688	GO NO 346 ND-MAR-05	CIVIL SUIT	826	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI MEER SINGH	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI CJ.	3/16/2005	DISM ISSE D	346 ND
689	GO NO 347 ND-MAR-05	CIVIL SUIT	432-02	1998	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SHRI RAJBIR SINGH	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI CJ.	3/17/2005	SATI SFIE D	347 ND
690	GO NO 348 ND-MAR-05	CIVIL SUIT	52	2005	SUIT FOR MANDATORY INJUNCTION	SH. ROMESH KUMAR	SH. K.L. SHARMA	SH. RAJ KUMAR TRIPATHI CJ.	3/17/2005	SATI SFIE D	348 ND
691	GO NO 349 ND-MAR-05	CIVIL SUIT	104	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. V.K. JAIN	BSES RAJDHANI POWER LTD.	SH. RAJ KUMAR TRIPATHI CJ.	3/23/2005	DISM ISSE D DEFA ULT	349 ND
692	GO NO 350 ND-MAR-05	CIVIL SUIT	273	2000	SUIT FOR MANDATORY & PERMANENT INJUNCTION	MAHARAJA AGGARSAIN HOSPITAL CHARITABLE TRUST	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI CJ.	3/24/2005	DISM ISSE D DEFA ULT	350 ND
693	GO NO 351 ND-MAR-05	CIVIL SUIT	M-42	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI RAVI SAGAR SOOD	BSES RAJDHANI POWER LTD.	SH. RAJ KUMAR TRIPATHI CJ.	3/24/2005	SATI SFIE D	351 ND
694	GO NO 352 ND-MAR-05	CIVIL SUIT	50	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI RAVI SAGAR SOOD	BSES RAJDHANI POWER LTD.	SH. RAJ KUMAR TRIPATHI CJ.	3/5/2005	SATI SFIE D	352 ND
695	GO NO 353 ND-MAR-05	CIVIL SUIT	589	2001	SUIT FOR PERMANENT INJUNCTION	M/S BINBOW AUTO INDIA PVT. LTD.	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI CJ.	3/24/2005	SATI SFIE D	353 ND
696	GO NO 354 ND-MAR-05	CIVIL SUIT	620	1999	SUIT FOR INJUNCTION	DR. SATISH SHARMA	Delhi Vidyut Board	SH. RAJ KUMAR TRIPATHI CJ.	3/29/2005	SATI SFIE D	354 ND
697	GO NO 355 ND-MAR-05	CIVIL SUIT	829	1999	SUIT FOR PERMANENT INJUNCTION	SH. BABU LAL	Municipal corporation of Delhi	SH. RAJ KUMAR TRIPATHI CJ.	3/29/2005	D/W	355 ND

698	GO NO 356 ND-MAR-05	CIVIL SUIT	389	2004	SUIT FOR RECOVERY	H/S. D.L. NAGPAL FINANCE AND LEASING CO. PVT. LTD.	MR. BHAG SINGH	MS. SMITA GARG CJ.	3/10/2005	DEC REED	356 ND
699	GO NO 357 ND-MAR-05	CIVIL SUIT	537	2002	SUIT FOR RECOVERY OF POSSESSION	RAMJAS FOUNDATION	SH. JAI RAM	MS. SMITA GARG CJ.	3/11/2005	DEC REED	357 ND
700	GO NO 358 ND-MAR-05	CIVIL SUIT	618	2002	SUIT FOR POSSESSION	SHRI K. CHANDRA	SHRI AMIT	MS. SMITA GARG CJ.	3/24/2005	DEC REED	358 ND
701	GO NO 359 ND-MAR-05	CIVIL SUIT	194	2003	SUIT FOR RECOVERY	J.K. GAUBA	LIVING MEDIA INDIA LIMITED	MS. SMITA GARG CJ.	3/24/2005	DEC REED	359 ND
702	GO NO 360 ND-MAR-05	CIVIL SUIT	466	2002	SUIT FOR MANDATORY INJUNCTION	SHRIYUT A C (HUF)	M/S INCENTIVE TRAVELS P. LTD.	MS. SMITA GARG CJ.	3/24/2005	DEC REED	360 ND
703	GO NO 362 ND-MAR-05	CIVIL SUIT	491	2002	SUIT FOR POSSESSION AND RECOVERY	SUNDER KAULA	SMT. ANGURI DEVI	SH. AJAY GUPTA CJ.	3/22/2005	DEC REED	362 ND
704	GO NO 363 ND-MAR-05	CIVIL SUIT	104	2000	SUIT FOR POSSESSION AND RECOVERY	DCM SHRIRAM CONSOLIDATED LTD.	SHRI MANGE RAM	SH. VINAY SINGHAL CJ.	3/1/2005	COM PRO MISE D	363 ND
705	GO NO 364 ND-MAR-05	CIVIL SUIT	200	1998	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SH RAKESH KUMAR ANAND	SH. JANG BAHADUR ANAND	SH. VINAY SINGHAL CJ.	3/1/2005	DEC REED	364 ND
706	GO NO 365 ND-MAR-05	CIVIL SUIT	17	2001	SUIT FOR RECOVERY	ANDHRA BANK	SH. ASHOK SAHGAL	SH. VINAY SINGHAL CJ.	3/5/2005	DEC REED	365 ND
707	GO NO 366 ND-MAR-05	CIVIL SUIT	16	2005	SUIT FOR MANDATORY INJUNCTION	Alim Quraishi	Mohd. Nisar Hussain	SH. VINAY SINGHAL CJ.	3/5/2005	D.N.P	366 ND
708	GO NO 367 ND-MAR-05	CIVIL SUIT	541 A	2002	SUIT FOR RECOVERY	ROHIT KRISHNA	M/S MULTILINE TELECOM LTD	SH. VINAY SINGHAL CJ.	3/5/2005	DISM ISSE D	367 ND
709	GO NO 368 ND-MAR-05	CIVIL SUIT	23	1998	SUIT FOR PERMANENT INJUNCTION	SHRI RAHUL DEWAN	SHRI SURESH BAGLA	SH. VINAY SINGHAL CJ.	3/9/2005	DEC REED	368 ND
710	GO NO 369 ND-MAR-05	CIVIL SUIT	M-63	2000	SUIT FOR PERMANENT INJUNCTION	SHRI RAHUL DEWAN	SHRI SURESH BAGLA	SH. VINAY SINGHAL CJ.	3/9/2005	D.N.P	369 ND

711	GO NO 370 ND-MAR-05	CIVIL SUIT	700	2002	SUIT FOR RECOVERY	MAYFAIR LIMITED	SHRI R.K. GOYAL	SH. VINAY SINGHAL CJ.	3/10/2005	DEC REED	370 ND
712	GO NO 371 ND-MAR-05	CIVIL SUIT	52	2002	SUIT FOR DECLARATION, PERMAMENT AND MANDATORY INJUNCTION	M.M.T.C. DELHI	SHRI MOHAN SINGH	SH. VINAY SINGHAL CJ.	3/15/2005	SINE- DIE	371 ND
713	GO NO 372 ND-MAR-05	CIVIL SUIT	153	2004	SUIT FOR RECOVERY	Bank of India	MR. D. DOUGLAS	SH. VINAY SINGHAL CJ.	3/16/2005	DEC REED	372 ND
714	GO NO 373 ND-MAR-05	CIVIL SUIT	197	2004	SUIT FOR RECOVERY	M/s Punjani Chits (P)Ltd	Mr. Rakesh Kumar Verma	SH. VINAY SINGHAL CJ.	3/19/2005	DEC REED	373 ND
715	GO NO 374 ND-MAR-05	CIVIL SUIT	382	2004	SUIT FOR RECOVERY	M/s UBS Publishers' Distributors Pvt Ltd	M/s HRD Books	SH. VINAY SINGHAL CJ.	3/19/2005	DEC REED	374 ND
716	GO NO 375 ND-MAR-05	CIVIL SUIT	196	2004	SUIT FOR RECOVERY	M/s Punjani Sons (HUF)	Mr. Rakesh Kumar Verma (Proprietor)	SH. VINAY SINGHAL CJ.	3/19/2005	DEC REED	375 ND
717	GO NO 376 ND-MAR-05	CIVIL SUIT	199	2004	SUIT FOR RECOVERY	Smt. Prem Devi Punjani (SENIOR CITIZEN)	Mr. Rakesh Kumar Verma (Proprietor)	SH. VINAY SINGHAL CJ.	3/19/2005	DEC REED	376 ND
718	GO NO 377 ND-MAR-05	CIVIL SUIT	435	1995	SUIT FOR PERMANENT INJUNCTION	SMT. BALWINDER KAUR	SMT. KARAMJEET KAUR	SH. VINAY SINGHAL CJ.	3/21/2005	D/W	377 ND
719	GO NO 378 ND-MAR-05	CIVIL SUIT	472	2004	SUIT FOR RECOVERY	THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	MR. RAMAN SEHGAL	SH. VINAY SINGHAL CJ.	3/21/2005	DEC REED	378 ND
720	264 WD HIGH COURT FILE	CIVIL SUIT	606883	2016	SUIT FOR RECOVERY OF POSSESSION	Shri Man Mohan Tayal, HUF	M/s JK Lakshmi Cement Limited	DR. PANKAJ SHARMA CJ.	5/31/2018	DEC REED	264 WD
721	GO NO 007 ND ATTACHED WITH 371	CIVIL SUIT	M-104	2005		New India Assurantee Company Ltd.	M/s Ritco Logistics Pvt. Ltd.	SH. VINAY SINGHAL CJ.	6/1/2006	DISM ISSE D	007 ND
722	GO NO 379 ND-MAR-05	CIVIL SUIT	156	2004	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	MR. M. BIJEAMAN	SH. VINAY SINGHAL CJ.	3/22/2005	DEC REED	379 ND

723	GO NO 380 ND-MAR-05	CIVIL SUIT	84	2005	SUIT FOR PERMANENT INJUNCTION	Shri Khimanand Gyawali	Shri Chander bhan	SH. VINAY SINGHAL CJ.	3/23/2005	DEC REED	380 ND
724	GO NO 381 ND-MAR-05	CIVIL SUIT	375	2004	SUIT FOR RECOVERY	NEW INDIA ASSURANCE CO. LTD.	M/S RITCO LOGISTICS (P) LTD.	SH. VINAY SINGHAL CJ.	3/28/2005	DEC REED	381 ND
725	GO NO 382 ND-MAR-05	CIVIL SUIT	24	2005	SUIT FOR RECOVERY	CANARA BANK	Baljit Kaur Pahwa	SH. DEVENDRA KUMAR JANGLA CJ.	3/24/2005	COM PRO MISE D	382 ND
726	GO NO 383 ND-MAR-05	CIVIL SUIT	310	2003	SUIT FOR RECOVERY	M/S. SAH PETROLEUMS LTD.	M/S. JHALANI TOOLS (INDIA) LTD.	DEVENDRA KUMAR	3/3/2005	SINE- DIE	383 ND
727	GO NO 384 ND-MAR-05	CIVIL SUIT	M-41	2004		CHAND RANI CHAWLA	PRAKASH WATI SARDHANA	JANGLA CJ. SH. DEVENDRA KUMAR JANGLA CJ.	3/18/2005	DISM ISSE D DEFA ULT	384 ND
728	GO NO 385 ND-MAR-05	CIVIL SUIT	357	2004	SUIT FOR RECOVERY	UNION BANK OF INDIA	PUSHPA RANI	SH. DEVENDRA KUMAR JANGLA CJ.	3/24/2005	DEC REED	385 ND
729	GO NO 386 ND-MAR-05	CIVIL SUIT	353	2004	SUIT FOR RECOVERY	UNION BANK OF INDIA	T.P. RAVIDRAN	SH. DEVENDRA KUMAR JANGLA CJ.	3/24/2005	DEC REED	386 ND
730	GO NO 387 ND-MAR-05	CIVIL SUIT	87	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	SHRI SATISH CHANDER SAXENA	SH. DEVENDRA KUMAR JANGLA CJ.	3/2/2005	DEC REED	387 ND
731	GO NO 388 ND-MAR-05	CIVIL SUIT	84	2004	SUIT FOR RECOVERY	M/S MUTHOOT LEASING & FINANCE LTD.	M/S PURI COIR MILLS LTD.	SH. DEVENDRA KUMAR JANGLA CJ.	3/15/2005	DEC REED	388 ND
732	GO NO 389 ND-MAR-05	CIVIL SUIT	320	2004	SUIT FOR RECOVERY	Punjab & Sind Bank	SH. GURSHARAN SINGH	SH. DEVENDRA KUMAR JANGLA CJ.	3/18/2005	DEC REED	389 ND
733	GO NO 390 ND-MAR-05	CIVIL SUIT	511	2004	SUIT FOR RECOVERY	SH. SANT LAL MALIK	SMT. BALA SHARMA	SH. DEVENDRA KUMAR JANGLA CJ.	3/9/2005	SATI SFIE D	390 ND
734	GO NO 421 ND-MAR-05	CIVIL SUIT	752	1999	SUIT FOR RECOVERY	M/S. BANSWARA SYNTIX LIMITED	M/S. TRADING ENGINEERS (INTERNATIONAL)	MS. SUNENA SHARMA CJ.	3/31/2005	DEC REED	421 ND

735	GO NO 422 ND-MAR-05	CIVIL SUIT	187	2004	SUIT FOR PERMANENT INJUNCTION	Julekha Begum	Parveen Kumar Jain	SH. LOKESH KUMAR SHARMA CJ.	3/3/2005	DISM ISSE D DEFA ULT	422 ND
736	GO NO 423 ND-MAR-05	CIVIL SUIT	206	2002	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	SHRI HARDEV SINGH	SH. LOKESH KUMAR SHARMA CJ.	3/9/2005	DEC REED	423 ND
737	GO NO 424 ND-MAR-05	CIVIL SUIT	507	2001	SUIT FOR RECOVERY	M/S. SHIVA PAPER MILLS LTD.	M/S. M.G. TRADING WORLDWIDE P. LTD.	SH. LOKESH KUMAR SHARMA CJ.	3/11/2005	D/W	424 ND
738	GO NO 425 ND-MAR-05	CIVIL SUIT	411	2001	SUIT FOR PERMANENT INJUNCTION	SHRI RAM MEHR	NATHU RAM	SH. LOKESH KUMAR SHARMA CJ.	3/11/2005	D/W	425 ND
739	GO NO 426 ND-MAR-05	CIVIL SUIT	267	2003	SUIT FOR RECOVERY	CANARA BANK	MRS. MONICA DAS	SH. LOKESH KUMAR SHARMA CJ.	3/17/2005	DEC REED	426 ND
740	GO NO 427 ND-MAR-05	CIVIL SUIT	295	1999	SUIT FOR PERMANENT INJUNCTION	SHRI RASHID MAHMOOD	SHRI MUSAVIR HUSSAIN	SH. LOKESH KUMAR SHARMA CJ.	3/22/2005	DISM ISSE D	427 ND
741	GO NO 428 ND-MAR-05	CIVIL SUIT	465	2001	SUIT FOR PERMANENT INJUNCTION	DINESH CHAND SHARMA	MOTI LAL	SH. LOKESH KUMAR SHARMA CJ.	3/23/2005	SATI SFIE D	428 ND
742	GO NO 429 ND-MAR-05	CIVIL SUIT	233	1999	SUIT FOR RECOVERY	VIJAYA BANK	M/S. CORNHILL OVERSEAS	SH. LOKESH KUMAR SHARMA CJ.	3/24/2005	DEC REED	429 ND
743	GO NO 430 ND-MAR-05	CIVIL SUIT	504	2001	SUIT FOR PERMAMENT AND MANDATORY INJUNCTION	SHRI RAVI DUTT	MRS. SUMMI GAUTAM @ SITA DAYAL	SH. LOKESH KUMAR SHARMA CJ.	3/24/2005	D.N.P	430 ND
744	GO NO 431 ND-MAR-05	CIVIL SUIT	158-02	1998	SUIT FOR RECOVERY	CENTRAL BANK OF INDIA	K. YADAVA REDDY	SH. LOKESH KUMAR SHARMA CJ.	3/28/2005	DEC REED	431 ND
745	GO NO 432 ND-MAR-05	CIVIL SUIT	50	2005	SUIT FOR PERMANENT INJUNCTION	SHRI PREM NARAYAN SHARMA	NIRMALA	SH. LOKESH KUMAR SHARMA CJ.	3/30/2005	D/W	432 ND
746	GO NO 435 ND-MAR-05	CIVIL SUIT	M-33	2004		GYAN PRAKASH GUPTA	INTERCARD (INDIA) LTD.	MS. NAVITA KUMARI CJ.	3/16/2005	D.N.P	435 ND
747	GO NO 436 ND-MAR-05	CIVIL SUIT	322	2004	SUIT FOR RECOVERY	ABN AMRO BANK N.V.	MR. BRIJ MOHAN	MS. NAVITA KUMARI CJ.	3/3/2005	DEC REED	436 ND

748	GO NO 437 ND-MAR-05	CIVIL SUIT	581	2004	SUIT FOR PERMAMENT AND MANDATORY INJUNCTION	Alexender Denial	SHRI BRAHAM PAL SINGH CHAUDHARY	MS. NAVITA KUMARI CJ.	3/4/2005	COM PRO MISE D	437 ND
749	GO NO 438 ND-MAR-05	CIVIL SUIT	111-03	2000	SUIT FOR RECOVERY	M/s. D.P.S. PACKAGING & PLASTICS PVT.LTD.	M/S. J.K. LATELIER LIMITED	MS. NAVITA KUMARI CJ.	3/7/2005	DEC REED	438 ND
750	GO NO 439 ND-MAR-05	CIVIL SUIT	414	2004	SUIT FOR RECOVERY	SH. RAJINDER KUMAR GUPTA	M/S Launchers Management Consultants Pvt. Ltd.	MS. NAVITA KUMARI CJ.	3/22/2005	COM PRO MISE D	439 ND
751	GO NO 440 ND-MAR-05	CIVIL SUIT	15	2004	SUIT FOR PERMANENT INJUNCTION	SH. KULWANT SINGH	Mahanagar Telephone Nigam Ltd.	MS. NAVITA KUMARI CJ.	3/23/2005	D.N.P	440 ND
752	GO NO 441 ND-MAR-05	CIVIL SUIT	740	2003	SUIT FOR PERMAMENT AND MANDATORY INJUNCTION	RAMESH ATRI	DAYA SAPRA	MS. NAVITA KUMARI CJ.	3/29/2005	DISM ISSE D DEFA ULT	441 ND
753	GO NO 442 ND-MAR-05	CIVIL SUIT	334	2004	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	SH. RAVINDER	MS. NAVITA KUMARI CJ.	3/29/2005	DEC REED	442 ND
754	GO NO 443 ND-MAR-05	CIVIL SUIT	50	2005	SUIT FOR RECOVERY	SHANTI MUKAND HOSPITAL	MAHANAGAR TELEPHONE NIGAM LTD.	MS. NAVITA KUMARI CJ.	3/30/2005	SATI SFIE D	443 ND
755	GO NO 444 ND-MAR-05	CIVIL SUIT	506-03	2001	SUIT FOR RECOVERY	JAI PRKASH MITTAL	STERLING HOLIDAYS RESORTS (I) LTD	MS. NAVITA KUMARI CJ.	3/21/2005	DEC REED	444 ND
756	GO NO 445 ND-MAR-05	CIVIL SUIT	204	2004	SUIT FOR PERMANENT INJUNCTION	SHEIKH MOHAMMAD SAMMI	SH. NANAK SINGH	MS. NAVITA KUMARI CJ.	3/18/2005	COM PRO MISE D	445 ND
757	GO NO 446 ND-MAR-05	CIVIL SUIT	206	2004	SUIT FOR PERMANENT INJUNCTION	SHEIKH MOHAMMAD SAMMI	SH. NANAK SINGH	MS. NAVITA KUMARI CJ.	3/18/2005	COM PRO MISE D	446 ND
758	GO NO 447 ND-MAR-05	CIVIL SUIT	279	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD.	SURESH KUMAR	SH. R.K. CHAUHAN CJ.	3/2/2005	COM PRO MISE D	447 ND

759	GO NO 448 ND-MAR-05	CIVIL SUIT	289	1996	SUIT FOR RECOVERY	M/S. RAMJAS FOUNDATION	SHRI GOVERDHAN NATH	SH. R.K. CHAUHAN CJ.	3/9/2005	DEC REED	448 ND
760	GO NO 449 ND-MAR-05	CIVIL SUIT	30	2000	SUIT FOR RECOVERY	M/s. Adanya Enterprises	M/S HASTAAKSHAR INDIA	SH. R.K. CHAUHAN CJ.	3/9/2005	DISM ISSE D	449 ND
761	GO NO 450 ND-MAR-05	CIVIL SUIT	486	1995	SUIT FOR RECOVERY	M/s Shiv Silk Mills	M/s Avison Enterprises	SH. R.K. CHAUHAN CJ.	3/11/2005	COM PRO MISE D	450 ND
762	GO NO 451 ND-MAR-05	CIVIL SUIT	M-04	2005	SUIT FOR RECOVERY	M/S. P.M. PACKERS & MOVERS PVT. LTD.	STANDARD CHARTERED BANK	SH. R.K. CHAUHAN CJ.	3/14/2005	DISP OSE D	451 ND
763	GO NO 452 ND-MAR-05	CIVIL SUIT	55	2004	SUIT FOR RECOVERY	SH. I.J. SINGH	SH. RAVI KANT MAHAY	SH. R.K. CHAUHAN CJ.	3/23/2005	COM PRO MISE D	452 ND
764	GO NO 453 ND-MAR-05	CIVIL SUIT	88	2000	SUIT FOR RECOVERY	M/S CITY FINANCIAL & CONSULTANTS	SHRI KANT KUMAR DIXIT	SH. R.K. CHAUHAN CJ.	3/30/2005	DEC REED	453 ND
765	GO NO 455 ND-MAR-05	CIVIL SUIT	105	2004	SUIT FOR PERMANENT INJUNCTION	SH. N.K. NAIR	MAHESH SAINI	SH. MANISH YADUVANSHI CJ.	3/19/2005	DISM ISSE D DEFA ULT	455 ND
766	GO NO 456 ND-MAR-05	CIVIL SUIT	11	2005	SUIT FOR RECOVERY	M/S. S.S. PACKAGING	M/S. BINODINI EXPORTS	SH. MANISH YADUVANSHI CJ.	3/21/2005	COM PRO MISE D	456 ND
767	GO NO 813 ND ATTACHED WITH 384	CIVIL SUIT	338	2004	SUIT FOR PERMANENT INJUNCTION	SMT. CHAND RANI CHAWLA	PARKASH WATI SARDHANA	SH. DEVENDRA KUMAR JANGLA CJ.	9/16/2004	DISM ISSE D DEFA ULT	813 ND
768	GO NO 391 ND-MAR-05	CIVIL SUIT	31	2005	SUIT FOR PERMANENT INJUNCTION	M/S. GANESH DIAGNOSTICS & IMAGING CENTRE PVT. LTD.	BHARTIYA ENGINEERIG & GENERAL MAZDOOR UNION	SH. DEVENDRA KUMAR JANGLA CJ.	3/3/2005	DISM ISSE D	391 ND

769	GO NO 392 ND-MAR-05	CIVIL SUIT	262	2003	SUIT FOR PREPETUAL INJUNCTION	SMT. KOKO MATHUR	SHRI D.C. GAGERNA	SH. DEVENDRA KUMAR JANGLA CJ. SH.	3/17/2005	DISM ISSE D DEFA ULT	392 ND
770	GO NO 393 ND-MAR-05	CIVIL SUIT	209	2003	SUIT FOR RECOVERY	State Bank Of Bikaner & Jaipur	SHRI VISHAL MALHOTRA	DEVENDRA KUMAR JANGLA CJ. SH.	3/31/2005	D/W	393 ND
771	GO NO 394 ND-MAR-05	CIVIL SUIT	90	2003	SUIT FOR RECOVERY	State Bank of India	Shri. Virender Kumar Sharma	DEVENDRA KUMAR JANGLA CJ. SH.	3/18/2005	DEC REED	394 ND
772	GO NO 395 ND-MAR-05	CIVIL SUIT	531	2004	SUIT FOR RECOVERY	HDFC BANK LIMITED	RAJESH CHATURVEDI	DEVENDRA KUMAR JANGLA CJ. SH.	3/19/2005	DEC REED	395 ND
773	GO NO 396 ND-MAR-05	CIVIL SUIT	471	2004	SUIT FOR RECOVERY	ABN AMRO BANK	MR. ROLON SACHDEVA	DEVENDRA KUMAR JANGLA CJ. SH.	3/31/2005	DEC REED	396 ND
774	GO NO 397 ND-MAR-05	CIVIL SUIT	533	2004	SUIT FOR RECOVERY	HDFC BANK LIMITED	JASVINDER SINGH GILL	DEVENDRA KUMAR JANGLA CJ. SH.	3/19/2005	DEC REED	397 ND
775	GO NO 398 ND-MAR-05	CIVIL SUIT	10	2005	SUIT FOR PERMANENT INJUNCTION	Mohd. Ayyaz	Smt. Sultana Begum	SH. DEVENDRA KUMAR JANGLA CJ. SH.	3/24/2005	COM PRO MISE D	398 ND
776	GO NO 399 ND-MAR-05	CIVIL SUIT	598	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	SH. AJIT SINGH GROVER	DEVENDRA KUMAR JANGLA CJ. SH.	3/2/2005	DEC REED	399 ND
777	GO NO 401 ND-MAR-05	CIVIL SUIT	372	2003	SUIT FOR RECOVERY	BANK OF INDIA	SHRI BANWARI LAL	DEVENDRA KUMAR JANGLA CJ. SH.	3/15/2005	DEC REED	401 ND
778	GO NO 402 ND-MAR-05	CIVIL SUIT	590	2004	SUIT FOR RECOVERY OF DAMAGE	MR. ARNOLD IRWIN ROHING	UNION OF INDIA	DEVENDRA KUMAR JANGLA CJ. SH.	3/4/2005	DISM ISSE D	402 ND
779	GO NO 403 ND-MAR-05	CIVIL SUIT	279	2004		M/S S. KARGER INDIA	THE SUPERINTENDENT SAFDARJUNG HOSPITAL	MS. RAVINDER BEDI CJ.	3/7/2005	D/W	403 ND
780	GO NO 404 ND-MAR-05	CIVIL SUIT	107	2004		M/S. SHREE RAM SYNTHETICS	UNION OF INDIA	MS. RAVINDER BEDI CJ.	3/18/2005	ALLO WED	404 ND
781	GO NO 405 ND-MAR-05	CIVIL SUIT	193	2004	SUIT FOR PERMANENT INJUNCTION	SHRI AMINUDDIN	New Delhi Municipal Council/Committee	MS. RAVINDER BEDI CJ.	3/19/2005	REJE CTED	405 ND

782	GO NO 406 ND-MAR-05	CIVIL SUIT	14	2005	SUIT FOR SEEKING	M/S NAV WATER COOLING PLANT	NEW DELHI MUNICIPAL CORPORATION	MS. RAVINDER BEDI CJ.	3/31/2005	D/W	406 ND
783	GO NO 407 ND-MAR-05	CIVIL SUIT	62	2005	SUIT FOR PERMANENT INJUNCTION	SHRI NAND KISHORE	THE LAND AND DEVELOPMENT OFFICE	MS. RAVINDER BEDI CJ.	3/14/2005	REJE CTED	407 ND
784	GO NO 408 ND-MAR-05	CIVIL SUIT	154	2004		COMMANDER WORKS ENGINEER (AF)	M/S. ASHWANI KUMAR	MS. RAVINDER BEDI CJ.	3/24/2005	DISM ISSE D	408 ND
785	GO NO 409 ND-MAR-05	CIVIL SUIT	19	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	NORTH DELHI POWER LIMITED	DELHI GRAMIN VIKAS PANCHAYAT	MS. RAVINDER BEDI CJ.	3/4/2005	D/W	409 ND
786	GO NO 410 ND-MAR-05	CIVIL SUIT	20	2005	SUIT FOR PERMANENT INJUNCTION	SMT. S. KHATOON	NATIONAL HIGHWAY AUTHORITY OF INDIA LTD.	MS. RAVINDER BEDI CJ.	3/23/2005	WITH DRA W	410 ND
787	GO NO 412 ND-MAR-05	CIVIL SUIT	422	2000	SUIT FOR PERMANENT INJUNCTION	SH. GANGA RAM	SH. NAND RAJ	MS. SUNENA SHARMA CJ.	3/16/2005	DISM ISSE D	412 ND
788	GO NO 413 ND-MAR-05	CIVIL SUIT	141	2005	SUIT FOR PERMANENT INJUNCTION	SMT. CHANDRAWATI	RAM SINGH	MS. SUNENA SHARMA CJ.	3/17/2005	DISM ISSE D DEFA ULT	413 ND
789	GO NO 414 ND-MAR-05	CIVIL SUIT	322	2003	SUIT FOR RECOVERY	M/S FRICK INDIA LTD.	M/S N.G.E.F. LTD.	MS. SUNENA SHARMA CJ.	3/24/2005	DISM ISSE D DEFA ULT	414 ND
790	GO NO 415 ND-MAR-05	CIVIL SUIT	709	1998	SUIT FOR RECOVERY	M/S. VICTORIA FOODS (P) LTD	M/S. R.K. TRADERS	MS. SUNENA SHARMA CJ.	3/28/2005	DEC REED	415 ND
791	GO NO 416 ND-MAR-05	CIVIL SUIT	70	2005	SUIT FOR RECOVERY	KOTAK MAHINDRA BANK LIMITED	M/S TRIGUN CHEMICALS PVT. LTD.	MS. SUNENA SHARMA CJ.	3/28/2005	COM PRO MISE D	416 ND
792	GO NO 417 ND-MAR-05	CIVIL SUIT	40	2003	SUIT FOR TEMPORARY AND PERMANENT INJUNCTION, AND DECLARATION	Shri Pankaj Kapoor	Shri Sarabjit Singh	MS. SUNENA SHARMA CJ.	3/29/2005	DISM ISSE D	417 ND

793	GO NO 418 ND-MAR-05	CIVIL SUIT	475	2000	SUIT FOR POSSESSION	SHRI SUBEY SINGH	SHRI ROSHAN LAL	MS. SUNENA SHARMA CJ.	3/30/2005	DEC REED	418 ND
794	GO NO 419 ND-MAR-05	CIVIL SUIT	169	2000	SUIT FOR DECLARATION AND PERPETUAL INJUNCTION	Shri Krishan Lal Arora	Shri Sanatan Dharam Mandir	MS. SUNENA SHARMA CJ.	3/30/2005	COM PRO MISE D	419 ND
795	GO NO 420 ND-MAR-05	CIVIL SUIT	163	2005	Suit for Permanent Injunction	SHRI SHAHEED AHMED	SHRI SONU	MS. SUNENA SHARMA CJ.	3/31/2005	COM PRO MISE D	420 ND
796	GO NO 457 ND-MAR-05	CIVIL SUIT	193	1998	SUIT FOR RECOVERY	M/S. WIN (INDIA) PVT. LTD.	M/S. PROFIN CAPITAL SERVICES LTD.	SH. MANISH YADUVANSHI CJ.	3/31/2005	DEC REED	457 ND
797	GO NO 458 ND-MAR-05	CIVIL SUIT	556	2002	Suit for Permanent Injunction	SYED AZMAT ALI	MRS. MEHMOODA BEGUM	SH. MANISH YADUVANSHI CJ.	3/31/2005	DEC REED	458 ND
798	GO NO 459 ND-MAR-05	CIVIL SUIT	164	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	SHRI JOGINDER SINGH	SH. RAKESH PANDIT CJ.	3/30/2005	DEC REED	459 ND
799	GO NO 460 ND-MAR-05	CIVIL SUIT	292	2003	SUIT FOR RECOVERY	SH. NASEEM SIDDIQUI	M/S H.B. ESTATE DEVELOPERS LTD.	SH. RAKESH PANDIT CJ.	3/10/2005	COM PRO MISE D	460 ND
800	267 WD HIGH COURT FILE	CIVIL SUIT	606905	2016	SUIT FOR RECOVERY	MASTER AVISHKAR PRAKASH	M/S J.K. CORP LTD.	DR. PANKAJ SHARMA CJ.	5/31/2018	DEC REED	267 WD
801	GO NO 461 ND-MAR-05	CIVIL SUIT	8	2005	SUIT FOR PERMANENT INJUNCTION	SH. SUBE SINGH	STATE BANK OF INDIA	SH. RAKESH PANDIT CJ.	3/9/2005	D/W	461 ND
802	GO NO 462 ND-MAR-05	CIVIL SUIT	16	2005	SUIT FOR PERMANENT INJUNCTION	SHRI YUDHVIR SINGH SAINI	SHRI SUNIL BEJORE	SH. RAKESH PANDIT CJ.	3/9/2005	DISP OSE D	462 ND
803	GO NO 465 ND-MAR-05	CIVIL SUIT	372	2003		MS. KIRAN SHARMA	THE STATE	SH. V.K. GOEL CJ.	3/2/2005	ALLO WED	465 ND
804	GO NO 466 ND-MAR-05	CIVIL SUIT	585	2004		Rajesh	THE STATE	SH. V.K. GOEL CJ.	3/3/2005	DISP OSE D	466 ND

805	GO NO 467 ND-MAR-05	CIVIL SUIT	519	2000		SMT. HAKIMAN	THE STATE	SH. V.K. GOEL CJ.	3/9/2005	DISP OSE D	467 ND
806	GO NO 468 ND-MAR-05	CIVIL SUIT	296	2003		PHOOLWATI	STATE	SH. V.K. GOEL CJ.	3/17/2005	ALLO WED	468 ND
807	GO NO 469 ND-MAR-05	CIVIL SUIT	797	2004		CHOTTEY KHAN	STATE	SH. V.K. GOEL CJ.	3/17/2005	ALLO WED	469 ND
808	GO NO 470 ND-MAR-05	CIVIL SUIT	454	2002		SMT. RAJINDER TREHAN	STATE	SH. V.K. GOEL CJ.	3/18/2005	ALLO WED	470 ND
809	GO NO 471 ND-MAR-05	CIVIL SUIT	171	2004		Mrs. Tejinder Kaur	STATE	SH. V.K. GOEL CJ.	3/21/2005	ALLO WED	471 ND
810	GO NO 472 ND-MAR-05	CIVIL SUIT	225	1999		SMT. SURINDER KAUR KOHLI	STATE	SH. V.K. GOEL CJ.	3/22/2005	COU RT FEE	472 ND
811	GO NO 473 ND-MAR-05	CIVIL SUIT	628	2003		JAGDISH	STATE	SH. V.K. GOEL CJ.	3/23/2005	COU RT FEE	473 ND
812	GO NO 474 ND-MAR-05	CIVIL SUIT	853	2002		SH. J.L. BINDRA	STATE	SH. V.K. GOEL CJ.	3/23/2005	COU RT FEE	474 ND
813	GO NO 476 ND-MAR-05	CIVIL SUIT	162	2004	SUIT FOR PERMANENT INJUNCTION	MRS. SUNITA SHARMA	SMT. SARIKA GULATI	SH. DEVENDRA KUMAR JANGLA CJ.	3/16/2005	D.N.P	476 ND
814	GO NO 477 ND-MAR-05	CIVIL SUIT	21	2005		MS. SABA PARBEEN	MOHD. MUMTAZ	SH. DEVENDRA KUMAR JANGLA CJ.	3/4/2005	COM PRO MISE D	477 ND
815	GO NO 478 ND-MAR-05	CIVIL SUIT	571	2003	SUIT FOR POSSESSION, RECOVERY	SH. RAVINDER KUMAR MONGA	SH. PARVEEN KUMAR KANWAR	SH. DEVENDRA KUMAR JANGLA CJ.	3/14/2005	DEC REED	478 ND
816	GO NO 479 ND-MAR-05	CIVIL SUIT	617	2003	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SMT. SURINDER KAUR	SH. GURDIAL SINGH	SH. DEVENDRA KUMAR JANGLA CJ.	3/15/2005	DEC REED	479 ND
817	GO NO 480 ND-MAR-05	CIVIL SUIT	509	2004	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	MRS. ANITA WIDHANI	SH. DAVENDR KHURANA	SH. DEVENDRA KUMAR JANGLA CJ.	3/15/2005	DEC REED	480 ND
818	GO NO 481 ND-MAR-05	CIVIL SUIT	89	2003	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	MR. MAHABIR SINGH	SH. DEVENDRA KUMAR JANGLA CJ.	3/17/2005	DEC REED	481 ND

819	GO NO 482 ND-MAR-05	CIVIL SUIT	9	2005	SUIT FOR PERMANENT INJUNCTION	SHRI HASNAIN AHMED	SHRI LALA RAM VERMA	SH. DEVENDRA KUMAR JANGLA CJ.	3/17/2005	COM PRO MISE D	482 ND
820	GO NO 483 ND-MAR-05	CIVIL SUIT	898	2003	SUIT FOR RECOVERY	M/S AZVIK GLASSESS PVT. LTD.	SHRI S.K. SHARMA	SH. DEVENDRA KUMAR JANGLA CJ.	3/17/2005	COM PRO MISE D	483 ND
821	GO NO 484 ND-MAR-05	CIVIL SUIT	524	2003	SUIT FOR RECOVERY	CANARA BANK	SH. PBV NARAYANAN	SH. DEVENDRA KUMAR JANGLA CJ.	3/17/2005	COM PRO MISE D	484 ND
822	GO NO 485 ND-MAR-05	CIVIL SUIT	917	2003	SUIT FOR RECOVERY	SHRI AJAY SHARMA	SHRI PRAVEEN KUMAR @ KALU PAHALWAN	SH. DEVENDRA KUMAR JANGLA CJ.	3/23/2005	DEC REED	485 ND
823	GO NO 486 ND-MAR-05	CIVIL SUIT	21	2005	SUIT FOR RECOVERY	M/s. Industrial Sales Corporation	GENERAL ENGINEERING WORKS	SH. J.P. NARAYAN LD. CJ.	3/1/2005	DISP OSE D	486 ND
824	GO NO 487 ND-MAR-05	CIVIL SUIT	117	2005	SUIT FOR RECOVERY	ABN AMRO BANK	MS. SATYA PURI	SH. J.P. NARAYAN LD. CJ.	3/1/2005	D/W	487 ND
825	GO NO 488 ND-MAR-05	CIVIL SUIT	444	2005	SUIT FOR RECOVERY	THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	MR.AJAY KUMAR MEHNDIRATTA	SH. J.P. NARAYAN LD. CJ.	3/3/2005	DEC REED	488 ND
826	GO NO 489 ND-MAR-05	CIVIL SUIT	76	2005	SUIT FOR PERMANENT INJUNCTION	ASHOK KUMAR	RAGHUWER DAYAL	SH. J.P. NARAYAN LD. CJ.	3/3/2005	DEC REED	489 ND
827	GO NO 490 ND-MAR-05	CIVIL SUIT	220	2005	SUIT FOR RECOVERY	KOTAK MAHINDRA BANK LIMITED	MAHENDER KUMAR	SH. J.P. NARAYAN LD. CJ.	3/5/2005	DEC REED	490 ND
828	GO NO 491 ND-MAR-05	CIVIL SUIT	446-05	1992		SAROOP SINGH	MOHAN SINGH	SH. J.P. NARAYAN LD. CJ.	3/5/2005	ALLO WED	491 ND
829	GO NO 492 ND-MAR-05	CIVIL SUIT	445-05	2004		SMT. KIRAN SHARMA	VIJAY KUMAR SHARMA	SH. J.P. NARAYAN LD. CJ.	3/7/2005	DISM ISSE D	492 ND
830	GO NO 493 ND-MAR-05	CIVIL SUIT	320-05	2004	SUIT FOR RECOVERY	SATBIR SINGH YADAV	DEEN DAYAL	SH. J.P. NARAYAN LD. CJ.	3/14/2005	DEC REED	493 ND
831	GO NO 494 ND-MAR-05	CIVIL SUIT	48	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI AMITOSH MOITRA	JAI JAWAN JAI KISHAN EXPORT KARAMCHARI	SH. R.K. GUPTA LD. CJ.	3/16/2005	D.N.P	494 ND

832	GO NO 495 ND-MAR-05	CIVIL SUIT	284-05	2004	SUIT FOR RECOVERY	SANJAY	RAKESH SHARMA	SH. J.P. NARAYAN LD. CJ.	3/16/2005	DEC REED	495 ND
833	GO NO 496 ND-MAR-05	CIVIL SUIT	147-05	1992	SUIT FOR PERMANENT INJUNCTION	SHRI B. MOHANAKUMAR	Shri Davinder Seth	SH. J.P. NARAYAN LD. CJ.	3/29/2005	COM PRO MISE D	496 ND
834	GO NO 497 ND-MAR-05	CIVIL SUIT	149	2005	SUIT FOR MANDATORY INJUNCTION	Shri S.K.Seth	SHRI B.MOHAN KUMAR	SH. J.P. NARAYAN LD. CJ.	3/29/2005	COM PRO MISE D	497 ND
835	GO NO 498 ND-MAR-05	CIVIL SUIT	212-05	2004	SUIT FOR RECOVERY	BANK OF INDIA	SH. NAUBAT SINGH	SH. J.P. NARAYAN LD. CJ.	3/29/2005	DEC REED	498 ND
836	GO NO 499 ND-MAR-05	CIVIL SUIT	45	2005	SUIT FOR POSSESSION, RECOVERY	RAJNI	SHRI KRISHAN LAL ARORA	SH. J.P. NARAYAN LD. CJ.	3/30/2005	DISM ISSE D	499 ND
837	GO NO 500 ND-MAR-05	CIVIL SUIT	400	2001	Suit For Declaration & Mandatory Injunction	SH. DES RAJ	SMT. NIRMALA @ RADHA RANI	SH. SANJAY BANSAL CJ.	3/15/2005	DEC REED	500 ND
838	GO NO 526 ND-MAR-05	CIVIL SUIT	113	2004	SUIT FOR RECOVERY	UNION BANK OF INDIA	SMT. V.M. SHOBHANA	SH. SANJEEV KR. SINGH CJ.	3/31/2005	DEC REED	526 ND
839	GO NO 527 ND-MAR-05	CIVIL SUIT	572-01	1994	SUIT FOR SPECIFIC PERFORMANCE	M/S. BAYER (INDIA) LIMITED	ATMA RAM SANATAN DHARAM	SH. SANJEEV KR. SINGH CJ.	3/31/2005	REJE CTED	527 ND
840	GO NO 529 ND-MAR-05	CIVIL SUIT	94	2004	SUIT FOR RECOVERY	M/s GE Capital International Services	Mohita Arora	SH. MANISH GUPTA CJ.	3/31/2005	SINE- DIE	529 ND
841	GO NO 530 ND-MAR-05	CIVIL SUIT	445	2004	SUIT FOR PERMANENT INJUNCTION	Mohd. Maqbool Shah	Chief General Manager,The Jaramu & Kashmir Bank Ltd	SH. MANISH GUPTA CJ.	3/16/2005	DISM ISSE D	530 ND
842	GO NO 531 ND-MAR-05	CIVIL SUIT	593	2002	SUIT FOR RECOVERY	Smt Kavita Chanana	M/s Regal Apartments private Limited	SH. MANISH GUPTA CJ.	3/14/2005	DEC REED	531 ND
843	GO NO 532 ND-MAR-05	CIVIL SUIT	516	2004		HARYANA STATE MINOR IRRIGATION & TUBEWLLS CORPORATION	M/S LAXMI CEMENT	SH. MANISH GUPTA CJ.	3/19/2005	SINE- DIE	532 ND

844	GO NO 533 ND-MAR-05	CIVIL SUIT	600	2002	SUIT FOR RECOVERY	Smt Kavita Chanana	M/s Regal Apartments private Limited	SH. MANISH GUPTA CJ.	3/14/2005	DISM ISSE D	533 ND
845	GO NO 534 ND-MAR-05	CIVIL SUIT	517	2004		HARYANA STATE MINOR IRRIGATION & TUBEWLLS CORPORATION	M/S LAXMI CEMENT	SH. MANISH GUPTA CJ.	3/19/2005	SINE- DIE	534 ND
846	GO NO 535 ND-MAR-05	CIVIL SUIT	179	2003	SUIT FOR PERMANENT INJUNCTION	SHRI ABDUL GHAFAR	THE COMMISSIONER DELHI POLICE	SH. MANISH GUPTA CJ.	3/5/2005	D.N.P	535 ND
847	GO NO 536 ND-MAR-05	CIVIL SUIT	136	2002	SUIT FOR RECOVERY	Jhamb Finance & Leasing Pvt. Ltd.	Smt. Promila Chopra	SH. MANISH GUPTA CJ.	3/31/2005	DEC REED	536 ND
848	265 WD HIGH COURT FILE	CIVIL SUIT	606908	2016	SUIT FOR RECOVERY OF POSSESSION	MANISH GULATI	M/S J.KCORP. LIMITED	DR. PANKAJ SHARMA CJ.	5/31/2018	DEC REED	265 WD
849	GO NO 410 ND ATTACHED WITH 555	CIVIL SUIT	M-11	2005		BRIJ BHUSHAN	D.D.A.	SH. AJAY PANDEY CJ.	5/19/2005	DISM ISSE D DEFA ULT	410 ND
850	GO NO 502 ND-MAR-05	CIVIL SUIT	442	2002	SUIT FOR DECLARATION	SHRI INDER SINGH	STATE BANK OF INDIA	SH. RAGHUBIR SINGH CJ.	3/21/2005	DISM ISSE D	502 ND
851	GO NO 504 ND-MAR-05	CIVIL SUIT	534	2002		SMT. SHALINI BEHL	THE STATE	SH. V.K. GOEL CJ.	3/18/2005	COU RT FEE	504 ND
852	GO NO 505 ND-MAR-05	CIVIL SUIT	1146	1995	SUIT FOR MANDATORY INJUNCTION	SHRI DWARKA PERSHAD RASTOGI	MAHANAGAR TELEPHONE NIGAM LTD.	SH. VIDYA PRAKASH CJ.	3/7/2005	DEC REED	505 ND
853	GO NO 508 ND-MAR-05	CIVIL SUIT	930	1997	SUIT FOR RECOVERY OF DAMAGES	SH. ALLOIS TIRKEY	UNION OF INDIA	SH. VIDYA PRAKASH CJ.	3/30/2005	DISM ISSE D DEFA ULT	508 ND
854	GO NO 509 ND-MAR-05	CIVIL SUIT	532-98	1992	SUIT FOR PERMANENT INJUNCTION	MISS ARPANA DAS	MRS. PADMA BHANDARI	SH. SANJEEV KR. SINGH CJ.	3/1/2005	DEC REED	509 ND

855	GO NO 510 ND ATTACHED WITH 509	CIVIL SUIT	M-65- 98	1992		MISS ARPANA DAS	MRS. PADMA BHANDARI	SH. SANJEEV KR. SINGH CJ.	3/9/2005	DISM ISSE D	510 ND
856	GO NO 511 ND ATTACHED WITH 509	CIVIL SUIT	M-66- 98	1992		MISS ARPANA DAS	MRS. PADMA BHANDARI	SH. SANJEEV KR. SINGH CJ.	3/19/2005	DISM ISSE D	511 ND
857	GO NO 512 ND-MAR-05	CIVIL SUIT	684-01	1995	SUIT FOR RECOVERY	The South Indian Bank Ltd	Shri Kamal Kumar Singla	SH. SANJEEV KR. SINGH CJ.	3/2/2005	D/W	512 ND
858	GO NO 513 ND-MAR-05	CIVIL SUIT	117	2003	SUIT FOR RECOVERY OF POSSESSION	MS. KHWAZA HINA AHMED	CAPTAIN MOHD. TARIQ REHMAN SAIGAL	SH. SANJEEV KR. SINGH CJ.	3/5/2005	DEC REED	513 ND
859	GO NO 514 ND-MAR-05	CIVIL SUIT	633	2002	SUIT FOR PERMANENT INJUNCTION	SHRIMATI ANUSHRI	SHRI RAJIV AGGARWAL	SH. SANJEEV KR. SINGH CJ.	3/7/2005	REJE CTED	514 ND
860	GO NO 515 ND-MAR-05	CIVIL SUIT	717-01	1989	SUIT FOR PERMANENT INJUNCTION	National Institute of Public Finance and Policy	National Institute of Public Finance and Policy Employees Union	SH. SANJEEV KR. SINGH CJ.	3/9/2005	DISM ISSE D	515 ND
861	GO NO 516 ND-MAR-05	CIVIL SUIT	247	2001	SUIT FOR RECOVERY	Jhamb Finance & Leasing Pvt. Ltd.	SHRI ROSHAN LAL	SH. SANJEEV KR. SINGH CJ.	3/11/2005	DISM ISSE D DEFA ULT	516 ND
862	GO NO 517 ND-MAR-05	CIVIL SUIT	159	2003	SUIT FOR PERMANENT INJUNCTION	SMT. JAGWANTI	SHRI HARI RAM	SH. SANJEEV KR. SINGH CJ.	3/14/2005	DISM ISSE D DEFA ULT	517 ND
863	GO NO 537 ND-MAR-05	CIVIL SUIT	233	2002	Suit for possession, recovery	Shri Nand Gopal Gupta	M/s Jay Engineer Works Limited	SH. MANISH GUPTA CJ.	3/16/2005	COM PRO MISE D	537 ND
864	GO NO 538 ND-MAR-05	CIVIL SUIT	597	2002	SUIT FOR RECOVERY	Smt Kavita Chanana	M/S. REGAL APARTMENTS PRIVATE LIMITED	SH. MANISH GUPTA CJ.	3/14/2005	DISM ISSE D	538 ND
865	GO NO 539 ND-MAR-05	CIVIL SUIT	183	2004	SUIT FOR RECOVERY	BANK OF INDIA	SHRI DEBASISH TAT	SH. MANISH GUPTA CJ.	3/29/2005	DEC REED	539 ND

866	GO NO 540 ND-MAR-05	CIVIL SUIT	79	2003	SUIT FOR RECOVERY	SHRI S.P. SHARMA	BANK OF INDIA	SH. MANISH GUPTA CJ.	3/1/2005	DEC REED	540 ND
867	GO NO 541 ND-MAR-05	CIVIL SUIT	321	2004	SUIT FOR POSSESSION, RECOVERY	SHRI CHANDER SHEKHAR HIRA LAL	SHRI ASHOK KUMAR	SH. MANISH GUPTA CJ.	3/2/2005	COM PRO MISE D	541 ND
868	GO NO 542 ND-MAR-05	CIVIL SUIT	599	2002	SUIT FOR RECOVERY	Smt Kavita Chanana	M/S. REGAL APARTMENTS PRIVATE LIMITED	SH. MANISH GUPTA CJ.	3/14/2005	DEC REED	542 ND
869	GO NO 543 ND-MAR-05	CIVIL SUIT	468	2002		SHRI RAM BADAN	SHRI SURESH DHAWAN	SH. MANISH GUPTA CJ.	3/30/2005	D.N.P	543 ND
870	GO NO 544 ND-MAR-05	CIVIL SUIT	857	2002		SHRI R.K. SHARMA	M/S. JABRO ADVERTISING & MARKETING	SH. MANISH GUPTA CJ.	3/22/2005	DEC REED	544 ND
871	GO NO 545 ND-MAR-05	CIVIL SUIT	356	2004	SUIT FOR RECOVERY	SH. SANJAY NARULA	MR. MUKESH SINGH	SH. MANISH GUPTA CJ.	3/30/2005	DEC REED	545 ND
872	GO NO 546 ND-MAR-05	CIVIL SUIT	437	2004	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	SMT. GEETA DEVI	SH. PARVEEN SINGH CJ.	3/1/2005	DEC REED	546 ND
873	GO NO 547 ND-MAR-05	CIVIL SUIT	173	2002	SUIT FOR RECOVERY	M/S MODERN ELCETRONICS CO.	SH. KRISHAN LAL	SH. PARVEEN SINGH CJ.	3/5/2005	DEC REED	547 ND
874	GO NO 548 ND-MAR-05	CIVIL SUIT	441	2004	SUIT FOR RECOVERY	Shri Hari Shankar Gupta	Shri Vir Singh	SH. PARVEEN SINGH CJ.	3/7/2005	DEC REED	548 ND
875	GO NO 549 ND-MAR-05	CIVIL SUIT	253	2003	SUIT FOR RECOVERY	Kamal Kumar Mohnani	M/s. Burr Brown Advt.	SH. PARVEEN SINGH CJ.	3/17/2005	DISM ISSE D DEFA ULT	549 ND
876	GO NO 550 ND-MAR-05	CIVIL SUIT	328	2004	SUIT FOR PERMANENT INJUNCTION	SMT.VEERESH	RAJEEV SABHARWAL	SH. PARVEEN SINGH CJ.	3/22/2005	DISM ISSE D DEFA ULT	550 ND
877	GO NO 551 ND-MAR-05	CIVIL SUIT	352	2003	SUIT FOR RECOVERY	HASEEN KHAN	SH. SAKET KUMAR	SH. PARVEEN SINGH CJ.	3/31/2005	DEC REED	551 ND

878	GO NO 552 ND-MAR-05	CIVIL SUIT	1095	2002	SUIT FOR RECOVERY	M/s Samara India Pvt. Ltd.	Mrs. Usha Sharma	SH. PARVEEN SINGH CJ.	3/31/2005	DISM ISSE D DEFA ULT	552 ND
879	GO NO 553 ND-MAR-05	CIVIL SUIT	482	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SH. MAHESH KAUSHIK	Sh. M.M. DUTT	MS. KIRAN BANSAL LD. CJ.	3/28/2005	SATI SFIE D	553 ND
880	GO NO 554 ND-MAR-05- HIGH COURT LATTER	CIVIL SUIT	15	2001	HIGH COURT LETTER	DELHI DEVELOPMENT AUTHORITY	SHANTA PRASAD		3/1/2005		554 ND
881	GO NO 555 ND-MAR-05	CIVIL SUIT	256	1995	SUIT FOR DECLARATION & PERMANENT INJUNCTION	SHRI BRIJ BHUSHAN	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY CJ.	3/16/2005	DISM ISSE D DEFA ULT	555 ND
882	GO NO 518 ND-MAR-05- ROBKAR	CIVIL SUIT	152	2001	ROBKAR	RAJINDER KUMAR @ RAJA RAM	RAJINDER KUMAR	SH.VIPLAV DABAS	3/14/2005		518 ND
883	GO NO 519 ND-MAR-05	CIVIL SUIT	289	2002	SUIT FOR RECOVERY	SH. HARI RAM	SH. BAKHTAWAR SINGH	SH. SANJEEV KR. SINGH	3/14/2005	COM PRO MISE D	519 ND
884	GO NO 520 ND-MAR-05	CIVIL SUIT	142	2001	SUIT FOR RECOVERY	B. N. Wadhvani	EVEREST ELECTRIC WORK	SH. SANJEEV KR. SINGH	3/17/2005	COM PRO MISE D	520 ND
885	GO NO 521 ND-MAR-05	CIVIL SUIT	263-99	1994	SUIT FOR RECOVERY	State Bank of India	M/s Amit Medicos	SH. SANJEEV KR. SINGH	3/17/2005	DEC REED	521 ND
886	GO NO 522 ND-MAR-05	CIVIL SUIT	188	2004	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	M/s. D.R. Back Wires & Cables Pvt.ltd.	Shri B.B. Murgai	SH. SANJEEV KR. SINGH	3/23/2005	DISI MISS ED DEFA ULT	522 ND
887	GO NO 523 ND-MAR-05	CIVIL SUIT	132A- 04	1998	SUIT FOR RECOVERY	WINGS PHARMACEUTICALS PVT.LTD.	FOREX ENTERPRISES	SH. SANJEEV KR. SINGH	3/24/2005	COM PRO MISE D	523 ND

888	GO NO 524 ND-MAR-05	CIVIL SUIT	160	2003	SUIT FOR RECOVERY	M/s. BHARAT GLASS & PLYWOOD SUPPLIERS	M/s. RELIABLE FURNISHERS	SH. SANJEEV KR. SINGH	3/29/2005	DEC REED	524 ND
889	GO NO 525 ND-MAR-05	CIVIL SUIT	82-02	1997	SUIT FOR RECOVERY	SH.K.C. JAIN	M/S MAKHAN LAL	SH. SANJEEV KR. SINGH	3/31/2005	DEC REED	525 ND

S.No.	FILE NAME	District	Case Type	Case No	Case Year	U/s	Plaintiff	Defendant	Decided By	DOD	Decision Type	Goshwara
1	GO NO 459 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	6	2005	SUIT FOR PERMANENT INJUNCTION	SHRI KARAM SINGH	SMT.SHAKUNTLA DEVI	MS. RAVINDER BEDI	1/10/2005	WITHDRAW	459 ND
2	GO NO 460 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	75	200	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	SH. CHANDER SAIN	DELHI DEVELOPMENT AUTHORITY	MS. RAVINDER BEDI	1/15/2005	DECREED	460 ND
3	GO NO 461 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	221	2004	SUIT FOR PERMANENT INJUNCTION	SMT.KANTI DEVI	SHRI M.S. KHANDARI	MS. RAVINDER BEDI	1/7/2005	D/W	461 ND
4	GO NO 462 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	30	2004	SUIT FOR PERMANENT INJUNCTION	SHRI V.K. SHARMA	UNION OF INDIA	MS. RAVINDER BEDI	1/22/2005	DISMISSED	462 ND
5	GO NO 463 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1580	2000	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	DHIRAJ MALIK	M.C.D	MS. RAVINDER BEDI	1/11/2005	DISMISSED	463 ND
6	GO NO 464 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	99	2004	SUIT FOR MANDATORY INJUNCTION	HARISH CHANDER NAGPAL	UNION OF INDIA	MS. RAVINDER BEDI	1/19/2005	D/W	464 ND
7	GO NO 465 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	5	2005	SUIT FOR PERMANENT INJUNCTION	SHRI CHARANJIT SINGH	SHRIMATI SHAKUNTLA DEVI	MS. RAVINDER BEDI	1/10/2005	WITHDRAW	465 ND
8	GO NO 466 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	157-03	2002	SUIT FOR RECOVERY	The Oriental Bank of commerce	M/s Geeta & Co.	MS. NAVITA KUMARI	1/7/2005	SINE-DIE	466 ND
9	GO NO 467 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	458	2003	SUIT FOR RECOVERY	M/s Skanmlt Systems Pvt. Ltd.	Mr. dagjit Singli Grover	MS. NAVITA KUMARI	1/10/2005	DECREED	467 ND
10	GO NO 468 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	719	2003	SUIT FOR RECOVERY	SURYA KIRAN MAINTENANCE SOCIETY	MR. SURINDER NATH KOHLI & ANR.	MS. NAVITA KUMARI	1/11/2005	COMPROMISED	468 ND
11	GO NO 470 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	31	2003	SUIT FOR RECOVERY	M/S EXPRESS TRAVSHIP SERVICES	MR.JUNAID A. SIDDIQUI	MS. NAVITA KUMARI	1/18/2005	DISMISSED	470 ND
12	GO NO 471 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	569	2004	SUIT FOR RECOVERY	Jai Krishan Finlease Pvt. Ltd.	Sh. Chandan Mukerjee	MS. NAVITA KUMARI	1/20/2005	DECREED	471 ND
13	GO NO 473 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	533	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTIONS	RAJESHWAR K. BANSAL	CITI BAN N.A.	MS. NAVITA KUMARI	1/27/2005	DISMISSED DEFAULT	473 ND

14	GO NO 474 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	66	2004	SUIT FOR MANDATORY INJUNCTION	SHRI DINISH KUMR	SHRI OM PRAKASH BANGA	MS. NAVITA KUMARI	1/27/2005	COMPROMISED	474 ND
15	GO NO 475 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	13	2005	SUIT FOR PERMANENT INJUNCTION	Manmohan @Mohini	Shri Jagmohan Kapoor	MS. NAVITA KUMARI	1/29/2005	DISMISSED DEFAULT	475 ND
16	GO NO 514 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	47	2004	SUIT FOR PERMANENT INJUNCTION	Anil Barthwal	Citi Corporation Finance (I) Ltd	SH.RAJESH KUMAR GOEL	1/19/2005	DISPOSED	514 ND
17	GO NO 515 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	238	2004	SUIT FOR RECOVERY	Mohammad Shamim Rahi	Shri Shiv Kumar	SH.RAJESH KUMAR GOEL	1/20/2005	DISMISSED DEFAULT	515 ND
18	GO NO 516 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1107	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTIONS	Smt.Sunita Devi	The Gornriissioner of Police,	SH.RAJESH KUMAR GOEL	1/20/2005	DISPOSED	516 ND
19	GO NO 517 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	634	2002	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD,	Shri Jogindar Singh	SH.RAJESH KUMAR GOEL	1/22/2005	DECREED	517 ND
20	GO NO 518 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1882	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTIONS	Sh Subhash Mahajan	Dr. A.K. Mishra	SH.RAJESH KUMAR GOEL	1/24/2005	DECREED	518 ND
21	GO NO 519 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1883	2002	SUIT FOR MANDATORY INJUNCTION WITH CONSEQUENTIAL RELIEF	Sh Subhash Mahajan	SUPER BAZAR, THE COOP. STORES LTD.	SH.RAJESH KUMAR GOEL	1/24/2005	DECREED	519 ND
22	GO NO 520 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1894	2002	SUIT FOR RECOVERY	SMT. SUDHA JAIPURIA	M/S PEARL CENTER	SH.RAJESH KUMAR GOEL	1/25/2005	SINE-DIE	520 ND
23	GO NO 521 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	693	2003	SUIT FOR PERMANENT INJUNCTION	SHRI RAJESH JAITLY	SHRI JAGDISH CHANDER JAITLY	SH. DEVENDER KUMAR	1/6/2005	DISMISSED DEFAULT	521 ND
24	GO NO 522 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	336	2004	SUIT FOR MANDATORY INJUNCTION	PREM PRAKASH	VINOD KUMAR	SH. DEVENDER KUMAR	1/7/2005	D/W	522 ND
25	GO NO 523 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	555	2004	SUIT FOR RECOVERY	M/S KIRTI TRADERS	M/S RAHEJA CONTINENTAL	SH. DEVENDER KUMAR	1/10/2005	COMPROMISED	523 ND
26	GO NO 524 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	533	2004	SUIT FOR PERMANENT INJUNCTION	AJAY DHAKA	RAMESH VIJ	SH. DEVENDER KUMAR	1/11/2005	COMPROMISED	524 ND
27	GO NO 525 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	441	2004	SUIT FOR RECOVERY	Oriental Bank of Commerce	M/s Unique Crafts	SH. DEVENDER KUMAR	1/11/2005	SATISFIED	525 ND

28	GO NO 526 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	100	2004	SUIT FOR PERMANENT INJUNCTION	TANDRA SHARMA	BIRG O.P. VIG	SH. DEVENDER KUMAR	1/12/2005	DISMISSED DEFAULT	526 ND
29	GO NO 527 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	373	2003	SUIT FOR DECLARATION & PROHIBITORY & MANDATORY INJUNCTION	SH. D.A. BHATTACHARYA	M/S. SYNERGY COMMUNICATION (PVT.) LTD.	SH. DEVENDER KUMAR	1/12/2005	DECREED	527 ND
30	GO NO 528 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	475	2004	SUIT FOR MANDATORY INJUNCTION	TEJ PAL SINGH	THE COMMISSIONER OF INCOME TAX	SH. DEVENDER KUMAR	1/17/2005	DECREED	528 ND
31	GO NO 529 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	358	2003	SUIT FOR RECOVERY	BANK OF INDIA	SHRI D.S. JAMWAL	SH. DEVENDER KUMAR	1/19/2005	DECREED	529 ND
32	GO NO 530 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	144	2004	SUIT FOR RECOVERY	State Bank Of India	Shri Subhash Chand	SH. DEVENDER KUMAR	1/27/2005	DECREED	530 ND
33	GO NO 581 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-60	2004	SUIT FOR RECOVERY	M/S T. & T MOTOR LTD.	M/S HORIZON ADVERTISING	SH. DEVENDER KUMAR	1/22/2005	SATISFIED	581 ND
34	GO NO 582 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	2096	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. NARENDER SINGH	ANIL KAPOOR	SH. AMIT BANSAL	1/15/2005	DECREED	582 ND
35	GO NO 583 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-25	2003		AAR KEY FIN- LEASE (P) LTD	MONIKA JUNEJA	SH. DEVENDER KUMAR	1/14/2005	SINE-DIE	583 ND
36	GO NO 584 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	186	2005	ROBKAR	M/S KRISHNA & COMPANY	NORTH DELHI POWER LTD.		1/25/2005		584 ND
37	GO NO 585 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	504	2000	SUIT FOR RECOVERY	State Bank Of India	SHRI SUDHIR KUMAR	SH. SANJAY SHARMA	1/31/2005	DISMISSED DEFAULT	585 ND
38	GO NO 586 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	19	2004	SUIT FOR PERMANENT INJUNCTION	SH. GURMEET SINGH	SMT. RANJIT KAUR	SH. SANJAY SHARMA	1/17/2005	DISMISSED	586 ND
39	GO NO 587 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	32	2004	SUIT FOR PERMANENT INJUNCTION	DHANWANTI BATRA	AVINASH RANI	SH. SANJAY SHARMA	1/11/2005	DISMISSED DEFAULT	587 ND
40	GO NO 588 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	320	2001	SUIT FOR POSSESSION AND RECOVERY	RAVI UDHARAIN	DAYANAND GANGWAR	SH. SANJAY SHARMA	1/14/2005	COMPROMI SED	588 ND
41	GO NO 589 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	174	2004	SUIT FOR PERMANENT INJUNCTION	VIJAY KUMAR JAIN	HARI KRISHAN SINGH SAINI	SH. SANJAY SHARMA	1/3/2005	D/W	589 ND
42	GO NO 590 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	379	2003	SUIT FOR PERMANENT INJUNCTION	RANVIR SINGH	YASWANT KUMAR JHA	Ms. Vrinda kumari	1/4/2005	DISMISSED	590 ND
43	GO NO 591 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	856	2002	SUIT FOR RECOVERY	CANARA BANK	BABU RAO	Ms. Vrinda kumari	1/7/2005	DECREED	591 ND

44	GO NO 592 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	815	2002		S.N. GOENKA	MAHANAGAR TELEPHONE NIGAM LTD	Ms. Vrinda kumari	1/7/2005	DISMISSED DEFAULT	592 ND
45	GO NO 593 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	63	2004	SUIT FOR RECOVERY	M/S RAJA TRADING CO.	M/S PRE-AISG INDUSTRIES	Ms. Vrinda kumari	1/10/2005	DECREED	593 ND
46	GO NO 594 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	874	2002	SUIT FOR RECOVERY	SUPER CASSETTES INDUSTRIES LTD	M/S R.J. MARKETING	Ms. Vrinda kumari	1/12/2005	COMPROMI SED	594 ND
47	GO NO 595 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	230	2004	SUIT FOR RECOVERY	M/s United India Insurance co. ltd	M/s Safexpress Pvt Ltd	Ms. Vrinda kumari	1/13/2005	COMPROMI SED	595 ND
48	GO NO 596 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	48	2004	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	MR. AJEET	Ms. Vrinda kumari	1/15/2005	DECREED	596 ND
49	GO NO 597 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	447	2003	SUIT FOR RECOVERY	M/S INDOCOUNT FINANCE LIMITED	HAR SWAROOP GAUTAM	Ms. Vrinda kumari	1/17/2005	DISMISSED DEFAULT	597 ND
50	GO NO 598 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	650	2002	SUIT FOR POSSESSION AND RECOVERY	DCM SHRIRAM CONOLIDATED LTD.	SHRI RUDERBIR SINGH	Ms. Vrinda kumari	1/18/2005	DECREED	598 ND
51	GO NO 599 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	665	2002	SUIT FOR RECOVERY	FEDDER LLOYED CORPORATION LTD.	MRS. VANDANA GUPTA	Ms. Vrinda kumari	1/19/2005	DECREED	599 ND
52	GO NO 600 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	138	2003	SUIT FOR RECOVERY	M/S JAI MATA TRADERS	SUPER BAZAR, THE COOPERATIVE STORE LTD.	Ms. Vrinda kumari	1/22/2005	DISMISSED DEFAULT	600 ND
53	GO NO 602 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	281	2002	SUIT FOR RECOVERY	M/S BHARAT HOTELS LTD	SHRI ASHOK ARYA	Ms. Vrinda kumari	1/25/2005	DECREED	602 ND
54	GO NO 603 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	603	2002		SWARNA JAIN	DALMIS RESORTS INTERNATION P LTD	Ms. Vrinda kumari	1/27/2005	COMPROMI SED	603 ND
55	GO NO 604 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	121	2004	SUIT FOR PERMANENT INJUNCTION	MOHD. YUSUF	MOHD. SABIR	SH. NAVEEN ARORA	1/15/2005	DISMISSED	604 ND
56	GO NO 605 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	17	2004	SUIT FOR PERMANENT INJUNCTION	MEENA GUPTA	INDER PAL SINGH	SH. NAVEEN ARORA	1/4/2005	DISMISSED	605 ND
57	GO NO 606 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	M-17	2003	SUIT FOR POSSESSION OR ALTERNATIVELY FOR RECOVERY	SH. MAM CHAND	VAINDER KUMAR @ VICKY	SH. NAVEEN ARORA	1/12/2005	DISMISSED	606 ND
58	GO NO 607 ND ATTACHED WITH 606	CENTRAL DIST.	CIVIL SUIT	M-10	2002	SUIT FOR POSSESSION OR ALTERNATIVELY FOR RECOVERY	SH. MAM CHAND	COMMISSIONER OF POLICE DELHI	SH. NAVEEN ARORA	1/12/2005	DISMISSED	607 ND

59	GO NO 608 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	265	2002	SUIT FOR MANDATORY INJUNCTION	SH. DEV DUTT	M/S. M.S. SHOES EAST LTD.	SH. NAVEEN ARORA	1/19/2005	DISMISSED DEFAULT	608 ND
60	GO NO 609 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	38	2004	SUIT FOR DECLARATION	SHAN ALAM	SMT. SHAMIM ALIAS GUDDO	SH. NAVEEN ARORA	1/10/2005	COMPROMI SED	609 ND
61	GO NO 610 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	2	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	Sh.Vljay Pal Singh	Sh.Bal Kishan	SH. NAVEEN ARORA	1/10/2005	DISMISSED DEFAULT	610 ND
62	GO NO 611 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	112	2004		MOHD. IRFAN	SMT. RUKHSANA	SH. NAVEEN ARORA	1/4/2005	WITHDRAW	611 ND
63	GO NO 612 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	243	2001	SUIT FOR MANDATORY INJUNCTION AND RECOVERY	Shri Sanatan Dharma Sabha Lakshmi Narayan Temple trust	SH. Brij lal, Pujari	SH. NAVEEN ARORA	1/6/2005	COMPROMI SED	612 ND
64	GO NO 613 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	74	2001	SUIT FOR PERMANENT INJUNCTION	FREEZEKING INDUSTRIES (P) LTD.	THE GENERAL MANAGER,DELHI ELECTRICITY SUPPLY	SH. RAJ KUMAR TRIPATHI	1/31/2005	DECREED	613 ND
65	GO NO 614 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	50	2001	SUIT FOR PERMANENT INJUNCTION	FREEZEKING INDUSTRIES (P) LTD.	THE GENERAL MANAGER,DELHI ELECTRICITY SUPPLY	SH. RAJ KUMAR TRIPATHI	1/31/2005	DECREED	614 ND
66	GO NO 615 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	45	2001	SUIT FOR PERMANENT INJUNCTION	FREEZEKING INDUSTRIES (P) LTD.	THE GENERAL MANAGER,DELHI ELECTRICITY SUPPLY	SH. RAJ KUMAR TRIPATHI	1/31/2005	DECREED	615 ND
67	GO NO 616 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	73	2001	SUIT FOR PERMANENT INJUNCTION	FREEZEKING INDUSTRIES (P) LTD.	THE GENERAL MANAGER,DELHI ELECTRICITY SUPPLY	SH. RAJ KUMAR TRIPATHI	1/31/2005	DECREED	616 ND
68	GO NO 617 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	77	2001	SUIT FOR PERMANENT INJUNCTION	FREEZEKING INDUSTRIES (P) LTD.	THE GENERAL MANAGER,DELHI ELECTRICITY SUPPLY	SH. RAJ KUMAR TRIPATHI	1/31/2005	DECREED	617 ND
69	GO NO 618 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	96	2004	SUIT FOR PERMANENT INJUNCTION	N.R. AGGARWAL	KOTAK MAHENDRA BANK	SH. SAMEER BAJPAI	1/19/2005	DISMISSED DEFAULT	618 ND
70	GO NO 619 ND ROBKAR	CENTRAL DIST.	CIVIL SUIT	M-18	2008	ROBKAR	M/S ANMOL PUBLICATION	M/S ARIANA PUBLISHERS	SH. SAMEER BAJPAI	1/19/2005		619 ND
71	GO NO 620 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	447	2002	SUIT FOR RECOVERY	SHRIMIATI SHYAMA NIJHAWAN	MOHD. NOMAN	SH. SAMEER BAJPAI	1/20/2005	REJECTED	620 ND

72	GO NO 621 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	136	2004	SUIT FOR RECOVERY	M/s.A.S.P.TEXTILES	INDIAN BANK	SH. SAMEER BAJPAI	1/27/2005	DISMISSED	621 ND
73	GO NO 622 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	30	2004	SUIT FOR PERPETUAL INJUNCTION	SHRI HAKIM SINGH	KISHAN LAL	SH. SAMEER BAJPAI	1/27/2005	DISMISSED DEFAULT	622 ND
74	GO NO 623 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	177	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	SH. UPENDRA PASWAN	SH. SAMEER BAJPAI	1/28/2005	SATISFIED	623 ND
75	GO NO 624 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	112	2002	SUIT FOR PERMANENT INJUNCTION	SHRI RAM RAGHUBIR	S.D. SHARMA	SH. SAMEER BAJPAI	1/28/2005	SATISFIED	624 ND
76	GO NO 851 ND ATTACHED WITH 602	CENTRAL DIST.	CIVIL SUIT	M-66	2003		Bharat Hotels Limited	Sh. Ashok Arya	Ms. Vrinda kumari	7/31/2004	DISMISSED	851 ND
77	GO NO 84 ND ATTACHED WITH 632	CENTRAL DIST.	CIVIL SUIT	M-20	2005		R.C. GUPTA	RAMESH BELDAR	SH. RAGHUBIR SINGH	6/3/2005	ALLOWED	84 ND
78	GO NO 625 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	28	2004	SUIT FOR PERMANENT INJUNCTION	Shri R.L. Narang (HUF)	Shri Desh Deepak Mehta	SH. SAMEER BAJPAI	1/31/2005	DECREED	625 ND
79	GO NO 626 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	19	2004		SH. H.S. BAWEJA	MRS. PUSHPA RANI	MS. NAVITA KUMARI	1/7/2005	SINE-DIE	626 ND
80	GO NO 627 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	55	2004	SUIT FOR RECOVERY	Mrs. Saroj Sharan	Dr. Dagmar Bernstorff	MS. NAVITA KUMARI	1/14/2005	DISMISSED DEFAULT	627 ND
81	GO NO 628 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	76	2003		G.B.S. CHITS PVT. LTD.	SMT. USHA NAYYAR	MS. NAVITA KUMARI	1/18/2005	SATISFIED	628 ND
82	GO NO 629 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	37	2004	SUIT FOR RECOVERY	M/S BALAK RAM BANARSI DASS PVT LTD.	SNAM ELECTRICAL (PVT.) LTD.	MS. NAVITA KUMARI	1/28/2005	SATISFIED	629 ND
83	GO NO 630 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	43	2002		SH. NARAIN DASS	SH. PRITHVI RAJ	MS. RAVINDER BEDI	1/7/2005	DISMISSED	630 ND
84	GO NO 631 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	357	2000	SUIT FOR PERMANENT INJUNCTION	Kalpna Diwan	Sh. Sunil Kumar Diwan	SH. VIPIN KUMAR RAI	1/4/2005	DISMISSED	631 ND
85	GO NO 632 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	16	2004	SUIT FOR RECOVERY	Sh. R.C. Gupta	Sh. Ramesh Beldar	SH. RAGHUBIR SINGH	1/21/2005	DECREED	632 ND
86	GO NO 633 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	130- 02	1993	SUIT FOR POSSESSION SPECIFIC RELIEF	KISHAN LAL	DR. (MRS) RAJINDER KALSI	SH. SANJAY JINDAL	1/24/2005	DECREED	633 ND
87	GO NO 634 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	122	2004	SUIT FOR POSSESSION & RECOVERY	P.R. GIROTRA	M/S MADHUR COURIER SERVICES	SH. BALWANT RAI BANSAL	1/31/2005	COMPROMI SED	634 ND

88	GO NO 635 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	152	2003	SUIT FOR RECOVERY	ANDHRA BANK	Sh Mahinder Kumar Sharma	SH. BALWANT RAI BANSAL	1/6/2005	DECREED	635 ND
89	GO NO 636 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	121	2002	SUIT FOR PERMANENT INJUNCTION	R.K. MEHRA	MOHD. SALEEM	SH. BALWANT RAI BANSAL	1/6/2005	D/W	636 ND
90	GO NO 637 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	132	2004		BALWAN SINGH	M/S MANAN AND SHUBHAM FINANCE	SH. BALWANT RAI BANSAL	1/27/2005	D/W	637 ND
91	GO NO 638 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	177	2004	SUIT FOR PERMANENT INJUNCTIONS	Ashok kumar	Shri Sarvinder singh	SH. BALWANT RAI BANSAL	1/4/2005	DISMISSED DEFAULT	638 ND
92	GO NO 639 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1122	2002	SUIT FOR PERMANENT INJUNCTIONS	R.K. MEHRA	MIRAJ AHMED	SH. BALWANT RAI BANSAL	1/6/2005	COMPROMI SED	639 ND
93	GO NO 640 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	191A	2003	SUIT FOR PERMANENT INJUNCTION	SARAM SINGH	RAGHUBIR SINGH	SH. BALWANT RAI BANSAL	1/13/2005	ALLOWED	640 ND
94	GO NO 641 ND ATTACHED WITH 641	CENTRAL DIST.	CIVIL SUIT	M-22	2003	SUIT FOR PERMANENT INJUNCTION	SARAM SINGH	RAGHUBIR SINGH	SH. BALWANT RAI BANSAL	1/13/2005	D/W	641 ND
95	GO NO 1026 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	51	2004		SMT. RUCHIKA ARORA, PROPRIETOR	MR. RAKSHIT, PROPRIETOR	SH. ANIL KUMAR	12/14/2004	COMPROMI SED	1026 N
96	GO NO 1028 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	EX-22	1999		V.K. DEWAN	USMAN KHAN	SH. LOKESH KUMAR SHARMA	12/3/2004	D.N.P	1028 N
97	GO NO 1029 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	EX-11	2003		M/S. Murli Dhar Shyam Sunder	M/S. J.K.India Ltd	SH. LOKESH KUMAR SHARMA	12/17/2004	D/W	1029 N
98	GO NO 1030 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	EX-30	2003		Shri Rajiv Rajput	Shri Murari Lal Gautam	SH. LOKESH KUMAR SHARMA	12/17/2004	D.N.P	1030 N
99	GO NO 1031 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	EX-15	2001		SH. RAVINDER KAPUR	M/S MARUDHAR SERVICES LTD.	SH. LOKESH KUMAR SHARMA	12/3/2004	SATISFIED	1031 N
100	GO NO 1032 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	EX-30	1999		ORIENTAL BANK OF COMMERCE	BRIJESH KUMAR SHARMA	SH. LOKESH KUMAR SHARMA	12/3/2004	SATISFIED	1032 N
101	GO NO 1033 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	296	2001		M/S HINDUSTAN CARPET CENTRE	G.M. (LEGAL) INDIA TOURIST DEVELDPHENT CORPORATION LTD.	SH. VIPIN KUMAR RAI	12/7/2004	DISMISSED	1033 N
102	GO NO 1034 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	376	2002	SUIT FOR POSSESSION AND DAMAGES	BABU LAL SHARMA	GANGA SINGH	SH. RAJ KUMAR	12/13/2004	DECREED	1034 N
103	GO NO 1035 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	M-42	2004		MRS. KUSUM ARORA	MRS. SAVITA BHATIA	SH. LOKESH KUMAR SHARMA	12/14/2004	DISMISSED	1035 N

104	GO NO 1036 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	EX-66	2001	SUIT FOR RECOVERY	HEM CHAND	LACHMAN ALIAS LACHMAN SINGH	SH. VINAY SINGHAL	12/17/2004	D.N.P	1036 N
105	GO NO 1037 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	81	2004	SUIT FOR POSSESSION AND RECOVERY	V.P. SUD	SAMEER D. JAIN	SH. LOKESH KUMAR SHARMA	12/14/2004	DECREED	1037 N
106	GO NO 1038 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	385	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHAKEELA BIBI	GOPAL GROVER	SH. ANIL KUMAR	12/4/2004	DISPOSED	1038 N
107	GO NO 1039 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	309	1988	ROBKAR	Smt. Sushila Devi	Sh. Sukhar Harijan	SH. NAVEEN ARORA	12/2/2004		1039 N
108	GO NO 1040 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	M-61	2000	SUIT FOR RELIEF	SHRI BHAWANI DUTT	SHRI GANESH DUTT	SH. GORAKH NATH PANDEY	12/16/2004	DISMISSED	1040 N
109	GO NO 1041 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	884	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Ashok Nagar Welfare Association (Regd)	JAWAHARLAL	SH. MANISH GUPTA	12/20/2004	SINE-DIE	1041 N
110	GO NO 1042 ND-DEC-04	CENTRAL DIST.	CIVIL SUIT	M-86	2002	SUIT FOR PERMANENT INJUNCTION	Ashok Nagar Welfare Association (Regd)	JAWAHARLAL	SH. MANISH GUPTA	12/20/2004	SINE-DIE	1042 N
111	GO NO 531 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	718	2003	SUIT FOR MANDATORY INJUNCTION	SHEILA KAPURA	R.P. BAJAJ	SH. DEVENDRA KUMAR	1/27/2005	SINE-DIE	531 ND
112	GO NO 532 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	269	2004	SUIT FOR RECOVERY	S.S. KHURANA	R.L. MALHOTRA	SH. DEVENDRA KUMAR	1/28/2005	SINE-DIE	532 ND
113	GO NO 533 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	51	2004	SUIT FOR PERMANENT INJUNCTION	Smb. Ved Rani	Chaudhary Mahabir Singh	SH. SANJAY BANSAL	1/18/2005	DISMISSED DEFAULT	533 ND
114	GO NO 534 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	145	2003	SUIT FOR RECOVERY	M/S C.L.Food Industries	Shri C.P.Singh	SH. SANJAY BANSAL	1/18/2005	DISMISSED	534 ND
115	GO NO 535 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	12	2004	SUIT FOR PERPETUAL INJUNCTION	Mrs. Rinky Arora @jasneet K	Shri Subhash Chand	SH. SANJAY BANSAL	1/20/2005	DECREED	535 ND
116	GO NO 536 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	183	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	SH. RAJINDER KUMAR	SH. SANJAY BANSAL	1/20/2005	COMPROMI SED	536 ND
117	GO NO 537 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	94	2004	SUIT FOR RECOVERY	SMT. VEENA KHURANA	SHRI RAVINDER KUMAR KHURANA	SH. SANJAY BANSAL	1/24/2005	REJECTED	537 ND
118	GO NO 538 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	206	2003	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	USHA PUSHPAN	SH. SANJAY BANSAL	1/25/2005	DECREED	538 ND

119	GO NO 539 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	441	2001	SUIT FOR DECLARATION AND PERPETUAL INJUNCTION	SANJEEV GOEL	O.P. SHARMA	SH. SANJAY BANSAL	1/27/2005	REJECTED	539 ND
120	GO NO 540 ND-JAN-05 PART -2	CENTRAL DIST.	CIVIL SUIT	197	2002	SUIT FOR POSSESSION	RAJBANS BAHADUR	CHARAN KAUR	SH. RAGHUBIR SINGH	1/27/2005	DISMISSED DEFAULT	540 ND
121	GO NO 540 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	405	2003	SUIT FOR RECOVERY	STATE BANK OF SAURASHTRA	SAROJ DEVI	SH. SANJAY BANSAL	1/31/2005	DECREED	540 ND
122	GO NO 541 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	396	2003	SUIT FOR RECOVERY	SH. RAM SUNDER GUPTA	AMIT SHARMA	SH. RAGHUBIR SINGH	1/11/2005	DISMISSED DEFAULT	541 ND
123	GO NO 542 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	22	2003	SUIT FOR RECOVERY	ANDHRA BANK	SH. ASHWANI AGGARWAL	SH. RAGHUBIR SINGH	1/15/2005	DECREED	542 ND
124	GO NO 543 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	520	2002	SUIT FOR PERMANENT INJUNCTION	SH. DARSHAN SINGH	NARENDER SINGH	SH. RAGHUBIR SINGH	1/10/2005	DECREED	543 ND
125	GO NO 544 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	897	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SACHI RANI GUPTA	B.N. CHADOK	SH. RAGHUBIR SINGH	1/31/2005	D/W	544 ND
126	GO NO 545 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	768	2002		SMT. INDRA SHARMA	FERTILIZER CORPORATION OF INDIA	SH. RAGHUBIR SINGH	1/31/2005	COMPROMI SED	545 ND
127	GO NO 546 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	784	2002	SUIT FOR RECOVERY	The Oriental Insurance Co.Ltd	Oriental Structural Engineers Ltd	SH. MANISH GUPTA	1/24/2005	DISMISSED	546 ND
128	GO NO 548 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	330	2003	SUIT FOR MANDATORY INJUNCTION AND RECOVERY	V.P. CHOPRA	VIJAY KOCHAR	SH. PARVEEN SINGH	1/4/2005	D/W	548 ND
129	GO NO 549 ND ATTACHED WITH 548	CENTRAL DIST.	CIVIL SUIT	M-25	2004		V.P. CHOPRA	VIJAY KOCHAR	SH. PARVEEN SINGH	1/28/2005	DISMISSED	549 ND
130	GO NO 550 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	802	2002	SUIT FOR RECOVERY	M/S ASHMIN CARGO SERVICES (P) LTD	M/S COLLAGE CULTURE	SH. PARVEEN SINGH	1/12/2005	DISMISSED DEFAULT	550 ND
131	GO NO 551 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	758	2002	SUIT FOR POSSESSION	SHRI GURU SINGH SABHA (REGD)	SOHAN LAL	MS. GEETANJALI GOEL	1/6/2005	DECREED	551 ND
132	GO NO 552 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	349	2004	SUIT FOR PERMANENT INJUNCTION	SUJINDER SINGH	KULDEEP SINGH	MS. GEETANJALI GOEL	1/6/2005	WITHDRAW	552 ND

133	GO NO 553 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	278	2004	SUIT FOR RECOVERY	Shri Farid Ahmad	Hope Technologies Ltd	MS. GEETANJALI GOEL	1/7/2005	SATTELMEN T	553 ND
134	GO NO 554 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	504	2004	SUIT FOR RECOVERY	Prahlad Singh	Rajinder Singh Saini	MS. GEETANJALI GOEL	1/10/2005	DISMISSED DEFAULT	554 ND
135	GO NO 556 ND ATTACHED WITH 555	CENTRAL DIST.	CIVIL SUIT	M-52	2004		Sharanjit Singh Monga	Dhiraj Kumar Dhall	MS. GEETANJALI GOEL	1/10/2005	SATTELMEN T	556 ND
136	GO NO 556 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	248	2003	SUIT FOR PERMANENT INJUNCTION	SH. SHARANJIT SINGH MONGA	SH. DHIRAJ KUMAR DHALL	MS. GEETANJALI GOEL	1/10/2005	COMPROMISED	556 ND
137	GO NO 557 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	416	2002	SUIT FOR PERMANENT INJUNCTION	SATWINDER SINGH	TARLOCHAN SINGH SIALI	MS. GEETANJALI GOEL	1/12/2005	DECREED	557 ND
138	GO NO 558 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	232	2004	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	M/S. A.B. Electronics	MS. GEETANJALI GOEL	1/12/2005	DISPOSED	558 ND
139	GO NO 559 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	554	2004	SUIT FOR RECOVERY	M/s. Ajay Enterprises	Sh. Chand Khan	MS. GEETANJALI GOEL	1/14/2005	DECREED	559 ND
140	GO NO 560 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	28	2003	SUIT FOR RECOVERY	MRS. MANJU RAGHUVANSHI	SH. SURINDER SINGH	MS. GEETANJALI GOEL	1/14/2005	DECREED	560 ND
141	GO NO 561 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	M-78	2004	SUIT FOR PERMANENT INJUNCTION	VINOD KUMAR	PRAKASH	MS. GEETANJALI GOEL	1/19/2005	DISPOSED	561 ND
142	GO NO 562 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	582	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	VINOD KUMAR	PRAKASH	MS. GEETANJALI GOEL	1/19/2005	DECREED	562 ND
143	GO NO 563 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	124	2003	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	RAJESH KUMAR KHOSLA	ANIL KUMAR KHOSLA	MS. GEETANJALI GOEL	1/22/2005	DECREED	563 ND
144	GO NO 1003 ND ATTACHED WITH 549	CENTRAL DIST.	CIVIL SUIT	M-40	2005		V.P. CHOPRA	VIJAY KOCHAR	SH. PARVEEN SINGH	10/22/2005	DISMISSED	1003 N
145	134 RCC HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	80327	2016		KAILASH CHAND MAKHARIA	BHAJAN KAUR	SH. PUNEET PAHWA	2/22/2019	ALLOWED	134 RCC
146	GO NO 564 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	387	2003	SUIT FOR RECOVERY	NIRULAS CORNER HOUSE LIMITED	SANJEEV BHUTANI	MS. GEETANJALI GOEL	1/25/2005	DISMISSED DEFAULT	564 ND
147	GO NO 642 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1048	2002	SUIT FOR PERMANENT INJUNCTION	ASHU OHRI	M/S. ORO LEATHER LTD	SH. BALWANT RAI BANSAL	1/24/2005	DECREED	642 ND

148	GO NO 643 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1049	2002	SUIT FOR RECOVERY	SHRI ASHU OHRI	M/S. ORO LEATHER LTD	SH. BALWANT RAI BANSAL	1/24/2005	DECREED	643 ND
149	GO NO 644 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	455	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	MS. MALA SAMADDAR	MS. SUBRATA SEN	SH. BALWANT RAI BANSAL	1/14/2005	DISMISSED	644 ND
150	GO NO 645 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	558	2002	SUIT FOR RECOVERY	PRASENJIT BURMEN	MRS. ANUPAMA GAMBHIR	SH. BALWANT RAI BANSAL	1/24/2005	COMPROMI SED	645 ND
151	GO NO 646 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	28	2003	SUIT FOR RECOVERY	Mrs. Mithlesh Aggarwal	M/s Oriental Insurance Co. Ltd	SH. MANISH GUPTA	1/3/2005	DECREED	646 ND
152	GO NO 647 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1550	2000	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SMT. BIMLA DEVI	OM PRAKASH	MS. RAVINDER BEDI	1/11/2005	D/W	647 ND
153	GO NO 648 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1970	2001	SUIT FOR MANDATORY INJUNCTION	RAJENDER KUMAR SHARMA(PUJARI)	THE SECRETARY/ADMI NISTRATOR	MS. RAVINDER BEDI	1/18/2005	DISMISSED	648 ND
154	GO NO 649 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	133	1996	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI BALBIR SINGH	N.D.M.C.	MS. RAVINDER BEDI	1/7/2005	DISMISSED	649 ND
155	GO NO 650 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	486	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH. KISHAN GUPTA	SH. MANISH GUPTA	1/15/2005	D/W	650 ND
156	GO NO 651 ND-JAN-05-HC LATTER	CENTRAL DIST.	CIVIL SUIT	113	2009	HIGH COURT LATTER	FCI	K.S. SHARMA	SH. LOKESH KUMAR SHARMA	1/20/2005		651 ND
157	GO NO 652 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	277	2003	SUIT FOR PERMANENT INJUNCTION	PAWAN KUMAR	KRISHNA DWIVEDI	SH. LOKESH KUMAR SHARMA	1/28/2005	DECREED	652 ND
158	GO NO 653 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	50	2000	SUIT FOR RENDITION OF ACCOUNTS	ROHIT HOUSE OCCUPANTS WELFARE ASSOCIATION	NR. RAJENDRA NANCHAHAL	SH. LOKESH KUMAR SHARMA	1/28/2005	DISMISSED	653 ND
159	GO NO 655 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	305	2003	SUIT FOR PERMANENT AMD MANDATORY INJUNCTION	SHRI VINOD KUMAR	DELHI DEVELOPMENT AUTHORITY	SH. SANJAY SHARMA	1/31/2005	WITHDRAW	655 ND
160	GO NO 656 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	896	2002	SUIT FOR RECOVERY	AJAY STEPHEN	MRS. R.A. JOHN	SH. SAMEER BAJPAI	1/25/2005	DECREED	656 ND
161	GO NO 657 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	9	2005	SUIT FOR PERMANENT INJUNCTION	Mrs. Gurmukh Kaur Bhalla	Mrs. Mohinder Kaur Bhalla	SH. DEVENDRA KUMAR SHARMA	1/19/2005	DISMISSED DEFAULT	657 ND

162	GO NO 658 ND ATTACHED WITH 656	CENTRAL DIST.	CIVIL SUIT	M-13	2005		AJAY STEPHEN	MRS. R.A. JOHN	SH. SAMEER BAJPAI	3/2/2005	DISPOSED	658 ND
163	GO NO 658 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 109	2001	SUIT FOR RECOVERY	MR. GURDEV SINGH	RAM SACHDEVA	SH. SANJEEV KR. SINGH	1/7/2005	DISMISSED DEFAULT	658 ND
164	GO NO 659 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-68	2001	SUIT FOR RECOVERY	M/S MUNNA LAL RAM DAYAL	M/S WOOD CRAFTS INTERNATIONAL	SH. SANJEEV KR. SINGH	1/14/2005	SATISFIED	659 ND
165	GO NO 660 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	621	1996	SUIT FOR PERMANENT INJUNCTION	SHRI SHYAM LAL	DHARAMPAL	SH. LOKESH KUMAR SHARMA	1/14/2005	DISMISSED	660 ND
166	GO NO 661 ND ATTACHED WITH 660	CENTRAL DIST.	CIVIL SUIT	M-38	2003	SUIT FOR PERMANENT INJUNCTION	SHRI SHYAM LAL	DHARAMPAL PAL BANSAL	SH. LOKESH KUMAR SHARMA	1/14/2005	DISMISSED	661 ND
167	GO NO 662 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	237	2002	SUIT FOR RECOVERY	SYNDICATE BANK	M/S. FRENS INDUSTRIES	SH. LOKESH KUMAR SHARMA	1/14/2005	DISMISSED	662 ND
168	GO NO 663 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	76	2003	SUIT FOR PERMANENT INJUNCTION	MOHD. JAVED	SH. JAWALA PARSHAD	SH. LOKESH KUMAR SHARMA	1/17/2005	DISMISSED DEFAULT	663 ND
169	GO NO 664 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	127	2004	SUIT FOR RECOVERY	GUNJAN KUNAR ROHTAGI	SH. PREN PAWA	SH. LOKESH KUMAR SHARMA	1/19/2005	DECREED	664 ND
170	GO NO 665 ND ATTACHED WITH 666	CENTRAL DIST.	CIVIL SUIT	M-19	2003	SUIT FOR POSSESSION	OM PRAKASH	MANJU DEVI	SH. LOKESH KUMAR SHARMA	1/25/2005	DISMISSED DEFAULT	665 ND
171	GO NO 666 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	472	2001	SUIT FOR POSSESSION AND FOR TEMPORARY INJUNCTION	OM PRAKASH	MANJU DEVI	SH. LOKESH KUMAR SHARMA	1/25/2005	DISMISSED DEFAULT	666 ND
172	GO NO 667 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	333	1998	SUIT FOR RECOVERY	M/S TATA SONS LTD	MR. JATIN BINDAL	SH. LOKESH KUMAR SHARMA	1/27/2005	DECREED	667 ND
173	GO NO 668 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	83	2004	SUIT FOR DECLARATION, MANDATORY AND PERMANENT INJUNCTION	M. RAVI SHANKAR	THE ANDHRA EDUCATION SOCIETY (REGD.) DELHI	SH. LOKESH KUMAR SHARMA	1/27/2005	DISMISSED DEFAULT	668 ND
174	GO NO 669 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	220	2002	SUIT FOR RECOVERY	SHRI SACHIN JAIN	M/S. CENTRAL COURT HOTEL	SH. LOKESH KUMAR SHARMA	1/29/2005	DECREED	669 ND
175	GO NO 670 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	412	2003		Mrs. Kiran Khattar	STATE	SH. V.K. GOEL	1/7/2005	COURT FEES	670 ND

176	GO NO 476 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1047	2000	SUIT FOR RECOVERY	M/S TATA SONS LIMITED	HARMEET SINGH SETHI	SH. R.K. CHAUHAN	1/3/2005	DECREED	476 ND
177	GO NO 477 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	44	2004	SUIT FOR RECOVERY	ABN AMRO BANK.NV	MR.OJASVI PRATAP VERMA	SH. R.K. CHAUHAN	1/3/2005	DECREED	477 ND
178	GO NO 478 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	783	2002	SUIT FOR RECOVERY	M/s Dandona Finance Limited	Sh. Hari Parkash	SH. R.K. CHAUHAN	1/4/2005	COMPROMI SED	478 ND
179	GO NO 479 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	60	2004	SUIT FOR RECOVERY	M/S. TRUE LINK FINANCE LTD	SH. GURUBACHAN SINGH	SH. R.K. CHAUHAN	1/4/2005	DECREED	479 ND
180	GO NO 480 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	241	2003	SUIT FOR RECOVERY	SHRI BALWANT SINGH	DURGA BUILDERS (P) LTD.	SH. R.K. CHAUHAN	1/6/2005	COMPROMI SED	480 ND
181	GO NO 481 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	200	1999	SUIT FOR RECOVERY	M/S AFL LIMITED	Shri SAMSON YESUDASAN	SH. R.K. CHAUHAN	1/12/2005	DECREED	481 ND
182	GO NO 482 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	10	2004	SUIT FOR RECOVERY	SH. SUDERSHAN SETH	SH. JATINDER PAL SINGH SODHI	SH. R.K. CHAUHAN	1/10/2005	COMPROMI SED	482 ND
183	GO NO 483 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	490	1993	SUIT FOR MANDATORY INJUNCTION	YASHPAL SINGH OBEROI	DEVENDER SINGH OBEROI	SH. R.K. CHAUHAN	1/19/2005	DISMISSED	483 ND
184	GO NO 484 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	69	2003	SUIT FOR RECOVERY	SHRI ANIL KUMAR GUPTA	M/S. S.R.D. PLASTICS	SH. R.K. CHAUHAN	1/27/2005	COMPROMI SED	484 ND
185	GO NO 485 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1164	2000	SUIT FOR RECOVERY	THE NEW INDIA ASSURANCE CO. LTD.	CITIZEN QUICK TRANSIT SERVICES (DELHI)	SH. R.K. CHAUHAN	1/31/2005	DECREED	485 ND
186	GO NO 486 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	360	1996	SUIT FOR RECOVERY	THE ORIENTAL BANK OF COMMERCE	SHIV DAYAL	SH. MANISH YADUVANSHI	1/4/2005	DECREED	486 ND
187	GO NO 487 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	37	1997	SUIT FOR PERMANENT INJUNCTION	SMT. SHANTI DEVI	B. GOPAL RAO	SH. MANISH YADUVANSHI	1/11/2005	WITHDRAW	487 ND
188	GO NO 488 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	24	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH. SATISH KUMAR WALIA	SH. MANISH YADUVANSHI	1/10/2005	DECREED	488 ND
189	GO NO 489 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	356	2002	SUIT FOR RECOVERY	SHRI PRITPAL SINGH	HARJIT SINGH	SH. MANISH YADUVANSHI	1/13/2005	DISMISSED	489 ND
190	GO NO 490 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	144	2004	Suit for Permanent & Mandatory Injunction	SMT.SEHRUL NISHA	SHRI SHABBIR HUSSAIN	SH. MANISH YADUVANSHI	1/14/2005	COMPROMI SED	490 ND
191	GO NO 491 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	RBT- 258	2002	SUIT FOR RECOVERY	SHRI K.L. ARORA	M/s. TANEJA AND COMPANY	SH. MANISH YADUVANSHI	1/18/2005	DECREED	491 ND
192	GO NO 492 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	280	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	SHRI JAGDISH KUMAR BHALLA	SH. MANISH YADUVANSHI	1/19/2005	DECREED	492 ND

193	GO NO 493 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	520	2002	SUIT FOR RECOVERY	STATE BANK OF INDIA	Mr Sachin Khullar	SH. MANISH YADUVANSHI	1/20/2005	COMPROMISED	493 ND
194	GO NO 494 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1	2001	SUIT FOR RECOVERY	SH. VICKEY	SONY INDIA LIMITED	SH. MANISH YADUVANSHI	1/25/2005	DECREED	494 ND
195	GO NO 495 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	123	2004	SUIT FOR PERPETUAL INJUNCTION	Smt. Baljeet Kaur Johar	Ms. Sarabjot Kaur	SH. MANISH YADUVANSHI	1/27/2005	D/W	495 ND
196	GO NO 496 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	477	2002	SUIT FOR PERMANENT INJUNCTION	NIRMOHAN SINGH	NANAK SINGH	SH. MANISH YADUVANSHI	1/27/2005	D/W	496 ND
197	GO NO 497 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	659	2002	SUIT FOR RECOVERY	VINEET GUPTA	M/S QUANTUM INFORMATION SYSTEMS LTD	SH. RAKESH PANDIT	1/12/2005	SINE-DIE	497 ND
198	GO NO 498 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	M-116	2002	SUIT FOR PERMANENT INJUNCTION	SMT. VIDYA DEVI	KAILASH @ KAILASHI	SH. RAKESH PANDIT	1/25/2005	COMPROMISED	498 ND
199	GO NO 499 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	13	2004	SUIT FOR MANDATORY	SHRI SHATINDER MAHAJAN	SHRI VIKAS MAHAJAN	SH. RAKESH PANDIT	1/24/2005	DISPOSED	499 ND
200	GO NO 500 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	310	2002	SUIT FOR RECOVERY	DR. SANJAY CHAUDHARY	THE MANAGING DIRECTOR	SH. RAKESH PANDIT	1/6/2005	DISMISSED DEFAULT	500 ND
201	GO NO 565 ND ATTACHED WHIT 566	CENTRAL DIST.	CIVIL SUIT	M-83	2004		SHRI SATISH KUMAR BAKSHI	M/S. SARDANA GLOBAL NETWORK	MS. GEETANJALI GOEL	12/1/2004	DISPOSED	565 ND
202	GO NO 566 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	456	2004		SHRI SATISH KUMAR BAKSHI	M/S. SARDANA GLOBAL NETWORK	MS. GEETANJALI GOEL	1/25/2005	SATISFIED	566 ND
203	GO NO 567 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	480	2004	SUIT FOR PERMANENT INJUNCTION	MRS. RUCHIKA SETHI	SHRI RAVI SETHI	MS. GEETANJALI GOEL	1/25/2005	ALLOWED	567 ND
204	GO NO 568 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	169	2004	SUIT FOR DECLARATION AND PARTITION	SMT.MOHINI ARORA	SHRI TRILOK CHAND ARORA	MS. GEETANJALI GOEL	1/27/2005	COMPROMISED	568 ND
205	GO NO 569 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	262	2003	SUIT FOR PERPETUAL INJUNCTION	Shri Ved Prakash Sharma	Delhi State Industrial Development Corporation Ltd.	MS. GEETANJALI GOEL	1/27/2005	SATISFIED	569 ND
206	GO NO 570 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	468	2003	SUIT FOR RECOVERY	CANARA BANK	MR. V VIVEKNANDA	MS. GEETANJALI GOEL	1/28/2005	DECREED	570 ND
207	GO NO 571 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	168	2002		SHRI RATTAN LAL	M/S. WORD PORTFOLIO FINANCE & LEASING LTD.	MS. GEETANJALI GOEL	1/29/2005	DISMISSED	571 ND

208	GO NO 574 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	9_200 3	1997	SUIT FOR PERMANENT INJUNCTION	VED PARKASH SHARMA	PREM DASS MEHTA	SH. DEVENDRA KUMAR SHARMA	1/19/2005	COMPROMI SED	574 ND
209	GO NO 575 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	29	2004	SUIT FOR RECOVERY	M/S. DEWAN MOTORS INVESTMENT AND FINANCE LIMITED	SH. BANWARI LAL GOEL	SH. DEVENDRA KUMAR SHARMA	1/7/2005	DISMISSED DEFAULT	575 ND
210	GO NO 576 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-04	2005		SH. DEV SWARUP	SMT. SARESTHA (SHIKSHA) BHAGORIA	SH. DEVENDRA KUMAR SHARMA	1/20/2005	SATISFIED	576 ND
211	GO NO 577 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-69	2004		M/S TRUE LINK FINANCE LIMITED	SH. MUKESH KUMAR	SH. DEVENDRA KUMAR SHARMA	1/28/2005	SATISFIED	577 ND
212	GO NO 578 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-33	2004		SH. SHYAM SUNDER SHARMA	SHRI N. RAJA RAO	SH. DEVENDRA KUMAR SHARMA	1/22/2005	SINE-DIE	578 ND
213	GO NO 579 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	516	2002	SUIT FOR RECOVERY	Daewoo Motors India Ltd	Sh. Priyank Garg	SH. DEVENDRA KUMAR SHARMA	1/17/2005	DISMISSED DEFAULT	579 ND
214	GO NO 580 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	177	2004	SUIT FOR PERMANENT INJUNCTION & MANDATORY INJUNCTION	SH. VINAY KUMAR DUTTA	MS. RANJNA DUTTA SHARMA	SH. DEVENDRA KUMAR SHARMA	1/11/2005	DISMISSED DEFAULT	580 ND
215	GO NO 671 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	848	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	BRITITSH SCHOOL OF LANGUAGES	SHTI GIAN CHAND JAIN	SH. RAGHUBIR SINGH	1/11/2005	DISMISSED DEFAULT	671 ND
216	GO NO 672 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	203	1999	SUIT FOR PERMANENT INJUNCTION	HARVINDER SINGH	JASWANT SINGH DHANJAL	SH. GORAKH NATH PANDEY	1/13/2005	DECREED	672 ND
217	GO NO 674 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	275	1996	SUIT FOR RECOVERY	M/S RAMJAS FOUNDATION	SHRI SANJAY KUMAR JHA	SH. GORAKH NATH PANDEY	1/18/2005	SINE-DIE	674 ND
218	GO NO 675 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	104	2003	SUIT FOR RECOVERY	SH. ATUL KUMAR	SH. CHANDHI SINGH	SH. PARTAP SINGH	1/22/2005	DECREED	675 ND
219	GO NO 676 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	357	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	SH. SAT NARAIN	SH. GAUTAM MANAN	1/17/2005	COURT FEES	676 ND
220	GO NO 677 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	374	2003	SUIT FOR RECOVERY	STATE BANK OF PATIALA	M/S. ANJUL COLD DRINKS	SH. GAUTAM MANAN	1/4/2005	COURT FEES	677 ND
221	GO NO 678 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	131	2004	SUIT FOR PROHTBITORY & PERMANENT INJUNCTION	Rakesh Kumar Dotania	Shri Vikram	SH. GAUTAM MANAN	1/25/2005	COURT FEES	678 ND
222	GO NO 679 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	359	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	SH. DHANESHWAR	SH. GAUTAM MANAN	1/17/2005	COURT FEES	679 ND

223	GO NO 680 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-55	2003		MRS. UMA SHARMA	EXECUTIVE DIRECTOR WORLD LINK FINANCE	SH. TARUN KUMAR SAHRAWAT	1/7/2005	DISMISSED	680 ND
224	GO NO 681 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-37	2003		M/S J.B. CAPITAL SERVICES PVT. LTD.	Shri Ravi Kumar	SH. TARUN KUMAR SAHRAWAT	1/7/2005	DISMISSED	681 ND
225	GO NO 682 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-19	2003		M/S MRAL SECURITIES & FINANCE PVT. LTD.	SHRI SWADEQEEN	SH. TARUN KUMAR SAHRAWAT	1/7/2005	DISMISSED	682 ND
226	GO NO 683 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-42	2004		NEET PRAKASH	SMT. SHOBHA MALLHAN	SH. TARUN KUMAR SAHRAWAT	1/7/2005	SATISFIED	683 ND
227	GO NO 684 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-11	2004	SUIT FOR RECOVERY	M/S PRIMCO & CO.	THE COMMISSIONER OF INCOME TAX	SH. TARUN KUMAR SAHRAWAT	1/14/2005	DISMISSED	684 ND
228	GO NO 685 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-11	2003		UNION OF INDIA	MS. VIJAY SEHGAL	SH. TARUN KUMAR SAHRAWAT	1/14/2005	DISMISSED	685 ND
229	GO NO 686 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-36	2003		BAL SWARUP SHARMA	M/S KUBER MUTUAL BENEFITS LTD	SH. TARUN KUMAR SAHRAWAT	1/14/2005	SINE-DIE	686 ND
230	GO NO 687 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-94	2004		M/s Aman Finance Co.	Vinod Sharma	SH. TARUN KUMAR SAHRAWAT	1/28/2005	COMPROMI SED	687 ND
231	GO NO 688 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 151	2004		M/S SHREE KRISHNA FINANCE	MR. ASHOK	SH. TARUN KUMAR SAHRAWAT	1/28/2005	COMPROMI SED	688 ND
232	GO NO 689 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-85	2004		M/S NAVJOT FINANCIERS	AMEER KHAN	SH. TARUN KUMAR SAHRAWAT	1/28/2005	COMPROMI SED	689 ND
233	GO NO 691 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	724	2000	SUIT FOR DECLARATION AND PERMANENT & MANDATORY INJUNCTION	Ever Green Industries	Delhi Vidyut Board	SH. MANOJ KUMAR	1/29/2005	DECREED	691 ND
234	GO NO 692 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	400	2002	Suit for Declaration, Permanent and Mandatory Injunction	M/s. Weston Glass Company	Delhi Vidyut Board	SH. MANOJ KUMAR	1/31/2005	DISMISSED	692 ND
235	GO NO 693 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	160	1998	SUIT FOR MANDATORY INJUNCTION	SH. RAJBIR SINGH	Delhi Vidyut Board	SH. MANOJ KUMAR	1/19/2005	DECREED	693 ND

236	GO NO 694 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	224	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	JUG LAL DASS	NEW DELHI MUNICIPAL COMMITTEE	SH. MANOJ KUMAR	1/4/2005	DECREED	694 ND
237	GO NO 695 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1058	1999	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI RAJ KARAN SHOOR	Delhi Vidyut Board	SH. MANOJ KUMAR	1/6/2005	D/W	695 ND
238	GO NO 696 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	481	1999	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SH. SATYA PAL NARANG	Delhi Vidyut Board	SH. MANOJ KUMAR	1/19/2005	DISMISSED	696 ND
239	GO NO 697 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	600	1998	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. SARUP SINGH	Delhi Vidyut Board	SH. MANOJ KUMAR	1/25/2005	DISMISSED	697 ND
240	GO NO 700 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	634	1998	SUIT FOR PERMANENT & MANDATORY INJUNCTION	S. BHUPINDER SINGH	MOHD. HAMID @ MOHD. HANIF	SH. MANOJ KUMAR	1/11/2005	DISMISSED	700 ND
241	GO NO 701 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	924	2002	SUIT FOR RECOVERY	SHRI HANS KUMAR	M/S. MUDRA ELECTRONICS PVT. LTD.	SH. GAUTAM MANAN	1/11/2005	COURT FEES	701 ND
242	GO NO 702 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 108	1998	SUIT FOR POSSESSION AND MANDATORY INJUNCTION	THE NEW FRIENDS COOPERATIVE HOUSE BUILDING SOCIETY LIMITED	SHRI NANAK CHAND	SH. RAKESH PANDIT	1/14/2005	D/W	702 ND
243	GO NO 703 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 109	1998		THE NEW FRIENDS COOPERATIVE HOUSE BUILDING SOCIETY LIMITED	SHRI RAMESH CHAND	SH. RAKESH PANDIT	1/14/2005	D/W	703 ND
244	GO NO 705 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	R-21	2002	SUIT FOR RECOVERY	STATE BANK OF PATIALA	M/s. Rahul Silver House	MRS. ANJU BAJAJ CHANDNA	1/29/2005	DECREED	705 ND
245	GO NO 710 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	796	1999	SUIT FOR DECLARATION & PERMANENT INJUNCTION	SH. GOPI RAM JAIN	Delhi Vidyut Board	SH. MANOJ KUMAR	1/29/2005	REJECTED	710 ND
246	GO NO 711 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	294	2004	SUIT FOR DECLARATION & PERMANENT INJUNCTION	GOLD FEEDS	BSES RAJDHANI POWER LTD.	SH. MANOJ KUMAR	1/25/2005	RETURNED	711 ND

247	GO NO 712 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	539	2003	SUIT FOR PERMANENT INJUNCTION	PARDEEP KUMAR	THE CHIEF EXECUTIVE OFFICER,BSES RAJDHANI POWER LTD.	SH. MANOJ KUMAR	1/11/2005	DISMISSED	712 ND
248	GO NO 713 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	599	2004	SUIT FOR DECLARATION & PERMANENT INJUNCTION	Mr. Rohit Garg	X. E. N. Enforcement (South)	SH. MANOJ KUMAR	1/18/2005	DISMISSED DEFAULT	713 ND
249	GO NO 714 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	451	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI NAND KISHORE	SMT. INDU AGGARWAL	SH. MANOJ KUMAR	1/11/2005	DISMISSED	714 ND
250	GO NO 715 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	905	1999	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	THE TEHSIL ALIPUR BIRADARI COOPERATIVE	Delhi Vidyut Board	SH. MANOJ KUMAR	1/28/2005	DECREED	715 ND
251	GO NO 716 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	475	1998	SUIT FOR MANDATORY INJUNCTION	SH. STISH KUMAR SAINI	Delhi Vidyut Board	SH. MANOJ KUMAR	1/24/2005	DISMISSED	716 ND
252	GO NO 717 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	200	2004	Suit for Permanent Injunction and Mandatory Injunction	SMT SEEMA MEHTA	SMT. SUDESH SAPRA	SH. MANOJ KUMAR	1/27/2005	WITHDRAW	717 ND
253	GO NO 718 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	84	2003	SUIT FOR DECLARATION WITH CONSEQUENTIAL RELIEF OF INJUNCTION	Sh. Daljeet Singh	Smt. Krishna Kumari	SH. MANISH YADUVANSHI	1/18/2005	DECREED	718 ND
254	GO NO 719 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	197	2000	SUIT FOR RECOVERY	MR. PRAMOD KUMAR	DINESH CHAUHAN	SH. GORAKH NATH PANDEY	1/3/2005	DECREED	719 ND
255	GO NO 740 ND ATTACHED WITH 701	CENTRAL DIST.	CIVIL SUIT	M-3	2005		HANS KUMAR	M/S. MUDRA ELECTRONICS PVT. LTD	SH. GAUTAM MANAN	2/26/2005	COURT FEES	740 ND
256	GO NO 900 ND ATTACHED WITH 679	CENTRAL DIST.	CIVIL SUIT	M-06	2005		STATE BANK OF INDIA	SH. DHANESHWAR	SH. GAUTAM MANAN	4/12/2005	COURT FEES	900 ND
257	GO NO 185 ND ATTACHED WITH 742	CENTRAL DIST.	CIVIL SUIT	M-21	2005	SUIT FOR RECOVERY	M/S SURVIVE CHERITABLE TRUST	MRS.SUSHMA	Ms. Vrinda kumari	12/7/2005	D.N.P	185 ND

258	GO NO 508 ND ATTACHED WITH 736	CENTRAL DIST.	CIVIL SUIT	M-04	2005		SMT. SHOBHA RANI JAIN	M/S. SEETA JEWELLERS PVT. LTD.	SMT. SMITA GARG	10/5/2005	DISMISSED DEFAULT	508 ND
259	GO NO 704 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	75	2002	SUIT FOR RECOVERY	M/S TATA SONS LTD	MR. SAMEER BHATIA	SH. RAGHUBIR SINGH	1/3/2005	DECREED	704 ND
260	GO NO 706 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	R-135	2002	SUIT FOR RECOVERY	VINOD KUMAR GOYAL	STERLING HOLIDAYS RESORTS (I) LTD	MRS. ANJU BAJAJ CHANDNA	1/31/2005	DISMISSED	706 ND
261	GO NO 707 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	253	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SH. ANOOP SINGH SONI	THE CHIEF MANAGER PUNJAB NATIONAL BANK	SH. PARVEEN SINGH	1/20/2005	REJECTED	707 ND
262	GO NO 720 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	325	1991	SUIT FOR RECOVERY OF POSSESSION & DAMAGES	M/S RAMJAS FOUNDATION	HARI CHAND	SH. GORAKH NATH PANDEY	1/29/2005	SINE-DIE	720 ND
263	GO NO 721 A ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	39	2004		M/S TIRUPATI TEXCO PRODUCTS PVT. LTD.	UNION OF INDIA	MS. RAVINDER BEDI	1/24/2005	SATISFIED	721 A
264	GO NO 721 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	156	2003	SUIT FOR RECOVERY	CANARA BANK	MUKESH KUMAR	SH. GORAKH NATH PANDEY	1/28/2005	COMPROMI SED	721 ND
265	GO NO 722 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	1942	2001		SHRI CHARAN SINGH	Municipal Corporation of Delhi	MS. RAVINDER BEDI	1/17/2005	D/W	722 ND
266	GO NO 723 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	40	2002	SUIT FOR PERMANENT INJUNCTION	SH. FURKHAN AHMAD	SMT. CHHOTI	SH. ANIL KUMAR	1/24/2005	DECREED	723 ND
267	GO NO 724 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	107	2004	SUIT FOR RECOVERY	M/S. TELECOMMUNICAT ION CONSULTANTS INDIA LIMITED	SHRI PAWAN KUMAR	SH. ANIL KUMAR	1/25/2005	COMPROMI SED	724 ND
268	GO NO 725 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	378	2000	SUIT FOR RECOVERY	M/S VIDEOCON INTERNATIONAL LTD	M/S. SAMARA ENTERPRISES PVT. LTD.	SH. ANIL KUMAR	1/19/2005	DECREED	725 ND
269	GO NO 726 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	323	2001	SUIT FOR PERMANENT INJUNCTION	SH. RAJ PAL MALHOTRA	SH. ASHOK MALHOTRA	SH. ANIL KUMAR	1/27/2005	D/W	726 ND
270	GO NO 727 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	245	2002	SUIT FOR RECOVERY	SYNDICATE BANK	M/S SUPER SALES CORPORATION	SH. RAGHUBIR SINGH	1/29/2005	DECREED	727 ND

271	GO NO 728 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	597	2002	SUIT FOR MANDATORY INJUNCTION	RESHAM SINGH	MANAGING DIRECTOR	SH. RAJ KUMAR	1/3/2005	DECREED	728 ND
272	GO NO 729 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	595	1995	SUIT FOR RECOVERY OF POSSESSION & DAMAGES	M/S RAMJAS FOUNDATION	SHRI BHARAV DUTT JOSHI	SH. GORAKH NATH PANDEY	1/18/2005	SINE-DIE	729 ND
273	GO NO 730 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	151	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	MRS. MAMTA JOHAR	SH. GORAKH NATH PANDEY	1/11/2005	DECREED	730 ND
274	GO NO 731 A ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	152	1997	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. NARESH KUMAR	SH. RAJENDER PRASHAD	SH. LOKESH KUMAR SHARMA	1/27/2005	DISPOSED	731 A
275	GO NO 731 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	169	1996	SUIT FOR DECREE OF POSSESSION	SHRI O.P. BAJAJ	BANK OF INDIA	SH. GORAKH NATH PANDEY	1/4/2005	COMPROMI SED	731 ND
276	GO NO 732 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-11	2003		AAR KEY FIN- LEASE (P) LTD	SUMIT GUPTA	SH. DEVENDRA KUMAR JANGLA	1/7/2005	SINE-DIE	732 ND
277	GO NO 733 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	539	2002		H.N. SINGH	STATE	MS. SEEMA MAINI	1/31/2005	DISMISSED DEFAULT	733 ND
278	GO NO 736 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	690	2002	SUIT FOR RECOVERY	SMT. SOBHA RANI	M/S. SEETA JEWELLERS PVT. LTD.	MS. SMITA GARG	1/11/2005	D.N.P	736 ND
279	GO NO 737 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-55	2004		INDIAN BANK	SHRI JITENDER KUMAR	SH. VINAY SINGHAL	1/7/2005	SATISFIED	737 ND
280	GO NO 738 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-42	2004	SUIT FOR RECOVERY	SIR SOBHA SINGH AND SONS (P) LTD.	SH. BALJIT SINGH	SH. RAJESH KUMAR GOEL	1/14/2005	DISPOSED	738 ND
281	GO NO 739 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-81	2004	SUIT FOR RECOVERY	SHRI PAWAN KUMAR	M/S DELHI SAREE CENTRE	SH. VIPIN KUMAR RAI	1/28/2005	SATISFIED	739 ND
282	GO NO 740 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 201	2002	SUIT FOR RECOVERY	ONKAR INVESTMENT PVT. LTD.	SHRI G.P. SUMAN	SH. VIPIN KUMAR RAI	1/28/2005	SATISFIED	740 ND
283	GO NO 741 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-86	2004		Sh.Amrit Pal Singh Bindra	Smt. Geeta Sharma	SH. VIPIN KUMAR RAI	1/28/2005	DISPOSED	741 ND
284	GO NO 742 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	272	2002	SUIT FOR RECOVERY OF DEBT/LOAN	M/S SURVIVE CHARITABLE TRUST	MRS. SUSHMA	Ms. Vrinda kumari	1/25/2005	DISMISSED DEFAULT	742 ND
285	GO NO 743 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-49	2004	SUIT FOR RECOVERY	SAURABH PRAKASH	N.K. JAIN & CO.	MS. GEETANJALI GOEL	1/7/2005	DISMISSED	743 ND
286	GO NO 744 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-16	2004	SUIT FOR RECOVERY	SMT. SAROJ KAURA	M/S PRO FINANCIAL CAPITAL SERVICES LTD	SH. GAUTAM MANAN	1/7/2005	SATISFIED	744 ND

287	GO NO 745 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 438	2002	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	MADAN LAL	SH. GAUTAM MANAN	1/14/2005	SATISFIED	745 ND
288	GO NO 746 ND ATTACHED WITH 746	CENTRAL DIST.	CIVIL SUIT	EX M- 18	2002		YAKOOB ALI	BADAL NIZAMI	SH. GAUTAM MANAN	3/27/2004	DISMISSED	746 ND
289	GO NO 746 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 313	2002	SUIT FOR POSSESSION	SRI BADAL NIZAMI	SRI YAQUB ALI	SH. GAUTAM MANAN	1/7/2005	SATISFIED	746 ND
290	GO NO 747 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-65	2003		M/S ATMA RAM PROPERTY PVT. LTD.	M/S. LAXMI CEMENT DISTRIBUTORS PRIVATE LTD	SH. MANISH GUPTA	1/31/2005	DISPOSED	747 ND
291	GO NO 748 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	64	2004	SUIT FOR MANDATORY & DECLARATION	B.S. SISODIA	SHIVI CHOPRA	SH. RAGHUBIR SINGH	1/27/2005	DISMISSED	748 ND
292	GO NO 749 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	72	2004	SUIT FOR DECLARATION	SHRI BALRAJ VOHRA	UNION OF INDIA	MS. RAVINDER BEDI	1/17/2005	DECREED	749 ND
293	GO NO 750 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	180	2002	SUIT FOR RECOVERY	ABN AMRO BANK.NV	MR. PREM KUMAR	SH. GORAKH NATH PANDEY	1/29/2005	DECREED	750 ND
294	GO NO 751 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	237	2002	SUIT FOR RECOVERY	SHRI MOHD. YASIN	SHRI A.N. DASS	SH. GORAKH NATH PANDEY	1/27/2005	DISMISSED	751 ND
295	GO NO 752 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	492	1996	SUIT FOR POSSESSION OF RECOVERY & DAMAGES	M/S RAMJAS FOUNDATION	SHRI VIR PAL SINGH	SH. GORAKH NATH PANDEY	1/29/2005	SINE-DIE	752 ND
296	GO NO 753 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	44	2001	SUIT FOR RECOVERY	RAMJAS FOUNDATION	SH. AMAR SINGH	SH. GORAKH NATH PANDEY	1/29/2005	SINE-DIE	753 ND
297	GO NO 754 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	203	2004	SUIT FOR PERMANENT INJUNCTION	M/S DOON APARTMENT PVT.LTD.	AMIT GUPTA	SH. GORAKH NATH PANDEY	1/17/2005	COMPROMI SED	754 ND
298	GO NO 755 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	202	2004	SUIT FOR PERMANENT INJUNCTION	M/S DOON APARTMENT PVT.LTD.	SAROJ RANI GUPTA	SH. GORAKH NATH PANDEY	1/17/2005	COMPROMI SED	755 ND
299	GO NO 840 ND ATTACHED WITH 731A	CENTRAL DIST.	CIVIL SUIT	M-08	2005		NARESH KUMAR	RAJENDER PRASAD	SH. LOKESH KUMAR SHARMA	8/23/2003	D.N.P	840 ND
300	GO NO 901 ND ATTACHED WITH 733	CENTRAL DIST.	CIVIL SUIT	146	2005		COL. H.N. SINGH	THE STATE.	SH. V.K. GOEL	5/30/2005	COURT FEES	901 ND

301	GO NO 624 ND ATTACHED WITH 775	CENTRAL DIST.	CIVIL SUIT	M-13	2005	SUIT FOR PERMANENT INJUNCTION	CDR. K.K. TREHUN	SHRI HARJEET HOON	SH. PARVEEN SINGH	11/30/2005	D/W	624 ND
302	GO NO 756 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	250	2000	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	SH. SANJAY MOHAN AGGARWAL	STATE BANK OF PATIALA	SH. GORAKH NATH PANDEY	1/31/2005	DISMISSED DEFAULT	756 ND
303	GO NO 757 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	198	2004	SUIT FOR RECOVERY	M/S ALLIANCE COMPUTERS	MR. A.K. DHAWAN	SH. GORAKH NATH PANDEY	1/28/2005	DECREED	757 ND
304	GO NO 758 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-37	2003	SUIT FOR RECOVERY	SMT. MANJU GAUR	BALDEV SHARMA	SH. SANJAY SHARMA	1/7/2005	WITHDRAW	758 ND
305	GO NO 759 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 231	2002	SUIT FOR RECOVERY	SHRI ASHOK KUMAR	M/S HIMALAYA OVERSEAS	SH. SANJAY SHARMA	1/7/2005	SATISFIED	759 ND
306	GO NO 760 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-12	1999	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	SH. BALJEET SINGH	SH. SANJAY SHARMA	1/7/2005	WITHDRAW	760 ND
307	GO NO 761 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	522	2002	SUIT FOR RECOVERY	LT. COL. R.N. SHARMA	KRISHAK BHARTI CO-OPERATIVE LTD.	SH. VIPIN KUMAR RAI	1/31/2005	DISMISSED	761 ND
308	GO NO 762 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	142	2002	SUIT FOR MANDATORY INJUNCTION	G.C. GARG	Delhi Vidyut Board	SH. MANOJ KUMAR	1/22/2005	DECREED	762 ND
309	GO NO 763 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	148	1998	SUIT FOR PERMANENT INJUNCTION	SHRI RAJINDER NANCHAHAL	NEW DELHI MUNICIPAL COMMITTEE SERVICE	MS. RAVINDER BEDI	1/25/2005	DISMISSED	763 ND
310	GO NO 764 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	792	1999	SUIT FOR PERMANENT INJUNCTION	SHRI ASHOK SARIN	DELHI ELECTRIC SUPPLY UNDERTAKING SERVICE	MS. RAVINDER BEDI	1/28/2005	DISMISSED	764 ND
311	GO NO 765 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	557	2004	SUIT FOR PERMANENT INJUNCTION	SMT. PADMA WATI	MOHD. SAHID KHAN	SH. DEVENDER KUMAR	1/13/2005	COMPROMI SED	765 ND
312	GO NO 766 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	81A	2002	SUIT FOR PERMANENT INJUNCTION	SHRI RAM ADHAR	SHRI KISHAN SINGH	SH. ANIL KUMAR	1/3/2005	DECREED	766 ND
313	GO NO 767 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	544	1999	SUIT FOR PERPETUAL INJUNCTION	SH. FATEH CHAND	NEW DELHI MUNICIPAL COPORATION	MS. RAVINDER BEDI	1/31/2005	SATTLED	767 ND
314	GO NO 768 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-28	2002	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH. RAKESH SONI	SH. GAUTAM MANAN	1/7/2005	SINE-DIE	768 ND
315	GO NO 769 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 371	2002	SUIT FOR RECOVERY	M/S GOPAL RAI SHAMBHU DAYAL	HOTEL ASHOK	SH. GAUTAM MANAN	1/22/2005	D.N.P	769 ND

316	GO NO 770 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 414	2002	SUIT FOR RECOVERY	M/S. R.K. FABRICS	SHRI MANDY SINGH	SH. GAUTAM MANAN	1/14/2005	SINE-DIE	770 ND
317	GO NO 771 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	79	1990	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	AMRI DEVI	SHRI BHARO LAL VERMA	SH. ANIL KUMAR	1/27/2005	DECREED	771 ND
318	GO NO 775 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	429	2002	SUIT FOR PERMANENT INJUNCTION	CDR. K.K. TREHUN	SHRI HARJEET HOON	SH. PARVEEN SINGH	1/28/2005	DECREED	775 ND
319	GO NO 776 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	150	2002	SUIT FOR RECOVERY	M/S. UNION ROADWAYS CORPORATION	M/S. RUBRIC APPERELS (P) LTD	MRS. ANJU BAJAJ CHANDNA	1/6/2005	RETURNED	776 ND
320	GO NO 777 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	330	1994	SUIT FOR PERMANENT INJUNCTION	SMT. RAJWATI	SHRI SUNDER LAL	SH. DEVENDER KUMAR	1/20/2005	DISPOSED	777 ND
321	GO NO 778 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	214	1998	SUIT FOR RECOVERY	M/s Living Media India Ltd	M/s Gabor Holographies Labs Pvt Ltd	SH. ANIL KUMAR	1/7/2005	DECREED	778 ND
322	GO NO 779 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	5	2005	SUIT FOR PERMANENT INJUNCTION AND FOR DECLARATION	KAMLESH JAIN	PARMOD JAIN	SH. ANIL KUMAR	1/6/2005	COMPROMI SED	779 ND
323	GO NO 780 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	385	2000	SUIT FOR PERMANENT INJUNCTION	GURBAKHSH SINGH	GURDEEP SINGH	SH. ANIL KUMAR	1/29/2005	DECREED	780 ND
324	GO NO 782 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-37	2003		PUNJAB AND SIND BANK	NIRMALA	SH. NAVEEN ARORA	1/7/2005	WITHDRAW	782 ND
325	GO NO 783 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 189	2002	SUIT FOR RECOVERY	BANK OF BARODA	M/S AJEET ENTERPRISES PVT. LTD.	SH. NAVEEN ARORA	1/14/2005	DISMISSED DEFAULT	783 ND
326	GO NO 784 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-43	2004	SUIT FOR POSSESSION	SCINDIA POTTERIES & SERVICES PVT. LTD.	SMT. SHANTI DEVI	SH. NAVEEN ARORA	1/14/2005	SATISFIED	784 ND
327	GO NO 785 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX- 158	2002		AMAR PARKASH	KEWAL KISHAN	SH. NAVEEN ARORA	1/28/2005	DISMISSED DEFAULT	785 ND
328	GO NO 787 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	285	2012	SUIT FOR INJUNCTION	MADAN MOHAN SETHI	MS. NIRMAL SHAM KUMARI SETHI	SH. PARVEEN SINGH	1/20/2005	D/W	787 ND
329	GO NO 788 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	200	2002	SUIT FOR RECOVERY	M/S FREIGHTWINGS AND TRAVEL LTD.	M/S JOLLY INDUSTRIAL CORPORATION	SH. NARESH KUMAR	1/4/2005	DECREED	788 ND

330	GO NO 789 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	202	2004	SUIT FOR RECOVERY	SMT. MEENA KUMARI	SHRI M. NASEEM	SH. NARESH KUMAR	1/7/2005	DECREED	789 ND
331	GO NO 790 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	88	2004	SUIT FOR RECOVERY	M/S.TRADEWEL SPARES INDIA PVT. LTD.	M/S.ALCOVE INDUSTIRES LIMITED	SH. NARESH KUMAR	1/7/2005	SATISFIED	790 ND
332	GO NO 791 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	319	2000	SUIT FOR DECLARATION MANDATORY INJUNCTIONS & PERMANENT INJUNCTIONS	Shri Jitender Kumar Rishi	Shri J.C.Rishi	SH. NARESH KUMAR	1/10/2005	COMPROMI SED	791 ND
333	GO NO 792 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	326	2004	SUIT FOR PERMANENT INJUNCTION	SH. MAHENDER SINGH	SWASTIK INDUSTRIAL POWER LINES (P) LTD.	SH. NARESH KUMAR	1/12/2005	DISMISSED DEFAULT	792 ND
334	GO NO 793 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	244	2004	SUIT FOR PERMANENT INJUNCTION	RAKESH GUPTA	KAMLA RANI	SH. NARESH KUMAR	1/14/2005	COMPROMI SED	793 ND
335	GO NO 794 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	164	2004	SUIT FOR RECOVERY	M/S ARVIND ENTERPRISES	M/S SUPER DOMESTIC DUST BUSTER (P) LTD	SH. NARESH KUMAR	1/15/2005	DECREED	794 ND
336	GO NO 795 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	114	2003		M/S LINTAS INDIA PVT. LTD	MAHANGAR TELEPHONE NIGAM LIMITED	SH. NARESH KUMAR	1/17/2005	COMPROMI SED	795 ND
337	GO NO 796 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	2	2005	SUIT FOR DECLARATION & PERMANENT INJUNCTION	JAI PAL	SHRI KISHAN LAL	SH. NARESH KUMAR	1/17/2005	COMPROMI SED	796 ND
338	GO NO 797 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	331	2004	SUIT FOR PERMANENT INJUNCTION	Sh. Bhupender Kumar	Smt. Bharto Devi	SH. NARESH KUMAR	1/18/2005	REJECTED	797 ND
339	GO NO 798 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	37	2004	SUIT FOR PERMANENT INJUNCTION	SH. AMARJEET REEHAL	SMT. VIJAY LAXMI	SH. NARESH KUMAR	1/18/2005	SATISFIED	798 ND
340	GO NO 799 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	240	2004	SUIT FOR PERMANENT INJUNCTION	ARUN YADAV	KHUB CHAND	SH. NARESH KUMAR	1/22/2005	D/W	799 ND
341	GO NO 800 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	217	2004	SUIT FOR RECOVERY	M/S. THE SPY MASTER	M/S. INTRA INFOTECH LIMITED	SH. NARESH KUMAR	1/25/2005	DISMISSED DEFAULT	800 ND
342	GO NO 801 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	241	2004	SUIT FOR PERMANENT INJUNCTION	VINEET YADAV	KHUB CHAND	SH. NARESH KUMAR	1/22/2005	D/W	801 ND
343	GO NO 802 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	162	2001	SUIT FOR RECOVERY	M/S Videocon International Ltd	M/S Music Corner	SH. NARESH KUMAR	1/25/2005	D/W	802 ND

344	GO NO 803 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	47	2004	SUIT FOR RECOVERY	SUNIL KUMAR DAWAR	MS. PREETI	SH. NARESH KUMAR	1/27/2005	D/W	803 ND
345	GO NO 804 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	304	1997	SUIT FOR DECLARATION & PERMANENT INJUNCTION	MR. A.K. DHIR	M/S. GUPTA FINANCIAL SERVICES (HUF)	SH. NARESH KUMAR	1/29/2005	DECREED	804 ND
346	GO NO 805 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	226	2003	SUIT FOR RECOVERY	SH. BALJIT SINGH	M/S MADHU INTERNATIONAL	SH. PRASHANT KUMAR	1/4/2005	DECREED	805 ND
347	GO NO 806 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	340	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SMT CHANDER KANTA	SHRI PANNA LAL	SH. PRASHANT KUMAR	1/4/2005	DISMISSED DEFAULT	806 ND
348	GO NO 807 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	865	2003	SUIT FOR RECOVERY	M/S. GOLI FINANANCE LIMITED	MRS. BALA	SH. PRASHANT KUMAR	1/4/2005	DECREED	807 ND
349	GO NO 808 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	166	2004	SUIT FOR RECOVERY	CHAJU RAM	SHRI VINOD SEHGAL	SH. PRASHANT KUMAR	1/11/2005	DECREED	808 ND
350	GO NO 809 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	387	2003	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONOLIDATED LTD	SHRI SATBIR SINGH	SH. PRASHANT KUMAR	1/13/2005	DECREED	809 ND
351	GO NO 810 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	451	2004	SUIT FOR DECLARATION & MANDATORY INJUNCTION	PARKASH CHAND SHARMA	BUSINESS STANDARD LTD.	SH. PRASHANT KUMAR	1/15/2005	COURT FEES	810 ND
352	GO NO 811 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	553	2004	SUIT FOR PERMANENT INJUNCTION	Shri Mahabir Pershad	M/s. Arunachal Apartment Owners	SH. PRASHANT KUMAR	1/15/2005	COURT FEES	811 ND
353	GO NO 812 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	250	2004	SUIT FOR PERMANENT INJUNCTION	SMT. MEENAKSHI KANSOTIA	THE CHAIRMAN- CUM-MANAGING DIRECTOR OF PUNJAB NATIONAL BANK	SH. PRASHANT KUMAR	1/17/2005	COURT FEES	812 ND
354	GO NO 813 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	150	2004	SUIT FOR RECOVERY	Associates India Financial Services Ltd	Jitender K Mehta	SH. PRASHANT KUMAR	1/19/2005	COURT FEES	813 ND
355	GO NO 814 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	27	2004	SUIT FOR RECOVERY	XPS GARGO SERVICES	M/S. VINTRON INFORMATICS LTD.	SH. PRASHANT KUMAR	1/19/2005	COURT FEES	814 ND
356	GO NO 815 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	754	2003	SUIT FOR RECOVERY	K.L.Kalra	Ashish Modi	SH. PRASHANT KUMAR	1/19/2005	COURT FEES	815 ND
357	GO NO 816 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	523	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI SUKHBIR SINGH	MANOJ KUMAR	SH. PRASHANT KUMAR	1/21/2005	COURT FEES	816 ND

358	GO NO 817 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	370	2004	SUIT FOR RECOVERY	Sh. K. Satya Narayan	Sh. Satish Jain	SH. PRASHANT KUMAR	1/25/2005	COURT FEES	817 ND
359	GO NO 818 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	220	2014	Suit for permanent prohibitory injunction	Sh. Narender Jain	Sh Jagdeep Singh Sahni	SH. PRASHANT KUMAR	1/28/2005	COURT FEES	818 ND
360	GO NO 819 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	405	2003	SUIT FOR MANDATORY INJUNCTION	SHRI SANJAY KUMAR	M/S. TOSHAN EATABLES PVT. LTD	SH. PRASHANT KUMAR	1/29/2005	DECREED	819 ND
361	GO NO 820 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	400	2004	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD.	SHRI KISHAN PAL	SH. NARESH KUMAR	1/10/2005	DECREED	820 ND
362	GO NO 821 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	538	1999	SUIT FOR PERMANENT INJUNCTION & MANDATORY INJUNCTION & DECLARATION	M/S. DIMPLE IRON FACTORY	DELHI VIDYUT BOARD	SH. BRIJESH KR. GARG	1/4/2005	REJECTED	821 ND
363	GO NO 822 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	295	1995	SUIT FOR MANDATORY INJUNCTION	BALBIR SINGH BENIWAL	JAGDISH ARORA	SH. LOKESH KUMAR SHARMA	1/28/2005	DECREED	822 ND
364	GO NO 823 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	3	2005	SUIT FOR MANDATORY INJUNCTION	S.C. JAIN	Delhi Power Company Ltd.	MS. KIRAN BANSAL	1/28/2005	D/W	823 ND
365	GO NO 824 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	49	2002		G.S BHASIN	MAHINDER KAUR	MS. KIRAN BANSAL	1/14/2005	SATISFIED	824 ND
366	GO NO 825 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	279	2002	SUIT FOR RECOVERY	SH. ROHTAS CHANDRA	SH. RAHAT ALI SIDDIQI	SH. R.K. CHAUHAN	1/6/2005	DECREED	825 ND
367	GO NO 826 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	278	2002	SUIT FOR RECOVERY OF POSSESSION	SH. ROHTAS CHANDRA	SH. RAHAT ALI SIDDIQI	SH. R.K. CHAUHAN	1/6/2005	DECREED	826 ND
368	GO NO 827 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	207	2003	SUIT FOR RECOVERY	M/S SHAHEEN TRANSPORT COMPANY	FOOD CORPORATION OF INDIA	SH. ANIL KUMAR	1/31/2005	RETURNED	827 ND
369	GO NO 828 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	201	1998	SUIT FOR RECOVERY	RAMJAS FOUNDATION	SMT. KISHNI DEVI	SH. MANISH YADUVANSHI	1/10/2005	DECREED	828 ND
370	GO NO 829 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	491	1997	SUIT FOR RECOVERY	RAMJAS FOUNDATION	SH. NARRINDER SINGH	SH. MANISH YADUVANSHI	1/10/2005	DECREED	829 ND
371	GO NO 830 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	713	1999	SUIT FOR PERMANENT & MANDATORY INJUNOTICN	SHRI HANS RAJ	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	1/24/2005	DISMISSED	830 ND

372	GO NO 831 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	104	2000	Suit for Permanent and Mandatory Injunction	SHRI HANS RAJ	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	1/24/2005	DISMISSED	831 ND
373	GO NO 832 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	389	1999	SUIT FOR RECOVERY	BATRA ASSOCIATES LTD.	T.C.C. PAINTS PVT. LTD.	SH. NARESH KUMAR	1/13/2005	DECREED	832 ND
374	GO NO 833 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	M-1	2005		PEARL POLYMERS	ANEJA SALES CORPORATION	SH. GAUTAM MANAN	1/29/2005	DISMISSED DEFAULT	833 ND
375	GO NO 834 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	38	2003	SUIT FOR DECLARATION & PERMANENT INJUNCTION	SHRI SANJAY KUMAR	SHRI LALIT KUMAR SRIVASTAVA	SH. GAUTAM MANAN	1/6/2005	DISMISSED DEFAULT	834 ND
376	GO NO 926 ND ATTACHED WITH 820	CENTRAL DIST.	CIVIL SUIT	M-8	2005		DCM SHRIRAM CONSOLIDATED LTD.	KISHAN PAL	SH. NARESH KUMAR	3/4/2005	DECREED	926 ND
377	GO NO 518 ND ATTACHED WITH 837	CENTRAL DIST.	CIVIL SUIT	M-5	2005		ANGOORI DEVI	ASHOK KAKKAR	MS. SUNENA SHARMA	5/20/2006	DISMISSED DEFAULT	518 ND
378	GO NO 637 ND ATTACHED WITH 846	CENTRAL DIST.	CIVIL SUIT	M-111	2006	SUIT FOR PERPETUAL INJUNCTION	Sh. Ravinder Singh	M/s Incom Wires &Cables Ltd.	SH. SHAILENDER MALIK	4/7/2007	DISMISSED DEFAULT	637 ND
379	GO NO 835 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	857- 02	2001	SUIT FOR RECOVERY	DEWAN PARTAP CHAND	SUBHASH CHANDER DEWAN	SH. GAUTAM MANAN	1/11/2005	DECREED	835 ND
380	GO NO 837 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	360	2002	SUIT FOR RECOVERY	ANGOORI DEVI	ASHOK KAKKAR	MS. SUNENA SHARMA	1/28/2005	DISMISSED DEFAULT	837 ND
381	GO NO 838 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	938	2002	SUIT FOR PEMANENT INJUNCTION	SHRI JAMUNA PRASAD YADAV	SARDAR UJWAL SINGH	SH. SAMEER BAJPAI	1/31/2005	DISMISSED	838 ND
382	GO NO 839 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	276	2002	SUIT FOR RECOVERY	PRABHAT CHAND	KAMLA DEVI	SH. MANISH YADUVANSHI	1/7/2005	DISPOSED	839 ND
383	GO NO 840 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	M-59	2004	SUIT FOR RECOVERY	Sh. Nirmal Chandra Goshwami	M/s.Durga Builders (P) Ltd	MS. NAVITA KUMARI	1/11/2005	D/W	840 ND
384	GO NO 841 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	141	2002	SUIT FOR RENDITION OF ACCOUNTS	SATISH & CO.	LLOYD SALES CORPORATION	SH. ANIL KUMAR	1/24/2005	SINE-DIE	841 ND
385	GO NO 846 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	168	2004	SUIT FOR PERPETUAL INJUNCTION	Sh. Ravinder Singh	M/s Incom Wires &Cables Ltd.	SH. SAMEER BAJPAI	1/3/2005	D/W	846 ND

386	GO NO 853 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-37	2002	SUIT FOR RECOVERY	M/S. OVERSEAS WATER PROOFING CORPORATION	M/s Dewan Chand	SH. SANJAY JINDAL	1/22/2005	SATISFIED	853 ND
387	GO NO 855 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	239	2003	SUIT FOR RECOVERY	M/S SINGET CORP.	M/S DAFFODILS INTERNATIONAL PVT. LTD.	SH. MANISH GUPTA	1/7/2005	DISMISSED	855 ND
388	GO NO 856 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	15	2003	SUIT FOR RECOVERY	M/S. JIWAN INDUSTRIES PRIVATE LIMITD	SMT. BIMLA DEVI THAKUR	SH. BALWANT RAI BANSAL	1/12/2005	DECREED	856 ND
389	GO NO 857 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	516	2002	SUIT FOR RECOVERY	SMT. DHARMESHWARI KUMARI BAHL	SMT. SUSHMA MEHNDIRATTA	SH. NARESH KUMAR	1/27/2005	DECREED	857 ND
390	GO NO 858 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	223	2002	SUIT FOR SPECIFIC PERFORMANCE	M/S NAHATA LIMITED	SMT. NIHAL KAUR	SH. NAVEEN ARORA	1/28/2005	DISMISSED	858 ND
391	GO NO 001 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	514	2004		MRS. JANAK KARKAL	THE STATE.	MS. SEEMA MAINI	2/1/2005	ALLOWED	001 ND
392	GO NO 002 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	178	2003		MASTER NITIN	THE STATE.	MS. SEEMA MAINI	2/1/2005	DISMISSED DEFAULT	002 ND
393	GO NO 003 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	525	2004		SMT.JASSI DEVI	STATE	MS. SEEMA MAINI	2/2/2005	ALLOWED	003 ND
394	GO NO 004 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	333	2003		VIJAY LAXMI	G.K. GUPTA	MS. SEEMA MAINI	2/2/2005	ALLOWED	004 ND
395	GO NO 005 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	91	2004		SMT. SAROJ PODDAR	STATE	MS. SEEMA MAINI	2/2/2005	DISMISSED	005 ND
396	GO NO 006 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	169	2001		Shri Rsmesh Ahuja	STATE	MS. SEEMA MAINI	2/2/2005	DISMISSED DEFAULT	006 ND
397	GO NO 007 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	236	2004		RAJESHWAR PRASAD	STATE	MS. SEEMA MAINI	2/2/2005	DISMISSED DEFAULT	007 ND
398	GO NO 008 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	877	2003		SMT. PUSHPA VATI CHALIYA	THE STATE.	MS. SEEMA MAINI	2/3/2005	ALLOWED	008 ND
399	GO NO 009 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	527	2003		Captain Sunil Sud	STATE OF DELHI	MS. SEEMA MAINI	2/3/2005	DISMISSED DEFAULT	009 ND
400	GO NO 010 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	687	2003		SH. SANJAY CHAUHAN	THE STATE	MS. SEEMA MAINI	2/3/2005	ALLOWED	010 ND
401	GO NO 011 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	293	2004		Sh. Yogendra Pal Singh	THE STATE	MS. SEEMA MAINI	2/3/2005	ALLOWED	011 ND
402	GO NO 012 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	712	2004		SHRI REVTI	THE STATE	MS. SEEMA MAINI	2/3/2005	ALLOWED	012 ND
403	GO NO 013 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	298	2004		SMT. BAGHWANTI	STATE	MS. SEEMA MAINI	2/4/2005	ALLOWED	013 ND
404	GO NO 014 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	369	2003		SMT. BALA	STATE	MS. SEEMA MAINI	2/4/2005	DISMISSED DEFAULT	014 ND

405	GO NO 015 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	733	2003		BASANTI DEVI	STATE	MS. SEEMA MAINI	2/4/2005	DISMISSED DEFAULT	015 ND
406	GO NO 016 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	906	2003		BABITA	STATE	MS. SEEMA MAINI	2/4/2005	D.N.P	016 ND
407	GO NO 017 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	870	2002		CHITRA GUPTA	STATE	MS. SEEMA MAINI	2/8/2005	DISMISSED DEFAULT	017 ND
408	GO NO 018 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	423	1993		BHAGO DEVI	STATE	MS. SEEMA MAINI	2/8/2005	DISMISSED	018 ND
409	GO NO 019 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	733	2000		Devi Rani	STATE	MS. SEEMA MAINI	2/8/2005	D.N.P	019 ND
410	GO NO 020 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	843	2003		MRS. SUNITA KHANNA	STATE	MS. SEEMA MAINI	2/8/2005	DISMISSED DEFAULT	020 ND
411	GO NO 021 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	289	2002		MS. REKHA	THE STATE	MS. SEEMA MAINI	2/10/2005	DISMISSED DEFAULT	021 ND
412	GO NO 022 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	151	2001		ARCHANA JAIN	STATE	MS. SEEMA MAINI	2/14/2005	DISMISSED DEFAULT	022 ND
413	GO NO 023 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	178	2004		SHASHI NEGI	STATE	MS. SEEMA MAINI	2/15/2005	ALLOWED	023 ND
414	GO NO 024 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	22	2004		AMRIK SINGH	STATE	MS. SEEMA MAINI	2/17/2005	D/W	024 ND
415	GO NO 025 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	291	2004		BALJEET SINGH	STATE	MS. SEEMA MAINI	2/18/2005	DISMISSED DEFAULT	025 ND
416	GO NO 027 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	4	2004	SUIT FOR POSSESSION	SHER SINGH	HIRA LAL	SH. DAYA PRAKASH	2/1/2005	DISPOSED	027 ND
417	GO NO 028 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	613	2003		RAM CHANDER	ZODIAC PVT. LTD.	SH. DAYA PRAKASH	2/1/2005	D.N.P	028 ND
418	GO NO 029 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	ESIC- 58-04	1995	SUIT FOR MANDATORY INJUNCTION	M/s Shipping & Clearing (Agents) Pvt. Ltd.	Employees' State Insurance Corporation	SH. DAYA PRAKASH	2/4/2005	D.N.P	029 ND
419	GO NO 030 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	397	2004	SUIT FOR POSSESSION	M/S HARMES TRAVEL & CARGO PVT. LTD.	DR. S.S. RIKHI	SH. DAYA PRAKASH	2/8/2005	DISPOSED	030 ND
420	GO NO 031 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	398	2004	SUIT FOR POSSESSION	M/S HARMES TRAVEL & CARGO PVT. LTD.	MS. TANIA RIKHI	SH. DAYA PRAKASH	2/8/2005	DISPOSED	031 ND
421	GO NO 032 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	ESIC- 24	2000	SUIT FOR PERMANENT INJUNCTION	M/S SHIVA HOUSE KEEPING	ESIC	SH. DAYA PRAKASH	2/8/2005	DISMISSED	032 ND
422	GO NO 033 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	419	2004		SHRI RAJINDER KUMAR SABHARWAL	SADA NAND	SH. DAYA PRAKASH	2/9/2005	DISPOSED	033 ND
423	GO NO 034 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	270	2004		R.L. SURI	ASHOK KUMAR CHOUDHARY	SH. DAYA PRAKASH	2/9/2005	DISPOSED	034 ND

424	GO NO 035 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	499	2004		DEVINDER SINGH	SARWAN KUMAR1`	SH. DAYA PRAKASH	2/9/2005	DISPOSED	035 ND
425	GO NO 036 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	500	2003		DR. ANIL KUMAR NAYAR	SH. RANJEET SINGH	SH. DAYA PRAKASH	2/9/2005	ALLOWED	036 ND
426	GO NO 037 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	498	2004		RAMINDER SINGH SETHI	SARWAN KUMAR ALIAS SHYAMA	SH. DAYA PRAKASH	2/9/2005	DISPOSED	037 ND
427	GO NO 038 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	345	2004		Sh. Vijay Kumar Saini	Sh.Rane Prakash	SH. DAYA PRAKASH	2/15/2005	D/W	038 ND
428	GO NO 039 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	335	2004		SMT. ARUNA TAKYAR	SMT. NIRMALA	SH. DAYA PRAKASH	2/18/2005	D.N.P	039 ND
429	GO NO 040 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	545	2002	SUIT FOR RECOVERY	JATINDER KUMAR PURI	RITA DHAMIJA	SH. SUNIL CHOUDHARY	2/1/2005	SATISFIED	040 ND
430	GO NO 041 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	142-2	2000	SUIT FOR POSSESSION	JATINDER KUMAR PURI	RITA DHAMIJA	SH. SUNIL CHOUDHARY	2/1/2005	SATISFIED	041 ND
431	GO NO 042 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	143	2002	SUIT FOR RECOVERY	JATINDER KUMAR PURI	RITA DHAMIJA	SH. SUNIL CHOUDHARY	2/1/2005	SATISFIED	042 ND
432	GO NO 043 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	266	2004	SUIT FOR POSSESSION , DAMAGES AND INJUNCTION	Shri Naresh Madan	SHEILA MADAN	SH. SUNIL CHOUDHARY	2/2/2005	SATISFIED	043 ND
433	GO NO 044 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	307	1994	SUIT FOR PERMANENT INJUNCTION	SH. ABDUL WASIM	SH. AMIR AHMED	SH. SUNIL CHOUDHARY	2/2/2005	DECREED	044 ND
434	GO NO 046 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	276	2004	SUIT FOR RECOVERY	BANK OF INDIA	Sh. Gurmeet Singh	SH. SUNIL CHOUDHARY	2/4/2005	SETTELD	046 ND
435	GO NO 047 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	274	2004	SUIT FOR RECOVERY	BANK OF INDIA	Smt. Surinder Kaur	SH. SUNIL CHOUDHARY	2/4/2005	SETTELD	047 ND
436	GO NO 048 ND-HIGH COURT LATTER	CENTRAL DIST.	CIVIL SUIT			HIGH COURT LATTER						048 ND
437	GO NO 049 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	82	1993		P.N.B	MANISH TAILORS	SH. SUNIL CHOUDHARY	2/14/2005	DISMISSED DEFAULT	049 ND
438	GO NO 050 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	392	2004	SUIT FOR RECOVERY	M/S KIRAN SECURITIES PVT. LTD.	BADRI DUTT JOSHI	SH. TARUN KUMAR SAHRAWAT	2/1/2005	DISMISSED	050 ND
439	GO NO 051 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-134	2003	SUIT FOR RECOVERY	Sh. Rajat Joneja	JVG Foods Ltd	SH. TARUN KUMAR SAHRAWAT	2/2/2005	DISMISSED DEFAULT	051 ND
440	GO NO 052 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-135	2003	SUIT FOR RECOVERY	Sh. R.P. Joneja	JVG Foods Ltd	SH. TARUN KUMAR SAHRAWAT	2/2/2005	DISMISSED DEFAULT	052 ND

441	GO NO 053 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-553	2004	SUIT FOR PERMANENT INJUNCTION	DINESH VERMA	ESTATE OFFICER	SH. TARUN KUMAR SAHRAWAT	2/3/2005	DISMISSED	053 ND
442	GO NO 054 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	5	2004	SUIT FOR MANDATORY INJUNCTION	SH. SATISH KUMAR YADAV	THE MOTOR LICENSING OFFICER	SH. TARUN KUMAR SAHRAWAT	2/5/2005	DISPOSED	054 ND
443	GO NO 055 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	238	2004	SUIT FOR PERMANENT INJUNCTION	KRISHAN KAPOOR	HARJOT SINGH	SH. TARUN KUMAR SAHRAWAT	2/7/2005	COMPROMI SED	055 ND
444	GO NO 056 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	618	2004	SUIT FOR THE PURPOSE	SH. JASWANT RAI AGGARWAL	NARINDER SINGH	SH. TARUN KUMAR SAHRAWAT	2/16/2005	COMPROMI SED	056 ND
445	GO NO 057 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	388	2003	SUIT FOR RECOVERY	RAMJAS FOUNDATION	CHANAN SINGH	SH. TARUN KUMAR SAHRAWAT	2/18/2005	COMPROMI SED	057 ND
446	GO NO 058 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	8	2001	SUIT FOR RECOVERY	HIGH LIGHT CHIT FUND COMPANY PRIVATE LIMITED	MRS. PARAMJIT KAUR	SH. SANJEEV KR. SINGH	2/9/2005	DECREED	058 ND
447	GO NO 059 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	30	2005	SUIT FOR PERMANENT INJUNCTION	KM. SHINIGDHA GAUTAM MINOR	SH. DEVINDER GAUTAM	SH. SANJEEV KR. SINGH	2/19/2005	COMPROMI SED	059 ND
448	GO NO 060 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	704	2002	SUIT FOR RECOVERY	M/S ARTEK ENTERPRISES PVT. LTD.	M/S H.M. COMPUTORS	SH. SANJEEV KR. SINGH	2/21/2005	DECREED	060 ND
449	GO NO 061 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	169	2004	SUIT FOR PERMANENT INJUNCTION	SHRI JAGDAMBA PRASAD TIWARI	SMT. BABITA GUPTA	SH. SANJEEV KR. SINGH	2/21/2005	DECREED	061 ND
450	GO NO 062 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	19	2004	SUIT FOR POSSESSION AND PERMANENT INJUNCTION	SHRI S. DAYAL SINGH	SMT. HARJEET KAUR	SH. AJAY GUPTA	2/1/2005	DISMISSED DEFAULT	062 ND
451	GO NO 063 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	496	2004	SUIT FOR PERMANENT INJUNCTION	MRS. ROHINI KAUR	M/S. SIR SOBHA SINGH & SONS (P) LTD	SH. AJAY GUPTA	2/1/2005	DECREED	063 ND
452	GO NO 064 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	266	2003		MR.ANAND PRAKASH	M/S ASSOCIATES INDIA FINANCIAL SERVICES PVT. LTD.	SH. AJAY GUPTA	2/2/2005	DISMISSED	064 ND
453	GO NO 065 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	480	2004	SUIT FOR MANDATORY INJUNCTION	NAND KISHORE SHARMA	STANDARD CHARTERED BANK	SH. AJAY GUPTA	2/4/2005	COMPROMI SED	065 ND
454	GO NO 587 ND ATTACHED WITH 847	CENTRAL DIST.	CIVIL SUIT	M-31	2004		ABHIMANYU	LAXMI DEVI	SH. SAMEER BAJPAI	1/11/2005	DISMISSED DEFAULT	587 ND

455	GO NO 842 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-M- 01	2005		Shiv Kumar Chawla	M/s Shipping and Clearing (Agents) Private Limited	SH. VINAY SINGHAL	1/25/2005	DISMISSED	842 ND
456	GO NO 843 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-54	2004		JATINDER WADHWA	ASHOK KUMAR	SH. RAGHUBIR SINGH	1/22/2005	SATISFIED	843 ND
457	GO NO 844 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	M-55	2004	SUIT FOR PERMANENT INJUNCTION	SHRI BHOGENDER KUMAR RAI	HANS RAJ MODEL SCHOOL	MS. GEETANJALI GOEL	1/15/2005	DISMISSED	844 ND
458	GO NO 845 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	418	2003	SUIT FOR RECOVERY	NAVEEN JAIN	M/s Shorewala & Company	MS. GEETANJALI GOEL	1/3/2005	DISMISSED	845 ND
459	GO NO 849 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	M-39	2003	SUIT FOR PERMANENT INJUNCTION	JITENDRA SHARMA	INDIAN ADULT EDUCATION ASSOCIATION	SH. AMIT KUMAR	1/20/2005	D/W	849 ND
460	GO NO 850 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	M-49	2003	SUIT FOR PERMANENT INJUNCTION	JITENDRA SHARMA	INDIAN ADULT EDUCATION ASSOCIATION	SH. AMIT KUMAR	1/20/2005	D/W	850 ND
461	GO NO 851 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	75	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	Madan Lal	Indian Adult Education Association	SH. AMIT KUMAR	1/20/2005	D/W	851 ND
462	GO NO 852 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	EX-33	2002	SUIT FOR POSSESSION	ASIT OBEROI	DR. SUDERSHAN SHARMA	SH. SANJAY JINDAL	1/22/2005	DECREED	852 ND
463	GO NO 854 ND-JAN-05	CENTRAL DIST.	CIVIL SUIT	M-98	2002	SUIT FOR INJUNCTION	DARYAO SINGH	VIJENDER SINGH	SH. BALWANT RAI BANSAL	1/6/2005	DISMISSED DEFAULT	854 ND
464	GO NO 045 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	305	1997	SUIT FOR INJUNCTION	SMT. SAVITA GULATI	SHRI SURESH KUMAR GULATI	SH. SUNIL CHOUDHARY	2/3/2005	DISMISSED	045 ND
465	GO NO 066 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	121	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	Shri Bachi Ram	SH. AJAY GUPTA	2/8/2005	DECREED	066 ND
466	GO NO 067 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	65	2005	SUIT FOR RECOVERY	SH SANJEEV DAWAR	SH PARVEEN KUMAR BHATIA	SH. AJAY GUPTA	2/9/2005	COMPROMI SED	067 ND
467	GO NO 068 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	28	2004	SUIT FOR RECOVERY	COMPETENT HOTELS PVT. LTD	TATA INFOTECH LTD	SH. AJAY GUPTA	2/9/2005	COMPROMI SED	068 ND
468	GO NO 070 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	423	2004	SUIT FOR RECOVERY	CANARA BANK	SHRI RAJESH BABBAR	SH. AJAY GUPTA	2/17/2005	DECREED	070 ND
469	GO NO 071 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	85	2005	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	D.K. BHARDWAJ	SYNDICATE BANK	SH. AJAY GUPTA	2/19/2005	DISMISSED	071 ND
470	GO NO 072 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	503	2004	SUIT FOR RECOVERY	DR. D.K. PANDEY	SHRI K.L. LAL	SH. AJAY GUPTA	2/21/2005	DECREED	072 ND
471	GO NO 073 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	51	2002	SUIT FOR RECOVERY	BHAWAR PAL	HARISH KUMAR	SH. AJAY GUPTA	2/22/2005	DECREED	073 ND

472	GO NO 074 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	231	2004	SUIT FOR POSSESSION	KULDEEP SINGH @ KULDEEP RAJ	SMT. RAMA GUPTA	SH. AJAY GUPTA	2/23/2005	COMPROMI SED	074 ND
473	GO NO 075 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	151	2004	SUIT FOR RECOVERY	MR. A.K. SHARMA	SETH PROMOTOERS P LTD	SH. AJAY GUPTA	2/26/2005	DECREED	075 ND
474	GO NO 076 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	190	2004	SUIT FOR RECOVERY	MARUTI WELD LIMITED	M/S JAI PRAKASH INDUSTRIES LIMITED	SH. VIPIN KUMAR RAI	2/7/2005	SATISFIED	076 ND
475	GO NO 077 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	38	2005	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Naveen Nischal	Smt. Kamlesh	SH. PULASTYA PRAMACHALA	2/2/2005	WITHDRAW	077 ND
476	GO NO 078 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	283	2003		D.K. ENGINEERS & BUILDERS	M/S. NATIONAL AGRICULTRUAL CO-OPERATIVE	SH. PULASTYA PRAMACHALA	2/3/2005	DISMISSED	078 ND
477	GO NO 079 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	157	2002	SUIT FOR PERMANENT INJUNCTION	Raj Kumar Mahajan	Chander Shekhar Kapoor	SH. PULASTYA PRAMACHALA	2/7/2005	DECREED	079 ND
478	GO NO 080 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	15	2005	SUIT FOR RECOVERY	M/s Complete Dewatering System Pvt. Limited	M/s Era Construction (India) ltd	SH. PULASTYA PRAMACHALA	2/7/2005	SATISFIED	080 ND
479	GO NO 081 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	272	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	RAMAN GROVER	SH. AMAR SINGH CHANEY	SH. PULASTYA PRAMACHALA	2/7/2005	COMPROMI SED	081 ND
480	GO NO 082 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	253	2003	SUIT FOR POSSESSION AND RECOVERY	SMT. KRISHNA ARORA	SH. SANJAY AWASTHI	SH. PULASTYA PRAMACHALA	2/8/2005	DECREED	082 ND
481	GO NO 083 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	174	2003	SUIT FOR RECOVERY	M/s Gupta Hiring Company	M/s Ganga Constrats & Projects Ltd	SH. PULASTYA PRAMACHALA	2/10/2005	DECREED	083 ND
482	GO NO 084 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	289	2004	SUIT FOR RECOVERY	ABN AMRO BANK	MR. INDER KUMAR BHANDARI	SH. PULASTYA PRAMACHALA	2/10/2005	SATISFIED	084 ND
483	GO NO 085 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	709	2002	SUIT FOR RECOVERY	The Tamil Nadu Handloom Weavers Coopertive Society Limited	M/S MUKUL PVT. LTD.	SH. PULASTYA PRAMACHALA	2/11/2005	SATISFIED	085 ND
484	GO NO 086 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	256	2004	SUIT FOR INJUNCTION	DR. M. KUMAR	RAM AUDHYA	SH. PULASTYA PRAMACHALA	2/15/2005	SATISFIED	086 ND
485	GO NO 087 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	1195	2002	SUIT FOR PERMANENT INJUNCTION	Shri Shammi Narang	Nav Jeevan Cooperative Society Ltd	SH. PULASTYA PRAMACHALA	2/16/2005	D/W	087 ND

486	GO NO 088 ND ATTACHED WITH 87	CENTRAL DIST.	CIVIL SUIT	M-147	2002		Shri Shammi Narang	Nav Jeevan Cooperative Society Ltd	SH. PULASTYA PRAMACHALA	2/17/2005	D/W	088 ND
487	GO NO 089 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	62	2003	SUIT FOR POSSESSION AND RECOVERY	Ramjas Foundation	Sh. Balraj Ahuja	SH. PULASTYA PRAMACHALA	2/17/2005	DECREED	089 ND
488	GO NO 090 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	253	2004	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	SHRI CHAND	SH. PULASTYA PRAMACHALA	2/26/2005	DECREED	090 ND
489	GO NO 091 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	55	2004	SUIT FOR RECOVERY	ABN AMRO BANK	KIRAN SINGH	SH. PULASTYA PRAMACHALA	2/28/2005	DECREED	091 ND
490	GO NO 092 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	104	2004	SUIT FOR PERPETUAL INJUNCTION	SAFI MOHD.	MANAGER, BANK OF RAJASTHAN	SH. PULASTYA PRAMACHALA	2/28/2005	D.N.P	092 ND
491	GO NO 094 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	509	2004	SUIT FOR RECOVERY	Vivek Sood	NCL Infotech Pvt. Ltd	SH. GAUTAM MANAN	2/3/2005	D.N.P	094 ND
492	GO NO 095 ND-FEB-05 ROBKAR	CENTRAL DIST.	CIVIL SUIT	M-9	2005	ROBKAR	ABN AMRO BANK	KAPIL MAHAJAN	SH. GAUTAM MANAN	2/5/2005		095 ND
493	GO NO 096 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	172	2004	SUIT FOR RECOVERY	SH. SHRI OM	Shri Bhagwan	SH. GAUTAM MANAN	2/8/2005	DECREED	096 ND
494	GO NO 097 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	38	2002		MADHU RANI	THE STATE	MS. SEEMA MAINI	2/1/2005	ALLOWED	097 ND
495	GO NO 098 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	287	2004		SURENDRA SWARUP MATHUR	THE STATE	MS. SEEMA MAINI	2/2/2005	ALLOWED	098 ND
496	GO NO 099 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	345	2002		SHRI RAKESH SHARMA	THE STATE	MS. SEEMA MAINI	2/3/2005	ALLOWED	099 ND
497	GO NO 100 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	530	2004		NIKHIL SETH	The State (National Capital Territory of Delhi)	MS. SEEMA MAINI	2/3/2005	ALLOWED	100 ND
498	GO NO 101 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	465	2003		Suresh Chandra Sharma	THE STATE	MS. SEEMA MAINI	2/5/2005	ALLOWED	101 ND
499	GO NO 142 ND ATTACHED WITH 070	CENTRAL DIST.	CIVIL SUIT	M-161	2006		CANARA BANK	SHRI RAJESH BABBAR	SH. RAKESH PANDIT	10/9/2006	DISMISSED	142 ND
500	GO NO 102 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	518	2004		MANJEET SINGH	THE STATE	MS. SEEMA MAINI	2/5/2005	ALLOWED	102 ND
501	GO NO 103 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	312	2004		SH. ASHOK WALIA	THE STATE	MS. SEEMA MAINI	2/5/2005	ALLOWED	103 ND
502	GO NO 104 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	107	2004		SH. SANJAY VIRAN	THE STATE	MS. SEEMA MAINI	2/5/2005	ALLOWED	104 ND

503	GO NO 105 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	835	2005		SMT. KRISHNA CHUG	GENERAL PUBLIC	MS. SEEMA MAINI	2/7/2005	ALLOWED	105 ND
504	GO NO 106 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	23	2004		Sh. Pradeep Malhotra	State	MS. SEEMA MAINI	2/7/2005	ALLOWED	106 ND
505	GO NO 107 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	447	2003		SATYA RANI	State	MS. SEEMA MAINI	2/7/2005	ALLOWED	107 ND
506	GO NO 108 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	595	1998		PHOOL WATI	State	MS. SEEMA MAINI	2/9/2005	ALLOWED	108 ND
507	GO NO 109 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	891	2003		URMILA DEVI	THE STATE	MS. SEEMA MAINI	2/10/2005	ALLOWED	109 ND
508	GO NO 110 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	549	2004		HANSI DEVI PALIWAL	THE STATE	MS. SEEMA MAINI	2/14/2005	ALLOWED	110 ND
509	GO NO 111 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	134	2003		TARUN KHANNA	THE STATE	MS. SEEMA MAINI	2/16/2005	ALLOWED	111 ND
510	GO NO 112 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	152	2004		KULJIT DAS	THE STATE	MS. SEEMA MAINI	2/19/2005	ALLOWED	112 ND
511	GO NO 113 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	937	2002		SHRI GURMEET SINGH	State	MS. SEEMA MAINI	2/25/2005	D/W	113 ND
512	GO NO 114 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	637	2002		Shri Amit Kumar	State	MS. SEEMA MAINI	2/25/2005	DISMISSED DEFAULT	114 ND
513	GO NO 115 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	240	1998		RAJESH CHOPRA	THE STATE	MS. SEEMA MAINI	2/25/2005	DISMISSED DEFAULT	115 ND
514	GO NO 116 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	270	2003		SMT. CHAMELI DEVI	State	MS. SEEMA MAINI	2/25/2005	DISMISSED DEFAULT	116 ND
515	GO NO 117 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	2122	1999	SUIT FOR PERMANENT INJUNCTION	SHRI PARDUMAN SINGH	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/2/2005	SATISFIED	117 ND
516	GO NO 118 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	498	2004	SUIT FOR MANDATORY INJUNCTION	SAILESH CHOUDHARI	NEERAT AGGARWAL	SH. AMIT BANSAL	2/2/2005	DISMISSED DEFAULT	118 ND
517	GO NO 119 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	51	2001	SUIT FOR MANDATORY INJUNCTION & PERMANENT INJUNCTION	MADHO PARSHAD	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/2/2005	DISMISSED DEFAULT	119 ND
518	GO NO 120 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	1623	1999	SUIT FOR MANDATORY & PERMANENT INJUNCTION	Shri Jagdish Chander	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/5/2005	DISMISSED	120 ND
519	GO NO 121 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	659	2002	SUIT FOR MANDATORY & PERMANENT INJUNCTION	DESHBANDHU KHURANA	SATJIT SINGH	SH. AMIT BANSAL	2/5/2005	DISMISSED	121 ND

520	GO NO 122 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	52	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/S SUPER REFRIGERATORS PVT. LTD	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/5/2005	DECREED	122 ND
521	GO NO 123 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	1357	1999	SUIT FOR MANDATORY INJUNCTION	DR. AMINA HUSSAIN	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/11/2005	DISMISSED	123 ND
522	GO NO 124 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	564	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. NAWAL KISHORE	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/11/2005	DISMISSED	124 ND
523	GO NO 125 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	47	2005	SUIT FOR MANDATORY & PERMANENT INJUNCTION	Shri Subhash Chand	Shri Vijender Kumar Goel	SH. AMIT BANSAL	2/14/2005	COMPROMI SED	125 ND
524	GO NO 126 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	609	1999	SUIT FOR PERMANENT INJUNCTION	M/S VIMLA FLOUR MILLS	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/15/2005	DECREED	126 ND
525	GO NO 127 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	243	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. SHIV KUMAR	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/16/2005	DISMISSED	127 ND
526	GO NO 128 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	108	2004	SUIT FOR MANDATORY & PERMANENT INJUNCTION	M/s Reflex International (Pvt.) Ltd	B.S.E.S. Rajdhani Power Limited	SH. AMIT BANSAL	2/17/2005	DISMISSED DEFAULT	128 ND
527	GO NO 129 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	331	2004	SUIT FOR PERPETUAL & MANDATORY INJUNCTION	SMT. BHARTI	ASHOK	SH. AMIT BANSAL	2/18/2005	COMPROMI SED	129 ND
528	GO NO 130 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	14	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/S RANI ABSORBENT COTTON MFG. CO.	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/19/2005	DISMISSED	130 ND
529	GO NO 131 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	2446	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SMT. RAMINDER KAUR	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/19/2005	DISMISSED	131 ND
530	GO NO 132 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	752	1999	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SH. MOHNDER KUMAR GOYEL	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/22/2005	SETTELD	132 ND

531	GO NO 133 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	534	2004	SUIT FOR PERMANENT INJUNCTION AND DECLARAIION	JAI DEV SINGH	A.F.O. (ENFORCEMENT)	SH. AMIT BANSAL	2/22/2005	DISMISSED DEFAULT	133 ND
532	GO NO 134 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	285	2004	SUIT FOR PERMANENT INJUNCTION	SH. AHMED ALI	ASSITANT ENGINEER	SH. AMIT BANSAL	2/23/2005	DISMISSED DEFAULT	134 ND
533	GO NO 135 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	25	2005	SUIT FOR INJUNCTION	Ms. CHHAYA KHANNA	Mrs. NIHAR BARUA	SH. AMIT BANSAL	2/25/2005	SATISFIED	135 ND
534	GO NO 136 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	1853	1999	SUIT FOR PERMANENT INJUNCTION	M/S. UNION ENGG. CO.	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/28/2005	SETTELD	136 ND
535	GO NO 137 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	721	2003	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	MUKESH SHARMA	B.S.E.S. RAJDHANI POWER LTD.	MS. KIRAN BANSAL	2/15/2005	WITHDRAW	137 ND
536	GO NO 138 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	539	1999	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	SH. RAJENDER KUMAR	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/17/2005	REJECTED	138 ND
537	GO NO 139 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	461	2004	SUIT FOR PERMANENT INJUNCTION & MANDATORY INJUNCTION	AMIT GUPTA	SATISH SADH	MS. KIRAN BANSAL	2/2/2005	DISPOSED	139 ND
538	GO NO 140 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	357	1998	SUIT FOR PERPETUAL AND MANDATORY INJUNCTION	MADHU KAPOOR	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/9/2005	DISMISSED DEFAULT	140 ND
539	GO NO 141 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	966	1998	SUIT FOR PERMANENT INJUNCTION	SH. MANI RAM GUPTA	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/11/2005	DECREED	141 ND
540	GO NO 142 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	338	1993	SUIT FOR PERMANENT INJUNCTION	SH. PAWAN KUMAR	DELHI ELECTRIC SUPPLY	MS. KIRAN BANSAL	2/5/2005	DECREED	142 ND
541	GO NO 143 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	343	2004	SUIT FOR MANDATORY & PERMANENT INJUNCTION	Shri Devender Kumar Gupta	Shri Balwant Singh	MS. KIRAN BANSAL	2/3/2005	DISMISSED DEFAULT	143 ND
542	GO NO 144 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	513	2002	SUIT FOR PERMANENT INJUNCTION	SHRI SANTOO CHHABRA	Municipal corporation of Delhi	MS. KIRAN BANSAL	2/17/2005	RETURNED	144 ND

543	300 WEST HIGH COURT FILE	WEST DIST.	CIVIL SUIT	237	2014	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Sh. Narender Mohan Chhabra	Ms. Poonam Malhotra	SH. ROHIT GULIA	2/10/2016	DECREED	300 WD
544	GO NO 145 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	1115	1999	SUIT FOR PERMANENT INJUNCTION AND DECLARATION INJUNCTION	PARMOD KUMAR JAIN	BSES YAMUNA POWER LIMITED	MS. KIRAN BANSAL	2/8/2005	DECREED	145 ND
545	GO NO 146 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	804	1998	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/S M.S. ENGG. & CO.	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/3/2005	DECREED	146 ND
546	GO NO 147 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	85	1998	SUIT FOR PERMANENT & MANDATORY INJUNCTION	PREM CHAND	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/2/2005	DECREED	147 ND
547	GO NO 148 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	967	1998	SUIT FOR PERMANENT INJUNCTION	SH. MANI RAM GUPTA	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/11/2005	DISMISSED	148 ND
548	GO NO 149 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	186	1995	SUIT FOR PERMANENT INJUNCTION	DARSHAN KUMAR JAIN	SHRI HAFIZ AKRAM JAMAL	MS. KIRAN BANSAL	2/16/2005	D.N.P	149 ND
549	GO NO 150 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	572	1998	SUIT FOR RECOVERY	KAWLPATI	Municipal corporation of Delhi	MS. KIRAN BANSAL	2/3/2005	DISMISSED DEFAULT	150 ND
550	GO NO 151 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	M-43	2001		MOHD. USMAN	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/2/2005	D/W	151 ND
551	GO NO 152 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	510	1999	SUIT FOR MANDATORY & PERMANENT INJUNCTION	MOHD. USMAN	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/2/2005	SATISFIED	152 ND
552	GO NO 153 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	528	1999	SUIT FOR PERPETUAL INJUNCTION	ISLAMUDDIN	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/16/2005	D/W	153 ND
553	GO NO 154 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	144	1998	SUIT FOR MANDATORY INJUNCTION	HARI RAM	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/2/2005	SATISFIED	154 ND
554	GO NO 155 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	182	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	Smt Kanta Bansal	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/8/2005	DISMISSED DEFAULT	155 ND
555	GO NO 156 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	902	1999	SUIT FOR PERMANENT INJUNCTION	PAWAN PURI	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	2/17/2005	SETTELD	156 ND

556	GO NO 157 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	67	2001	SUIT FOR PERMANENT INJUNCTION	BASANT KAUR KOHLI	SHRI HARVINDER KAUR	MS. SUNENA	2/2/2005	DISMISSED DEFAULT	157 ND
557	GO NO 158 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	442	2001	SUIT FOR PERMANENT INJUNCTION	SHRI R.L.PURI	SH. P.C. PURI	MS. SUNENA	2/2/2005	ABATED	158 ND
558	GO NO 159 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	168	2004	SUIT FOR PERMANENT INJUNCTION	SHRI RAMZAN	SMT. USHA SIKRI	MS. SUNENA	2/2/2005	D.N.P	159 ND
559	GO NO 160 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	435	2002	SUIT FOR RECOVERY	SMT. BHAGWANTI DEVI	D.B.SAMUEL	MS. SUNENA	2/5/2005	DECREED	160 ND
560	GO NO 161 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	456	2002	SUIT FOR RECOVERY	SMT. BHAGWANTI DEVI	D.B.SAMUEL	MS. SUNENA	2/5/2005	DECREED	161 ND
561	GO NO 163 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	410	2002	SUIT FOR RECOVERY	STATE BANK OF BIKANER & JAIPUR	SMT. TARA DEVI	MS. SUNENA	2/10/2005	DECREED	163 ND
562	GO NO 164 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	54	2004	SUIT FOR RECOVERY	M/S TRAVEL PLANNERS PVT. LTD.	M/S GANPATI LOGISTICS	MS. SUNENA	2/14/2005	COMPROMI SED	164 ND
563	GO NO 165 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	266	1988	SUIT FOR PERMANENT INJUNCTION	Smt. Usha Chanana	M/s Avon Exports Pvt. Ltd.	MS. SUNENA	2/15/2005	DECREED	165 ND
564	GO NO 166 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	573	2002	SUIT FOR RECOVERY	M/S. GARG TRADING COMPANY	M/S. ROYAL TIMBER STORE	MS. SUNENA	2/24/2005	DISMISSED DEFAULT	166 ND
565	GO NO 168 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	716	1988	SUIT FOR RECOVERY	M/S UPPER INDIA TRADING CO. (P) LTD.	THE UNION OF INDIA	SH. VIDYA PRAKASH	2/2/2005	D/W	168 ND
566	GO NO 169 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	266	1988	SUIT FOR PERMANENT INJUNCTION	RAM ARSREY	SH. BHAGWANT	SH. VIDYA PRAKASH	2/3/2005	DECREED	169 ND
567	GO NO 158 ND ATTACHED WITH 215	CENTRAL DIST.	CIVIL SUIT	S-158	2004	SUIT FOR RECOVERY	Sh. Kailash Chand Goel	Sh. Manish Anand	SH. TARUN KUMAR SAHRAWAT	2/18/2005	DECREED	158 ND
568	GO NO 170 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	677	2003		M/S DEVKI NANDAN B. KANODIA	MAHANAGAR TELEPHONE NIGAM LIMITED	SH. VIDYA PRAKASH	2/3/2005	COMPROMI SED	170 ND
569	GO NO 171 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	405 A	2003	SUIT FOR PERMANENT INJUNCTION	PUSHPENDER KUMAR	UNION OF INDIA	SH. VIDYA PRAKASH	2/4/2005	DISMISSED DEFAULT	171 ND
570	GO NO 172 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	M-140	1995	SUIT FOR PERMANENT INJUNCTION	O.P. SHARDA	UNION OF INDIA	SH. VIDYA PRAKASH	2/4/2005	DISPOSED	172 ND

571	GO NO 173 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	255	1999	SUIT FOR RECOVERY	DIWAN CHAND MAHAJAN	THE SECRETARY,MINIS TRY OF RAILWAYS	SH. VIDYA PRAKASH	2/5/2005	DECREED	173 ND
572	GO NO 174 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	256	1999	SUIT FOR RECOVERY	DIWAN CHAND MAHAJAN	THE SECRETARY,MINIS TRY OF RAILWAYS	SH. VIDYA PRAKASH	2/5/2005	DECREED	174 ND
573	GO NO 175 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	177	1997	SUIT FOR PERMANENT INJUNCTION	M/S. LAL HOSIERY	THE DELHI FINANCIAL CORPORATION	SH. VIDYA PRAKASH	2/5/2005	DECREED	175 ND
574	GO NO 176 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	44	2002	SUIT FOR PERMANENT INJUNCTION	SHRI BAL MUKUND	UNION OF INDIA	SH. VIDYA PRAKASH	2/7/2005	DECREED	176 ND
575	GO NO 177 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	409	2000	SUIT FOR DECLARATION, PERMANENT & MANDATORY INJUNCTION	SHRI SUBHASH CHANDER KALRA	UNION OF INDIA	SH. VIDYA PRAKASH	2/8/2005	DECREED	177 ND
576	GO NO 178 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	931	1997	SUIT FOR MANDATORY INJUNCTION	SMT. MOTIA RANI	UNION OF INDIA	SH. VIDYA PRAKASH	2/8/2005	DECREED	178 ND
577	GO NO 179 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	695	1989	SUIT FOR INJUNCTION	SHRI BHAGAT RAM	M/S PUNJAB PRINTING PRESS	SH. VIDYA PRAKASH	2/8/2005	DISMISSED DEFAULT	179 ND
578	GO NO 180 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	492	1994	SUIT FOR RECOVERY	MAHANAGAR TELEPHONE NIGAM LIMITED	SH. HARISH CHANDER SOOD	SH. VIDYA PRAKASH	2/9/2005	DECREED	180 ND
579	GO NO 181 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-16	2005	SUIT FOR DECLARATION & MANDATORY INJUNCTION	SHRI GULAB SHAH	UNION OF INDIA	SH. VIDYA PRAKASH	2/9/2005	D/W	181 ND
580	GO NO 182 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	242	2002		UNION OF INDIA	SAINIK TYRES LTD.	SH. VIDYA PRAKASH	2/9/2005	DECREED	182 ND
581	GO NO 183 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	615	1996	SUIT FOR PERMANENT & MANDATORY INJUNCTION	MIRZA MUKHTIAR BEG	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. VIDYA PRAKASH	2/10/2005	DECREED	183 ND
582	GO NO 184 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	22	2002	SUIT FOR MANDATORY INJUNCTION	SH. BHAJAN LAL	RAM PHAL	SH. VIDYA PRAKASH	2/14/2005	DISMISSED	184 ND
583	GO NO 185 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	187	2003	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI JANG BAHADUR AGRAWAL	UNION OF INDIA	SH. VIDYA PRAKASH	2/14/2005	REJECTED	185 ND

584	GO NO 186 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	18	2005	SUIT FOR PERMANENT INJUNCTION	SHRI DEVENDER NATH KHANNA	SHRI KULDEEP AHUJA	SH. VIDYA PRAKASH	2/14/2005	DISMISSED	186 ND
585	GO NO 187 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	562	1998		SH. T.R. GUPTA	NORTHERN RAILWAY	SH. VIDYA PRAKASH	2/15/2005	RETURNED	187 ND
586	GO NO 188 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	563	1998		SH. T.R. GUPTA	NORTHERN RAILWAY	SH. VIDYA PRAKASH	2/15/2005	RETURNED	188 ND
587	GO NO 190 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	289	1996	SUIT FOR RECOVERY	SHRI SACHIN JAIN	M/S. B.N. GEMS & CRAFTS	SH. VIDYA PRAKASH	2/16/2005	D/W	190 ND
588	GO NO 193 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	391	2003	SUIT FOR DECLARATION AND PERMANENT INJUNCTION AS A CONSEQUENTIAL RELIEF	BHAN SINGH	UNION OF INDIA	SH. VIDYA PRAKASH	2/17/2005	DISMISSED DEFAULT	193 ND
589	GO NO 194 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	658	2002	SUIT FOR RECOVERY	VED PRAKASH BASWALA	M.T.N.L.	SH. VIDYA PRAKASH	2/18/2005	DISMISSED DEFAULT	194 ND
590	GO NO 195 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	373	2000	SUIT FOR DECLARATION & MANDATORY INJUNCTION	SHRI PREM CHAND	DELHI TRANSPORT CORPORATION	SH. VIDYA PRAKASH	2/18/2005	D.N.P	195 ND
591	GO NO 196 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	23	2005	SUIT FOR PERMANENT INJUNCTION	SOCIAL WELFARE AND DEVELOPMENT ASSOCIATION	UNION OF INDIA	SH. VIDYA PRAKASH	2/18/2005	D/W	196 ND
592	GO NO 201 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	23	1993	SUIT FOR PERMANENT INJUNCTION	ROSHAN LAL	SHRI MAKKHAN LAL	SH. VIDYA PRAKASH	2/23/2005	ABATED	201 ND
593	GO NO 206 ND-FEB ROBKAR	CENTRAL DIST.	CIVIL SUIT	133	2004	ROBKAR				2/18/2005		206 ND
594	GO NO 207 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	69	2002	SUIT FOR RECOVERY	Surjan Singh	Mrs. Rajinder Kaur Bedi	SH. SUNIL CHOUDHARY	2/19/2005	DISMISSED	207 ND
595	GO NO 209 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	EX-9	2001		SMT.MADHU KAPUR	M/S MARUDHAR SERVICES LTD	SH. SUNIL CHOUDHARY	2/4/2005	SATISFIED	209 ND
596	GO NO 210 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	EX-48	2002		SH. BHIM SINGH	SMT. HARJIT KAUR BANGA	SH. SUNIL CHOUDHARY	2/4/2005	SATISFIED	210 ND
597	GO NO 211 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	EX-15	2001		STATE OF KERALA	MANAGING DIRECTOR, M/S HERO HONDA MOTORS LTD.	SH. SUNIL CHOUDHARY	2/4/2005	SATISFIED	211 ND
598	GO NO 212 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	EX-40	2003		M/S. ESCORTS FINANCE LIMITED	Mr. Sanjeev Gupta	SH. SUNIL CHOUDHARY	2/4/2005	SINE-DIE	212 ND

599	GO NO 213 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	EX-49	2003		M/S RAJIV CREDIT SERVICES	MR. SANJEEV SHARMA	SH. SUNIL CHOUDHARY	2/18/2005	SINE-DIE	213 ND
600	GO NO 214 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-814	2003	SUIT FOR RECOVERY	THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	Mr.A BHATIA	SH. TARUN KUMAR SAHRAWAT	2/18/2005	DECREED	214 ND
601	GO NO 215 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	M-21	2006	SUIT FOR RECOVERY	KAILASH CHAND GOEL	SHRI MANISH ANAND	SH. MUNISH MARKAN	3/22/2007	DISMISSED	215 ND
602	GO NO 216 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-172	2003	SUIT FOR DECLARATION, PERMANENT & MANDATORY INJUNCTION	HITENDER KUMAR SHOKEEN	SH. SHANJU RAM	SH. TARUN KUMAR SAHRAWAT	2/28/2005	DISMISSED	216 ND
603	GO NO 217 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-452	2003	SUIT FOR RECOVERY	M/S AGGARWAL TRADING CO.	M/S COMPUTER EMBROIDERY HOUSE PVT. LTD.	SH. JITENDRA MISHRA	2/3/2005	DISMISSED	217 ND
604	GO NO 219 ND-FEB-05 ROBKAR	CENTRAL DIST.	CIVIL SUIT	416- 02	2000	ROBKAR			SH. JITENDRA MISHRA	2/15/2005		219 ND
605	GO NO 220 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	197	2004	SUIT FOR RECOVERY	MR. PARVEEN KUMAR JAIN	MR. RAJESH KUMAR	SH. JITENDRA MISHRA	2/16/2005	COMPROMI SED	220 ND
606	GO NO 218 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-251	2003	SUIT FOR RECOVERY	CANARA BANK	M/S AMA FASION	SH. JITENDRA MISHRA	2/14/2005	DECREED	218 ND
607	GO NO 252 ND ATTACHED WITH 201	CENTRAL DIST.	CIVIL SUIT	M-21	2005	SUIT FOR PERMANENT INJUNCTION	ROSHAN LAL	MAKHAN LAL	SH. VIDYA PRAKASH	5/26/2005	DISMISSED	252 ND
608	120 ND HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	303	1997	SUIT FOR PERMANENT INJUNCTION	RADHEY SHYAM	SALIG RAM	MS. NEERAJ BHATIA	1/8/2001	SINE-DIE	120 ND
609	GO NO 191 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	738	1995		M/S. AJAY BUILDERS	UNION OF INDIA	SH. VIDYA PRAKASH	2/17/2005	DECREED	191 ND
610	GO NO 192 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	694	2002	SUIT FOR DECLARATION, PERMANENT AND MANDATORY INJUNCTIONS WITH CONSEQUENTIAL RELIEF	SHRI NAROTTAN LAL	UNION OF INDIA	SH. VIDYA PRAKASH	2/17/2005	DISMISSED DEFAULT	192 ND
611	GO NO 197 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-21	2005	SUIT FOR PERMANENT INJUNCTION	DR. MUKESH KALRA	GOVT. OF NCT OF DELHI	SH. VIDYA PRAKASH	2/19/2005	D/W	197 ND

612	GO NO 198 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-24	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	RAJEEV NAGAR RESIDENT WELFARE ASSOCIATION	THE COMMISSIONER OF EXCISE	SH. VIDYA PRAKASH	2/19/2005	DISMISSED	198 ND
613	GO NO 199 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	51	2003	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	SHRI VIJAY PAL SINGH	UNION OF INDIA	SH. VIDYA PRAKASH	2/21/2005	DECREED	199 ND
614	GO NO 202 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	648	1995	SUIT FOR DECLARATION	MUSHTAQ ALI	UNION OF INDIA	SH. VIDYA PRAKASH	2/28/2005	DECREED	202 ND
615	GO NO 203 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	363	2004	SUIT FOR RECOVERY	BANK OF INDIA	Mr. Hiralal Kaul	SH. SUNIL CHOUDHARY	2/5/2005	DECREED	203 ND
616	GO NO 204 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	594	2002	SUIT FOR RECOVERY	H.M. DAYAL & COMPANY	USHA ELECTRONICS INDIA LTD	SH. SUNIL CHOUDHARY	2/11/2005	DECREED	204 ND
617	GO NO 205 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	413	2002	SUIT FOR RECOVERY	SHRI J.M. KOHLI	SHRI VINAY KUMAR VERMA	SH. SUNIL CHOUDHARY	2/18/2005	DISMISSED	205 ND
618	GO NO 221 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-137	2004	SUIT FOR RECOVERY	Shri Kailash Bharti	M/S ROULUNDS (CODUN) INDIA LIMITED	SH. JITENDRA MISHRA	2/19/2005	DECREED	221 ND
619	GO NO 222 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	681- 02	2001	SUIT FOR RECOVERY	UNION BANK OF INDIA	SH.AJAY SHARMA	SH. JITENDRA MISHRA	2/19/2005	DECREED	222 ND
620	GO NO 223 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	231	2004	SUIT FOR RECOVERY	BANK OF INDIA	MR. JAGDISH PRASAD	SH. SHAILENDER MALIK	2/14/2005	DISMISSED DEFAULT	223 ND
621	GO NO 224 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	341	2004	SUIT FOR PERPETUAL INJUNCTION	SHRI BALWANT SINGH	SHRI SUNDER JEET SINGH	SH. SHAILENDER MALIK	2/24/2005	D/W	224 ND
622	GO NO 225 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	345	2003	SUIT FOR SETTLEMENT OF ACCOUNT	M/S S.K.P. PRODUCTS	M/S COMPUTER EMBROIDERY HOUSE PVT. LTD.	SH. SHAILENDER MALIK	2/2/2005	DISMISSED DEFAULT	225 ND
623	GO NO 226 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	346	2003	SUIT FOR SETTLEMENT OF ACCOUNT	M/S AGGARWAL TRADERS	M/S COMPUTER EMBROIDERY HOUSE PVT. LTD.	SH. SHAILENDER MALIK	2/2/2005	DISMISSED DEFAULT	226 ND
624	GO NO 227 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	324	2004	SUIT FOR RECOVERY	M/S GOLI FINANCE LIMITED	SH. RAJENDER	SH. SHAILENDER MALIK	2/15/2005	DECREED	227 ND
625	GO NO 228 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	422	2004	SUIT FOR PERMANENT INJUNCTION	SH. PRAMOD KUMAR	SMT. SANTOSH KAUR	SH. SHAILENDER MALIK	2/2/2005	COMPROMI SED	228 ND
626	GO NO 229 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	232	2004	SUIT FOR RECOVERY	BANK OF INDIA	SH. LACHHI RAM	SH. SHAILENDER MALIK	2/14/2005	DISMISSED DEFAULT	229 ND
627	GO NO 230 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-223	2002	SUIT FOR POSSESSION	M/S KRISHAN MOHAN PVT. LTD.	M/S BILLIARDCO	SH. JITENDRA MISHRA	2/1/2005	COMPROMI SED	230 ND

628	GO NO 231 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-905- 02	2001	SUIT FOR PERMANENT INJUNCTION	PRITI SUR	B. BISWAS	SH. JITENDRA MISHRA	2/5/2005	COMPROMI SED	231 ND
629	GO NO 232 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	S-90	2004	SUIT FOR RECOVERY	Hotel Crowne Plaza Surya	Alpine Destinations (India) Pvt. Ltd.	SH. JITENDRA MISHRA	2/7/2005	DISMISSED	232 ND
630	GO NO 233 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	215	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SMT. KAUSHALYA DEVI	SMT. SHIMLA RANI BHALLA	SH. JITENDRA MISHRA	2/16/2005	COMPROMI SED	233 ND
631	GO NO 234 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	200	2002	SUIT FOR PERMANENT INJUNCTION	SHRI MURARI LAL	TEK RAM	SH. JITENDRA MISHRA	2/16/2005	D.N.P	234 ND
632	GO NO 235 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	72	2005	SUIT FOR PERMANENT INJUNCTION	SMT. KIRAN	SHRI ANIL JAIN	SH. SHAILENDER MALIK	2/21/2005	DECREED	235 ND
633	GO NO 236 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	11	2005	SUIT FOR RECOVERY	M/S ICICI BANK LIMITED	KRISHAN LAL BAREJA	SH. SHAILENDER MALIK	2/19/2005	DECREED	236 ND
634	GO NO 237 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	564	1993	SUIT FOR PERMANENT INJUNCTION	HANS RAJ	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/1/2005	DECREED	237 ND
635	GO NO 238 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	160	2003	SUIT FOR PERMANENT INJUNCTION	M/S PRADEEP INDUSTRIES	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/1/2005	D/W	238 ND
636	GO NO 239 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	289	1997	SUIT FOR PERMANENT INJUNCTION	SARDAR AMRIK SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/1/2005	DISMISSED	239 ND
637	GO NO 240 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	556	2002	SUIT FOR DECLARATION, PERMANENT INJUNCTION AND MENDATORY INJUNCTION	SHRI VIJAY GUPTA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/1/2005	DISMISSED	240 ND
638	GO NO 241 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	184- 02	2001	ROBKAR	K. C. UTTEREJA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/2/2005		241 ND
639	GO NO 242 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	327	1997	SUIT FOR DECLARATION AND INJUNCTIONS	SMT. ANITA	UNION OF INDIA	SH. AJAY PANDEY	2/2/2005	DISMISSED DEFAULT	242 ND
640	GO NO 243 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	661	1994	SUIT FOR DECLARATION AND PERMANENT INJUNCTIONS	CHANDER BHAN	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/4/2005	DISMISSED	243 ND

641	GO NO 244 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	747	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	LALA SRICHAND JI WELFARE SOCIETY	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/5/2005	DISMISSED	244 ND
642	GO NO 245 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	R-244	1999	SUIT FOR PERMANENT INJUNCTION	EFFICIENT OFFSET PRINTERS	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/7/2005	DISMISSED DEFAULT	245 ND
643	GO NO 246 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	487	1991	SUIT FOR PERMANENT INJUNCTION	SH. RADHEY SHYAM MITTAL	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/7/2005	DISMISSED	246 ND
644	GO NO 247 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	760	1988	SUIT FOR PERMANENT INJUNCTION	SHRI SUNIL KUMAR	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/9/2005	DECREED	247 ND
645	GO NO 248 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	334	1991	SUIT FOR PERMANENT INJUNCTION	CEP CO INDUSTRIES PVT. LTD.	THE DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/10/2005	DISMISSED DEFAULT	248 ND
646	GO NO 249 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	552	2002	SUIT FOR PERMANENT INJUNCTION	SMT SANO DEVI	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/10/2005	D/W	249 ND
647	GO NO 250 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	195	2000	SUIT FOR PERMANENT INJUNCTION	PRAMOD KUMAR	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/14/2005	DISMISSED DEFAULT	250 ND
648	GO NO 251 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	52	2002	SUIT FOR PERMANENT INJUNCTION	HARCHARAN SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/15/2005	DISMISSED DEFAULT	251 ND
649	GO NO 252 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	324	2003	SUIT FOR PERMANENT INJUNCTION	SHRI RAVINDER YADAV	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/15/2005	COMPROMI SED	252 ND
650	GO NO 253 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	121- 02	1992	SUIT FOR PERPETUAL INJUNCTION	SH. RAFIQUDDIN	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/15/2005	DISMISSED DEFAULT	253 ND
651	GO NO 261 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	123	2004	SUIT FOR PERMANENT INJUNCTION	SHRI GOPAL SINGH KALSI	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	261 ND
652	GO NO 262 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	124	2004	SUIT FOR PERMANENT INJUNCTION	SHRI AVTAR SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	262 ND
653	GO NO 263 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	125	2004	SUIT FOR PERMANENT INJUNCTION	SHRI CHANDER PRAKASH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	263 ND
654	GO NO 264 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	126	2004	SUIT FOR PERMANENT INJUNCTION	SHRI B.S. GULIA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	264 ND

655	GO NO 265 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	127	2004	SUIT FOR PERMANENT INJUNCTION	SHRI MOHINDER SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	265 ND
656	GO NO 266 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	130	2004	SUIT FOR PERMANENT INJUNCTION	SHRI BALBIR SINGH GULATI	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	266 ND
657	GO NO 267 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	131	2004	SUIT FOR PERMANENT INJUNCTION	SHRI KRIPAL SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	267 ND
658	GO NO 268 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	132	2004	SUIT FOR PERMANENT INJUNCTION	SHRI GOBIND RAM	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	268 ND
659	GO NO 269 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	133	2004	SUIT FOR PERMANENT INJUNCTION	SMT. NIRMAL KAUR	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	269 ND
660	GO NO 270 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	134	2004	SUIT FOR PERMANENT INJUNCTION	SHRI GURDIAL SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	270 ND
661	GO NO 271 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	135	2004	SUIT FOR PERMANENT INJUNCTION	SHRI IQBAL SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	271 ND
662	GO NO 272 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	136	2004	SUIT FOR PERMANENT INJUNCTION	SHRI RAVINDER KUMAR SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	272 ND
663	GO NO 273 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	137	2004	SUIT FOR PERMANENT INJUNCTION	SHRI MOHINDER SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	273 ND
664	GO NO 274 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	359- 02	1995	SUIT FOR THE RELIEF OF DECLARATION AND RECOVERY	NAND RAM SHARMA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/23/2005	D/W	274 ND
665	GO NO 275 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	635- 02	2001	SUIT FOR PERMANENT INJUNCTION	H.S. BISHT	MR. VINOD GULATI	SH. AJAY PANDEY	2/28/2005	DISMISSED DEFAULT	275 ND
666	GO NO 276 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	327	2004	SUIT FOR PERMANENT INJUNCTION	SANDEEP SANGHI	DR. RATTAN LAL SANGHI	SH. SHAILENDER MALIK	2/21/2005	COMPROMI SED	276 ND
667	GO NO 277 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	29	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. SANJEEV KUMAR	M/S. SUNDARAM FINANCE LTD.	SH. SHAILENDER MALIK	2/1/2005	ALLOWED	277 ND
668	GO NO 278 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	55	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	SHRI MANJEET SINGH	SH. SHAILENDER MALIK	2/22/2005	DECREED	278 ND

669	GO NO 279 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	58	2004	SUIT FOR RECOVERY OF DAMAGES	PRADEEP MEHTA	LT COL V.K. VERMA	SH. SHAILENDER MALIK	2/14/2005	DISMISSED	279 ND
670	GO NO 280 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	393	2003		BABU RAM	THE STATE	SH. V.K. GOEL	2/1/2005	ALLOWED	280 ND
671	GO NO 281 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	521	2003		SHRI SURJEET SINGH	STATE	SH. V.K. GOEL	2/7/2005	ALLOWED	281 ND
672	GO NO 282 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	476	2003		SH. NARAIN DASS	THE STATE	SH. V.K. GOEL	2/7/2005	ALLOWED	282 ND
673	GO NO 283 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	648	2003		SMT. PREM WATI	THE STATE	SH. V.K. GOEL	2/7/2005	ALLOWED	283 ND
674	GO NO 284 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	452	2004		MS. REEMA	THE STATE	MS. SEEMA MAINI	2/8/2005	ALLOWED	284 ND
675	GO NO 285 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	504	2001		NALIN BHUSHAN CHANDHOK	STATE	SH. V.K. GOEL	2/10/2005	ALLOWED	285 ND
676	GO NO 286 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	222	2002		RAJESH KHULLAR	THE STATE	SH. V.K. GOEL	2/17/2002	ALLOWED	286 ND
677	GO NO 287 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	713	2003		SMT. NEELAM CHOPRA	THE STATE	SH. V.K. GOEL	2/18/2005	ALLOWED	287 ND
678	GO NO 289 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	104	2004	SUIT FOR RECOVERY OF POSSESSION AND MANDATORY INJUNCTION	SHRI KANHAIYA LAL	SHRI RAMESH CHAND SHARMA	SH. SUNIL CHOUDHARY	2/23/2005	DISMISSED	289 ND
679	GO NO 290 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	634	2002	SUIT FOR RECOVERY	STATE BANK OF INDIA	MRS. KIRAN BALA	SH. SHAILENDER MALIK	2/18/2005	COMPROMI SED	290 ND
680	GO NO 254 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	2	2005	SUIT FOR PERMANENT INJUNCTION	MOHD. GULVEZ	ASLAM PARVEZ	SH. AJAY PANDEY	2/18/2005	D/W	254 ND
681	GO NO 255 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	117	2004	SUIT FOR PERMANENT INJUNCTION	SHRI ASHOK KUMAR DHAR	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	255 ND
682	GO NO 256 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	118	2004	SUIT FOR PERMANENT INJUNCTION	SHRI SOHAN SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	256 ND
683	GO NO 257 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	119	2004	SUIT FOR PERMANENT INJUNCTION	SHRI TARSEM SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	257 ND
684	GO NO 258 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	120	2004	SUIT FOR PERMANENT INJUNCTION	SHRI KULWANT SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	258 ND
685	GO NO 259 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	121	2004	SUIT FOR PERMANENT INJUNCTION	SHRI VIKAS LOOMBA	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	259 ND

686	GO NO 260 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	122	2004	SUIT FOR PERMANENT INJUNCTION	SHRI MANJEET SINGH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	2/18/2005	SINE-DIE	260 ND
687	GO NO 291 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	432	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	Trilok Chand Sharma	CEO,BSES Rajdhani Power Ltd	MS. KIRAN BANSAL	2/21/2005	WITHDRAW	291 ND
688	GO NO 292 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	620	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI RAN SINGH	SMT. BIMAL SINGH	SH. SHAILENDER MALIK	2/1/2005	DECREED	292 ND
689	GO NO 293 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	625	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI MANPHOOL SINGH	SMT. BIMAL SINGH	SH. SHAILENDER MALIK	2/1/2005	DECREED	293 ND
690	GO NO 294 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	M-03	2005		TAMILNADU TEA PLANTATION CORPORATION LTD	THE MANANGING DIRECTOR, M/S. SUPER BAZAAR	SH. VINAY SINGHAL	2/4/2005	D.N.P	294 ND
691	GO NO 295 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	355	2004	SUIT FOR PERMANENT INJUNCTION	VIBHUTI @ BHAGWATI	SANJAY VIRMANI	SH. AJAY GUPTA	2/18/2005	DISMISSED	295 ND
692	GO NO 296 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	420	2004	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	SH. RAMESH CHANDER	SH. RAJ KUMAR	2/21/2005	DECREED	296 ND
693	GO NO 297 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	14	2005	SUIT FOR PERMANENT INJUNCTION	JAN MOHD ABBASSI	SHRI PRABHU DAYAL	SH. RAJ KUMAR	2/22/2005	COMPROMI SED	297 ND
694	GO NO 298 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	720	2002	SUIT FOR PERMANENT INJUNCTION	SHRI MAHESH SINGH	SHRI ASHOK KUMAR	SH. RAJ KUMAR	2/22/2005	DECREED	298 ND
695	GO NO 299 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	495	2004	SUIT FOR RECOVERY	M/S. RATTAN HOSE & ENGG. WORKS PVT. LTD.	M/S SAFAK ENGINEERING PVT. LTD.	SH. RAJ KUMAR	2/22/2005	DECREED	299 ND
696	GO NO 300 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	EX-06	2003		M/S SHIV RATAN & CO.	M/S MICOL SHIRTS	SH. RAJ KUMAR	2/25/2005	SATISFIED	300 ND
697	GO NO 301 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	807	2001		VIVEK JOSHI	STATE	SH. V.K. GOEL	2/1/2005	ALLOWED	301 ND
698	GO NO 302 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	986	2000		SHRI BIKRAMJIT SINGH	STATE	SH. V.K. GOEL	2/2/2005	ALLOWED	302 ND
699	GO NO 303 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	97	2004		SH. DINESH KUMAR	STATE	SH. V.K. GOEL	2/4/2005	ALLOWED	303 ND
700	GO NO 304 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	576	2003		SHRI VASHISHT MALHOTRA	STATE	SH. V.K. GOEL	2/5/2005	ALLOWED	304 ND

701	GO NO 307 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	198	2004	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	SHRI C.P. SRIVASTAVA	SH. PARVEEN SINGH	2/2/2005	DECREED	307 ND
702	GO NO 308 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	164	2003	SUIT FOR RECOVERY	SHRI A.G. ANSARI	DURGA BUILDERS (P) LTD.	SH. PARVEEN SINGH	2/10/2005	COMPROMI SED	308 ND
703	GO NO 309 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	413	2004	SUIT FOR RECOVERY AND MANDATORY INJUNCTION	MANDEEP KAUR RANDHAWA	INVESTONE	SH. PARVEEN SINGH	2/16/2005	COMPROMI SED	309 ND
704	GO NO 310 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	302	2003	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH RAJ KUMAR	SH. PARVEEN SINGH	2/17/2005	DECREED	310 ND
705	GO NO 311 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	47	2004	SUIT FOR PERMANENT INJUNCTION	SHRI VIJAY KUMAR CHHABRA	SHRI RAMESH SETHI	SH. PARVEEN SINGH	2/17/2005	COMPROMI SED	311 ND
706	GO NO 312 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	435	2004	SUIT FOR RECOVERY	M/S ICICI BANK LIMITED	RAJESH GAUR	SH. PARVEEN SINGH	2/17/2005	DECREED	312 ND
707	GO NO 313 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	35	2005	SUIT FOR PERPETUAL INJUNCTION	M/S WINSOME BREWRIES LIMITED	M/S STEEL AUTHORITY OF INDIA LIMITED	SH. PARVEEN SINGH	2/19/2005	ALLOWED	313 ND
708	GO NO 314 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	230	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH ARAM SINGH @ SH KISHAN YADAV	SH. PARVEEN SINGH	2/28/2005	DECREED	314 ND
709	GO NO 315 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	513	2004	SUIT FOR RECOVERY	ABN AMRO BANK N.V.	MR. ACHAL KUMAR BEDI	SH. VINAY SINGHAL	2/22/2005	ALLOWED	315 ND
710	GO NO 316 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	436	2004	SUIT FOR RECOVERY	ABN AMRO BANK	MR. P.S. AHLUWALIA	SH. VINAY SINGHAL	2/28/2005	DECREED	316 ND
711	GO NO 317 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	30	2005	SUIT FOR RECOVERY	ANDHRA BANK	MEENA PADMANABHAN	SH. VINAY SINGHAL	2/28/2005	DECREED	317 ND
712	GO NO 318 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	23	2001	SUIT FOR RECOVERY	ANDHRA BANK	SH. ANIRUDH RAGHUVANSHI	SH. VINAY SINGHAL	2/9/2005	DECREED	318 ND
713	GO NO 319 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	477	2004	SUIT FOR RECOVERY	THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	MR. SURESH MANSUKHANI	SH. VINAY SINGHAL	2/10/2005	DECREED	319 ND
714	GO NO 320 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	255	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD	SHRI SARWAN SINGH	SH. VIPIN KUMAR RAI	2/9/2005	DECREED	320 ND
715	GO NO 321 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	58	2001	SUIT FOR RECOVERY	M/S R.B. ELECTRICALS	NEWTECH COMPUTER SERVICES PVT. LTD.	SH. VIPIN KUMAR RAI	2/28/2005	DECREED	321 ND
716	GO NO 322 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	232	2004	SUIT FOR RECOVERY	SH. NARAIN DASS MITTAL	SH. S.D. RAI	SH. VINAY SINGHAL	2/1/2005	DECREED	322 ND

717	GO NO 323 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	338	2004	SUIT FOR PERMANENT INJUNCTION	HARI SINGH	JASPAL SINGH	SH. VINAY SINGHAL	2/14/2005	COMPROMI SED	323 ND
718	GO NO 324 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	9	2004	SUIT FOR PERMANENT INJUNCTION	STATE BANK OF INDORE	M/s CEE JAYZ ENTERPRISES	SH. VINAY SINGHAL	2/9/2005	WITHDRAW	324 ND
719	GO NO 326 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	249	2004	SUIT FOR POSSESSION AND RECOVERY	SH. A.K. JAIN	SH. I.D. KANSAL	MS. SUNITA GARG	2/20/2005	REJECTED	326 ND
720	GO NO 327 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	797	2003		SMT. BUDHIMATI GUPTA	STATE	SH. V.K. GOEL	2/15/2005	ALLOWED	327 ND
721	GO NO 328 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	124	2004		Sh. Major General Mohinder Singh	THE STATE	SH. V.K. GOEL	2/8/2005	ALLOWED	328 ND
722	GO NO 329 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	11_03	1998	SUIT FOR POSSESSION WITH CONSEQUENTIAL RELIEF OF INJUNCTION	SMT. SUNDARI SINGH	SMT. ASHA MASIH	SH. SANJAY JINDAL	2/1/2005	DECREED	329 ND
723	GO NO 330 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	12_03	1996	SUIT FOR POSSESSION WITH CONSEQUENTIAL RELIEF OF INJUNCTION	SMT. SUNDARI SINGH	SMT. ASHA MASIH	SH. SANJAY JINDAL	2/1/2005	DECREED	330 ND
724	GO NO 331 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	5	2005	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SAMAR BISWAS	SH. VINOD KUMAR GUPTA	SH. SANJAY JINDAL	2/2/2005	COMPROMI SED	331 ND
725	GO NO 332 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	617	1997	SUIT FOR RECOVERY	SH. K.L. SHROFF	NULON INDIA LIMITED	SH. SANJAY JINDAL	2/4/2005	DECREED	332 ND
726	GO NO 333 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	200	1998	SUIT FOR RECOVERY	M/S. NAVYUG SERVICE STATION	M/S. MID EAST (INDIA) LIMITED	SH. SANJAY JINDAL	2/7/2005	SINE-DIE	333 ND
727	GO NO 334 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	110	2004	SUIT FOR PERMANENT INJUNCTION	MS. EKTA SINGH	SHRI GURINDER PAL SINGH	SH. SANJAY JINDAL	2/5/2005	DISMISSED DEFAULT	334 ND
728	GO NO 338 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	390	1996	SUIT FOR MANDATORY & PROHIBITORY INJUNCTIONS	IQBAL SINGH BAWA	SANTOKH SINGH BAWA	SH. SANJAY JINDAL	2/25/2005	DECREED	338 ND
729	GO NO 341 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	612	1997	SUIT FOR RECOVERY	SHRI S.K. GURNANI	SHRI JATINDER SINGH BEDI	SH. SANJAY JINDAL	2/28/2005	DISMISSED	341 ND

730	GO NO 168 ND ATTACHED WITH 349	CENTRAL DIST.	CIVIL SUIT	M-33	2001	SUIT FOR PERMANENT INJUNCTION	SH. KHUB LAL	SMT. NIRMALA	SH. RAKESH PANDIT	8/4/2006	DISPOSED	168 ND
731	GO NO 336 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	54	2004		SH. KISHAN LAL	M/S NATIONAL BUILDING CONSTRUCTION CORPORATION LTD.	SH. SANJAY JINDAL	2/16/2005	DISMISSED	336 ND
732	GO NO 337 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	9	2005	SUIT FOR RECOVERY AND DAMAGES	RAMESH KUMAR	BHAGWAN DASS	SH. SANJAY JINDAL	2/18/2005	DISMISSED DEFAULT	337 ND
733	GO NO 339 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	15	2005	SUIT FOR DECLARATION WITH CONSEQUENTIAL RELIEF OF PERPETUAL INJUNCTION	NAZIR AHMED	Zaki Hassan	SH. SANJAY JINDAL	2/26/2005	REJECTED	339 ND
734	GO NO 340 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	178	2004	SUIT FOR RECOVERY	PIYUSH	RAJ KUMAR	SH. SANJAY JINDAL	2/26/2005	DECREED	340 ND
735	GO NO 342 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	84	2002	SUIT FOR RECOVERY	EMERY WORLDWIDE (I) PVT. LTD.	Batra Overseas Pvt.Ltd.	SH. PULASTYA PRAMACHALA	2/28/2005	DISMISSED DEFAULT	342 ND
736	GO NO 343 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	33	2004	SUIT FOR PERMANENT INJUNCTION	SH. HARI KESHAV VERMA	SH. TILAK DHARI	SH. RAKESH PANDIT	2/10/2005	DECREED	343 ND
737	GO NO 344 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	93	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SMT. DARSHANA	SH. RAKESH PANDIT	2/8/2005	DECREED	344 ND
738	GO NO 345 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	247	2003	SUIT FOR DELIVERY	SMT. MEENA TUTEJA	SH. MAHENDER TUTEJA	SH. RAKESH PANDIT	2/28/2005	COMPROMI SED	345 ND
739	GO NO 346 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	459	2000	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	DR. S.R. GUPTA	UNIVERSITY OF DELHI	SH. RAKESH PANDIT	2/11/2005	DISMISSED	346 ND
740	GO NO 347 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	284	2003	SUIT FOR RECOVERY	M/S NEELAM COLD STORAGE & ICE FACTORY	M/S REFRIGERATION & CRYOGENICS INDIA PVT.	SH. RAKESH PANDIT	2/5/2005	DECREED	347 ND
741	GO NO 348 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	57	2001	SUIT FOR RECOVERY	STATE BANK OF INDIA	MISS NIRMALA	SH. RAKESH PANDIT	2/23/2005	WITHDRAW	348 ND
742	GO NO 349 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	481	1997	SUIT FOR PERMANENT INJUNCTION	SHRI KHUB LAL	MISS NIRMALA	SH. RAKESH PANDIT	2/17/2005	DECREED	349 ND

743	GO NO 350 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	11	2005	SUIT FOR PERMANENT INJUNCTION	SH. DULI CHAND	SH. SADHU RAM	SH. RAKESH PANDIT	2/18/2005	SETTELD	350 ND
744	GO NO 351 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	83	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. PRADEEP KUMAR JAIN	VINOD KUMAR BANSAL	SH. RAKESH PANDIT	2/21/2005	DISMISSED	351 ND
745	GO NO 352 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	55	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	JHULELAL SINDHU NAGAR WELFARE ASSOCIATION JHULELAL APARTMENTS	SHRI GURDEV SHARMA	SH. RAKESH PANDIT	2/28/2005	DISMISSED DEFAULT	352 ND
746	GO NO 353 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	59	2003	SUIT FOR RECOVERY	Smt. Jasbir Kaur	Shri Jagan Nath Gupta	SH. RAKESH PANDIT	2/18/2005	SINE-DIE	353 ND
747	GO NO 354 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	573	2002	SUIT FOR RECOVERY	SH. SHRIPAL JINDAL	VINOD KUMAR BANSAL	SH. RAKESH PANDIT	2/25/2005	DECREED	354 ND
748	GO NO 355 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	707	2002	SUIT FOR RECOVERY	M/S. Mukherjee Sick Care, Nursing Pvt. Ltd.	SHRI R.C. DWIVEDI	SH. RAKESH PANDIT	2/9/2005	COMPROMI SED	355 ND
749	GO NO 356 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	168	2002	SUIT FOR RECOVERY	M/s Woodpeckers	M/s Interiors Plus	SH. RAKESH PANDIT	2/26/2005	DECREED	356 ND
750	GO NO 357 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	134	1999	SUIT FOR RECOVERY	S.S. ENTERPRISES	SHRI ARJUN	SH. RAKESH PANDIT	2/16/2005	DECREED	357 ND
751	GO NO 358 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	584	2002	SUIT FOR RECOVERY	SMT JASBIR KAUR	SHRI JAGAN NATH GUPTA	SH. RAKESH PANDIT	2/18/2005	SINE-DIE	358 ND
752	GO NO 359 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	80	2003	SUIT FOR RECOVERY	SMT JASBIR KAUR	SHRI JAGAN NATH GUPTA	SH. RAKESH PANDIT	2/18/2005	SINE-DIE	359 ND
753	GO NO 360 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	90	1999	SUIT FOR PERMANENT INJUNCTION	SHRI RADHEY SHYAM SHARMA	SHRI K.S. GULERIA	SH. RAKESH PANDIT	2/16/2005	D/W	360 ND
754	GO NO 361 ND ATTACHED WITH 388	CENTRAL DIST.	CIVIL SUIT	M-07	2005	SUIT FOR RECOVERY OF POSSESSION	M/S. AVA	SH. K.S DHINGRA	SH. AJAY GUPTA	3/14/2005	DECREED	361 ND
755	GO NO 361 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	2135	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI DEEPAK TALWAR	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/14/2005	DECREED	361 ND
756	GO NO 362 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	1243	1999	SUIT FOR DECLARATION, PERMANENT INJUNCTION AND MANDATORY INJUNCTION	SH. ROCKY ALIAS LALITESH	DELHI VIDYUT BOARD	SH. AMIT BANSAL	2/17/2005	DISMISSED DEFAULT	362 ND

757	GO NO 365 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	10	2005	SUIT FOR PERMANENT INJUNCTION	M/S. D.D. KOCHHAR & SONS	BSES RAJDHANI POWER LTD.	SH. RAJ KUMAR TRIPATHI	2/1/2005	SATISFIED	365 ND
758	GO NO 368 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	134	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. K.K. AGGARWAL	SH. C.D. PANDEY	SH. RAJ KUMAR TRIPATHI	2/3/2005	DISMISSED DEFAULT	368 ND
759	GO NO 369 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	28	2005	SUIT FOR PERMANENT INJUNCTION	SMT BABITA DEVI	SH. SAIN DASS	SH. RAJ KUMAR TRIPATHI	2/4/2005	WITHDRAW	369 ND
760	GO NO 370 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	521	1994	SUIT FOR DECLARATION OF PERMANENT INJUNCTION	Steel & Metal Industry	Municipal corporation of Delhi	SH. RAJ KUMAR TRIPATHI	2/4/2005	DISMISSED	370 ND
761	GO NO 371 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	471	1997	SUIT FOR PERMANENT INJUNCTION	M/S SARABJEET ASSOCIATE PVT. LTD.	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	2/5/2005	DISMISSED DEFAULT	371 ND
762	GO NO 372 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	432	1997	SUIT FOR PERMANENT INJUNCTION	SHRI JAGDIP SINGH	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	2/5/2005	DISMISSED	372 ND
763	GO NO 373 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	51	2004	SUIT FOR GRANT OF MANDATORY INJUNCTION	SHRI GIAN CHAND KALIA	BSES RAJDHANI POWER LTD.	SH. RAJ KUMAR TRIPATHI	2/7/2005	DISMISSED DEFAULT	373 ND
764	GO NO 374 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	37	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SMT. KASTOORI DEVI	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	2/8/2005	SATISFIED	374 ND
765	GO NO 375 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	682	2000	SUIT FOR PERMANENT INJUNCTION	SURAJ BHAN AGGARWAL	DELHI POWER SUPPLY CO. LTD.	SH. RAJ KUMAR TRIPATHI	2/8/2005	DECREED	375 ND
766	GO NO 376 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	432	2000	SUIT FOR PERMANENT INJUNCTION	M.S. AGGARWAL	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	2/9/2005	SATISFIED	376 ND
767	GO NO 377 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	376	2004	SUIT FOR MANDATORY INJUNCTION	SH. VED PPAKASH	BSES RAJDHANI POWER LTD.	SH. RAJ KUMAR TRIPATHI	2/9/2005	D.N.P	377 ND
768	GO NO 378 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	489- 02	1992	SUIT FOR PERMANENT INJUNCTION	NEHRU PLACE HOTELS LTD	DELHI ELECTRIC SUPPLY UNDERTAKING	SH. RAJ KUMAR TRIPATHI	2/10/2005	SATISFIED	378 ND
769	GO NO 379 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	426	1997	SUIT FOR MANDATORY & PERMANENT INJUNCTION	NAVEEN DHINGRA	A.C.E. (T&D) WEST	SH. RAJ KUMAR TRIPATHI	2/14/2005	DISMISSED	379 ND

770	GO NO 380 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	27	2002	SUIT FOR PERMANENT INJUNCTION	MRS. PROMILLA GUPTA	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	2/15/2005	DISMISSED DEFAULT	380 ND
771	GO NO 381 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	326	1994	SUIT FOR MANDATORY INJUNCTION	MRS. VEENA SHARMA	Municipal corporation of Delhi	SH. RAJ KUMAR TRIPATHI	2/15/2005	DISMISSED	381 ND
772	GO NO 382 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	511	2002	SUIT FOR DECLARATION, PERPETUAL INJUNCTION AND MANDATORY INJUNCTION	ANIL BAHL	DELHI POWER SUPPLY CO. LTD.	SH. RAJ KUMAR TRIPATHI	2/16/2005	DISMISSED DEFAULT	382 ND
773	GO NO 383 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	1178	1997	SUIT FOR PERMANENT INJUNCTION	RAGHUBIR SINGH	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	2/17/2005	DECREED	383 ND
774	GO NO 385 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	857	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. SURJIT SINGH	SH. KANHIYA LAL GUPTA	MS. SAMITA GARG	2/2/2005	DISMISSED	385 ND
775	GO NO 388 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	318	2002	SUIT FOR RECOVERY OF POSSESSION	M/S AVA	MR. K.S. DHINGRA	SH. AJAY GUPTA	2/9/2005	DECREED	388 ND
776	GO NO 369 ND ATTACHED WITH 406	CENTRAL DIST.	CIVIL SUIT	M-35	2005	SUIT FOR RECOVERY	SHRI KULWANT SINGH	SHRI MADAN GURSHANI	MS. SUNENA	1/4/2006	DISMISSED	369 ND
777	GO NO 384 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	991	1999	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	M/S SARBLOCK LAXMI METAL	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	2/21/2005	DISMISSED DEFAULT	384 ND
778	GO NO 387 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	318	2003	SUIT FOR DECLARATION	RAJIV KUMAR GUPTA	ANUPAMA GUPTA	MS. SAMITA GARG	2/28/2005	DISMISSED	387 ND
779	GO NO 389 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	125	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD	SHRI SURAJ PRAKASH	SH. VINAY SINGHAL	2/1/2005	DISPOSED	389 ND
780	GO NO 392 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	365	2002	SUIT FOR PERMANENT INJUNCTION	NAUSHAD AHMED	SMT. SARWAT ALI	SH. VINAY SINGHAL	2/7/2005	DECREED	392 ND
781	GO NO 393 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	184	2002	SUIT FOR RECOVERY	PUNJAB & SIND BANK	SHRI M.K. SAREEN	SH. VINAY SINGHAL	2/8/2005	DECREED	393 ND
782	GO NO 394 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	488	2004	SUIT FOR RECOVERY	THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	HARPREET SETHI	SH. VINAY SINGHAL	2/9/2005	DECREED	394 ND

783	GO NO 395 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	84	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SMT. PREETI WADHERA	SH. VINAY SINGHAL	2/10/2005	DECREED	395 ND
784	GO NO 396 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	473	2004	SUIT FOR RECOVERY	THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	MR NAVEEN GUPTA	SH. VINAY SINGHAL	2/10/2005	DECREED	396 ND
785	GO NO 397 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	123	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD	SHRI RAM CHANDER	SH. VINAY SINGHAL	2/14/2005	COMPROMI SED	397 ND
786	GO NO 398 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	119	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD	SHRI RAGHUBIR SINGH	SH. VINAY SINGHAL	2/14/2005	COMPROMI SED	398 ND
787	GO NO 399 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	120	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD	SHRI MANGAL SINGH	SH. VINAY SINGHAL	2/15/2005	COMPROMI SED	399 ND
788	GO NO 400 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	619	2004	SUIT FOR PERMANENT INJUNCTION	SMT. AMARJEET KAUR	SMT. AMARJEET SINGH	SH. VINAY SINGHAL	2/16/2005	D.N.P	400 ND
789	GO NO 401 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	482	2004	SUIT FOR RECOVERY	THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	MR. RAJ KUMAR	SH. VINAY SINGHAL	2/18/2005	DECREED	401 ND
790	GO NO 402 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	31	2004	SUIT FOR RECOVERY	SH. AJENDER PAL SINGH	SH. BISHAMBER NATH	SH. VINAY SINGHAL	2/25/2005	DECREED	402 ND
791	GO NO 403 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	31	2005	SUIT FOR RECOVERY	ANDHRA BANK	SH. NITIN MATHUR	SH. VINAY SINGHAL	2/28/2005	DECREED	403 ND
792	GO NO 404 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	8242	2005	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	HARDWARI LAL	DELHI TRANSPORT CORPORATION	MS. RAVINDER BEDI	2/15/2005	D/W	404 ND
793	GO NO 405 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	56	2003	SUIT FOR MANDATORY INJUNCTION	SH. SURENDER KUMAR JAIN	NEW DELHI MUNICIPAL COUNCIL	MS. RAVINDER BEDI	2/28/2005	SATISFIED	405 ND
794	GO NO 406 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	232	2002	SUIT FOR RECOVERY	SHRI KULWANT SINGH	SHRI MADAN GURSHANI	MS. SUNENA	2/9/2005	DECREED	406 ND
795	GO NO 407 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	121	2004	SUIT FOR DECLARATION, MANDATORY AND PERMANENT INJUNCTION	SH. KARAM CHAND	M/S. GREEN GOLD & CO.	MS. SUNENA	2/14/2005	DISMISSED	407 ND

796	GO NO 408 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	120	2004	SUIT FOR DECLARATION	SHARDA NAND	M/S. GREEN GOLD & COMPANY	MS. SUNENA	2/14/2005	DISMISSED	408 ND
797	GO NO 409 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	122	2004	SUIT FOR DECLARATION	SH. RAGISTER	M/S. GREEN GOLD & CO.	MS. SUNENA	2/14/2005	DISMISSED	409 ND
798	GO NO 411 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	490	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. UMA NAND SHARMA	SMT. KRISHNA CHANDRA	MS. NAVITA KUMARI	2/15/2005	COMPROMI SED	411 ND
799	GO NO 412 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	98	2004	SUIT FOR RECOVERY	MAHANAGAR TELEPHONE NIGAM LIMITED	AJAY KUMAR AGGARWAL	MS. NAVITA KUMARI	2/10/2005	DECREED	412 ND
800	GO NO 413 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	278	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD	SHRI DINESH	SH. R.K. CHAUHAN	2/17/2005	COMPROMI SED	413 ND
801	GO NO 414 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	284	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD	SHRI DEEPAK	SH. R.K. CHAUHAN	2/17/2005	COMPROMI SED	414 ND
802	GO NO 415 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	48	2002	SUIT FOR RECOVERY	JAI KRISHAN FINLEASE PVT. LTD.	SMT. USHA KAKKAR	SH. R.K. CHAUHAN	2/21/2005	COMPROMI SED	415 ND
803	GO NO 417 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	463	2002	SUIT FOR RECOVERY	TEJ PAL BHARDWAJ	M/S. CIVICON ENGINEERING & CONTRACTING CO. INDIA PVT. LTD.	SH. R.K. CHAUHAN	2/19/2005	DECREED	417 ND
804	GO NO 418 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	119	1991	SUIT FOR PERMANENT INJUNCTION	SH. JAGDISH SINGH	SH. PRITPAL SINGH	SH. R.K. CHAUHAN	2/21/2005	DISMISSED DEFAULT	418 ND
805	GO NO 419 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	352	2003	SUIT FOR RECOVERY	ABN AMRO BANK N.V.	MR.RAVINDERJEET SINGH	SH. R.K. CHAUHAN	2/22/2005	DECREED	419 ND
806	GO NO 420 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	739	2000	SUIT FOR RECOVERY	M/S INDUS EXPRESS COURRIERS	M/S INDO DESIGN VENTURE PVT. LTD.	SH. R.K. CHAUHAN	2/26/2005	DECREED	420 ND
807	191 CENTRAL HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	S-96- 14	1994	SUIT FOR DECLARATION MANDATORY INJUNCTION AND POSSESSION	RAJESHWAR TYAGI	DELHI BAR ASSOCIATION	SH. ANURAG DASS	2/11/2016	DISMISSED	191 CD
808	GO NO 026 ND ATTACHED WITH 614	CENTRAL DIST.	CIVIL SUIT	M-47	2005		M/S. D.L. NAGPAL FINANCE AND LEASINGH CO. PVT. LTD.	DHARAMVIR SINGH	SH. DEVENDRA KUMAR SHARMA	6/2/2006	DISMISSED DEFAULT	026 ND

809	GO NO 377 ND ATTACHED WITH 421	CENTRAL DIST.	CIVIL SUIT	M-15	2005		ASHOK KUMAR GOEL	BHANWAR SINGH	SH. R.K. CHAUHAN	4/6/2005	DISMISSED	377 ND
810	GO NO 421 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	384	2003	SUIT FOR RECOVERY	ASHOK KUMAR GOEL	BHANWAR SINGH	SH. R.K. CHAUHAN	2/22/2005	DECREED	421 ND
811	GO NO 422 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	352A	2002	SUIT FOR RECOVERY	PUNJAB & SIND BANK	M/S SSI PRODUCTS MKTG. ORGANISATION LTD	SH. MANISH YADUVANSHI	2/25/2005	COMPROMI SED	422 ND
812	GO NO 423 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	181	2002	SUIT FOR RECOVERY	UNION BANK OF INDIA	M/s Rosa Traders Pvt. Ltd.	SH. MANISH YADUVANSHI	2/4/2005	DECREED	423 ND
813	GO NO 425 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	372	1998	SUIT FOR RECOVERY	M/S. B.P. INTERNATIONAL EXPORTS	SH. VINOD KHANNA	SH. MANISH YADUVANSHI	2/5/2005	DECREED	425 ND
814	GO NO 426 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	6	2000	SUIT FOR PERPETUAL INJUNCTION	SHRI MOTI LAL MEHRA	Sh Harish Kumar	SH. MANISH YADUVANSHI	2/16/2005	D.N.P	426 ND
815	GO NO 427 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	28	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	SMT. NIRMAL RODA	SH. MANISH YADUVANSHI	2/18/2005	D/W	427 ND
816	GO NO 428 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	25	1998	SUIT FOR PERMANENT INJUNCTION	SHRI B.N. SAINI	SHRI K.C. ASSUDANEY	SH. MANISH YADUVANSHI	2/21/2005	DISMISSED	428 ND
817	GO NO 429 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	77	1997	SUIT FOR RECOVERY	M/S. ABHILASHI CHIT FUND PVT. LTD.	MRS. KIRAN LATA KAUSHIK	SH. MANISH YADUVANSHI	2/22/2005	D.N.P	429 ND
818	GO NO 430 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	108	2004	SUIT FOR DECLARATION	M/s Anita Die Casting Company Pvt Ltd	Chief Manager, Bank of Baroda	SH. MANISH YADUVANSHI	2/23/2005	D/W	430 ND
819	GO NO 431 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	537	2002	SUIT FOR PERMANENT INJUNCTION	SHRI AVINASH ANAND	SMT. RAM PYARI	SH. MANISH YADUVANSHI	2/24/2005	DECREED	431 ND
820	GO NO 432 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	81	2003	SUIT FOR RECOVERY	SMT JASBIR KAUR	SHRI JAGAN NATH GUPTA	SH. RAKESH PANDIT	2/18/2005	SINE-DIE	432 ND
821	GO NO 433 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	134	2002	SUIT FOR RECOVERY	SMT JASBIR KAUR	SHRI JAGAN NATH GUPTA	SH. RAKESH PANDIT	2/18/2005	SINE-DIE	433 ND
822	GO NO 434 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	101	2003	SUIT FOR RECOVERY	SMT JASBIR KAUR	SHRI JAGAN NATH GUPTA	SH. RAKESH PANDIT	2/18/2005	SINE-DIE	434 ND
823	GO NO 435 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	760	2002	SUIT FOR RECOVERY	SHRI JAI SINGH VERMA	SHRI AAN SINGH	SH. RAJESH KUMAR GOEL	2/2/2005	DECREED	435 ND
824	GO NO 436 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	999	2002	SUIT FOR PERMANENT INJUNCTION	Shri Bankey Lal	Shri Manoj Paswan	SH. RAJESH KUMAR GOEL	2/3/2005	WITHDRAW	436 ND

825	GO NO 437 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	1732	2002	SUIT FOR POSSESSION & RECOVERY	TARUN KUMAR-DE	MRS. ROSY M. SHEIKH	SH. RAJESH KUMAR GOEL	2/3/2005	WITHDRAW	437 ND
826	GO NO 438 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	256	2004	SUIT FOR RECOVERY OF DAMAGES	TRILOK SINGH	M/S ASHOK LEYLAND FINANCE LTD.	SH. RAJESH KUMAR GOEL	2/7/2005	DISMISSED DEFAULT	438 ND
827	GO NO 439 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	1767- A	2002	SUIT FOR RENDITION OF ACCOUNTS AND RECOVERY	Subodh Kumar Bahl	Sunrise Constructions	SH. RAJESH KUMAR GOEL	2/7/2005	SETTELD	439 ND
828	GO NO 440 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	277	2004	SUIT FOR POSSESSION & RECOVERY	SHRI RAM PRASAD GUPTA	SHRI RANJEET GUPTA	SH. RAJESH KUMAR GOEL	2/10/2005	COMPROMI SED	440 ND
829	GO NO 441 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	256	2003	SUIT FOR INJUNCTION	Sh Ram Prasad	Skyline Maintenance Society	SH. RAJESH KUMAR GOEL	2/11/2005	DECREED	441 ND
830	GO NO 442 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	250	2003	SUIT FOR POSSESSION	SH ANOOP SHARMA	SH. DINESH JAIN	SH. RAJESH KUMAR GOEL	2/16/2005	DECREED	442 ND
831	GO NO 443 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	95	2005	SUIT FOR PERMANENT INJUNCTION	SMT. SMITA	SMT. RAKSHYA ARORA	SH. RAJESH KUMAR GOEL	2/23/2005	DISMISSED DEFAULT	443 ND
832	GO NO 444 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	300	2004	SUIT FOR PERMANENT INJUNCTION	SMT. BABITA	SMT. SOMVATI	SH. RAJESH KUMAR GOEL	2/8/2005	DISPOSED	444 ND
833	GO NO 445 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	94	2004	SUIT FOR RECOVERY	M/S INFOSOF ELECTRONICS PVT. LTD.	M/S ENTECH ENTERPRISES	MS. SMITA GARG	2/22/2005	SATISFIED	445 ND
834	GO NO 446 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	614	2003	SUIT FOR POSSESSION	HARBANS SINGH	KAWALJEET KAUR	SH. DEVENDRA KUMAR JANGLA	2/28/2005	DECREED	446 ND
835	GO NO 447 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	611	2004	SUIT FOR RECOVERY	LALJI FOODS	M/S FOOD AND BEVERAGES CATERING SERVICE	SH. DEVENDRA KUMAR JANGLA	2/3/2005	D/W	447 ND
836	GO NO 448 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	551	2004	SUIT FOR RECOVERY	State Bank of India	Ms. Jasmeet Kaur	SH. DEVENDRA KUMAR JANGLA	2/8/2005	SETTELD	448 ND
837	GO NO 449 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	436	2005	SUIT FOR PERMANENT INJUNCTION	DR. SUNIL RANA	SMT. HARBANS KAUR	SH. DEVENDRA KUMAR JANGLA	2/4/2005	COMPROMI SED	449 ND
838	GO NO 450 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	28	2005	SUIT FOR PERPETUAL INJUNCTION	RAMESH CHANDER	OM PRAKASH GUPTA	SH. DEVENDRA KUMAR JANGLA	2/28/2005	COMPROMI SED	450 ND
839	GO NO 451 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	570	2004	SUIT FOR RECOVERY	LT. COL. S.S BHANDARI	SH. ABHAY SHOMIK	SH. DEVENDRA KUMAR JANGLA	2/3/2005	DECREED	451 ND

840	GO NO 452 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	502	2004	SUIT FOR RECOVERY	UNION BANK OF INDIA	KIRAN LATA KAUSHIK	SH. DEVENDRA KUMAR JANGLA	2/10/2005	DECREED	452 ND
841	GO NO 453 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	239	2004	SUIT FOR RECOVERY	ABN AMRO BANK	MR. VIVEK SHARMA	SH. DEVENDRA KUMAR JANGLA	2/28/2005	DECREED	453 ND
842	GO NO 454 ND ATTACHED WITH 426	CENTRAL DIST.	CIVIL SUIT	M-11	2005		MOTI LAL MEHRA	HARISH KUMAR	SH. MANISH YADUVANSHI	3/19/2005	DISMISSED	454 ND
843	GO NO 454 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	329	2004	SUIT FOR PERMANENT INJUNCTION	TARVINDER KUMAR NAHAR	M/S. KOTAK MAHINDERA	SH. DEVENDRA KUMAR	2/7/2005	DISMISSED DEFAULT	454 ND
844	GO NO 455 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	238	2003	SUIT FOR RECOVERY	M/S AFL LIMITED	M/S RESOURCES INDIA (PVT.) LTD.	SH. DEVENDRA KUMAR	2/8/2005	DECREED	455 ND
845	GO NO 606 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	352	2004	SUIT FOR PERMANENT INJUNCTION	M/s. HOTEL RAJDEEP	HOTEL MAZDOOR UNION	MS. GEETANJALI GOEL	2/24/2005	DECREED	606 ND
846	GO NO 607 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	512	2004	SUIT FOR PERMANENT INJUNCTION	SH. JAI MANGAL PARSAD	SH HARI KISHAN JAI KISHAN SAIN	MS. GEETANJALI GOEL	2/24/2005	DISPOSED	607 ND
847	GO NO 608 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	516	2004	SUIT FOR PERMANENT INJUNCTION	SH.SON PAL	SH HARI KISHAN JAI KISHAN SAIN	MS. GEETANJALI GOEL	2/24/2005	DISPOSED	608 ND
848	GO NO 609 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	515	2004	SUIT FOR PERMANENT INJUNCTION	SH. DEV BAKSH SINGH	SH HARI KISHAN JAI KISHAN SAIN	MS. GEETANJALI GOEL	2/24/2005	DISPOSED	609 ND
849	GO NO 610 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	514	2004	SUIT FOR PERMANENT INJUNCTION	SH. OM PRAKASH	SH HARI KISHAN JAI KISHAN SAIN	MS. GEETANJALI GOEL	2/24/2005	DISPOSED	610 ND
850	GO NO 611 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	528	2004	SUIT FOR PERMANENT INJUNCTION	M/S MAHAVIR INDUSTRIES	JITENDER SINGH LAMBA	MS. GEETANJALI GOEL	2/24/2005	SETTELD	611 ND
851	GO NO 613 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	734- 02	2001	SUIT FOR RECOVERY	SHRI PUSHPINDER SHIROMANY	S. BANERJEE	SH. DEVENDRA KUMAR SHARMA	2/19/2005	DISMISSED	613 ND
852	GO NO 614 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	392	2004	SUIT FOR RECOVERY	M/S. D.L. NAGPAL FINANCE AND LEASING CO. PVT. LTD.	SHRI DHARAMVIR SINGH	SH. DEVENDRA KUMAR SHARMA	2/15/2005	DECREED	614 ND
853	GO NO 615 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	42-03	2001	SUIT FOR RECOVERY	Sh. Om Prakash Mathur	Sh. Santokh Singh	SH. DEVENDRA KUMAR SHARMA	2/17/2005	DECREED	615 ND
854	GO NO 616 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	91	2003		SMT. PRABHA GUPTA	MEDIA VIDEO LIMITED	SH. DEVENDRA KUMAR SHARMA	2/4/2005	SINE-DIE	616 ND

855	GO NO 617 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	399	2003	SUIT FOR RECOVERY	M/s Ramgarhia Cooperative Bank Limited	Sh. Gopal, C/o	SH. DEVENDRA KUMAR SHARMA	2/19/2005	DECREED	617 ND
856	GO NO 618 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	19	2005	SUIT FOR DECLARATION & INJUNCTION	GURMEET KAUR	ANIL KHANNA	SH. DEVENDRA KUMAR SHARMA	29-02-05	D/W	618 ND
857	GO NO 619 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	34	2005	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	MR. LAXMAN SACHDEVA	PUNJAB & SIND BANK	SH. DEVENDRA KUMAR SHARMA	2/25/2005	D/W	619 ND
858	GO NO 620 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	397	2003	SUIT FOR RECOVERY	M/s Ramgarhia Cooperative Bank Limited	Sh. Vimlesh Kumar, C/o	SH. DEVENDRA KUMAR SHARMA	2/19/2005	DECREED	620 ND
859	GO NO 621 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	398	2003	SUIT FOR RECOVERY	M/S RAMGARHIA COOPERATIVE BANK LTD	SH. SHAMBU PARSAD	SH. DEVENDRA KUMAR SHARMA	2/19/2005	DECREED	621 ND
860	GO NO 621 ND ATTACHED WITH 442	CENTRAL DIST.	CIVIL SUIT	M-51	2004	SUIT FOR POSSESSION	SHRI ANOOP SHARMA	SHRI DINESH JAIN	SH. RAJESH KUMAR GOEL	4/2/2005	DISMISSED DEFAULT	621 ND
861	GO NO 622 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	EX-13	2004		M/S TRUE LINK FINANCE LIMITED	SH SAHIL GUPTA	SH. DEVENDRA KUMAR SHARMA	2/4/2005	SATISFIED	622 ND
862	GO NO 623 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	EX-57	2004		SH. SIDH NATH YADAV	SH. DEVESH DUBEY	SH. DEVENDRA KUMAR SHARMA	2/4/2005	ALLOWED	623 ND
863	GO NO 624 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	792	2002	SUIT FOR RECOVERY	ANDHRA BANK	SH. JAMAL NASIR	SH. SHAILENDER MALIK	2/14/2005	DECREED	624 ND
864	GO NO 625 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	791	2002	SUIT FOR RECOVERY	ANDHRA BANK	SH. KAMAL NASIR	SH. SHAILENDER MALIK	2/14/2005	DECREED	625 ND
865	GO NO 626 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	685- 02	2002	SUIT FOR RECOVERY	M/S VICTOR LUGGAGE PVT. LTD.	M/S ASSOCIATES INDIA FINANCIAL SERVICES PVT. LTD.	SH. JITENDRA MISHRA	2/3/2005	DISMISSED	626 ND
866	GO NO 627 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	EX-52	2004	SUIT FOR RECOVERY	SH. KANHIYA PRASHAD GUPTA	SH. SUNIL KANODIA	SH. VINAY SINGHAL	2/4/2005	D.N.P	627 ND
867	GO NO 628 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	258	2003	SUIT FOR RECOVERY	SHRI RAJINDER KUMAR PURI	SHRI NIKKA RAM PURI	SH. SANJAY SHARMA	2/8/2005	WITHDRAW	628 ND
868	GO NO 629 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	124	2003	SUIT FOR RECOVERY	M/s Kiran Securities Pvt. Ltd.	Meenu Goel	SH. SANJAY SHARMA	2/22/2005	SATISFIED	629 ND
869	GO NO 630 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	12	2005	SUIT FOR PARTITION	Shri Gaje Singh	Sh. Balwant Singh	SH. SANJAY SHARMA	2/23/2005	DISMISSED DEFAULT	630 ND
870	GO NO 631 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	288	2003	SUIT FOR RENDITION OF ACCOUNTS	SMT SHAKUNTALA THUKRAL	SMT. KRISHNA THUKRAL	SH. SANJAY SHARMA	2/26/2005	DISMISSED DEFAULT	631 ND

871	GO NO 632 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	298	2000	SUIT FOR RECOVERY OF MONEY	M/S PREM CHAND SHARMA & CO.	SYNDICATE BANK	SH. SANJAY SHARMA	2/10/2005	WITHDRAW	632 ND
872	GO NO 633 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	299	2000	SUIT FOR RECOVERY OF MONEY	M/S PREM CHAND SHARMA & CO.	SYNDICATE BANK	SH. SANJAY SHARMA	2/10/2005	D/W	633 ND
873	GO NO 634 ND-FEB-05	CENTRAL DIST.	CIVIL SUIT	EX-86	2002	SUIT FOR PURPOSES	BANK OF INDIA	M/S GRAND PACKERS	SH. MANISH YADUVANSHI	2/11/2005	SINE-DIE	634 ND

S.No.	FILE NAME	District	Case Type	Case No	Case Year	U/s	Plaintiff	Defendant	Decided By	DOD	Decision Type	Goshwara
1	40 CENTRAL HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	59	2016	SUIT FOR SPECIFIC PERFORMANCE AND PERMANENT INJUNCTION	SH. RAJ KUMAR	Sh. Devki Nandan	Ms. COLETTE RASHMI KUJUR CJ.	4/23/2016	DECREED	40 CENTRAL
2	GO NO 556 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	166	1997	SUIT FOR MANDATORY INJUNCTION	BHAGWAN DASS	D.E.S.U	SH. RAJ KUMAR TRIPATHI CJ.	3/3/2005	DECREED	556 ND
3	GO NO 557 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1	2005	SUIT FOR INJUNCTION	SH. BABU LAL	M/S.PRAKASH BUILDER	SH. RAJ KUMAR TRIPATHI CJ.	3/10/2005	SATISFIED	557 ND
4	GO NO 558 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	375	2000	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SH. CHANDER KANT DEWAM	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI CJ.	3/23/2005	DECREED	558 ND
5	GO NO 559 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	67	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI R.D.GUPTA	SHRI RAJ KUMAR GUPTA	SH. RAJ KUMAR TRIPATHI CJ.	3/31/2005	DISMISSED DEFAULT	559 ND
6	GO NO 560 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	612	2002	SUIT FOR RECOVERY	Shri Rakesh Agarwal	Shri S.S. Murti	SH. RAJ KUMAR CJ.	3/17/2005	COMPROMISED	560 ND
7	GO NO 561 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	94	2003		SMT. PUSHPA	THE STATE	SH. V.K. GOEL CJ.	3/3/2005	DISMISSED	561 ND
8	GO NO 562 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	11	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	Ishwar Singh Kaushik	Amir Singh Singh	SH. DEVENDER KUMAR SHARMA CJ.	3/10/2005	DISMISSED	562 ND
9	GO NO 563 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	115-02	2000	SUIT FOR RECOVERY	HOUSING DEVELOPMENT FINANCE CORPORATION COMPANY	Cdr. Dinesh Kumar Khurana	SH. DEVENDER KUMAR SHARMA CJ.	3/23/2005	DISMISSED	563 ND
10	GO NO 564 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	384	2003	SUIT FOR RECOVERY	MRS. JASWANT KAUR	M/S BEAUTY CENTRE	SH. DEVENDER KUMAR SHARMA CJ.	3/23/2005	D/W	564 ND
11	GO NO 565 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	110	2003	SUIT FOR INJUNCTION	Ms.Jasmine Gera	Associates India Financial Services Pvt. Ltd.	SH. DEVENDER KUMAR SHARMA CJ.	3/16/2005	COMPROMISED	565 ND
12	GO NO 566 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-82	2004		G.B.S. CHITS PVT. LTD.	TARA SINGH	SH. DEVENDER KUMAR SHARMA CJ.	3/11/2005	SATISFIED	566 ND

13	GO NO 567 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-79	2004		TATYASAHEB KORE WARANA SAHAKARI SAKHAR KARKHANA LTD.	BIOTECH CONSORTIUM INDIA LTD.	SH. DEVENDER KUMAR SHARMA CJ.	3/4/2005	SATISFIED	567 ND
14	GO NO 568 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	30	2003	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	MR. SREERENJ GOPI NAIR	STANDARD CHARTERED BANK	SH. DEVENDER KUMAR SHARMA CJ.	3/31/2005	DECREED	568 ND
15	GO NO 569 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	4	2004	SUIT FOR RECOVERY	BANK OF INDIA	Smt. Usha Pushpan	SH. DEVENDER KUMAR SHARMA CJ.	3/24/2005	DECREED	569 ND
16	GO NO 570 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	412	2002	SUIT FOR RECOVERY	M/s. Alpha Eleven Offset Pvt. Ltd.	M/s. Simmtronics (I) Pvt. Ltd.	SH. DEVENDER KUMAR SHARMA CJ.	3/3/2005	DISMISSED DEFAULT	570 ND
17	GO NO 571 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-165	2004		M/S Shree Krishna Finance	MR. PERMANAND	SH. DEVENDER KUMAR CJ.	3/4/2005	SATISFIED	571 ND
18	GO NO 572 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-99	2004		STANDARD CHARTERED BANK	ANIL KUMAR PRAJAPAT	SH. DEVENDER KUMAR CJ.	3/4/2005	DISMISSED DEFAULT	572 ND
19	GO NO 573 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-14	2005		SHRI SUSHIL BERRY	SRI MAHESH SUREKA	SH. DEVENDER KUMAR CJ.	3/3/2005	RETURNED	573 ND
20	GO NO 574 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-84	2004		PUNJAB & SIND BANK	M/S ASTRA EXPO INTERNATIONAL	SH. DEVENDER KUMAR CJ.	3/18/2005	SATISFIED	574 ND
21	GO NO 575 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	143	2004	SUIT FOR PERMANENT INJUNCTION	SMT. BIMLA DEVI	THE CHAIMAN -CUM- MANAGING DIRECTOR	Ms. Vrinda kumari CJ.	3/4/2005	REJECTED	575 ND
22	GO NO 390 ND ATTACHED WITH 596	CENTRAL DIST.	CIVIL SUIT	M-14	2005		MR. IQBAL PARVEZ SIDDIQUI	MRS. SAHIBA SIDDIQUI @ DEEPIKA	SH. NAVEEN ARORA CJ.	2/1/2006	DISMISSED	390 ND
23	GO NO 452 ND ATTACHED WITH 612	CENTRAL DIST.	CIVIL SUIT	M-22	2005		JAIPAL SINGH	SUNDER LAL CHANDELIA	SH. SANJAY JINDAL CJ.	7/21/2005	DISMISSED DEFAULT	452 ND
24	GO NO 560 ND ATTACHED WITH 595	CENTRAL DIST.	CIVIL SUIT	M-24	2005		SURESH	SARDA	SH. RAJESH KUMAR GOEL CJ.	4/4/2005	DISMISSED	560 ND
25	GO NO 576 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	681	2002	SUIT FOR RECOVERY	PUNJAB & SIND BANK	Shri Kuldeep Raj	Ms. Vrinda kumari CJ.	3/4/2005	DECREED	576 ND
26	GO NO 577 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	28	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI MUKHLAL SAHANI	SUNRISE AUTO DEALS	Ms. Vrinda kumari CJ.	3/7/2005	COMPROMISED	577 ND

27	GO NO 578 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	52	2005	SUIT FOR PERMANENT INJUNCTION	SH. ASHOK KUMAR	SMT. SUDESH	Ms. Vrinda kumari CJ.	3/7/2005	COMPRO MISED	578 ND
28	GO NO 579 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	257	2002	SUIT FOR RECOVERY	M/s. Nayar Chits Private Limited	RAVINDER PAL SINGH BHATIA	Ms. Vrinda kumari CJ.	3/11/2005	DISMISSE D	579 ND
29	GO NO 580 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	79	2004	SUIT FOR RECOVERY	SH. PRAMOD JAIN	M/S K. OVERSEAS	Ms. Vrinda kumari CJ.	3/23/2005	SINE-DIE	580 ND
30	GO NO 581 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	41	2004	SUIT FOR SPECIFIC PERFORMANCE	SAHAB SINGH	SANDEEP DUTTA	Ms. Vrinda kumari CJ.	3/29/2005	DISMISSE D DEFAULT	581 ND
31	GO NO 582 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	29	2004	SUIT FOR RECOVERY	SHRI TAPAN LAL DHAR	MRS. PRIYA ARYA	Ms. Vrinda kumari CJ.	3/30/2005	D.N.P	582 ND
32	GO NO 583 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	141	2004	SUIT FOR PERMANENT INJUNCTION	SMT.SUNITA DEVI	SMT.ANITA @ MOGARH	Ms. Vrinda kumari CJ.	3/30/2005	DISMISSE D DEFAULT	583 ND
33	GO NO 584 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1781	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI T.S. WALIA	SHRI P.S. KRISHNA	SH. RAJESH KUMAR GOEL CJ.	3/2/2005	DISMISSE D DEFAULT	584 ND
34	GO NO 585 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	288	2002	SUIT FOR RECOVERY	New Bank of India East of Kailash	M/s Shiva Properties	SH. RAJESH KUMAR GOEL CJ.	3/3/2005	DECREED	585 ND
35	GO NO 586 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	73	2004	SUIT FOR PERMANENT INJUNCTION	Sh Radhey Shyam Kansotia	The chairman -cum- Managing DIRECTOR	SH. RAJESH KUMAR GOEL CJ.	3/11/2005	DECREED	586 ND
36	GO NO 587 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1915	2002	SUIT FOR RECOVERY	SHRI MOHAN LAL	ALLAHABAD BANK	SH. RAJESH KUMAR GOEL CJ.	3/14/2005	COMPRO MISED	587 ND
37	GO NO 588 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1428	2002	SUIT FOR RECOVERY	M/S Virtue Finance & Leasing Company	Sh.Tajinder Singh	SH. RAJESH KUMAR GOEL CJ.	3/16/2005	DISMISSE D	588 ND
38	GO NO 590 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	130	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI GIRIRAJ SHARMA	SHRI SANJEEV RAJ SHARMA	SH. RAJESH KUMAR GOEL CJ.	3/18/2005	DISPOSED	590 ND
39	GO NO 591 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1723	2002	SUIT FOR PERMANENT INJUNCTION	SH. SANJAY BIDLA	D.C.M. SRIRAM COMPANY LTD	SH. RAJESH KUMAR GOEL CJ.	3/28/2005	DISMISSE D DEFAULT	591 ND
40	GO NO 592 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	712	2002	SUIT FOR RECOVERY	Sh Arun Bassi	Punjab National Bank	SH. RAJESH KUMAR GOEL CJ.	3/30/2005	DISMISSE D DEFAULT	592 ND

41	GO NO 593 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1471	2002	SUIT FOR RECOVERY	Rakesh Kumar Gupta	Dhanpatwar Co-Op Group	SH. RAJESH KUMAR GOEL CJ.	3/31/2005	DECREED	593 ND
42	GO NO 594 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1470	2002	SUIT FOR RECOVERY	Mrs Anita Aggarwal	Dhanpatwar Co-Op Group	SH. RAJESH KUMAR GOEL CJ.	3/31/2005	DECREED	594 ND
43	GO NO 595 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	502	2002	SUIT FOR DECLARATION	Sh Suresh	Smt Sharda	SH. RAJESH KUMAR GOEL CJ.	3/31/2005	DECREED	595 ND
44	GO NO 596 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	52	2003	SUIT FOR RESTITUTION	MR. IQBAL PARVEZ SIDDIQUI	MRS. SAHIBA SIDDIQUI @ DEEPIKA	SH. NAVEEN ARORA CJ.	3/2/2005	D.N.P	596 ND
45	GO NO 597 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	10	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH RAGHUVENDER RASTOGI	SH. NAVEEN ARORA CJ.	3/9/2005	DECREED	597 ND
46	GO NO 598 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	142	2003	SUIT FOR RESTITUTION	Sh. Fazruddin Khan	Parveen Khan	SH. NAVEEN ARORA CJ.	3/7/2005	D.N.P	598 ND
47	GO NO 599 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	22	2005	SUIT FOR DECLARATION	Om Prakash	AJAY	SH. NAVEEN ARORA CJ.	3/18/2005	D/W	599 ND
48	GO NO 600 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	18	2004	SUIT FOR DISSOLUTION	SMT. CHAND BANU	SH. MOHD. NOORU	SH. NAVEEN ARORA CJ.	3/22/2005	DECREED	600 ND
49	GO NO 601 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-86	2004	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	M/S GEETA	MS. NAVITA KUMARI CJ.	3/11/2005	SATISFIED	601 ND
50	GO NO 602 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-12	2004		SMT. SHISH PAL KAUR	BSES RAJDHANI POWER LTD.	SH. RAJ KUMAR TRIPATHI CJ.	3/4/2005	SATISFIED	602 ND
51	GO NO 603 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-18	2004		M/s Sant Brothers	UNION OF INDIA	MS. RAVINDER BEDI CJ.	3/4/2005	WITHDRAW	603 ND
52	GO NO 604 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	474	2002	SUIT FOR RECOVERY	SHRI KAMAL KANT BHATIA	SATISH BHATIA	SH. VIPIN KUMAR RAI CJ.	3/2/2005	DISMISSED	604 ND
53	GO NO 605 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	181-03	2002	SUIT FOR CANCELLATION	SHRI AJIT SINGH	UNION OF INDIA	SH. VIPIN KUMAR RAI CJ.	3/24/2005	COMPRO MISED	605 ND
54	GO NO 606 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	132	2001	SUIT FOR RECOVERY	M/S FRANK BROTHERS & CO.	THE MATA KASTURI DEVI SECONDARY PUBLIC SCHOOL	SH. VIPIN KUMAR RAI CJ.	3/31/2005	DECREED	606 ND
55	GO NO 607 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-25	2004	SUIT FOR RECOVERY AND DAMAGES	PEST CONTRL (INDIA) LIMITED	M/s A.T.C Consultancy Services	SH. DEVENDRA KUMAR CJ.	3/4/2005	DISMISSED DEFAULT	607 ND
56	GO NO 608 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-149	2004	SUIT FOR PERMANENT INJUNCTION	Shri Rohtash Singh	Shri Jage Ram	SH. DEVENDRA KUMAR CJ.	3/4/2005	SATISFIED	608 ND

57	GO NO 609 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-33	2004	SUIT FOR RECOVERY	Shri V.K.Chibber	M/s Delhi Conduit Pipe Co.	SH. DEVENDRA KUMAR CJ.	3/4/2005	SATISFIED	609 ND
58	GO NO 610 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-102	2004	SUIT FOR RECOVERY	M/S R.R. SEN & BROS. PVT. LTD.	MR. GAGAN KUMAR MYNE	SH. DEVENDRA KUMAR CJ.	3/4/2005	SATISFIED	610 ND
59	GO NO 611 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	179	2003	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	Mr. Ashish Arya	SH. RAGHUBIR SINGH CJ.	3/3/2005	DECREED	611 ND
60	GO NO 612 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	427	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI JAI PAL SINGH	SH. SUNDER LAL CHANDLIA	SH. SANJAY JINDAL CJ.	3/11/2005	DISMISSED DEFAULT	612 ND
61	GO NO 613 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	36	2004	SUIT FOR POSSESSION & RECOVERY	Sanatan Dharam Mandir Committee	Sh.Fateh chand	SH. SANJAY JINDAL CJ.	3/28/2005	DECREED	613 ND
62	GO NO 614 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-05	2002	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	M/S PARADISE PIPE INDUSTRIES	SH. JITENDRA MISHRA CJ.	3/18/2005	DISMISSED	614 ND
63	GO NO 615 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	492	2002	SUIT FOR DECLARATIONS AND PERMANENT MANDATORY AND PROHIBITORY INJUNCTIONS	K. K. KISHORE	The Institute of Company Secretaries	SH. BALWANT RAI CJ.	3/31/2005	D/W	615 ND
64	GO NO 618 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	177	2002	SUIT FOR RECOVERY	SHRI VIKAS SHEEL	M/S HEARWELL ELCTRONICS PVT. LTD.	SH. BALWANT RAI CJ.	3/30/2005	COMPROMISED	618 ND
65	GO NO 619 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	237	2003	SUIT FOR DECLARATIONS AND PERMANENT MANDATORY AND PROHIBITORY INJUNCTIONS	K. K. KISHORE	The Institute of Company Secretaries	SH. BALWANT RAI BANSAL CJ.	3/31/2005	D/W	619 ND
66	GO NO 620 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	973	2002	SUIT FOR RECOVERY	Prem Nath Motors Limited	M/s Prologic First India Ltd.	SH. BALWANT RAI BANSAL CJ.	3/30/2005	DISMISSED DEFAULT	620 ND
67	GO NO 621 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	93	2004	SUIT FOR RECOVERY	M/S. BHAYANA LEATHER UDYOG	M/S. CLASSIQUE ENTERPRISES	SH. BALWANT RAI CJ.	3/22/2005	DECREED	621 ND
68	GO NO 796 ND ATTACHED WITH 582	CENTRAL DIST.	CIVIL SUIT	M-38	2004		TAPAN LAL DHAR	PRIYA ARYA	Ms. Vrinda kumari CJ.	8/2/2004	DISPOSED	796 ND
69	GO NO 362 ND ATTACHED WITH 644	CENTRAL DIST.	CIVIL SUIT	M-131	2006		Shri RajKumar Kapoor	Smt. Anita Kapoor	MS. CHANDU AGGARWAL CJ.	12/1/2007	ABATED	362 ND
70	GO NO 577 ND ATTACHED WITH 637	CENTRAL DIST.	CIVIL SUIT	M-47	2005	SUIT FOR RECOVERY	M/S. ICICI BANK LTD,	ARUN KUMAR GUPTA	MS. GEETANJLI GOEL CJ.	11/8/2005	DISMISSED	577 ND

71	GO NO 616 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1143	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI KRISHAN LAL ARORA	B.O.C. INDIA LTD	SH. BALWANT RAI BANSAL CJ.	3/22/2005	DISMISSED DEFAULT	616 ND
72	GO NO 617 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	80	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	Mrs. Jugesh Kaur	Shri LaL Singh	SH. BALWANT RAI BANSAL CJ.	3/24/2005	SINE-DIE	617 ND
73	GO NO 622 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	94	1997	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SanJay Kumar Pamnani	New Delhi Municipal committee	MS. RAVINDER BEDI CJ.	3/2/2005	SINE-DIE	622 ND
74	GO NO 623 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	14	2004	SUIT FOR SPECIFIC PERFORMANCE	MR. PYAREY LAL MORWAL	MR. DES RAJ	MS. RAVINDER BEDI CJ.	3/4/2005	D/W	623 ND
75	GO NO 624 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	919	1999	SUIT FOR PERMANENT INJUNCTION	M/s Jagdish Plastic Industries	Municipal Corporation of Delhi (D.E.S.U.)	MS. RAVINDER BEDI CJ.	3/2/2005	DECREED	624 ND
76	GO NO 625 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	59	2005	Suit for declaration and consequential benefits	Ex.Nb. Sub. Satyabir Singh	UNION OF INDIA	MS. RAVINDER BEDI CJ.	3/10/2005	D/W	625 ND
77	GO NO 626 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	183	2004	SUIT FOR MANDATORY INJUNCTION	WELFARE ASSOCIATION OF JHUGGIS DWELLERS	UNION OF INDIA	MS. RAVINDER BEDI CJ.	3/7/2005	DISMISSED	626 ND
78	GO NO 627 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	84	2004	SUIT FOR DECLARATION AND INJUNCTTON	M/s. PANDA CONSTRUCTION (P) LTD.	NEW DELHI MUNICIPAL COUNCIL	MS. RAVINDER BEDI CJ.	3/16/2005	RETURNED	627 ND
79	GO NO 628 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	355	1999	SUIT FOR DECLARATION AND PERMANENT INJUNCTTON	M/s. Shiva Alloys Pvt. Ltd.	NORTH DELHI POWER LIMITED	MS. RAVINDER BEDI CJ.	3/7/2005	D/W	628 ND
80	GO NO 629 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	935-A	1999	SUIT FOR MANDATORY AND PERMANENT INJUNCTTON	M/S TANDON SONS (HUF)	THE CHAIRMAN New Delhi Municipal Council	MS. RAVINDER BEDI CJ.	3/3/2005	DISMISSED	629 ND
81	GO NO 630 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1952	2001		Shri V.K.Ohri	New Delhi Municipal Council	MS. RAVINDER BEDI CJ.	3/10/2005	DISMISSED	630 ND
82	GO NO 631 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	10	2005	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	Mrs. Anjali Sharma	MS. GEETANJLI GOEL CJ.	3/2/2005	SETTELD	631 ND
83	GO NO 632 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	274	2003	SUIT FOR RECOVERY	The Oriental Insurance Company Ltd	M/S Air India	MS. GEETANJLI GOEL CJ.	3/4/2005	DECREED	632 ND

84	GO NO 633 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	603	2004	SUIT FOR PERMANENT INJUNCTION	SHRIMATI BALWINDER KAUR	SARABJIT SINGH	MS. GEETANJLI GOEL CJ.	3/5/2005	SETTELD	633 ND
85	GO NO 634 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	290	2003	SUIT FOR PERMANENT INJUNCTION	SHRI HARISH CHANDRA GULATI	SAMEER GULATI	MS. GEETANJLI GOEL CJ.	3/7/2005	DECREED	634 ND
86	GO NO 635 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	239	2004	SUIT FOR PERMANENT INJUNCTION	MRS. RASIDA BEGUM	MR. HARRY SAMION	MS. GEETANJLI GOEL CJ.	3/9/2005	DECREED	635 ND
87	GO NO 636 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	32	2005	SUIT FOR PERMANENT INJUNCTION	SMT. SHALINI	MS. USHA BHARADWAJ	MS. GEETANJLI GOEL CJ.	3/9/2005	DISMISSED DEFAULT	636 ND
88	GO NO 637 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	330	2003	SUIT FOR RECOVERY	M/S ICICI BANK LIMITED.	ARUN K. GUPTA	MS. GEETANJLI GOEL CJ.	3/11/2005	DECREED	637 ND
89	GO NO 638 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	145	2004	SUIT FOR PERMANENT INJUNCTION	Sh.Rajesh Kumar	NISWARTH SUDHAR SAMITI	MS. GEETANJLI GOEL CJ.	3/16/2005	DISMISSED DEFAULT	638 ND
90	GO NO 639 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	62	2005	SUIT FOR PERMANENT INJUNCTION	VIRENDER KUMAR	SHRI SURAJ BHAN	MS. GEETANJLI GOEL CJ.	3/19/2005	SATISFIED	639 ND
91	GO NO 640 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	31	2005	SUIT FOR PERMANENT INJUNCTION	RUKMANI DEVI	NAURANG LAL	MS. GEETANJLI GOEL CJ.	3/19/2005	SATISFIED	640 ND
92	GO NO 641 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	494	2004	SUIT FOR RECOVERY	CANARA BANK	Sanjeeta Khaira	MS. GEETANJLI GOEL CJ.	3/19/2005	DECREED	641 ND
93	GO NO 642 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	19	2004	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	MS. MANJU KHERA	MS. GEETANJLI GOEL CJ.	3/21/2005	DECREED	642 ND
94	GO NO 643 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	667	2002	SUIT FOR PERMANENT INJUNCTION	SHRI AMAR SINGH	SHRI CHANDER MOHAN	MS. GEETANJLI GOEL CJ.	3/22/2005	DECREED	643 ND
95	GO NO 644 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	583	2002	SUIT FOR DECLARATION WITH CONSEQUENTIAL RELIEF OF PERMANENT INJUNCTION	SHRI RAJ KUMAR KAPUR	SMT. ANITA KAPUR	MS. GEETANJLI GOEL CJ.	3/24/2005	SINE-DIE	644 ND
96	GO NO 645 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	188	2004	SUIT FOR DECLARATION, PERMANENT INJUNCTION AND FOR POSSESSION	SHRI V.K. SHARMA	SHRI ASHOK KUMAR	MS. GEETANJLI GOEL CJ.	3/28/2005	DISMISSED DEFAULT	645 ND
97	GO NO 646 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	586	2002	SUIT FOR RECOVERY	State Bank of India	SITA RAM	MS. GEETANJLI GOEL CJ.	3/28/2005	SETTELD	646 ND

98	GO NO 647 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	337	2003	SUIT FOR PERMANENT INJUNCTION	DR. SAMEER GULATI	APARNA GULATI	MS. GEETANJLI GOEL CJ.	3/29/2005	DECREED	647 ND
99	GO NO 648 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	199	2004	SUIT FOR DECLARATION & INJUNCTION	KARAMJIT SINGH	SMT. SATWANT KAUR	MS. GEETANJLI GOEL CJ.	3/29/2005	SETTELD	648 ND
100	GO NO 649 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	66	2004	SUIT FOR RECOVERY	SYNDICATE BANK	Sh.Debabrata Ray	MS. GEETANJLI GOEL CJ.	3/29/2005	DECREED	649 ND
101	GO NO 650 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	328	2002	SUIT FOR POSSESSION	SH. S.P. MARWAHA	M/S WAPCOS	SH. RAJ KUMAR CJ.	3/11/2005	DECREED	650 ND
102	GO NO 651 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	509	2000	SUIT FOR RECOVERY	Mrs. Sadhna Shukla	Mr. R.K. Dewed	SH. S.S. MALHOTRA CJ.	3/18/2005	DECREED	651 ND
103	GO NO 652 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	90	2004	SUIT FOR RECOVERY	Syndicate Bank, Pusa Campus, New Delhi	Shri V.P. Saini	SH. S.S. MALHOTRA CJ.	3/10/2005	DISMISSED DEFAULT	652 ND
104	GO NO 653 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	142	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	ABHISHEK GARG	ABN AMRO BANK	SH. S.S. MALHOTRA CJ.	3/30/2005	DISMISSED DEFAULT	653 ND
105	GO NO 654 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	891	2000	SUIT FOR RECOVERY	M/S Jaina Properties Private Limited	Shri Surjit Singh	SH. S.S. MALHOTRA CJ.	3/24/2005	DISMISSED	654 ND
106	GO NO 655 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	40	2005	SUIT FOR MANDATORY, DECLARATION AND PERMANENT INJUNCTION	SMT. SARASWATI DEVI	THE REGIONAL MANAGER/INCHARGE OFFICER	SH. S.S. MALHOTRA CJ.	3/18/2005	DISMISSED	655 ND
107	GO NO 656 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	55	2004		SHRI ROOP NARAIN	SHRI SOHAN LAL	SH. SUNIL CHOUDHARY CJ.	3/4/2005	SATISFIED	656 ND
108	GO NO 657 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1053	2002	SUIT FOR MANDATORY INJUNCTION AND DAMAGES	SMT. MANJU BHATIA	SHRI HUKAM CHAND	SH. SAMEER BAJPAI CJ.	3/1/2005	COMPROMISED	657 ND
109	GO NO 659 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	819	2002	SUIT FOR RECOVERY	STATE BANK OF BIKANER AND JAIPUR	M/S Scm Computers (P) Ltd	SH. SAMEER BAJPAI CJ.	3/2/2005	DECREED	659 ND
110	GO NO 660 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	114	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI ANIL KUMAR JAIN @ ANIL JAIN	VLS. FINANCE LTD.	SH. SAMEER BAJPAI CJ.	3/3/2005	DECREED	660 ND
111	GO NO 661 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	236	2003	SUIT FOR RECOVERY	M/s TALCO	Holographic Tape International Ltd.	SH. SAMEER BAJPAI CJ.	3/9/2005	DECREED	661 ND

112	GO NO 662 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	244	2003	SUIT FOR DECLARATION & RECOVERY	Ms. Poonam Bhasin	M/s.Infotech Global (India) Ltd	SH. SAMEER BAJPAI CJ.	3/10/2005	DISMISSE D DEFAULT	662 ND
113	GO NO 663 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	981	2002	suit for partition and permanent injunction	SHRI LALIT KUMAR THAKKAR	SHRI SHYAM LAL THAKKAR	SH. SAMEER BAJPAI CJ.	3/16/2005	DECREED	663 ND
114	GO NO 664 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	415	2003	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SMT. SUGHRA BEGUM	SMT. ZARINA MUMTAZ	SH. SAMEER BAJPAI CJ.	3/16/2005	D/W	664 ND
115	GO NO 665 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	918	2002	SUIT FOR RECOVERY	SANDEEP ANAND	BRAHM PRAKASH	SH. SAMEER BAJPAI CJ.	3/17/2005	DECREED	665 ND
116	GO NO 666 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	146	2003	SUIT FOR PREPETUAL AND MANDATORY INJUNCTION.	MR.SURENDER KUMAR DHINGRA	MR.MONINDER KUMAR DHINGRA	SH. SAMEER BAJPAI CJ.	3/17/2005	D/W	666 ND
117	GO NO 667 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	106	2002	SUIT FOR RECOVERY	SHRI NARENDER AGGARWAL	M/S. PICCADILY SUGAR & ALLIED	SH. SAMEER BAJPAI CJ.	3/19/2005	SINE-DIE	667 ND
118	GO NO 668 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	340	2002	SUIT FOR RECOVERY	Mrs. Manju, Sole Prop	Sh. Ram Narain	SH. SAMEER BAJPAI CJ.	3/21/2005	DECREED	668 ND
119	GO NO 669 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	194	2003	SUIT FOR PERMANENT INJUNCTION	ASHOK GUPTA	SMT. BIMLA DEVI	SH. SAMEER BAJPAI CJ.	3/23/2005	D.N.P	669 ND
120	GO NO 670 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	187	2003	SUIT FOR PERPETUAL AND MANDATORY INJUNCTION	Smt Versha Mehra	Sh Subhash Chander Gulati	SH. SAMEER BAJPAI CJ.	3/30/2005	DISMISSE D DEFAULT	670 ND
121	GO NO 671 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	375	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	Mr. ASHOK GULATI	HDFC BANK	SH. SAMEER BAJPAI CJ.	3/30/2005	DISMISSE D DEFAULT	671 ND
122	GO NO 672 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	81	2002	SUIT FOR RECOVERY	RAJ SING	DISHTI CHIT FUNDIP	SH. SAMEER BAJPAI CJ.	3/31/2005	DECREED	672 ND
123	GO NO 673 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	117	2003	SUIT FOR MANDATORY INJUNCTION	SHRI DINESH JAIN	SHRI AMUP SHARMA	SH. SAMEER BAJPAI CJ.	3/31/2005	DISMISSE D DEFAULT	673 ND
124	GO NO 674 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-31	2004		SH. RAMESH CHAND JAIN	SH. MOHINDER KR. MITTAL	SH. DEVENDER KUMAR SHARMA CJ.	3/4/2005	ALLOWED	674 ND
125	GO NO 675 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-34	2004		SH. R.K. JAIN	SH. R.P. KAPOOR	SH. SANJEEV KR. SINGH CJ.	3/4/2005	DISMISSE D DEFAULT	675 ND

126	GO NO 676 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	705	2002	SUIT FOR RECOVERY	State Bank of India	Sh. Tahir Ali	SH. JITENDRA MISHRA CJ.	3/24/2005	DECREED	676 ND
127	GO NO 677 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	399	2004	SUIT FOR PERMANENT INJUNCTION	SMT. BIRMATI	SMT. PARKASH KAUR	SH. JITENDRA MISHRA CJ.	3/16/2005	DISMISSED	677 ND
128	GO NO 678 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	267	2004	SUIT FOR PERMANENT INJUNCTION	SHRI ASHOK BHATIA	MS.SHALU BHATIA	SH. JITENDRA MISHRA CJ.	3/28/2005	DISMISSED	678 ND
129	GO NO 679 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	108	2005	SUIT FOR PERMANENT INJUNCTION	M/S. GANESH DIAGNOSTICS & IMAGING CENTRE PVT.LTD.	BHARTIYA ENGINEERING & GENERAL MAZDOOR UNION	SH. JITENDRA MISHRA CJ.	3/11/2005	DISPOSED	679 ND
130	GO NO 680 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	S-271	2004	SUIT FOR RECOVERY	CITIBANK N.A	Mr. Kabir Mulchandani	SH. JITENDRA MISHRA CJ.	3/17/2005	COMPROMISED	680 ND
131	268 WD HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	###	2016	SUIT FOR RECOVERY	J.K. Lakshmi Cement Ltd	Shri Harjinder Pal Singh	DR. PANKAJ SHARMA CJ.	5/31/2018	DECREED	D HIGH
132	GO NO 711 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	13	2005	SUIT FOR PARTITION , POSSESSION AND PERMANENT INJUNCTION	SMT. SAROJ KALRA	SH. HARI KRISHAN LAL ARORA	SH. GAUTAM MANAN CJ.	3/10/2005	D.N.P	711 ND
133	GO NO 712 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	159	2004	SUIT FOR RECOVERY	BHUPINDER SINGH NANDA	THE SR. DIVISIONAL MANGER	SH. GAUTAM MANAN CJ.	3/10/2005	COMPROMISED	712 ND
134	GO NO 713 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	867	2002	SUIT FOR RECOVERY	Ramjas Foundation	Shri Jagannath Prasad	SH. GAUTAM MANAN CJ.	3/19/2005	DECREED	713 ND
135	GO NO 714 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	290	2004	SUIT FOR PURPOSES	Andhra Bank	Slnri Anil Kumar Batra	SH. GAUTAM MANAN CJ.	3/30/2005	DECREED	714 ND
136	GO NO 715 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	53	2002	SUIT FOR RECOVERY	M/S SINGHAL TUBES	M/S F.E.C. ENGG. PVT. LTD.	SH. GAUTAM MANAN CJ.	3/10/2005	DECREED	715 ND
137	GO NO 717 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-129	2004		ICICI BANK LTD.	ASHOK KUMAR DUA	SH. GAUTAM MANAN CJ.	3/4/2005	DISMISSED	717 ND
138	GO NO 718 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-118	2004		ICICI BANK LTD.	KASHMEER SINGH	SH. TARUN KUMAR SAHRAWAT CJ.	3/4/2005	D.N.P	718 ND
139	GO NO 719 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-121	2004		ICICI BANK LTD.	GIRIDHAR LAL BATRA	SH. TARUN KUMAR SAHRAWAT CJ.	3/4/2005	D.N.P	719 ND
140	GO NO 720 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-130	2004		ICICI BANK LTD.	SARAMMA ABRAHAM	SH. TARUN KUMAR SAHRAWAT CJ.	3/4/2005	D.N.P	720 ND

141	GO NO 721 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-132	2004		STANDARD CHARTERED BANK	SUNIL KUMAR SEGHAL	SH. TARUN KUMAR SAHRAWAT CJ.	3/11/2005	D.N.P	721 ND
142	GO NO 722 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-134	2004		STANDARD CHARTERED BANK	KHAIRATI LAL	SH. TARUN KUMAR SAHRAWAT CJ.	3/11/2005	D.N.P	722 ND
143	GO NO 723 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-136	2004		STANDARD CHARTERED BANK	SHISH PAL SINGH	SH. TARUN KUMAR SAHRAWAT CJ.	3/11/2005	D.N.P	723 ND
144	GO NO 724 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-133	2004		STANDARD CHARTERED BANK	VIJAY KUMAR	SH. TARUN KUMAR SAHRAWAT CJ.	3/11/2005	D.N.P	724 ND
145	GO NO 725 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-135	2004		STANDARD CHARTERED BANK	ANIL SHARMA	SH. TARUN KUMAR SAHRAWAT CJ.	3/11/2005	D.N.P	725 ND
146	GO NO 726 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-98	2004		M/s Jeet Financiers	Rajesh Kumar Sharma	SH. TARUN KUMAR SAHRAWAT CJ.	3/18/2005	SATISFIED	726 ND
147	GO NO 727 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	366	2003	SUIT FOR POSSESSION AND PERMANENT INJUNCTION	SHRI ANOOP SINGH	JASBIR SINGH	SH. S.S. MALHOTRA CJ.	3/7/2005	DISMISSED DEFAULT	727 ND
148	GO NO 728 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	162	2000	SUIT FOR RECOVERY OF POSSESSION	Shri Jawahar Lal Sama	Food Corporation of India	SH. S.S. MALHOTRA CJ.	3/17/2005	DECREED	728 ND
149	GO NO 729 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-16	2002		ASHOK LEYLAND FINANCE LTD.	M/S PSTC TRADET TOUR PVT. LTD.	MS. GEETANJLI GOEL CJ.	3/18/2005	DISMISSED DEFAULT	729 ND
150	GO NO 730 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	47	2005	SUIT FOR PERMANENT INJUNCTION	SMT. ANJU BALA	GULSHAN KAPOOR	SH. GAUTAM MANAN CJ.	3/3/2005	COMPROMISED	730 ND
151	GO NO 731 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	156	2005	SUIT FOR RECOVERY	SMT. USHA JAIN	M/S D.S.S. MOBILE COMMUNICATION LTD.	SH. GAUTAM MANAN CJ.	3/29/2005	DECREED	731 ND
152	GO NO 732 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	255	2002	SUIT FOR RECOVERY OF POSSESSION	Ramjas Foundation	SHRI KAJOR RAM	SH. GAUTAM MANAN CJ.	3/19/2005	DECREED	732 ND
153	GO NO 733 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	483	2004	SUIT FOR PARTITION	MUNNA LAL	LAL RAM	SH. GAUTAM MANAN CJ.	3/22/2005	D.N.P	733 ND
154	GO NO 734 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	125	2005	SUIT FOR PERMANENT INJUNCTION	RAMESH CHAND SHARMA	RAGHUWER DAYAL	SH. GAUTAM MANAN CJ.	3/24/2005	DECREED	734 ND

155	GO NO 735 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	12	2005	SUIT FOR PARTITION, POSSESSION	SMT. SAROJ KALRA	SH. HARI KRISHAN LAL ARORA	SH. GAUTAM MANAN CJ.	3/10/2005	D.N.P	735 ND
156	GO NO 736 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	866	2002	SUIT FOR POSSESSION	SH. JAIDEV GUPTA	SH. NANU RAM	SH. GAUTAM MANAN CJ.	3/19/2005	D/W	736 ND
157	GO NO 737 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	311	2004	SUIT FOR RECOVERY	BANK OF INDIA	SMT. SUSHAMMA JAMES	SH. GAUTAM MANAN CJ.	3/28/2005	DECREED	737 ND
158	GO NO 738 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	435	2004	SUIT FOR RECOVERY	Shri Rakesh Kumar Trehan	Shri Om Prakash Nayar	SH. GAUTAM MANAN CJ.	3/1/2005	COMPRO MISED	738 ND
159	GO NO 739 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	88	2002	SUIT FOR DECLARATION AND INJUNCTION	SMT. INDU SHARMA	SHRI LOKESH SHARMA	SH. GAUTAM MANAN CJ.	3/18/2005	DECREED	739 ND
160	GO NO 740 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	94	2005	SUIT FOR PERMANENT INJUNCTION	SHILA SHARMA	SMT. SHANTI TIRLOATHI	SH. GAUTAM MANAN CJ.	3/30/2005	WITHDRAW	740 ND
161	GO NO 741 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	94	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI JAGIR SINGH	SHRI BHAGWANT SINGH JODHKA	SH. GAUTAM MANAN CJ.	3/2/2005	COMPRO MISED	741 ND
162	GO NO 742 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	394	2002	SUIT FOR RECOVERY	M/S IMAGES FINANCE & LEASING PVT. LTD.	SH. ROHIT CHAWLA	SH. GAUTAM MANAN CJ.	3/22/2005	DECREED	742 ND
163	GO NO 743 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	771	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI AMARJEET SINGH	M/S SIDDHARTH LEASING & FINANCE	SH. GAUTAM MANAN CJ.	3/2/2005	DISMISSED	743 ND
164	GO NO 744 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	404	2004	SUIT FOR RECOVERY	BANK OF INDIA	Mr. Nandan Ram	SH. GAUTAM MANAN CJ.	3/19/2005	DECREED	744 ND
165	GO NO 745 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	207	2004	SUIT FOR PERMANENT INJUNCTION	Smt. Baljit Kaur Sethi	Sohan Singh	SH. GAUTAM MANAN CJ.	3/24/2005	D.N.P	745 ND
166	GO NO 746 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-13	2005	SUIT FOR RECOVERY OF POSSESSION	SUSHILA DEVI	SAMUEL HUXLEY	SH. RAKESH PANDIT CJ.	3/11/2005	D/W	746 ND
167	GO NO 747 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	191	2004	SUIT FOR RECOVERY	M/s Sachbros Travel Services	Mr Ashok Mehta	SH. RAJESH KUMAR GOEL CJ.	3/29/2005	DECREED	747 ND
168	GO NO 748 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	258	2004	SUIT FOR PERMANENT INJUNCTION	Ravinder Kumar Chaudhary	UNION OF INDIA	MS. RAVINDER BEDI CJ.	3/14/2005	WITHDRAW	748 ND
169	GO NO 749 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	R-49	2002	SUIT FOR RECOVERY	UNION BANK OF INDIA	M/S MOHAN LAW HOUSE	MRS. ANJU BAJAJ CHANDA CJ.	3/11/2005	DECREED	749 ND

170	GO NO 750 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	826	1995	SUIT FOR DECLERATION, PERMANENT AND MANDATORY INJUNCTION	PRAHLAD RAI GUPTA	SHRI I.C. MITTAL	SH. VIPIN KUMAR RAI CJ.	3/10/2005	DISMISSED	750 ND
171	GO NO 139 ND ATTACHED WITH 695	CENTRAL DIST.	CIVIL SUIT	M-21	1998	SUIT FOR INJUNCTION	Sh. S.V. Babbar	Shri Pramod Kumar Rihal	SH. GORAKH NATH PANDEY CJ.	6/1/2004	DISMISSED DEFAULT	139 ND
172	GO NO 283 ND ATTACHED WITH 753	CENTRAL DIST.	CIVIL SUIT	M-62	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SANTOSH SHARMA	BHIM SINGH	SH. RAJ KUMAR TRIPATHI CJ.	10/26/2005	DISMISSED	283 ND
173	GO NO 622 ND ATTACHED WITH 703	CENTRAL DIST.	CIVIL SUIT	M-17	2005		KAPOOR SINGH	NCT OF DELHI	SH. TARUN KUMAR SAHRAWAT CJ.	7/16/2005	DISMISSED	622 ND
174	GO NO 681 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	256	2004	SUIT FOR RECOVERY	M/S RAJ INDUSTRIES	GE COUNTRYVIDE CONSUMER FINANCIAL SERVICES LTD.	SH. JITENDRA MISHRA CJ.	3/31/2005	DISMISSED	681 ND
175	GO NO 682 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	719-02	1997	SUIT FOR PERMANENT INJUNCTION	M/S P.P.S. INTERNATIONAL	SHRI SURESH KUMAR GUPTA	SH. JITENDRA MISHRA CJ.	3/23/2005	DECREED	682 ND
176	GO NO 685 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	89	2005	SUIT FOR DECLERATION, PERMANENT AND MANDATORY INJUNCTION	POORAN LAL	TULSI DAS	SH. RAJ KUMAR TRIPATHI CJ.	3/21/2005	WITHDRAW	685 ND
177	GO NO 686 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	120	2003	SUIT FOR PERMANENT INJUNCTION	Shri Gyan Chand Jain	Shri Satinder Paul Sngh Bedi	SH. RAGHUBIR SINGH CJ.	3/21/2005	D/W	686 ND
178	GO NO 687 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	808	2002	SUIT FOR RECOVERY	Rajnish Kumar Bhatnagar	SHRI KULDEEP BERI	SH. RAGHUBIR SINGH CJ.	3/19/2005	DISMISSED	687 ND
179	GO NO 688 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	123	2002	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD	Shri Prakash	SH. RAGHUBIR SINGH CJ.	3/4/2005	DECREED	688 ND
180	GO NO 689 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	182	1998	SUIT FOR RECOVERY OF POSSESSION	Ramjas Foundation	SH. MANOHAR LAL	SH. GORAKH NATH PANDEY CJ.	3/31/2005	SINE-DIE	689 ND
181	GO NO 690 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	177	1998	SUIT FOR RECOVERY OF POSSESSION	Ramjas Foundation	SHRI RAM LAL	SH. GORAKH NATH PANDEY CJ.	3/31/2005	SINE-DIE	690 ND
182	GO NO 691 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	395	2000	SUIT FOR RECOVERY OF POSSESSION	M/S Ramjas Foundation	SHRI RUDA RAM	SH. GORAKH NATH PANDEY CJ.	3/31/2005		691 ND

183	GO NO 692 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	39	1998	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	SHRI CHANDER KOHLI	SH. GORAKH NATH PANDEY CJ.	3/17/2005	DECREED	692 ND
184	GO NO 693 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	7	2001	SUIT FOR RECOVERY OF POSSESSION	Ramjas Foundation	SHRI HANUMAN	SH. GORAKH NATH PANDEY CJ.	3/31/2005	SINE-DIE	693 ND
185	GO NO 694 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	377	2000	SUIT FOR RECOVERY OF POSSESSION	M/S Ramjas Foundation	SHRI JOGINDER SINGH	SH. GORAKH NATH PANDEY CJ.	3/31/2005	SINE-DIE	694 ND
186	GO NO 695 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	322	1993	SUIT FOR PREPUTAL INJUNCTION	SHRI S.V. BABBAR	SHRI PRAMOD KUMAR	SH. GORAKH NATH PANDEY CJ.	3/1/2005	SINE-DIE	695 ND
187	GO NO 696 ND ATACHED WITH 697	CENTRAL DIST.	CIVIL SUIT	M-19	2005		NAND KISHORE	RESIDENT COMMISSSEIONER	SH. VIDYA PRAKASH CJ.	3/4/2005	DISMISSED	696 ND
188	GO NO 697 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	13	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	NAND KISHORE SHARMA	RESIDENT COMMISSSEIONER	SH. VIDYA PRAKASH CJ.	3/7/2005	DISMISSED DEFAULT	697 ND
189	GO NO 698 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	249	2003	SUIT FOR RECOVERY	Yosun Singapore Pte Ltd.	M/s Supercom Memories Pvt. Ltd.	SH. S.S. MALHOTRA CJ.	3/18/2005	WITHDRAWN	698 ND
190	GO NO 699 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	406	1993	SUIT FOR DECLERATION AND PERMANENT INJUNCTION	Shri Basant Kumar Thakur	SWAMI DHURNIDER BRAHMCHARI	SH. S.S. MALHOTRA CJ.	3/28/2005	WITHDRAWN	699 ND
191	GO NO 700 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	240	2000	SUIT FOR RENDITION OF ACCOUNTS	SH. ROMESH SHARMA	SH. AJAY NAYAR	SH. S.S. MALHOTRA CJ.	3/29/2005	SINE-DIE	700 ND
192	GO NO 701 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	55	2005		Sushil Kumar	Delhi Nagrik Sehkari Bank Limited	SH. J.P. NARAYAN CJ.	3/24/2005	REJECTED	701 ND
193	GO NO 702 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	24	2005	SUIT FOR PERMANENT INJUNCTION	SH. KULDEEP PANDIT	M/S. JAAP FINANCE & INVESTMENT PVT. LTD.	SH. SANJAY BANSAL CJ.	3/1/2005	DISMISSED	702 ND
194	GO NO 703 A ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	14	2005	SUIT FOR RECOVERY	CANARA BANK	M/S NIWI CERAMICS	SH. SANJAY BANSAL CJ.	3/14/2005	COMPRO MISED	703 A ND
195	GO NO 703 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	461	2004	SUIT FOR PERMANENT INJUNCTION	KAPOOR SINGH	THE NCT OF DELHI	SH. TARUN KUMAR SAHRAWAT CJ.	3/2/2005	DISMISSED DEFAULT	SSDE
196	GO NO 706 A ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	964	2002	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	M/S TRANS ASIAN COMMUNICATIONS	SH. GAUTAM MANAN CJ.	3/28/2005	D.N.P	706 A ND

197	GO NO 707 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	190	2005	Suit for Declaration, Mandatory and Perpetual Injunction	Hotel Corporation of India	Centaur Hotel Employees Union	SH. GAUTAM MANAN CJ.	3/29/2005	DISPOSED	SED
198	GO NO 709 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	479	2004	SUIT FOR PERMANENT INJUNCTION	SHRI RAJIV GUPTA	M/S. BELTEK CANADIAN WATER LIMITED	SH. GAUTAM MANAN CJ.	3/22/2005	DISMISSED DEFAULT	SSED DE
199	GO NO 710 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	641	2002	SUIT FOR RECOVERY	M/s. Al Fab Engineering Pvt. Ltd.	Sh. Anil Kumar Jain	SH. GAUTAM MANAN CJ.	3/23/2005	DECREED	ED
200	GO NO 751 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	46	1998	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI P.N. GUPTA	M/S. ANSAL HOUSING AND CONSTRUCTION LT.	SH. VIPIN KUMAR RAI CJ.	3/28/2005	DISMISSED	SSED
201	GO NO 752 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	512	1989	Suit for Possession, Damages and Permanant Injunction	Raj Bala	Shri Surinder Kumar	SH. SANJAY BANSAL CJ.	3/29/2005	DISMISSED	SSED
202	GO NO 753 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	15	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SANTOSH SHARMA	BHIM SINGH	SH. RAJ KUMAR TRIPATHI CJ.	3/31/2005	DISMISSED	SSED
203	GO NO 754 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	323	2003	SUIT FOR PERMANENT INJUNCTION	SMT. USHA SHARMA	SMT. VANDANA PATHAK	SH. VIPIN KUMAR RAI CJ.	3/10/2005	COMPROMISED	OMISED
204	GO NO 755 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	13	2003	SUIT FOR RECOVERY	State Bank of India	Shri Irshad Ahmad	SH. VIPIN KUMAR RAI CJ.	3/9/2005	DECREED	ED
205	GO NO 756 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-01	1998		SHRI TEJ PRATAP VERMA	SHRI MISHRI LAL	SH. VINAY SINGHAL CJ.	3/4/2005	SINE-DIE	DIE
206	GO NO 757 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	M-01	1999	SUIT FOR RECOVERY	SHRI TEJ PRATAP VERMA	SHRI MISHRI LAL	SH. VINAY SINGHAL CJ.	3/4/2005	SINE-DIE	DIE
207	GO NO 004 ND ATTACHED WITH 802	CENTRAL DIST.	CIVIL SUIT	M-11	2005		SMT. SUSHILA RANI KHOSLA	SUNITA DHANANJAYAN	SH. RAJKUMAR CJ.	12/12/2005	D.N.P	
208	GO NO 759 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	536	1990	SUIT FOR PERMANENT INJUNCTION	JOGINDER PAL	NOOR JAHAN	SH. SANJAY BANSAL CJ.	3/21/2005	COMPROMISED	OMISED
209	GO NO 760 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	M-18	1992	SUIT FOR PERMANENT INJUNCTION	JOGINDER PAL	NOOR JAHAN	SH. SANJAY BANSAL CJ.	3/21/2005	D/W	
210	GO NO 761 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	616	2002	SUIT FOR RECOVERY	CENTRAL BANK OF INDIA	M/S D. GHAZZAL & CO.	SH. SANJAY BANSAL CJ.	3/21/2005	DISMISSED	SSED

211	GO NO 763 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	351	2001	SUIT FOR PERMANENT INJUNCTION	SMT. SAROJ AGGARWAL	SH. NARSINGH NIMBHAL	SH. SANJAY BANSAL CJ.	3/22/2005	D/W	
212	GO NO 765 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	587	2002	SUIT FOR RECOVERY	DR. C.D. PRASAR	SHRI J.B. KUCHAL	SH. SANJAY BANSAL CJ.	3/28/2005	DISMISSED	SSED
213	GO NO 766 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	120	2004	SUIT FOR RECOVERY	M/S. SUNRISE FREIGHT FORWARDERS PVT. LTD.	M/S. NULON IMPEX LIMITED	SH. SANJAY BANSAL CJ.	3/29/2005	COMPRO MISED	OMISE D
214	GO NO 767 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	275	2003	SUIT FOR MANDATORY INJUNCTION AND PERMANENT INJUNCTION	Dr. M.J. Nayar	Shri Shiv Dass Nayar	SH. SANJAY BANSAL CJ.	3/31/2005	DISMISSED DEFAULT	SSED DE
215	GO NO 771 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	247	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	MOHD NABI	BSES (BOMBAY SUBURBAN ELECTRICITY SUPPLY)	SH. MANOJ KUMAR CJ.	3/23/2005	DISMISSED	SSED
216	GO NO 772 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	150A	2004	SUIT FOR INJUNCTION	SHRI KEWAL SINGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/2/2005	D/W	
217	GO NO 773 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	67	2002	SUIT FOR PERMANENT INJUNCTION	MRS. NARBADA GUPTA	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/7/2005	DISMISSED	SSED
218	GO NO 774 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	493	2001	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SH. AVTAR SINGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/31/2005	DISPOSED	SED
219	GO NO 775 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	397	2001	SUIT FOR INJUNCTION	SHRI SUDHIR KUMAR GUPTA	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/15/2005	DECREED	ED
220	GO NO 776 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	179	2000	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SMT. GAYATRI SHARMA	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/19/2005	DECREED	ED
221	GO NO 777 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	676	2001	SUIT FOR DECLARATION. MANDATORY AMD PERMANENT INJUNCTION	SHRI CHAND RAM	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/17/2005	DISMISSED	SSED
222	GO NO 778 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1026	1997	SUIT FOR PERMANENT INJUNCTION	SH. RAMESHWAR DASS GUPTA	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/14/2005	DECREED	ED
223	GO NO 780 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	394	2002	SUIT FOR RECOVERY OF POSSESSION	SMT. KRISHNA BATRA	M/S SINCLAIRS HOTELS & TRANSPORTATION LIMITED	SH. MANISH YADUVANSHI CJ.	3/17/2005	DISMISSED	SSED

224	GO NO 781 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	50	2005	SUIT FOR DECLARATION & PERMANENT INJUNCTION	SMT. URMILA DEVI	SH. KAMAL LAL	SH. MANISH YADUVANSHI CJ.	3/18/2005	COMPRO MISED	OMISE D
225	GO NO 782 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	268	1994	SUIT FOR DECLARATION, MANDATORY INJUNCTION AND PERMANENT INJUNCTION	SHRI V.N. PURI	DELHI GOLF CLUB LTD.	SH. GORAKH NATH PANDEY CJ.	3/17/2005	D/W	
226	GO NO 783 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	117	2005	SUIT FOR PERMANENT INJUNCTION	Rahul Gupta	Smt. Vidyawati	SH. GORAKH NATH PANDEY CJ.	3/21/2005	D/W	
227	GO NO 784 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	201	2003	SUIT FOR RECOVERY	M/S. KITCHEN APPLIANCES INDIA LTD.	M/S BETTER DEALS ELECTRONICS (P) LTD.	SH. GORAKH NATH PANDEY CJ.	3/23/2005	DECREED	ED
228	GO NO 785 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	111	2005	SUIT FOR PERMANENT INJUNCTION	O.P. Arora	M/s. Excellent Land Developers (P) Ltd.	SH. GORAKH NATH PANDEY CJ.	3/1/2005	REJECTED	TED
229	GO NO 786 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	67	2005	SUIT FOR THE PURPOSES	SH. T.C. BEDI	SH. VIJAY KUMAR	SH. GORAKH NATH PANDEY CJ.	3/21/2005	DECREED	ED
230	GO NO 787 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	20756	2005	SUIT FOR RECOVERY	MESSRS. AERO LINE	MESSRS. REFCO AND WESSAMAT AP-PLIANCES LIMITED	SH. GORAKH NATH PANDEY CJ.	3/1/2005	DECREED	ED
231	GO NO 788 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	965	1995	SUIT FOR RECOVERY	Ramjas Foundation	SMT. SHARVANI DEVI	SH. GORAKH NATH PANDEY CJ.	3/5/2005	SINE-DIE	DIE
232	GO NO 789 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	204	2000	SUIT FOR DECLARATION	Shri Ram Kishan Saini	Shri Mir Singh	SH. RAKESH PANDIT CJ.	3/3/2005	DECREED	ED
233	GO NO 790 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	109	2002	SUIT FOR RECOVERY	M/S ENERGY CONSERVATION & PROJECT ENGINEERS	M/S HINDUSTAN KOKOKU WIRE LTD.	SH. RAKESH PANDIT CJ.	3/28/2005	DISMISSE D	SSED
234	GO NO 791 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1	1999	SUIT FOR PERMANENT INJUNCTION	SHRI PARAMJIT SINGH KANWAR	SHRI JAGMOHAN SINGH	SH. ANIL KUMAR CJ.	3/14/2005	DISMISSE D DEFAULT	SSED DE
235	GO NO 792 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	528	1996	SUIT FOR RECOVERY	Air India Ltd.	M/s. Exports House	SH. ANIL KUMAR CJ.	3/22/2005	DISMISSE D DEFAULT	SSED DE

236	GO NO 793 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	868	1991	SUIT FOR RECOVERY	THE DEFENCE SERVICE OFFICERS WELFARE FUND ARMED FORCES HEADQUARTERS	COL. R.C. RAWAT	SH. ANIL KUMAR CJ.	3/30/2005	DECREED	ED
237	GO NO 794 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	89	2004	SUIT FOR RECOVERY	MOHINI FINANCE COMPANY	SHRI GURMEET SINGH KHURANA	SH. ANIL KUMAR CJ.	3/22/2005	DECREED	ED
238	GO NO 795 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	57	2004	SUIT FOR RECOVERY	State Bank Of Bikaner & Jaipur	SH. RAJEEV JUNEJA	SH. ANIL KUMAR CJ.	3/15/2005	DECREED	ED
239	GO NO 796 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	224	2003	SUIT FOR PERMANENT INJUNCTION	MS. SOPHY JOHN	SMT. JOGINDER KAUR	SH. ANIL KUMAR CJ.	3/3/2005	COMPRO MISED	OMISE D
240	GO NO 797 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	163	2002	SUIT FOR RECOVERY	State Bank of India	SHRI PREM CHAND	SH. ANIL KUMAR CJ.	3/28/2005	DECREED	ED
241	GO NO 798 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	162	2002	SUIT FOR RECOVERY	State Bank of India	SHRI NARESH GAIROLA	SH. ANIL KUMAR CJ.	3/28/2005	DECREED	ED
242	GO NO 799 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	29	2004	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	SH. DEBASHISH TAT	SH. ANIL KUMAR CJ.	3/14/2005	DECREED	ED
243	GO NO 800 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-27	2004		Shri Sushil Berry	Shri Ramesh Tirkha	Ms. Vrinda kumari CJ.	3/11/2005	SINE-DIE	DIE
244	GO NO 801 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	68	2004	Suit for Decree of Declaration & Permanent Injunction	Smt. Habiba Dehlvi	Shree Nasir Zaki	SH. VIPIN KUMAR RAI CJ.	3/14/2005	ALLOWED	ED
245	GO NO 802 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	239	2003	SUIT FOR RECOVERY OF POSSESSION	SMT. SUSHILA RANI KHOSLA	SMT. SUNITA DHANAJAYAN	SH. RAJ KUMAR CJ.	3/19/2005	DECREED	ED
246	227 WD HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	###	2016	SUIT FOR RECOVERY	SH. JAGLAL SHAH	SH. HARENDER SHAH	DR. PANKAJ SHARMA CJ.	11/13/2017	DECREED	227 WD
247	GO NO 525 ND ATTACHED WITH 826	CENTRAL DIST.	CIVIL SUIT	M-17	2005		DIDDAR SINGH	TARA CHAND	SH. RAKESH PANDIT CJ.	10/3/2005	DISPOSED	SED
248	GO NO 803 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	553	2002	SUIT FOR RECOVERY	SH. ASJAD KHAN	SHAKTI TOURIST COMPLEX LIMITD	SH. RAJ KUMAR CJ.	3/3/2005	DECREED	ED
249	GO NO 804 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	315	1997	SUIT FOR MANDATORY INJUNCTION & PERMANENT INJUNCTION	SHRI SANT RAM	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/31/2005	DECREED	ED

250	GO NO 805 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	713	1998	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SHRI DHARAM VIR RANA	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/29/2005	DISMISSED	SSED
251	GO NO 806 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	495	1998	SUIT FOR DAMAGES, PERMANENT & MANDATORY INJUNCTION	SH. SHARWAN KUMAR GUPTA	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/19/2005	DECREED	ED
252	GO NO 807 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	164	1999	SUIT FOR PERPETUAL INJUNCTION AND DECLARATION	SMT. SHIRIN RATHORE	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/29/2005	DECREED	ED
253	GO NO 808 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	320	2000	Suit for declaration and Perpetual injunction	RAJINDER SINGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/24/2005	SETTELD	LD
254	GO NO 809 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	868	1999	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SAYA TRADING CO.	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/23/2005	DECREED	ED
255	GO NO 810 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	321	2000	Suit for declaration and Perpetual injunction	RAJINDER SINGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/24/2005	SETTELD	LD
256	GO NO 811 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	576	2001	SUIT FOR PERMANENT INJUNCTION	SHRI RAJESH JAIN	SMT. SUDERSHAN ARORA	SH. MANOJ KUMAR CJ.	3/21/2005	DISMISSED	SSED
257	GO NO 812 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	101	2005	SUIT FOR PERMANENT INJUNCTION AND MENDATORY INJUNCTION	Rajiv Kumar	Narender Singh Chahal	SH. MANOJ KUMAR CJ.	3/28/2005	REJECTED	TED
258	GO NO 813 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	448	1998	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI VINOD KUMAR	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/24/2005	D/W	
259	GO NO 814 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	682	2001	SUIT FOR PERMANENT INJUNCTION	SH. JAGBIR SINGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/11/2005	DISMISSED	SSED
260	GO NO 815 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1215	1999	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Sh. Devinder Rana	North Delhi Power Ltd	SH. MANOJ KUMAR CJ.	3/19/2005	RETURNE D	NED

261	GO NO 816 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	208	1996	SUIT FOR PERMANENT INJUNCTION	Shri Umed Singh	DELHI DEVELOPMENT AUTHORITY	SH. MANOJ KUMAR CJ.	3/31/2005	DISMISSED	SSED
262	GO NO 817 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	90	2005	SUIT FOR INJUNCTION	SHRI PUSHPANDER GAUBA	DELHI DEVELOPMENT AUTHORITY	SH. MANOJ KUMAR CJ.	3/24/2005	D/W	
263	GO NO 818 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	382	2004	SUIT FOR MANDATORY & PERMANENT INJUNCTION	Suresh Bhardwaj	BSES Rajdhani Power Limited	SH. MANOJ KUMAR CJ.	3/28/2005	DISMISSED	SSED
264	GO NO 819 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	540	2003	SUIT FOR PERMANENT INJUNCTION	SHRI RAJ KUMAR	MAHAVIR SINGH	SH. MANOJ KUMAR CJ.	3/31/2005	DISMISSED	SSED
265	GO NO 820 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	89	2005	SUIT FOR PERMANENT INJUNCTION	SHRI (DR.) P.C. KALRA	DELHI DEVELOPMENT AUTHORITY	SH. MANOJ KUMAR CJ.	3/24/2005	D/W	
266	GO NO 823 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	533	1995	SUIT FOR RECOVERY	M/S. UPHAR TRADING & CHIT FUND (I) PVT. LTD.	SMT. KAMLESH GUPTA	SH. GORAKH NATH PANDEY CJ.	3/11/2005	SINE-DIE	DIE
267	GO NO 824 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-37	2004	SUIT FOR RECOVERY	M/S L.D. NAYAR AND SONS	SHRI GURDIAL SHARMA PROPRIETOR	SH. GORAKH NATH PANDEY CJ.	3/11/2005	SINE-DIE	DIE
268	GO NO 825 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-7	2004	SUIT FOR RECOVERY	SH. BALJIT SINGH BEDI	THE CHAIRMAN, UPRAS VIDYALYA	SH. RAJESH KUMAR GOEL CJ.	3/10/2005	SATISFIED	FIED
269	GO NO 826 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	411	2000	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SH. DIDDAR SINGH	SH. TARA CHAND	SH. RAKESH PANDIT CJ.	3/22/2005	DISMISSED DEFAULT	SSED DE
270	GO NO 827 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	35	2003	SUIT FOR RECOVERY	Mr. Manish Jain	Mr. Sunil Kapoor	SH. BALWANT RAI CJ.	3/24/2005	DISMISSED DEFAULT	SSED DE
271	GO NO 828 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-17	2002		PARTAP CHIT & TRADING (P) LTD.	MRS. POONAM DEVI	SH. BALWANT RAI CJ.	3/24/2005	SATISFIED	FIED
272	GO NO 829 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-15	2004	SUIT FOR RECOVERY	SMT. ASHU KHERA	M/S. TIDE POWER GENSETS (P) LTD.	SH. BALWANT RAI CJ.	3/24/2005	DISMISSED DEFAULT	SSED DE
273	GO NO 830 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-07	2004	SUIT FOR RECOVERY	M/S NEW SAINI TENT HOUSE	SHRI GAGAN MYNE	SH. BALWANT RAI CJ.	3/24/2005	DISMISSED DEFAULT	SSED DE

274	GO NO 831 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-27	2003		M/s R.K.Gupta & Associate	M/s National Building Construction Corporation	SH. BALWANT RAI CJ.	3/4/2005	SATISFIED	FIED
275	GO NO 832 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-60	2004		Shri S.L. Chopra	Shri Rakesh Soni	SH. BALWANT RAI CJ.	3/4/2005	SATISFIED	FIED
276	GO NO 833 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-20	2004	SUIT FOR RECOVERY	SH. BARUN JAIN	SH. KULDEEP SINGH	SH. BALWANT RAI CJ.	3/4/2005	DISMISSED DEFAULT	SSED DE
277	GO NO 834 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-57	2004		Shri Bharat Bhushan	Shri Anoop Kumar Ujha	SH. BALWANT RAI CJ.	3/4/2005	SATISFIED	FIED
278	GO NO 835 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-8	2004	SUIT FOR RECOVERY	PUNJAB & SIND BANK	MS. SUSHIL KUMARI SHARMA	SH. BALWANT RAI CJ.	3/11/2005	SINE-DIE	DIE
279	GO NO 837 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-75	2003		Smt. Rukmani Devi	Shri. Ram Prashad	SH. GAUTAM MANAN CJ.	3/14/2005	COMPRO MISED	OMISED
280	GO NO 838 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-17	2005	SUIT FOR RECOVERY	SH. HANS KUMAR	M/s Mudra Electronics Pvt. Ltd.	SH. GAUTAM MANAN CJ.	3/4/2005	SATISFIED	FIED
281	GO NO 839 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-442	2002	SUIT FOR RECOVERY	SHRI ASHOK KUMAR MARWAH	SHRI KULWANT SINGH	SH. GAUTAM MANAN CJ.	3/4/2005	SATISFIED	FIED
282	GO NO 840 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-74	2004	SUIT FOR RECOVERY OF POSSESSION	MRS. AVNEET BEDI	M/S HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED	SH. GAUTAM MANAN CJ.	3/4/2005	SATISFIED	FIED
283	GO NO 841 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	92	2002	Suit for possession and mandatory injunction	The New Friends Copperative House	Smt Santokhi	SH. GAUTAM MANAN CJ.	3/4/2005	SATISFIED	FIED
284	GO NO 842 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-51	2003	SUIT FOR RECOVERY OF POSSESSION	SHRI SUBHASH CHANDER RISHI	INDIAN OIL CORPORATION LIMITED	MS. GEETANJLI GOEL CJ.	3/4/2005	DISMISSED DEFAULT	SSED DE
285	GO NO 843 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-159	2002		M/S A.R. CHADHA & CO.	M/s Head Star Advertisement Pvt. Ltd.	MS. GEETANJLI GOEL CJ.	3/11/2005	SATISFIED	FIED
286	GO NO 844 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-113	2002		Bharat Petroleum Corporation Limited	SHRI SOHAN LAL	SH. GAUTAM MANAN CJ.	3/4/2005	SATISFIED	FIED
287	GO NO 845 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	92	2003	SUIT FOR RECOVERY	Shri Nakul Bir Sawhney	Smt. Usha Sahn	SH. DEVENDRA KUMAR JANGLA CJ.	3/1/2005	DECREED	ED
288	GO NO 846 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	383	2002	SUIT FOR RECOVERY	MRS. KANTA BHATIA	SH. ARUN K. SODHANI	SH. VIPIN KUMAR RAI CJ.	3/30/2005	DECREED	ED

289	GO NO 847 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-1	2004	SUIT FOR RECOVERY	BANK OF MAHARASHTRA	SHRI SADHAN KUMAR ACHARYA	SH. SANJAY BANSAL CJ.	3/4/2005	SINE-DIE	DIE
290	GO NO 848 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-7	2004	SUIT FOR RECOVERY	RAMCO SYSTEMS LIMITED	M/S VIABLE INFORMATION SYSTEM	SH. SANJAY BANSAL CJ.	3/11/2005	D.N.P	
291	GO NO 850 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-33	2002	SUIT FOR RECOVERY	SHRI SHAILESH JAIN	M/S. MONTARI INDUSTRIES LTD.	SH. SANJAY BANSAL CJ.	3/30/2005	SATISFIED	FIED
292	GO NO 851 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	96	2007	Suit for mandatory injunction	UMED SINGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR CJ.	3/17/2005	DISMISSED	SSED
293	GO NO 894 ND ATTACHED WITH 845	CENTRAL DIST.	CIVIL SUIT	M-18	2005		Shri Nakul Bir Sawhney	Smt. Usha Sahni	SH. DEVENDRA KUMAR JANGLA CJ.	4/20/2005	D/W	
294	GO NO 255 ND ATTACHED WITH 879	CENTRAL DIST.	CIVIL SUIT	M-54	2006	SUIT FOR RECOVERY of possession	VEENA DEVI JAIN	rites	SH. RAKESH PANDIT CJ.	3/23/2006	DISMISSED	SSED
295	GO NO 433 ND ATTACHED WITH 859	CENTRAL DIST.	CIVIL SUIT	M-144	2006		Om Parkash Bansal and Sons.	M/s Sambhi Furnitures House	SH. SATISH KUMAR ARORA CJ.	1/29/2007	DISMISSED	SSED
296	GO NO 486 ND ATTACHED WITH 865	CENTRAL DIST.	CIVIL SUIT	M-1	2005		K.G.Khanna	The State	SH. V.K. GOEL CJ.	11/16/2005	DISMISSED DEFAULT	SSED DE
297	GO NO 852 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	54	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Sh. Mukul Gupta	M/s. Standard Chartered Bank ,	SH. VIPIN KUMAR RAI CJ.	3/17/2005	DISMISSED DEFAULT	SSED DE
298	GO NO 853 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	39	2003		M/S TRUE LINK FINANCE LIMITED	SH PHERA RAM BHATTI	SH. BALWANT RAI CJ.	3/11/2005	SATISFIED	FIED
299	GO NO 854 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	37	2002		Shri V.K. Sharma	SMT. K. PASWAN	SH. SANJEEV KR. SINGH CJ.	3/11/2005	DISMISSED DEFAULT	SSED DE
300	GO NO 855 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	636	2002	SUIT FOR MANDATORY INJUNCTION	SHIV KUMAR	KRISHAN KUMAR	SH. SAMEER BAJPAI CJ.	3/2/2005	DECREED	ED
301	GO NO 856 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	M-52	2004		SHIV KUMAR	KRISHAN KUMAR	SH. SAMEER BAJPAI CJ.	3/2/2005	DISMISSED	SSED
302	GO NO 857 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	385	1996	SUIT FOR RECOVERY of possession	M/S. RAMJAS FOUNDATION	SHRI HARBHAJAN SINGH	SH. GORAKH NATH PANDEY CJ.	3/5/2005	SINE-DIE	DIE
303	GO NO 858 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	3	2002	SUIT FOR PERMANENT INJUNCTION	AMAR TANEJA	AMARJEET SINGH PAHWA	SH. GORAKH NATH PANDEY CJ.	3/19/2005	DISPOSED	SED

304	GO NO 859 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	226	2003	SUIT FOR RECOVERY	M/s Om Prakash Bnsal & Sons	M/s Sambhi Furnitures House	SH. GORAKH NATH PANDEY CJ.	3/1/2005	DECREED	ED
305	GO NO 860 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	142	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH. BHUSHAN KUMAR	SH. GORAKH NATH PANDEY CJ.	3/22/2005	SINE-DIE	DIE
306	GO NO 861 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	8	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI NEERAJ KANSAL	Shri Krishan Lal Bajaj	SH. GORAKH NATH PANDEY CJ.	3/24/2005	DISPOSED	SED
307	GO NO 862 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	M-63	1998		MADAN MOHAN TANWAR	RAKESH	SH. GORAKH NATH PANDEY CJ.	3/19/2005	DISMISSED	SSED
308	GO NO 863 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	54	1998	SUIT FOR PERPUTAL INJUNCTION	MADAN MOHAN TANWAR	RAKESH	SH. GORAKH NATH PANDEY CJ.	3/19/2005	DECREED	ED
309	GO NO 865 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	556	1999		SHRI KRISHAN GOPAL KHANNA	THE STATE	SH. V.K. GOEL CJ.	3/21/2005	DISPOSED	SED
310	GO NO 866 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	439	2002	SUIT FOR POSSESSION	Sh. Subhash Chand Mehra	M/S Dee Pharmatex International (P) Ltd.	SH. S.S. MALHOTRA CJ.	3/4/2005	DISMISSED DEFAULT	SSEDE
311	GO NO 867 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	54	2004		M/s D. D. INDUSTRIES	MR. RANJIV KAPOOR	SH. S.S. MALHOTRA CJ.	3/4/2005	SATISFIED	FIED
312	GO NO 868 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-467	2002	SUIT FOR RECOVERY	PUNJAB & SIND BANK	SMT. RANJU GULATI	SH. S.S. MALHOTRA CJ.	3/4/2005	SINE-DIE	DIE
313	GO NO 869 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	248	2001	SUIT FOR PERMANENT INJUNCTION	Bijendra @Vijendra Kumar	Gulab Prasad	SH. VIPIN KUMAR RAI CJ.	3/9/2005	COMPROMISED	OMISED
314	GO NO 870 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	487-02	2001	SUIT FOR RECOVERY	POORNIMA ARORA	SHRI ANIL JAIN	SH. VIPIN KUMAR RAI CJ.	3/24/2005	REJECTED	TED
315	GO NO 871 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	303	2003	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	SHRI MANJIT SINGH	SHRI HARDEEP SINGH	SH. VIPIN KUMAR RAI CJ.	3/30/2005	D.N.P	
316	GO NO 872 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1005	1996	SUIT FOR PERMANENT INJUNCTION	M/S. TIRATH RAM AHUJA (P) LTD.	NEW DELHI MUNICIPAL COMMITTEE	SH. S.S. MALHOTRA CJ.	3/7/2005	D/W	
317	GO NO 873 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	862	1999	SUIT FOR MANDATORY AND PERPUTAL INJUNCTION	SH. OM PRAKASH CHOPRA	SH. LAXMAN DASS ARORA	MS. RAVINDER BEDI CJ.	3/3/2005	DISMISSED	SSED
318	GO NO 874 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-9	2005		SMT. BALWINDER KAUR	SMT. NIRMAL SINGH VIRDHI	SH. GAUTAM MANAN CJ.	3/4/2005	WITHDRAW	RAW

319	GO NO 875 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-42	2004		M/S SHREE VIJAYA FABRICS	SHRI BHARAT KAPOOR	SH. MANISH YADUVANSHI CJ.	3/11/2005	SATISFIED	FIED
320	GO NO 876 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	138	2000	SUIT FOR PERMANENT INJUNCTION	Jagdish Plastic Industries	Municipal Corporation of Delhi (D.E.S.U.)	MS. RAVINDER BEDI CJ.	3/2/2005	DECREED	ED
321	GO NO 877 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1671	1994	SUIT FOR PERMANENT INJUNCTION	SH. AKHILESH K. SINHA	MRS. LEELA LUTHRA	MS. RAVINDER BEDI CJ.	3/28/2005	DISMISSED D DEFAULT	SSED DE
322	GO NO 878 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	969	1993	SUIT FOR PERMANENT INJUNCTION	Shri Tiger Singh	Delhi Electilc Supply Undertaking	MS. RAVINDER BEDI CJ.	3/7/2005	DECREED	ED
323	GO NO 879 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	267	2002	SUIT FOR RECOVERY OF POSSESSION	Mrs.Veena Devi Jain	M/S Rail India Technical & Economic Services Limited	SH. AJAY GUPTA CJ.	3/7/2005	COMPRO MISED	OMISE D
324	GO NO 880 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	438	2004	SUIT FOR PERMANENT INJUNCTION	Shri Duli Chand	Shri Abdul Mazid	SH. DEVENDRA KUMAR CJ.	3/7/2005	COMPRO MISED	OMISE D
325	GO NO 881 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	145	2004	SUIT FOR RECOVERY	State Bank of India	Shri Sunil Kumar Aggarwal	SH. DEVENDRA KUMAR CJ.	3/30/2005	DECREED	ED
326	GO NO 882 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	200	2004	SUIT FOR RECOVERY	M/S DHIRAJ AGENCIES	M/S PRIYANKA POLYSPRAYERS	Ms. Vrinda kumari CJ.	3/28/2005	DISMISSED D	SSED
327	GO NO 883 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	120	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	ABASKAR CONSTRUCTION (P) LTD.	NEW DELHI MUNICIPAL CIMITTEE	MS. RAVINDER BEDI CJ.	3/1/2005	DECREED	ED
328	GO NO 884 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-283	2002		CANARA BANK	SHRI BRIJ MOHAN GUPTA	SH. RAJESH KUMAR GOEL CJ.	3/11/2005	SETTELD	LD
329	GO NO 885 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	16	2000	SUIT FOR RECOVERY	Shri Kewal Krishan	M/S Phoenix international Limited	SH. ANIL KUMAR CJ.	3/17/2005	DECREED	ED
330	GO NO 886 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	406	1998	SUIT FOR PERMANENT INJUNCTION	SMT UMA DEVI	NARAIN	SH. ANIL KUMAR CJ.	3/3/2005	DECREED	ED
331	GO NO 887 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	398	1996	SUIT FOR RECOVERY OF POSSESSION	M/S Ramjas Foundation	SMT. NIRMALA DEVI	SH. GORAKH NATH PANDEY CJ.	3/5/2005	SINE-DIE	DIE
332	GO NO 888 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	146	2002	SUIT FOR RECOVERY	SHRI RAM DEV SHARMA	SHRI K.L. DUTTA	SH. GORAKH NATH PANDEY CJ.	3/5/2005	DECREED	ED

333	GO NO 107 ND ATTACHED WITH 899	CENTRAL DIST.	CIVIL SUIT	M-63-06	2005	SUIT FOR RECOVERY	SHRI MANMEET SINGH POPLI	THE HONGKONG AND SHANGHAI BANKING CORPORATION LTD	SH. VIPIN KUMAR RAI CJ.	7/1/2006	DISMISSED	SSED
334	GO NO 405 ND ATTACHED WITH 889	CENTRAL DIST.	CIVIL SUIT	441	1999	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Shri Raj Karan	State of Delhi	MS. RAVINDER BEDI CJ.	11/9/2005	DISMISSED	SSED
335	GO NO 889 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	M-11	1999	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Shri Raj Karan	State of Delhi	MS. RAVINDER BEDI CJ.	3/11/2005	DISMISSED DEFAULT	SSED DE
336	GO NO 890 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	532	2002	SUIT FOR RECOVERY	SURAJ BALI	RAM RAJ MAURYA	SH. RAGHUBIR SINGH CJ.	3/19/2005	DECREED	ED
337	GO NO 891 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	55	2003	SUIT FOR PERMANENT INJUNCTION	SH. HARISH KUMAR ANAND	SMT. SAROJ CHAWLA	SH. LOKESH KUMAR SHARMA CJ.	3/9/2005	DISMISSED	SSED
338	GO NO 892 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	1026	2002	SUIT FOR RECOVERY	M/s Forbes Gokak Ltd	M/S Audio Voice (i) Pct Ltd	SH. RAJESH KUMAR GOEL CJ.	3/4/2005	DECREED	ED
339	GO NO 893 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-03	2003	SUIT FOR RECOVERY	Sh. R.M. Bajaj	SH.K.M. SINGH	SH. ANIL KUMAR CJ.	3/29/2005	DISPOSED	SED
340	GO NO 894 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	67	1996		SHRI A.N. PURI	SHRI ISH KUMAR PURI	SH. ANIL KUMAR CJ.	3/4/2005	SINE-DIE	DIE
341	GO NO 895 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	24	2004	SUIT FOR RECOVERY	SH. S.K. BHOWAL ROY	SH. PROBAL ROY	SH. ANIL KUMAR CJ.	3/4/2005	SATISFIED	FIED
342	GO NO 896 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-16	2003	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	SH. G.S. RAO	SH. ANIL KUMAR CJ.	3/4/2005	SINE-DIE	DIE
343	GO NO 897 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	484	2004	SUIT FOR RECOVERY	THE HONGKONG AND SHANGHAI BANKING CORPORATION LTD	MR. ANIL SHARMA	SH. VINAY SINGHAL CJ.	3/4/2005	DECREED	ED
344	GO NO 898 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	528	2002	SUIT FOR RECOVERY	Sh. Deepak Dewan	M/s TCAM	SH. VINAY SINGHAL CJ.	3/1/2005	DISMISSED	SSED
345	GO NO 899 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	409	2004	SUIT FOR RECOVERY	THE HONGKONG AND SHANGHAI BANKING CORPORATION LTD	MR. MANMEET SINGH POPLI	SH. TARUN KUMAR SAHRAWAT CJ.	3/7/2005	DECREED	ED
346	GO NO 900 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	202	1999	SUIT FOR RECOVERY	MEDIA TRANSASIA INDIA LTD.	ALNISHA SOFTWARE INTERNATIONAL PVT. LTD.	SH. ANIL KUMAR CJ.	3/9/2005	DECREED	ED

347	GO NO 901 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	546	2002	SUIT FOR RECOVERY OF POSSESSION	MRS. HARBANS SETHI	SMT. INDU VOHRA	SH. RAGHUBIR SINGH CJ.	3/4/2005	DISMISSED	SSED
348	GO NO 902 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	263	1996	SUIT FOR RECOVERY	Shri Arun Bhatia	M/s Salvania Laxman Pvt. Ltd	SH. ANIL KUMAR CJ.	3/10/2005	DECREED	ED
349	GO NO 903 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	861	1991	SUIT FOR RECOVERY	SHRI SANJEEV GOYAL	MR. SANT SINGH MARWAHA	SH. ANIL KUMAR CJ.	3/14/2005	DISMISSED DEFAULT	SSED DE
350	GO NO 904 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	135	2001	SUIT FOR PERMANENT INJUNCTION	Shri Ravi Shankar Verma	Shri Onkar Singh Rana	SH. ANIL KUMAR CJ.	3/16/2005	DECREED	ED
351	GO NO 905 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	395	1995	SUIT FOR RECOVERY	M/S CHAWLA BUILDERS	POONAM BAHL	SH. ANIL KUMAR CJ.	3/18/2005	DECREED	ED
352	GO NO 907 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	480	1992	SUIT FOR PERMANENT INJUNCTION	SHRI PARMOD KUMAR SHARMA	CHAIRMAN, INDIA TOURISM DEVELOPMENT CORPORATION	SH. ANIL KUMAR CJ.	3/28/2005	DISMISSED DEFAULT	SSED DE
353	GO NO 908 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	156	2004	SUIT FOR RECOVERY	SHRI ARJUN CHAND KHANDUJIA	SHRI SATBIR SINGH YADAV	MS. GEETANJLI GOEL CJ.	3/14/2005	DECREED	ED
354	GO NO 909 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-139	2002		DELHI STATE INDL. DEVELOPMENT CORP. LTD	SH. NARESH KOHLI	SH. NAVEEN ARORA CJ.	3/11/2005	SINE-DIE	DIE
355	GO NO 910 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-35	2004	SUIT FOR RECOVERY OF POSSESSION	MISS INDU DAS GUPTA	SHRI TARUN KUMAR BAKSHI	SH. NAVEEN ARORA CJ.	3/11/2005	SINE-DIE	DIE
356	GO NO 911 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	EX-124	2002	SUIT FOR RECOVERY	MADAN LAL	ROSHAN LAL	SH. NAVEEN ARORA CJ.	3/18/2005	WITHDRAW	RAW
357	GO NO 912 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	79	2004	SUIT FOR MANDATORY INJUNCTION	M/S. RAUNAQ AUTOMATIVE COMPONENTS LIMITED	R.T. MOTORS PRIVATE LIMITED	SH. NARESH KUMAR CJ.	3/10/2005	DECREED	ED
358	GO NO 913 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	209	2004	SUIT FOR RECOVERY	M/S ICICI Bank Limited.	Mr. Abdul Mazid Maroon	SH. PRASHANT KUMAR CJ.	3/3/2005	D/W	
359	GO NO 914 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	349	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SH. SUSHEEL CHANDER BUDHIRAJA	H.D.F.C. BANK	SH. PRASHANT KUMAR CJ.	3/3/2005	DISMISSED DEFAULT	SSED DE
360	GO NO 915 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	509	2003	SUIT FOR RECOVERY	Smt. Taran Tej Kaur	Smt. pyari	SH. PRASHANT KUMAR CJ.	3/3/2005	DISMISSED	SSED
361	GO NO 916 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	275	2004	SUIT FOR RECOVERY	Progressive Infotech Pvt. Ltd.	M/s TVC India Private Limited	SH. PRASHANT KUMAR CJ.	3/4/2005	WITHDRAW	RAW
362	GO NO 917 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	78	2004	SUIT FOR RECOVERY	State Bank of India	SHRI MAN MOHAN	SH. PRASHANT KUMAR CJ.	3/10/2005	DECREED	ED

363	GO NO 918 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	79	2004	SUIT FOR RECOVERY	State Bank of India	SHRI VIJAY KUMAR MEHTA	SH. PRASHANT KUMAR CJ.	3/10/2005	DECREED	ED
364	GO NO 919 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	493	2004	SUIT FOR PERMANENT INJUNCTION	RAJESH RAO	SH. S.P.RAO	SH. PRASHANT KUMAR CJ.	3/16/2005	D.N.P	
365	GO NO 920 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	256	2004	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	M/s. Phone Place	SH. PRASHANT KUMAR CJ.	3/19/2005	DECREED	ED
366	GO NO 921 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	488	2003	SUIT FOR RECOVERY	M/s. Continental Air Courier Pvt.Ltd.	M/S. J.D. INC.	SH. PRASHANT KUMAR CJ.	3/21/2005	D.N.P	
367	GO NO 922 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	410	2004	SUIT FOR RECOVERY	SHRI IKRAMUDDIN	MOHD. ANGOOR	SH. PRASHANT KUMAR CJ.	3/24/2005	DISMISSED DEFAULT	SSED DE
368	GO NO 923 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	521	2003	SUIT FOR RECOVERY	SH. ARUN MALHOTRA	SH. S.K. BHATNAGAR	SH. PRASHANT KUMAR CJ.	3/30/2005	DECREED	ED
369	GO NO 924 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	498	2004	SUIT FOR PERMANENT INJUNCTION	SHRI VIPIN KUMAR BHALLA	SHRI ANIL SHARMA	SH. PRASHANT KUMAR CJ.	3/31/2005	DISMISSED DEFAULT	SSED DE
370	GO NO 925 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	345	2001	SUIT FOR RECOVERY	SH. K.G. GOEL	M/S SHAMKEN MULTIFAB LTD.	SH. NARESH KUMAR CJ.	3/3/2005	DECREED	ED
371	028 WD HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	150	2018	SUIT FOR MANDATORY INJUNCTION AND PERMANENT INJUNCTION	SH. RAJESH SETHI	SMT. ANKITA CHADHA	MS. NAINA CJ.	2/18/2019	DECREED	ED
372	115 WD HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	32	2005	SUIT FOR RECOVERY OF POSSESSION	Masjid Kadri Madarsa Gulshane Mustafa	Smt. Anisa Begum	SH. ROHIT GULIA CJ.	7/17/2014	DISMISSED	SSED
373	292 WD HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	###	2016	SUIT FOR INJUNCTION	SMT. SITA	MR. GOPAL	DR. PANKAJ SHARMA CJ.	12/4/2017	D/W	
374	GO NO 927 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	04_02	1993	SUIT FOR THE ISSUE OF PERPETUAL INJUNCTIONS	K.L. MALHOTRA	SHRI DIWAKAR SHARMA	SH. NARESH KUMAR CJ.	3/4/2005	DISMISSED	SSED
375	GO NO 928 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	239	2004	SUIT FOR RECOVERY	HDFC BANK LIMITED	DEVENDER SINGH	SH. NARESH KUMAR CJ.	3/5/2005	DECREED	ED
376	GO NO 929 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	431	1998	SUIT FOR POSSESSION AND RECOVERY	Kesho Ram	Tilak Raj	SH. NARESH KUMAR CJ.	3/11/2005	COMPRO MISED	OMISED
377	GO NO 930 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	410	2003	SUIT FOR RECOVERY	State Bank of India	Shri Ram Kishan	SH. NARESH KUMAR CJ.	3/14/2005	DECREED	ED
378	GO NO 931 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	285	2002	SUIT FOR DECLARATION	SH. SWETHARANYAM SRINIVASAN	M/s DCM Benetton India Ltd.	SH. NARESH KUMAR CJ.	3/15/2005	DISMISSED	SSED

379	GO NO 933 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	373	2002	SUIT FOR RECOVERY	NEW DELHI HOLY FAMILY HOSPITAL SOCIETY	MS. AKHTAR SULTANA	SH. NARESH KUMAR CJ.	3/17/2005	DECREED	ED
380	GO NO 934 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	321-97	2002	SUIT FOR RECOVERY	M/S ACTIVE (REGD)	M/S. AUTHENTIC GEAR PVT. LTD.	SH. NARESH KUMAR CJ.	3/19/2005	SINE-DIE	DIE
381	GO NO 935 ND-MAR-05	CENTRAL DIST.	CIVIL SUIT	253-02	2000	SUIT FOR RECOVERY	SHRI VINAY VATS	ANSAL HOUSING AND CONSTRUCTION LTD	SH. NARESH KUMAR CJ.	3/23/2005	COMPRO MISED	OMISE D
382	295 WD HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	9547	2016	SUIT FOR PERPETUAL INJUNCTION	Wajid Khan	Sajid Khan	SH. SACHIN SANGWAN CJ.	12/1/2017	DECREED	295 WD

S.No.	FILE NAME	District	Case Type	Case No	Case Year	U/s	Plaintiff	Respondent	Decided By	DOD	Decision Type	Goshwara
1	GO NO 381 ND	CENTRAL DIST.	CIVIL SUIT	236	1997	SUIT FOR PERMANENT INJUNCTION	SHRI ASH MOHD	DELHI DEVELOPMENT AUTHORITY	SH. RAJ KUMAR TRIPATHI	11/9/2004	DISMISSED DEFAULT	381 ND
2	GO NO 382 ND	CENTRAL DIST.	CIVIL SUIT	861	1995	SUIT FOR PERMANENT INJUNCTION	SHRI DHARAMVIR SINGH	DELHI ELECTRIC SUPPLY UNDERTAKING	SH. RAJ KUMAR TRIPATHI	11/10/2004	DECREED	382 ND
3	GO NO 383 ND	CENTRAL DIST.	CIVIL SUIT	570	2000	SUIT FOR PERMANENT INJUNCTION	SHRI BHOLA NATH	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/16/2004	DISMISSED	383 ND
4	GO NO 384 ND	CENTRAL DIST.	CIVIL SUIT	340	2000	SUIT FOR MANDATORY INJUNCTION	SMT VEENA CHURAMANI	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/16/2004	DISMISSED	384 ND
5	GO NO 385 ND	CENTRAL DIST.	CIVIL SUIT	204	2004	SUIT FOR INJUNCTION	SHRI ARVIND KUMAR	BSES RAJDHANI POWER LIMITED	SH. RAJ KUMAR TRIPATHI	11/17/2004	SATISFIED	385 ND
6	GO NO 386 ND	CENTRAL DIST.	CIVIL SUIT	1003	1999	SUIT FOR MANDATORY INJUNCTION	MRS. SUDESH SOBTI	THE CHAIRMAN DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/18/2004	DISMISSED	386 ND
7	GO NO 387 ND	CENTRAL DIST.	CIVIL SUIT	48	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	D.L.F. Industrial Area Mfrs. & Traders Association	Delhi Jal Board	SH. RAJ KUMAR TRIPATHI	11/19/2004	DISMISSED	387 ND
8	GO NO 388 ND	CENTRAL DIST.	CIVIL SUIT	675	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI SATYENDRA KUMAR	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/22/2004	DECREED	388 ND
9	GO NO 389 ND	CENTRAL DIST.	CIVIL SUIT	692	1997	SUIT FOR PERMANENT INJUNCTION	SHRI INDER MOHAN SINGH	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/22/2004	DISMISSED DEFAULT	389 ND
10	GO NO 390 ND	CENTRAL DIST.	CIVIL SUIT	922	1998	SUIT FOR PERPETUAL & MANDATORY INJUNCTION	MRS. VINITA MANCHANDA	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/25/2004	DISMISSED DEFAULT	390 ND
11	GO NO 391 ND	CENTRAL DIST.	CIVIL SUIT	705	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	DHARAM SINGH	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/25/2004	DISMISSED	391 ND

12	GO NO 392 ND	CENTRAL DIST.	CIVIL SUIT	472	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	KULDEEP KAUR	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/25/2004	DISMISSED	392 ND
13	GO NO 393 ND	CENTRAL DIST.	CIVIL SUIT	455	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. KULWANT SINGH	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/25/2004	DISMISSED	393 ND
14	GO NO 394 ND	CENTRAL DIST.	CIVIL SUIT	383	2002	SUIT FOR MANDATORY INJUNCTION	SH. KULDEEP SINGH	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/29/2004	DISMISSED DEFAULT	394 ND
15	GO NO 395 ND	CENTRAL DIST.	CIVIL SUIT	EX-2	2003	SUIT ALONGWITH INTREST	M/S. GUPTA HANDLING CONTRACTOR	UNION OF INDIA	SHRI VIDYA PRAKASH	11/3/2004	DISPOSED	395 ND
16	GO NO 396 ND	CENTRAL DIST.	CIVIL SUIT	98	1999	SUIT FOR MANDATORY INJUNCTION	SMT. KRISHNA KAPOOR	SMT. NEELAM MEHTA	SH. GORAKH NATH PANDEY	11/1/2004	DISPOSED	396 ND
17	GO NO 397 ND	CENTRAL DIST.	CIVIL SUIT	208	2003	SUIT FOR MANDATORY INJUNCTION & PERMANENT INJUNCTION	JANWADI WELFARE ASSOCIATION	SH HARI SHANKAR MISHRA @LALLAN	SH. GORAKH NATH PANDEY	11/1/2004	COMPRO MISED	397 ND
18	GO NO 398 ND	CENTRAL DIST.	CIVIL SUIT	111	2004	SUIT FOR RECOVERY	M/S. ARAMEX INDIA PVT. LTD.	SHRI SURENDER SINGH	SH. GORAKH NATH PANDEY	11/17/2004	DISPOSED	398 ND
19	GO NO 399 ND	CENTRAL DIST.	CIVIL SUIT	319	2002	SUIT FOR DECLARATION, MANDATORY INJUNCTION AND RECOVERY	M/S. MAHARASHTRA ELECTRONICS CORPORATION LTD	SH. DHARMINDER SARNA	SH. GORAKH NATH PANDEY	11/5/2004	DISPOSED	399 ND
20	GO NO 400 ND	CENTRAL DIST.	CIVIL SUIT	228	1998	SUIT FOR RECOVERY	M/S. M.K. VELVET PVT. LTD.	M/S. R.K. ENTERPRISES	SH. GORAKH NATH PANDEY	11/1/2004	DECREED	400 ND
21	GO NO 401 ND	CENTRAL DIST.	CIVIL SUIT	359	2002	SUIT FOR RECOVERY	DAEWOO MOTORS INDIA LTD	SH R K CHHABRA	SH. SANJAY JINDAL	11/4/2004	DISMISSED DEFAULT	401 ND
22	GO NO 403 ND	CENTRAL DIST.	CIVIL SUIT	755	2003	SUIT FOR RECOVERY	G.E. CAPITAL INTERNATIONAL SERVICES	MR. EDDIE SIDHU	MS. NAVITA KUMARI	11/17/2004	DECREED	403 ND
23	GO NO 404 ND	CENTRAL DIST.	CIVIL SUIT	15	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	SMT. USHA PUSHPAN	MS. NAVITA KUMARI	11/18/2004	DECREED	404 ND

24	GO NO 405 ND	CENTRAL DIST.	CIVIL SUIT	687-3	1990	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SH. VIJAY PRAKASH GUPTA	M/S H.M.M LIMITED	MS. NAVITA KUMARI	11/20/2004	DISMISSED DEFAULT	405 ND
25	GO NO 406 ND	CENTRAL DIST.	CIVIL SUIT	231-03	2002	SUIT FOR RENDITION OF ACCOUNT	DR. D. PAUL CHOWDHRY	SH. M.C. MITTAL	MS. NAVITA KUMARI	11/22/2004	DECREED	406 ND
26	GO NO 407 ND	CENTRAL DIST.	CIVIL SUIT	849	2002	SUIT FOR RECOVERY	M/S SEAP FILMS	SECO ADANCE EQUIPMENTS LTD	SH. SHAILENDER MALIK	11/2/2004	DISMISSED	407 ND
27	GO NO 410 ND	CENTRAL DIST.	CIVIL SUIT	221	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	CICCU MUKHOPADHAYA	WHITE HOUSE APARTMENT OWNERS	SH. SHAILENDER MALIK	11/8/2004	DISMISSED DEFAULT	410 ND
28	GO NO 411 ND	CENTRAL DIST.	CIVIL SUIT	329	2004	SUIT FOR PERMANENT INJUNCTION	MANOJ KUMAR JHA	KAUSHAL KISHORE JHA	SH. SHAILENDER MALIK	11/6/2004	D/W	411 ND
29	GO NO 412 ND	CENTRAL DIST.	CIVIL SUIT	299	2004	SUIT FOR INJUNCTION	FAROOQ AHMED HAROON	M/S PIZZA HUT	SH. SHAILENDER MALIK	11/5/2004	DISMISSED DEFAULT	412 ND
30	GO NO 413 ND	CENTRAL DIST.	CIVIL SUIT	393	2003	SUIT FOR RECOVERY	M/s. Pratibha Agencies	M/s. Arora Store	SH. SHAILENDER MALIK	11/3/2004	COMPROMISED	413 ND
31	GO NO 414 ND	CENTRAL DIST.	CIVIL SUIT	645	2002	SUIT FOR RECOVERY	OM PRAKASH CHIKARA	SMT. CHANDERWATI	SH. SHAILENDER MALIK	11/2/2004	DECREED	414 ND
32	GO NO 415 ND	CENTRAL DIST.	CIVIL SUIT	134	2004	SUIT FOR PERMANENT INJUNCTION	BANWARI LAL CHARITABLE TRUST	BANWARI LAL CHARITABLE CLINIC EMPLOYEE UNION	SH. SHAILENDER MALIK	11/3/2004	DISMISSED DEFAULT	415 ND
33	GO NO 416 ND	CENTRAL DIST.	CIVIL SUIT	734	2002	SUIT FOR POSSESSION & RECOVERY	DCM Shri Ram Consolidated Ltd	Shri Bhogi Ram	SH. SHAILENDER MALIK	11/1/2004	DECREED	416 ND
34	GO NO 417 ND	CENTRAL DIST.	CIVIL SUIT	26	2004	SUIT FOR RECOVERY	Sh. Krishan Biduri	Sh. Rajesh Kumar	SH. SHAILENDER MALIK	11/6/2004	DECREED	417 ND
35	GO NO 418 ND	CENTRAL DIST.	CIVIL SUIT	104	2004	SUIT FOR MANDATORY INJUNCTION	TAR MOHAN SINGH	M/s. Associates India Financial	SH. SHAILENDER MALIK	11/1/2004	DISPOSED	418 ND
36	GO NO 419 ND	CENTRAL DIST.	CIVIL SUIT	13	2004	SUIT FOR RECOVERY	MOHD SADIK	RAJ KUMAR	SH. RAJESH KUMAR	11/2/2004	DECREED	419 ND

37	GO NO 420 ND	CENTRAL DIST.	CIVIL SUIT	204	2004	SUIT FOR RECOVERY	Oriental Bank of Commerce	Sh. Shiv Nath Shah	SH. RAJESH KUMAR GOEL	11/2/2004	WITHDRAW	420 ND
38	GO NO 421 ND	CENTRAL DIST.	CIVIL SUIT	116	2004	SUIT FOR RECOVERY	M/s Galaxy Automobiles Private Limited	M/s Indira India Taxi Service	SH. RAJESH KUMAR	11/2/2004	DISPOSED	421 ND
39	GO NO 422 ND	CENTRAL DIST.	CIVIL SUIT	874	2002	SUIT FOR RECOVERY	M/S Chandra Paints & Chemicals	M/S Hi- Fi plastics	SH. RAJESH KUMAR	11/3/2004	DISMISSED DEFAULT	422 ND
40	GO NO 423 ND	CENTRAL DIST.	CIVIL SUIT	884	2002	SUIT FOR PERMANENT INJUNCTION	KAUSHLENDER KUMAR MISHRA	SUSHIL KUMAR	SH. RAJESH KUMAR GOEL	11/6/2004	WITHDRAW	423 ND
41	GO NO 424 ND	CENTRAL DIST.	CIVIL SUIT	42	2004	SUIT FOR RECOVERY	MARUTI WELD LIMITED	M/S SABOO CYLINDERS LIMITED	SH. RAJESH KUMAR GOEL	11/10/2004	SATISFIED	424 ND
42	GO NO 425 ND	CENTRAL DIST.	CIVIL SUIT	276	2003	SUIT FOR RECOVERY	SHRI YDHISTHIR RAJ HINGLE	MR. G.S. ARORA	SH. RAJESH KUMAR GOEL	11/17/2004	DISMISSED	425 ND
43	GO NO 426 ND	CENTRAL DIST.	CIVIL SUIT	218	2004	SUIT FOR RECOVERY	PURAN CHAND PATEL	M/S. GUJRAT COOP MILK MARKETING FEDERATION LTD	SH. RAJESH KUMAR	11/17/2004	COMPROMISED	426 ND
44	GO NO 428 ND	CENTRAL DIST.	CIVIL SUIT	655	2002	SUIT FOR RECOVERY	SHRI PURUSHOTAM LAL KUMAR	Shri Harbans Singh	SH. RAJESH KUMAR GOEL	11/20/2004	DECREED	428 ND
45	GO NO 429 ND	CENTRAL DIST.	CIVIL SUIT	82	2004	SUIT FOR DECLARATION WITH CONSEQUENTIAL RELIEF OF PERMANENT INJUNCTION AND MANDATORY INJUNCTION	SMT.SUNITA @ MEENA	SMT.SULAKSHANA	SH. RAJESH KUMAR GOEL	11/22/2004	DISMISSED DEFAULT	429 ND
46	GO NO 431 ND	CENTRAL DIST.	CIVIL SUIT	173	2003	SUIT FOR RECOVERY	M/S Satija Chits (P) Ltd.	Sh Ravinder Trehan	SH. RAJESH KUMAR GOEL	11/22/2004	DECREED	431 ND
47	GO NO 432 ND	CENTRAL DIST.	CIVIL SUIT	151	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SH VED PRAKASH	SH. RAJESH KUMAR GOEL	11/23/2004	DECREED	432 ND
48	GO NO 433 ND	CENTRAL DIST.	CIVIL SUIT	143	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/S Libra Hotel (P) Ltd	Okhla Industrial Workers Union (Regd)	SH. RAJESH KUMAR	11/23/2004	DISMISSED DEFAULT	433 ND
49	GO NO 434 ND	CENTRAL DIST.	CIVIL SUIT	23	2004	SUIT FOR PERMANENT INJUNCTION	SH. HARDWARI LAL	SH. MULAK RAJ	SH. RAJESH KUMAR	11/24/2004	DISMISSED DEFAULT	434 ND

50	GO NO 435 ND	CENTRAL DIST.	CIVIL SUIT	132	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH RAJENDER KUMAR DIWAN	STANDARD CHARTERED BANK	SH. RAJESH KUMAR	11/27/2004	COMPRO MISED	435 ND
51	GO NO 436 ND	CENTRAL DIST.	CIVIL SUIT	773	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. BHAGWAN DASS KALRA	RATAN MALA JAIN	SH. PULASTYA PRAMACHALA	11/16/2004	DISMISSE D DEFAULT	436 ND
52	GO NO 437 ND	CENTRAL DIST.	CIVIL SUIT	776	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. BHAGWAN DASS KALRA	M/S. SUBHASH CHANDER PISHORI LAL	SH. PULASTYA PRAMACHALA	11/16/2004	DISMISSE D DEFAULT	437 ND
53	GO NO 438 ND	CENTRAL DIST.	CIVIL SUIT	777	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. BHAGWAN DASS KALRA	SH. SUBHASH CHANDER	SH. PULASTYA PRAMACHALA	11/16/2004	DISMISSE D DEFAULT	438 ND
54	GO NO 439 ND	CENTRAL DIST.	CIVIL SUIT	722	2002	SUIT FOR PERMANENT INJUNCTION	Shri late Mathura Das Magon	Sudershan Vij	SH. PULASTYA PRAMACHALA	11/25/2004	DISMISSE D DEFAULT	439 ND
55	GO NO 440 ND	CENTRAL DIST.	CIVIL SUIT	83	2001	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	SH. RAKESH PANDIT	11/2/2004	COMPRO MISED	440 ND
56	GO NO 441 ND	CENTRAL DIST.	CIVIL SUIT	82	2001	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	SH. RAKESH PANDIT	11/2/2004	COMPRO MISED	441 ND
57	GO NO 442 ND	CENTRAL DIST.	CIVIL SUIT	84	2001	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	SH. RAKESH PANDIT	11/2/2004	COMPRO MISED	442 ND
58	GO NO 443 ND	CENTRAL DIST.	CIVIL SUIT	85	2001	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	SH. RAKESH PANDIT	11/2/2004	COMPRO MISED	443 ND
59	GO NO 444 ND	CENTRAL DIST.	CIVIL SUIT	87	2001	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	SH. RAKESH PANDIT	11/2/2004	COMPRO MISED	444 ND
60	GO NO 445 ND	CENTRAL DIST.	CIVIL SUIT	252	2003	SUIT FOR RECOVERY	UNION BANK OF INDIA	MS. USHA PUSHPAN	SH. RAKESH PANDIT	11/25/2004	DISMISSE D	445 ND
61	GO NO 446 ND	CENTRAL DIST.	CIVIL SUIT	970	1996	SUIT FOR CANCELLATION OF CONVEYANCE	SHRI KISHAN G. NATHANI	UNION OF INDIA	SHRI VIDYA PRAKASH	11/1/2004	DISMISSE D DEFAULT	446 ND
62	GO NO 447 ND	CENTRAL DIST.	CIVIL SUIT	82	2004	SUIT FOR RECOVERY	MRS. SURINDER KAUR	SHRI VIJAY KOHLI	MS. SAMITA GARG	11/18/2004	DISPOSE D	447 ND
63	GO NO 449 ND	CENTRAL DIST.	CIVIL SUIT	91	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Shiv Raj Bahadur Sinha	K P S VERMA	SHAILENDER MALIK	11/29/2004	COMPRO MISED	449 ND

64	GO NO 450 ND	CENTRAL DIST.	CIVIL SUIT	612	2002	SUIT FOR POSSESSION AND RECOVERY	ABAD AHMED	MOHD YASIN	SHAILENDER MALIK	11/3/2004	DECREED	450 ND
65	GO NO 451 ND	CENTRAL DIST.	CIVIL SUIT	601	2002	SUIT FOR DECLARATION AND PERPETUAL INJUNCTION	KISHORI LAL	KAILASH CHAND	SHAILENDER MALIK	11/8/2004	COMPRO MISED	451 ND
66	GO NO 452 ND	CENTRAL DIST.	CIVIL SUIT	414	2002	SUIT FOR MANDATORY & PERMANENT INJUNCTION	JAI KISHAN	JAI BHAGWAN	SHAILENDER MALIK	11/8/2004	COMPRO MISED	452 ND
67	GO NO 453 ND	CENTRAL DIST.	CIVIL SUIT	833	2001		INDER KAUR	STATE	SH. V.K. GOEL	11/2/2004	ALLOWE D	453 ND
68	GO NO 454 ND	CENTRAL DIST.	CIVIL SUIT	218	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SATYAJEET ROY	SANCHITA ROY	SH. DEVENDRA KUMAR SHARMA	11/4/2004	DECREED	454 ND
69	GO NO 455 ND	CENTRAL DIST.	CIVIL SUIT	577-02	1992	SUIT FOR PERMANENT INJUNCTION	KRISHAN KAPOOR	MADAN MOHAN	SH. DEVENDRA KUMAR SHARMA	11/4/2004	COMPRO MISED	455 ND
70	GO NO 457 ND	CENTRAL DIST.	CIVIL SUIT	616	2002	SUIT FOR POSSESION	KAILASH RANI	HARI CHAND	SH. BALWANT RAI	11/27/2004	DECREED	457 ND
71	GO NO 458 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	617	2005	ROBKAR	PRAKASH	BASANT		11/29/2004		458 ND
72	GO NO 459 ND	CENTRAL DIST.	CIVIL SUIT	172	2004	SUIT FOR RENDITION OF ACCOUNT	SUMATI SETH	M/S SWARN GEMS PVT. LTD	SH. BALWANT RAI	11/24/2004	DISMISSE D DEFAULT	459 ND
73	GO NO 463 ND	CENTRAL DIST.	CIVIL SUIT	92	2004	SUIT FOR MANDATORY INJUNCTION	ROOP LAL	JATAV SAMAJ VIKAS MAHASABHA REGD	SH. PARVEEN SINGH	11/4/2004	DISMISSE D DEFAULT	463 ND
74	GO NO 465 ND	CENTRAL DIST.	CIVIL SUIT	220	2003	SUIT FOR RECOVERY	M/S GREAVES LTD	M/S J'S INN.	SH. PARVEEN SINGH	11/6/2004	DECREED	465 ND
75	GO NO 466 ND	CENTRAL DIST.	CIVIL SUIT	689	2002	SUIT FOR DECLARATION	SHRI JAGGUMAL	VED PRAKASH	SH. PARVEEN SINGH	11/9/2004	DISMISSE D DEFAULT	466 ND
76	GO NO 467 ND	CENTRAL DIST.	CIVIL SUIT	180	2002	SUIT FOR RECOVERY	SANJEEV GUPTA	M/s. National Building Construction Corpn. Ltd.	SH. MANISH YADUVANSHI	11/1/2004	DECREED	467 ND

77	GO NO 473 ND	CENTRAL DIST.	CIVIL SUIT	797	2002	SUIT FOR RECOVERY	KARAM SINGH	M/S MARBLE ARC ESTATES P. LTD	SH. AJAY GUPTA	11/8/2004	DECREED	473 ND
78	GO NO 474 ND	CENTRAL DIST.	CIVIL SUIT	105	1999	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SHRI RAMSHARAN SRIVASTAVA	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	11/27/2004	DISMISSE D	474 ND
79	GO NO 475 ND	CENTRAL DIST.	CIVIL SUIT	910	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	DAULAT RAM	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	11/30/2004	DISMISSE D	475 ND
80	GO NO 476 ND	CENTRAL DIST.	CIVIL SUIT	572	2004	SUIT FOR PERMANENT INJUNCTION	TILAK RAJ	MAYA DEVI	SH. MANOJ KUMAR	11/29/2004	DISMISSE D	476 ND
81	GO NO 477 ND	CENTRAL DIST.	CIVIL SUIT	549	2000	Suit for Permanent Injunction and Declaration	R.K.VIJ	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	11/2/2004	DECREED	477 ND
82	GO NO 478 ND	CENTRAL DIST.	CIVIL SUIT	473	2004	SUIT FOR PERMANENT INJUNCTION	SHRI RAMESH BHASIN	BSES RAJDHANI POWER LIMITED	SH. MANOJ KUMAR	11/6/2004	DISMISSE D	478 ND
83	GO NO 480 ND	CENTRAL DIST.	CIVIL SUIT	1394	1999	SUIT FOR MANDATORY INJUNCTION	SMT. RUCHI TALREJA NEE KALRA	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	11/5/2004	DISMISSE D	480 ND
84	GO NO 481 ND	CENTRAL DIST.	CIVIL SUIT	24	2003	SUIT FOR PERMANENT INJUNCTION & MANDATORY INJUNCTION	KRANTI	THE EXECUTIVE ENGINEER	SH. MANOJ KUMAR	11/3/2004	DISMISSE D	481 ND
85	GO NO 482 ND	CENTRAL DIST.	CIVIL SUIT	164	2001	SUIT FOR PERMANENT INJUNCTION	IQBAL SINGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	11/16/2004	DISMISSE D	482 ND
86	GO NO 483 ND	CENTRAL DIST.	CIVIL SUIT	461	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	TAMIZUDDIN	B.S.E.S YAMUNA POWER LTD	SH. MANOJ KUMAR	11/3/2004	SATISFIE D	483 ND
87	GO NO 484 ND	CENTRAL DIST.	CIVIL SUIT	251	2000	SUIT FOR PERMANENT INJUNCTION	SATISH BHATIA	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	11/8/2004	DISMISSE D	484 ND

88	GO NO 485 ND	CENTRAL DIST.	CIVIL SUIT	241	2004	SUIT FOR PERMANENT INJUNCTION & MANDATORY INJUNCTION	RAJESH KUMAR SAINI	SUKHMAL JAIN	SH. MANOJ KUMAR	11/29/2004	DISMISSED	485 ND
89	GO NO 486 ND	CENTRAL DIST.	CIVIL SUIT	1366	1999	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	S.S. PURI	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	11/27/2004	DECREED	486 ND
90	GO NO 487 ND	CENTRAL DIST.	CIVIL SUIT	20	2004	SUIT FOR PERMANENT INJUNCTION	C.L. KHANNA	MRS. ANJANA BAIN NATH	SH. MANOJ KUMAR	11/25/2004	DISMISSED	487 ND
91	GO NO 488 ND	CENTRAL DIST.	CIVIL SUIT	172	2004	SUIT FOR MANDATORY & PERMANENT INJUNCTION	GULSHAN KUMAR	INDER PAL OBERAI	SH. MANOJ KUMAR	11/25/2004	DISMISSED	488 ND
92	GO NO 489 ND	CENTRAL DIST.	CIVIL SUIT	82	1998	SUIT FOR INJUNCTION	JUGLAL DASS	NEW DELHI MUNICIPAL COUNCIL	SH. MANOJ KUMAR	11/4/2004	DISMISSED	489 ND
93	GO NO 490 ND	CENTRAL DIST.	CIVIL SUIT	61	2003	SUIT ALONG WITH INTEREST	M/S BECTON DICKINSON INDIA LIMITED	M/S. PESRICHA SURGICAL CO.PVT. LTD.	SH. RAJ KUMAR	11/1/2004	DISPOSED	490 ND
94	GO NO 493 ND	CENTRAL DIST.	CIVIL SUIT	522	2002	SUIT FOR INJUNCTION	SANATAN DHARM MANDIR SABHA	SHRI RAM BHAJ	SH. VINAY SINGHAL	11/1/2004	DECREED	493 ND
95	GO NO 494 ND	CENTRAL DIST.	CIVIL SUIT	189	2001	SUIT FOR RECOVERY	M/S. PIE SOLUTIONS & SYSTEMS LTD	MRS. REETA SAWNEY	SH. VINAY SINGHAL	11/5/2004	COMPRO MISED	494 ND
96	GO NO 495 ND	CENTRAL DIST.	CIVIL SUIT	89	2000		DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	IMRAN-UR-REHMAN KIDWAI	SH. VINAY SINGHAL	11/5/2004	DECREED	495 ND
97	GO NO 1009 ND ATTACHED WITH 452 ND	CENTRAL DIST.	CIVIL SUIT	M-30	2000	SUIT FOR MANDATORY & PERMANENT INJUNCTION	JAI KISHAN	JAI BHAGWAN	SH. SHAILENDER MALIK	5/24/2000	DISMISSED	1009 ND
98	GO NO 178 ND ATTACHED WITH 515 ND	CENTRAL DIST.	CIVIL SUIT	87	2006	SUIT FOR RECOVERY	ANDHRA BANK	MS. ASHOKA CHATTERJEE	SH. VINAY SINGHAL	3/27/2006	ALLOWED	178 ND

99	GO NO 186 ND ATTACHED WITH 511 ND	CENTRAL DIST.	CIVIL SUIT	80	2005	SUIT FOR RECOVERY	R.C. GUPTA	SH. MANTOORI	SH. VINAY SINGHAL	10/10/2005	DECREED	186 ND
100	GO NO 373 ND ATTACHED WITH 499 ND	CENTRAL DIST.	CIVIL SUIT	104	2004		JAGTAR SINGH PUREWAL	M/S. SILVERTONE MOTORS PVT. LTD.	SH. VINAY SINGHAL	12/15/2004	ALLOWED	373 ND
101	GO NO 461 ND	CENTRAL DIST.	CIVIL SUIT	233	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	R.S. ROSHA	RAMPAL	SH. PARVEEN SINGH	11/1/2004	DISMISSED DEFAULT	461 ND
102	GO NO 462 ND	CENTRAL DIST.	CIVIL SUIT	677	2002	SUIT FOR RECOVERY	VIJAYA BANK	MR. PRAHLADA RAO	SH. PARVEEN SINGH	11/3/2004	DISMISSED DEFAULT	462 ND
103	GO NO 464 ND	CENTRAL DIST.	CIVIL SUIT	218	2002	SUIT FOR DECLARATION	LAXMI KANT SHARMA	PREM PRAKSH SHARMA	SH. PARVEEN SINGH	11/5/2004	DISMISSED	464 ND
104	GO NO 468 ND	CENTRAL DIST.	CIVIL SUIT	110	2004	SUIT FOR PERMANENT INJUNCTION	THE WORKMEN OF M/S BHARTIYA INDUSTRIES	MS. BHARTIYA SARLA	SH. MANISH YADUVANSHI	11/2/2004	DISMISSED DEFAULT	468 ND
105	GO NO 469 ND	CENTRAL DIST.	CIVIL SUIT	338	2001	SUIT FOR PERMANENT INJUNCTION	INDER PRAKASH	SHASHI SACHDEVA	SH. MANISH YADUVANSHI	11/9/2004	D/W	469 ND
106	GO NO 470 ND	CENTRAL DIST.	CIVIL SUIT	1	2004	SUIT FOR PERMANENT INJUNCTION	HANUMAN PRASHAD	BABU LAL	SH. MANISH YADUVANSHI	11/10/2004	DISMISSED	470 ND
107	GO NO 471 ND	CENTRAL DIST.	CIVIL SUIT	104	2004	SUIT FOR RECOVERY	CANARA BANK	RAVI GOUR	SH. MANISH YADUVANSHI	11/30/2004	COMPROMISED	471 ND
108	GO NO 472 ND	CENTRAL DIST.	CIVIL SUIT	864	2002	SUIT FOR PERMANENT INJUNCTION	SACHI RANI GUPTA	SANJAY DUTT	SH. SHAILENDER MALIK	11/20/2004	COMPROMISED	472 ND
109	GO NO 491 ND	CENTRAL DIST.	CIVIL SUIT	37	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	HORI LAL GUPTA	ASADULLAH	SH. PRAVEEN SINGH	11/20/2004	DISMISSED	491 ND
110	GO NO 492 ND	CENTRAL DIST.	CIVIL SUIT	220	1993	SUIT FOR PERMANENT INJUNCTION	LT. COL. S.M. CHOWDHURY	BIDYUT BHATTACHARYA	SH. PRAVEEN SINGH	11/22/2004	DISMISSED	492 ND

111	GO NO 496 ND	CENTRAL DIST.	CIVIL SUIT	180	2004	SUIT FOR MANDATORY INJUNCTION	SUMAN BALA	PAWAN KUMAR BHALLA	SH. VINAY SINGHAL	11/8/2004	DISMISSED	496 ND
112	GO NO 497 ND	CENTRAL DIST.	CIVIL SUIT	342	2001	SUIT FOR RECOVERY	M/S. J.D.D. LEASING & FINANCE COMPANY	MOHD. ALI	SH. VINAY SINGHAL	11/10/2004	DECREED	497 ND
113	GO NO 498 ND	CENTRAL DIST.	CIVIL SUIT	310	2004	SUIT FOR PERMANENT INJUNCTION	SHYAM SUNDER MALIK	NEERAJ MALIK	SH. VINAY SINGHAL	11/17/2004	D/W	498 ND
114	GO NO 499 ND	CENTRAL DIST.	CIVIL SUIT	314	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	JAGTAR SINGH PUREWAL	M/S. SILVERTONE MOTORS PVT. LTD	SH. VINAY SINGHAL	11/24/2004	COMPRO MISED	499 ND
115	GO NO 500 ND	CENTRAL DIST.	CIVIL SUIT	46	2004	SUIT FOR DECLARATION, PERMANENT AND MANDATORY INJUNCTION	DR. A.K. GUPTA	INDIAN MEDICAL ASSOCIATION	SH. VINAY SINGHAL	11/24/2004	DISMISSED	500 ND
116	GO NO 501 ND	CENTRAL DIST.	CIVIL SUIT	71	1998	SUIT FOR MANDATORY INJUNCTION & DECLARATION	KANWAR SINGH	DELHI TRANSPORT CORPORATION	SH. VINAY SINGHAL	11/27/2004	DISMISSED	501 ND
117	GO NO 502 ND	CENTRAL DIST.	CIVIL SUIT	421	1996	SUIT FOR RECOVERY	RAMJAS FOUNDATION	CHOTTEY LAL	SH. VINAY SINGHAL	11/27/2004	DECREED	502 ND
118	GO NO 503 ND	CENTRAL DIST.	CIVIL SUIT	24	2003	SUIT FOR RECOVERY	BALDEV SINGH	M/S INDIAN INDUSTRIAL CORPORATION	SH. VINAY SINGHAL	11/29/2004	DISMISSED	503 ND
119	GO NO 504 ND	CENTRAL DIST.	CIVIL SUIT	279	2002	SUIT FOR RECOVERY	INDU MALHOTRA	M/S NAVEEN PROJECTS LTD	SH. VINAY SINGHAL	11/29/2004	SINE-DIE	504 ND
120	GO NO 505 ND	CENTRAL DIST.	CIVIL SUIT	322	1998	SUIT FOR DECLARATION & PERMANENT INJUNCTION	PANDIT SHANKAR LAL SHARMA	SUDHIR	SH. VINAY SINGHAL	11/30/2004	DISMISSED	505 ND
121	GO NO 506 ND	CENTRAL DIST.	CIVIL SUIT	83	2002	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	RAM JANAM	CHARAN JEET SINGH	SH. VINAY SINGHAL	11/30/2004	DECREED	506 ND
122	GO NO 507 ND	CENTRAL DIST.	CIVIL SUIT	4	2001	EXECUTION PETITION	ASHOK LEYLAND FINANCE LTD	ASHWANI KUMAR CHOUDHARY	MS. GITANJALI GOEL	11/28/2004	SINE-DIE	507 ND

123	GO NO 509 ND	CENTRAL DIST.	CIVIL SUIT	508	2004	SUIT FOR RECOVERY	VIRENDER KUMAR	JAS RAM	SH. VINAY SINGHAL	11/4/2004	COMPRO MISED	509 ND
124	GO NO 510 ND	CENTRAL DIST.	CIVIL SUIT	445	2004	SUIT FOR RECOVERY	Oriental Bank of Commerce	HANS RAJ HASIJA	SH. VINAY SINGHAL	11/16/2004	DECREED	510 ND
125	GO NO 511 ND	CENTRAL DIST.	CIVIL SUIT	381	2004	SUIT FOR RECOVERY	R.C. GUPTA	MANTOORI	SH. VINAY SINGHAL	11/23/2004	DECREED	511 ND
126	GO NO 512 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	18	2004	ROBKAR	PUNJAB & SINDH BANK	SUDHIR NAYYAR	SH. VINAY SINGHAL	11/16/2004		512 ND
127	GO NO 513 ND	CENTRAL DIST.	CIVIL SUIT	430	2004	SUIT FOR RECOVERY	M/S A.P. SECURITAS (P) LTD.	CHIPSOFT TECHNOLOGY (P) LTD	SH. VINAY SINGHAL	11/23/2004	DECREED	513 ND
128	GO NO 514 ND	CENTRAL DIST.	CIVIL SUIT	516	2004	SUIT FOR PERMANENT INJUNCTION	SHRI SIYARAM SHAH	SHRI SURESH KUMRA SHARMA	SH. VINAY SINGHAL	11/24/2004	COMPRO MISED	514 ND
129	GO NO 515 ND	CENTRAL DIST.	CIVIL SUIT	101	2004	SUIT FOR RECOVERY	ANDHRA BANK	ASHOKA CHATTERJEE	SH. VINAY SINGHAL	11/30/2004	SINE-DIE	515 ND
130	GO NO 516 ND	CENTRAL DIST.	CIVIL SUIT	94	2004	SUIT FOR RECOVERY	SURJEET KAUR DHINGRA	VIJAY KOHLI	MS. SAMITA GARG	11/18/2004	COMPRO MISED	516 ND
131	GO NO 517 ND	CENTRAL DIST.	CIVIL SUIT	119	2003	SUIT FOR RECOVERY	M/s Hotel Queen Road Pvt. Ltd	M/s Travel Bureau International	SH. RAKESH PANDIT	11/5/2004	COMPRO MISED	517 ND
132	GO NO 518 ND	CENTRAL DIST.	CIVIL SUIT	123	1995	SUIT FOR PERMANENT INJUNCTION	M/S.SEVEN STAR DEVELOPERS (P) LTD	SHRI HARMINDER SINGH VOHRA	SH. RAKESH PANDIT	11/8/2004	D/W	518 ND
133	GO NO 519 ND	CENTRAL DIST.	CIVIL SUIT	154	1998	SUIT FOR SPECIFIC PERFORMANCE	PURAN SINGH	GARIB DAS	SH. RAKESH PANDIT	11/16/2004	DECREED	519 ND
134	GO NO 520 ND	CENTRAL DIST.	CIVIL SUIT	130	1999	SUIT FOR DECLARATION & PERPETUAL INJUNCTION	KRISHNA TIWARI	RADHA JOSHI	SH. RAKESH PANDIT	11/9/2004	DECREED	520 ND
135	GO NO 521 ND	CENTRAL DIST.	CIVIL SUIT	282	2002	SUIT FOR RECOVERY	DILIP DHINGRA	JITENDER SINGH	SH. RAKESH PANDIT	11/6/2004	DECREED	521 ND
136	GO NO 522 ND	CENTRAL DIST.	CIVIL SUIT	254	2003	SUIT FOR RECOVERY	UNION BANK OF INDIA	RAM CHANDRA GAUTAM	SH. RAKESH PANDIT	11/25/2004	DISMISSED	522 ND
137	GO NO 523 ND	CENTRAL DIST.	CIVIL SUIT	133	2002	SUIT FOR RECOVERY	ARVIND KUMAR GUPTA	OM PRAKASH CHOTANI	SH. RAKESH PANDIT	11/22/2004	DECREED	523 ND

138	GO NO 524 ND	CENTRAL DIST.	CIVIL SUIT	574	1993	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	NETRAPAL	OM PRAKASH	SH. RAKESH PANDIT	11/2/2004	DECREED	524 ND
139	GO NO 525 ND	CENTRAL DIST.	CIVIL SUIT	383	2003		M/s Escorts Finance Limited	Jitender kumar Misra	SH. DEVENDRA KUMAR JANGLA	9/29/2003	ALLOWED	525 ND
140	GO NO 526 ND	CENTRAL DIST.	CIVIL SUIT	435	2003	SUIT FOR DECLARATION AND CONSEQUENTIAL RELIEF	M.M. NOMANI	THE VICE CHANCELLOR	SH. DEVENDRA KUMAR JANGLA	11/30/2004	DECREED	526 ND
141	GO NO 527 ND	CENTRAL DIST.	CIVIL SUIT	464	2003	SUIT FOR PERMANENT INJUNCTION	K.L. BAWEJA	Surender Mohan Kapoor	SH. DEVENDRA KUMAR JANGLA	11/25/2004	COMPRO MISED	527 ND
142	GO NO 528 ND	CENTRAL DIST.	CIVIL SUIT	667	2003	SUIT FOR RECOVERY	KANTA NARAYAN	NARENDER CHADHA @ BABU	SH. DEVENDRA KUMAR JANGLA	11/9/2004	DECREED	528 ND
143	GO NO 529 ND	CENTRAL DIST.	CIVIL SUIT	187	2004	SUIT FOR MANDATORY INJUNCTION	SMT. SEEMA SUKHLA	DR. BANISH MALIK	SH. DEVENDRA KUMAR JANGLA	11/22/2004	SATISFIED	529 ND
144	GO NO 530 ND	CENTRAL DIST.	CIVIL SUIT	282	2003	SUIT FOR RECOVERY	M/S ANNAMALLAI FINANCE LIMITED	MR. SAMUNDER SINGH	SH. DEVENDRA KUMAR JANGLA	11/23/2004	DECREED	530 ND
145	GO NO 531 ND ATTACHED WITH 531 ND	CENTRAL DIST.	CIVIL SUIT	10	2005	SUIT ALONG WITH INTREST	RAMESH GROVER	HELLO MINERALS WATER PVT LTD	SH. DEVENDRA KUMAR JANGLA	5/6/2005	SATISFIED	531 ND
146	GO NO 531 ND	CENTRAL DIST.	CIVIL SUIT	182	2003	SUIT FOR RECOVERY	RAMESH GROVER	HELLO MINERALS WATER PVT LTD	SH. DEVENDRA KUMAR JANGLA	11/29/2004	DECREED	531 ND
147	GO NO 532 ND	CENTRAL DIST.	CIVIL SUIT	97	2004	SUIT FOR RECOVERY	ABHA DAYAL	M/S. CHAMBAL FERTILISERS & CHEMICALS LTD	SH. DEVENDRA KUMAR JANGLA	11/3/2004	REJECTED	532 ND
148	GO NO 533 ND	CENTRAL DIST.	CIVIL SUIT	72	2004	SUIT FOR DECLARATION, PERMANENT AND MANDATORY INJUNCTION	M.Dinakar	The Andhra Education Society (Regd.) Delhi	SH. DEVENDRA KUMAR JANGLA	11/24/2004	DISMISSED DEFAULT	533 ND

149	GO NO 534 ND	CENTRAL DIST.	CIVIL SUIT	139	2004	SUIT FOR DECLARATION, CANCELLATION OF SALE DEED AND PERMANENT INJUNCTION	RANVIR SINGH	SMT. ANITA RANI	SH. DEVENDRA KUMAR JANGLA	11/4/2004	DISMISSED DEFAULT	534 ND
150	GO NO 535 ND	CENTRAL DIST.	CIVIL SUIT	602	2004	SUIT FOR PERPETUAL INJUNCTION	M/S. B.N.T. ASSOCIATES LTD.	M/S. STANARD BRANDS LTD	SH. DEVENDRA KUMAR JANGLA	11/20/2004	DISMISSED DEFAULT	535 ND
151	GO NO 536 ND	CENTRAL DIST.	CIVIL SUIT	104	2004	SUIT FOR RECOVERY	MRS. SANTOSH SAWHNEY	M/S. CHAMBAL FERTILISERS & CHEMICALS LTD	SH. DEVENDRA KUMAR JANGLA	11/3/2004	REJECTED	536 ND
152	GO NO 537 ND	CENTRAL DIST.	CIVIL SUIT	107	2004	SUIT FOR RECOVERY	SHARAT KUMAR DUTTA	M/S. CHAMBAL FERTILISERS & CHEMICALS LTD	SH. DEVENDRA KUMAR JANGLA	11/3/2004	REJECTED	537 ND
153	GO NO 538 ND	CENTRAL DIST.	CIVIL SUIT	79	2004	SUIT FOR PERMANENT INJUNCTION	JASBIR SINGH	GEETA KAUR	SH. DEVENDRA KUMAR JANGLA	11/9/2004	DISMISSED DEFAULT	538 ND
154	GO NO 539 ND	CENTRAL DIST.	CIVIL SUIT	146	2004	SUIT FOR RECOVERY	ALLAHABAD BANK	SH.S.UMESH KUMAR MENON	SH. DEVENDRA KUMAR JANGLA	11/8/2004	COMPROMISED	539 ND
155	GO NO 540 ND	CENTRAL DIST.	CIVIL SUIT	104	2004	SUIT FOR RECOVERY	AMIT GUPTA	M/S NATH ELECTRONICS	SH. SAMEER BAJPAI	11/1/2004	D/W	540 ND
156	GO NO 541 ND	CENTRAL DIST.	CIVIL SUIT	31	2002	SUIT FOR RECOVERY	Smt. Kitab Kaur	M/s Shree Radhey's Investments	SH. SAMEER BAJPAI	11/14/2004	DECREED	541 ND
157	GO NO 542 ND	CENTRAL DIST.	CIVIL SUIT	236	2002	SUIT FOR RECOVERY	POONAM NARANG	SHANTI DEVI	SH. SAMEER BAJPAI	11/20/2004	DECREED	542 ND
158	GO NO 543 ND	CENTRAL DIST.	CIVIL SUIT	218	2004	SUIT FOR RESTITUTION	MOHD. IMADUDDIN	RUQAYYA	SH. DEVENDRA KUMAR	11/1/2004	DISPOSED	543 ND
159	GO NO 544 ND	CENTRAL DIST.	CIVIL SUIT	55	2004	SUIT FOR RECOVERY	ABN AMRO BANK	RAVI MOHAN GUPTA	SH. DEVENDRA KUMAR	11/6/2004	DECREED	544 ND
160	GO NO 551 ND	CENTRAL DIST.	CIVIL SUIT	110	2002	SUIT FOR RECOVERY	J. RAMARAO	CONTINENTAL SYSTEM	SH. GAUTAM MANAN	11/5/2004	DISMISSED	551 ND
161	GO NO 552 ND	CENTRAL DIST.	CIVIL SUIT	13	2004	SUIT FOR MANDATORY INJUNCTION	DAKSHINI HARYANA ICE MANUFACTURERS ASSOCIATION	NATIONAL CAPITAL TERRITORY OF DELHI	MS. RAVINDER BEDI	11/2/2004	DISMISSED	552 ND

162	GO NO 553 ND	CENTRAL DIST.	CIVIL SUIT	141	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	M/S CENTRAL COURT HOTEL	NEW DELHI MUNICIPAL COUNCIL	MS. RAVINDER BEDI	11/30/2004	DISMISSED	553 ND
163	GO NO 554 ND	CENTRAL DIST.	CIVIL SUIT	202	2001	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI T.N. VOHRA	NEW DELHI MUNICIPAL COUNCIL	MS. RAVINDER BEDI	11/1/2004	COMPROMISED	554 ND
164	GO NO 555 ND	CENTRAL DIST.	CIVIL SUIT	34	2004	SUIT FOR DECLARATION	M/s. CENTURION BANK LTD	NEW DELHI MUNICIPAL COUNCIL	MS. RAVINDER BEDI	11/3/2004	D/W	555 ND
165	GO NO 556 ND	CENTRAL DIST.	CIVIL SUIT	198	2004	SUIT FOR PERMANENT INJUNCTION	M/S. MILLENIUM AUTOMATION AND SYSTEMS LTD	M/S. MINISTRY OF DEFENCE	MS. RAVINDER BEDI	11/19/2004	DISPOSED	556 ND
166	GO NO 557 ND	CENTRAL DIST.	CIVIL SUIT	143	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	M/S. CENTRAL COURT HOTEL	NEW DELHI MUNICIPAL COUNCIL	MS. RAVINDER BEDI	11/30/2004	DISMISSED	557 ND
167	GO NO 558 ND	CENTRAL DIST.	CIVIL SUIT	80	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	KUNTI DEVI	ASST. DIRECTOR NEW DELHI MUNICIPAL COUNCIL	MS. RAVINDER BEDI	11/5/2004	DECREED	558 ND
168	GO NO 559 ND	CENTRAL DIST.	CIVIL SUIT	809	2004	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	Shri Rajender Singh	All India Institute of Medical Science	MS. RAVINDER BEDI	11/3/2004	DISMISSED DEFAULT	559 ND
169	GO NO 560 ND	CENTRAL DIST.	CIVIL SUIT	37	2004	SUIT FOR PERMANENT INJUNCTION	SH. PREM CHAND	UNION OF INDIA	MS. RAVINDER BEDI	11/1/2004	DISMISSED	560 ND
170	GO NO 561 ND	CENTRAL DIST.	CIVIL SUIT	133	2002	SUIT FOR PERMANENT INJUNCTION	ARESKO RESTAURANTS PRIVATE LTD	NEW DELHI MUNICIPAL COUNCIL	MS. RAVINDER BEDI	11/22/2004	DISMISSED	561 ND
171	GO NO 562 ND	CENTRAL DIST.	CIVIL SUIT	38	1997	SUIT FOR PERMANENT INJUNCTION	KULDEEP SOOD	NEW DELHI MUNICIPAL COMMITTEE	MS. RAVINDER BEDI	11/5/2004	DISPOSED	562 ND

172	GO NO 563 ND	CENTRAL DIST.	CIVIL SUIT	142	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	M/S CENTRAL COURT HOTEL	NEW DELHI MUNICIPAL COUNCIL	MS. RAVINDER BEDI	11/30/2004	DISMISSED	563 ND
173	GO NO 564 ND	CENTRAL DIST.	CIVIL SUIT	1661	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SAROJ DEVI	PREMWATI	MS. RAVINDER BEDI	11/3/2004	WITHDRAWN	564 ND
174	GO NO 565 ND	CENTRAL DIST.	CIVIL SUIT	67	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	MS. SUDHA CHAUHAN	DR. R.D.GOYLE	MS. RAVINDER BEDI	11/10/2004	COMPROMISED	565 ND
175	GO NO 198 ND ATTACHED WITH 581 ND	CENTRAL DIST.	CIVIL SUIT	M-9	2006		RAM LAL SHARMA	SHRI THAKUR SINGH	MS. RAVINDER BEDI	4/26/2006	DISMISSED	198 ND
176	GO NO 410 ND ATTACHED WITH 567 ND	CENTRAL DIST.	CIVIL SUIT	199	2004	SUIT FOR SPECIFIC PERFORMANCE	GAJENDER TRIPATHI	MANJIT SINGH	MS. SUNENA	2/23/2005	DISMISSED	410 ND
177	GO NO 545 ND	CENTRAL DIST.	CIVIL SUIT	136	2004	SUIT FOR PERMANENT INJUNCTION	PT.LAXMI NARAIN SHASTRI	SHRI VINOD KUMAR MISHRA	SH. DEVENDRA KUMAR	11/6/2004	DISPOSED	545 ND
178	GO NO 546 ND	CENTRAL DIST.	CIVIL SUIT	54	2004	SUIT FOR RECOVERY	ABN AMRO BANK	ARUN KUMAR	SH. DEVENDRA KUMAR	11/6/2004	DECREED	546 ND
179	GO NO 547 ND	CENTRAL DIST.	CIVIL SUIT	507	2004	SUIT FOR PERPETUAL INJUNCTION	Smt. Krishna Rani	Sh. Harbans LaL Chakarwanti	SH. DEVENDRA KUMAR	11/9/2004	DISPOSED	547 ND
180	GO NO 548 ND	CENTRAL DIST.	CIVIL SUIT	511	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	M/S A.M.S. INTERNATIONAL	MRS. SONIA CHADHA	SH. DEVENDRA KUMAR	11/19/2004	DECREED	548 ND
181	GO NO 549 ND	CENTRAL DIST.	CIVIL SUIT	18	2004	SUIT FOR RECOVERY	SHRI SOHAN LAL SHARMA	SHRI NARAIN DIWANI	SH. DEVENDRA KUMAR	11/25/2004	DECREED	549 ND

182	GO NO 550 ND	CENTRAL DIST.	CIVIL SUIT	403	2000	SUIT FOR PERMANENT INJUNCTION	SHRI AMARNATH	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/23/2004	DISMISSED	550 ND
183	GO NO 566 ND	CENTRAL DIST.	CIVIL SUIT	220	2004	SUIT FOR POSSESSION AND PERMANENT INJUNCTION	SHER KHAN	UNION OF INDIA	MS. RAVINDER BEDI	11/16/2004	DISPOSED	566 ND
184	GO NO 567 ND	CENTRAL DIST.	CIVIL SUIT	781	2002	SUIT FOR PERMANENT INJUNCTION	GAJENDER TRIPATHI	MANJIT SINGH	MS. SUNENA	11/10/2004	D/W	567 ND
185	GO NO 568 ND	CENTRAL DIST.	CIVIL SUIT	58	2004	SUIT FOR THE PURPOSE	M/s Saini Electricals	M/s Bass Electronic Industries	SHRI R.K. CHAUHAN	11/1/2004	DECREED	568 ND
186	GO NO 569 ND	CENTRAL DIST.	CIVIL SUIT	44	2003	SUIT FOR RECOVERY	M/S. D.D. INDUSTRIES LTD	MS. POONAM KHANNA	SHRI R.K. CHAUHAN	11/1/2004	DECREED	569 ND
187	GO NO 570 ND	CENTRAL DIST.	CIVIL SUIT	319	1995	SUIT FOR RECOVERY	SH. VISHWANATH KHANNA	M/S CHUNRI CREATIONS	SHRI R.K. CHAUHAN	11/4/2004	DECREED	570 ND
188	GO NO 571 ND	CENTRAL DIST.	CIVIL SUIT	216	2003	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SEEMA	SHRI R.K. CHAUHAN	11/4/2004	WITHDRAW	571 ND
189	GO NO 572 ND	CENTRAL DIST.	CIVIL SUIT	75	2004	SUIT FOR RECOVERY	SHRI PRITHVI SINGH	MR. CHANDRA MOHAN	SHRI R.K. CHAUHAN	11/9/2004	DECREED	572 ND
190	GO NO 573 ND	CENTRAL DIST.	CIVIL SUIT	79	2000	SUIT FOR RECOVERY	M/S. P.M. PACKERS & MOVERS PVT. LTD.	STANDARD CHARTERED BANK	SHRI R.K. CHAUHAN	11/18/2004	DECREED	573 ND
191	GO NO 574 ND	CENTRAL DIST.	CIVIL SUIT	22	2004	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	SHRI SHASHIKANT DEVIDAS NAIK	SHRI R.K. CHAUHAN	11/18/2004	DECREED	574 ND
192	GO NO 575 ND	CENTRAL DIST.	CIVIL SUIT	809	2000	SUIT FOR RECOVERY	ANDHRA BANK	SH. MANOJ KUMAR BIR	SHRI R.K. CHAUHAN	11/24/2004	DECREED	575 ND
193	GO NO 576 ND	CENTRAL DIST.	CIVIL SUIT	255	2002	SUIT FOR RECOVERY	SHRI P.L. TARNEJA	MS. RAKHEE	SHRI R.K. CHAUHAN	11/24/2004	SINE-DIE	576 ND
194	GO NO 577 ND	CENTRAL DIST.	CIVIL SUIT	331	1996	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	VIKAS MATHUR	SHRI R.K. CHAUHAN	11/24/2004	DECREED	577 ND
195	GO NO 578 ND	CENTRAL DIST.	CIVIL SUIT	63	2004	SUIT FOR RECOVERY	M/s. Lattice Computer through its Proprietor Shri Thakur Ram	M/s. Vibhor Automation through its Proprietor Shri Vikas Khanna	SHRI R.K. CHAUHAN	11/30/2004	COMPROMISED	578 ND
196	GO NO 579 ND	CENTRAL DIST.	CIVIL SUIT	248	2004	SUIT FOR PERMANENT INJUNCTION	VEERU BHARTI	SHRI GHANSHYAM DASS	Ms. Vrinda kumari	11/1/2004	WITHDRAW	579 ND

197	GO NO 580 ND	CENTRAL DIST.	CIVIL SUIT	170	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	MAYA DEVI	PANCHSHILA CO-OPERATIVE	Ms. Vrinda kumari	11/3/2004	DECREED	580 ND
198	GO NO 581 ND	CENTRAL DIST.	CIVIL SUIT	183	2003	SUIT FOR RECOVERY	RAM LAL SHARMA	SHRI THAKUR SINGH	Ms. Vrinda kumari	11/4/2004	DECREED	581 ND
199	GO NO 146 ND ATTACHED WITH 598 ND	CENTRAL DIST.	CIVIL SUIT	M-2	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	ANKUR GUPTA	MUKESH SHARMA	MS. GEETANJALI GOEL	6/1/2004	DISPOSED	598 ND
200	GO NO 391 ND ATTACHED WITH 589 ND	CENTRAL DIST.	CIVIL SUIT	M-7	2005	SUIT FOR RECOVERY	PUNJAB & SINDH BANK	M/S ANTOP INTERNATIONAL	SH. MANISH YADUVANSHI	4/27/2005	DISMISSED DEFAULT	589 ND
201	GO NO 582 ND	CENTRAL DIST.	CIVIL SUIT	134	2004	SUIT FOR PERMANENT INJUNCTION	TULSI RAM DHARMASHALA	CHANDRA DEVI	Ms. Vrinda kumari	11/4/2004	D/W	582 ND
202	GO NO 583 ND	CENTRAL DIST.	CIVIL SUIT	264	2004	SUIT FOR PERMANENT INJUNCTION	SHRI BIMAL SINGH	VERY SPECIAL ARTS-INDIA	Ms. Vrinda kumari	11/6/2004	REJECTED	583 ND
203	GO NO 584 ND	CENTRAL DIST.	CIVIL SUIT	196	2004	SUIT FOR PERMANENT INJUNCTION	IMRAN QURESHI	HARISH MALIK	Ms. Vrinda kumari	11/6/2004	DISPOSED	584 ND
204	GO NO 585 ND	CENTRAL DIST.	CIVIL SUIT	441	2003		CAPT. K.C. SAIGAL	RAJESH KUMAR SINHA	Ms. Vrinda kumari	11/6/2004	DISPOSED	585 ND
205	GO NO 586 ND	CENTRAL DIST.	CIVIL SUIT	422	2003	SUIT FOR PERMANENT INJUNCTION	M/S JAI DRINKS PVT. LTD.	GENERAL MAZDUL UNION	Ms. Vrinda kumari	11/6/2004	DISPOSED	586 ND
206	GO NO 587 ND	CENTRAL DIST.	CIVIL SUIT	306	2002	SUIT FOR PERMANENT INJUNCTION	SHRI ARUN CHAUDHARY	SHRI MADAN PARTIHASTH	Ms. Vrinda kumari	11/9/2004	D.N.P	587 ND
207	GO NO 588 ND	CENTRAL DIST.	CIVIL SUIT	647	2002	SUIT FOR PERMANENT INJUNCTION	RASHMI KHOSLA	JAI JAWAN JAI KISAN EXPORT KARMCHARI UNION	Ms. Vrinda kumari	11/16/2004	DECREED	588 ND
208	GO NO 589 ND	CENTRAL DIST.	CIVIL SUIT	158	1998	SUIT FOR RECOVERY	PUNJAB & SINDH BANK	M/S ANTOP INTERNATIONAL	SH. ANKUR JAIN	11/10/2004	DISMISSED DEFAULT	590 ND

209	GO NO 590 ND ATTACHED WITH 590 ND	CENTRAL DIST.	CIVIL SUIT	EX-74	2004	SUIT FOR RECOVERY	MASTER ANIKET (MINOR)	M/S JAINSONS	MS. GEETANJALI GOEL	2/18/2005	SATISFIED	590 ND
210	GO NO 590 ND	CENTRAL DIST.	CIVIL SUIT	890	2002	SUIT FOR RECOVERY	MASTER ANIKET (MINOR)	M/S JAINSONS	MS. GEETANJALI GOEL	11/1/2004	DECREED	590 ND
211	GO NO 591 ND	CENTRAL DIST.	CIVIL SUIT	422	2002	SUIT FOR RECOVERY	PUNJAB & SINDH BANK	M/S. B.S. INVESTMENT CORPORATION	MS. GEETANJALI GOEL	11/1/2004	DISPOSED	591 ND
212	GO NO 592 ND	CENTRAL DIST.	CIVIL SUIT	282	2004	SUIT FOR PERPETUAL INJUNCTION	SMT. AMRIT KAUR	INDERPAL SINGH	MS. GEETANJALI GOEL	11/1/2004	DISMISSED DEFAULT	592 ND
213	GO NO 593 ND	CENTRAL DIST.	CIVIL SUIT	176	2004	SUIT FOR DECLARATION	Sh. Ghanshyam Dass Aggarwal	Sh. Tashwever All Khan	MS. GEETANJALI GOEL	11/2/2004	DECREED	593 ND
214	GO NO 595 ND	CENTRAL DIST.	CIVIL SUIT	463	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SH. VIJAY PRAKASH GUPTA	M/S. J.N. GUPTA & SONS	MS. GEETANJALI GOEL	11/3/2004	DISMISSED DEFAULT	595 ND
215	GO NO 596 ND	CENTRAL DIST.	CIVIL SUIT	47	2004	SUIT FOR PERMANENT INJUNCTION	JAGDISH SINGH YADAV	SATPAL SINGH	MS. GEETANJALI GOEL	11/3/2004	DISMISSED	596 ND
216	GO NO 597 ND	CENTRAL DIST.	CIVIL SUIT	313	2004	SUIT FOR DECLARATION & RECTIFICATION	JAGDISH LAL MALHOTRA	DEEPAK BHARADWAJ & SONS HUF	MS. GEETANJALI GOEL	11/4/2004	DISPOSED	597 ND
217	GO NO 598 ND	CENTRAL DIST.	CIVIL SUIT	566	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI ANKUR GUPTA	SHRI MUKESH SHARMA	MS. GEETANJALI GOEL	11/4/2004	DECREED	598 ND
218	GO NO 599 ND	CENTRAL DIST.	CIVIL SUIT	406	2004	SUIT FOR RECOVERY	CANARA BANK	V.K. BHAGWANI	MS. GEETANJALI GOEL	11/9/2004	DECREED	599 ND
219	GO NO 600 ND	CENTRAL DIST.	CIVIL SUIT	479	2004	SUIT FOR PERMANENT INJUNCTION	SURENDER KHANNA	KANTA KAPOOR	MS. GEETANJALI GOEL	11/10/2004	DISMISSED DEFAULT	600 ND
220	GO NO 601 ND	CENTRAL DIST.	CIVIL SUIT	812	2002	SUIT FOR A DECREE OF EJECTION	RAMA JAIN	M/S. AGVET CHEMICALS PVT. LTD.	MS. GEETANJALI GOEL	11/10/2004	DECREED	601 ND

221	GO NO 602 ND	CENTRAL DIST.	CIVIL SUIT	643	2002	SUIT FOR SPECIFIC PERFORMANCE	SHRI UMESH C. SHARMA	MANGE RAM	MS. GEETANJALI GOEL	11/17/2004	DECREED	602 ND
222	GO NO 636 ND	CENTRAL DIST.	CIVIL SUIT	158	2004	SUIT FOR DECLARATION PARTITION AND PERMANENT INJUNCTION	SHRI VIJAY KUMAR AGGARWAL	OM KUMAR AGGARWAL	SAMEER BAJPAI	11/8/2004	RETURNED	636 ND
223	GO NO 637 ND	CENTRAL DIST.	CIVIL SUIT	805	2002	SUIT FOR RECOVERY	SIEL LIMITED	UNITED INDIA INSURANCE CO	SAMEER BAJPAI	11/5/2004	D/W	637 ND
224	GO NO 638 ND	CENTRAL DIST.	CIVIL SUIT	156	2004	SUIT FOR PERMANENT INJUNCTION	SHRI O.P. DAWAR	SATYA PAUL	SAMEER BAJPAI	11/8/2004	DISPOSED	638 ND
225	GO NO 639 ND	CENTRAL DIST.	CIVIL SUIT	118	2003	SUIT FOR RECOVERY	RAMJAS FOUNDATION	MALIK SINGH	SAMEER BAJPAI	11/24/2004	DECREED	639 ND
226	GO NO 640 ND	CENTRAL DIST.	CIVIL SUIT	206	2003	SUIT FOR RECOVERY	M/s Goli Finance Limited	Sh. Rajan Karthikayan	SAMEER BAJPAI	11/24/2004	SINE-DIE	640 ND
227	GO NO 641 ND	CENTRAL DIST.	CIVIL SUIT	434	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	BHARAT BIJLEE LTD	BHARAT BIJLEE LTD LIFT DIVISION	SAMEER BAJPAI	11/30/2004	D/W	641 ND
228	GO NO 642 ND	CENTRAL DIST.	CIVIL SUIT	115	2004	SUIT FOR RECOVERY	Hit Ads (Pvt.) Ltd	Galileo-CNG India Pvt. Ltd	SAMEER BAJPAI	11/30/2004	COMPROMISED	642 ND
229	GO NO 643 ND	CENTRAL DIST.	CIVIL SUIT	820	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	YOGITA BALI	B.R. MALHOTRA	SH. BALWANT RAI BANSAL	11/22/2004	DISMISSED DEFAULT	643 ND
230	GO NO 644 ND	CENTRAL DIST.	CIVIL SUIT	419	2003	SUIT FOR RECOVERY	UNION BANK OF INDIA	Ramesh Chandra Swain	SH. BALWANT RAI	11/24/2004	DISMISSED DEFAULT	644 ND
231	GO NO 645 ND	CENTRAL DIST.	CIVIL SUIT	200	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	Smt. Neeru Seem	M/S. Kotak Mahendra Primus Ltd	SH. BALWANT RAI BANSAL	11/29/2004	DISPOSED	645 ND
232	GO NO 646 ND	CENTRAL DIST.	CIVIL SUIT	24	2004	SUIT FOR RECOVERY	M/S. DAHLGREN INDIA PVT. LTD.	MR. VASHIN DHRUV	SH. BALWANT RAI BANSAL	11/16/2004	DECREED	646 ND
233	GO NO 647 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	153	2004	ROBKAR	PIYUSH	SOHAN PAL	SH. BALWANT RAI BANSAL	11/16/2004		647 ND

234	GO NO 648 ND	CENTRAL DIST.	CIVIL SUIT	835	2002	SUIT FOR PERMANENT INJUNCTION	BNBS CEMENTS & PRODUCTS PVT. LTD.	THE ISHWAR INDUSTRIES LIMITED	SH. BALWANT RAI BANSAL	11/6/2004	D/W	648 ND
235	GO NO 649 ND	CENTRAL DIST.	CIVIL SUIT	203	2003	SUIT FOR RECOVERY	M/S OVERSEAS WATER PROOFING CORP	M/S UNITED BUILDERS	SH. BALWANT RAI	11/4/2004	DECREED	649 ND
236	GO NO 650 ND	CENTRAL DIST.	CIVIL SUIT	85	2002	SUIT FOR PROHIBITORY AND MANDATORY INJUNCTION	SHRI NAND SINGH	SH. DILBAGH SINGH	SH. BALWANT RAI BANSAL	11/27/2004	COMPRO MISED	650 ND
237	GO NO 72 RCC HIGH COURT	CENTRAL DIST.	CIVIL SUIT	E-180	2016	SUIT FOR PERMANENT INJUNCTION	RAKESH KUMAR	MRS. RAINA GUPTA	SH.PUNEET PAHWA	12/4/2018	ALLOWE D	72 RCC
238	GO NO 366 ND ATTACHE D WITH 617 ND	CENTRAL DIST.	CIVIL SUIT	M-101	2004	SUIT FOR NON PROSECUTION	S.N.D. MARKETING	JAIN T.V.	SH. VINAY SINGHAL	5/17/2005	DISMISSE D	617 ND
239	GO NO 603 ND	CENTRAL DIST.	CIVIL SUIT	300	2004	SUIT FOR RECOVERY	M/S AMERICAN EXPRESS BANK LTD	MR. VIKRAM HANDA	MS. GEETANJALI GOEL	11/18/2004	DECREED	603 ND
240	GO NO 604 ND	CENTRAL DIST.	CIVIL SUIT	38	2003	SUIT FOR RECOVERY	CANARA BANK	SMT SUNITA	MS. GEETANJALI GOEL	11/20/2004	DECREED	604 ND
241	GO NO 605 ND	CENTRAL DIST.	CIVIL SUIT	28	2004	SUIT FOR PERMANENT INJUNCTION	SATINDER KUMAR	KIRAN SHUKLA	MS. GEETANJALI GOEL	11/22/2004	DECREED	605 ND
242	GO NO 606 ND	CENTRAL DIST.	CIVIL SUIT	380	2002	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	MAYA DEVI	USHA	MS. GEETANJALI GOEL	11/24/2004	DECREED	606 ND
243	GO NO 607 ND	CENTRAL DIST.	CIVIL SUIT	346	2004	SUIT FOR RECOVERY	M/S VIRTUE FINANCE LTD	SONU YADAV	MS. GEETANJALI GOEL	11/25/2004	DECREED	607 ND
244	GO NO 608 ND	CENTRAL DIST.	CIVIL SUIT	557	2002	SUIT FOR POSSESSION AND MESNE PROFITS	MISRI LAL	R P SHARMA	MS. GEETANJALI GOEL	11/25/2004	DECREED	608 ND
245	GO NO 609 ND	CENTRAL DIST.	CIVIL SUIT	358	2002	SUIT FOR RECOVERY	DELHI GYMKHANA CLUB LIMITED	MS. SUNITA SINHA	MS. GEETANJALI GOEL	11/25/2004	SETTLEM ENT	609 ND
246	GO NO 610 ND	CENTRAL DIST.	CIVIL SUIT	251	2004	SUIT FOR RECOVERY	MONICA AHUJA	PARVEEN KATARIA	MS. GEETANJALI GOEL	11/30/2004	DECREED	610 ND

247	GO NO 611 ND	CENTRAL DIST.	CIVIL SUIT	324	2004	SUIT FOR PERMANENT INJUNCTION	SHRI JAI PRAKASH	SHRI DARSHAN LAL	SH. DEVENDRA KUMAR JANGLA	11/25/2004	D/W	611 ND
248	GO NO 612 ND	CENTRAL DIST.	CIVIL SUIT	841	2003	SUIT FOR PERMANENT INJUNCTION	RAJESH BABU	M/S. COUNTRYWIDE AUTO FINANCIAL SERVICES LTD	SH. DEVENDRA KUMAR	11/9/2004	DISMISSED	612 ND
249	GO NO 613 ND	CENTRAL DIST.	CIVIL SUIT	938	2003	SUIT FOR RECOVERY	INDIAN BANK	PUSHPA RANI	SH. DEVENDRA KUMAR	11/5/2004	DECREED	613 ND
250	GO NO 614 ND	CENTRAL DIST.	CIVIL SUIT	75	2003	SUIT FOR RECOVERY	SH. ANIL JAGGI	M/S. ILLINWORTH MARKETING PVT LTD	SH. DEVENDRA KUMAR	11/17/2004	DECREED	614 ND
251	GO NO 615 ND ATTACHED WITH 615	CENTRAL DIST.	CIVIL SUIT	M-11	2005	SUIT FOR PERMANENT INJUNCTION	RAJESH KUMAR	YASHMER SINGH	SH. PULASTYA PRAMACHALA	7/26/2005	DISMISSED	615 ND
252	GO NO 615 ND	CENTRAL DIST.	CIVIL SUIT	1113	2002	SUIT FOR MANDATORY INJUNCTION WITH CONSEQUENTIAL RELIEF FOR PERMANENT INJUNCTION	RAJESH	YESHMER SINGH	SH. PULASTYA PRAMACHALA	11/23/2004	DISMISSED DEFAULT	615 ND
253	GO NO 616 ND	CENTRAL DIST.	CIVIL SUIT	233	1996		SAHEED KHAN	Mahanagar Telephone Nigam Ltd	SHRI VIDYA PRAKASH	11/18/2004	DISMISSED	616 ND
254	GO NO 617 ND	CENTRAL DIST.	CIVIL SUIT	216	2004	SUIT FOR RECOVERY	M/S S.N.D. MARKETING & SERVICES	M/S JAIN T.V./STUDIO LTD	SH. VINAY SINGHAL	11/17/2004	DISMISSED	617 ND
255	GO NO 619 ND	CENTRAL DIST.	CIVIL SUIT	194	1999	SUIT FOR RECOVERY	MRS. MEERA GUPTA	M/S BHALLA & ASSOCIATES	SH. MANISH YADUVANSHI	11/8/2004	DECREED	619 ND
256	GO NO 621 ND	CENTRAL DIST.	CIVIL SUIT	423	2002	SUIT FOR POSSESSION AND MESNE PROFITS	SATBIR SINGH MANKU	ANIL KUMAR SRIVASTAVA	SH. MANISH YADUVANSHI	11/8/2004	DECREED	621 ND
257	GO NO 622 ND	CENTRAL DIST.	CIVIL SUIT	409	1999	SUIT FOR PERMANENT INJUNCTION	LALIT KUMAR	KRISHNA SANGER	SH. MANISH YADUVANSHI	11/8/2004	DISMISSED	622 ND
258	GO NO 623 ND	CENTRAL DIST.	CIVIL SUIT	M-69	2004	SUIT FOR PERMANENT INJUNCTION	LALIT KUMAR	KRISHNA SANGER	SH. MANISH YADUVANSHI	11/8/2004	DISMISSED	623 ND

259	GO NO 624 ND	CENTRAL DIST.	CIVIL SUIT	137	2003	SUIT FOR PERMANENT INJUNCTION	MANJIT SINGH	STANDARD CHARTERED BANK	SH. MANISH YADUVANSHI	11/19/2004	DISMISSED DEFAULT	624 ND
260	GO NO 625 ND	CENTRAL DIST.	CIVIL SUIT	225	2002	SUIT FOR RECOVERY	Shri O.P. Sharma	Smt. Renu Bhutani	SH. MANISH YADUVANSHI	11/25/2004	COMPRO MISED	625 ND
261	GO NO 626 ND	CENTRAL DIST.	CIVIL SUIT	238	2004	SUIT FOR RECOVERY	M/S. MAYARAM KISHAN LAL JAIN	HINDUSTAN EVEREST TOOLS LIMITED	SH. DEVENDRA KUMAR SHARMA	11/3/2004	D/W	626 ND
262	GO NO 627 ND	CENTRAL DIST.	CIVIL SUIT	EX-79	2003	SUIT FOR RECOVERY	SH. R.C. GUPTA	SH. SATYA PRAKASH	SH. DEVENDRA KUMAR SHARMA	11/5/2004	SATISFIED	627 ND
263	GO NO 629 ND	CENTRAL DIST.	CIVIL SUIT	EX-137	2004		SHRI SUSHIL BERRY	SHRI MAHESH SUREKA	SH. DEVENDRA KUMAR	11/5/2004	SINE-DIE	629 ND
264	GO NO 630 ND	CENTRAL DIST.	CIVIL SUIT	21	2004	SUIT FOR PERMANENT/MANDATORY INJUNCTION	Sh. Surender Singh Babbar	Smt. Savita Sodhi	JITENDRA MISHRA	11/1/2004	COMPRO MISED	630 ND
265	GO NO 631 ND	CENTRAL DIST.	CIVIL SUIT	580	2002	SUIT FOR RECOVERY	REHANA KHATOON	M/S. TAXMART INDIA PVT. LTD.	SH. RAGHUBIR SINGH	11/5/2004	DECREED	631 ND
266	GO NO 632 ND	CENTRAL DIST.	CIVIL SUIT	295	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	C.B. BHATNAGAR	FOOD CORPORATION OF INDIA	SH. RAGHUBIR SINGH	11/19/2004	DISMISSED	632 ND
267	GO NO 633 ND	CENTRAL DIST.	CIVIL SUIT	53	2002	SUIT FOR PERMANENT INJUNCTION	MOHD ZAMIL	SHRI FUNDAN KHAN	SH. MANISH YADUVANSHI	11/3/2004	DISMISSED	633 ND
268	GO NO 634 ND	CENTRAL DIST.	CIVIL SUIT	152	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	AJAY RAI	C.S. CHOUDHARY	SAMEER BAJPAI	11/2/2004	D/W	634 ND
269	GO NO 635 ND	CENTRAL DIST.	CIVIL SUIT	789	2002	SUIT FOR RECOVERY	VIJAYA BANK	M/S.VISUAL COMMUNICATION (PARTNERSHIP FIRM)	SAMEER BAJPAI	11/5/2004	COMPRO MISED	635 ND
270	GO NO 112 ND ATTACHED WITH 696	CENTRAL DIST.	CIVIL SUIT	15	2004	SUIT FOR PERMANENT INJUNCTION	SH. SAMUEL V. THOMAS	SH. K.S. SALUJA	SH. GAUTAM MANAN	8/5/2004	DECREED	112 ND

271	GO NO 620 ND	CENTRAL DIST.	CIVIL SUIT	573	2002	SUIT FOR DECLARATION	ANIL KUMAR SHRIVASTAVA	SATBIR SINGH NANKU		11/8/2004		620 ND
272	GO NO 652 ND	CENTRAL DIST.	CIVIL SUIT	EX-199	2000		ORIENTAL BANK OF COMMERCE	OM PRAKASH	SHRI R.K. CHAUHAN	11/5/2004	SINE-DIE	652 ND
273	GO NO 653 ND	CENTRAL DIST.	CIVIL SUIT	EX-58	1994		ORIENTAL BANK OF COMMERCE	BAL DEV SINGH	SHRI R.K. CHAUHAN	11/19/2004	SINE-DIE	653 ND
274	GO NO 654 ND	CENTRAL DIST.	CIVIL SUIT	726	2002	SUIT FOR RECOVERY	MANOJ KUMAR	RAVINDER SINGH	SH. VIPIN KUMAR RAI	11/25/2004	DECREED	654 ND
275	GO NO 656 ND	CENTRAL DIST.	CIVIL SUIT	715	2002	SUIT FOR RECOVERY	VIJAYA BANK	RAJIV JAIN	SH. BALWANT RAI BANSAL	11/8/2004	D/W	656 ND
276	GO NO 657 ND	CENTRAL DIST.	CIVIL SUIT	125	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTIONS	RAJ KUMAR	STANDARD CHARTERD BANK	SH. LOKESH KUMAR SHARMA	11/2/2004	COMPRO MISED	657 ND
277	GO NO 658 ND	CENTRAL DIST.	CIVIL SUIT	348	2001	SUIT FOR RECOVERY	M/S Ajanta Chemical Industries	M/S Sand Plast India Ltd	SH. LOKESH KUMAR SHARMA	11/8/2004	DECREED	658 ND
278	GO NO 659 ND	CENTRAL DIST.	CIVIL SUIT	627	1995	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	SH. C.R. VENUGOPAL	SH. LOKESH KUMAR SHARMA	11/8/2004	DECREED	659 ND
279	GO NO 660 ND	CENTRAL DIST.	CIVIL SUIT	62	2003	SUIT FOR RECOVERY	S.P.S. SIROHI	MOHD. YASMIN	SH. LOKESH KUMAR SHARMA	11/10/2004	DISMISSE D	660 ND
280	GO NO 661 ND	CENTRAL DIST.	CIVIL SUIT	39	2001	SUIT FOR PERMANENT INJUNCTION	Laxman Verma	Rashmi Sahni	SH. LOKESH KUMAR SHARMA	11/17/2004	DISMISSE D	661 ND
281	GO NO 662 ND	CENTRAL DIST.	CIVIL SUIT	151	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Natha Singh	Parvesh Kumar	SH. LOKESH KUMAR SHARMA	11/18/2004	WITHDRA W	662 ND
282	GO NO 663 ND	CENTRAL DIST.	CIVIL SUIT	80	2004	SUIT FOR PERMANENT INJUNCTION	MUNESH BIDHURI	SARWAN KUMAR	SH. LOKESH KUMAR SHARMA	11/22/2004	WITHDRA W	663 ND
283	GO NO 664 ND	CENTRAL DIST.	CIVIL SUIT	412	2001	SUIT FOR RECOVERY	CANARA BANK	M/S PAUL & ASSOCIATES	SH. LOKESH KUMAR SHARMA	11/23/2004	SINE-DIE	664 ND
284	GO NO 665 ND	CENTRAL DIST.	CIVIL SUIT	208	2002	SUIT FOR RECOVERY	STATE BANK OF BIKANER	M/S FASHION SAREE EMPORIUM	SH. LOKESH KUMAR SHARMA	11/24/2004	DECREED	665 ND

285	GO NO 666 ND	CENTRAL DIST.	CIVIL SUIT	84	2004	SUIT FOR DECLARATION MANDATORY AND PERMANENT INJUNCTION	D. GOPALAKRISHNA	THE ANDHRA EDUCATION SOCIETY	SH. LOKESH KUMAR SHARMA	11/25/2004	DISMISSE D DEFAULT	666 ND
286	GO NO 667 ND	CENTRAL DIST.	CIVIL SUIT	181	1997	SUIT FOR PERMANENT INJUNCTION	MANGAL MISHRA	BIMLA DEVI	SH. LOKESH KUMAR SHARMA	11/27/2004	DISMISSE D DEFAULT	667 ND
287	GO NO 668 ND	CENTRAL DIST.	CIVIL SUIT	9	2004	SUIT FOR PERMANENT INJUNCTION	SANTOSHI KUMARI	RAJESH SOMAL	MS. RAVINDER BEDI	11/4/2004	DISMISSE D DEFAULT	668 ND
288	GO NO 669 ND	CENTRAL DIST.	CIVIL SUIT	70	2004	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	S.K. SEHGAL	B.R. LAMBA	MS. RAVINDER BEDI	11/1/2004	COMPRO MISED	669 ND
289	GO NO 670 ND	CENTRAL DIST.	CIVIL SUIT	128	2002	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	M/S ARESKO RESTAURANTS PVT.LTD.	NEW DELHI MUNCIPAL CORPORATION	MS. RAVINDER BEDI	11/22/2004	DISMISSE D	670 ND
290	GO NO 671 ND	CENTRAL DIST.	CIVIL SUIT	173	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	B.R.LUTHRA	RANJAN DESHWAL	MS. RAVINDER BEDI	11/17/2004	DISMISSE D	671 ND
291	GO NO 672 ND	CENTRAL DIST.	CIVIL SUIT	75	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHYAM LAL	R.D.GOYLE	MS. RAVINDER BEDI	11/10/2004	COMPRO MISED	672 ND
292	GO NO 673 ND	CENTRAL DIST.	CIVIL SUIT	1129	1999	SUIT FOR PERMANENT INJUNCTION	PASUPATI ACRYLON LIMITED	NEW DELHI MUNCIPAL COUNCIL	MS. RAVINDER BEDI	11/29/2004	DISMISSE D DEFAULT	673 ND
293	GO NO 674 ND	CENTRAL DIST.	CIVIL SUIT	46	1998	SUIT FOR PERMANENT INJUNCTION	DAN SINGH BAWA	NEW DELHI MUNCIPAL COMMITTEE	MS. RAVINDER BEDI	11/24/2004	D/W	674 ND

294	GO NO 675 ND	CENTRAL DIST.	CIVIL SUIT	498	2001	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	ARESKO RESTAURANTS PVT. LTD.	N.D.M.C.	MS. RAVINDER BEDI	11/22/2004	DISMISSE D	675 ND
295	GO NO 676 ND	CENTRAL DIST.	CIVIL SUIT	1	2004	SUIT FOR PERMANENT INJUNCTION	PREM KUMAR SHARMA	NEW DELHI MUNCIPAL COUNCIL	MS. RAVINDER BEDI	11/19/2004	D/W	676 ND
296	GO NO 677 ND	CENTRAL DIST.	CIVIL SUIT	251	2002	SUIT FOR RECOVERY	SHASHI SHEKHAR SEEM	M/S MATA AMRITA NAND MAYI MATH	MS. GEETANJALI GOEL	11/19/2004	DECREED	677 ND
297	GO NO 678 ND	CENTRAL DIST.	CIVIL SUIT	16	2004	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	SEEMA	SHRI R.K. CHAUHAN	11/5/2004	SATISFIE D	678 ND
298	GO NO 679 ND	CENTRAL DIST.	CIVIL SUIT	73	2004	SUIT FOR RECOVERY	SHRI P.L. TARNEJA	MS. RAKHEE	SHRI R.K. CHAUHAN	11/5/2004	SATISFIE D	679 ND
299	GO NO 680 ND	CENTRAL DIST.	CIVIL SUIT	182	2000		RAM NARAIN	NANAK RAM	SHRI R.K. CHAUHAN	11/5/2004	SATISFIE D	680 ND
300	GO NO 681 ND	CENTRAL DIST.	CIVIL SUIT	74	2004	SUIT FOR RECOVERY	RITU KAURA CHAWLA	M/S PRO FINANCIAL CAPITAL SERVICES LTD	SHRI R.K. CHAUHAN	11/5/2004	SATISFIE D	681 ND
301	GO NO 682 ND	CENTRAL DIST.	CIVIL SUIT	440	2001	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	M/S ZAMIRUDDIN & SONS	AIRPORT AUTHORITY OF INDIA	SH. LOKESH KUMAR SHARMA	11/9/2004	D.N.P	682 ND
302	GO NO 683 ND	CENTRAL DIST.	CIVIL SUIT	506	2000	SUIT FOR RECOVERY	AMARJEET SINGH ARORA	THE ORIENTAL INSURANCE COMPANY LTD	SH. LOKESH KUMAR SHARMA	11/29/2004	DECREED	683 ND
303	GO NO 684 ND	CENTRAL DIST.	CIVIL SUIT	179	2004	SUIT FOR SPECIFIC PERFORMANCE AND PERMANENT INJUNCTION	PUSHPA RANI	VISHNU KUMAR	SH. RAGHUBIR SINGH	11/20/2004	DISPOSE D	684 ND
304	GO NO 685 ND	CENTRAL DIST.	CIVIL SUIT	189	2003	SUIT FOR PERMANENT INJUNCTION	M/S JAGAT TALKIES DISTRIBUTORS	HINDUSTAN ENGINEERING AND GENERAL MAZDOOR UNION	SH. RAGHUBIR SINGH	11/29/2004	DECREED	685 ND
305	GO NO 686 ND	CENTRAL DIST.	CIVIL SUIT	323	2002	SUIT FOR RECOVERY	M/s Sono Electricals Pvt. Ltd	D.L.F. Industries Limited	SH. RAGHUBIR SINGH	11/4/2004	DISMISSE D	686 ND

306	GO NO 687 ND	CENTRAL DIST.	CIVIL SUIT	151	2003	SUIT FOR PERMANENT INJUNCTION	MOHINI	BALWANT KAUR	SH. RAGHUBIR SINGH	11/9/2004	DISPOSED	687 ND
307	GO NO 696 ND	CENTRAL DIST.	CIVIL SUIT	14	2004	SUIT FOR PERMANENT INJUNCTION	V. JOHN THOMAS	K.S. SALUJA	SH. GAUTAM MANAN	11/6/2004	DECREED	696 ND
308	GO NO 688 ND	CENTRAL DIST.	CIVIL SUIT	275	2003	SUIT FOR RECOVERY	BALESH KUMAR JAIN	UCO BANK	SH. SHAILENDER MALIK	11/20/2004	DISMISSED	688 ND
309	GO NO 689 ND	CENTRAL DIST.	CIVIL SUIT	197	2003	SUIT FOR POSSESSION, PERPETUAL INJUNCTION AND RECOVERY	M/S C.H. SINGH AND SONS	M/S TELECOMMUNICATION CONSULTANTS INDIA LTD	SH. PARVEEN SINGH	11/6/2004	DECREED	689 ND
310	GO NO 690 ND ATTACHED WITH 691	CENTRAL DIST.	CIVIL SUIT	M-39	2003	SUIT FOR RECOVERY	RAJINDER SINGH	SUDERSHAN SINGH	SH. SANJAY SHAMRA	1/29/2005	DISMISSED	690 ND
311	GO NO 690 ND	CENTRAL DIST.	CIVIL SUIT	537	2002	Suit for recovery of possession	RAJ PAL GUPTA	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. PARVEEN SINGH	11/22/2004	DISMISSED	690 ND
312	GO NO 691 ND	CENTRAL DIST.	CIVIL SUIT	126	2001	Suit for recovery of possession	RAJINDER SINGH	SUDERSHAN SINGH	SH. SANJAY SHAMRA	11/30/2004	DECREED	691 ND
313	GO NO 692 ND	CENTRAL DIST.	CIVIL SUIT	1186	1999	SUIT FOR DECLARATION MANDATORY AND PERMANENT INJUNCTION	RANDHIR SINGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	11/24/2004	DISMISSED	692 ND
314	GO NO 693 ND	CENTRAL DIST.	CIVIL SUIT	EX-70	2004	SUIT FOR RECOVERY	HDFC LTD.	MR. PAPPU RAGHU	SH. VIPIN KUMAR RAI	11/19/2004	REJECTED	693 ND
315	GO NO 694 ND	CENTRAL DIST.	CIVIL SUIT	EX-179	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI GAUTAM SETH	SHRI MUKESH KUMAR	SH. VIPIN KUMAR RAI	11/19/2004	DECREED	694 ND
316	GO NO 695 ND	CENTRAL DIST.	CIVIL SUIT	EX-63	2003	SUIT FOR RECOVERY	ANDHRA BANK	SH. PAWAN SALUJA	SH. VIPIN KUMAR RAI	11/19/2004	DISPOSED	695 ND

317	GO NO 697 ND	CENTRAL DIST.	CIVIL SUIT	EX-07	2004		J.P. PANDEY	M.S UNITED COPIER PVT LTD	SH. RAKESH PANDIT	11/19/2004	SATISFIED	697 ND
318	GO NO 698 ND	CENTRAL DIST.	CIVIL SUIT	747	1995	SUIT FOR POSSESSION AND DAVMAGES/MESNE PROFITS AND RECOVERY	OM PRAKASH TYAGI	SOUTH-WEST DELHI ELECTRICITY	SH. RAJ KUMAR TRIPATHI	11/27/2004	DECREED	698 ND
319	GO NO 699 ND	CENTRAL DIST.	CIVIL SUIT	729	1995	SUIT FOR POSSESSION	MAHABIR SINGH	MANSA RAM	SH. VIPIN KUMAR RAI	11/17/2004	DISMISSED	699 ND
320	GO NO 700 ND	CENTRAL DIST.	CIVIL SUIT	633	2000		LATA SINGH	R.N. SAHNI	SH. SANJAY SHAMRA	11/22/2004	DEFAULT ALLOWED	700 ND
321	GO NO 701 ND	CENTRAL DIST.	CIVIL SUIT	93	2002	SUIT FOR RECOVERY	THE NEW INDIA ASSURANCE COMPANY LIMITED	M/S. DELHI AHMEDABAD ROADWAYS	SH. SANJAY SHAMRA	11/29/2004	ALLOWED	701 ND
322	GO NO 702 ND	CENTRAL DIST.	CIVIL SUIT	24	2004	SUIT FOR RECOVERY	SHRI SURESH KUMAR	SHRI RUMAIL KAPOOR	SH. SANJAY SHAMRA	11/29/2004	DECREED	702 ND
323	GO NO 703 ND	CENTRAL DIST.	CIVIL SUIT	310	2003	SUIT FOR DECLARATION PERPETUAL INJUNCTION	SHRI ASHOK GUDWANI	SAFDARJANG CLUB	SH. SANJAY SHAMRA	11/30/2004	WITHDRAW	703 ND
324	GO NO 704 ND	CENTRAL DIST.	CIVIL SUIT	357	2003	SUIT FOR RECOVERY	CANARA BANK	MR. BALJEET SINGH	SH. SANJAY SHAMRA	11/17/2004	SATISFIED	704 ND
325	GO NO 705 ND	CENTRAL DIST.	CIVIL SUIT	1279	1993	SUIT FOR POSSESSION/EJECTMENT FORM OPEN SPACE	M/S. JIWAN INDUSTRIES PVT. LTD	GULSHAN RAI MAKKAR	SH. SANJAY SHAMRA	11/30/2004	DECREED	705 ND
326	GO NO 706 ND	CENTRAL DIST.	CIVIL SUIT	269	2003	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	JAI SAINI	SH. SANJAY SHAMRA	11/19/2004	COMPROMISED	706 ND
327	GO NO 707 ND	CENTRAL DIST.	CIVIL SUIT	1	2001	SUIT FOR RECOVERY	HARVINDER KAUR	UTTAM SINGH	SH. SANJAY SHAMRA	11/8/2004	COMPROMISED	707 ND
328	GO NO 708 ND	CENTRAL DIST.	CIVIL SUIT	23	2002	SUIT FOR RECOVERY OF POSSESSION	M. KUSUMLATA RAO	S. GANESH	MRS. ANJU BAJAJ CHANDNA	11/23/2004	DISPOSED	708 ND
329	GO NO 709 ND	CENTRAL DIST.	CIVIL SUIT	188	2002	SUIT FOR PERPETUAL AND MANDATORY INJUNCTION	S. GANESH	M. KUSUMLATA RAO	MRS. ANJU BAJAJ CHANDNA	11/23/2004	DISPOSED	709 ND

330	GO NO 799 ND ATTACHED WITH 689	CENTRAL DIST.	CIVIL SUIT	M-74	2004	SUIT FOR POSSESSION	C.H. SINGH AND SONS	M/S TELECOMMUNICATION CONSULTANTS INDIA LTD	SH. PARVEEN SINGH	5/30/2005	DISMISSED	799 ND
331	GO NO 710 ND	CENTRAL DIST.	CIVIL SUIT	113	2002	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	SUSHIL OBEROI	MRS. ANJU BAJAJ CHANDNA	11/25/2004	DISPOSED	710 ND
332	GO NO 711 ND	CENTRAL DIST.	CIVIL SUIT	108	2002	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	SUSHIL OBEROI	MRS. ANJU BAJAJ CHANDNA	11/25/2004	DISPOSED	711 ND
333	GO NO 712 ND	CENTRAL DIST.	CIVIL SUIT	293	2003	SUIT FOR PERMANENT INJUNCTION	MS. RASHMI GUPTA	SHIV KAMAL SIHAL	SH. SANJAY BANSAL	11/25/2004	WITHDRAWN	712 ND
334	GO NO 713 ND	CENTRAL DIST.	CIVIL SUIT	695	2000	SUIT FOR PERMANENT INJUNCTION	SHRI DEVENDER KUMAR	SHRI MOHAN LAL SHARMA	SH. SANJAY BANSAL	11/20/2004	DECREED	713 ND
335	GO NO 715 ND	CENTRAL DIST.	CIVIL SUIT	131	2002	SUIT FOR EJECTMENT, RECOVERY	YASH KUMAR VARMA	M/S I.E.C. SOFTWARES LTD	SH. SANJAY BANSAL	11/1/2004	DISMISSED DEFAULT	715 ND
336	GO NO 716 ND	CENTRAL DIST.	CIVIL SUIT	582	2002	SUIT FOR RECOVERY	CANARA BANK	KAMAL SINGH	SH. SANJAY BANSAL	11/2/2004	SINE-DIE	716 ND
337	GO NO 717 ND	CENTRAL DIST.	CIVIL SUIT	187	2004	SUIT FOR PERMANENT INJUNCTION	SANJAY VERMA	SHEELA VERMA	SH. SANJAY BANSAL	11/10/2004	DISMISSED	717 ND
338	GO NO 718 ND	CENTRAL DIST.	CIVIL SUIT	227	2002	SUIT FOR RECOVERY	KAMLESH GUPTA	M/s Aero Insulation Pvt. Ltd	SH. SANJAY BANSAL	11/16/2004	DISMISSED	718 ND
339	GO NO 720 ND	CENTRAL DIST.	CIVIL SUIT	324	2001	SUIT FOR PERMANENT INJUNCTION	YOGINDER KUMAR SAGAR	DAROPATI DEVI	SH. SANJAY BANSAL	11/10/2004	DISPOSED	720 ND
340	GO NO 721 ND	CENTRAL DIST.	CIVIL SUIT	150	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	VINOD SEHGAL	HDFC BANK LIMITED	SH. SANJAY BANSAL	11/10/2004	COMPROMISED	721 ND
341	GO NO 722 ND	CENTRAL DIST.	CIVIL SUIT	459	2002	SUIT FOR RECOVERY	M/S MAHABALESHWAR ENTERPRISES	B.C. ABROL & CO.	SH. SANJAY BANSAL	11/3/2004	DISMISSED DEFAULT	722 ND
342	GO NO 723 ND	CENTRAL DIST.	CIVIL SUIT	206	2003	SUIT FOR PERMANENT INJUNCTION	ISHWAR SINGH SHARMA	RAMESH CHAND SHARMA	SH. SANJAY BANSAL	11/4/2004	WITHDRAWN	723 ND
343	GO NO 725 ND	CENTRAL DIST.	CIVIL SUIT	EX-21	2004		M/S UNIVERSAL FINANCIER	SHRI VIPIN MITRA	SH. VINAY SINGHAL	11/5/2004	DISPOSED	725 ND

344	GO NO 725 ND-PART-2	CENTRAL DIST.	CIVIL SUIT	55	1997	SUIT FOR POSSESSION & RECOVERY	RAMJAS FOUNDATION	LAL MANI RAI	SH. SANJAY BANSAL	11/6/2004	D.N.P	725 ND
345	GO NO 727 ND	CENTRAL DIST.	CIVIL SUIT	EX-23	2004	SUIT FOR RECOVERY	SONIA KAURA	M/S PRO FINANCIAL CAPITAL SERVICES LTD	Ms. Vrinda kumari	11/5/2004	SATISFIED	727 ND
346	GO NO 728 ND	CENTRAL DIST.	CIVIL SUIT	EX-13	2004	SUIT FOR RECOVERY	KAMROO NISHA	LAL MOHD. SHAH	Ms. Vrinda kumari	11/19/2004	SATISFIED	728 ND
347	GO NO 729 ND	CENTRAL DIST.	CIVIL SUIT	324	2003	SUIT FOR SPECIFIC PERFORMANCE, INJUNCTION	BRIJ MOHAN	SMT. AMBO	SH. VIPIN KUMAR RAI	11/4/2004	DISMISSED DEFAULT	729 ND
348	GO NO 730 ND	CENTRAL DIST.	CIVIL SUIT	172	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	BERWA SAMAJ KALYAN SAMITI	HARI MAHARAJ SHARMA	SH. VIPIN KUMAR RAI	11/29/2004	D/W	730 ND
349	GO NO 785 ND	CENTRAL DIST.	CIVIL SUIT	M-79	2002	SUIT FOR POSSESSION	HARPREET SINGH LUTHRA	MAHANAGAR TELEPHONE NIGAM LTD	SH. NARESH KUMAR	11/5/2004	DISPOSED	785 ND
350	GO NO 786 ND	CENTRAL DIST.	CIVIL SUIT	359	2003	SUIT FOR RECOVERY	MAHANAGAR TELEPHONE NIGAM LTD	SMT. RAGINI CHOUDHARY	SH. NARESH KUMAR	11/6/2004	DECREED	786 ND
351	GO NO 787 ND	CENTRAL DIST.	CIVIL SUIT	134	2000	SUIT FOR RECOVERY	ANDHRA BANK	MANMOHAN SINGH SETHI	SH. NARESH KUMAR	11/1/2004	SATISFIED	787 ND
352	GO NO 788 ND	CENTRAL DIST.	CIVIL SUIT	90	2002	SUIT FOR RECOVERY	National Horticulture Board	M/S Shiv Shakti Engineering Co. Pvt.	SH. NARESH KUMAR	11/27/2004	DECREED	788 ND
353	GO NO 789 ND	CENTRAL DIST.	CIVIL SUIT	53	2002	SUIT FOR RECOVERY, MANDATORY INJUNCTION	BHATIA THREAD BALL FACTORY	STATE BANK OF INDIA	SH. NARESH KUMAR	11/18/2004	DECREED	789 ND
354	GO NO 790 ND	CENTRAL DIST.	CIVIL SUIT	336	2002	SUIT FOR RECOVERY	M/s Vivek Automobiles Ltd	Mr. Ambeek Kumar Khamka	SH. NARESH KUMAR	11/17/2004	COMPROMISED	790 ND
355	GO NO 791 ND	CENTRAL DIST.	CIVIL SUIT	EX-30	2003	SUIT FOR PERPETUAL INJUNCTION	NAND LAL	AVTAR SINGH	SH. NAVEEN ARORA	11/1/2004	DISMISSED	791 ND
356	GO NO 792 ND	CENTRAL DIST.	CIVIL SUIT	611	2002	SUIT FOR RECOVERY	SUBHASH CHANCHREEK	SUKHBIR SINGH	SH. NARESH KUMAR	11/1/2004	DECREED	792 ND
357	GO NO 793 ND	CENTRAL DIST.	CIVIL SUIT	244	2002	SUIT FOR RECOVERY	SH. SUBHASH VERMA	SH. GURMUKH SINGH	SH. NARESH KUMAR	11/29/2004	DECREED	793 ND

358	GO NO 795 ND	CENTRAL DIST.	CIVIL SUIT	19	1999	SUIT FOR RECOVERY	PUNJAB & SIND BANK	MANJEET KAUR	SH. ANIL KUMAR	11/20/2004	DECREED	795 ND
359	GO NO 796 ND	CENTRAL DIST.	CIVIL SUIT	EX-01	2000	SUIT FOR RECOVERY	PUNJAB & SIND BANK	LALIT KUMAR	SH. GORAKH NATH PANDEY	11/5/2004	SINE-DIE	796 ND
360	GO NO 797 ND	CENTRAL DIST.	CIVIL SUIT	857	2002	SUIT FOR POSSESSION AND RECOVERY OF DAMAGES	SHRI MOHAN THANDANI	MRS PREM KAPOOR	SH. NARESH KUMAR	11/9/2004	DECREED	797 ND
361	GO NO 798 ND	CENTRAL DIST.	CIVIL SUIT	501	2003	SUIT FOR RECOVERY	VIRTUE FINANCE LTD	DALIP KUMAR	SH. PRASHANT KUMAR	11/6/2004	DECREED	798 ND
362	GO NO 799 ND	CENTRAL DIST.	CIVIL SUIT	49	2004	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	SUSHIL OBEROI	SH. PRASHANT KUMAR	11/20/2004	WITHDRAW	799 ND
363	GO NO 969 ND ATTACHED WITH 793	CENTRAL DIST.	CIVIL SUIT	M-06	2005	SUIT FOR RECOVERY	SUBHASH VERMA	GURMUKH SINGH	SH. NARESH KUMAR	4/8/2005	DISMISSED DEFAULT	969 ND
364	GO NO 017 ND ATTACHED WITH 815	CENTRAL DIST.	CIVIL SUIT	M-20	2006		SHRI PUNEET KHANNA	M/S. CHAMBAL FERTILISERS AND CHEMICALS LTD	SH. DEVENDER KUMAR	3/8/2007	ALLOWED	017 ND
365	GO NO 096 ND ATTACHED WITH 812	CENTRAL DIST.	CIVIL SUIT	M-83-06	2004		VED PRAKASH	DHARAM PAL	SH. BRIJESH KUMAR GARG	2/19/2007	DISMISSED	096 ND
366	GO NO 609 ND ATTACHED WITH 758	CENTRAL DIST.	CIVIL SUIT	M-69	1997	SUIT FOR MANDATORY	M.P. JAIN	M.C.D	SH. AMIT BANSAL	5/12/1998		609 ND
367	GO NO 756 ND	CENTRAL DIST.	CIVIL SUIT	99	2002	SUIT FOR PARTITION	R.K. NANDA	KRISHNA NANDA	RAKESH KAPOOR	11/30/2004	DECREED	756 ND
368	GO NO 757 ND	CENTRAL DIST.	CIVIL SUIT	EX-22	2004	SUIT FOR RECOVERY	SITA RAM GUPTA	SURESH CHANDER KAUSHIK	SH. MANISH YADUVANSHI	11/5/2004	SATISFIED	757 ND
369	GO NO 758 ND	CENTRAL DIST.	CIVIL SUIT	615	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	M.P. JAIN	MUNICIPAL CORPORATION OF DELHI	SH. AMIT BANSAL	11/23/2004	DISMISSED	758 ND

370	GO NO 759 ND	CENTRAL DIST.	CIVIL SUIT	459	2003	SUIT FOR RECOVERY	THE PUNJAB STATE COOPERATIVE SUPPLY & MARKETING FEDERATION LTD	M/S. NEW INDIA & CO.	SH. DEVENDER KUMAR	11/25/2004	DISMISSED	759 ND
371	GO NO 760 ND	CENTRAL DIST.	CIVIL SUIT	188	2003	SUIT FOR RECOVERY	CENTURION BANK LTD.	DALJEET MALHOTRA	SH. ANIL KUMAR	11/25/2004	DISMISSED DEFAULT	760 ND
372	GO NO 762 ND	CENTRAL DIST.	CIVIL SUIT	377	2003	SUIT FOR RECOVERY	M/S SURMELA FINANCE LTD	SHRI A.K. MAJUMDER	SH. DEVENDER KUMAR	11/8/2004	DECREED	762 ND
373	GO NO 763 ND	CENTRAL DIST.	CIVIL SUIT	45	2003	SUIT FOR EJECTION AND RECOVERY	SMT PHOOLWATI SHARMA	SMT SUSHMA RANI SHARMA	SH. GAUTAM MANAN	11/6/2004	SINE-DIE	763 ND
374	GO NO 764 ND	CENTRAL DIST.	CIVIL SUIT	171	2002	SUIT FOR RECOVERY	M/S GAUR ENTERPRISES	M/S. S.K. TRADING CORPORATION	SH. GAUTAM MANAN	11/5/2004	SINE-DIE	764 ND
375	GO NO 765 ND	CENTRAL DIST.	CIVIL SUIT	8	2004		LT. COL. DALJIT SINGH	SHRI MANMOHAN SINGH SODHI	SH. GAUTAM MANAN	11/5/2004		765 ND
376	GO NO 766 ND	CENTRAL DIST.	CIVIL SUIT	32	2004	SUIT FOR RECOVERY	SMT. ANJANA SARASWAT	M/S BENNETT COLEMAN ADN COMPANY LIMITED	SH. GAUTAM MANAN	11/5/2004	SATISFIED	766 ND
377	GO NO 767 ND	CENTRAL DIST.	CIVIL SUIT	216	2002	SUIT FOR SPECIFIC PERFORMANCE	SHRI CHHAJJU RAM	LACHHMAN SINGH @ LACHHMAN	SH. GAUTAM MANAN	11/5/2004	D.N.P	767 ND
378	GO NO 768 ND	CENTRAL DIST.	CIVIL SUIT	196	2002		M/S TRUE LINK FINANCE LIMITED	SH. KALIYA PRASAD	SH. GAUTAM MANAN	11/5/2004	DISPOSED	768 ND
379	GO NO 769 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	393	2000		RAJENDRA PRASAD GUPTA	NARUN SHUMNANI		11/8/2004		769 ND
380	GO NO 771 ND	CENTRAL DIST.	CIVIL SUIT	653	2002	SUIT FOR RECOVERY	SH. RAM CHANDER	DELHI TRANSPORT CORPORATION	SH. VINAY SINGHAL	11/29/2004	DECREED	771 ND
381	GO NO 800 ND	CENTRAL DIST.	CIVIL SUIT	163	2004	SUIT FOR RECOVERY	Saranjeet Singh	Ms. Tajinder Kaur Dua	SH. PRASHANT KUMAR	11/20/2004	COURT FEES	800 ND
382	GO NO 801 ND	CENTRAL DIST.	CIVIL SUIT	437	2004	SUIT FOR POSSESSION	SHRI ANIL JAGGI	MS. ARPITA DAS	SH. PRASHANT KUMAR	11/22/2004	COURT FEES	801 ND
383	GO NO 802 ND	CENTRAL DIST.	CIVIL SUIT	57	2004	SUIT FOR PERMANENT INJUNCTION	Mohd. Adil Khan	Shri S.A. Alvi	SH. PRASHANT KUMAR	11/23/2004	COURT FEES	802 ND
384	GO NO 803 ND	CENTRAL DIST.	CIVIL SUIT	217	2004	SUIT FOR RECOVERY	BANK OF PUNJAB LTD	MR. AMIT KHANNA	SH. PRASHANT KUMAR	11/30/2004	COURT FEES	803 ND
385	GO NO 804 ND	CENTRAL DIST.	CIVIL SUIT	767	2002	SUIT FOR RECOVERY	SMT. SANTOSH BHATIA	Shi. Sonu Asrani	SHRI R.K. CHAUHAN	11/16/2004	DECREED	804 ND

386	GO NO 805 ND	CENTRAL DIST.	CIVIL SUIT	318	2004	SUIT FOR PERMANENT INJUNCTION	Smt. Bholi Devi	Shri Bhagmal	SH. NARESH KUMAR	11/1/2004	D/W	805 ND
387	GO NO 809 ND	CENTRAL DIST.	CIVIL SUIT	M-58	1997	SUIT FOR PERMANENT INJUNCTION	SUKHI RAM	RAJ PAL SINGH	SH. NARESH KUMAR	11/23/2004	SINE-DIE	809 ND
388	GO NO 810 ND	CENTRAL DIST.	CIVIL SUIT	322	2004	SUIT FOR PERMANENT INJUNCTION	SHRI NAVAL KISHORE KOHREWAL	SHRI GOVIND RAM	SH. NARESH KUMAR	11/23/2004	DISPOSE D	810 ND
389	GO NO 811 ND	CENTRAL DIST.	CIVIL SUIT	210	2004	SUIT FOR PERMANENT INJUNCTION	SHRI KRISHAN ARYA @PRATEEK	SHRI SURESH KUMAR	SH. NARESH KUMAR	11/25/2004	DISMISSE D DEFAULT	811 ND
390	GO NO 812 ND	CENTRAL DIST.	CIVIL SUIT	861	1996	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	VED PRAKASH	DHARAM PAL BHATIA	SH. BRIJESH KUMAR GARG	11/17/2004	DISMISSE D	812 ND
391	GO NO 813 ND	CENTRAL DIST.	CIVIL SUIT	388	1997	SUIT FOR MANDATORY INJUNCTION	SH. RAJWANT SINGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	11/30/2004	DECREED	813 ND
392	GO NO 814 ND	CENTRAL DIST.	CIVIL SUIT	430-02	1995	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	SHRI RAMESH H. ADVANI	SH. SANJAY JINDAL	11/4/2004	DECREED	814 ND
393	GO NO 815 ND	CENTRAL DIST.	CIVIL SUIT	9	2004	SUIT FOR RECOVERY OF POSSESSION & MESNE PROFIT	Shri Puneet Khanna	M/s. Chambal Fertilisers & Chemicals Ltd	SH. DEVENDRA KUMAR JANGLA	11/3/2004	REJECTE D	815 ND
394	GO NO 001 ND	CENTRAL DIST.	CIVIL SUIT	321	2004	SUIT FOR DECLARATION & PERMANENT INJUNCTION	SH. BALRAM SINGH DAHIYA	THE PRESS TRUST OF INDIA LTD.	SH. DEVENDRA KUMAR SHARMA	12/16/2004	REJECTE D	001 ND
395	GO NO 331 ND ATTACHE D WITH 782	CENTRAL DIST.	CIVIL SUIT	M-02	2005	SUIT FOR RECOVERY	SHYMA SUNDER ARORA	KUNAL MALIK	SH. ANIL KUMAR	1/23/2006	DISMISSE D DEFAULT	331 ND
396	GO NO 540 ND attached with 001	CENTRAL DIST.	CIVIL SUIT	###	2005	SUIT FOR DECLARATION & PERMANENT INJUNCTION	SH. BALRAM SINGH DAHIYA	THE PRESS TRUST OF INDIA LTD.	SH. DEVENDRA KUMAR SHARMA	4/2/2005	DISMISSE D	540 ND

397	GO NO 772 ND	CENTRAL DIST.	CIVIL SUIT	183	2003	SUIT FOR RECOVERY	M/s Transport Corporation of India Ltd.	Doordarshan	SH. DEVENDRA KUMAR JANGLA	11/23/2004	DECREED	772 ND
398	GO NO 773 ND	CENTRAL DIST.	CIVIL SUIT	407	1998	SUIT FOR PERMANENT INJUNCTION	SHRI MOHD. ISLAM	MOHD. ABID	SH. ANIL KUMAR	11/25/2004	DECREED	773 ND
399	GO NO 774 ND	CENTRAL DIST.	CIVIL SUIT	314	1995	SUIT FOR PERMANENT INJUNCTION	SH. PAWAN KUMAR	SH. GIAN CHAND	SH. ANIL KUMAR	11/22/2004	D/W	774 ND
400	GO NO 775 ND	CENTRAL DIST.	CIVIL SUIT	582	1990	SUIT FOR PERMANENT INJUNCTION	JAGDISH SINGH DIDDEN	RANJIT SINGH	SH. ANIL KUMAR	11/22/2004	DECREED	775 ND
401	GO NO 776 ND	CENTRAL DIST.	CIVIL SUIT	487	2002	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	B.K.AGARWAL	M/S. ASSOCIATES INDIA FINANCIAL SERVICES PVT. LTD.	SH. ANIL KUMAR	11/19/2004	DECREED	776 ND
402	GO NO 777 ND	CENTRAL DIST.	CIVIL SUIT	347	1994	SUIT FOR RECOVERY	RAMJAS FOUNDATION	M/S. CENTRAL ENGG. & CHEMICAL INDUSTRIES	SH. ANIL KUMAR	11/16/2004	DECREED	777 ND
403	GO NO 778 ND	CENTRAL DIST.	CIVIL SUIT	245	1996	SUIT FOR RECOVERY	THE STATESMAN LIMITED	M/S. MILESTONE ADVT. CONSULTANTS	SH. ANIL KUMAR	11/8/2004	DECREED	778 ND
404	GO NO 779 ND	CENTRAL DIST.	CIVIL SUIT	304	2002	SUIT FOR RECOVERY	M/S. MODI RUBBER LTD	M/S. MAGAN AUTO SPARES CO.	SH. ANIL KUMAR	11/8/2004	D.N.P	779 ND
405	GO NO 780 ND	CENTRAL DIST.	CIVIL SUIT	358	2000	SUIT FOR RECOVERY	SMT. KAUSHALYA DEVI	SH. SURJIT SINGH	SH. ANIL KUMAR	11/3/2004		780 ND
406	GO NO 781 ND	CENTRAL DIST.	CIVIL SUIT	337	1993	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	DCM SHRIRAM CONSOLIDATED LTD	SH. JAGAN NATH	SH. ANIL KUMAR	11/1/2004	DECREED	781 ND
407	GO NO 782 ND	CENTRAL DIST.	CIVIL SUIT	212	2003	SUIT FOR RECOVERY	SHRI SHAM SUNDER ARORA	SHRI KUNAL MULLICK	SH. ANIL KUMAR	11/4/2004	DISMISSED	782 ND
408	GO NO 783 ND	CENTRAL DIST.	CIVIL SUIT	110	2004	SUIT FOR RECOVERY	M/S V & C VAULTS & FINANCE PVT. LTD.	GOPAL	SH. NARESH KUMAR	11/8/2004	DEFAULT COMPROMISED	783 ND
409	GO NO 784 ND	CENTRAL DIST.	CIVIL SUIT	483	2002	SUIT FOR RECOVERY	M/S A.B. PAL ELECTRICAL PVT. LTD.	M/S. JAGSON INTERNATIONAL LTD	SH. NARESH KUMAR	11/8/2004	DECREED	784 ND
410	GO NO 002 ND	CENTRAL DIST.	CIVIL SUIT	152	2004	SUIT FOR THE PURPOSE	SHRI BABU LAL	SHRI HANUMAN PRASHAD	SH. DAYA PRAKASH	12/1/2004	DISPOSED	002 ND

411	GO NO 003 ND	CENTRAL DIST.	CIVIL SUIT	477	2003	SUIT FOR PETITION	M K AGGARWAL	MAHANAGAR TELEPHONE NIGAM LTD	SH. DAYA PRAKASH	12/1/2004	DISPOSE D	003 ND
412	GO NO 004 ND	CENTRAL DIST.	CIVIL SUIT	370	2004		M/S. CHEMETALL-RAI INDIA LTD.	MRS. PROMILA PURI	SH. DAYA PRAKASH	12/1/2004	DISPOSE D	004 ND
413	GO NO 005 ND	CENTRAL DIST.	CIVIL SUIT	294	2004	SUIT FOR PETITION	M/S RELIANCE ENGINEERING AND ELECTRICALS CORPN	HARSHA GUPTA	SH. DAYA PRAKASH	12/4/2004	DISPOSE D	005 ND
414	GO NO 006 ND	CENTRAL DIST.	CIVIL SUIT	259	2004		RAMKESH PANDEY	SARDAR GURBACHAN SINGH	SH. DAYA PRAKASH	12/7/2004	DISPOSE D	006 ND
415	GO NO 008 ND	CENTRAL DIST.	CIVIL SUIT	ESIC-10	2004		M/S FINESSE ENTERPRISES	ESI CORPORATION	SH. DAYA PRAKASH	12/7/2004	DISMISSE D	008 ND
416	GO NO 009 ND	CENTRAL DIST.	CIVIL SUIT	552	2004		SH. NAYABUDDIN	SH. NAND LAL	SH. DAYA PRAKASH	12/7/2004	D/W	009 ND
417	GO NO 010 ND	CENTRAL DIST.	CIVIL SUIT	267	2004		SH. ASHOK KUMAR SHARMA	SATISH SHARMA	SH. DAYA PRAKASH	12/7/2004	DISPOSE D	010 ND
418	GO NO 011 ND	CENTRAL DIST.	CIVIL SUIT	285	2004		YOGESH	RAM SINGH	SH. DAYA PRAKASH	12/7/2004	DISPOSE D	011 ND
419	GO NO 012 ND	CENTRAL DIST.	CIVIL SUIT	181-A	2004		SHRI SADHU RAM	SURINDER KUMAR	SH. DAYA PRAKASH	12/10/2004	DISPOSE D	012 ND
420	GO NO 013 ND	CENTRAL DIST.	CIVIL SUIT	62	2004	SUIT FOR MANDATORY INJUNCTION	M/S ASIAN GLASS WORKS (P) LTD.	EMPLOYEES STATE INSURANCE CORPORATION	SH. DAYA PRAKASH	12/10/2004	D/W	013 ND
421	GO NO 014 ND	CENTRAL DIST.	CIVIL SUIT	560	2004	SUIT FOR THE PURPOSES	SHRI LAXMAN KUMAR	SHRI VED PARKASH	SH. DAYA PRAKASH	12/10/2004	D/W	014 ND
422	GO NO 015 ND	CENTRAL DIST.	CIVIL SUIT	385	2004	SUIT FOR DEPOSIT	SHRI DINESH JAIN	SHRI ANUP SHARMA	SH. DAYA PRAKASH	12/10/2004	DISPOSE D	015 ND
423	GO NO 016 ND	CENTRAL DIST.	CIVIL SUIT	55	2004	SUIT FOR THE PURPOSES	KRISHNA KUMARI	MRS. RAJ KUMARI SHARMA	SH. DAYA PRAKASH	12/13/2004	DISPOSE D	016 ND
424	GO NO 017 ND	CENTRAL DIST.	CIVIL SUIT	389	2004		SMT ASARFI DEVI	SHRI SHIV MANDIR TRUST	SH. DAYA PRAKASH	12/13/2004	DISPOSE D	017 ND
425	GO NO 018 ND	CENTRAL DIST.	CIVIL SUIT	541	2003	SUIT FOR RECOVERY	SUSHIL SHARMA	UMRAO SINGH	SH. DAYA PRAKASH	12/14/2004	D.N.P	018 ND
426	GO NO 019 ND	CENTRAL DIST.	CIVIL SUIT	63	2004	SUIT FOR INJUNCTION	M/S. GREEN BLOOM	EMPLOYEES STATE INSURANCE CORPORATION	SH. DAYA PRAKASH	12/16/2004	D/W	019 ND
427	GO NO 020 ND	CENTRAL DIST.	CIVIL SUIT	548	2004		PAWAN GUPTA	SHRI MANOHAR LAL ATREE	SH. DAYA PRAKASH	12/16/2004	D/W	020 ND
428	GO NO 021 ND	CENTRAL DIST.	CIVIL SUIT	571	2004		NARENDER KHURANA	KAILASH GULATI	SH. DAYA PRAKASH	12/16/2004	DISMISSE D	021 ND

429	GO NO 022 ND	CENTRAL DIST.	CIVIL SUIT	65	2004	SUIT FOR PERMANENT INJUNCTION	M/S. GREEN BLOOM	EMPLOYEES STATE INSURANCE CORPORATION	SH. DAYA PRAKASH	12/17/2004	D/W	022 ND
430	GO NO 023 ND	CENTRAL DIST.	CIVIL SUIT	M-34	2004	SUIT FOR RECOVERY	M/S KERALA TRANSPORT CO.	SWASTIK SILICATE MILLS	SH. DAYA PRAKASH	12/18/2004	DISMISSED	023 ND
431	GO NO 024 ND	CENTRAL DIST.	CIVIL SUIT	550	2004	SUIT FOR POSSESSION	SHRI NARINDER SINGH NARULA	SATYA KUMAR SHAKUJA	SH. DAYA PRAKASH	12/18/2004	D.N.P	024 ND
432	GO NO 025 ND	CENTRAL DIST.	CIVIL SUIT	579	2004	SUIT FOR POSSESSION, RECOVERY	M/S HARMES TRAVEL & CARGO PVT. LTD.	S.S. RIKHI	SH. DAYA PRAKASH	12/24/2004	D/W	025 ND
433	GO NO 026 ND	CENTRAL DIST.	CIVIL SUIT	578	2004	SUIT FOR POSSESSION, RECOVERY	M/S HARMES TRAVEL & CARGO PVT. LTD.	MS. TANIA RIKHI	SH. DAYA PRAKASH	12/24/2004	D/W	026 ND
434	GO NO 028 ND	CENTRAL DIST.	CIVIL SUIT	567	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI IQBAL SINGH	CITI BANK	SH. PULASTYA PRAMACHALA	12/2/2004	DISMISSED	028 ND
435	GO NO 029 ND	CENTRAL DIST.	CIVIL SUIT	254	2004	SUIT FOR PERMANENT INJUNCTION	SH. RAJEEV SONI	SH. BALDISH SINGH	SH. PULASTYA PRAMACHALA	12/2/2004	SATISFIED	029 ND
436	GO NO 030 ND	CENTRAL DIST.	CIVIL SUIT	275	2004	SUIT FOR PERMANENT INJUNCTION	SMT. PUSHPA LATA	KULVINDER SINGH	SH. PULASTYA PRAMACHALA	12/6/2004	SATISFIED	030 ND
437	GO NO 031 ND	CENTRAL DIST.	CIVIL SUIT	718	2002	SUIT FOR RECOVERY	MRS. RANJNA KUMARI	SHRI AMRIT NARAIN	SH. PULASTYA PRAMACHALA	12/6/2004	DISMISSED	031 ND
438	GO NO 032 ND	CENTRAL DIST.	CIVIL SUIT	252	2004	SUIT FOR RECOVERY	UNITED INDIA INSURANCE CO. LTD	M/S SAFEXPRESS PVT. LTD.	SH. PULASTYA PRAMACHALA	12/7/2004	D/W	032 ND
439	GO NO 033 ND	CENTRAL DIST.	CIVIL SUIT	891	2002	SUIT FOR RECOVERY	PUNJAB AND SIND BANK	SMT. SUNITA MALIK	SH. PULASTYA PRAMACHALA	12/8/2004	DECREED	033 ND
440	GO NO 034 ND	CENTRAL DIST.	CIVIL SUIT	934	2002	SUIT FOR POSSESSION, MANDATORY AND PERPETUAL INJUNCTION	SHRI NAND LAL	SHRI AVTAR SINGH	SH. PULASTYA PRAMACHALA	12/10/2004	REJECTED	034 ND
441	GO NO 035 ND	CENTRAL DIST.	CIVIL SUIT	494	2002	SUIT FOR PERMANENT INJUNCTION	SH. AMAN GHAI	DAVINDER KAUSHIK	SH. PULASTYA PRAMACHALA	12/14/2004	DISMISSED	035 ND

442	GO NO 072 ND HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	169	2002	SUIT FOR POSSESSION AND RECOVERY	NEW FRIENDS COOPERATIVE HOUSE BUILDING SOCIETY	SH. RAM PAL	SH. PULASTYA PRAMACHALA	3/19/2005	DISMISSED	072 ND
443	GO NO 160 ND ATTACHED WITH 024	CENTRAL DIST.	CIVIL SUIT	M-3	2005		SHRI NARINDER SINGH NARULA	SATYA KUMAR SHAKUJA	SH. DAYA PRAKASH	9/28/2005	DISMISSED DEFAULT	160 ND
444	GO NO 525 ND ATTACHED WITH 023	CENTRAL DIST.	CIVIL SUIT	25	2004	SUIT FOR PERMANENT INJUNCTION	M/S KERALA TRANSPORT CO.	M/S SWASTIK SILICATE MILLS	SH. DAYA PRAKASH	4/21/2004	DISPOSED	525 ND
445	GO NO 036 ND	CENTRAL DIST.	CIVIL SUIT	70	2002	SUIT FOR MANDATORY INJUNCTION	SHRI RAM CHANDER BOSE	SMT. KAILASH WATI NAYYAR	SH. PULASTYA PRAMACHALA	12/14/2004	DISMISSED	036 ND
446	GO NO 037 ND	CENTRAL DIST.	CIVIL SUIT	523	2002	SUIT FOR PERMANENT INJUNCTION	SH. SOMNATH SAPRA	SH. P.K. JANA	SH. PULASTYA PRAMACHALA	12/15/2004	DISMISSED	037 ND
447	GO NO 038 ND	CENTRAL DIST.	CIVIL SUIT	669	2002	SUIT FOR DECLARATION AND MANDATORY INJUNCTIONS	M/S AVN STOCK & SECURITIES BROKER PVT. LTD.	M/S HERO HONDA MOTORS LTD	SH. PULASTYA PRAMACHALA	12/16/2004	D/W	038 ND
448	GO NO 039 ND	CENTRAL DIST.	CIVIL SUIT	649	2002	SUIT FOR PERMANENT INJUNCTION	MRS. TERESA SUBASTIAN ANTONY	O.N. BHAN	SH. PULASTYA PRAMACHALA	12/17/2004	DISMISSED	039 ND
449	GO NO 040 ND	CENTRAL DIST.	CIVIL SUIT	12	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	MR VIKAS BHATIA	SH. PULASTYA PRAMACHALA	12/18/2004	DECREED	040 ND
450	GO NO 041 ND	CENTRAL DIST.	CIVIL SUIT	388	2002	SUIT FOR PERMANENT INJUNCTION	SH. MOHINDER KUMAR	SMT. KAMLA DEVI	SH. PULASTYA PRAMACHALA	12/18/2004	DISMISSED	041 ND
451	GO NO 042 ND	CENTRAL DIST.	CIVIL SUIT	667	2002	SUIT FOR RECOVERY	Housing Development Finance Corporation Ltd	Shri Om Parkash	SH. PULASTYA PRAMACHALA	12/22/2004	DISMISSED	042 ND
452	GO NO 043 ND	CENTRAL DIST.	CIVIL SUIT	10	2004	SUIT FOR PERMANENT INJUNCTION	Shri Suresh Jain	B.S.E.S. Rajdhani Power Limited	MS. KIRAN BANSAL	12/2/2004	DISMISSED DEFAULT	043 ND

453	GO NO 044 ND	CENTRAL DIST.	CIVIL SUIT	606	2002	SUIT FOR DECLARATION AND MANDATORY AND PERMANENT INJUNCTIONS	BANSI LAL	THE DEPUTY DIRECTOR (HOUSING)	MS. KIRAN BANSAL	12/3/2004	DISMISSE D DEFAULT	044 ND
454	GO NO 045 ND	CENTRAL DIST.	CIVIL SUIT	199	2001	SUIT FOR PERMANENT PERPETUAL INJUNCTION AND MANDATORY INJUNCTION	M/S SHARMA INDUSTRIES	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/3/2004	DISMISSE D DEFAULT	045 ND
455	GO NO 046 ND	CENTRAL DIST.	CIVIL SUIT	12	1999	SUIT FOR PERMANENT PERPETUAL INJUNCTION AND MANDATORY INJUNCTION	M/S SHARMA INDUSTRIES	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/3/2004	DISMISSE D DEFAULT	046 ND
456	GO NO 047 ND	CENTRAL DIST.	CIVIL SUIT	1080	1999	SUIT FOR PERMANENT INJUNCTION	SHRI PARDOMAN JAIN	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/4/2004	DECREED	047 ND
457	GO NO 048 ND	CENTRAL DIST.	CIVIL SUIT	748	2000	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SMT. DHAN PATI	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/6/2004	DISMISSE D DEFAULT	048 ND
458	GO NO 049 ND	CENTRAL DIST.	CIVIL SUIT	1029	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI SURESH KUMAR	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/6/2004	DISMISSE D DEFAULT	049 ND
459	GO NO 050 ND	CENTRAL DIST.	CIVIL SUIT	17	2006	SUIT FOR RECOVERY	M/S KIRAN SECURITIES PVT LTD	BADRI DUTT JOSHI	SH. VIPIN KUMAR RAI	12/1/2004	DECREED	050 ND
460	GO NO 051 ND	CENTRAL DIST.	CIVIL SUIT	874	1999	SUIT FOR PERMANENT INJUNCTION	SMT. SANTOSH BALA	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/6/2004	DISPOSE D	051 ND
461	GO NO 052 ND	CENTRAL DIST.	CIVIL SUIT	111	2000	SUIT FOR PERMANENT INJUNCTION	SMT. NEENA NANDA	MUNICIPAL CORPORATION OF DELHI	MS. KIRAN BANSAL	12/6/2004	DECREED	052 ND

462	GO NO 053 ND	CENTRAL DIST.	CIVIL SUIT	27	1998	SUIT FOR PERMANENT INJUNCTION	M/S KALA MANDIR ENTERPRISES PVT LTD	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/7/2004	D/W	053 ND
463	GO NO 054 ND	CENTRAL DIST.	CIVIL SUIT	376	2004	SUIT FOR MANDATORY INJUNCTION	SHRI GIRIRAJ SINGH	B.S.E.S. Rajdhani Power Limited	MS. KIRAN BANSAL	12/7/2004	DISMISSED DEFAULT	054 ND
464	GO NO 055 ND	CENTRAL DIST.	CIVIL SUIT	316	2001	SUIT FOR PERMANENT INJUNCTION	H.S. KHURANA	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/7/2004	DECREED	055 ND
465	GO NO 056 ND	CENTRAL DIST.	CIVIL SUIT	1198	1999	SUIT FOR MANDATORY INJUNCTION AND PERMANENT INJUNCTION	SHRI SHARIF MOHAMMAD	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/8/2004	DISMISSED DEFAULT	056 ND
466	GO NO 057 ND	CENTRAL DIST.	CIVIL SUIT	114	1996	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI BEHREE (BHORU RAM)	MUNICIPAL CORPORATION OF DELHI	MS. KIRAN BANSAL	12/8/2004	DECREED	057 ND
467	GO NO 058 ND	CENTRAL DIST.	CIVIL SUIT	921	1999	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SMT. ROSY KAPOOR	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/9/2004	DISMISSED DEFAULT	058 ND
468	GO NO 059 ND	CENTRAL DIST.	CIVIL SUIT	468	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	DALIP KOCHAR	SIR GANGA RAM TRUST SOCIETY	MS. KIRAN BANSAL	12/9/2004	WITHDRAWN	059 ND
469	GO NO 060 ND	CENTRAL DIST.	CIVIL SUIT	472	2000	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI MADAN LAL	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/9/2004	SATISFIED	060 ND
470	GO NO 061 ND	CENTRAL DIST.	CIVIL SUIT	282	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI RAGHUBIR SINGH	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/9/2004	DECREED	061 ND
471	GO NO 062 ND	CENTRAL DIST.	CIVIL SUIT	647	1999	SUIT FOR MANDATORY INJUNCTION	M/S PRADEEP RUBBER MIXER	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/10/2004	D/W	062 ND

472	GO NO 063 ND	CENTRAL DIST.	CIVIL SUIT	609	1998	SUIT FOR PERMANENT INJUNCTION	SH. MOHD. HANIF	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/10/2004	DECREED	063 ND
473	GO NO 064 ND	CENTRAL DIST.	CIVIL SUIT	450	2009	SUIT FOR MANDATORY INJUNCTION AND PERMANENT INJUNCTION	SHIRMATI LEELA DEVI	SHRI KAVINDER SINGH	MS. KIRAN BANSAL	12/10/2004	ALLOWED	064 ND
474	GO NO 065 ND	CENTRAL DIST.	CIVIL SUIT	771	2005	SUIT FOR PERMANENT INJUNCTION	SHRI ASHOK SOOD	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/16/2004	DISMISSED DEFAULT	065 ND
475	GO NO 066 ND	CENTRAL DIST.	CIVIL SUIT	918	1998	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHIR DARSHAN LAL	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/16/2004	DISMISSED DEFAULT	066 ND
476	GO NO 067 ND	CENTRAL DIST.	CIVIL SUIT	187	2000	SUIT FOR PERMANENT INJUNCTION	M/S PUNJAB SCIENTIFIC	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/20/2004	DISMISSED	067 ND
477	GO NO 068 ND	CENTRAL DIST.	CIVIL SUIT	348	2002	SUIT FOR PERMANENT INJUNCTION	SHRI JITENDER CHANANA	DELHI POWER SUPPLY COMPANY LTD.	MS. KIRAN BANSAL	12/20/2004	DISMISSED DEFAULT	068 ND
478	GO NO 069 ND	CENTRAL DIST.	CIVIL SUIT	444	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI CHARANJIT LAL	B.S.E.S. Rajdhani Power Limited	MS. KIRAN BANSAL	12/22/2004	ALLOWED	069 ND
479	GO NO 070 ND	CENTRAL DIST.	CIVIL SUIT	1157	1999	SUIT FOR PERMANENT INJUNCTION	SMT. SHASHI BALA	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/23/2004	DISPOSED	070 ND
480	GO NO 071 ND	CENTRAL DIST.	CIVIL SUIT	559	1999	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SMT. UMA GUPTA	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/23/2004	D/W	071 ND
481	GO NO 072 ND	CENTRAL DIST.	CIVIL SUIT	486	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	KRISHAN SINGH	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/23/2004	DECREED	072 ND

482	GO NO 073 ND	CENTRAL DIST.	CIVIL SUIT	462	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	GURUMUKH SINGH	BALWINDER SINGH	MS. KIRAN BANSAL	12/23/2004	SATISFIED	073 ND
483	GO NO 074 ND	CENTRAL DIST.	CIVIL SUIT	410	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	MS ANJU SABHARWAL	SH. R.P. CHATWAL	MS. KIRAN BANSAL	12/24/2004	COURT FEES	074 ND
484	GO NO 075 ND	CENTRAL DIST.	CIVIL SUIT	749	1999	SUIT FOR PERMANENT INJUNCTION	SHRI ASHOK KAPUR	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	12/24/2004	DISPOSED	075 ND
485	GO NO 076 ND	CENTRAL DIST.	CIVIL SUIT	436	2000	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	PRAMOD KAUL	MAHANAGAR TELEPHONE NIGAM LTD	SH. VIDYA PRAKASH	12/1/2004	COMPROMISED	076 ND
486	GO NO 077 ND	CENTRAL DIST.	CIVIL SUIT	482	2001	SUIT FOR PERMANENT INJUNCTION	MOHINDER SINGH	PUBLIC WORKS DEPARTMENT	SH. VIDYA PRAKASH	12/1/2004	DECREED	077 ND
487	GO NO 078 ND	CENTRAL DIST.	CIVIL SUIT	584	1996	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	JAGDISH SINGH BHAKUNI	UNION OF INDIA	SH. VIDYA PRAKASH	12/1/2004	DISMISSED DEFAULT	078 ND
488	GO NO 079 ND	CENTRAL DIST.	CIVIL SUIT	542	1999	SUIT FOR RENDITION OF ACCOUNTS	SHRI ASHOK KAKAR	RAKESH KAKAR	SH. VIDYA PRAKASH	12/2/2004	DISMISSED DEFAULT	079 ND
489	GO NO 081 ND	CENTRAL DIST.	CIVIL SUIT	917	2002		ANNO DEVI	STATE	MS. SEEMA MAINI	12/1/2004	DISMISSED	081 ND
490	GO NO 082 ND	CENTRAL DIST.	CIVIL SUIT	759	2002		DURGA PRASAD	STATE	MS. SEEMA MAINI	12/1/2004	ALLOWED	082 ND
491	GO NO 083 ND	CENTRAL DIST.	CIVIL SUIT	157	2004		MANITI DEVI	STATE	MS. SEEMA MAINI	12/1/2004	ALLOWED	083 ND
492	GO NO 084 ND	CENTRAL DIST.	CIVIL SUIT	914	2003		KRISHNA WATI	THE STATE	MS. SEEMA MAINI	12/1/2004	D/W	084 ND
493	GO NO 085 ND	CENTRAL DIST.	CIVIL SUIT	327	2003		SANDEEP KAKAR	STATE	MS. SEEMA MAINI	12/1/2004	ALLOWED	085 ND
494	GO NO 086 ND	CENTRAL DIST.	CIVIL SUIT	620	2003		SMT. ANJANA WADHERA	STATE	MS. SEEMA MAINI	12/1/2004	ALLOWED	086 ND

495	GO NO 087 ND	CENTRAL DIST.	CIVIL SUIT	411	2003		SHRI ASHISH KATYAL	STATE	MS. SEEMA MAINI	12/1/2004	ALLOWED	087 ND
496	GO NO 088 ND	CENTRAL DIST.	CIVIL SUIT	642	2002		RAJINDER SINGH	STATE	MS. SEEMA MAINI	12/2/2004	D.N.P	088 ND
497	GO NO 090 ND	CENTRAL DIST.	CIVIL SUIT	528	2002		KANCHAN NISCHAL	THE STATE	MS. SEEMA MAINI	12/3/2004	ALLOWED	090 ND
498	GO NO 091 ND	CENTRAL DIST.	CIVIL SUIT	346	2004		ANGURI DEVI	THE STATE	MS. SEEMA MAINI	12/3/2004	ALLOWED	091 ND
499	GO NO 092 ND	CENTRAL DIST.	CIVIL SUIT	804	2003		RAICHAL SINGH	THE STATE	MS. SEEMA MAINI	12/3/2004	DISMISSED	092 ND
500	GO NO 093 ND	CENTRAL DIST.	CIVIL SUIT	781	2003		ROSHNI	STAT	MS. SEEMA MAINI	12/3/2004	DISMISSED	093 ND
501	GO NO 094 ND	CENTRAL DIST.	CIVIL SUIT	130	2003		YOGESHWAR KRISHAN CHHIBAR	UNION OF INDIA	MS. SEEMA MAINI	12/3/2004	ALLOWED	094 ND
502	GO NO 095 ND	CENTRAL DIST.	CIVIL SUIT	73	2003		KRISHAN SINGH	STATE	MS. SEEMA MAINI	12/3/2004	ALLOWED	095 ND
503	GO NO 096 ND	CENTRAL DIST.	CIVIL SUIT	549	2002		ASHA TANWAR	THE STATE	MS. SEEMA MAINI	12/4/2004	ALLOWED	096 ND
504	GO NO 097 ND	CENTRAL DIST.	CIVIL SUIT	372	2004		SMT. SATWANT KAUR	STATE	MS. SEEMA MAINI	12/4/2004	ALLOWED	097 ND
505	GO NO 098 ND	CENTRAL DIST.	CIVIL SUIT	161	2004		SHIV RAM MAURYA	STATE	MS. SEEMA MAINI	12/4/2004	D/W	098 ND
506	GO NO 099 ND	CENTRAL DIST.	CIVIL SUIT	363	2002		KAMAL KUMAR SHARMA	THE STATE	MS. SEEMA MAINI	12/4/2004	DISMISSED	099 ND
507	GO NO 100 ND	CENTRAL DIST.	CIVIL SUIT	597	2003		KAMLESH RANI	STATE	MS. SEEMA MAINI	12/4/2004	ALLOWED	100 ND
508	GO NO 129 ND	CENTRAL DIST.	CIVIL SUIT	195-02	1987	SUIT FOR RECOVERY	SH. R.L. JAIN	M/S JAYENN INDIA PVT LTD	SH. SANJEEV KR. SINGH	12/22/2004	DECREED	129 ND
509	GO NO 313 ND ATTACHE D NO 054	CENTRAL DIST.	CIVIL SUIT	246	2005	SUIT FOR PERMANENT INJUNCTION	GIRIRAJ SINGH	B.S.E.S. Rajdhani Power Limited	DEVENDER NAIN	10/15/2008	DISMISSED	313 ND
510	GO NO 101 ND	CENTRAL DIST.	CIVIL SUIT	606	2001		NEERAJ BALA	STATE	MS. SEEMA MAINI	12/7/2004	ALLOWED	101 ND
511	GO NO 102 ND	CENTRAL DIST.	CIVIL SUIT	210	1995		PRADEEP KRISHNAN GUPTA	STATE	MS. SEEMA MAINI	12/7/2004	DISMISSED	102 ND
512	GO NO 103 ND	CENTRAL DIST.	CIVIL SUIT	295	2003		DEBALA GHOSH	STATE	MS. SEEMA MAINI	12/7/2004	DEFAULT WITHDRAW	103 ND
513	GO NO 104 ND	CENTRAL DIST.	CIVIL SUIT	595	2003		GURMEET KAUR	STATE	MS. SEEMA MAINI	12/7/2004	ALLOWED	104 ND

514	GO NO 105 ND	CENTRAL DIST.	CIVIL SUIT	41	2004		CHANDRO DEVI	THE N.C.T.	MS. SEEMA MAINI	12/8/2004	ALLOWED	105 ND
515	GO NO 106 ND	CENTRAL DIST.	CIVIL SUIT	724	2003		ZAKHIRAN	THE STATE N.C.T.	MS. SEEMA MAINI	12/8/2004	ALLOWED	106 ND
516	GO NO 108 ND	CENTRAL DIST.	CIVIL SUIT	950	2002		NEENA KOHLI	STATE	MS. SEEMA MAINI	12/13/2004	D.N.P	108 ND
517	GO NO 109 ND	CENTRAL DIST.	CIVIL SUIT	769	2002		DAYA RAM	THE STATE	MS. SEEMA MAINI	12/15/2004	DISMISSED DEFAULT	109 ND
518	GO NO 110 ND	CENTRAL DIST.	CIVIL SUIT	1076	1999		SADHNA SHARMA	THE STATE	MS. SEEMA MAINI	12/15/2004	D.N.P	110 ND
519	GO NO 111 ND	CENTRAL DIST.	CIVIL SUIT	360	2004		HARJINDER SINGH	STATE	MS. SEEMA MAINI	12/17/2004	D/W	111 ND
520	GO NO 112 ND	CENTRAL DIST.	CIVIL SUIT	300	2004		BANSHIDHAR	THE STATE	MS. SEEMA MAINI	12/17/2004	D/W	112 ND
521	GO NO 113 ND	CENTRAL DIST.	CIVIL SUIT	650	2003	SUIT FOR PERMANENT INJUNCTION	BRIJ MOHINI	PRITAM DASS	SH. TARUN KR. SAHRAWAT	12/6/2004	ALLOWED	113 ND
522	GO NO 114 ND	CENTRAL DIST.	CIVIL SUIT	713	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	R.K.MEHTA	SH. TARUN KR. SAHRAWAT	12/13/2004	DECREED	114 ND
523	GO NO 115 ND	CENTRAL DIST.	CIVIL SUIT	385	2004	SUIT FOR PERMANENT INJUNCTION	SH. CHARAN SINGH	SITA DEVI	SH. TARUN KR. SAHRAWAT	12/15/2004	COMPRO MISED	115 ND
524	GO NO 116 ND ATTACHED WITH 117	CENTRAL DIST.	CIVIL SUIT	327	2003	SUIT FOR RECOVERY	NEERAJ AGGARWAL	M/S. TIME CAPITAL PVT. LTD.	SH. TARUN KR. SAHRAWAT	12/16/2004	DECREED	116 ND
525	GO NO 117 ND ATTACHED WITH 116	CENTRAL DIST.	CIVIL SUIT	M-1	2004	SUIT FOR RECOVERY	NEERAJ AGGARWAL	M/S. TIME CAPITAL PVT. LTD.	SH. TARUN KR. SAHRAWAT	12/16/2004	DISMISSED	117 ND
526	GO NO 118 ND	CENTRAL DIST.	CIVIL SUIT	448	2004	SUIT FOR RECOVERY	SH. RAKESH SANGHVI PROP	M/S CAPITAL PROJECTS AND ENGG	SH. TARUN KR. SAHRAWAT	12/17/2004	COMPRO MISED	118 ND
527	GO NO 119 ND-CHECK 5 NO PAGE	CENTRAL DIST.	CIVIL SUIT	458	2004	SUIT FOR RECOVERY	SH. RKESH MAHNA	M/S DTDC COURIER & CARGO LTD	SH. TARUN KR. SAHRAWAT	12/18/2004	COMPRO MISED	119 ND

528	GO NO 120 ND	CENTRAL DIST.	CIVIL SUIT	402	2004	SUIT FOR PERMANENT INJUNCTION	3HRI HARVINDER SINGH	S.JAGAT SINGH BINDRA	SH. TARUN KR. SAHRAWAT	12/18/2004	COMPRO MISED	120 ND
529	GO NO 121 ND	CENTRAL DIST.	CIVIL SUIT	M-82-01	1998		JOGINDER LAL	RAJ KUMAR	SH. SANJEEV KR. SINGH	12/2/2004	DISMISSE D DEFAULT	121 ND
530	GO NO 122 ND	CENTRAL DIST.	CIVIL SUIT	37-98	1997	SUIT FOR POSSESSION	VINOD TRIVEDI	ANUBHAV SHARMA	SH. SANJEEV KR. SINGH	12/23/2004	D/W	122 ND
531	GO NO 123 ND	CENTRAL DIST.	CIVIL SUIT	135	2004	SUIT FOR PEMANENT AND MANDATORY INJUNCTION	PRAKASH KUMAR	UMESH TANEJA	SH. SANJEEV KR. SINGH	12/23/2004	COMPRO MISED	123 ND
532	GO NO 124 ND	CENTRAL DIST.	CIVIL SUIT	670	2002	SUIT FOR RECOVERY	LIFE INSURANCE CORPORATION OF INDIA	SH. HAR BHAGWAN	SH. SANJEEV KR. SINGH	12/2/2004	DISMISSE D DEFAULT	124 ND
533	GO NO 125 ND	CENTRAL DIST.	CIVIL SUIT	139	2004	SUIT FOR PERMANENT INJUNCTION	RAJU ARORA	K.K. JAIN	SH. SANJEEV KR. SINGH	12/14/2004	DISPOSE D	125 ND
534	GO NO 126 ND	CENTRAL DIST.	CIVIL SUIT	353-00	1991	SUIT FOR PERMANENT INJUNCTION	SALIG RAM	PREM	SH. SANJEEV KR. SINGH	12/16/2004	DISMISSE D DEFAULT	126 ND
535	GO NO 127 ND	CENTRAL DIST.	CIVIL SUIT	194-09	1987	SUIT FOR RECOVERY	M.C. GARG	MESSRS. JAYENN INDIA PVT LTD	SH. SANJEEV KR. SINGH	12/18/2004	DECREED	127 ND
536	GO NO 128 ND	CENTRAL DIST.	CIVIL SUIT	588	2001	SUIT FOR PERMANENT INJUNCTION AND MANDATORY INJUNCTION	OM PRAKASH GUPTA	GOVIND RAM	SH. SANJEEV KR. SINGH	12/20/2004	DECREED	128 ND
537	GO NO 130 ND	CENTRAL DIST.	CIVIL SUIT	223	2003	SUIT FOR RECOVERY	SRI LALTA PRASHAD @ LALIT KUMAR	SRI DEVINDER CHAGTI	SH. SUNIL CHOUDHARY	12/1/2004	DECREED	130 ND
538	GO NO 131 ND	CENTRAL DIST.	CIVIL SUIT	17	2004	SUIT FOR RECOVERY	SURYA KIRAN MAINTENANCE SOCIETY	MR. VIPIN KUMAR	SH. SUNIL CHOUDHARY	12/1/2004	D/W	131 ND
539	GO NO 132 ND	CENTRAL DIST.	CIVIL SUIT	105	2002	SUIT FOR RECOVERY	DR. VAIBHAV NAGPAL	M/S. SUYOG DIAGNOSTICS PVT. LTD	SH. SUNIL CHOUDHARY	12/4/2004	DECREED	132 ND
540	GO NO 133 ND	CENTRAL DIST.	CIVIL SUIT	107	2001	SUIT FOR RECOVERY	SMT. PRAKASH RANI GUPTA	SMT. GEETA TALWAR	SH. SUNIL CHOUDHARY	12/6/2004	DECREED	133 ND

541	GO NO 135 ND	CENTRAL DIST.	CIVIL SUIT	302	2004	SUIT FOR PERMANENT INJUNCTION	ROHAN KUMAR	GULSHAN LAL	SH. SUNIL CHOUDHARY	12/10/2004	D/W	135 ND
542	GO NO 136 ND	CENTRAL DIST.	CIVIL SUIT	575	2002	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	MOHD. ABBAS	SH. SUNIL CHOUDHARY	12/15/2004	DECREED	136 ND
543	GO NO 137 ND	CENTRAL DIST.	CIVIL SUIT	139	2004	SUIT FOR PERMANENT AND MANDATORY & INJUNCTION	SANJAY KHATRI	PARGAT SINGH	SH. SUNIL CHOUDHARY	12/17/2004	DISMISSED DEFAULT	137 ND
544	GO NO 138 ND	CENTRAL DIST.	CIVIL SUIT	359	2004	SUIT FOR PERMANENT INJUNCTION	SURINDER PAL SINGH	ONKAR SINGH	SH. SUNIL CHOUDHARY	12/18/2004	DISMISSED DEFAULT	138 ND
545	GO NO 207 ND ATTACHED WITH 132	CENTRAL DIST.	CIVIL SUIT	M-20	2005		VAIBHAV NAGPAL	M/S. SUYOG DIAGNOSTIC PVT LTD	SH. SUNIL CHOUDHARY	4/23/2005	DISPOSED	207 ND
546	GO NO 245 ND ATTACHED WITH 102	CENTRAL DIST.	CIVIL SUIT	196	2005		PRADEEP KRISHAN GUPTA	STATE	SH. VINOD YADAV	2/21/2006	D.N.P	245 ND
547	GO NO 139 ND	CENTRAL DIST.	CIVIL SUIT	329	2002	SUIT FOR SPECIFIC PERFORMANCE	SHRI GOKAL CHAND	SHRI KANTI PERSHAD	SH. GAUTAM MANAN	12/1/2004	COURT FEES	139 ND
548	GO NO 140 ND	CENTRAL DIST.	CIVIL SUIT	466	1981	SUIT FOR DECLARATION MANDATORY AND PERMANENT INJUNCTIONS	SHRI JAGAN NATH DHINGRA	SHRI DHARAM VIR	SH. GAUTAM MANAN	12/3/2004	COURT FEES	140 ND
549	GO NO 141 ND	CENTRAL DIST.	CIVIL SUIT	85	2004	SUIT FOR MANDATORY INJUNCTION AND PERMANENT INJUNCTION	PREM WATI	KRISHNA SINGH	SH. GAUTAM MANAN	12/4/2004	COURT FEES	141 ND
550	GO NO 142 ND	CENTRAL DIST.	CIVIL SUIT	145	2004	SUIT FOR RECOVERY	CANARA BANK	MAHESHWARI PRAKASH	SH. GAUTAM MANAN	12/7/2004	COURT FEES	142 ND

551	GO NO 143 ND	CENTRAL DIST.	CIVIL SUIT	41	2003	SUIT FOR PERMANENT INJUNCTION	SHYAM BANG	MEYDHAABI QIRTI	SH. GAUTAM MANAN	12/8/2004	COURT FEES	143 ND
552	GO NO 144 ND	CENTRAL DIST.	CIVIL SUIT	648	2002	SUIT FOR RECOVERY	MUBINA BEGUM	RIAZUDIN	SH. GAUTAM MANAN	12/24/2004	COURT FEES	144 ND
553	GO NO 145 ND	CENTRAL DIST.	CIVIL SUIT	61	1994	SUIT FOR RECOVERY	TRILOKI NATH AGGARWAL	M/S FERROUS ALLOY FORGINGS	SH. RAKESH KUMAR	12/3/2004	DISMISSED DEFAULT	145 ND
554	GO NO 146 ND	CENTRAL DIST.	CIVIL SUIT	849	2002	SUIT FOR PERMANENT INJUNCTION	KRISHAN PAL	M/S DELTON CABLES LTD	MS. SUNENA	12/2/2004	DISMISSED	146 ND
555	GO NO 147 ND	CENTRAL DIST.	CIVIL SUIT	629	1996	SUIT FOR PERMANENT INJUNCTION & RECOVERY	HARISH CHAND KUMAR	HARI KISHAN GOEL	MS. SUNENA	12/20/2004	DISMISSED DEFAULT	147 ND
556	GO NO 148 ND	CENTRAL DIST.	CIVIL SUIT	336	1999	SUIT FOR RECOVERY	M/S. ARUN TPANSPORT SERVICES	M/S. SHAMKEEN GROUP	MS. SUNENA	12/22/2004	DISMISSED DEFAULT	148 ND
557	GO NO 149 ND	CENTRAL DIST.	CIVIL SUIT	402	2002	SUIT FOR PERPETUAL INJUNCTION	RAJINDER KUMAR	AVTAR SINGH	MS. SAMITA GARG	12/23/2004	DISMISSED DEFAULT	149 ND
558	GO NO 150 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	353	2006	ROBKAR	JASWANT BAHADUR	THE STATE	MS. SAMITA GARG	12/24/2004		150 ND
559	GO NO 151 ND	CENTRAL DIST.	CIVIL SUIT	46	2003	SUIT FOR RECOVERY	M/S TRUE LINK FINANCE LIMITED	VIJAY KUMAR	MS. SAMITA GARG	12/20/2004	DECREED	151 ND
560	GO NO 152 ND	CENTRAL DIST.	CIVIL SUIT	220	2003	SUIT FOR RECOVERY	SUMAN PREM	JASWANT BAHADUR	MS. SAMITA GARG	12/24/2004	DISPOSED	152 ND
561	GO NO 153 ND	CENTRAL DIST.	CIVIL SUIT	307	2004	SUIT FOR RECOVERY	M/S. SANGHVI METAL HOUSE	M/S TECHNOTHERMA (INDIA) (PVT.) LTD	MS. SAMITA GARG	12/13/2004	SATISFIED	153 ND
562	GO NO 154 ND	CENTRAL DIST.	CIVIL SUIT	74	2004	SUIT FOR MANDATORY INJUNCTION	INDERJEET YADAV	M/S. MAHARASHTRA APEX CORP. LTD.	MS. SAMITA GARG	12/18/2004	DISMISSED	154 ND
563	GO NO 155 ND	CENTRAL DIST.	CIVIL SUIT	279	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	A.C. YOHANNAN	P. JANARDHANAN NAIR	MS. SAMITA GARG	12/6/2004	D/W	155 ND
564	GO NO 156 ND	CENTRAL DIST.	CIVIL SUIT	690	2002	SUIT FOR RECOVERY	MAHANAGAR TELEPHONE NIGAM LTD	M/S RECON AGROTECH L.T.D	SH. DAYA PRAKASH	12/2/2004	DECREED	156 ND

565	GO NO 157 ND	CENTRAL DIST.	CIVIL SUIT	743	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTIONS	P.S. MRITHINJAYAN	K.V. RUKMANI	SH. RAJ KUMAR	12/4/2004	DECREED	157 ND
566	GO NO 158 ND	CENTRAL DIST.	CIVIL SUIT	3420	2005	SUIT FOR RECOVERY	RAVINDER PAL SINGH	MR. M.D. SHARMA	SH. RAJ KUMAR	12/10/2004	COMPRO MISED	158 ND
567	GO NO 159 ND	CENTRAL DIST.	CIVIL SUIT	435	2004	SUIT FOR PERMANENT INJUNCTION	RAVI BANSAL	STANDARD CHARTERED BANK	SH. RAJ KUMAR	12/8/2004	DISPOSE D	159 ND
568	GO NO 160 ND	CENTRAL DIST.	CIVIL SUIT	349	2003	SUIT FOR RECOVERY	ABN AMRO BANK N.V.	JASVINDER SINGH GILL	SH. RAJ KUMAR	12/18/2004	DECREED	160 ND
569	GO NO 161 ND	CENTRAL DIST.	CIVIL SUIT	32	2004	SUIT FOR RECOVERY	STATE BANK OF SAURASHTRA	TILAK RAM SHARMA	SH. RAJ KUMAR	12/2/2004	COMPRO MISED	161 ND
570	GO NO 164 ND	CENTRAL DIST.	CIVIL SUIT	35	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTIONS	GAJENDER PAL SINGH	R.S. GHAI	SH. RAJ KUMAR	12/1/2004	ALLOWE D	164 ND
571	GO NO 162 ND	CENTRAL DIST.	CIVIL SUIT	232	2002	SUIT FOR DECLARATION AND MANDATORY INJUNCTIONS	ISHWAR SINGH	DELHI TRANSPORT CORPORATION	SH. RAJ KUMAR	12/14/2004	DECREED	162 ND
572	GO NO 165 ND	CENTRAL DIST.	CIVIL SUIT	849	2002		MAHSHOOR UMER	STATE	MS. SEEMA MAINI	12/2/2004	ALLOWE D	165 ND
573	GO NO 166 ND	CENTRAL DIST.	CIVIL SUIT	81	2003		ASHA MITTAL	STATE	MS. SEEMA MAINI	12/3/2004	ALLOWE D	166 ND
574	GO NO 167 ND	CENTRAL DIST.	CIVIL SUIT	242	2004		Smt. Gurbakash Kaur	STATE	MS. SEEMA MAINI	12/3/2004	ALLOWE D	167 ND
575	GO NO 168 ND	CENTRAL DIST.	CIVIL SUIT	796	2003		RAKESH KUMAR	STATE	MS. SEEMA MAINI	12/6/2004	ALLOWE D	168 ND
576	GO NO 169 ND	CENTRAL DIST.	CIVIL SUIT	41	2003		SONIA @ KRISHNA	STATE OF DELHI	MS. SEEMA MAINI	12/7/2004	ALLOWE D	169 ND
577	GO NO 170 ND	CENTRAL DIST.	CIVIL SUIT	353	2004		MANJEET SINGH	STATE	MS. SEEMA MAINI	12/7/2004	ALLOWE D	170 ND
578	GO NO 171 ND	CENTRAL DIST.	CIVIL SUIT	613	2003		INDERPAL SHARMA	STATE	MS. SEEMA MAINI	12/8/2004	ALLOWE D	171 ND
579	GO NO 172 ND	CENTRAL DIST.	CIVIL SUIT	884	2003		BALJINDER SINGH	STATE	MS. SEEMA MAINI	12/13/2004	ALLOWE D	172 ND

580	GO NO 177 ND	CENTRAL DIST.	CIVIL SUIT	414	2004	SUIT FOR PERMANENT INJUNCTION	S.L.KOCHAR	VINOD KOHLI	SH. AJAY GUPTA	12/1/2004	SATISFIED	177 ND
581	GO NO 178 ND	CENTRAL DIST.	CIVIL SUIT	444	2004	SUIT FOR PERMANENT INJUNCTION	SMT. BALWINDER KAUR @ KULTAR KAUR	SH. SUKHDEV SINGH BHAMRA	SH. AJAY GUPTA	12/1/2004	SATISFIED	178 ND
582	GO NO 179 ND	CENTRAL DIST.	CIVIL SUIT	277	2004	SUIT FOR POSSESSION & RECOVERY	RAMESH CHAND AGGARWAL	SATISH KUMAR	SH. AJAY GUPTA	12/7/2004	DISMISSED DEFAULT	179 ND
583	GO NO 180 ND	CENTRAL DIST.	CIVIL SUIT	490	2002	SUIT FOR RECOVERY	MRS. SUTAPA DAS	SHRI RAVI MEHTA	SH. AJAY GUPTA	12/7/2004	DISMISSED	180 ND
584	GO NO 181 ND	CENTRAL DIST.	CIVIL SUIT	19	2002	SUIT FOR POSSESSION /EJECTMENT & RECOVERY	Shri Khilanda Ram Dua	Shri Raj Kumar	SH. AJAY GUPTA	12/9/2004	COMPROMISED	181 ND
585	GO NO 182 ND	CENTRAL DIST.	CIVIL SUIT	209	2004	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	MS. YASHODA DEVI @ CHEENA	MADAN LAL DABBAS	SH. AJAY GUPTA	12/10/2004	DISMISSED DEFAULT	182 ND
586	GO NO 183 ND	CENTRAL DIST.	CIVIL SUIT	472	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHM GAURAV VASHISHT	SHRI GANESH KUMAR	SH. AJAY GUPTA	12/13/2004	DISMISSED DEFAULT	183 ND
587	GO NO 184 ND	CENTRAL DIST.	CIVIL SUIT	166	2004	SUIT FOR RECOVERY	OM DUTT SHARMA	PAWAN KUMAR GUPTA	SH. AJAY GUPTA	12/13/2004	DISMISSED DEFAULT	184 ND
588	GO NO 185 ND	CENTRAL DIST.	CIVIL SUIT	494	2004		MANJU AHUJA	PREM CHANDRA	SH. AJAY GUPTA	12/16/2004	DISMISSED WITHDRAW	185 ND
589	GO NO 186 ND	CENTRAL DIST.	CIVIL SUIT	156	2004	SUIT FOR PERMANENT INJUNCTION	JITENDRA PAUL SINGH	AJAY VERMANI	SH. AJAY GUPTA	12/18/2004	DECREED	186 ND
590	GO NO 187 ND	CENTRAL DIST.	CIVIL SUIT	509	2002	SUIT FOR RECOVERY	MANISH GUPTA	M/S. R.M.I. FOODS LIMITED	SH. AJAY GUPTA	12/23/2004	DECREED	187 ND
591	GO NO 188 ND	CENTRAL DIST.	CIVIL SUIT	530	1985	SUIT FOR DECLARATION AND PERPETUAL INJUNCTION	ARUN KUMAR GOYLE	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/1/2004	DECREED	188 ND
592	GO NO 189 ND	CENTRAL DIST.	CIVIL SUIT	497	2002	SUIT FOR PERMANENT INJUNCTION	SHRI DAYAL CHAND	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/1/2004	COMPROMISED	189 ND

593	GO NO 190 ND	CENTRAL DIST.	CIVIL SUIT	296	1995	SUIT FOR PERMANENT INJUNCTION	BHAGWAN MAHAVIR VIDYAPITH	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/1/2004	DISMISSED	190 ND
594	GO NO 193 ND	CENTRAL DIST.	CIVIL SUIT	422	2001	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	KUNDAL LAL	CHANDER PRAKASH	SH. AJAY PANDEY	12/2/2004	DISMISSED DEFAULT	193 ND
595	GO NO 194 ND	CENTRAL DIST.	CIVIL SUIT	489	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	INDIARA CHAWLA	SMT. RAJ RANI	SH. AJAY PANDEY	12/2/2004	DISMISSED	194 ND
596	GO NO 195 ND	CENTRAL DIST.	CIVIL SUIT	426	1983	SUIT FOR PERMANENT INJUNCTION	SHRI JASWANT SINGH	AGRICULTURE PRODUCE MARKET COMMITTEE	SH. AJAY PANDEY	12/3/2004	DECREED	195 ND
597	GO NO 196 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	431	1983	ROBKAR	AGRICULTURE PRODUCE MARKET COMMITTEE	OM PRAKASH	SH. AJAY PANDEY	12/3/2004		196 ND
598	GO NO 197 ND	CENTRAL DIST.	CIVIL SUIT	753	2002	SUIT FOR MANDATORY INJUNCTION AND DECLARATION	AJAY BHARADWAJ	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/3/2004	COMPROMISED	197 ND
599	GO NO 198 ND	CENTRAL DIST.	CIVIL SUIT	8	1978		TILAK RAJ	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/4/2004	SINE-DIE	198 ND
600	GO NO 199 ND	CENTRAL DIST.	CIVIL SUIT	709	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	JAVED ALAM	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/4/2004	D/W	199 ND
601	GO NO 200 ND	CENTRAL DIST.	CIVIL SUIT	173	2003	SUIT FOR MANDATORY INJUNCTION	KAILASH RANI	THE COMMISSIONER	SH. AJAY PANDEY	12/4/2004	DISMISSED	200 ND
602	GO NO 018 ND attached with 230	CENTRAL DIST.	CIVIL SUIT	M-18	2005		M/S. CENTRAL TRADING CORPORATION	M/S. P.J. EXPORTS	SATISH KUMAR ARORA	6/1/2007	DISMISSED DEFAULT	018 ND

603	GO NO 069 ND ATTACHED WITH 241	CENTRAL DIST.	CIVIL SUIT	M-8	2005	SUIT FOR RECOVERY	M/S VIRTUE FINANCE LTD	RAMESH KUMAR THAKUR	SH. AJAY GUPTA	2/15/2005	DISPOSED	069 ND
604	GO NO 093 ND ATTACHED WITH 243	CENTRAL DIST.	CIVIL SUIT	M-20	2004	SUIT FOR PERMANENT INJUNCTION	MRS. MAZIDAN	SMT. PARMESHWARI DEVI	SH. PULASTYA PRAMACHALA	2/25/2005	DISMISSED	093 ND
605	GO NO 104 ND ATTACHED WITH 239	CENTRAL DIST.	CIVIL SUIT	M-19	2005	SUIT FOR RECOVERY	SH. JAI PHOUGAT	M/S ANIPRA COMMUNICAITONS PVT. LTD.	SH. VIPIN KUMAR RAI	7/1/2006	DISMISSED	104 ND
606	GO NO 191 ND	CENTRAL DIST.	CIVIL SUIT	74-04	2001		M/S. CORRECT US ELECTRICALS	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/2/2004	DISMISSED DEFAULT	191 ND
607	GO NO 192 ND	CENTRAL DIST.	CIVIL SUIT	247	1985	SUIT FOR INJUNCTION	SHANTI DEVI	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	12/2/2004	DECREED	192 ND
608	GO NO 227 ND	CENTRAL DIST.	CIVIL SUIT	129	2004	SUIT FOR POSSESSION	MS. VEENITA SHARMA	SURENDER SODHI	SH. JITENDRA MISHRA	12/1/2004	COMPROMISED	227 ND
609	GO NO 228 ND	CENTRAL DIST.	CIVIL SUIT	406	2004	SUIT FOR MANDATORY INJUNCTION	MR. SARABJEET BATH	MR. RAVI AHUJA	SH. JITENDRA MISHRA	12/3/2004	DISMISSED DEFAULT	228 ND
610	GO NO 229 ND	CENTRAL DIST.	CIVIL SUIT	903-02	1998	SUIT FOR RECOVERY	MS. TARAJI ELECTRONICS	M/S. LIFE STYLE MARKETEERS	SH. JITENDRA MISHRA	12/17/2004	COMPROMISED	229 ND
611	GO NO 230 ND	CENTRAL DIST.	CIVIL SUIT	339	2001	SUIT FOR RECOVERY	M/S. CENTRAL TRADING CORPORATION	M/S. P.J. EXPORTS	SH. SANJEEV KR. SINGH	12/22/2004	DISMISSED DEFAULT	230 ND
612	GO NO 231 ND	CENTRAL DIST.	CIVIL SUIT	235	2004		CITI BANK	MS. CHANDPREET SETH	SH. MANISH GUPTA	12/22/2004	DECREED	231 ND
613	GO NO 232 ND	CENTRAL DIST.	CIVIL SUIT	121	2004	SUIT FOR RECOVERY	UNION BANK OF INDIA	SHRI JOGINDER SINGH	SH. MANISH GUPTA	12/22/2004	DECREED	232 ND
614	GO NO 233 ND	CENTRAL DIST.	CIVIL SUIT	452	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	Malkinder Singh	Delhi Sikh Gurdwara Management Committee	SH. MANISH GUPTA	12/2/2004	DISMISSED DEFAULT	233 ND

615	GO NO 234 ND	CENTRAL DIST.	CIVIL SUIT	46	2004	SUIT FOR PERMANENT INJUNCTION	MS. MANJU GROVER	M/S. NOVEX ENGINEERING CO. PVT.LTD.	SH. VIPIN KUMAR RAI	12/1/2004	D/W	234 ND
616	GO NO 235 ND	CENTRAL DIST.	CIVIL SUIT	229	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SUDHIR BINDRA	KRISHNA BINDRA	SH. VIPIN KUMAR RAI	12/1/2004	COMPRO MISED	235 ND
617	GO NO 236 ND	CENTRAL DIST.	CIVIL SUIT	262	2003	SUIT FOR RECOVERY	HDFC	PAPPU RAGHU	SH. VIPIN KUMAR RAI	12/14/2004	DECREED	236 ND
618	GO NO 237 ND	CENTRAL DIST.	CIVIL SUIT	261	2003	SUIT FOR RECOVERY	HDFC	PAPPU RAGHU	SH. VIPIN KUMAR RAI	12/14/2004	DECREED	237 ND
619	GO NO 238 ND	CENTRAL DIST.	CIVIL SUIT	420	2002	SUIT FOR PERMANENT INJUNCTION	Smt. Sushma Gupta	Smt. Jaspal Kaur	SH. VIPIN KUMAR RAI	12/16/2004	DISMISSE D	238 ND
620	GO NO 239 ND	CENTRAL DIST.	CIVIL SUIT	35	2004	SUIT FOR RECOVERY	SHRI JAI PHOUGAT	M/s Anipra Communication Pvt. Ltd	SH. VIPIN KUMAR RAI	12/17/2004	DECREED	239 ND
621	GO NO 241 ND	CENTRAL DIST.	CIVIL SUIT	60	2003	SUIT FOR RECOVERY	M/S VIRTUE FINANCE LTD.	RAMESH KUMAR THAKUR	SH. AJAY GUPTA	12/2/2004	DECREED	241 ND
622	GO NO 242 ND	CENTRAL DIST.	CIVIL SUIT	1012	2002	SUIT FOR RECOVERY	ALLAHABAD BANK	M/S SHARMA BANDU ASSOCIATES	SH. PULASTYA PRAMACHALA	12/22/2004	DECREED	242 ND
623	GO NO 243 ND	CENTRAL DIST.	CIVIL SUIT	479	2002	SUIT FOR PERMANENT INJUNCTION	SMT. MAZIDAN	SMT. PARMESHWARI DEVI	SH. PULASTYA PRAMACHALA	12/24/2004	DISMISSE D	243 ND
624	GO NO 244 ND	CENTRAL DIST.	CIVIL SUIT	565	2003		SH. ROMIL KHETARPAL	THE STATE	MS. SEEMA MAINI	12/3/2004	ALLOWE D	244 ND
625	GO NO 245 ND	CENTRAL DIST.	CIVIL SUIT	593	2002		SUBHASH CHANDER JOSHI	STATE	MS. SEEMA MAINI	12/4/2004	ALLOWE D	245 ND
626	GO NO 246 ND	CENTRAL DIST.	CIVIL SUIT	220	2002		SYED IFTEKAR MEHDI	SYEDA FAMIDA PARVEEN	MS. SEEMA MAINI	12/7/2004	D/W	246 ND
627	GO NO 247 ND	CENTRAL DIST.	CIVIL SUIT	883	2003		SMT. BHAGWANI	STATE	MS. SEEMA MAINI	12/7/2004	ALLOWE D	247 ND
628	GO NO 248 ND	CENTRAL DIST.	CIVIL SUIT	184	2001		SMT. UMA SALUJA	STATE	MS. SEEMA MAINI	12/8/2004	ALLOWE D	248 ND
629	GO NO 250 ND	CENTRAL DIST.	CIVIL SUIT	88	2004	SUIT FOR RECOVERY	AJAY GUPTA	SOHAN DEVI	SH. SANJAY JINDAL	12/2/2004	DISMISSE D	250 ND
630	GO NO 251 ND	CENTRAL DIST.	CIVIL SUIT	139	2004	SUIT FOR RECOVERY	MAHIMA GUPTA	MRS. MEENU DEY	SH. SANJAY JINDAL	12/3/2004	DECREED	251 ND

631	GO NO 252 ND	CENTRAL DIST.	CIVIL SUIT	164	2004	SUIT FOR RECOVERY	NAVEEN KUMAR	HOTEL INDRAPRASTHA	SH. SANJAY JINDAL	12/16/2004	DISPOSED	252 ND
632	GO NO 253 ND	CENTRAL DIST.	CIVIL SUIT	1245-99	1998	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI JIWAN SINGH	DELHI VIDYUT BOARD	SH. AMIT BANSAL	12/2/2004	DISPOSED	253 ND
633	GO NO 254 ND	CENTRAL DIST.	CIVIL SUIT	995	2000	SUIT FOR INJUNCTION	SMT. VIDYA WATI	SHRI HARISH KOHLI	SH. AMIT BANSAL	12/10/2004	D/W	254 ND
634	GO NO 255 ND	CENTRAL DIST.	CIVIL SUIT	611	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	YOGESH BHASIN	SMT. NIRMALA HANDA	SH. AMIT BANSAL	12/10/2004	SATISFIED	255 ND
635	GO NO 256 ND	CENTRAL DIST.	CIVIL SUIT	1714	1999	SUIT FOR PERPETUAL AND MANDATORY INJUNCTION	NAND LAL	GULSHAN KUMAR ANEJA	SH. AMIT BANSAL	12/10/2004	DISMISSED DEFAULT	256 ND
636	GO NO 257 ND	CENTRAL DIST.	CIVIL SUIT	189	1999	SUIT FOR PERMANENT INJUNCTION	SHRI SHANTI LAL GULATI	DELHI VIDYUT BOARD	SH. AMIT BANSAL	12/15/2004	DISMISSED DEFAULT	257 ND
637	GO NO 258 ND	CENTRAL DIST.	CIVIL SUIT	636	2004	SUIT FOR MANDATORY & PERMANENT INJUNCTION	MONIKA SINGH	GOVT OF NCT	SH. AMIT BANSAL	12/15/2004	DISMISSED DEFAULT	258 ND
638	GO NO 259 ND	CENTRAL DIST.	CIVIL SUIT	648	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/S SHAKTI PLASTIC INDUSTRY	DELHI VIDYUT BOARD	SH. AMIT BANSAL	12/16/2004	SATISFIED	259 ND
639	GO NO 260 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	47	2003	ROBKAR	NATAY SINGH	RAJBIR SINGH	SH. AMIT BANSAL	1/4/2006		260 ND
640	GO NO 261 ND	CENTRAL DIST.	CIVIL SUIT	121	2004	SUIT FOR DECLARATION & PERMANENT INJUNCTION	SMT. JARIFO KHATOON	B.S.E.S RAJDHANI POWER LTD	SH. AMIT BANSAL	12/20/2004	REJECTED	261 ND
641	GO NO 262 ND	CENTRAL DIST.	CIVIL SUIT	517	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	M/S. GANPATI ROLLING P LTD.	DELHI VIDYUT BOARD	SH. AMIT BANSAL	12/22/2004	SATISFIED	262 ND
642	GO NO 263 ND	CENTRAL DIST.	CIVIL SUIT	123-02	2001	SUIT FOR RECOVERY	M/S. K.V.N ELECTRONICS P. LTD	M/S FLOUSCENT SALES CORPORATION	SH. SANJAY JINDAL	12/23/2004	DECREED	263 ND

643	GO NO 265 ND	CENTRAL DIST.	CIVIL SUIT	122- 02	2004	SUIT FOR RECOVERY	M/S. K.V.N ELECTRONICS P. LTD	M/S FLOLITE ELCETRICAL INDUSTRIES	SH. SANJAY JINDAL	12/23/2004	DECREED	265 ND
644	GO NO 266 ND	CENTRAL DIST.	CIVIL SUIT	254	2000	SUIT FOR PERMANENT INJUNCTION	S. AMARJEET SINGH	S. KANWALJIT SINGH	SH. SANJAY JINDAL	12/22/2004	DECREED	266 ND
645	GO NO 267 ND	CENTRAL DIST.	CIVIL SUIT	18	2003	SUIT FOR PERMANENT INJUNCTION	SUHAL HINDUSTANI	SHANTI DEVI	SH. SANJAY JINDAL	12/20/2004	DECREED	267 ND
646	GO NO 268 ND	CENTRAL DIST.	CIVIL SUIT	29	2004	SUIT FOR PERMANENT INJUNCTION	HANSRAJ @ HANSA	S.S. YADAV	SH. SANJAY JINDAL	12/2/2004	DISMISSE D DEFAULT	268 ND
647	GO NO 269 ND	CENTRAL DIST.	CIVIL SUIT	66	2003	SUIT FOR DECLARATION	RAJESH VERMA	MRS. SERYOSHY VERMA	SH. SANJAY JINDAL	12/4/2004	WITHDRA W	269 ND
648	GO NO 270 ND	CENTRAL DIST.	CIVIL SUIT	150	2004	SUIT FOR PERMANENT INJUNCTION	KAMLESH KUMARI	SANT RAM	SH. SANJAY JINDAL	12/13/2004	SATISFIE D	270 ND

S.No.	FILE NAME	District	Case Type	Case No	Case Year	U/s	Plaintiff	Respondent	Decided By	DOD	Decision Type	Goshwara
1	GO NO 631 ND	CENTRAL DIST.	CIVIL SUIT	47	2004	SUIT FOR RECOVERY	TRUE LINK FINANCE LTD	NEERAJ SAINI	SH. R.K CHOUDHARY	10/18/2004	DECREED	631 ND
2	GO NO 632 ND	CENTRAL DIST.	CIVIL SUIT	225	1996	SUIT FOR RECOVERY OF POSSESSION	NEPAL SINGH	OM PRAKASH	SH. R.K CHOUHAN	10/27/2004	DISMISSED	632 ND
3	GO NO 635 ND	CENTRAL DIST.	CIVIL SUIT	73	2004	Suit for Mandatory and Permanent INJUNCTION	Shri Dharminder Kumar	Basist Leasing & Finance Company Limited	Ms. Vrinda kumari	10/4/2004	DISMISSED	635 ND
4	GO NO 636 ND	CENTRAL DIST.	CIVIL SUIT	875	2002	SUIT FOR RECOVERY	RAJDEV SINGH	PATSON TRAVELLS	Ms. Vrinda kumari	10/6/2004	DISMISSED DEFAULT	636 ND
5	01 RCW HIGH COURT	CENTRAL DIST.	CIVIL SUIT	607	1976	SUIT FOR EVICTION	KANWAR INDERJIT SINGH	RAM KSIHAN	SH. D.S. SIDHU	4/15/1981		01 RCW
6	156 CENTRAL HIGH COURT	CENTRAL DIST.	CIVIL SUIT	248	2016	SUIT FOR RECOVERY	NATHO DEVI	VED PRAKASH	SH. MAYANK MITTAL	3/22/2018	DISMISSED	156 CD
7	GO NO 637 ND	CENTRAL DIST.	CIVIL SUIT	33	2002	SUIT FOR DECLARATION	Pramod Mahajan	Morepen Laboratory Ltd	Ms. Vrinda kumari	10/6/2004		637 ND
8	GO NO 638 ND	CENTRAL DIST.	CIVIL SUIT	170	2003	SUIT UNDER ORDER	Sh. P. Jaiswal Proprietor	Sh. Ashok Sawaria	Ms. Vrinda kumari	10/7/2004	DECREED	638 ND
9	GO NO 639 ND	CENTRAL DIST.	CIVIL SUIT	67	2004		VEENA MEHRA	K.K. AGRAWAL	Ms. Vrinda kumari	10/8/2004	DISMISSED	639 ND
10	GO NO 640 ND	CENTRAL DIST.	CIVIL SUIT	210	2004	SUIT FOR DECLARATION	Gulshan Dairy Farm	Param Dairy Ltd.	Ms. Vrinda kumari	10/11/2004	DISMISSED	640 ND
11	GO NO 641 ND	CENTRAL DIST.	CIVIL SUIT	80	2004	SUIT FOR PERMANENT INJUNCTION	Shri R.D.Chawla	UShri Raj Kumar Chawla	Ms. Vrinda kumari	10/11/2004		641 ND
12	GO NO 642 ND	CENTRAL DIST.	CIVIL SUIT	804	2002	SUIT FOR PERMANENT INJUNCTION	WALI MOHD	SH. RADHEY MOHAN	Ms. Vrinda kumari	10/12/2004	DISMISSED	642 ND
13	GO NO 643 ND	CENTRAL DIST.	CIVIL SUIT	471	2003	SUIT FOR RECOVERY	ABN AMRO BANK	PARAMJEET KOUCHER	Ms. Vrinda kumari	10/13/2004		643 ND
14	GO NO 644 ND	CENTRAL DIST.	CIVIL SUIT	35	2004	SUIT UNDER ORDER	NAVIN CHOPRA	JATINDER KUMAR	Ms. Vrinda kumari	10/14/2004	DECREED	644 ND

15	GO NO 645 ND	CENTRAL DIST.	CIVIL SUIT	554	2002	SUIT FOR RECOVERY	RAJ KUMAR	SUSHIL DHAWAN	Ms. Vrinda kumari	10/15/2004	DISMISSED	645 ND
16	GO NO 646 ND	CENTRAL DIST.	CIVIL SUIT	64	2002	SUIT FOR PERMANENT INJUNCTION	P.S. JOHN	SH. VIJAY PAL	Ms. Vrinda kumari	10/23/2004	DISMISSED DEFAULT	646 ND
17	GO NO 647 ND	CENTRAL DIST.	CIVIL SUIT	140	2003	SUIT FOR RECOVERY	JAGDEESH CHAND	SARWAN KUMAR ARORA	Ms. Vrinda kumari	10/27/2004	DECREED	647 ND
18	GO NO 648 ND	CENTRAL DIST.	CIVIL SUIT	116	2004	SUIT FOR PERMANENT INJUNCTION	LATBAKSH	SHIV KUMAR THAKUR	Ms. Vrinda kumari	10/27/2004	DISMISSED	648 ND
19	GO NO 649 ND	CENTRAL DIST.	CIVIL SUIT	236	2004	SUIT FOR PERMANENT INJUNCTION	MOHD.BABU QURESHI	EHSAN AHMED	Ms. Vrinda kumari	10/27/2004		649 ND
20	GO NO 650 ND	CENTRAL DIST.	CIVIL SUIT	372	2003	SUIT FOR RECOVERY	AMIT JAIN	V.K. HANDA	Ms. Vrinda kumari	10/27/2004		650 ND
21	GO NO 651 ND ROBKAR	CENTRAL DIST.	CIVIL SUIT	204	2002	ROBKAR	RAJESH KHANNA	PAVDIT BROS	Ms. Vrinda kumari	12/14/2005		651 ND
22	GO NO 652 ND	CENTRAL DIST.	CIVIL SUIT	100	2003	SUIT FOR PERMANENT INJUNCTION	Smt. Mohini Sharma	Smt. Anita Sharma	Ms. Vrinda kumari	10/30/2004	DISMISSED DEFAULT	652 ND
23	GO NO 653 ND	CENTRAL DIST.	CIVIL SUIT	617	2002	SUIT FOR RECOVERY	M/S NEOLITE INDUSTRIES	M/S RESEARCH INSTRUMENTATION	Ms. Vrinda kumari	10/30/2004	DECREED	653 ND
24	GO NO 655 ND	CENTRAL DIST.	CIVIL SUIT	433	2000	SUIT FOR PERMANENT INJUNCTION	INDERJEET SAREEN	PRESS CLUB OF INDIA	SH. RAKESH PANDIT	10/18/2004	DECREED	655 ND
25	GO NO 656 ND	CENTRAL DIST.	CIVIL SUIT	67	2004	SUIT FOR RECOVERY	CANARA BANK	DEEPAK KUMAR KHANNA	MS. GITANJALI GOEL	10/1/2004	DECREED	656 ND
26	GO NO 657 ND	CENTRAL DIST.	CIVIL SUIT	604	2002	SUIT FOR RECOVERY	M/s Ganesh Stock invest Pvt. Lts.	Goel Capital Markets	MS. GITANJALI GOEL	10/12/2004	DISMISSED	657 ND
27	GO NO 658 ND	CENTRAL DIST.	CIVIL SUIT	599	2002	SUIT FOR RECOVERY	SYNDICATE BANK	FATEH CHAND	MS. GITANJALI GOEL	10/14/2004	DECREED	658 ND
28	GO NO 659 ND	CENTRAL DIST.	CIVIL SUIT	354	2003	SUIT FOR RECOVERY	Jayashree Electrodevices	Cimmco Birla Lts	SH. SANJAY BANSAL	10/6/2004		659 ND
29	GO NO 660 ND	CENTRAL DIST.	CIVIL SUIT	64	2004	SUIT FOR PERMANENT INJUNCTION	Shri Prithvi Ram	Shri Ganga Ram	SH. SANJAY BANSAL	10/7/2004	DECREED	660 ND
30	GO NO 661 ND	CENTRAL DIST.	CIVIL SUIT	391	2003	SUIT FOR RECOVERY	Standard Chartered Bank	Mohinder Singh	SH. SANJAY BANSAL	10/8/2004	DECREED	661 ND
31	GO NO 662 ND	CENTRAL DIST.	CIVIL SUIT	106	2004	SUIT FOR RECOVERY	ANDHRA BANK	SATISH CHANDRA SAXENA	SH. SANJAY BANSAL	10/11/2004		662 ND

32	GO NO 663 ND	CENTRAL DIST.	CIVIL SUIT	199	2004	SUIT FOR MANDATORY INJUNCTION	NARINDER JIT SING	CHABINDER SINGH BINDRA	SH. SANJAY BANSAL	10/13/2004	DISMISSED DEFAULT	663 ND
33	GO NO 664 ND	CENTRAL DIST.	CIVIL SUIT	129	2004	SUIT FOR RECOVERY	State Bank of Patiala	Shri Raj Dhawan	SH. SANJAY BANSAL	10/15/2004	DECREED	664 ND
34	GO NO 665 ND	CENTRAL DIST.	CIVIL SUIT	411	2000-09	SUIT FOR RECOVERY	Shri Manoj and another	Lions Mutual Benefits Ltd.,	SH. SANJAY BANSAL	10/15/2004	DECREED	665 ND
35	GO NO 666 ND	CENTRAL DIST.	CIVIL SUIT	720	2000	SUIT FOR DECLARATIO N AND PERMANENT INJUCTION	Sudarshan Kumar	Delhi StateIndustrial Development Corporation Ltd.,	SH. SANJAY BANSAL	10/23/2004	DISMISSED DEFAULT	666 ND
36	GO NO 667 ND	CENTRAL DIST.	CIVIL SUIT	482	2000	SUIT FOR DECLARATIO N AND PERMANENT INJUCTION	MUKESH BEHARI TAWAKLEY	DELHI STATE INDUSTRIAL	SH. SANJAY BANSAL	10/23/2004	DISMISSED DEFAULT	667 ND
37	GO NO 668 ND	CENTRAL DIST.	CIVIL SUIT	481	2000	SUIT FOR DECLARATIO N AND PERMANENT INJUCTION	SHRI A.K. TREHAN	DELHI STATE INDUSTRIAL	SH. SANJAY BANSAL	10/23/2004	DISMISSED DEFAULT	668 ND
38	GO NO 669 ND	CENTRAL DIST.	CIVIL SUIT	321	2002	SUIT FOR RECOVERY	NIRMESH CHAUHAN	LAKSHMI CEMENT	SH. SANJAY BANSAL	10/23/2004	DECREED	669 ND
39	GO NO 670 ND	CENTRAL DIST.	CIVIL SUIT	363	2003	SUIT FOR DECLARATIO N AND PERMANENT INJUCTION	ROHINI SINDE	SUNIL KUMAR DAWAR	SH. SANJAY BANSAL	10/23/2004	DECREED	670 ND
40	GO NO 671 ND	CENTRAL DIST.	CIVIL SUIT	394	2001	SUIT FOR INJUCTION	PADAMSHREE DEVI CHORARIA	AVERY INDIA LIMITED	SH. SANJAY BANSAL	10/25/2004	DISMISSED DEFAULT	671 ND
41	GO NO 672 ND	CENTRAL DIST.	CIVIL SUIT	78	2002	SUIT FOR POSSESSION	BABU RAM	SHAMINA BEGUM	SH. SANJAY BANSAL	10/27/2004	DISMISSED	672 ND
42	GO NO 673 ND	CENTRAL DIST.	CIVIL SUIT	323	2003	SUIT FOR PERMANENT INJUCTION	SMT. KAVITA	RAJKALI DEVI	SH. SANJAY BANSAL	10/27/2004	DISMISSED	673 ND
43	GO NO 422 ND	CENTRAL DIST.	CIVIL SUIT	M-6	2005		STATE BANK OF INDIA	SHRI RAM PREET PASWAN & ANR	SH. MANISH GUPTA	5/5/2005	DISMISSED	422 ND
44	GO NO 674 ND	CENTRAL DIST.	CIVIL SUIT	127	2001	Suit for mandatory injunction	Sh. Sharad Kohli	Development & Research Services	SH. SANJAY BANSAL	10/29/2004	DECREED	674 ND

45	GO NO 675 ND	CENTRAL DIST.	CIVIL SUIT	121	2004	SUIT FOR PERMANENT INJUCTION	SHRI SHAM LAL VINAYAK	SHRI SUSHIL KUMAR SEHGAL	SH. SANJAY BANSAL	10/30/2004	DISMISSED DEFAULT	675 ND
46	GO NO 676 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	570	2006	ROBKAR	ASHOK KUMAR JAGGI	RAMSWAROOP SHARMA	SH. SANJAY BANSAL	10/30/2004		676 ND
47	GO NO 677 ND	CENTRAL DIST.	CIVIL SUIT	339	2003	SUIT FOR PERMANENT INJUCTION	ASHOK CHAWLA	SATYA A. PRAKASH	SH. DEVENDER KUMAR JANGALA	10/13/2004	DISMISSED	677 ND
48	GO NO 679 ND	CENTRAL DIST.	CIVIL SUIT	M-40	2004		NARESH CHAND BHALLA	SHIMLA RANI BHALLA	SH. SANJAY BANSAL	10/12/2004	FAMILY SATTALEMENT	679 ND
49	GO NO 680 ND	CENTRAL DIST.	CIVIL SUIT	100	2004	SUIT FOR DECLARATION AND PERMANENT INJUCTION	SH. SATPAL	SHRI MOOL CHAND KHAIRATI RAM HOSPITAL	SH. RAGHUBIR SINGH	10/18/2004	DISMISSED	680 ND
50	GO NO 681 ND	CENTRAL DIST.	CIVIL SUIT	36	2004	Suit for mandatory injunction	SHRI MOHINDER KUMAR	M/S. M.S.T.C. LIMITED	SH. RAGHUBIR SINGH	10/26/2004	DISMISSED	681 ND
51	GO NO 682 ND	CENTRAL DIST.	CIVIL SUIT	101	2004	SUIT FOR DECLARATION AND PERMANENT INJUCTION	SR. RAMESH CHAND	SHRI MOOL CHAND KHAIRATI RAM HOSPITAL	SH. RAGHUBIR SINGH	10/18/2004	DISMISSED	682 ND
52	GO NO 683 ND	CENTRAL DIST.	CIVIL SUIT	81	2004	SUIT FOR PERMANENT INJUCTION	Netar Pal Sharma	Ved Brat Dagar	SH. RAGHUBIR SINGH	10/18/2004		683 ND
53	GO NO 684 ND	CENTRAL DIST.	CIVIL SUIT	694	2002	SUIT FOR POSSESSION	SHRIRAM CONSOLIDATED LATD	SUDERSHAN PARSHAD	SH. RAGHUBIR SINGH	10/14/2004		684 ND
54	GO NO 685 ND	CENTRAL DIST.	CIVIL SUIT	274	2003	SUIT FOR RECOVERY OF POSSESSION	SHRI BRIJ CHANDRA	MR. S.K. BANSAL	SH. RAGHUBIR SINGH	10/12/2004	DISMISSED DEFAULT	685 ND
55	GO NO 686 ND	CENTRAL DIST.	CIVIL SUIT	880	1999	SUIT UNDER ORDER	SHRI RANDIP SINGH	TANJOR AGRO INDUSTRIES LTD	SHRI VIDYA PRAKASH	10/11/2004	DECREED	686 ND
56	GO NO 688 ND	CENTRAL DIST.	CIVIL SUIT	179	2004	SUIT FOR PERMANENT INJUCTION	S.KASHMIR SINGH	SMT.DALJEET KAUR	SH. VINAY SINGHAL	10/5/2004	DISMISSED	688 ND
57	GO NO 690 ND	CENTRAL DIST.	CIVIL SUIT	247	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	SH. RAM PRIT PASWAN	SH. MANISH GUPTA	10/13/2004	DECREED	690 ND

58	GO NO 691 ND	CENTRAL DIST.	CIVIL SUIT	87	1999	SUIT FOR RECOVERY	SHRI RISHI RAJ	PRAMOD KAUL	SH. MANISH YADUVANSHI	10/23/2004	DECREED	691 ND
59	GO NO 692 ND	CENTRAL DIST.	CIVIL SUIT	476	2002		KAPIL DEV	MAJOR K.S. VERMA	Ms. Vrinda kumari	10/25/2004	DECREED	692 ND
60	GO NO 693 ND	CENTRAL DIST.	CIVIL SUIT	68	2002		PSB FINANCE & LEASING LTD	M/S CAPITAL CONSTRUCTION CO.	SH. MANISH YADUVANSHI	10/29/2004	DECREED	693 ND
61	GO NO 759 ND	CENTRAL DIST.	CIVIL SUIT	4	2001	SUIT FOR DECLARATION	NARESH CHAND BHALLA	SHIMLA RANI BHALLA	SH. SANJAY BANSAL	5/4/2004	DECREED	759 ND
62	GO NO 568 ND	CENTRAL DIST.	CIVIL SUIT	M-29	2004	SUIT FOR PERMANENT INJUCTION	SHRI DANIEL GOMES	SHRI NEM CHAND	SH. RAJESH KUMAR GOYAL	4/23/2005	DISMISSED DEFAULT	568 ND
63	GO NO 694 ND	CENTRAL DIST.	CIVIL SUIT	129	2003	SUIT FOR PERMANENT INJUCTION	SHRI DANIEL GOMES	SHRI NEM CHAND	SH. RAJESH KUMAR GOYAL	10/16/2004	DISPOSED	694 ND
64	GO NO 695 ND	CENTRAL DIST.	CIVIL SUIT	460	1981	SUIT FOR DECLARATION AND PERMANENT INJUCTION	Vinod Kumar Gautam	RESERVE BANK OF INDIA	SH. NAVEEN ARORA	10/5/2004	DISMISSED	695 ND
65	GO NO 696 ND	CENTRAL DIST.	CIVIL SUIT	192	1999	SUIT FOR DECLARATION AND PERMANENT INJUCTION	SH. KULWANT SINGH	MANJIT SINGH	SH. NAVEEN ARORA	10/6/2004	DISMISSED	696 ND
66	GO NO 697 ND	CENTRAL DIST.	CIVIL SUIT	219	2002	SUIT FOR DECLARATION AND PERMANENT INJUCTION	DAILY BREAD BAKERS	JAGJIT SINGH BAWA	SH. NAVEEN ARORA	10/1/2004	DISMISSED	697 ND
67	GO NO 698 ND	CENTRAL DIST.	CIVIL SUIT	127	2003	SUIT FOR RESTITUTION	SHAFIQUE	SHAQRA BEGUM	SH. NAVEEN ARORA	10/1/2004	COMPROMISED	698 ND
68	GO NO 699 ND	CENTRAL DIST.	CIVIL SUIT	159	2003	SUIT FOR PERMANENT INJUCTION	LALLAN PRASAD	GURBED SINGH	SH. NAVEEN ARORA	10/13/2004	DISMISSED	699 ND
69	GO NO 700 ND	CENTRAL DIST.	CIVIL SUIT	182	2002	SUIT FOR RECOVERY	HELI INDIA PVT. LTD.	I.T.C.	SH. MANISH YADUVANSHI	10/11/2004	DECREED	700 ND
70	GO NO 701 ND	CENTRAL DIST.	CIVIL SUIT	497	1999	SUIT FOR DECLARATION	SHRI T.D. KUMBHANI	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. MANISH YADUVANSHI	10/14/2004	DECREED	701 ND

71	GO NO 702 ND	CENTRAL DIST.	CIVIL SUIT	495	1996	SUIT FOR DECLARATION	I.R. AHUJA	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	SH. MANISH YADUVANSHI	10/14/2004	DECREED	702 ND
72	GO NO 703 ND	CENTRAL DIST.	CIVIL SUIT	458	1996	SUIT FOR DECLARATION	SH. Ravinder Kumar Saxena	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	SH. MANISH YADUVANSHI	10/14/2004	DECREED	703 ND
73	GO NO 704 ND	CENTRAL DIST.	CIVIL SUIT	175	1998	SUIT FOR DECLARATION	SH. S.N. KAUSHIK	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	SH. MANISH YADUVANSHI	10/14/2004	DECREED	704 ND
74	GO NO 705 ND	CENTRAL DIST.	CIVIL SUIT	495	1996	SUIT FOR DECLARATION	PN. MEHRA	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	SH. MANISH YADUVANSHI	10/14/2004	DECREED	705 ND
75	GO NO 706 ND	CENTRAL DIST.	CIVIL SUIT	162	1998	SUIT FOR DECLARATION	NAWAL KISHORE	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	SH. MANISH YADUVANSHI	10/14/2004	DECREED	706 ND
76	GO NO 707 ND	CENTRAL DIST.	CIVIL SUIT	160	1998	SUIT FOR DECLARATION	S.M SHUKLA	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	SH. MANISH YADUVANSHI	10/14/2004	DECREED	707 ND
77	GO NO 708 ND	CENTRAL DIST.	CIVIL SUIT	469	1999	SUIT FOR DECLARATION	HARDEV	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	SH. MANISH YADUVANSHI	10/14/2004	DECREED	708 ND
78	GO NO 709 ND	CENTRAL DIST.	CIVIL SUIT	468	1999	SUIT FOR DECLARATION	MOHD SALIM HAIDER	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	SH. MANISH YADUVANSHI	10/14/2004	DECREED	709 ND
79	GO NO 710 ND	CENTRAL DIST.	CIVIL SUIT	163	1998	SUIT FOR DECLARATION	RASHMI GUPTA	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD.	SH. MANISH YADUVANSHI	10/14/2004	DECREED	710 ND
80	GO NO 619 ND	CENTRAL DIST.	CIVIL SUIT	M-11	2005	Suit for permanent and mandatory injunction	KrishaN Kumar Khanna	INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNES S	SH. SANJAY JINDAL	4/1/2005		619 ND

81	GO NO 711 ND	CENTRAL DIST.	CIVIL SUIT	161	1998	SUIT FOR DECLARATION	S.L. ARORA	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. MANISH YADUVANSHI	10/14/2004	DECREED	711 ND
82	GO NO 712 ND	CENTRAL DIST.	CIVIL SUIT	460	1998	SUIT FOR DECLARATION	SAVITA BAJAJ	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. MANISH YADUVANSHI	10/14/2004	DECREED	712 ND
83	GO NO 713 ND	CENTRAL DIST.	CIVIL SUIT	190	1998	SUIT FOR DECLARATION	DEEPAK RAJ BHATIA	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. MANISH YADUVANSHI	10/14/2004	DECREED	713 ND
84	GO NO 714 ND	CENTRAL DIST.	CIVIL SUIT	192	1998	SUIT FOR DECLARATION	T.S. MADAN	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. MANISH YADUVANSHI	10/14/2004	DECREED	714 ND
85	GO NO 715 ND	CENTRAL DIST.	CIVIL SUIT	457	1996	SUIT FOR DECLARATION	NIRMAL KUMAR CHAUHAN	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. MANISH YADUVANSHI	10/14/2004	DECREED	715 ND
86	GO NO 716 ND	CENTRAL DIST.	CIVIL SUIT	221	1998	SUIT FOR DECLARATION	R.N. SHARMA	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. MANISH YADUVANSHI	10/14/2004	DECREED	716 ND
87	GO NO 717 ND	CENTRAL DIST.	CIVIL SUIT	159	1998	SUIT FOR DECLARATION	JAGMOHAN SINGH	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. MANISH YADUVANSHI	10/14/2004	DECREED	717 ND
88	GO NO 718 ND	CENTRAL DIST.	CIVIL SUIT	414	2002	SUIT FOR PERMANENT INJUNCTION	RAJINDER KUMAR SHARMA	JANARDAN SHARMA	SH. BALWANT RAI BANSAL	10/29/2004	DISMISSED DEFAULT	718 ND
89	GO NO 719 ND	CENTRAL DIST.	CIVIL SUIT	33	2004	SUIT FOR POSSESSION	TRIPAT BAWA	NASIRUDDIN KHAN	MS. NAVITA KUMARI	10/1/2004	COMPROMISED	719 ND
90	GO NO 720 ND	CENTRAL DIST.	CIVIL SUIT	29	2004	SUIT FOR RECOVERY	TRUE LINK FINANCE LTD	ANIL KUMAR	MS. NAVITA KUMARI	10/8/2004	DISPOSED	720 ND
91	GO NO 721 ND	CENTRAL DIST.	CIVIL SUIT	EX-6	2004	SUIT FOR DECLARATION	UNITED MANUFACTURING CO (DELHI) PVT LTD	BSES RAJDHANI POWER LTD	SH. RAJ KUMAR TRIPATHI	10/8/2004	SATISFIED	721 ND

92	GO NO 722 ND	CENTRAL DIST.	CIVIL SUIT	222	2003-02	SUIT FOR RECOVERY	HONGKONG & SHANGHAI BANKING CORP.	DHARM PAL OBEROI	SH. VIPIN KUMAR RAI	10/8/2004	DISMISSED	722 ND
93	GO NO 723 ND	CENTRAL DIST.	CIVIL SUIT	223	2003-02	SUIT FOR RECOVERY	HONGKONG & SHANGHAI BANKING CORP.	GANGA CONTRACTS & PROJECTS LTD.	SH. VIPIN KUMAR RAI	10/8/2004	DISMISSED	723 ND
94	GO NO 725 ND	CENTRAL DIST.	CIVIL SUIT	98	1998	Suit for permanent and mandatory injunction	INTERNATIONAL SOCIETY FOR KRISHNA	SHRI KRISHNA KUMAR KHANNA	SH. SANJAY JINDAL	10/13/2004	DECREED	725 ND
95	GO NO 651 ND	CENTRAL DIST.	CIVIL SUIT	213	2004	SUIT FOR PERPETUAL AND MANDATORY INJUCTION	RAMESH	SAT NARAIN & ORS.	SH. GORAKH NATH PANDEY	7/18/2005	DISPOSED	651 ND
96	GO NO 682 ND	CENTRAL DIST.	CIVIL SUIT	M-68	2004		MAHAJAN INTERNATIONAL	RADHIKA FASHION	SH. JITENDRA MISHRA	3/9/2005	DISMISSED	682 ND
97	GO NO 724 ND	CENTRAL DIST.	CIVIL SUIT	26	2004	SUIT AGAINST THE JUDGEMENT	MARQUES & CO. NEW DELHI	MR. B.R. SAINI	SH. MANISH GUPTA	10/15/2004	WITHDRAW THE EXECUTION	724 ND
98	GO NO 729 ND	CENTRAL DIST.	CIVIL SUIT	157	2004		RAJESH KUMAR	Mrs. Sudha Rani BHAGWAN CHANDER MEHRA	SH. LOKESH KUMAR SHARMA	10/18/2004	DISPOSED	729 ND
99	GO NO 730 ND	CENTRAL DIST.	CIVIL SUIT	360	2000-97	SUIT FOR EJECTMENT	SMT. SONI DEVI	BHAGWAN CHANDER MEHRA	SH. LOKESH KUMAR SHARMA	10/30/2004	DECREED	730 ND
100	GO NO 731 ND	CENTRAL DIST.	CIVIL SUIT	203	2004	SUIT FOR RESTORATION	SHRI SAMUEL MASSEY	UNION OF INDIA	MS. RAVINDER BEDI	10/15/2004	DISMISSED	731 ND
101	GO NO 732 ND	CENTRAL DIST.	CIVIL SUIT	1121	1999	SUIT FOR MANDTORY & PERMANENT INJUCTION	P.S. CHOPRA	NEW DELHI MUNICIPAL COUNCIL	MS. RAVINDER BEDI	10/7/2004	DECREED	732 ND
102	GO NO 733 ND	CENTRAL DIST.	CIVIL SUIT	136	2002	SUIT FOR PERPETUAL INJUCTION	SANTOSH SINGLA	New Delhi Municipal Council	MS. RAVINDER BEDI	10/27/2004	DISMISSED	733 ND
103	GO NO 734 ND	CENTRAL DIST.	CIVIL SUIT	5	2002	SUIT FOR RECOVERY	VIJAYA BANK	M. JAYA PRASAD	SH. SUNIL CHOUDHARY	10/8/2004		734 ND
104	GO NO 735 ND	CENTRAL DIST.	CIVIL SUIT	51	2004	SUIT FOR RECOVERY	SH. SURJEET SING & ANOTHER	LATE SH. H.N. PAHILAJ	SH. SUNIL CHOUDHARY	10/29/2004	DECREED	735 ND

105	GO NO 736 ND	CENTRAL DIST.	CIVIL SUIT	710	1997	SUIT FOR PERMANENT INJUCTION	SHARMILA KAPOOR	JITENDER MAHANT	SH. LOKESH KUMAR SHARMA	10/4/2004	COMPROMISED	736 ND
106	GO NO 737 ND	CENTRAL DIST.	CIVIL SUIT	53	1977	SUIT FOR POSSESSION	SMT. RAMESHWARI KELA	SHRI KARTAR SINGH KRISHNA KUMARI	SH. LOKESH KUMAR SHARMA	10/7/2004	DISMISSED	737 ND
107	GO NO 737 ND-ATTACHED	CENTRAL DIST.	CIVIL SUIT	M-9	2004		B.S. SETHI	CHAUDHARY	SH. GORAKH NATH PANDEY	4/16/2005	DISMISSED	737 ND
108	GO NO 738 ND	CENTRAL DIST.	CIVIL SUIT	220	1999	SUIT FOR RECOVERY	SHAKUNTALA DEVI	RAM SARUP	SH. LOKESH KUMAR SHARMA	10/23/2004	DECREED	738 ND
109	GO NO 739 ND	CENTRAL DIST.	CIVIL SUIT	685	2002	SUIT FOR MANDATORY INJUCTION	RAJESH JAISWAL	Saket Motors Pvt. Ltd	SH. LOKESH KUMAR SHARMA	10/29/2004	DECREED	739 ND
110	GO NO 741 ND	CENTRAL DIST.	CIVIL SUIT	831	2002	SUIT FOR RECOVERY	MAHAJAN INTERNATIONAL	RADHIKA FAISHON	SH. JITENDRA MISHRA	10/1/2004	DISMISSED	741 ND
111	GO NO 742 ND	CENTRAL DIST.	CIVIL SUIT	175	1996	SUIT FOR PERMANENT INJUCTION	B.S. SETHI	KRISHNA KUMARI CHAUDHARY	SH. GORAKH NATH PANDEY	10/4/2004	DISMISSED	742 ND
112	GO NO 743 ND	CENTRAL DIST.	CIVIL SUIT	32	2004	SUIT FOR RECOVERY	VINOD KHANNA	MODILUFT NOW KNOWN AS ROYAL AIRWAYS LTD	SH. NARESH KUMAR	10/15/2004		743 ND
113	GO NO 744 ND	CENTRAL DIST.	CIVIL SUIT	494	1997	SUIT FOR PERPETUAL AND MANDATORY INJUCTION	SHRI RAMESH KUMAR	SATYA NARAIN GUPTA	SH. GORAKH NATH PANDEY	10/4/2004		744 ND
114	GO NO 745 ND	CENTRAL DIST.	CIVIL SUIT	5	2004		M/S KOTESWARI LACE INDUSTRIES	K.D. AND COMPANY	SH. TARUN KUMAR SHARMA	10/8/2004	SATISFIED	745 ND
115	GO NO 746 ND	CENTRAL DIST.	CIVIL SUIT	372	2000	SUIT FOR RECOVERY	M/S TATA SONS LTD	MR. VIVEK KHANNA	SH. SANJAY JINDAL	10/5/2004	DECREED	746 ND
116	GO NO 747 ND	CENTRAL DIST.	CIVIL SUIT	22	2004	SUIT FOR RECOVERY	M/S ELECTRO SALES CORPORATION	SHRI KAMAL AHLUWALIA	SH. VIPIN KUMAR RAI	10/8/2004	DISPOSED	747 ND
117	GO NO 748 ND	CENTRAL DIST.	CIVIL SUIT	44	2004	SUIT FOR RECOVERY	DARSHAN SINGH	HARCHARAN SINGH	SH. VIPIN KUMAR RAI	10/29/2004	DISPOSED	748 ND
118	GO NO 749 ND	CENTRAL DIST.	CIVIL SUIT	55	2004	SUIT FOR PROSESSION	AIRPORT AUTHORITY OF INDIA	JAGSON AIRLINES LIMITED	SH. VIPIN KUMAR RAI	10/29/2004	DISPOSED	749 ND
119	GO NO 750 ND	CENTRAL DIST.	CIVIL SUIT	171	2002	SUIT FOR RECOVERY	RAMJAS FOUNDATION	RAM NIWAS	SH. VIPIN KUMAR RAI	10/29/2004		750 ND

120	GO NO 751 ND	CENTRAL DIST.	CIVIL SUIT	38	2004	SUIT FOR RECOVERY	DEWAN MOTORS INVESTMENT AND FINANCE LIMITED	LEETA SAHANI	SH. VIPIN KUMAR RAI	10/15/2004		751 ND
121	GO NO 752 ND	CENTRAL DIST.	CIVIL SUIT	42	2004	SUIT FOR RECOVERY	SHRI A.K.JAIN	SHRI SATWANT SINGH	SH. VIPIN KUMAR RAI	10/29/2004	DISPOSED	752 ND
122	GO NO 753 ND	CENTRAL DIST.	CIVIL SUIT	30	2004		SHARDA ENTERPRISES	R.R. OVERSEAS	SH. VIPIN KUMAR RAI	10/8/2004	DISPOSED	753 ND
123	GO NO 754 ND	CENTRAL DIST.	CIVIL SUIT	6	2004	SUIT FOR RECOVERY	SHRI RAHUL NIGAM	C.D.M. TECHNOLOGIES PVT. LTD.	MS. SUNAINA	10/29/2004	CONSIGNED	754 ND
124	GO NO 755 ND	CENTRAL DIST.	CIVIL SUIT	41	2001	SUIT FOR RECOVERY	TRUE LINK FINANCE LTD	MEENAKSHI	MS. SUNAINA	10/8/2004	DISPOSED	755 ND
125	GO NO 756 ND	CENTRAL DIST.	CIVIL SUIT	314	2000	SUIT FOR RECOVERY	BHARTI CELLULAR LTD	RAJESH VERMA	SH. GAUTAM MANAN	10/27/2004	DECREED	756 ND
126	GO NO 757 ND	CENTRAL DIST.	CIVIL SUIT	1032	1999	Suit for permanent and mandatory injunction	SHRI RAJENDRA KUMAR WADHWA	W.N. TALWAR	MS. RAVINDER BEDI	10/14/2004	DECREED	757 ND
127	GO NO 758 ND	CENTRAL DIST.	CIVIL SUIT	227	1998	Suit for permanent and mandatory injunction	M/S SETH PROPERTIES	SHRI ARVINDER SINGH	SH. VIPIN KUMAR RAI	10/4/2004	DISPOSED	758 ND
128	GO NO 759 ND	CENTRAL DIST.	CIVIL SUIT	833	2000	SUIT FOR RECOVERY	RAMJAS FOUNDATION	SHRI RAMA SHANKER MISHRA	SH. SANJAY SHARMA	10/4/2004	DECREED	759 ND
129	GO NO 760 ND	CENTRAL DIST.	CIVIL SUIT	M-30	2011	ROBKAR	ASHOK KUMAR PATHAK	SANTOSH SINGH	SH. VIKRAM	10/29/2004		760 ND
130	GO NO 726 ND	CENTRAL DIST.	CIVIL SUIT	139	2004	Suit for permanent and mandatory injunction	Smt.Sunita Mangi	Punjab National Bank	SH. LOKESH KUMAR SHARMA	10/4/2004	SETTLEMENT	726 ND
131	GO NO 727 ND	CENTRAL DIST.	CIVIL SUIT	636	2002	Suit for permanent injunction	RAMESH KUMAR	SRI GURU SINGH SABHA PRABANDHAK COMMITTEE	SH. LOKESH KUMAR SHARMA	10/7/2004	DISMISSED DEFAULT	727 ND

132	GO NO 728 ND	CENTRAL DIST.	CIVIL SUIT	389	2002	Suit for permanent and mandatory injunction	M/S. POLYWAYS PLASTICS	SHRI DEVINDER MOHAN SURI	SH. LOKESH KUMAR SHARMA	10/11/2004	DISMISSED DEFAULT	728 ND
133	GO NO 761 ND	CENTRAL DIST.	CIVIL SUIT	678	2002	SUIT FOR DECLARATION AND CONSEQUENTIAL RELIEF	SMT. RAJ KUMARI	SHRI JASPAL SINGH	SH. SANJAY SHARMA	10/11/2004	CONSIGNED	761 ND
134	GO NO 762 ND	CENTRAL DIST.	CIVIL SUIT	424	2000	SUIT FOR RECOVERY	M/s Prakash Oil Corporation	M/s Concord Electrical Industries	SH. SANJAY SHARMA	10/7/2004	SATISFIED	762 ND
135	GO NO 763 ND	CENTRAL DIST.	CIVIL SUIT	123	1996	SUIT FOR RECOVERY	SHRI S.P. KAPOOR	SHRI BALJEET SINGH BHATTIA	SH. SANJAY SHARMA	10/1/2004	CONSIGNED	763 ND
136	GO NO 764 ND	CENTRAL DIST.	CIVIL SUIT	842	2000	SUIT FOR RECOVERY	RAMJAS FOUNDATION	SATVACHAN SINGH	SH. SANJAY SHARMA	10/7/2004	DECREED	764 ND
137	GO NO 765 ND	CENTRAL DIST.	CIVIL SUIT	575	2000	SUIT FOR RECOVERY	RAMJAS FOUNDATION	GURBACHAN SINGH	SH. SANJAY SHARMA	10/6/2004	DECREED	765 ND
138	GO NO 766 ND	CENTRAL DIST.	CIVIL SUIT	10	1998	SUIT FOR RECOVERY	RAMJAS FOUNDATION	MITHAI LAL	SH. SANJAY SHARMA	10/4/2004	DECREED	766 ND
139	GO NO 767 ND	CENTRAL DIST.	CIVIL SUIT	2	2004	SUIT FOR DECLARATION AND CONSEQUENTIAL RELIEF	SHYAM SINGH	SHRI SHAH MOHD.	ANJU BAJAJ CHANDA	10/30/2004	DISMISSED DEFAULT	767 ND
140	GO NO 768 ND	CENTRAL DIST.	CIVIL SUIT	13	2001	SUIT FOR POSSESSION AND PERMANENT INJUNCTION	SURESH KUMAR	RAKESH SETH	SH. GORAKH NATH PANDEY	10/8/2004	DECREED	768 ND
141	GO NO 769 ND	CENTRAL DIST.	CIVIL SUIT	98/92/81	1981	Suit for permanent injunction	GUGAN	SIRI BHAGWAN	SH. VIPIN KUMAR RAI	10/27/2004	CONSIGNED	769 ND
142	GO NO 770 ND	CENTRAL DIST.	CIVIL SUIT	12	2004	SUIT FOR RECOVERY	GURDEEPAK CHAWLA	CURLS & CURVES (I) LTD.	SH. VIPIN KUMAR RAI	10/8/2004	DISPOSED	770 ND
143	GO NO 771 ND	CENTRAL DIST.	CIVIL SUIT	79	2004	SUIT FOR RECOVERY	R. MANI GOEL	NARESH KUMAR	SH. VIPIN KUMAR RAI	10/7/2004	DISPOSED	771 ND
144	GO NO 772 ND	CENTRAL DIST.	CIVIL SUIT	290	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	GAYA PRASAD SUMAN	SH. VIPIN KUMAR RAI	10/13/2004	DECREED	772 ND

145	GO NO 773 ND	CENTRAL DIST.	CIVIL SUIT	431	2001	Suit for permanent and mandatory injunction	CHANDAN SINGH	MOHINI DEVI	SH. VIPIN KUMAR RAI	10/30/2004	CONSIGNED	773 ND
146	GO NO 774 ND	CENTRAL DIST.	CIVIL SUIT	575	2002	SUIT FOR RECOVERY	CENTRAL BANK OF INDIA	H.K CHABRA	SH. VIPIN KUMAR RAI	10/29/2004	DECREED	774 ND
147	GO NO 775 ND	CENTRAL DIST.	CIVIL SUIT	82	2004	SUIT FOR RECOVERY	AMRIT PAL SINGH BINDRA	GEETA SHARMA	SH. VIPIN KUMAR RAI	10/30/2004		775 ND
148	GO NO 776 ND	CENTRAL DIST.	CIVIL SUIT	215	2001	Suit for mandatory and permanent injunction	KEDAR NATH BABBER	THE SECRETARY COUNTRY CLUB	SH. VIPIN KUMAR RAI	10/4/2004	DISMISSED	776 ND
149	GO NO 777 ND	CENTRAL DIST.	CIVIL SUIT	666	2002	SUIT FOR RECOVERY	R. BARADIYA & CO.	NEETA K. KATYAL	SH. VIPIN KUMAR RAI	10/5/2004	DISMISSED	777 ND
150	GO NO 778 ND	CENTRAL DIST.	CIVIL SUIT	347	1999	SUIT FOR PERPETUAL INJUCTION	SGS INDIA LTD	SGS INDIA LTD EMPLOYEES UNINON	SH. NARESH KUMAR	10/18/2004	DISMISSED	778 ND
151	GO NO 779 ND	CENTRAL DIST.	CIVIL SUIT	13	2004	SUIT FOR RECOVERY	MESSRS RECKON CHITS PVT LTD	MAHABIR SINGH	SH. NARESH KUMAR	10/4/2004	DISMISSED	779 ND
152	GO NO 780 ND	CENTRAL DIST.	CIVIL SUIT	101	2004	SUIT FOR RECOVERY	SH. PREM RAJ	PUNJAB & SIND BANK HEAD OFFICE	SH. NARESH KUMAR	10/6/2004	COMPROMISED	780 ND
153	GO NO 781 ND	CENTRAL DIST.	CIVIL SUIT	103	2004	SUIT FOR MANDATORY WITH CONSEQUENTIAL RELIEF	KISHAN RAM	UMAR MOHAMMED	SH. NARESH KUMAR	10/11/2004	DISMISSED DEFAULT	781 ND
154	GO NO 782 ND	CENTRAL DIST.	CIVIL SUIT	21	2004	SUIT FOR RECOVERY	KISHORE LABELS PVT LTD	VIJAY JINDAL	SH. NARESH KUMAR	10/6/2004	DISMISSED	782 ND
155	GO NO 783 ND	CENTRAL DIST.	CIVIL SUIT	292	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	ASHOK GUPTA	SH. NARESH KUMAR	10/13/2004	DECREED	783 ND
156	GO NO 784 ND	CENTRAL DIST.	CIVIL SUIT	282	2003	SUIT FOR RECOVERY AND DAMAGES	SURESH PANDIT	R.K. SACHAR	SH. NARESH KUMAR	10/12/2004	COMPROMISED	784 ND
157	GO NO 785 ND	CENTRAL DIST.	CIVIL SUIT	255	1999	SUIT FOR PAMANENT INJUCTION	SUNIL KUMAR	S.G.S INDIA PVT LTD	SH. NARESH KUMAR	10/18/2004	DISMISSED/WITHDRAW	785 ND
158	GO NO 786 ND	CENTRAL DIST.	CIVIL SUIT	9	2003	SUIT FOR RECOVERY	RAJIV MOTORS LTD	SANJEEV KUMAR LUTHRA	SH. NARESH KUMAR	10/15/2004	DISMISSED	786 ND

159	GO NO 788 ND	CENTRAL DIST.	CIVIL SUIT	87	2004	SUIT FOR RECOVERY	M/S RESISTOPLEX PVT LTD	M/S JUPITER NOBREAK SYSTEM LTD	SH. NARESH KUMAR	10/11/2004	DECREED	788 ND
160	GO NO 790 ND	CENTRAL DIST.	CIVIL SUIT	59	2003	SUIT FOR PAMANENT INJUCTION	VINAY GUPTA	LIBERTY ENTERPRISES	SH. NARESH KUMAR	10/13/2004	DECREED	790 ND
161	GO NO 791 ND	CENTRAL DIST.	CIVIL SUIT	754	2000	SUIT FOR RECOVERY	NARAYAN PRASAD	R.M. GUPTA	SH. SANJAY SHARMA	10/4/2004	SATISFIED	791 ND
162	GO NO 791 ND-ATTACHED WITH 799	CENTRAL DIST.	CIVIL SUIT	M-01	2005	SUIT FOR RECOVERY	NIRMAL SINGH	INDIRA JOSH & ORS	SH. RAKESH PANDIT	7/2/2005	DISMISSED	791 ND
163	GO NO 792 ND	CENTRAL DIST.	CIVIL SUIT	EX-110	2002		ANAND PRAKASH DEVKI NANDAN	DEVI SAHAI CHARAN DASS & ORS	MS. GITANJALI GOEL	10/15/2004	CONSIGNED	792 ND
164	GO NO 794 ND	CENTRAL DIST.	CIVIL SUIT	EX-17	2004	SUIT FOR PAMANENT INJUCTION	SUKHDEV SHARMA	DHANI RAM	SH. VINAY SINGHAL	10/1/2004	DISPOSED	794 ND
165	GO NO 795 ND	CENTRAL DIST.	CIVIL SUIT	EX-191	2002	SUIT FOR RECOVERY	PRERIT CHIT FUND CO.	D. LAL	SH. VINAY SINGHAL	10/1/2004	DISMISSED AS SATISFIED	795 ND
166	GO NO 796 ND	CENTRAL DIST.	CIVIL SUIT	EX-53	2002		CANARA BANK	KELA DEVI	SH. VINAY SINGHAL	10/8/2004	CONSIGNED	796 ND
167	GO NO 797 ND	CENTRAL DIST.	CIVIL SUIT	EX-58	2004	SUIT FOR RECOVERY	M/S WORLD EXPO & CONVENTIONS MANANGEMENT LTD	M/S BERGEN ASSOCIATES PVT. LTD.	SH. VINAY SINGHAL	10/12/2004	SETTLEMENT	797 ND
168	GO NO 798 ND	CENTRAL DIST.	CIVIL SUIT	EX-18	2003	SUIT FOR RECOVERY	M/S JAIN STEEL CORPORATION	MR. A. NIGAM	SH. RAJESH KUMAR	10/8/2004	DISMISSED DEFAULT	798 ND
169	GO NO 799 ND	CENTRAL DIST.	CIVIL SUIT	475	2006	SUIT FOR RECOVERY	NIRMAL SINGH	INDIRA JOSH	SH. RAKESH PANDIT	10/15/2004	DECREED	799 ND
170	GO NO 800 ND	CENTRAL DIST.	CIVIL SUIT	EX-02	2004	SUIT FOR RECOVERY	VIPUL ENTERPRISES	VINTAGE INDUSTRIES	SH. BALWANT RAI	10/29/2004	CONSIGNED	800 ND
171	GO NO 801 ND	CENTRAL DIST.	CIVIL SUIT	EX-34	2002	SUIT FOR EVICTION	SHRI RAJESH KHURANA	SALBIR KISHAN BALI		10/1/2004	DISMISSED	801 ND
172	346 CENTRAL HIGH COURT	CENTRAL DIST.	CIVIL SUIT	5_15	1992	SUIT FOR EVICTION,RECOVERY OF RENT AND MANDATORY INJUCTION	RAMESHWARI DEVI	MAYA DEVI	SH. ANURAG DASS	2/11/2016	DISMISSED	346 CD

173	353 ND HIGH COURT	CENTRAL DIST.	CIVIL SUIT	519	1981	SUIT FOR RECOVERY	B.D. SAXENA	SOCIETY FOR ADVANCEMENT OF EDUCATION	MS. ARUNA SURESH	7/15/1985	DECREED	353 ND
174	GO NO 802 ND	CENTRAL DIST.	CIVIL SUIT	EX-386	2002	SUIT FOR PURMANENT INJUCTION	TRILOK SINGH	SHRAM CHANDER BHATIA	SMT. ASHA MENON	1/1/2004	SATISFIED	802 ND
175	GO NO 803 ND	CENTRAL DIST.	CIVIL SUIT	EX-30	2003		TRIDEV CHITS PVT. LTD.	ANILA AHLUWALIA	SHRI AMIT KUMAR	1/1/2004		803 ND
176	GO NO 804 ND	CENTRAL DIST.	CIVIL SUIT	EX-327	2002	SUIT FOR RECOVERY	State Bank of Patiala	M.S. TRADERS	SH. GAUTAM MANAN	10/8/2004	COMPROMISED	804 ND
177	GO NO 805 ND	CENTRAL DIST.	CIVIL SUIT	EX-264	2002	SUIT FOR RECOVERY	POORNIMA ARORA	GLOBAL INTECH	SH. GAUTAM MANAN	10/8/2004	DISMISSED	805 ND
178	GO NO 806 ND	CENTRAL DIST.	CIVIL SUIT	EX-53	2004	SUIT FOR RECOVERY	MAHINDER KUMAR MALIK	M/S AMU ELECTRONICS (P) LTD	SH. SANJAY BANSAL	10/1/2004	CONSIGNED	806 ND
179	GO NO 807 ND	CENTRAL DIST.	CIVIL SUIT	EX-33	2004	SUIT FOR RECOVERY	ANDHRA BANK	T.P. MEHTA	SH. SANJAY BANSAL	10/8/2004	CONSIGNED	807 ND
180	GO NO 808 ND	CENTRAL DIST.	CIVIL SUIT	EX-46	2004	SUIT FOR RECOVERY	CHAWLA RADIO TRANSISTOR & ELECTRONICS	NATIONAL INSURANCE COMPANY LTD	SH. SANJAY BANSAL	10/1/2004	DISPOSED	808 ND
181	GO NO 809 ND	CENTRAL DIST.	CIVIL SUIT	EX-56	2004	SUIT FOR RECOVERY	ANDHRA BANK	ADITIYA RAMPAL	SH. SANJAY BANSAL	10/29/2004	DISMISSED	809 ND
182	GO NO 810 ND	CENTRAL DIST.	CIVIL SUIT	EX-25	2004	SUIT FOR RECOVERY	M/S RAINIER CREATION	AKBAR ALI	SH. SANJAY BANSAL	10/29/2004	DISMISSED	810 ND
183	GO NO 811 ND	CENTRAL DIST.	CIVIL SUIT	EX-57	2004	SUIT FOR RECOVERY	ANDHRA BANK	SHRI ASHOK SHARMA	SH. SANJAY BANSAL	10/29/2004	DISMISSED	811 ND
184	GO NO 812 ND	CENTRAL DIST.	CIVIL SUIT	78	2000	SUIT FOR PERMANENT AND MANDATORY INJUCTION	ASHOK KUMAR	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	10/25/2004	DECREED	812 ND
185	GO NO 813 ND	CENTRAL DIST.	CIVIL SUIT	290	2003	SUIT FOR DECLARATION AND PERMANENT INJUCTION	RAM KANWAR	DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	10/4/2004	DISMISSED	813 ND
186	GO NO 814 ND	CENTRAL DIST.	CIVIL SUIT	460	2004	SUIT FOR PERMANENT INJUCTION	S.K. BNASAL	DELHI VIDYUT BOARD	SH. MANSI KUMAR	10/26/2004	DISMISSED	814 ND
187	GO NO 815 ND	CENTRAL DIST.	CIVIL SUIT	EX-13	2002		H.J.SINGH	POONAM SINHA	SH. GORAKH NATH PANDEY	10/1/2004	DISMISSED	815 ND

188	GO NO 816 ND	CENTRAL DIST.	CIVIL SUIT	EX-469	1995		RAM GOPAL HARI RAM	JAWAHAR LAL	SH. GORAKH NATH PANDEY	10/8/2004	DISMISSED DEFAULT	816 ND
189	GO NO 817 ND	CENTRAL DIST.	CIVIL SUIT	EX-19	2004	SUIT FOR RECOVERY	ANDHRA BANK	VIPIN SHARMA	SH. GORAKH NATH PANDEY	10/8/2004	CONSIGNED	817 ND
190	GO NO 818 ND	CENTRAL DIST.	CIVIL SUIT	EX-182	2002		ASHOK LEYLAND FINANCE LTD	NIRDOSH KUMARI	SH. GORAKH NATH PANDEY	10/1/2004	DISMISSED	818 ND
191	GO NO 819 ND	CENTRAL DIST.	CIVIL SUIT	EX-34	2004		SHRI SUDAMA LAL	MS KALSI ENGINEERING	SH. GORAKH NATH PANDEY	10/15/2004	SATISFIED	819 ND
192	GO NO 820 ND	CENTRAL DIST.	CIVIL SUIT	EX-22	2004	SUIT FOR RECOVERY	SHRI MANOHAR LAL	SMT. SUMAN MALIK	SH. GORAKH NATH PANDEY	10/1/2004	DISMISSED DEFAULT	820 ND
193	GO NO 821 ND	CENTRAL DIST.	CIVIL SUIT	EX-02	2004		A.K. BAEWEJA	VIJAY MEHTA	SH. GORAKH NATH PANDEY	10/1/2004	DISMISSED DEFAULT	821 ND
194	GO NO 822 ND	CENTRAL DIST.	CIVIL SUIT	143	2000	SUIT FOR DECLARATION AND CONSEQUENTIAL RELIEF	ABHISHAKE SHRIVASTAVA	TILAK KHATTAR	SH. GORAKH NATH PANDEY	10/13/2004	DISMISSED	822 ND
195	GO NO 823 ND	CENTRAL DIST.	CIVIL SUIT	169	2002	SUIT FOR RECOVERY	BHILAI CHOUDHARY	CHALLENGE CATERERS	SH. GORAKH NATH PANDEY	10/16/2004	DECREED	823 ND
196	GO NO 825 ND	CENTRAL DIST.	CIVIL SUIT	397	2002	SUIT FOR RECOVERY	ARUNA CHHABRA	K.S. KOHLI	SH. VIPIN KUMAR RAI	10/29/2004	DECREED	825 ND
197	GO NO 826 ND	CENTRAL DIST.	CIVIL SUIT	444	2002	SUIT FOR RECOVERY	ODED ASHE	RAJIV OJHA	SAMEER BAJPAI	10/13/2004	DECREED	826 ND
198	GO NO 827 ND	CENTRAL DIST.	CIVIL SUIT	8	1998	SUIT FOR RECOVERY	RAMJAS FOUNDATION	BALRAJ AHUJA	SH. SANJAY SHARMA	10/4/2004	DECREED	827 ND
199	GO NO 828 ND	CENTRAL DIST.	CIVIL SUIT	84	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	PILLALAMARRY RAMA SASTRY	SH. SANJAY SHARMA	10/11/2004	SATISFIED	828 ND
200	GO NO 829 ND	CENTRAL DIST.	CIVIL SUIT	223	2003	SUIT FOR RECOVERY	AVTAR SINGH HANSPAL	RAVI BHATIA	SH. SANJAY SHARMA	10/15/2004	COMPROMISED	829 ND
201	GO NO 830 ND	CENTRAL DIST.	CIVIL SUIT	676	2002	SUIT FOR RECOVERY	MANISH POPLI	SUNRISE COMPUTERS	SH. SANJAY SHARMA	10/15/2004	SATISFIED	830 ND
202	GO NO 831 ND	CENTRAL DIST.	CIVIL SUIT	EX-437	2002	SUIT FOR RECOVERY	ANUBHAV ADVERTISING CONSULTANTS PVT LTD	SUMO DIGITAL STUDIO	SH. SANJAY SHARMA	10/1/2004	SATISFIED	831 ND
203	GO NO 832 ND	CENTRAL DIST.	CIVIL SUIT	EX-11	2004		GOLI FINANCE LTD	RAMESH KUMAR	SH. SANJAY SHARMA	10/1/2004	COMPROMISED	832 ND
204	GO NO 833 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	446	2002	ROBKAR	RAMRATAN SHARMA	MAHINDRA SHARMA	SH. SANJAY SHARMA	10/1/2004		833 ND
205	GO NO 834 ND	CENTRAL DIST.	CIVIL SUIT	EX-330	2002		NEMI CHAND	CRESCENT COMPUERS	SH. SANJAY SHARMA	10/1/2004	DISMISSED	834 ND

206	GO NO 836 ND	CENTRAL DIST.	CIVIL SUIT	224	2002	SUIT FOR POSSESSION AND INJUCTION	M/S. LAL CHAND PUBLIC CHARITABLE TRUST	SH. S.D. LAL	SH. MANOJ KUMAR	10/4/2004	DISMISSED	836 ND
207	GO NO 837 ND	CENTRAL DIST.	CIVIL SUIT	M-5	2004	SUIT FOR PERMANENT INJUCTION	INDERJEET SINGH BEDI	GURPREET KAUR BEDI	SH. SANJAY SHARMA	10/12/2004	DISMISSED	837 ND
208	GO NO 838 ND	CENTRAL DIST.	CIVIL SUIT	477	2004	SUIT FOR PERMANENT INJUCTION	SHRI NIRANJAN KUMAR	Punjab National Bank	SH. DEVENDER KUMAR	10/8/2004	DECREED	838 ND
209	GO NO 839 ND	CENTRAL DIST.	CIVIL SUIT	M-32	2003		KAMLESH BHATIA	VIRMANI INDUSTRIES	SH. ANIL KUMAR	10/16/2004	RESTORED	839 ND
210	GO NO 963 ND-ATTACHED WITH 839	CENTRAL DIST.	CIVIL SUIT	285	2001	SUIT FOR PERMANENT INJUCTION	KAMLESH BHATIA	VIRMANI INDUSTRIES	SH. ANIL KUMAR	5/2/2005	DISMISSED	963 ND
211	GO NO 60 ND-attached with-843	CENTRAL DIST.	CIVIL SUIT	776	2004	SUIT FOR DECLARATION AND PERMANENT INJUCTION	PRATAP NAYYAR	SMT. DAYAVATI	SH. VINOD YADAV	7/13/2006	CONSIGNED	60 ND
212	GO NO 153 ND ATTACHED WITH 860	CENTRAL DIST.	CIVIL SUIT	R(M) 52	2006		YUVRAJ PACKERS	MOD FAB INDIA	SH. RAKESH KUMAR SHARMA	10/10/2006	DISMISSED	153 ND
213	GO NO 222 ND ATTACHED WITH 856	CENTRAL DIST.	CIVIL SUIT	M-37	2006	SUIT FOR RECOVERY	GURBACHAN KHURANA	BHUSHAN MADAN	SH. NARESH KUMAR	8/25/2006	DISMISSED	222 ND
214	GO NO 229 ND ATTACHED WITH 860	CENTRAL DIST.	CIVIL SUIT	R(MIS C) 39A	2004	SUIT FOR RECOVERY	YUVRAJ PACKERS	MODFAB LTD	SH. RAKESH KUMAR SHARMA	9/1/2006	DISMISSED DEFAULT	229 ND
215	GO NO 276 ND ATTACHED WITH 851	CENTRAL DIST.	CIVIL SUIT	544	2006	SUIT FOR RECOVERY	SHYAM INTERIORS	CREATE SOLUTIN LTD	SH. RAKESH PANDIT	7/17/2006	DECREED	276 ND
216	GO NO 840 ND	CENTRAL DIST.	CIVIL SUIT	149	1999	SUIT FOR DECLARATION AND PERMANENT INJUCTION	SMT. SAVITRI DEVI	SRI RAM	SH. GORAKH NATH PANDEY	10/6/2004	DISMISSED	840 ND

217	GO NO 841 ND	CENTRAL DIST.	CIVIL SUIT	267	1999	SUIT FOR PERMANENT INJUCTION	SMT. SAVITRI DEVI	SRI RAM	SH. GORAKH NATH PANDEY	10/6/2004	CONSIGNED	841 ND
218	GO NO 843 ND	CENTRAL DIST.	CIVIL SUIT	414	2003	SUIT FOR AWARD	DAYAWATI	STATE	SEEMA MAINI	10/5/2004	CONSIGNED	843 ND
219	GO NO 844 ND	CENTRAL DIST.	CIVIL SUIT	130	2004	SUIT FOR PERMANENT INJUCTION	AMRIT SINGH	MAHRAJ SINGH	SH. ANIL KUMAR	10/6/2004	COMPROMISED	844 ND
220	GO NO 845 ND	CENTRAL DIST.	CIVIL SUIT	124	1999	SUIT FOR RECOVERY	ORIENTAL INSURANCE CO. LTD	M.K. SHARMA	SH. ANIL KUMAR	10/6/2004	DISMISSED DEFAULT	845 ND
221	GO NO 846 ND	CENTRAL DIST.	CIVIL SUIT	507	1995	SUIT FOR RECOVERY	FAKIR CHAND	SUNIL KUMAR	SH. ANIL KUMAR	10/13/2004	COMPROMISED	846 ND
222	GO NO 847 ND	CENTRAL DIST.	CIVIL SUIT	328	2002	SUIT FOR PERMANENT INJUCTION	GAJANAND	RAJINDER KUMAR GULATI	SH. ANIL KUMAR	10/13/2004	DISPOSED	847 ND
223	GO NO 848 ND	CENTRAL DIST.	CIVIL SUIT	EX-13	2004	SUIT FOR RECOVERY	ALL INDIA BLIND RELIEF SOCIETY	PRIT PAL SINGH	SH. NAVEEN ARORA	10/23/2004	CONSIGNED	848 ND
224	GO NO 849 ND	CENTRAL DIST.	CIVIL SUIT	EX-221	2002	SUIT FOR RECOVERY	RAJ KUMAR KAICKER	M/S OCCAN IMPEX LTD	SH. NAVEEN ARORA	10/29/2004	DISMISSED DEFAULT	849 ND
225	GO NO 850 ND	CENTRAL DIST.	CIVIL SUIT	EX-37	2004	SUIT FOR RECOVERY	SHRI HARI KISHORE KUNCHHAL SHYAM	THE MANAGEMENT OF SWATANTRA BHARAT MILLS	SH. NAVEEN ARORA	10/29/2004	DISMISSED DEFAULT	850 ND
226	GO NO 851 ND	CENTRAL DIST.	CIVIL SUIT	301	2004	SUIT FOR RECOVERY	INTERIORS THROUGH ITS PROPRIETOR	M/S CREATE SOLUTION LTD	SH. AJAY GUPTA	10/13/2004	DISMISSED DEFAULT	851 ND
227	GO NO 852 ND	CENTRAL DIST.	CIVIL SUIT	EX-48	2003	SUIT FOR RECOVERY	BELTEK ELECTRONICS (P) LTD	KAMAL GERA	SH. ANIL KUMAR	10/29/2004	DISMISSED DEFAULT	852 ND
228	GO NO 853 ND	CENTRAL DIST.	CIVIL SUIT	99	2003	SUIT FOR PERMANENT AND MANDATORY INJUCTION	DRAVID INVESTMENT PVT. LTD	I.C.I.C.I. BANK LTD.	SH. ANIL KUMAR	10/18/2004	DISMISSED DEFAULT	853 ND
229	GO NO 854 ND	CENTRAL DIST.	CIVIL SUIT	68	2003	SUIT FOR PERMANENT INJUCTION	SURAJ PAL	MANISH KUMAR SHARMA	SH. ANIL KUMAR	10/13/2004	DISMISSED AS WITHDRAWL	854 ND
230	GO NO 856 ND	CENTRAL DIST.	CIVIL SUIT	S-312	2002	SUIT FOR POSSESSION AND DAMAGES	GURBACHAN KHURANA	BHUSHAN MADAN	SH. NARESH KUMAR	10/14/2004	DECREED	856 ND

231	GO NO 857 ND	CENTRAL DIST.	CIVIL SUIT	892	1998	SUIT FOR INJUCTION	KALI RAM	DELHI VIDYUT BOARD	SH. BRIJESH KR. GARG	10/16/2004	DECREED	857 ND
232	GO NO 858 ND	CENTRAL DIST.	CIVIL SUIT	40	2000		A.K. BAWEJA	CAPT. ALOK TYAGI	SH. GORAKH NATH PANDEY	10/1/2004	DISMISSED	858 ND
233	GO NO 859 ND	CENTRAL DIST.	CIVIL SUIT	227	2004	SUIT FOR DECLARATION, MANDATORY INJUNCTION AND PERMANENT INJUCTION	SANJAY SHARMA	P N B HOUSING FIN LTD	SH. DEVENDRA KUMAR JANGLA	10/11/2004	CONSIGNED	859 ND
234	GO NO 860 ND	CENTRAL DIST.	CIVIL SUIT	R-170	2002	SUIT FOR RECOVERY	YUVRAJ PACKERS	MODFAB INDIA	MS. ANJU BAJAJ CHANDNA	10/4/2004	DISMISSED	860 ND
235	GO NO 861 ND	CENTRAL DIST.	CIVIL SUIT	S-199	2003	SUIT FOR RECOVERY	TIRUPATI FASHIONS PVT LTD	INDIAN HANDICRAFTS	SH. LOKESH KUMAR SHARMA	10/8/2004	COMPROMISED	861 ND
236	GO NO 955 ND ATTACHED WITH 856	CENTRAL DIST.	CIVIL SUIT	M-52	2004	SUIT FOR INJUCTION	GURBACHAN KHURANA	BHUSHAN MADAN	SH. NARESH KUMAR	7/5/2005	DISMISSED	955 ND
237	GO NO 442 ND ATTACHED WITH 876	CENTRAL DIST.	CIVIL SUIT	370	2006	SUIT FOR POSSESSION AND MESNE	HIND RAVI SHARMA	JITENDER RAINA	SH. RAKESH PANDIT	9/22/2006	COMPROMISED	442 ND
238	GO NO 443 ND ATTACHED WITH 876	CENTRAL DIST.	CIVIL SUIT	M-40	2006		HIND RAVI SHARMA	JITENDER RAINA	SH. RAKESH PANDIT	9/22/2006	CLOSED	443 ND
239	GO NO 862 ND	CENTRAL DIST.	CIVIL SUIT	61	2003	SUIT FOR RECOVERY	ANIL KUMAR JAIN	PAWAN KUMAR JAIN	SH. NARESH KUMAR	10/18/2004	COMPROMISED	862 ND
240	GO NO 863 ND	CENTRAL DIST.	CIVIL SUIT	14	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	SHIV MOHAN JUNEJA	SH. PRASHANT KUMAR	10/6/2004	DISMISSED	863 ND
241	GO NO 864 ND	CENTRAL DIST.	CIVIL SUIT	849	2003	SUIT FOR RECOVERY	SYNDICATE BANK	M/S FRANK & FRANCH INDIA	SH. PRASHANT KUMAR	10/8/2004	WITHDRAW THE SUIT	864 ND
242	GO NO 865 ND	CENTRAL DIST.	CIVIL SUIT	416	2004	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	SMT. JEOMAL JOJO	SH. PRASHANT KUMAR	10/12/2004	DISMISSED	865 ND
243	GO NO 866 ND	CENTRAL DIST.	CIVIL SUIT	357	2003	SUIT FOR RECOVERY	MAHINDER SINGH	DELHI TRANSPORT CORPORATION	SH. PRASHANT KUMAR	10/16/2004	DISMISSED	866 ND
244	GO NO 867 ND	CENTRAL DIST.	CIVIL SUIT	76	2003	SUIT FOR PERMANENT INJUCTION	SANTOSH JINDAL	AJAY JAIN	SH. PRASHANT KUMAR	10/18/2004	DISMISSED DEFAULT	867 ND

259	GO NO 165 ND ATTACHED WITH 882	CENTRAL DIST.	CIVIL SUIT	M-31	2004	SUIT FOR MANDATORY INJUNCTION	B.S GUPTA	KAILASH NATH	MS. SAVITRI	4/26/2007	DISMISSED	165 ND
260	GO NO 271 ND ATTACHED WITH 888	CENTRAL DIST.	CIVIL SUIT	258	2003	SUIT FOR RECOVERY	M/S AKG INDUSTRIES	ASHOK KR. SHARMA	SH. SUMIT DAS	2/24/2007	DISMISSED	271 ND
261	GO NO 881 ND	CENTRAL DIST.	CIVIL SUIT	183- 02	1997	SUIT FOR POSSESSION AND FOR RECOVERY	LADO DEVI	SHRIRAM VERMA	SHAILENDER MALIK	10/12/2004	DECREED	881 ND
262	GO NO 882 ND	CENTRAL DIST.	CIVIL SUIT	303	1993	SUIT FOR MANDATORY INJUNCTION	SHRI B.S. GUPTA	M/S. KAILASH NATH AND ASSOCIATES	SH. RAKESH PANDIT	10/15/2004	DISMISSED	882 ND
263	GO NO 883 ND	CENTRAL DIST.	CIVIL SUIT	EX-24	2003	SUIT FOR RECOVERY	GITANJALI TRAVELS	M/S INTER GROUP CONVENTIONS	SH. RAGHUBIR SINGH	10/8/2004	CONSIGNED	883 ND
264	GO NO 884 ND	CENTRAL DIST.	CIVIL SUIT	EX-67	2004		MAHARASHTRA APEX CORP LTD	NIKITA OFFSET (P) LTD	SH. RAGHUBIR SINGH	10/8/2004	SATISFIED	884 ND
265	GO NO 885 ND	CENTRAL DIST.	CIVIL SUIT	EX-29	2003	SUIT FOR RECOVERY	M/S AEROLINK SHIPPING SERVICES P LTD	M/S RUBEN OVERSEAS INDIA	SH. RAGHUBIR SINGH	10/23/2004	SATISFIED	885 ND
266	GO NO 886 ND	CENTRAL DIST.	CIVIL SUIT	602	2004	SUIT FOR THE PURPOSE OF JURISDICTION	PREM KAPOOR	SHRI DIPANKAR ROY	SH. RAGHUBIR SINGH	10/8/2004	DISMISSED DEFAULT	886 ND
267	GO NO 887 ND	CENTRAL DIST.	CIVIL SUIT	18	2004	SUIT FOR RECOVERY	ANDHRA BANK	SH. DEVI DASS MALHOTRA	SH. RAGHUBIR SINGH	10/1/2004	CONSIGNED	887 ND
268	GO NO 888 ND	CENTRAL DIST.	CIVIL SUIT	258	2003	SUIT FOR RECOVERY	M/S AKG INDUSTRIES	MR. ASHOK KUMAR SHARMA	SH. RAJESH KR GOEL	10/30/2004	DISMISSED DEFAULT	888 ND
269	GO NO 889 ND	CENTRAL DIST.	CIVIL SUIT	258	2002	SUIT FOR PERMANENT INJUNCTION	SHRI MAHENDER PRAKASH DUTTA	THE STANDARD CHARTERED BANK	SH. RAGHUBIR SINGH	10/30/2004	DECREED	889 ND
270	GO NO 890 ND	CENTRAL DIST.	CIVIL SUIT	102	2002	SUIT FOR RECOVERY	DR. JAGMOHAN SEHGAL	VISHVKARMA PROCESS TECHNIK	SH. PARVEEN SINGH	10/11/2004	DECREED	890 ND
271	GO NO 891 ND	CENTRAL DIST.	CIVIL SUIT	753	1999	SUIT FOR PERMANENT INJUNCTION	BHAGWANTI BHUTANI	DELHI ELECTRIC SUPPLY	MS. RAVINDER BEDI	10/7/2004	DECREED	891 ND
272	GO NO 892 ND	CENTRAL DIST.	CIVIL SUIT	653	1999	SUIT FOR INJUNCTION	BHAGWANTI BHUTANI	DELHI ELECTRIC SUPPLY	MS. RAVINDER BEDI	10/7/2004	DISMISSED	892 ND

273	GO NO 395 ND ATTACHED WITH 904	CENTRAL DIST.	CIVIL SUIT	826	2004	SUIT FOR EXECUTION	MRS. KHORSHED ADI CHINOY	STATE	DIG VINAY SINGH	4/7/2008	DISMISSED	395 ND
274	GO NO 421 ND ATTACHED WITH 899	CENTRAL DIST.	CIVIL SUIT	799	2004	SUIT FOR APPLICATION	MONICA CHIBBER	STATE	DIG VINAY SINGH	9/1/2007	DISMISSED	421 ND
275	GO NO 893 ND	CENTRAL DIST.	CIVIL SUIT	1364-2000	1991	SUIT FOR PERMANENT INJUNCTION	M/S BHAI MOOL SINGH	MUNICIPAL CORPORATION OF DELHI	MS. RAVINDER BEDI	10/8/2004	DECREED	893 ND
276	GO NO 894 ND	CENTRAL DIST.	CIVIL SUIT	474	2002	SUIT FOR PERMANENT INJUNCTION	SHRI JAGAN NATH SHARMA	R.D. SHARMA	SH. AJAY PANDEY	10/13/2004	DISMISSED	894 ND
277	GO NO 895 ND	CENTRAL DIST.	CIVIL SUIT	M-24	2004	SUIT FOR PERPETUAL INJUNCTION	SHRI GAJANAND	DR. RAJINDER KUMAR GULATI	SH. ANIL KUMAR	10/30/2004	DISMISSED DEFAULT	895 ND
278	GO NO 896 ND	CENTRAL DIST.	CIVIL SUIT	133	1996	SUIT FOR RECOVERY	M/S. BRITE SAFE COMPANY	M/S. SEER (INDIA)	SH. ANIL KUMAR	10/14/2004	DISMISSED	896 ND
279	GO NO 897 ND	CENTRAL DIST.	CIVIL SUIT	128	2000	SUIT FOR RECOVERY	M/S GATI CORPORATION LTD	M/S. T.S. GARMENTS	SH. ANIL KUMAR	10/15/2004	SATISFIED	897 ND
280	GO NO 898 ND	CENTRAL DIST.	CIVIL SUIT	247	2003	SUIT FOR POSSESSION AND RECOVERY	SHRI MANOHAR LAL KALRA	MS. REENA SHARMA	SH. PRASHANT KUMAR	10/30/2004	DECREED	898 ND
281	GO NO 899 ND	CENTRAL DIST.	CIVIL SUIT	583	2000	SUIT FOR APPLICATION	MS. MONICA CHHIBBER	STATE	DIG VINAY SINGH	10/15/2004	DISMISSED	899 ND
282	GO NO 900 ND	CENTRAL DIST.	CIVIL SUIT	306	2000	SUIT FOR MANDATORY INJUNCTION	TARA CHAND	DELHI VIDYUT BOARD	SH. BRIJESH KR. GARG	10/29/2004	DISMISSED	900 ND
283	GO NO 901 ND	CENTRAL DIST.	CIVIL SUIT	60	1992	SUIT FOR PERPETUAL & MANDATORY INJUNCTION	TEJ RAM	DDA	SH. AJAY PANDEY	10/1/2004	DECREED	901 ND
284	GO NO 902 ND	CENTRAL DIST.	CIVIL SUIT	768	2002	SUIT FOR RECOVERY	SHRI GANGA SARAN	M/S A.D. EXPORTS PVT. LTD	SAMEER BAJPAI	10/11/2004	DISMISSED	902 ND
285	GO NO 903 ND	CENTRAL DIST.	CIVIL SUIT	631	1993	SUIT FOR DECLARATION & INJUNCTION	SMT. KAILASHO DEVI	UNION OF INDIA	SH. AJAY PANDEY	10/7/2004	DECREED	903 ND

286	GO NO 904 ND	CENTRAL DIST.	CIVIL SUIT	271	2000	SUIT FOR APPLICATION	SMT. KHORSHED ADI CHINYOY	STATE	SEEMA MAINI	10/7/2004	DISMISSED	904 ND
287	DETAILS OF ALL THE PRACTICE & PRACEDURES											
288	GO NO 905 ND	CENTRAL DIST.	CIVIL SUIT	595	2002	SUIT FOR RECOVERY	SHYAM LAL DIWAN	SIDWAL REFRIGERATION INDUSTRIES	SH. MANISH GUPTA	10/27/2004	SATISFIED	905 ND
289	GO NO 906 ND	CENTRAL DIST.	CIVIL SUIT	340	2003	SUIT FOR DECLARATION FOR MEDICAL	JYOTI PRAKASH PAUL	D.S CONSTRUCTION PVT LTD	SH. SANJAY BANSAL	10/7/2004	CONSIGNED	906 ND
290	GO NO 907 ND	CENTRAL DIST.	CIVIL SUIT	140	1996	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SMT KUSAM DEVI	SH. GOPAL	SH. SIDHARTH SHARMA	10/7/2004	DISMISSED DEFAULT	907 ND
291	GO NO 908 ND	CENTRAL DIST.	CIVIL SUIT	45	2004	SUIT FOR RECOVERY	DINESH CHOPRA	ASHOK KAPOOR	SH. RAKESH KUMAR	10/29/2004	DECREED	908 ND
292	GO NO 909 ND	CENTRAL DIST.	CIVIL SUIT	458	1996	SUIT FOR PERMANENT INJUNCTION	MAHADEV	SHEELA	SH. GORAKH NATH PANDEY	10/8/2004	DECREED	909 ND
293	GO NO 910 ND	CENTRAL DIST.	CIVIL SUIT	109	2003	SUIT FOR PERMANENT INJUNCTION	M/S. ACME FORMS PVT. LTD.	MRS. SREEKUMARI RADHAKRISHAN AN	SH. GORAKH NATH PANDEY	10/6/2004	CONSIGNED	910 ND
294	GO NO 912 ND	CENTRAL DIST.	CIVIL SUIT	EX-54	2002	SUIT FOR EXECUTION	INDIAN BANK	SH. C. RANGANATHAN	SH. LOKESH KUMAR SHARMA	10/1/2004	CONSIGNED	912 ND
295	GO NO 913 ND	CENTRAL DIST.	CIVIL SUIT	EX-147-02	1999	SUIT FOR RECOVERY	H.M. DAYAL & CO	ELSON COTTON MILLS LTD	SH. DEEPAK GARG	10/15/2004	CONSIGNED	913 ND
296	GO NO 914 ND	CENTRAL DIST.	CIVIL SUIT	EX-25	1999	SUIT FOR RECOVERY	M/S N.B.S INDIA	M/S SHRI BANI BUILDERS	SH. LOKESH KUMAR SHARMA	10/29/2004	CONSIGNED	914 ND
297	GO NO 915 ND	CENTRAL DIST.	CIVIL SUIT	EX-06	2003	SUIT FOR RECOVERY	BAHADUR CHAND	RAM AVTAR YADAV	SH. LOKESH KUMAR SHARMA	10/1/2004	SATISFIED	915 ND
298	GO NO 916 ND	CENTRAL DIST.	CIVIL SUIT	EX-93A	2002		GOLI FINANCE PVT LTD	SH. SULTAN SINGH	SH. LOKESH KUMAR SHARMA	10/15/2004	SATISFIED	916 ND
299	GO NO 917 ND	CENTRAL DIST.	CIVIL SUIT	EX-32	2002	SUIT FOR RECOVERY	T.T. FINANCE LTD	THE NEW INDIA ASSURANCE CO LTD	SH. LOKESH KUMAR SHARMA	10/1/2004	CONSIGNED	917 ND
300	GO NO 918 ND	CENTRAL DIST.	CIVIL SUIT	677	2002	SUIT FOR RECOVERY	SMT. PRAVESH	DEEPAK DHAWAN	Ms. Vrinda kumari	10/7/2004	DECREED	918 ND

301	GO NO 919 ND	CENTRAL DIST.	CIVIL SUIT	182	2003		MR. ASHOK SHROFF	M/S D.H. ENGINEERING WORKS	Ms. Vrinda kumari	10/13/2004	DECREED	919 ND
302	GO NO 920 ND	CENTRAL DIST.	CIVIL SUIT	636	2002	SUIT FOR INJUNCTION	SH. KISHORE CHAND NARANG	SH. CHUKANDASHWAR DASS	SH. BALWANT RAI	10/29/2004		920 ND
303	GO NO 921 ND	CENTRAL DIST.	CIVIL SUIT	EX-55	2002	SUIT FOR EXECUTION APPLICATION	M/S RAWLA CONSTRUCTION CO	MILITARY ENGINEERS SERVICES	SH. SANJAY JINDAL	10/1/2004	SATISFIED	921 ND
304	GO NO 922 ND	CENTRAL DIST.	CIVIL SUIT	EX-07	2003	SUIT FOR RECOVERY	M/S. AUXY CHEMICALS LTD	SH. RAMESH CHAND SHARMA	SH. SANJAY JINDAL	10/15/2004	SINE DIE	922 ND
305	GO NO 924 ND	CENTRAL DIST.	CIVIL SUIT	511	1995	SUIT FOR RECOVERY	ASSOCIATED JOURNALS LIMITED	SHRI MAHINDER K. AHUJA	SH. NAVEEN ARORA	10/4/2004	DISMISSED DEFAULT	924 ND
306	GO NO 925 ND	CENTRAL DIST.	CIVIL SUIT	180	2001	SUIT FOR RECOVERY	ASHOKA DRESSES	M/S AIR TRANSPORT CORPORATION	SH. NAVEEN ARORA	10/16/2004	DECREED	925 ND
307	GO NO 1005 ND ATTACHED WITH 906	CENTRAL DIST.	CIVIL SUIT	M-10	2005	SUIT FOR DECLARATION FOR MEDICAL	JYOTI PRAKASH PAUL	D.S CONSTRUCTION PVT LTD	SH. SANJAY BANSAL	8/11/2005	DISMISSED	1005 ND
308	GO NO 001 ND	CENTRAL DIST.	CIVIL SUIT	374	2000		DROPATI DEVI	CHANDRA WATI	SH. DAYA PRAKASH	11/1/2004	CONSIGNED	001 ND
309	GO NO 002 ND	CENTRAL DIST.	CIVIL SUIT	467	2002		DROPATI DEVI	CHANDRA WATI	SH. DAYA PRAKASH	11/1/2004	CONSIGNED	002 ND
310	GO NO 003 ND	CENTRAL DIST.	CIVIL SUIT	93	1999		SWARAJ RANI	MAHANAGAR TELEPHONE NIGAM LTD	SH. DAYA PRAKASH	11/1/2004	DISMISSED	003 ND
311	GO NO 004 ND	CENTRAL DIST.	CIVIL SUIT	235	2003		VED PRAKASH	FAKIR CHAND	SH. DAYA PRAKASH	11/1/2004	DISMISSED DEFAULT	004 ND
312	GO NO 005 ND	CENTRAL DIST.	CIVIL SUIT	76	2004		HARISH KUMAR AHUJA	GURUCHARAN SINGH	SH. DAYA PRAKASH	11/1/2004	DISMISSED	005 ND
313	GO NO 006 ND	CENTRAL DIST.	CIVIL SUIT	511	2004		PRADEEP SHARMA	KASTURI DEVI	SH. DAYA PRAKASH	11/1/2004	D/W	006 ND
314	GO NO 007 ND	CENTRAL DIST.	CIVIL SUIT	236	2003		SHAKTI SHARMA	VIDHYA DEVI	SH. DAYA PRAKASH	11/1/2004	D.N.P	007 ND
315	GO NO 008 ND	CENTRAL DIST.	CIVIL SUIT	564	2002		TARAWATI	CHANDRU	SH. DAYA PRAKASH	11/2/2004	DISPOSED	008 ND
316	GO NO 009 ND	CENTRAL DIST.	CIVIL SUIT	64	2004		TARAWATI	CHANDRU	SH. DAYA PRAKASH	11/2/2004	DISPOSED	009 ND
317	GO NO 010 ND	CENTRAL DIST.	CIVIL SUIT	577	2003		MADAN KUMAR POOTHIA	J.K.DUGGAL	SH. DAYA PRAKASH	11/2/2004	DISPOSED	010 ND

318	GO NO 011 ND	CENTRAL DIST.	CIVIL SUIT	131	2004		MADAN KUMAR POOTHIA	J.K.DUGGAL	SH. DAYA PRAKASH	11/2/2004	DISPOSED	011 ND
319	GO NO 012 ND	CENTRAL DIST.	CIVIL SUIT	320	2004		MADAN KUMAR POOTHIA	J.K.DUGGAL	SH. DAYA PRAKASH	11/2/2004	DISPOSED	012 ND
320	GO NO 013 ND	CENTRAL DIST.	CIVIL SUIT	70	2004		SAGAR MAL	SARDAR HADEEP SINGH	SH. DAYA PRAKASH	11/3/2004	DISPOSED	013 ND
321	GO NO 014 ND	CENTRAL DIST.	CIVIL SUIT	74	2004		OM PRAKASH	RAM SARUP MALHOTRA	SH. DAYA PRAKASH	11/3/2004	DISPOSED	014 ND
322	GO NO 015 ND	CENTRAL DIST.	CIVIL SUIT	242	2004		JEET SINGH	HIRA WATI	SH. DAYA PRAKASH	11/3/2004	DISPOSED	015 ND
323	GO NO 016 ND	CENTRAL DIST.	CIVIL SUIT	494	2003		GURDITTA RAM	SANWAL SINGH	SH. DAYA PRAKASH	11/4/2004	ALLOWED	016 ND
324	GO NO 017 ND	CENTRAL DIST.	CIVIL SUIT	181	2003		JHUMMAN DAS	SANWAL SINGH	SH. DAYA PRAKASH	11/4/2004	ALLOWED	017 ND
325	GO NO 018 ND	CENTRAL DIST.	CIVIL SUIT	493	2003		JHUMMAN DAS	SANWAL SINGH	SH. DAYA PRAKASH	11/4/2004	ALLOWED	018 ND
326	GO NO 019 ND	CENTRAL DIST.	CIVIL SUIT	45	2004		ASHOK AGRAWAL	SURINDER KAUR	SH. DAYA PRAKASH	11/4/2004	ALLOWED	019 ND
327	GO NO 020 ND	CENTRAL DIST.	CIVIL SUIT	223	2004		RAKESH ARORA	RAJESHWAR DAYAL GOEL	SH. DAYA PRAKASH	11/4/2004	ALLOWED	020 ND
328	GO NO 021 ND	CENTRAL DIST.	CIVIL SUIT	244	2004		MOTI RAM	SWARAN KANTA KARKARA	SH. DAYA PRAKASH	11/4/2004	DISPOSED	021 ND
329	GO NO 022 ND	CENTRAL DIST.	CIVIL SUIT	228	2002		JHUMMAN DAS	SANWAL SINGH	SH. DAYA PRAKASH	11/4/2004	ALLOWED	022 ND
330	GO NO 023 ND	CENTRAL DIST.	CIVIL SUIT	538	2003		JAMUNA DEVI	SANWAL SINGH	SH. DAYA PRAKASH	11/4/2004	ALLOWED	023 ND
331	GO NO 024 ND	CENTRAL DIST.	CIVIL SUIT	91	2004		DEVI RAM	SANWAL SINGH	SH. DAYA PRAKASH	11/4/2004	ALLOWED	024 ND
332	GO NO 025 ND	CENTRAL DIST.	CIVIL SUIT	522	2004		KANTA KAKKAR	BALBIR SINGH MAHAKALI	SH. DAYA PRAKASH	11/5/2004	D/W	025 ND
333	GO NO 026 ND	CENTRAL DIST.	CIVIL SUIT	123	2004		SURENDER SINGH	CAPITAL INVESTMENTS SERVICES PVT	SH. DAYA PRAKASH	11/5/2004	DISPOSED	026 ND
334	GO NO 027 ND	CENTRAL DIST.	CIVIL SUIT	122	2004		RAM DEVI	LTD GULAB DEVI	SH. DAYA PRAKASH	11/5/2004	DISPOSED	027 ND
335	GO NO 028 ND	CENTRAL DIST.	CIVIL SUIT	508	2003		RAM DEVI	GULAB DEVI MAHAKALI	SH. DAYA PRAKASH	11/5/2004	DISPOSED	028 ND
336	GO NO 029 ND	CENTRAL DIST.	CIVIL SUIT	329	2004		SURENDER SINGH	CAPITAL INVESTMENTS SERVICES PVT	SH. DAYA PRAKASH	11/5/2004	DISPOSED	029 ND

LTD

337	GO NO 030 ND	CENTRAL DIST.	CIVIL SUIT	326	2004		RAM PRAKASH	CHOOTE LAL	SH. DAYA PRAKASH	11/5/2004	DISPOSED	030 ND
338	GO NO 031 ND	CENTRAL DIST.	CIVIL SUIT	521	2004		SATISH KUMAR	KIRPA RAM	SH. DAYA PRAKASH	11/5/2004	D/W	031 ND
339	GO NO 032 ND	CENTRAL DIST.	CIVIL SUIT	601	2003		BAWA BHUPINDER SINGH	PRITAM SINGH	SH. DAYA PRAKASH	11/6/2004	DISPOSED	032 ND
340	GO NO 033 ND	CENTRAL DIST.	CIVIL SUIT	15	2004		MATA DIN	KESAR DEVI	SH. DAYA PRAKASH	11/6/2004	DISPOSED	033 ND
341	GO NO 034 ND	CENTRAL DIST.	CIVIL SUIT	107	2004		SAVINDER SINGH	GURBACHAN KAUR	SH. DAYA PRAKASH	11/8/2004	D.N.P	034 ND
342	GO NO 035 ND	CENTRAL DIST.	CIVIL SUIT	336	2004		RAGHUBIR CHAND TAKYAL	NIRMALA	SH. DAYA PRAKASH	11/8/2004	D.N.P	035 ND
343	GO NO 036 ND	CENTRAL DIST.	CIVIL SUIT	333	2004		RAVINDER SINGH	NIRMALA	SH. DAYA PRAKASH	11/8/2004	D.N.P	036 ND
344	GO NO 037 ND	CENTRAL DIST.	CIVIL SUIT	332	2004		KISHAN LAL	NIRMALA	SH. DAYA PRAKASH	11/8/2004	D.N.P	037 ND
345	GO NO 038 ND	CENTRAL DIST.	CIVIL SUIT	334	2004		RAVINDER SINGH	NIRMALA	SH. DAYA PRAKASH	11/8/2004	D.N.P	038 ND
346	GO NO 039 ND	CENTRAL DIST.	CIVIL SUIT	136	2004		KEDAR NATH	SARDAR ESTATE	SH. DAYA PRAKASH	11/9/2004	DISPOSED	039 ND
347	GO NO 040 ND	CENTRAL DIST.	CIVIL SUIT	224	2004		J.L. SURI	NEERAT AGARWAL	SH. DAYA PRAKASH	11/9/2004	DISMISSED	040 ND
348	GO NO 041 ND	CENTRAL DIST.	CIVIL SUIT	M-74	2004		KEWAL KRISHAN KAPOOR	JAGANNATH AGRAWAL	SH. DAYA PRAKASH	11/20/2004	D/W	041 ND
349	GO NO 042 ND	CENTRAL DIST.	CIVIL SUIT	359	2004		NAZAR ALAM	IMAMUDDIN	SH. DAYA PRAKASH	11/25/2004	DISPOSED	042 ND
350	GO NO 043 ND	CENTRAL DIST.	CIVIL SUIT	358	2004		MOHAN KAILASH JOLLY	JASPAL SINGH CHADHA	SH. DAYA PRAKASH	11/25/2004	D.N.P	043 ND
351	GO NO 044 ND	CENTRAL DIST.	CIVIL SUIT	368	2004		MOTI RAM	SWARAN KANTA KARKARA	SH. DAYA PRAKASH	11/30/2004	DISPOSED	044 ND
352	GO NO 045 ND	CENTRAL DIST.	CIVIL SUIT	565-01	1989	SUIT FOR RECOVERY	ATMA RAM SANATAN DHARMA COLLEGE	M/S BAYERS INDIA LTD	SH. SANJEEV KR. SINGH	11/8/2004	D/W	045 ND
353	GO NO 046 ND	CENTRAL DIST.	CIVIL SUIT	232	2001	SUIT FOR PERMANENT INJUNCTION	SARDAR NARENDRA SINGH WALIA	NARENDRA KAUR	SH. SUNIL CHOUDHARY	11/1/2004	D/W	046 ND
354	GO NO 047 ND ATTACHED WITH 047	CENTRAL DIST.	CIVIL SUIT	EX-01	2005	SUIT FOR RECOVERY	PRASANA KUMAR	CROSS SECTION PUBLICATION PVT LTD	SH. SUNIL CHOUDHARY	11/1/2004	SATISFIED	047 ND

355	GO NO 047 ND	CENTRAL DIST.	CIVIL SUIT	292	2003	SUIT FOR RECOVERY	PRASANA KUMAR	CROSS SECTION PUBLICATION PVT LTD	SH. SUNIL CHOUDHARY	11/1/2004	DECREED	047 ND
356	GO NO 048 ND	CENTRAL DIST.	CIVIL SUIT	134	2004	SUIT FOR RECOVERY	M/S BEAR SALES	SANJAY CHAUDHARY	SH. SUNIL CHOUDHARY	11/1/2004	SATISFIED	048 ND
357	GO NO 049 ND	CENTRAL DIST.	CIVIL SUIT	152	2001	SUIT FOR RECOVERY	VIJAY PAL	AMAN GROVER	SH. SUNIL CHOUDHARY	11/2/2004	DECREED	049 ND
358	GO NO 050 ND	CENTRAL DIST.	CIVIL SUIT	218	2001	SUIT FOR INJUNCTION	M/S RESERVATION DATA MAINTENANCE INDIA PVT LTD	M/S HANSALAYA PROPERTIES	SH. SUNIL CHOUDHARY	11/6/2004	SETTLEMENT	050 ND
359	GO NO 051 ND	CENTRAL DIST.	CIVIL SUIT	293	1999	SUIT FOR PERMANENT INJUNCTION	SHRI RAM RAJ PODDAR	SHRI TEJINDER SINGH	SH. SUNIL CHOUDHARY	11/8/2004	DISMISSED	051 ND
360	GO NO 053 ND	CENTRAL DIST.	CIVIL SUIT	367	2001	SUIT FOR RECOVERY	SMT. KIRAN KAUSHAL	SHRI SARWAN SINGH	SH. SUNIL CHOUDHARY	11/17/2004	DECREED	053 ND
361	GO NO 054 ND	CENTRAL DIST.	CIVIL SUIT	129	2004		DR. RANJIT BISWAS	FIITJEE	SH. SUNIL CHOUDHARY	11/23/2004	D/W	054 ND
362	GO NO 055 ND	CENTRAL DIST.	CIVIL SUIT	613-97	1980	SUIT FOR PERMANENT INJUNCTION	FAQIR CHAND	RAMESH CHANDER KAPOOR	SH. SUNIL CHOUDHARY	11/30/2004	DISMISSED DEFAULT	055 ND
363	GO NO 056 ND	CENTRAL DIST.	CIVIL SUIT	622	2002	SUIT FOR RECOVERY	M/S RAJ ENTERPRISES FASTERNS P LTD	CHAIR MANAGING DIRECTOR NATIONAL BUILDING CONSTRUCTION CORP LTD	SH. PULASTYA PRAMACHALA	11/2/2004	DECREED	056 ND
364	GO NO 057 ND	CENTRAL DIST.	CIVIL SUIT	38	2004	SUIT FOR RECOVERY	M/S LOOMBA MARKETINGS	MR. SANJAY WAHI	SH. PULASTYA PRAMACHALA	11/3/2004	D/W	057-ND
365	GO NO 926 ND	CENTRAL DIST.	CIVIL SUIT	168	2001	SUIT FOR INJUNCTION	SHRI VISHAL KHANNA	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. NAVEEN ARORA	10/27/2004	DISMISSED	926 ND
366	GO NO 927 ND	CENTRAL DIST.	CIVIL SUIT	806	2003		GERALD DEGA	STATE	SEEMA MAINI	10/12/2004	DISMISSED DEFAULT	927 ND
367	GO NO 928 ND	CENTRAL DIST.	CIVIL SUIT	524	2002	ROBKAR	BADLU RAM	RAJENDRA	SH. JITENDRA MISHRA	10/11/2004		928 ND
368	GO NO 929 ND	CENTRAL DIST.	CIVIL SUIT	283	2001	SUIT FOR RECOVERY	M/S RATIONAL BUSINESS CORPORATION	M/S APEX COMPUTER CORNER	SH. NAVEEN ARORA	10/1/2004	DECREED	929 ND

369	GO NO 058 ND	CENTRAL DIST.	CIVIL SUIT	988	2002	SUIT FOR PERMANENT INJUNCTION	SH. AMIR SINGH	SH. RAMBIR SINGH	SH. PULASTYA PRAMACHALA	11/4/2004	DISMISSED	058 ND
370	GO NO 059 ND	CENTRAL DIST.	CIVIL SUIT	204	2004	SUIT FOR PERMANENT MANDATORY INJUNCTION	SHRI GURUBHAIJNIK SINGH SODHI	SONIA SODHI	SH. PULASTYA PRAMACHALA	11/4/2004	D.N.P	059 ND
371	GO NO 060 ND	CENTRAL DIST.	CIVIL SUIT	360	2003	SUIT FOR PERMANENT INJUNCTION	SH. GURBACHAN SINGH	SH. GURU PRITAM SINGH	SH. PULASTYA PRAMACHALA	11/4/2004	D.N.P	060 ND
372	GO NO 061 ND	CENTRAL DIST.	CIVIL SUIT	127	2004	SUIT FOR RECOVERY	CANARA BANK	SHRI RABINDRA NATH BANERJEE	SH. PULASTYA PRAMACHALA	11/6/2004	SATISFIED	061 ND
373	GO NO 062 ND	CENTRAL DIST.	CIVIL SUIT	986	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	VIJAY SHARMA	KAPIL DEV SHARMA	SH. PULASTYA PRAMACHALA	11/6/2004	DECREED	062 ND
374	GO NO 063 ND	CENTRAL DIST.	CIVIL SUIT	411	2002	SUIT FOR INJUNCTION	S. NARINDER SINGH	S. KARAN SINGH SOKHI	SH. PULASTYA PRAMACHALA	11/10/2004	DECREED	063 ND
375	GO NO 064 ND	CENTRAL DIST.	CIVIL SUIT	1005	2002	SUIT FOR RECOVERY	M/S BRIGHT EXPORTS LTD	M/S SONU TEXTILES	SH. PULASTYA PRAMACHALA	11/16/2004	DISMISSED	064 ND
376	GO NO 065 ND	CENTRAL DIST.	CIVIL SUIT	138	2004	SUIT FOR RECOVERY	ABN AMRO BANK N.V.	MR. ANIL KAPOOR	SH. PULASTYA PRAMACHALA	11/17/2004	DECREED	065 ND
377	GO NO 066 ND	CENTRAL DIST.	CIVIL SUIT	223	2004	SUIT FOR RECOVERY	M/S A.S. TRANSPORT PVT. LTD.	SHRI JASBIR SINGH SAINI	SH. PULASTYA PRAMACHALA	11/17/2004	DECREED	066 ND
378	GO NO 067 ND	CENTRAL DIST.	CIVIL SUIT	1037	2002	SUIT FOR RECOVERY	PUNJAB NATIONAL BANK	M/S SHEEN LEATHERS PVT LTD	SH. PULASTYA PRAMACHALA	11/17/2004	SATISFIED	067 ND
379	GO NO 068 ND	CENTRAL DIST.	CIVIL SUIT	488	2002	SUIT FOR RECOVERY	SANDEEP SHARMA	CHANDERKALA READY MADE	SH. PULASTYA PRAMACHALA	11/18/2004	DECREED	068 ND
380	GO NO 069 ND	CENTRAL DIST.	CIVIL SUIT	137	2004	SUIT FOR RECOVERY	ABN AMRO BANK N.V.	SHAM SUNDER SHARMA	SH. PULASTYA PRAMACHALA	11/18/2004	DECREED	069 ND
381	GO NO 070 ND	CENTRAL DIST.	CIVIL SUIT	120A	2003		M/S MAKHAN SINGH RAVINDER SINGH	M/S ANAND PRINTS EMPORIUM	SH. PULASTYA PRAMACHALA	11/19/2004	DISMISSED	070 ND
382	GO NO 071 ND	CENTRAL DIST.	CIVIL SUIT	931	2002	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	SH. PULASTYA PRAMACHALA	11/20/2004	SATISFIED	071 ND
383	GO NO 072 ND	CENTRAL DIST.	CIVIL SUIT	932	2002	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	SH. PULASTYA PRAMACHALA	11/20/2004	SATISFIED	072 ND
384	GO NO 073 ND	CENTRAL DIST.	CIVIL SUIT	628	2002	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	SH. PULASTYA PRAMACHALA	11/20/2004	SATISFIED	073 ND

385	GO NO 074 ND	CENTRAL DIST.	CIVIL SUIT	930	2002	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	SH. PULASTYA PRAMACHALA	11/20/2004	SATISFIED	074 ND
386	GO NO 075 ND	CENTRAL DIST.	CIVIL SUIT	933	2002	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	SH. PULASTYA PRAMACHALA	11/20/2004	SATISFIED	075 ND
387	GO NO 076 ND	CENTRAL DIST.	CIVIL SUIT	629	2002	SUIT FOR RECOVERY	CROMPTON GREAVES LIMITED	MR. SUSHIL OBEROI	SH. PULASTYA PRAMACHALA	11/20/2004	SATISFIED	076 ND
388	GO NO 077 ND	CENTRAL DIST.	CIVIL SUIT	333	2003	SUIT FOR RECOVERY	BANK OF INDIA	SHRI HARI SINGH KAPOOR	SH. PULASTYA PRAMACHALA	11/22/2004	DECREED	077 ND
389	GO NO 078 ND	CENTRAL DIST.	CIVIL SUIT	99	2002	SUIT FOR RECOVERY	SMT. MOHINDER KAUR	MALCHA FILLING STATION	SH. PULASTYA PRAMACHALA	11/25/2004	ALLOWED	078 ND
390	GO NO 079 ND	CENTRAL DIST.	CIVIL SUIT	397	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SH. JOGINDER PAL SINGH	M/S MSCROSENSE BUILDING PVT LTD	MS. KIRAN BANSAL	11/24/2004		079 ND
391	GO NO 159 ND ATTACHED WITH-062	CENTRAL DIST.	CIVIL SUIT	M-122	2002	SUIT FOR PERMANENT INJUNCTION	VIJAY SHARMA	KAPIL DEV SHARMA	SH. PULASTYA PRAMACHALA	12/1/2005	ALLOWED	159 ND
392	GO NO 080 ND	CENTRAL DIST.	CIVIL SUIT	459	2002	SUIT FOR PERMANENT INJUNCTION	M/S UPPAL ENGINEERING COMPANY (P)LIMITED	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/1/2004	DISMISSED	080 ND
393	GO NO 081 ND	CENTRAL DIST.	CIVIL SUIT	633	1999	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SHRI ROSHAN LAL	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/29/2004	DISMISSED	081 ND
394	GO NO 082 ND	CENTRAL DIST.	CIVIL SUIT	312	2000	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SHRI MOHINDER SINGH KANWAR	Shri Jagmohan Singh	MS. KIRAN BANSAL	11/30/2004	DISMISSED DEFAULT	082 ND
395	GO NO 083 ND	CENTRAL DIST.	CIVIL SUIT	1082	1999	SUIT FOR PERMANENT INJUNCTION	Shri Ramesh Chand Jain	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/16/2004	DISMISSED	083 ND

396	GO NO 084 ND	CENTRAL DIST.	CIVIL SUIT	524	2002	SUIT FOR PERPETUAL INJUNCTION DECLARATION AND MANDATORY INJUNCTION	SHRI PACCHAI DASS	OMPRAKASH	MS. KIRAN BANSAL	11/29/2004	DISMISSED DEFAULT	084 ND
397	GO NO 085 ND	CENTRAL DIST.	CIVIL SUIT	306	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	JAI HIND SAMAJ SUDHAR SAMITI	THE CHAIRMAN, DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/4/2004	DISMISSED DEFAULT	085 ND
398	GO NO 086 ND	CENTRAL DIST.	CIVIL SUIT	819	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	CH. KISHAN CHAND	THE CHAIRMAN, DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/3/2004	DISMISSED DEFAULT	086 ND
399	GO NO 087 ND	CENTRAL DIST.	CIVIL SUIT	273	1999	SUIT FOR MANDATORY INJUNCTION	SMT. SANGITA AGGARWAL	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/4/2004	DISMISSED DEFAULT	087 ND
400	GO NO 088 ND	CENTRAL DIST.	CIVIL SUIT	224	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI ASHOK KUMAR	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/1/2004	DISMISSED	088 ND
401	GO NO 089 ND	CENTRAL DIST.	CIVIL SUIT	971	1998	SUIT FOR INJUNCTION	HARPAL	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/24/2004	DISMISSED DEFAULT	089 ND
402	GO NO 090 ND	CENTRAL DIST.	CIVIL SUIT	661	2000	SUIT FOR DECLARATION AND INJUNCTION	THE RDCSHAW PULLERS COOPERATIVE TRANSPORT SOCIETY LTD	SHRI ASHOK KUMAR	MS. KIRAN BANSAL	11/20/2004	DISMISSED DEFAULT	090 ND
403	GO NO 091 ND	CENTRAL DIST.	CIVIL SUIT	342	1998	SUIT FOR PERMANENT INJUNCTION	SHRI VIJAY KUMAR SETHI	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/25/2004	DISMISSED DEFAULT	091 ND
404	GO NO 092 ND	CENTRAL DIST.	CIVIL SUIT	306	1998	SUIT FOR MANDATORY & PERMANENT INJUNCTION	M/S KOTWAL LAMINATION	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/29/2004	DISMISSED	092 ND

405	GO NO 093 ND	CENTRAL DIST.	CIVIL SUIT	427	1998	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI BABU LAL	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/29/2004	DISMISSED	093 ND
406	GO NO 094 ND	CENTRAL DIST.	CIVIL SUIT	334	2003	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI PARAMJEET SINGH	DELHI VIDYUT BOARD	MS. KIRAN BANSAL	11/29/2004	SETTLEMENT	094 ND
407	GO NO 096 ND	CENTRAL DIST.	CIVIL SUIT	86	2004	SUIT FOR MANDATORY INJUNCTION AND DECLARATION	Major Niraj Porus	Union of India	SH. VIDYA PRAKASH	11/1/2004	D/W	096 ND
408	GO NO 097 ND	CENTRAL DIST.	CIVIL SUIT	481	1986	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI KRISHNA KUMAR GUPTA	REGIONAL PROVIDENT FUND COMMISSIONER	SH. VIDYA PRAKASH	11/1/2004	DISMISSED DEFAULT	097 ND
409	GO NO 098 ND	CENTRAL DIST.	CIVIL SUIT	185	2001	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	EX. CONST. HARENDER KUMAR	UNION OF INDIA	SH. VIDYA PRAKASH	11/1/2004	DECREED	098 ND
410	GO NO 099 ND	CENTRAL DIST.	CIVIL SUIT	213	2000	SUIT FOR PERMANENT & MANDATORY INJUNCTION	RAJ KUMAR PLAYA	UNION OF INDIA	SH. VIDYA PRAKASH	11/2/2004	DECREED	099 ND
411	GO NO 100 ND	CENTRAL DIST.	CIVIL SUIT	390	1990	SUIT FOR RECOVERY	M/S PIONEER BOOT FACTORY	UNION OF INDIA	SH. VIDYA PRAKASH	11/2/2004	DECREED	100 ND
412	GO NO 101 ND	CENTRAL DIST.	CIVIL SUIT	226	1999	SUIT FOR MANDATORY INJUNCTION	SHRI SURINDER KUMAR	UNION OF INDIA SERVICE	SH. VIDYA PRAKASH	11/2/2004	DECREED	101 ND
413	GO NO 102 ND	CENTRAL DIST.	CIVIL SUIT	240	1997	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI VED PRAKASH	UNION OF INDIA	SH. VIDYA PRAKASH	11/3/2004	DISMISSED DEFAULT	102 ND

414	GO NO 103 ND	CENTRAL DIST.	CIVIL SUIT	693	1999	SUIT FOR MANDATORY INJUNCTION AND DECLARATION	VIJAY PAL	THE DIRECTORATE GENERAL	SH. VIDYA PRAKASH	11/4/2004	DECREED	103 ND
415	GO NO 104 ND	CENTRAL DIST.	CIVIL SUIT	344	2002	SUIT FOR GRANT OF MANDATORY INJUNCTION	SHRI HARBANS LAL	UNION OF INDIA	SH. VIDYA PRAKASH	11/4/2004	CONSIGNED	104 ND
416	GO NO 106 ND	CENTRAL DIST.	CIVIL SUIT	534	2002	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI ASHWANI KAPOOR	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD	SH. VIDYA PRAKASH	11/5/2004	DISMISSED DEFAULT	106 ND
417	GO NO 107 ND	CENTRAL DIST.	CIVIL SUIT	28	2004	SUIT FOR DECLARATION MANDATORY AND PERMANENT INJUNCTION	M. DEVANANDAM	UNION OF INDIA	SH. VIDYA PRAKASH	11/5/2004	DISMISSED DEFAULT	107 ND
418	GO NO 108 ND	CENTRAL DIST.	CIVIL SUIT	288	2003	SUIT FOR PERMANENT & MANDATORY INJUNCTION	ANITA MITTAL	AZAD HIND CO-OP GROUP	SH. VIDYA PRAKASH	11/6/2004	DECREED	108 ND
419	GO NO 109 ND	CENTRAL DIST.	CIVIL SUIT	289	2003	SUIT FOR PERMANENT & MANDATORY INJUNCTION	REENA MITTAL	AZAD HIND CO-OP GROUP	SH. VIDYA PRAKASH	11/6/2004	DECREED	109 ND
420	GO NO 111 ND	CENTRAL DIST.	CIVIL SUIT	57	2002	SUIT FOR PERMANENT INJUNCTION	SHRI JAI RAM	NORTHERN RAILWAY	SH. VIDYA PRAKASH	11/9/2004	D/W	111 ND
421	GO NO 112 ND	CENTRAL DIST.	CIVIL SUIT	456	1998	SUIT FOR PERMANENT INJUNCTION	SHRI RAM LAL BAJAJ	UNION OF INDIA	SH. VIDYA PRAKASH	11/10/2004	DISMISSED DEFAULT	112 ND
422	GO NO 113 ND	CENTRAL DIST.	CIVIL SUIT	M-1A	1997	SUIT FOR DECLARATION AND INJUNCTION	SHRI PITAM	P.K. GHOSH	SH. VIDYA PRAKASH	11/10/2004	DISMISSED DEFAULT	113 ND

423	GO NO 115 ND	CENTRAL DIST.	CIVIL SUIT	522	2002	SUIT FOR PERMANENT INJUNCTION	SMT RAJ BEDI	UNION OF INDIA	SH. VIDYA PRAKASH	11/16/2004	DISMISSED DEFAULT	115 ND
424	GO NO 117 ND	CENTRAL DIST.	CIVIL SUIT	746	1997	SUIT FOR RECOVERY	MAHANAGAR TELEPHONE NIGAM LTD	RAJINDER PAL SINGH	SH. VIDYA PRAKASH	11/20/2004	DECREED	117 ND
425	GO NO 118 ND	CENTRAL DIST.	CIVIL SUIT	197	2000	SUIT FOR PERMANENT INJUNCTION	SHRI N.S. SURI	DDA	SH. VIDYA PRAKASH	11/22/2004	DISMISSED DEFAULT	118 ND
426	GO NO 119 ND	CENTRAL DIST.	CIVIL SUIT	386	2001	SUIT FOR PERMANENT INJUNCTION	SHRI HARI OM KAUSHIK	RAMANAND SINGH	SH. VIDYA PRAKASH	11/22/2004	DISMISSED DEFAULT	119 ND
427	GO NO 246 ND attached with 98	CENTRAL DIST.	CIVIL SUIT	M-10	2005	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	EX. CONSTABLE HARENDER KUMAR	UNION OF INDIA	SH. VIDYA PRAKASH	3/18/2005	DISMISSED	246 ND
428	GO NO 120 ND	CENTRAL DIST.	CIVIL SUIT	801	2002	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SMT. VIDYAWANTI	UNION OF INDIA	SH. VIDYA PRAKASH	11/22/2004	DISMISSED DEFAULT	120 ND
429	GO NO 121 ND	CENTRAL DIST.	CIVIL SUIT	594	1996	SUIT FOR PERMANENT INJUNCTION	M/S. JAI HIND ENTERPRISES	GENERAL MANAGER	SH. VIDYA PRAKASH	11/22/2004	DISMISSED DEFAULT	121 ND
430	GO NO 122 ND	CENTRAL DIST.	CIVIL SUIT	211	2004	SUIT FOR PERMANENT INJUNCTION	SHRI SHYAM PAWAR	DDA	SH. VIDYA PRAKASH	11/23/2004	CONSIGNED	122 ND
431	GO NO 123 ND	CENTRAL DIST.	CIVIL SUIT	668	1999	SUIT FOR PERMANENT INJUNCTION	CHUKHARI	UNION OF INDIA	SH. VIDYA PRAKASH	11/23/2004	DISMISSED DEFAULT	123 ND
432	GO NO 124 ND	CENTRAL DIST.	CIVIL SUIT	688	2002	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	RAMONJEET SINGH ANAND	SPECIAL PROTECTION GROUP	SH. VIDYA PRAKASH	11/29/2004	DISMISSED DEFAULT	124 ND
433	GO NO 125 ND	CENTRAL DIST.	CIVIL SUIT	214	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SAYED MOHD. MATLOOB	INDIAN COUNCIL FOR CULTURAL RELATIONS	SH. VIDYA PRAKASH	11/29/2004	D/W	125 ND

434	GO NO 126 ND	CENTRAL DIST.	CIVIL SUIT	11	2003	SUIT FOR PERMANENT INJUNCTION	MOTI LAL	DIRECTOR SPECIAL PROTECTION GROUP	SH. VIDYA PRAKASH	11/29/2004	D/W	126 ND
435	GO NO 127 ND	CENTRAL DIST.	CIVIL SUIT	111	2001	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	M/S METAL FORGINGS PVT LTD	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/1/2004	D/W	127 ND
436	GO NO 128 ND	CENTRAL DIST.	CIVIL SUIT	588	2000	SUIT FOR MANDATORY INJUNCTION	SHRI SRIKISHAN	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/1/2004	DECREED	128 ND
437	GO NO 129 ND	CENTRAL DIST.	CIVIL SUIT	264	2004	SUIT FOR GRANT OF MANDATORY INJUNCTION	MOHD. AKAL	BSES	SH. AMIT BANSAL	11/4/2004	SATISFIED	129 ND
438	GO NO 130 ND	CENTRAL DIST.	CIVIL SUIT	548	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. HARBANSH PAL SINGH	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/4/2004	DECREED	130 ND
439	GO NO 131 ND	CENTRAL DIST.	CIVIL SUIT	32	2003	SUIT FOR RESTORATION	SADAN BATRA	BSES RAJDHANI POWER LTD	SH. AMIT BANSAL	11/5/2004	DECREED	131 ND
440	GO NO 132 ND	CENTRAL DIST.	CIVIL SUIT	444	2004	SUIT FOR MANDATORY INJUNCTION	S.D. ANSARI	BSES RAJDHANI/YAMUNA	SH. AMIT BANSAL	11/5/2004	DISMISSED DEFAULT	132 ND
441	GO NO 133 ND	CENTRAL DIST.	CIVIL SUIT	1531	1999	SUIT FOR PERMANENT INJUNCTION	JAMEEL AHMED	SAMA AFROZ	SH. AMIT BANSAL	11/6/2004	DECREED	133 ND
442	GO NO 134 ND	CENTRAL DIST.	CIVIL SUIT	146	2001	SUIT FOR PERMANENT INJUNCTION	V.P. KAPOOR	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/6/2004	DECREED	134 ND
443	GO NO 135 ND	CENTRAL DIST.	CIVIL SUIT	342	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	HAROON SALEEM	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/8/2004	DECREED	135 ND

444	GO NO 136 ND	CENTRAL DIST.	CIVIL SUIT	M-94	1999	SUIT FOR PERMANENT & MANDATORY INJUNCTION	HAROON SALEEM	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/8/2004	DISMISSED	136 ND
445	GO NO 137 ND	CENTRAL DIST.	CIVIL SUIT	18	1999	SUIT FOR MANDATORY INJUNCTION	SATISH KUMAR	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/8/2004	D/W	137 ND
446	GO NO 138 ND	CENTRAL DIST.	CIVIL SUIT	557	2002	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	MOHD. RASHID	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/10/2004	DISMISSED DEFAULT	138 ND
447	GO NO 139 ND	CENTRAL DIST.	CIVIL SUIT	2073	1999	SUIT FOR DECLARATION PERMANENT AND MANDATORY INJUNCTION	SHRI JIWAN SINGH	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/16/2004	DECREED	139 ND
448	GO NO 140 ND	CENTRAL DIST.	CIVIL SUIT	193	2000	SUIT FOR DECLARATION PERMANENT AND MANDATORY INJUNCTION	SHRI PRAKASH SINGH	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/20/2004	DECREED	140 ND
449	GO NO 141 ND	CENTRAL DIST.	CIVIL SUIT	4	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. ROSHAN LAL YADAV	SHRI RATAN LAL	SH. AMIT BANSAL	11/23/2004	DISMISSED DEFAULT	141 ND
450	GO NO 142 ND	CENTRAL DIST.	CIVIL SUIT	384	2001	SUIT FOR DECLARATION PERMANENT AND MANDATORY INJUNCTION	JAGDAMBA ELECTRICAL CO	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/23/2004	D/W	142 ND

451	GO NO 143 ND	CENTRAL DIST.	CIVIL SUIT	401	2004	SUIT FOR DECLARATION PERMANENT INJUNCTION	SH. SANJEEV DAWAR	M/S. BSES RAJDHANI POWER LIMITED	SH. AMIT BANSAL	11/25/2004	DISMISSED DEFAULT	143 ND
452	GO NO 144 ND	CENTRAL DIST.	CIVIL SUIT	103	1999	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI ANIL KAPOOR	DELHI ELECTRIC SUPPLY UNDERTAKING	SH. AMIT BANSAL	11/25/2004	D/W	144 ND
453	GO NO 145 ND	CENTRAL DIST.	CIVIL SUIT	975	1999	SUIT FOR MANDATORY INJUNCTION	PERMANAND	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/25/2004	D/W	145 ND
454	GO NO 146 ND	CENTRAL DIST.	CIVIL SUIT	284	2000	SUIT FOR PERMANENT INJUNCTION WITH CONSEQUENTIAL RELIEF OF MANDATORY INJUNCTION	PAWAN CHAWLA	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/25/2004	DISMISSED DEFAULT	146 ND
455	GO NO 147 ND	CENTRAL DIST.	CIVIL SUIT	148	2000	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI SAHAB SINGH	DELHI VIDYUT BOARD	SH. AMIT BANSAL	11/30/2004	D/W	147 ND
456	GO NO 148 ND	CENTRAL DIST.	CIVIL SUIT	329	2003	SUIT FOR PERMANENT INJUNCTION	B.S. HARMEJA	BSES RAJDHANI POWER LIMITED	SH. AMIT BANSAL	11/30/2004	DISMISSED DEFAULT	148 ND
457	GO NO 149 ND	CENTRAL DIST.	CIVIL SUIT	399	2003	SUIT FOR MANDATORY INJUNCTION	SHRI HARISH GANDHI	BSES RAJDHANI POWER LIMITED	SH. AMIT BANSAL	11/30/2004	D/W	149 ND
458	GO NO 150 ND	CENTRAL DIST.	CIVIL SUIT	290	2003		INDIAN BANK	SHRI JAI PRAKASH SUDH	MS. SAMITA GARG	11/30/2004	D/W	150 ND
459	GO NO 151 ND	CENTRAL DIST.	CIVIL SUIT	183	2003	SUIT FOR THE RECOVERY	ADESH KUMAR MITTAL	SMT. RAJWATI	MS. SAMITA GARG	11/8/2004	DISMISSED DEFAULT	151 ND
460	198 RC NORTH HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	E-70	2009	SUIT FOR EVICTION OF A TENANT	MISHRI DEVI	PAWAN KUMAR	SH. DEVENDRA KUMAR SHARMA	5/21/2012	ALLOWED	198 RC

461	GO NO 152 ND	CENTRAL DIST.	CIVIL SUIT	581	2002	SUIT FOR MANDATORY AND PERPATUAL INJUNCTION	ASHOK KUMAR BANSAL	ASSOCIATE INDIA FINANCIAL SERVICES LTD	MS. SAMITA GARG	11/4/2004	DISMISSED DEFAULT	152 ND
462	GO NO 153 ND	CENTRAL DIST.	CIVIL SUIT	32-02	1996	SUIT FOR RECOVERY	M/S RAMJAS FOUNDATION	SHRI JAI CHAND	MS. SAMITA GARG	11/2/2004	DECREED	153 ND
463	GO NO 154 ND	CENTRAL DIST.	CIVIL SUIT	54	2003	SUIT FOR RECOVERY	SHRI ZAKI	SHRI R.K. CHOWDHARY	MS. SAMITA GARG	11/5/2004	DISMISSED DEFAULT	154 ND
464	GO NO 155 ND	CENTRAL DIST.	CIVIL SUIT	90	2003	SUIT FOR MANDATORY INJUNCTION	SHRI RAM RAJ CHAURASIA	SMT. SHARDA DEVI	MS. SAMITA GARG	11/17/2004	DECREED	155 ND
465	GO NO 156 ND	CENTRAL DIST.	CIVIL SUIT	163	2004	SUIT FOR PERMANENT INJUNCTION	H. FAIYAZUDDIN	MOHD. KHALIQ QURESHI	SH. GAUTAM MANAN	11/2/2004	COMPROMISED	156 ND
466	GO NO 157 ND	CENTRAL DIST.	CIVIL SUIT	400A	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTIONS	SHRI MOHD. INAM	SHRI HARSH KUMAR	SH. GAUTAM MANAN	11/5/2004	CONSIGNED	157 ND
467	GO NO 158 ND	CENTRAL DIST.	CIVIL SUIT	366	2004	SUIT FOR PERMANENT INJUNCTION	SHRI MEGH RAJ BANSAL	MAHMOOD KHAN	SH. GAUTAM MANAN	11/6/2004	ALLOWED	158 ND
468	GO NO 159 ND	CENTRAL DIST.	CIVIL SUIT	378	2005	SUIT FOR PERMANENT INJUNCTION	RAMKISHAN	SH. DEEWAN CHAND	SH. GAUTAM MANAN	11/6/2004	DISPOSED	159 ND
469	GO NO 160 ND	CENTRAL DIST.	CIVIL SUIT	58	2002	SUIT FOR RECOVERY	BANK OF MAHARASTHRA	SHRI ABDUL WAHID	SH. GAUTAM MANAN	11/16/2004	COMPROMISED	160 ND
470	GO NO 161 ND	CENTRAL DIST.	CIVIL SUIT	125	2004	SUIT FOR DECLARATION AND INJUNCTION	DR. SANJEEV GOPAL	SMT SANGEETA SAXENA	SH. GAUTAM MANAN	11/17/2004	DECREED	161 ND
471	GO NO 162 ND	CENTRAL DIST.	CIVIL SUIT	87	2003	SUIT FOR RECOVERY	VIJAYA BANK	M/S PRO-TECH CONSTRUCTION S PVT LTD	SH. GAUTAM MANAN	11/20/2004	DECREED	162 ND
472	GO NO 163 ND	CENTRAL DIST.	CIVIL SUIT	326	2003	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	THE PONDICHERRY AMATEUR CARROM ASSOCIATION	ALL INDIA CARROM FEDERATION	MS. SAMITA GARG	11/2/2004	D/W	163 ND

473	GO NO 164 ND	CENTRAL DIST.	CIVIL SUIT	916-02	2000	SUIT FOR DECLARATION WITH CONSEQUENTIAL RELIEF	MOHD SHAMIM	M/S SURYA FINCAP LTD	MS. SAMITA GARG	11/29/2004	DISMISSED DEFAULT	164 ND
474	GO NO 165 ND	CENTRAL DIST.	CIVIL SUIT	69	2003	SUIT FOR RECOVERY	M/S AGGARWAL INDUSTRIES	SHRI. PRADEEP KUMAR SHARMA	MS. SAMITA GARG	11/8/2004	DECREED	165 ND
475	GO NO 166 ND	CENTRAL DIST.	CIVIL SUIT	410	2002	SUIT FOR RECOVERY	FIXOPAN ENGINEERS P LTD	RASHTRIYA PARIYOJAN NIRMAN NIGAM LTD	MS. SAMITA GARG	11/6/2004	DECREED	166 ND
476	GO NO 167 ND	CENTRAL DIST.	CIVIL SUIT	545	2002	SUIT FOR RECOVERY	SHRI MAHABIR PRASAD AGGARWAL	M/S GRAVITY CAR PVT LTD	MS. SAMITA GARG	11/29/2004	DECREED	167 ND
477	GO NO 168 ND	CENTRAL DIST.	CIVIL SUIT	1212	2002	SUIT FOR RECOVERY	ANDHRA BANK	SMT. KAVITA CHABRA	SH. PULASTYA PRAMACHALA	11/24/2004	DISMISSED	168 ND
478	GO NO 169 ND	CENTRAL DIST.	CIVIL SUIT	312	2000		UNION OF INDIA	M/S HINDUSTAN EVEREST TOOLS LTD	SH. VIDYA PRAKASH	11/5/2004	D/W	169 ND
479	GO NO 170 ND	CENTRAL DIST.	CIVIL SUIT	112	2004	SUIT FOR PERMANENT INJUNCTION	SHRI RAKESH KUMAR SINGH	UNION OF INDIA	SH. VIDYA PRAKASH	11/5/2004	DISSMED	170 ND
480	GO NO 172 ND	CENTRAL DIST.	CIVIL SUIT	412	1990	SUIT FOR DECLARATION	SH. RAMBIR SINGH	UNION OF INDIA	SH. VIDYA PRAKASH	11/17/2004	DECREED	172 ND
481	GO NO 173 ND	CENTRAL DIST.	CIVIL SUIT	330	1998	SUIT FOR PERMANENT INJUNCTION	SHRI RAJIV CHAWLA	UNION OF INDIA	SH. VIDYA PRAKASH	11/19/2004	DISMISSED DEFAULT	173 ND
482	GO NO 174 ND	CENTRAL DIST.	CIVIL SUIT	132	2001	SUIT FOR RECOVERY	SHRI LAXMAN DAS BHATIA	M.T.N.L.	SH. VIDYA PRAKASH	11/19/2004	DECREED	174 ND
483	GO NO 177 ND	CENTRAL DIST.	CIVIL SUIT	210	2004	SUIT FOR PERMANENT INJUNCTION	UNION OF INDIA	SHRI VINOD KUMAR	SH. VIDYA PRAKASH	11/22/2004	SATISFIED	177 ND
484	GO NO 178 ND	CENTRAL DIST.	CIVIL SUIT	201	2004	SUIT FOR PERMANENT INJUNCTION	UNION OF INDIA	ALL INDIA CPWD EMPLOYEES UNION	SH. VIDYA PRAKASH	11/22/2004	D/W	178 ND
485	GO NO 179 ND	CENTRAL DIST.	CIVIL SUIT	861	2003	SUIT FOR GRANT OF SUCCESSION	SANTOSH KUMARI PANCHAL	STATE	SEEMA MAINI	11/1/2004	ALLOWED	179 ND
486	GO NO 180 ND	CENTRAL DIST.	CIVIL SUIT	590	2003		DR. VIRENDRA KUMAR GARG	STATE	SEEMA MAINI	11/1/2004	DISMISSED DEFAULT	180 ND
487	GO NO 181 ND	CENTRAL DIST.	CIVIL SUIT	277	2003		RAJIV KUMAR DHINGRA	THE STATE	SEEMA MAINI	11/1/2004	ALLOWED	181 ND

488	GO NO 182 ND	CENTRAL DIST.	CIVIL SUIT	407	2003		SURINDER KUMAR DHIMAN	THE STATE	SEEMA MAINI	11/1/2004	ALLOWED	182 ND
489	GO NO 183 ND	CENTRAL DIST.	CIVIL SUIT	142	2004		SMT. SUMAN LATA SHARMA	THE STATE	SEEMA MAINI	11/2/2004	ALLOWED	183 ND
490	GO NO 184 ND	CENTRAL DIST.	CIVIL SUIT	819	2000		BADRI PRASAD	THE STATE	SEEMA MAINI	11/2/2004	ALLOWED	184 ND
491	GO NO 185 ND	CENTRAL DIST.	CIVIL SUIT	701	2003		DEVENDRA CHAWLA	THE STATE	SEEMA MAINI	11/2/2004	D/W	185 ND
492	GO NO 186 ND	CENTRAL DIST.	CIVIL SUIT	473	2003		SUSHILA DEVI	STATE	SEEMA MAINI	11/2/2004	DISMISSED DEFAULT	186 ND
493	GO NO 187 ND	CENTRAL DIST.	CIVIL SUIT	769	2003		A.K. VIDYANATH	STATE	SEEMA MAINI	11/2/2004	ALLOWED	187 ND
494	GO NO 188 ND	CENTRAL DIST.	CIVIL SUIT	581	2003		MISS NEENA SINGH	THE STATE	SEEMA MAINI	11/3/2004	ALLOWED	188 ND
495	GO NO 189 ND	CENTRAL DIST.	CIVIL SUIT	228	2002		MS. PARUL VERMA	STATE	SEEMA MAINI	11/4/2004	ALLOWED	189 ND
496	GO NO 190 ND	CENTRAL DIST.	CIVIL SUIT	751	2000		SH. LILA RAM	THE STATE	SEEMA MAINI	11/5/2004	ALLOWED	190 ND
497	GO NO 191 ND	CENTRAL DIST.	CIVIL SUIT	284	2003		SH. MANOJ AGRAWAL	STATE	SEEMA MAINI	11/5/2004	ALLOWED	191 ND
498	GO NO 192 ND	CENTRAL DIST.	CIVIL SUIT	125	2004		MUNNI DEVI	STATE	SEEMA MAINI	11/5/2004	ALLOWED	192 ND
499	GO NO 193 ND	CENTRAL DIST.	CIVIL SUIT	127	2004		MRS. RASHIDA HUSSAIN	N.C.T. DELHI	SEEMA MAINI	11/5/2004	ALLOWED	193 ND
500	GO NO 194 ND	CENTRAL DIST.	CIVIL SUIT	133	2002		SMT. RAJINDER KAUR	THE STATE	SEEMA MAINI	11/6/2004	ALLOWED	194 ND
501	GO NO 195 ND	CENTRAL DIST.	CIVIL SUIT	745	2002	SUIT FOR RECOVERY	VIRENDAR SINGH	STATE	SEEMA MAINI	11/6/2004	ALLOWED	195 ND
502	GO NO 196 ND	CENTRAL DIST.	CIVIL SUIT	143	2003		USHA DEVI	THE STATE	SEEMA MAINI	11/6/2004	ALLOWED	196 ND
503	GO NO 197 ND	CENTRAL DIST.	CIVIL SUIT	131	2004		SH. VISHISHT LOONA	STATE	SEEMA MAINI	11/8/2004	ALLOWED	197 ND
504	GO NO 198 ND	CENTRAL DIST.	CIVIL SUIT	409	1997		LALITA	THE STATE	SEEMA MAINI	11/9/2004	ALLOWED	198 ND
505	GO NO 199 ND	CENTRAL DIST.	CIVIL SUIT	333	2004	SUIT FOR POSSESSION	SH. SURESH CHAND VERMA	THE STATE	SEEMA MAINI	11/9/2004	ALLOWED	199 ND
506	GO NO 200 ND	CENTRAL DIST.	CIVIL SUIT	682	2002		KUMARI ASHA	THE STATE	SEEMA MAINI	11/10/2004	ALLOWED	200 ND
507	GO NO 201 ND	CENTRAL DIST.	CIVIL SUIT	255	1998		SANTOSH DEVI	STATE	SEEMA MAINI	11/19/2004	D/W	201 ND

508	GO NO 202 ND	CENTRAL DIST.	CIVIL SUIT	691	2003		SANJAY CHAUHAN	THE STATE	SEEMA MAINI	11/19/2004	ALLOWED	202 ND
509	GO NO 203 ND	CENTRAL DIST.	CIVIL SUIT	633	2003		MUKESH SHARMA	STATE	SEEMA MAINI	11/19/2004	ALLOWED	203 ND
510	GO NO 204 ND	CENTRAL DIST.	CIVIL SUIT	525	2003		RITU MALHOTRA	S.K. MALHOTRA	SEEMA MAINI	11/25/2004	D.N.P	204 ND
511	GO NO 208 ND	CENTRAL DIST.	CIVIL SUIT	227	2004	SUIT FOR PERMANENT INJUNCTION	RAVINDER KUMAR	M/S SANJAY AUTO DEALS	SH. TARUN KR. SAHRAWAT	11/3/2004	SATISFIED	208 ND
512	GO NO 209 ND	CENTRAL DIST.	CIVIL SUIT	187	2004	SUIT FOR PERMANENT INJUNCTION	SHRI DANNI SINGH	VINOD GUPTA	SH. TARUN KR. SAHRAWAT	11/16/2004	DISPOSED	209 ND
513	GO NO 210 ND	CENTRAL DIST.	CIVIL SUIT	501	2003		SMT. NEHA	THE DELHI STATE CO-OPERATIVE BANK LTD	SH. TARUN KR. SAHRAWAT	11/18/2004	DISMISSED	210 ND
514	GO NO 211 ND	CENTRAL DIST.	CIVIL SUIT	338	2004	SUIT FOR PERMANENT INJUNCTION ALONG WITH AFFIDAVIT	SHRI RAM KISHORE	KALI CHARAN	SH. TARUN KR. SAHRAWAT	11/20/2004	DISPOSED	211 ND
515	GO NO 212 ND	CENTRAL DIST.	CIVIL SUIT	111	2004	SUIT FOR RECOVERY	CAPT. RAKESH WALIA	M/S SHAMKEN MULTIFAB LTD DELHI STATE	SH. TARUN KR. SAHRAWAT	11/24/2004	DECREED	212 ND
516	GO NO 213 ND	CENTRAL DIST.	CIVIL SUIT	454	2003		SARITA JAIN	INDS. DEV. CORPN. LTD	SH. TARUN KR. SAHRAWAT	11/24/2004	DECREED	213 ND
517	GO NO 214 ND	CENTRAL DIST.	CIVIL SUIT	345	2004	SUIT FOR PERMANENT INJUNCTION	PRAVEEN KUMAR GROVER	RAJESH GUPTA	SH. TARUN KR. SAHRAWAT	11/24/2004	ALLOWED	214 ND
518	GO NO 215 ND	CENTRAL DIST.	CIVIL SUIT	596	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	ARCHANA TYAGI	RAKESH KUMAR TYAGI	SH. TARUN KR. SAHRAWAT	11/25/2004	D.A.C	215 ND
519	GO NO 216 ND	CENTRAL DIST.	CIVIL SUIT	S-9	2004	SUIT FOR RECOVERY	DELHI SC/ST/OBC/MINORITIES	LEKH RAM	SH. TARUN KR. SAHRAWAT	11/25/2004	D.A.C	216 ND
520	GO NO 217 ND	CENTRAL DIST.	CIVIL SUIT	S-721	2003	SUIT FOR RECOVERY	NATIONAL INSURANCE CO. LTD.	M/S AKAL TRANSPORT CO	SH. TARUN KR. SAHRAWAT	11/29/2004	DISMISSED	217 ND
521	GO NO 218 ND	CENTRAL DIST.	CIVIL SUIT	176	2000	SUIT FOR RECOVERY	PLYWOOD EMPORIUM	MR. GIRISH SWAMY	SH. SANJEET KUMAR SINGH	11/23/2004	DISPOSED	218 ND

522	GO NO 193 ND ATTACHED WITH 241	CENTRAL DIST.	CIVIL SUIT	M-12	2005	SUIT FOR PERMANENT INJUNCTION	RAJINDER PRASAD GUPTA	SHRI BANSIDHAR RASTOGI	SH. AJAY PANDEY	4/25/2005	D/W	193 ND
523	GO NO 219 ND	CENTRAL DIST.	CIVIL SUIT	407	2001	SUIT FOR RECOVERY	OM PRAKASH MONGA	DR. T.B. BAHL AND SONS	SH. SNAJEEV KR. SINGH	11/24/2004	DECREED	219 ND
524	GO NO 220 ND	CENTRAL DIST.	CIVIL SUIT	74	2004	SUIT FOR RECOVERY	SH. YASHPAL SINGH	SH. CHANDRESH SINGH	SH. SNAJEEV KR. SINGH	11/27/2004	DECREED	220 ND
525	GO NO 221 ND	CENTRAL DIST.	CIVIL SUIT	499- 01	1990	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SOBHA SINGH & SONS (P) LTD	KIRPAL SINGH GRANTHI	SH. SNAJEEV KR. SINGH	11/29/2004	DECREED	221 ND
526	GO NO 222 ND	CENTRAL DIST.	CIVIL SUIT	99	2001	SUIT FOR DECLARATIO N AND MANDATORY INJUNCTION	SHRI SOM DUTT	M/S TATA FINANCE COMPANY	SH. SNAJEEV KR. SINGH	11/30/2004	DISMISSED DEFAULT	222 ND
527	GO NO 223 ND	CENTRAL DIST.	CIVIL SUIT	364	2003	SUIT FOR RECOVERY	CANARA BANK	SH. AJAY SHARMA	SH. AJAY GUPTA	11/1/2004	DECREED	223 ND
528	GO NO 224 ND	CENTRAL DIST.	CIVIL SUIT	796	2002	SUIT FOR RECOVERY	MR. KARAM SINGH	M/S TSC VALUE RETAIL LTD	SH. AJAY GUPTA	11/9/2004	DECREED	224 ND
529	GO NO 225 ND ATTACHED WITH 225	CENTRAL DIST.	CIVIL SUIT	EX-01	2005	SUIT FOR RECOVERY	M/S CONSOLIDATED CARPET INDUSTRIES LTD	M/S SUPREME FLOORINGS	SH. AJAY GUPTA	2/5/2005	DISPOSED	225 ND
530	GO NO 225 ND	CENTRAL DIST.	CIVIL SUIT	154	2004	SUIT FOR RECOVERY	M/S CONSOLIDATED CARPET INDUSTRIES LTD	M/S SUPREME FLOORINGS	SH. AJAY GUPTA	11/10/2004	DECREED	225 ND
531	GO NO 226 ND	CENTRAL DIST.	CIVIL SUIT	258	2004		ALSTOM SYSTEMS LTD	SH. A.K. TIWARI	SH. AJAY GUPTA	11/10/2004	DISMISSED	226 ND
532	GO NO 227 ND	CENTRAL DIST.	CIVIL SUIT	15	2004	SUIT FOR RECOVERY	CORPORATION BANK	SHRI SAT SARUP VASISHAT	SH. AJAY GUPTA	11/18/2004	DECREED	227 ND
533	GO NO 228 ND	CENTRAL DIST.	CIVIL SUIT	387	2004	SUIT FOR GRANT OF PERMANENT INJUNCTION	SH. NARAYAN PATEL	DEEPAK ARORA	SH. AJAY GUPTA	11/19/2004	DISMISSED DEFAULT	228 ND

534	GO NO 229 ND	CENTRAL DIST.	CIVIL SUIT	388	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	NARBADA PATEL	DEEPAK ARORA	SH. AJAY GUPTA	11/19/2004	DISMISSED DEFAULT	229 ND
535	GO NO 230 ND	CENTRAL DIST.	CIVIL SUIT	386	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SMT DEENA PATEL	DEEPAK ARORA	SH. AJAY GUPTA	11/19/2004	DISMISSED DEFAULT	230 ND
536	GO NO 231 ND	CENTRAL DIST.	CIVIL SUIT	384	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	NARBADA PATEL	DEEPAK ARORA	SH. AJAY GUPTA	11/19/2004	DISMISSED DEFAULT	231 ND
537	GO NO 232 ND	CENTRAL DIST.	CIVIL SUIT	385	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SH. DINESH KUMAR	DEEPAK ARORA	SH. AJAY GUPTA	11/19/2004	DISMISSED DEFAULT	232 ND
538	GO NO 233 ND	CENTRAL DIST.	CIVIL SUIT	134	2005	SUIT FOR PERPETUAL INJUNCTION	KULSHRESHTHA DHINGRA	DEEPA DHINGRA	SH. AJAY GUPTA	11/22/2004	DISMISSED DEFAULT	233 ND
539	GO NO 234 ND	CENTRAL DIST.	CIVIL SUIT	68	2004	SUIT FOR DECLARATION MANDATORY AND PERMANENT INJUNCTION	SANDEEP KATIYAR	ENGINEERS INDIA LTD	SH. AJAY GUPTA	11/22/2004	WITHDRAW	234 ND
540	GO NO 235 ND	CENTRAL DIST.	CIVIL SUIT	146	2003	SUIT FOR PERMANENT INJUNCTION	SUMAN WADHWA	SH.MULAKH RAJ WADHWA	SH. SUNIL CHOUDHARY	11/16/2004	DECREED	235 ND
541	GO NO 237 ND	CENTRAL DIST.	CIVIL SUIT	117	2001	SUIT FOR PERMANENT INJUNCTION	SH. RANJAN GANGULI	HIRA SINGH	SH. SUNIL CHOUDHARY	11/23/2004	DISMISSED	237 ND
542	GO NO 238 ND	CENTRAL DIST.	CIVIL SUIT	458	2000	SUIT FOR PERMANENT INJUNCTION	KASHMIRI DEVI	MOHAR SHRI	SH. SUNIL CHOUDHARY	11/25/2004	DISMISSED	238 ND

543	GO NO 239 ND	CENTRAL DIST.	CIVIL SUIT	299	2003	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	ABN-AMRO BANK	Harbinder Singh Bindra	SH. SUNIL CHOUDHARY	11/25/2004	DISMISSED DEFAULT	239 ND
544	GO NO 240 ND	CENTRAL DIST.	CIVIL SUIT	339	2000	SUIT FOR PERMANENT INJUNCTION	SHRI BHAGWAN	DELHI DEVELOPMENT AUTHORITY VIKAS SADAN	SH. AJAY PANDEY	11/1/2004	DECREED	240 ND
545	GO NO 241 ND	CENTRAL DIST.	CIVIL SUIT	209	2004	SUIT FOR PERMANENT INJUNCTION	SHRI RAJINDER PRASAD GUPTA	BANSHIDHAR RASTOGI	SH. AJAY PANDEY	11/1/2004	SATISFIED	241 ND
546	GO NO 242 ND	CENTRAL DIST.	CIVIL SUIT	363	2000	SUIT FOR PERMANENT INJUNCTION	SURAJ BHAN	D.D.A	SH. AJAY PANDEY	11/2/2004	D/W	242 ND
547	GO NO 243 ND	CENTRAL DIST.	CIVIL SUIT	143	2003	SUIT FOR MANDATORY AND FOR GRANT OF PERMANENT INJUNCTION	BAGWAN DASS	D.D.A	SH. AJAY PANDEY	11/2/2004	DISMISSED	243 ND
548	GO NO 244 ND	CENTRAL DIST.	CIVIL SUIT	1603	1985	SUIT FOR RECOVERY	SUBHASH KUMAR	VIKAS MINAR	SH. AJAY PANDEY	11/3/2004	DECREED	244 ND
549	GO NO 245 ND	CENTRAL DIST.	CIVIL SUIT	307	2000	SUIT FOR PERMANENT INJUNCTION	JAGMAL	D.D.A	SH. AJAY PANDEY	11/4/2004	DISMISSED	245 ND
550	GO NO 246 ND	CENTRAL DIST.	CIVIL SUIT	389	1997	SUIT FOR PERMANENT INJUNCTION	TRILOK CHAND	D.D.A	SH. AJAY PANDEY	11/5/2004	DISMISSED	246 ND
551	GO NO 247 ND	CENTRAL DIST.	CIVIL SUIT	330	2004	SUIT FOR PERPETUAL INJUNCTION	G.R GOENKA EDUCATION SOCIETY	D.D.A	SH. AJAY PANDEY	11/6/2004	D/W	247 ND
552	GO NO 248 ND	CENTRAL DIST.	CIVIL SUIT	R-443	1989	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SMT. MOHINDER KAUR	THE CHAIRMAN	SH. AJAY PANDEY	11/16/2004	DECREED	248 ND
553	GO NO 249 ND	CENTRAL DIST.	CIVIL SUIT	352	2001	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI ROSHAN LAL	D.D.A	SH. AJAY PANDEY	11/17/2004	DISMISSED	249 ND

554	GO NO 250 ND	CENTRAL DIST.	CIVIL SUIT	621	1986	SUIT FOR PERMANENT INJUNCTION	RAJ RANI	D.D.A	SH. AJAY PANDEY	11/19/2004	DISMISSED DEFAULT	250 ND
555	GO NO 251 ND	CENTRAL DIST.	CIVIL SUIT	81	1998	SUIT FOR PERPETUAL INJUNCTION	SHRI MAHESH KUMAR	D.D.A	SH. AJAY PANDEY	11/20/2004	D/W	251 ND
556	GO NO 252 ND	CENTRAL DIST.	CIVIL SUIT	105	2001	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	YASHPAL GULATI	SHRI RAJPAL CHABRA	SH. AJAY PANDEY	11/20/2004	DISMISSED	252 ND
557	GO NO 253 ND	CENTRAL DIST.	CIVIL SUIT	318	2002	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	MS. LILY THOMAS	D.D.A	SH. AJAY PANDEY	11/20/2004	DISMISSED	253 ND
558	GO NO 254 ND	CENTRAL DIST.	CIVIL SUIT	220	2004	SUIT FOR MANDATORY AND DECLARATION	DALIP SINGH	VICE CHAIRMAN	SH. AJAY PANDEY	11/20/2004	D.N.P	254 ND
559	GO NO 255 ND	CENTRAL DIST.	CIVIL SUIT	504	1999	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SUSHIL KUMAR	D.D.A	SH. AJAY PANDEY	11/22/2004	DISMISSED	255 ND
560	GO NO 256 ND	CENTRAL DIST.	CIVIL SUIT	143	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI PRAKASH	D.D.A	SH. AJAY PANDEY	11/23/2004	D/W	256 ND
561	GO NO 257 ND	CENTRAL DIST.	CIVIL SUIT	181	2001	SUIT FOR PERMANENT INJUNCTION	SEHYOG APARTMENTS RESIDENTS WELFARE	D.D.A	SH. AJAY PANDEY	11/24/2004	D/W	257 ND
562	GO NO 258 ND	CENTRAL DIST.	CIVIL SUIT	803-02	2001	SUIT FOR PERMANENT INJUNCTION	SURESH KUMAR	D.D.A	SH. AJAY PANDEY	11/24/2004	D/W	258 ND
563	GO NO 259 ND	CENTRAL DIST.	CIVIL SUIT	226	2004	SUIT FOR PERMANENT INJUNCTION	MR. K.L. PURI	D.D.A	SH. AJAY PANDEY	11/24/2004	D/W	259 ND

564	GO NO 260 ND	CENTRAL DIST.	CIVIL SUIT	69	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	VINOD GHAI	D.D.A	SH. AJAY PANDEY	11/30/2004	DECREED	260 ND
565	GO NO 261 ND	CENTRAL DIST.	CIVIL SUIT	72	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	PRAMOD KUMAR SABARWAL	D.D.A	SH. AJAY PANDEY	11/30/2004	DECREED	261 ND
566	GO NO 262 ND	CENTRAL DIST.	CIVIL SUIT	807	2002	SUIT FOR PERPETUAL INJUNCTION	SHYAM SUNDER	RAMESH SETHI	SH. GAUTAM MANAN	11/1/2004	DECREED	262 ND
567	GO NO 263 ND	CENTRAL DIST.	CIVIL SUIT	808	1997	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI RAMESH SETHI	SHRI SHYAM SUNDER	SH. GAUTAM MANAN	11/1/2004	DISMISSED	263 ND
568	GO NO 264 ND	CENTRAL DIST.	CIVIL SUIT	440	2003	SUIT FOR POSSESSION & RECOVERY	D.C.M. SHRIRAM CONSOLIDATED LTD	SHRI SIDH MUNI	SH. GAUTAM MANAN	11/3/2004	COMPROMISED	264 ND
569	GO NO 265 ND	CENTRAL DIST.	CIVIL SUIT	62	2003	SUIT FOR RECOVERY	BANK OF INDIA	MR. SANJAY JASWANI	SH. GAUTAM MANAN	11/5/2004	D/W	265 ND
570	GO NO 266 ND	CENTRAL DIST.	CIVIL SUIT	310	1998	SUIT FOR RECOVERY	SMT AMRIT KAUR	RAJ SINGH	SH. RAKESH KUMAR	11/1/2004	COMPROMISED	266 ND
571	GO NO 267 ND	CENTRAL DIST.	CIVIL SUIT	253	2003	SUIT FOR RECOVERY	UNION BANK OF INDIA	URMIL PAHWA	SH. RAKESH KUMAR	11/25/2004	DISMISSED	267 ND
572	GO NO 268 ND	CENTRAL DIST.	CIVIL SUIT	37	1998	SUIT FOR RECOVERY	SMT AMRIT KAUR	RAJ SINGH	SH. RAKESH KUMAR	11/1/2004	COMPROMISED	268 ND
573	GO NO 270 ND	CENTRAL DIST.	CIVIL SUIT	M-12	2004		M/S ZEE FOOTWEARS PVT LTD	STATE BANK OF INDIA	SH. RAKESH KUMAR	11/2/2004	DISMISSED DEFAULT	270 ND
574	GO NO 271 ND	CENTRAL DIST.	CIVIL SUIT	59	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI SHAUKAT ALI	SHRI INTQAB ALI	MS. SUNENA	11/2/2004	D/W	271 ND
575	GO NO 272 ND	CENTRAL DIST.	CIVIL SUIT	673	1999	SUIT FOR RECOVERY	ANDHRA BANK	SH. VIRENDRA MALHOTRA	MS. SUNENA	11/2/2004	DECREED	272 ND

576	GO NO 273 ND	CENTRAL DIST.	CIVIL SUIT	165	2004	SUIT FOR PERMANENT PROHIBITORY INJUNCTION	SMT. KULWINDER KAUR	SH. PREM ARORA	MS. SUNENA	11/3/2004	ALLOWED	273 ND
577	GO NO 275 ND	CENTRAL DIST.	CIVIL SUIT	61	2004	SUIT FOR A DECREE OF DECLARATION AND PERMANENT INJUNCTION	SHRI MANOJ KUMAR	SAVITA, BHANU MATI	MS. SUNENA	11/4/2004	DISMISSED	275 ND
578	GO NO 276 ND	CENTRAL DIST.	CIVIL SUIT	1	2002	SUIT FOR PERMANENT INJUNCTION	SH. DAYA NAND	SHRI RAM BALI	MS. SUNENA	11/4/2004	D/W	276 ND
579	GO NO 277 ND	CENTRAL DIST.	CIVIL SUIT	387	2002	SUIT FOR RECOVERY	SH. JAI PAL NANDWANI	PAN AMERICAN WORLD AIRWAYS INC	MS. SUNENA	11/4/2004	DISPOSED	277 ND
580	GO NO 278 ND	CENTRAL DIST.	CIVIL SUIT	419	2002	SUIT FOR RECOVERY	GANDHI PEACE FOUNDATION	SH. N. VASUDEVAN	MS. SUNENA	11/6/2004	DISMISSED	278 ND
581	GO NO 279 ND	CENTRAL DIST.	CIVIL SUIT	422	2002	SUIT FOR POSSESSION AND RECOVERY OF DAMAGES	TILAK RAJ	JANAK RAJ	MS. SUNENA	11/8/2004	COMPROMISED	279 ND
582	GO NO 280 ND	CENTRAL DIST.	CIVIL SUIT	227	2002	SUIT FOR RECOVERY	RAJPAL SINGH	M/S SATURN TELECOM LTD	MS. SUNENA	11/9/2004	DECREED	280 ND
583	GO NO 281 ND	CENTRAL DIST.	CIVIL SUIT	122	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	RAJ NARAYAN	SMT. HARDAYAL KAUR	MS. SUNENA	11/16/2004	COMPROMISED	281 ND
584	GO NO 282 ND	CENTRAL DIST.	CIVIL SUIT	310	2001	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SH. R.K. SHARMA	M/S. ABN AMRO BANK N.V.	MS. SUNENA	11/17/2004	DISMISSED DEFAULT	282 ND
585	GO NO 283 ND	CENTRAL DIST.	CIVIL SUIT	20	2000	SUIT FOR RECOVERY	M/S. PARKASH PETROLAUMS	HYCHEM PETRO PRODUCTS PVT LTD	MS. SUNENA	11/19/2004	COMPROMISED	283 ND

586	GO NO 605 ND attached with 270	CENTRAL DIST.	CIVIL SUIT	122	2001	SUIT FOR DECLARATION PERMANENT INJUNCTION & MANDATORY INJUNCTION	M/S ZEE FOOTWEARS PVT LTD	STATE BANK OF INDIA	SH. RAKESH KUMAR	4/15/2004	DISMISSED DEFAULT	605 ND
587	GO NO 284 ND	CENTRAL DIST.	CIVIL SUIT	26	2004	SUIT FOR RECOVERY POSSESSION	NARESH KUMAR	PUNJAB & SIND BANK HEAD OFFICE	MS. SUNENA	11/22/2004	COMPROMISED	284 ND
588	GO NO 285 ND	CENTRAL DIST.	CIVIL SUIT	134	2004	SUIT FOR PERMANENT INJUNCTION	SHRI VED PRAKASH	BHAGWAN DEVI	MS. SUNENA	11/22/2004	DISMISSED	285 ND
589	GO NO 286 ND	CENTRAL DIST.	CIVIL SUIT	452	2002	SUIT FOR POSSESSION	SURAJ BATRA	RAVI BATRA	MS. SUNENA	11/23/2004	DISPOSED	286 ND
590	GO NO 287 ND	CENTRAL DIST.	CIVIL SUIT	751	2002	SUIT FOR RECOVERY	LAXMI SHARMA	M/S. NUGAS TECHNOLOGIES INDIA P LTD	MS. SUNENA	11/24/2004	DECREED	287 ND
591	GO NO 288 ND	CENTRAL DIST.	CIVIL SUIT	20	2002	SUIT FOR RECOVERY	SIR SOBHA SINGH	HOTEL DIPLOMAT	MS. SUNENA	11/25/2004	DECREED	288 ND
592	GO NO 289 ND	CENTRAL DIST.	CIVIL SUIT	804	2002	SUIT FOR POSSESSION	REKHA RANI	JHALANI TOOLS INDIA LTD	MS. SMITA GARG	11/19/2004	DISMISSED DEFAULT	289 ND
593	GO NO 290 ND	CENTRAL DIST.	CIVIL SUIT	359	2003	SUIT FOR PERMANENT INJUNCTION	GOPAL SINGH	SH. CHIRANGI LAL	SH. PRAVEEN SINGH	11/3/2004	DISMISSED DEFAULT	290 ND
594	GO NO 291 ND	CENTRAL DIST.	CIVIL SUIT	150	2004	SUIT FOR PERMANENT INJUNCTION	SHRI S.K. BANSAL	THOMSON MULTIMEDIA INDIA PVT LTD	SH. PRAVEEN SINGH	11/9/2004	DISMISSED DEFAULT	291 ND
595	GO NO 292 ND	CENTRAL DIST.	CIVIL SUIT	48	2003	SUIT FOR PERMANENT INJUNCTION	JAI RAM MAHTO	MADAN SHARMA	SH. PRAVEEN SINGH	11/23/2004	COMPROMISED	292 ND
596	GO NO 294 ND	CENTRAL DIST.	CIVIL SUIT	686	2002	SUIT FOR POSSESSION	RAMESHWAR DAYAL	AJAY KUMAR GUPTA	SH. PRAVEEN SINGH	11/29/2004	DISMISSED DEFAULT	294 ND
597	GO NO 295 ND	CENTRAL DIST.	CIVIL SUIT	687	2002	SUIT FOR POSSESSION	RAMESHWAR DAYAL	AJAY KUMAR GUPTA	SH. PRAVEEN SINGH	11/29/2004	DISMISSED DEFAULT	295 ND
598	GO NO 296 ND	CENTRAL DIST.	CIVIL SUIT	157	2003	SUIT FOR RECOVERY	RAKESH KUMAR BAHRI	PREM DHANDA	SH. RAJ KUMAR	11/5/2004	DECREED	296 ND
599	GO NO 297 ND	CENTRAL DIST.	CIVIL SUIT	31	2004	SUIT FOR RECOVERY	STATE BANK OF SAURASHTRA	MR. RAJ PAL	SH. RAJ KUMAR	11/20/2004	DECREED	297 ND

600	GO NO 298 ND	CENTRAL DIST.	CIVIL SUIT	238	2003	SUIT FOR DECLARATION, PERMANENT AND MANDATORY INJUNCTION	DINESH KUMAR GUPTA	NARESH KUMAR GUPTA	SH. RAJ KUMAR	11/27/2004	ALLOWED	298 ND
601	GO NO 299 ND	CENTRAL DIST.	CIVIL SUIT	342	2003	SUIT FOR APPLICATION	M/S. PASRICHA SURGICAL CO. PVT. LTD	BECTON DICKINSON INDIA LTD	SH. RAJ KUMAR	11/1/2004	DECREED	299 ND
602	GO NO 300 ND	CENTRAL DIST.	CIVIL SUIT	333	2004	SUIT FOR RECOVERY	UNION BANK OF INDIA	MR. SIDHI PARSAD	SH. RAJ KUMAR	11/19/2004	DECREED	300 ND
603	GO NO 302 ND	CENTRAL DIST.	CIVIL SUIT	85	2004		SMT. JASBIR KAUR	STATE	SEEMA MAINI	11/1/2004	ALLOWED	302 ND
604	GO NO 303 ND	CENTRAL DIST.	CIVIL SUIT	122	2001		KRISHAN DEVI	STATE	SEEMA MAINI	11/3/2004	ALLOWED	303 ND
605	GO NO 304 ND	CENTRAL DIST.	CIVIL SUIT	596	2002		SMT. SUSHMA SIBBEL	STATE	SEEMA MAINI	11/3/2004	ALLOWED	304 ND
606	GO NO 305 ND	CENTRAL DIST.	CIVIL SUIT	170	1999	SUIT FOR THE EJECTMENT	RAMJI LAL	STATE	SEEMA MAINI	11/5/2004	ALLOWED	305 ND
607	GO NO 306 ND	CENTRAL DIST.	CIVIL SUIT	434	2003		SHRI HARNAM SINGH CHADHA	STATE	SEEMA MAINI	11/5/2004	ALLOWED	306 ND
608	GO NO 307 ND	CENTRAL DIST.	CIVIL SUIT	377	2003		VEENUS	STATE	SEEMA MAINI	11/9/2004	ALLOWED	307 ND
609	GO NO 309 ND	CENTRAL DIST.	CIVIL SUIT	672	2001		MATHURA PRASAD	THE STATE	SEEMA MAINI	11/25/2004	ALLOWED	309 ND
610	GO NO 310 ND	CENTRAL DIST.	CIVIL SUIT	394	2002	SUIT FOR RECOVERY	M/S SHIV PRINTO PACKS	NEPC AGRO FOODS LTD	SH. AJAY GUPTA	11/25/2004	COMPROMISED	310 ND
611	GO NO 311 ND	CENTRAL DIST.	CIVIL SUIT	83	2004	SUIT FOR RECOVERY	MS. MANLEEN SACHDEVA	SHRI VIJAY KOHLI	MS. SAMITA GARG	11/18/2004	COMPROMISED	311 ND
612	GO NO 312 ND	CENTRAL DIST.	CIVIL SUIT	108	2003	SUIT FOR RECOVERY	BISHAN SINGH	SMT. RAZIA BEGUM	MS. SAMITA GARG	11/30/2004	DECREED	312 ND
613	GO NO 313 ND	CENTRAL DIST.	CIVIL SUIT	611	2003	SUIT FOR RECOVERY	SHRI J.L. BARUA	SHRI M. CHAKRABORTY	SH. BALWANT RAI BANSAL	11/29/2004	COMPROMISED	313 ND
614	GO NO 314 ND	CENTRAL DIST.	CIVIL SUIT	579	2002	SUIT FOR RECOVERY	SIR SOBHA SINGH & SONS P LTD	SMT. HARINDER SACHDEV	SH. BALWANT RAI	11/30/2004	DECREED	314 ND

615	GO NO 315 ND	CENTRAL DIST.	CIVIL SUIT	173	2004	SUIT FOR DECLARATION WITH CONSEQUENTIAL RELIEF OF PERMANENT INJUNCTION	NEENA YADAV OR NAAN BHAI YADAV	RAJ RANI YADAV	SH. BALWANT RAI BANSAL	11/8/2004	DISMISSED DEFAULT	315 ND
616	GO NO 316 ND	CENTRAL DIST.	CIVIL SUIT	80	2003	SUIT FOR PERMANENT INJUNCTION	SMT. JASBIR KAUR	SH. JASVINDER SINGH	SH. JITENDRA MISHRA	11/1/2004	DECREED	316 ND
617	GO NO 317 ND	CENTRAL DIST.	CIVIL SUIT	496-03	2001	SUIT FOR RECOVERY	ALLAHABAD BANK	M/S BHAGWATI UDYOG	SH. JITENDRA MISHRA	11/1/2004	DISMISSED DEFAULT	317 ND
618	GO NO 318 ND	CENTRAL DIST.	CIVIL SUIT	272	2004	SUIT FOR RECOVERY	CITIBANK N.A.	NIKHIL KUNJU	SH. JITENDRA MISHRA	11/2/2004	COMPROMISED	318 ND
619	GO NO 319 ND	CENTRAL DIST.	CIVIL SUIT	252	2002	SUIT FOR PERMANENT INJUNCTION	SHRI RAJINDER SINGH GILL	SHRI D.S. BHATIA	SH. JITENDRA MISHRA	11/3/2004	DISMISSED	319 ND
620	GO NO 320 ND	CENTRAL DIST.	CIVIL SUIT	30-02	1996	SUIT FOR DECLARATION & PERMANENT INJUNCTION	SMT. DARSHAN OBEROI	PUNJAB NATIONAL BANK	SH. JITENDRA MISHRA	11/4/2004	COMPROMISED	320 ND
621	GO NO 321 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	646-02	1997	ROBKAR	DEVI CHARAN GUPTA	S. DAMAN SINGH	SH. JITENDRA MISHRA	11/4/2004	FORWERDED	321 ND
622	GO NO 322 ND	CENTRAL DIST.	CIVIL SUIT	582-02	2000	SUIT FOR DECLARATION AND MANDATORY INJUNCTION	RAM LAL	ASHOK KUMAR @ SHOKI	SH. JITENDRA MISHRA	11/5/2004	COMPROMISED	322 ND
623	GO NO 323 ND	CENTRAL DIST.	CIVIL SUIT	185	2004	SUIT FOR RECOVERY	BANK OF INDIA	SHRI GEORGE JOSEPH ANNAMPAYIL	SH. JITENDRA MISHRA	11/5/2004	DISMISSED DEFAULT	323 ND
624	GO NO 324 ND	CENTRAL DIST.	CIVIL SUIT	416	2003		MRS. SARLA SOOD	SUDHIR JAIN	SH. JITENDRA MISHRA	11/5/2004	DISMISSED DEFAULT	324 ND
625	GO NO 325 ND	CENTRAL DIST.	CIVIL SUIT	481	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SMT. SHANTI RANI	RAJ KUMAR CHAUHAN	SH. JITENDRA MISHRA	11/6/2004	DISMISSED	325 ND

626	GO NO 326 ND-ROBKAR	CENTRAL DIST.	CIVIL SUIT	168	2003	ROBKAR	RAJISTHAN CO- OPERATIVE	SH. COOPERATIVE STORES	SH. D.K. SHARMA	11/10/2004		326 ND
627	GO NO 327 ND	CENTRAL DIST.	CIVIL SUIT	M-85- 02	2003	SUIT FOR RECOVERY	NEW BANK OF INDIA	M/s.Trans Air World Travel Services	SH. D.K. SHARMA	11/18/2004	DECREED	327 ND
628	GO NO 328 ND	CENTRAL DIST.	CIVIL SUIT	481- 02	1998	SUIT FOR RECOVERY	M/s Jagson Airlines Ltd	M/s. Fortune Travels	SH. JITENDRA MISHRA	11/20/2004	DECREED	328 ND
629	GO NO 329 ND	CENTRAL DIST.	CIVIL SUIT	123	2003	SUIT FOR PERMANENT INJUNCTION	SMT. HARSHARAN KAUR	MOHINDER SINGH	SH. JITENDRA MISHRA	11/23/2004	SINE-DIE	329 ND
630	GO NO 330 ND	CENTRAL DIST.	CIVIL SUIT	367	2004	SUIT FOR PERMANENT INJUNCTION	DHANIK LAL SHARMA	SH. BINDESHWAR SHARMA	SH. JITENDRA MISHRA	11/24/2004	DISMISSED DEFAULT	330 ND
631	GO NO 331 ND	CENTRAL DIST.	CIVIL SUIT	207	2004	SUIT FOR RECOVERY	M/s Darks Security Consaltant Pvt. Ltd.	M/s Attar Filte Limited	SH. MANISH GUPTA	11/6/2004	DECREED	331 ND
632	GO NO 332 ND	CENTRAL DIST.	CIVIL SUIT	420	2004	SUIT FOR DECLARATIO N, PERMANENT AND MANDATORY INJUNCTION	VIKAS SHARMA	M/S. OMAXE CONSTRUCTION LIMITED	SH. MANISH GUPTA	11/4/2004	COMPROMIS ED	332 ND
633	GO NO 333 ND	CENTRAL DIST.	CIVIL SUIT	379	2004	SUIT FOR PERPETUAL, MANDATORY INJUNCTION AND DECLARATIO N	SHRI DIHA BAHDHU I	ANDHRA EDUCATION SOCIETY (REGD)	SH. MANISH GUPTA	11/24/2004	DISMISSED DEFAULT	333 ND
634	GO NO 334 ND	CENTRAL DIST.	CIVIL SUIT	230	2002	SUIT FOR RECOVERY	STATE BANK OF INDIA	MANJIT SINGH BINDRA	SH. MANISH GUPTA	11/2/2004	DISMISSED	334 ND
635	GO NO 335 ND	CENTRAL DIST.	CIVIL SUIT	250	2004		ANDHRA BANK	SHRI R.M. CURSETJI	SH. MANISH GUPTA	11/18/2004	DECREED	335 ND
636	GO NO 336 ND	CENTRAL DIST.	CIVIL SUIT	199	2002	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI VIJAY KUMAR BAJAJ	D.S.I.D.C.	SH. MANISH GUPTA	11/1/2004	DISMISSED DEFAULT	336 ND

637	GO NO 337 ND	CENTRAL DIST.	CIVIL SUIT	144	2004	SUIT FOR RECOVERY	M/s. Star Estate Management Limited	Mrs. Sudesh Vohra	SH. MANISH GUPTA	11/16/2004	COMPROMISED	337 ND
638	GO NO 338 ND	CENTRAL DIST.	CIVIL SUIT	33	2002	SUIT FOR RECOVERY	ANDHRA BANK	SH. GOPAL LAL BAHETY	SH. MANISH GUPTA	11/2/2004	DECREED	338 ND
639	GO NO 339 ND	CENTRAL DIST.	CIVIL SUIT	57	2004	SUIT FOR RECOVERY	BANK OF INDIA	MR. KAMAL KANT	SH. VIPIN KUMAR RAI	11/4/2004	DECREED	339 ND
640	GO NO 340 ND	CENTRAL DIST.	CIVIL SUIT	134	2004	SUIT FOR PERMANENT INJUNCTION	MAHADEV SINGH	LIFE INSURANCE COPORATION OF INDIA	SH. VIPIN KUMAR RAI	11/8/2004	DISPOSED	340 ND
641	GO NO 341 ND	CENTRAL DIST.	CIVIL SUIT	195	2000	SUIT FOR RECOVERY	SHRI RANJIT SINGH CHOUDHARY	DELHI STOCK EXCHANGE ASSOCIATION LTD	SH. VIPIN KUMAR RAI	11/18/2004	COMPROMISED	341 ND
642	GO NO 342 ND	CENTRAL DIST.	CIVIL SUIT	399	2000	SUIT FOR RECOVERY	SMT. NEENA DHAWAN @ NEENA VERMA	JAGJIT INDUSTRIES LTD.	SH. VIPIN KUMAR RAI	11/20/2004	DECREED	342 ND
643	GO NO 343 ND	CENTRAL DIST.	CIVIL SUIT	291	2002	SUIT FOR RECOVERY	M/S AIRFREIGHT LIMITED	M/S SPAN COUNSULTANTS PVT LTD	SH. VIPIN KUMAR RAI	11/29/2004	D/W	343 ND
644	GO NO 425 ND HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	727	2000	SUIT FOR DECLARATION AND INJUNCTION	SHRI JOGINDER KUMAR	SHRI YUDHVIR KHANNA	SH. L.S. SOLANKI	12/23/2000	DISMISSED	425 ND
645	GO NO 612 ND HIGH COURT FILE	CENTRAL DIST.	CIVIL SUIT	257	1989	SUIT FOR DECLARATION AND INJUNCTION	ASHOK OHRI	D.D.A	SMT. KAMLESH SHABHARWAL	2/1/1990	DECREED	612 ND
646	GO NO 220 ND attached with 344	CENTRAL DIST.	CIVIL SUIT	M-3	2005	SUIT FOR PERMANENT INJUNCTION	M/S RADHIKA ENGINEERS PVT. LTD.	PUNJAB COOPERATIVE BANK	SH. AJAY GUPTA	1/31/2005	DECREED	220 ND
647	GO NO 344 ND	CENTRAL DIST.	CIVIL SUIT	435	2002	SUIT FOR POSSESSION AND RECOVERY OF DAMAGES	M/S RADHIKA ENGINEERS P. LTD.	PUNJAB CO-OPERATIVE BANK	SH. AJAY GUPTA	11/5/2004	DECREED	344 ND
648	GO NO 345 ND	CENTRAL DIST.	CIVIL SUIT	103	2004	SUIT FOR PERPETUAL INJUNCTION	MANINDER SINGH DHIR	MANAGER, BANK OF RAJASTHAN	SH. PULASTYA PRAMACHALA	11/23/2004	DISMISSED DEFAULT	345 ND
649	GO NO 346 ND	CENTRAL DIST.	CIVIL SUIT	323	2004		VAKAR ALI	THE STATE	SEEMA MAINI	11/4/2004	ALLOWED	346 ND

650	GO NO 347 ND	CENTRAL DIST.	CIVIL SUIT	52	2002		SMT. NEENA OBEROI	THE STATE	SEEMA MAINI	11/4/2004	ALLOWED	347 ND
651	GO NO 348 ND	CENTRAL DIST.	CIVIL SUIT	1000	2000	SUIT FOR SPECIFIC PERFORMANCE	RENU	THE STATE	SEEMA MAINI	11/6/2004	ALLOWED	348 ND
652	GO NO 349 ND	CENTRAL DIST.	CIVIL SUIT	235	2003		SMT. SATYAWATI SHARMA	THE STATE	SEEMA MAINI	11/10/2004	ALLOWED	349 ND
653	GO NO 350 ND	CENTRAL DIST.	CIVIL SUIT	EX-109	2004		M/s Ashok Leyland Finance Limited	Inam Ali	SH. DEVENDRA KUMAR	11/5/2004	DISMISSED	350 ND
654	GO NO 351 ND	CENTRAL DIST.	CIVIL SUIT	EX-108	2004		M/s Ashok Leyland Finance Ltd.	Dharam Pal Sharnia	SH. DEVENDRA KUMAR	11/5/2004	DISMISSED	351 ND
655	GO NO 352 ND	CENTRAL DIST.	CIVIL SUIT	EX-106	2004		M/s Ashok Leyland Finance Ltd.	JAGJEET SINGH	SH. DEVENDRA KUMAR	11/5/2004	DISMISSED	352 ND
656	GO NO 353 ND	CENTRAL DIST.	CIVIL SUIT	EX-105	2004		M/s Ashok Leyland Finance Ltd.	BALWAN SINGH	SH. DEVENDRA KUMAR	11/5/2004	DISMISSED	353 ND
657	GO NO 354 ND	CENTRAL DIST.	CIVIL SUIT	EX-104	2004		M/s Ashok Leyland Finance Ltd.	AYUSH BANSAL	SH. DEVENDRA KUMAR	11/5/2004	DISMISSED	354 ND
658	GO NO 355 ND	CENTRAL DIST.	CIVIL SUIT	EX-120	2004		M/s Ashok Leyland Finance Ltd.	KULDEEP KUMAR	SH. DEVENDRA KUMAR	11/5/2004	DISMISSED	355 ND
659	GO NO 356 ND	CENTRAL DIST.	CIVIL SUIT	EX-115	2004		M/s Ashok Leyland Finance Ltd.	REKHA BAJAJ	SH. DEVENDRA KUMAR	11/5/2004	DISMISSED	356 ND
660	GO NO 357 ND	CENTRAL DIST.	CIVIL SUIT	EX-124	2004		M/s Ashok Leyland Finance Ltd.	ANSHUL VERMA	SH. DEVENDRA KUMAR	11/5/2004	DISMISSED	357 ND
661	GO NO 358 ND	CENTRAL DIST.	CIVIL SUIT	504-02	1996	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	WILLIAM CHARLES	KAMLESH	SH. SANJAY JINDAL	11/29/2004	SATISFIED	358 ND
662	GO NO 359 ND	CENTRAL DIST.	CIVIL SUIT	611	1998	SUIT FOR RECOVERY	SHRI DALIP	SH. SRINIWAS	SH. SANJAY JINDAL	11/30/2004	DECREED	359 ND
663	GO NO 360 ND	CENTRAL DIST.	CIVIL SUIT	167	2003	SUIT FOR RECOVERY	MR. SHANTI LAL SURI	M/s Kapii Offset Pvt. Ltd.	SH. SANJAY JINDAL	11/24/2004	DECREED	360 ND
664	GO NO 361 ND	CENTRAL DIST.	CIVIL SUIT	145	2003	SUIT FOR PERMANENT INJUNCTION	SMT SHASHI SHARMA	YOGENDER PRASAD	SH. SANJAY JINDAL	11/29/2004	COMPROMISED	361 ND
665	GO NO 362 ND	CENTRAL DIST.	CIVIL SUIT	321	2003	SUIT FOR PERMANENT INJUNCTION	SH. YOGENDER PRASAD	SH. BRIJ KISHOR SHARMA	SH. SANJAY JINDAL	11/29/2004	DISPOSED	362 ND

666	GO NO 364 ND	CENTRAL DIST.	CIVIL SUIT	347-02	1999	SUIT FOR PERMANENT INJUNCTION	SMT. MANJU JAIN	KUMARI ARCHNA BHUTANI	SH. SANJAY JINDAL	11/4/2004	DECREED	364 ND
667	GO NO 365 ND	CENTRAL DIST.	CIVIL SUIT	247	2003	SUIT FOR RECOVERY	Oriental Bank of Commerce	Smt. Krishna Kumari	SH. SANJAY JINDAL	11/6/2004	DECREED	365 ND
668	GO NO 367 ND	CENTRAL DIST.	CIVIL SUIT	549	1998	SUIT FOR PERMANENT INJUNCTION	SH. MOHAN LAL KOHLI	THE B.R.M. LEASE & CREDIT PVT. LTD.	SH. SANJAY JINDAL	11/16/2004	DECREED	367 ND
669	GO NO 368 ND	CENTRAL DIST.	CIVIL SUIT	404	2003	SUIT FOR RECOVERY	TATA SONS LTD.	Abhishek Khosla	SH. SANJAY JINDAL	11/18/2004	DECREED	368 ND
670	GO NO 369 ND	CENTRAL DIST.	CIVIL SUIT	260	2000	SUIT FOR RECOVERY	SIEL LIMITED	SHRI RAM CHANDER SHASTRI	SH. SANJAY JINDAL	11/18/2004	DECREED	369 ND
671	GO NO 370 ND	CENTRAL DIST.	CIVIL SUIT	414	2003	SUIT FOR PERMANENT INJUNCTION	MAHENDER KUMAR GARG	SH. VITH NATH CHAURASIA	SH. SANJAY JINDAL	11/19/2004	DISMISSED DEFAULT	370 ND
672	GO NO 371 ND	CENTRAL DIST.	CIVIL SUIT	152	2004	SUIT FOR RECOVERY	STATE BANK OF INDIA	SHRI RAJAN BHAL	SH. SANJAY JINDAL	11/24/2004	DISPOSED	371 ND
673	GO NO 372 ND	CENTRAL DIST.	CIVIL SUIT	150	2004	SUIT FOR DECLARATION POSSESSION AND PERMANENT INJUNCTION	WG. CDR. N.S. PANESAR	URBAN IMPROVEMENT COMPANY (P) LTD.	SH. MANISH GUPTA	11/6/2004	ALLOWED	372 ND
674	GO NO 373 ND	CENTRAL DIST.	CIVIL SUIT	329	2003	SUIT FOR INJUNCTION & DECLARATION	ALL INDIA FEDERATION OF MASTER PRINTERS	M/S DAWAR CONSTRUCTION CO. PVT. LTD.	MS. SUNENA	11/30/2004	D/W	373 ND
675	GO NO 376 ND	CENTRAL DIST.	CIVIL SUIT	875	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	MS. ROHINA TREHAN	DELHI VIDHYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/2/2004	DISMISSED DEFAULT	376 ND
676	GO NO 377 ND	CENTRAL DIST.	CIVIL SUIT	1297	1997	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	M/S M.S. GRAPHIC INDUSTRIES	MUNICIPAL CORPORATION OF DELHI	SH. RAJ KUMAR TRIPATHI	11/3/2004	SATISFIED	377 ND

677	GO NO 379 ND	CENTRAL DIST.	CIVIL SUIT	24	2002	SUIT FOR PERMANENT INJUNCTION	SHRI TRILOK CHAND	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/3/2004	SATISFIED	379 ND
678	GO NO 380 ND	CENTRAL DIST.	CIVIL SUIT	121- 04	1994	SUIT FOR PERMANENT INJUNCTION	SHRI AZAD KUMAR JAIN	DELHI VIDYUT BOARD	SH. RAJ KUMAR TRIPATHI	11/3/2004	SATISFIED	380 ND

S.No.	FILE NAME	District	Case Type	Case No	Case Year	U/s	Plaintiff	Respondent	Decided By	DOD	Decision Type	Goshwara
1	331	CENTRAL DIST.	CIVIL SUIT	183	2000	SUIT FOR PERMANENT INJUNCTION	RAM RATTAN SHARMA	THE DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	10/8/2004	DISMISSED DEFAULT	331 ND
2	332	CENTRAL DIST.	CIVIL SUIT	927	1985	SUIT FOR PERMANENT INJUNCTION	SHRI HARBANS SINGH	SHRI RAM PARSHAD	SH. AJAY PANDEY	10/11/2004	DISMISSED	332 ND
3	333	CENTRAL DIST.	CIVIL SUIT	284	1989	SUIT FOR PERMANENT INJUNCTION	SHRI SHYAM LAL	THE DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	10/11/2004	DISMISSED	333 ND
4	334	CENTRAL DIST.	CIVIL SUIT	269	2003	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SMT. SARASWATI	MANJEET KAUR	SH. AJAY PANDEY	10/13/2004	COMPROMISED	334 ND
5	336	CENTRAL DIST.	CIVIL SUIT	704	1988	SUIT FOR PERMANENT INJUNCTION	SHRI BAL KRISHAN MAHAJAN	THE DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	10/15/2004	D/W	336 ND
6	337	CENTRAL DIST.	CIVIL SUIT	609-02	1998	SUIT FOR RECOVERY	M/S SASAI BUILDERS	THE DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	10/15/2004	DECRED	337 ND
7	338	CENTRAL DIST.	CIVIL SUIT	152	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SH. HARBANS LAL	DDA	SH. AJAY PANDEY	10/15/2004	COMPROMISED	338 ND
8	339	CENTRAL DIST.	CIVIL SUIT	297	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	NATHO DEVI	THE DELHI DEVELOPMENT AUTHORITY	SH. AJAY PANDEY	10/26/2004	D/W	339 ND
9	340	CENTRAL DIST.	CIVIL SUIT	115	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	RAVIKHNNA	RESIDANT WELFARE ASSOCIATION	MS. SUNENA	10/4/2004	DISMISSED DEFAULT	340 ND

10	341	CENTRAL DIST.	CIVIL SUIT	50	2003	SUIT FOR PERPETUAL AND MANDATORY INJUNCTION	SHRI HIRA LAL	M/S S.S LEASING & FINANCE LIMITED	MS. SUNENA	10/6/2004	DISMISSED	341 ND
11	342 ROBKAR	CENTRAL DIST.	CIVIL SUIT	50	2009	ROBKAR	SAURABH PRAKASH	INDIAN FARMERS & FERTILIZERS CORPORATION LTD.	GURVINDER PAL SINGH	10/6/2004	DISMISSED	342 ND
12	343	CENTRAL DIST.	CIVIL SUIT	861	2002	SUIT FOR PERPETUAL INJUNCTION	SHRI ARUN KATHURIA	SMT. NEERU SEEM	MS. SUNENA	10/11/2004	DISMISSED	343 ND
13	344	CENTRAL DIST.	CIVIL SUIT	119	2001	SUIT FOR MANDATORY INJUNCTION	SHRI JASBIR SINGH GANDHIOK	SHRI ASHOK MEHTA	MS. SUNENA	10/12/2004	WITHDRAW	344 ND
14	345	CENTRAL DIST.	CIVIL SUIT	1566	2005	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SMT. PREM LATA @PREMO	SH. DINA NATH	GAUTM MANAN	10/1/2004	SATISFIED	345 ND
15	346	CENTRAL DIST.	CIVIL SUIT	116	2004	SUIT FOR RECOVERY	M/S. TRUE LINK FINANCE LIMITED	SH. SUBHASH CHAND SHARMA	GAUTM MANAN	10/5/2004	DECRED	346 ND
16	347	CENTRAL DIST.	CIVIL SUIT	252	2003	SUIT FOR RECOVERY	M/S. ROFFE CONSTRUCTION CHEMICALS PVT. LTD.	M/S TRANSWORLD CAOTING	GAUTM MANAN	10/23/2004	DECRED	347 ND
17	348	CENTRAL DIST.	CIVIL SUIT	293	2003	SUIT FOR RECOVERY	ICICI BANK LIMITED	MR. VIPIN MARWAH	GAUTM MANAN	10/23/2004	DECRED	348 ND
18	349	CENTRAL DIST.	CIVIL SUIT	1555	2005	SUIT FOR RECOVERY	STATE BANK OF INDIA	SH. SHYAM PRAKASH	SH. RAKESH KUMAR	10/30/2004	COMPROMISED	349 ND
19	350	CENTRAL DIST.	CIVIL SUIT	161	2004	SUIT FOR PERMANENT INJUNCTION	SMT. ASHA	SH. SARDAR JOGINDER SINGH MATHARU	MS. SUNENA	10/15/2004	COMPROMISED	350 ND
20	351	CENTRAL DIST.	CIVIL SUIT	321	2003	SUIT FOR RECOVERY	M/S RONOE VICKERS INDIA LTD.	SH. M.M.L. BHASIN	MS. SUNENA	10/16/2004	ABATED	351 ND
21	352	CENTRAL DIST.	CIVIL SUIT	273	2003	SUIT FOR RECOVERY	M/S. ANKIT FINANCE & PLACEMENT	SHRI. HANSH RAJ RUSTAGI	MS. SUNENA	10/23/2004	COMPROMISED	352 ND

22	353	CENTRAL DIST.	CIVIL SUIT	92	2002	SUIT FOR PERPETUAL INJUNCTION	MS. ROMILLA	SHRI B.M. POPLI	MS. SUNENA	10/23/2004	D/W	353 ND
23	354	CENTRAL DIST.	CIVIL SUIT	545	2001	SUIT FOR PERMANENT INJUNCTION	DR. S.K. BANSAL	SHRI RAJ KUMAR BUDHIRAJA	MS. SUNENA	10/27/2004	DISMISSED	354 ND
24	355	CENTRAL DIST.	CIVIL SUIT	245	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATE LTD.	SHRI MAI RAM	MS. SUNENA	10/27/2004	D/W	355 ND
25	no 356	CENTRAL DIST.	CIVIL SUIT	517	2002	SUIT FOR POSSESSION	SH. VINARY TULI	M/S VICTORIA ENTERPRISES PVT LTD	MS SUNENA	10/30/2004	DISPOSED	356 ND
26	no 357	CENTRAL DIST.	CIVIL SUIT	186	2004	SUIT FOR PERMANENT INJUNCTION	SHRI RAM PRAKASH	SHRI PRAVEEN	RAJESH KUMAR GOEL	10/6/2004	DISMISSED DEFAULT	357 ND
27	no 358	CENTRAL DIST.	CIVIL SUIT	93	2002	SUIT FOR PERMANENT INJUNCTION	SANT KULDEEP SINGH	SHRI MOHINDAR SINGH	RAJESH KUMAR GOEL	10/7/2004	DECRED	358 ND
28	no 359	CENTRAL DIST.	CIVIL SUIT	163	2002	SUIT FOR RECOVERY	INDIAN OVERSEAS BANK	M/S FOTO EXPRESS	RAJESH KUMAR GOEL	10/12/2004	COMPROMISED	359 ND
29	no 360	CENTRAL DIST.	CIVIL SUIT	1469	2002	SUIT FOR RECOVERY	RAM KUMAR SANGAL	PARAMJEET SINGH	RAJESH KUMAR GOEL	10/12/2004	DECRED	360 ND
30	no 361	CENTRAL DIST.	CIVIL SUIT	1592	2002	SUIT FOR RECOVERY	SHRI M.I TAHOOR	KAPIL MANCHANDA	RAJESH KUMAR GOEL	10/12/2004	COMPROMISED	361 ND
31	no 362	CENTRAL DIST.	CIVIL SUIT	633	2002	SUIT FOR RECOVERY	STATE BANK OF MYSORE	CARVAN TOURS AND TRAVELS	RAJESH KUMAR GOEL	10/14/2004	DECRED	362 ND
32	no 363	CENTRAL DIST.	CIVIL SUIT	1968	2002	SUIT FOR RECOVERY	M/S ARCHIE ENTERPRISES	SHARMA HANDLOOM ENTERPRISES	RAJESH KUAMR GOEL	10/18/2004	DISMISSED DEFAULT	363 ND
33	no 364	CENTRAL DIST.	CIVIL SUIT	762	2002	SUIT FOR INJUNCTION	HARI RAM	M/S MEFCOM CAPITAL MARKET LTD.	RAJESH KUMAR GOEL	10/26/2004	DECRED	364 ND
34	no 366	CENTRAL DIST.	CIVIL SUIT	737	2002	SUIT ROF RECOVERY	ORIENTAL BANK OF COMMERCE	NATHU RAM	RAJESH KUMAR GOEL	10/27/2004	COMPROMISED	366 ND
35	no 367	CENTRAL DIST.	CIVIL SUIT	291	2003	SUIT FOR RECOVERY	PRAKASH WATI	VINOD CHOPRA	SH. PARVEEN SINGH	10/6/2004	COMPROMISED	367 ND

36	no 368	CENTRAL DIST.	CIVIL SUIT	181	2003	SUIT FOR PERMANENT INJUNCTION	ARVIND RAJVANSHI	AMITA AHLUWALIA	SH. PARVEEN SINGH	10/6/2004	COMPROMISED	368 ND
37	no 369	CENTRAL DIST.	CIVIL SUIT	166	2002	SUIT FOR RECOVERY	MRS. USHA JUNEJA	M/S. VAIDIALINGAM & COM.	SH. PARVEEN SINGH	10/11/2004	COMPROMISED	369 ND
38	no 370	CENTRAL DIST.	CIVIL SUIT	264	2004	SUIT FOR DECLARATION	DR. K.G. RAO. PRESIDENT	Andhra Association	SH. PARVEEN SINGH	10/18/2004	DISMISSED DEFAULT	370 ND
39	no 371	CENTRAL DIST.	CIVIL SUIT	308	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	Nayan Dhaneshra	Mr George Gomes	SH. PARVEEN SINGH	10/18/2004	DISMISSED DEFAULT	371 ND
40	no 372	CENTRAL DIST.	CIVIL SUIT	153	2003	SUIT FOR RECOVERY	BHALLA & CO. PVT .LTD	M/A SINGH CONTRACTORS(INDI A)PVT. LTD.	SH. PARVEEN SINGH	10/23/2004	DECRED	372 ND
41	no 373	CENTRAL DIST.	CIVIL SUIT	445	2002	SUIT FOR RECOVERY	Sh. Rajendra Pal Joneja HUF	JVG LEASING LTD	SH. PARVEEN SINGH	10/25/2004	COMPROMISED	373 ND
42	no 374	CENTRAL DIST.	CIVIL SUIT	444	2002	SUIT FOR RECOVERY	VIJAY JONEJA	JVG LEASING LTD	SH. PARVEEN SINGH	10/25/2004	DISMISSED DEFAULT	374 ND
43	no 375	CENTRAL DIST.	CIVIL SUIT	938	2002	SUIT FOR RECOVERY	COMPETENT AUTOMOBILES CO. LTD.	PRAVEEN KUMAR KANWAR	SH. PARVEEN SINGH	52-10-2004	DECRED	375 ND
44	no 376	CENTRAL DIST.	CIVIL SUIT	281	2004	SUIT FOR PERMANENT INJUNCTION	DEVI PRASHAD	TAJ SATS AIR CATERING LTD.	SH. PARVEEN SINGH	10/26/2004	DISMISSED	376 ND
45	no 377	CENTRAL DIST.	CIVIL SUIT	1081	2002	SUIT FOR MANDATORY INJUNCTION	SMT. KANTA RANI	SALMAN KHAN	SH. PARVEEN SINGH	10/26/2004	COMPROMISED	377 ND
46	no 378	CENTRAL DIST.	CIVIL SUIT	104	2002	SUIT FOR DECLARATION & MANDATORY INJUNCTION	K.G. GOEL	M/S. SHAMKEN MULTIFAB LTD.	SH. PARVEEN SINGH	10/30/2004	DECRED	378 ND
47	no 379	CENTRAL DIST.	CIVIL SUIT	217	2004	SUIT FOR MANDATORY INJUNCTION	M/S. CRYSTAL DRY CLEANERS & DYERS	M/S. D.S.I.D.C. LTD.	SH. RAJ KUMAR	10/12/2004	DISMISSED	379 ND
48	no 380	CENTRAL DIST.	CIVIL SUIT	210	2003	SUIT FOR RECOVERY	M/S KNORR BREMSE INDIA PVT. LTD.	M/S TEXNOTRON INFORMATION SYSTEMA LTD.	SH. RAJ KUMAR	10/13/2004	DECRED	380 ND

49	381	CENTRAL DIST.	CIVIL SUIT	195	2002	SUIT FOR PERMANENT INJUNCTION	RISHAL SINGH	VED PRAKASH KHANNA	SH. RAJ KUMAR	10/18/2004	COMPROMISED	381 ND
50	382	CENTRAL DIST.	CIVIL SUIT	426	2002	SUIT FOR POSSESSION AND FOR RECOVERY	S.P.KAPOOR	SHRI BALJEETI SINGH BHATIA	SH. RAJ KUMAR	10/14/2004	DISPOSED	382 ND
51	383	CENTRAL DIST.	CIVIL SUIT	217	2002		DABUR INDIA LTD.	M/S RAJASTHAN AYURVED AND JENERAL STORES	SH.RAJ KUMAR	10/7/2004	COMPROMISED	383 ND
52	384	CENTRAL DIST.	CIVIL SUIT	315	2004	suit for mandatory and permanent injunction	jasmeet singh	all india blind belief	SH. RAJ KUMAR	10/1/2004	DISMISSED	384 ND
53	385	CENTRAL DIST.	CIVIL SUIT	22	2004	SUIT FOR PERMANENT INJUNCTION	SH. NAUSHAD AHMED	SH. SAYEED AHMED,	SH. RAJ KUMAR	10/7/2004	DISMISSED DEFAULT	385 ND
54	386	CENTRAL DIST.	CIVIL SUIT	248	2004		Sh. Raman Kurnra.,	STATE	MS. SEEMA MAINI ;	10/7/2004	DISPOSED	386 ND
55	389	CENTRAL DIST.	CIVIL SUIT	431	2003	SUIT FOR PERMANENT AND MANDATORY INJIUNCTION	PURANCHAND	SH. GURDA YAL SINGH	MS. SMITA GARG	10/12/2004	DECRED	389 ND
56	390	CENTRAL DIST.	CIVIL SUIT	50	2003		HONEY CHIT FUND AND FINANCIERS PVT. LTD	PARDEEP SRIVASTVA AND OTHERS	JITENDRA MISHRA	10/29/2004	DISMISSED	390 ND
57	391	CENTRAL DIST.	CIVIL SUIT	28	2002		PARDEEP SRIVASTVA AND OTHERS	Mrs. Kamla Devi	PREETI AGRAWAL	10/1/2004	SATISFIED	391 ND
58	392	CENTRAL DIST.	CIVIL SUIT	279	2002		Virender Singh	Virender Singh	JITENDRA MISHRA	10/4/2004	DISPOSED	392 ND
59	393	CENTRAL DIST.	CIVIL SUIT	473	2003	SUIT FOR RECOVERY	TRUE LINK FINANCE LIMITED	S. PARKASH RAO & ANR	JITENDRA MISHRA	10/11/2004	DECRED	393 ND
60	394	CENTRAL DIST.	CIVIL SUIT	852-02	2001	SUIT FOR RECOVERY	Sh.Deepak Aggarwal	Sh.S.K.Jain	JITENDRA MISHRA	10/27/2004	DECRED	394 ND
61	395	CENTRAL DIST.	CIVIL SUIT	296	2003		SH. RAJINDER SINGH	SH. AMAR SINGH	JITENDRA MISHRA	10/27/2004	DECRED	395 ND

62	396	CENTRAL DIST.	CIVIL SUIT	635-02	2001		SUBHASH GUPTA	M/S. AVEE ELECTRIC CONTROL PVT. LTD	JITENDRA MISHRA	10/27/2004	DECRED	396 ND
63	397	CENTRAL DIST.	CIVIL SUIT	246	2004		RAMESH CHANDRA BHATIA	C/O. DIVISION OF AGRONOMY	SH. MANISH GUPTA	10/13/2004	DECRED	397 ND
64	398	CENTRAL DIST.	CIVIL SUIT	118	2004		LT. COL. (RET,D) M.S. CHHATWAL	SHRI BALDEV S. ARORA	SH. MANISH GUPTA	10/30/2004	DISMISSED	398 ND
65	399	CENTRAL DIST.	CIVIL SUIT	104	2004		SYNDICATE BANK	M/S MAHARAJA EXHAUST	SH. MANISH GUPTA	10/30/2004	DISMISSED	399 ND
66	400	CENTRAL DIST.	CIVIL SUIT	317	2003		GOPAL KRISHAN	A.K GARG & OTHERS	SH. VIPIN KUMAR RAI	10/11/2004	DISMISSED	400 ND
67	401	CENTRAL DIST.	CIVIL SUIT	561	2002		M/S. TELECOM FINANCE (INDIA) LTD.	MRS. M.M. AGA	SH. VIPIN KUMAR RAI	10/30/2004	COMPROMISED	401 ND
68	402	CENTRAL DIST.	CIVIL SUIT	331	93	SUIT FOR RECOVERY	BANK OF BARODA	SH. MAN MOHAN SOOD	SH. VIPIN KUMAR RAI	10/30/2004	DECRED	402 ND
69	403 part-2	CENTRAL DIST.	CIVIL SUIT	M-02	2005		JAI KRISHAN FINLEASE PVT. LTD.	SH. DEVI DASS	SH. AJAY GUPTA	1/25/2005	DISPOSED	403 ND
70	403	CENTRAL DIST.	CIVIL SUIT	297	2004	SUIT FOR RECOVERY	JAI KRISHAN FINLEASE PVT. LTD.	SH. DEVI DASS	SH. AJAY GUPTA	10/16/2004	DECRED	403 ND
71	404	CENTRAL DIST.	CIVIL SUIT	735-00	1996	SUIT FOR PERMANENT INJUNCTION	M/S LUSTRE PRINT MEDIA LTD.	M/S CEPCO INDUSTRIES PVT. LTD.	SH. SANJAY JINDAL	10/6/2004	DISMISSED	404 ND
72	405	CENTRAL DIST.	CIVIL SUIT	328	2003	SUIT FOR RECOVERY	M/S. RADICE ISPAT (INDIA) LTD.	M/S PRITAM SINGH	SH. SANJAY JINDAL	10/12/2004	COMPROMISED	405 ND
73	406	CENTRAL DIST.	CIVIL SUIT	698	2000	SUIT FOR PERMANENT INJUNCTION	SH.SAROJANAND MISHRA	SH.MOHAN LAL	SH. SANJAY JINDAL	10/12/2004	COMPROMISED	406 ND
74	407	CENTRAL DIST.	CIVIL SUIT	53	2003	SUIT FOR PARTITION AND FOR RECOVERY	SHRI RAM PRAKASH JAIN	SMT. VIJAY LAXMI	SH. SANJAY JINDAL	10/12/2004	DISMISSED	407 ND
75	408	CENTRAL DIST.	CIVIL SUIT	23	2003		INDUSTRIAL CABLES (INDIA) LTD.	M/S GOYAL M.G. GASES LTD.	SH. SANJAY JINDAL	10/14/2004	COMPROMISED	408 ND
76	409	CENTRAL DIST.	CIVIL SUIT	653	2002	SUIT FOR RECOVERY	TARLOK SINGH KAINTH	SATWANT SINGH BEDI	SH.SANJAY JINDAL	10/14/2004	COMPROMISED	409 ND

77	411	CENTRAL DIST.	CIVIL SUIT	155	2004	SUIT FOR PERMANENT INJUNCTION WITH AFFIDAVIT	SHRI ASHWANT KUMAR BHATI	NATIONAL BAL BHAWAN	SH. SANJAY JINDEL	10/18/2004	DISPOSED	411 ND
78	412	CENTRAL DIST.	CIVIL SUIT	43	2004	SUIT FOR PERMANENT INJUNCTION ALONG WITH AFFIDAVIT	SHRI SUSHIL KUMAR SHARMA	SMT. MOHINI SHARMA	SH. SANJAY JINDEL	10/18/2004	DISMISSED DEFAULT	412 ND
79	413	CENTRAL DIST.	CIVIL SUIT	476	2000	SUIT FOR RECOVERY	SHRI OM PRATAB SONI	SHRI RANA PARTAB	SH. SANJAY JINDEL	10/23/2004	ALLOWED	413 ND
80	414	CENTRAL DIST.	CIVIL SUIT	83	2004	SUIT FOR RECOVERY	MR. SITA RAM BHARDWAJ	M/S. MEKASTER TRADING CORPORATION	SH. SANJAY JINDEL	10/23/2004	DISMISSED DEFAULT	414 ND
81	415	CENTRAL DIST.	CIVIL SUIT	148	2004	SUIT FOR PARTITION , RECOVERY AND PERMANENT INJUNCTION	RAM SWAROOP	MATA DIN	SH. SANJAY JINDEL	10/25/2004	D/W	415 ND
82	416	CENTRAL DIST.	CIVIL SUIT	113	2004	SUIT FOR MANDATORY INJUNCTION	SMT. AARTI	SHRI SUSHIL KUMAR SEHGAL	SH. SANJAY JINDEL	10/25/2004	DISMISSED DEFAULT	416 ND
83	417	CENTRAL DIST.	CIVIL SUIT	246	2003	SUIT FOR RECOVERY	ORIENTAL BANK OF COMMERCE	M/S. CHOPRA AGENCIES	SH. SANJAY JINDEL	10/30/2004	DECREED	417 ND
84	418	CENTRAL DIST.	CIVIL SUIT	556	2003		SMT. MOTIA RANI	THE STATE & OTHERS	MR. SEEMA MAINI	10/1/2004	DISPOSED	418 ND
85	419	CENTRAL DIST.	CIVIL SUIT	195	2003		SHRI MANOJ KUMAR	THE STATE & OTHERS	MR. SEEMA MAINI	10/5/2004	DISPOSED	419 ND
86	420	CENTRAL DIST.	CIVIL SUIT	331	2003		SHRI. AMIT KUMAR	THE STATE & OTHERS	MR. SEEMA MAINI	6-10-20047	DISPOSED	420 ND
87	421	CENTRAL DIST.	CIVIL SUIT	822	2003		MRS. NEELAM SHAMBI	STATE	MR. SEEMA MAINI	6-10-20047	DISPOSED OF	421 ND
88	422	CENTRAL DIST.	CIVIL SUIT	48	2002		MASTER DEEPAK	THE STATE & OTHERS	MR. SEEMA MAINI	10/7/2004	DISPOSED	422 ND
89	423	CENTRAL DIST.	CIVIL SUIT	309	2003		SH. ARUN KUMAR GOEL	STATE	MR. SEEMA MAINI	10/13/2004	DISMISSED	423 ND
90	424	CENTRAL DIST.	CIVIL SUIT	303	2002	SUIT FOR RECOVERY	M/S RAMESHWAR DASS DWARKA DASS PVT. LTD.	D.C.M. SHIRMA INDUSTRIES LIMITED	SH. MANISH GUPTA	10/1/2004	SINEDIE	424 ND

91	425	CENTRAL DIST.	CIVIL SUIT	934	2002	SUIT FOR RECOVERY	SH. MOHAN KUMAR	M/S INDUSIND MEDIA & COMMUNICATION	SH. MANISH GUPTA	10/1/2004	SATISFIED	425 ND
92	426	CENTRAL DIST.	CIVIL SUIT	120	2003	SUIT FOR RECOVERY	DELHI AUTOMOBILES LTD.	BABBAR AUTO SERVICE. STATION	SH. MANISH GUPTA	10/8/2004	DISMISSED	426 ND
93	427	CENTRAL DIST.	CIVIL SUIT	230	2003	SUIT FOR RECOVERY	M/S MUTHOOT LEASING & FINANCE LTD.	MR. MUKUL PAUL TANEJA	SH. MANISH GUPTA	10/11/2004	DISMISSED	427 ND
94	428	CENTRAL DIST.	CIVIL SUIT	316	2004	SUIT FOR RECOVERY	SHRI SATYARATHI ENTERPRISES	M/S INTEGRATED TECHNOLOGIES LTD.	SH. MANISH GUPTA	10/13/2004	DECREED	428 ND
95	429	CENTRAL DIST.	CIVIL SUIT	178	2003	SUIT FOR PERMANENT INJUNCTION	MRS. VIJAY MEHTA	SHRI BHUPINDER SINGH ARORA	SH. MANISH GUPTA	10/15/2004	DISMISSED DEFAULT	429 ND
96	430	CENTRAL DIST.	CIVIL SUIT	764	2002	SUIT FOR PERMANENT INJUNCTION	RAVI NANDAN SHARMA	ASHOK KAPOOR	SH. MANISH GUPTA	10/30/2004	DISMISSED DEFAULT	430 ND
97	431	CENTRAL DIST.	CIVIL SUIT	270	2004	SUIT FOR RECOVERY	UNION BANK OF INDIA	P.K. KAUSHIK	SH. MANISH GUPTA	10/8/2004	DECREED	431 ND
98	432	CENTRAL DIST.	CIVIL SUIT	280	1990	SUIT FOR PERMANENT INJUNCTION	DELHI SIKH GURDWARA MANAGEMENT COMMITTEE	SMT. TEJ KAUR WIDOW	SH. VINAY SINGHAL	10/13/2004	WITHDRAW	432 ND
99	433	CENTRAL DIST.	CIVIL SUIT	M-413	1993		DELHI SIKH GURDWARA MANAGEMENT COMMITTEE	SMT. TEJ KAUR WIDOW	SH. VINAY SINGHAL	10/13/2004	WITHDRAW	433 ND
100	434	CENTRAL DIST.	CIVIL SUIT	M-42	1992		DELHI SIKH GURDWARA MANAGEMENT COMMITTEE	SMT. TEJ KAUR WIDOW	SH. VINAY SINGHAL	10/13/2004	WITHDRAW	434 ND
101	435	CENTRAL DIST.	CIVIL SUIT	417	1998	SUIT FOR PERPETUAL AND MANDATORY INJUNCTION	ASHM PATHAK	EVEREST FERTILIZERS	SH. VINAY SINGHAL	10/11/2004	SATISFIED	435 ND

102	436	CENTRAL DIST.	CIVIL SUIT	213	2000	SUIT FOR EJECTMENT WITH MESNE PROFITS	SMT. SUBUHI KHATUN	SH. ASAF	SH. VINAY SINGHAL	10/12/2004	DECREED	436 ND
103	437	CENTRAL DIST.	CIVIL SUIT	380	2004	SUIT FOR RECOVERY	SH. R.C. GUPTA	SH. KALI CHARAN	SH. VINAY SINGHAL	10/12/2004	ALLOWED	437 ND
104	438	CENTRAL DIST.	CIVIL SUIT	102	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD.	SHRI HARBANS SINGH	SH. VINAY SINGHAL	10/14/2004	SATISFIED	438 ND
105	438 ATTACH WITH 438	CENTRAL DIST.	CIVIL SUIT	26	2005		DCM SHRIRAM CONSOLIDATED LTD.	SHRI HARBANS SINGH	SH. VINAY SINGHAL	5/11/2005	DISMISSED	438 ND
106	439	CENTRAL DIST.	CIVIL SUIT	370	2004		ANUBH BHATTACHARYA	BENGAL EDUCATION SOCIETY	SH. VINAY SINGHAL	10/8/2004	WITHDRAW	439 ND
107	440 ATTACH WITH 440	CENTRAL DIST.	CIVIL SUIT	27	2005		DCM SHRIRAM CONSOLIDATED LTD.	SHRI JAI RAM	SH. VINAY SINGHAL	3/11/2005	DISMISSED	440 ND
108	440	CENTRAL DIST.	CIVIL SUIT	101	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD.	SHRI JAI RAM	SH. VINAY SINGHAL	10/14/2004	DECREED	440 ND
109	441	CENTRAL DIST.	CIVIL SUIT	504	1992	SUIT FOR PERMANENT INJUNCTION	GURMEET SINGH	SMT. GURDEEP KAUR	SH. VINAY SINGHAL	10/25/2004	DECREED	441 ND
110	442	CENTRAL DIST.	CIVIL SUIT	M-7	2002		GURMEET SINGH	SMT. GURDEEP KAUR	SH. VINAY SINGHAL	10/25/2004	DISPOSED	442 ND
111	443	CENTRAL DIST.	CIVIL SUIT	378	2004	SUIT FOR MANDATORY INJUNCTION ALONGH WITH AFFIDAVIT	SH. OM KUMAR	SH. SARBAJEET SINGH	SH. VINAY SINGHAL	10/16/2004	DISMISSED	443 ND
112	444	CENTRAL DIST.	CIVIL SUIT	124	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATED LTD.	SHRI DUNGAR RAM	SH. VINAY SINGHAL	10/26/2004	COMPROMISED	444 ND

113	444 ATTACH WITH 444	CENTRAL DIST.	CIVIL SUIT	EX-58	2004		DCM SHRIRAM CONSOLIDATED LTD.	SHRI DUNGAR RAM	SH. VINAY SINGHAL	4/1/2005	DISPOSED	444 ND
114	445	CENTRAL DIST.	CIVIL SUIT	17	2004	SUIT FOR MANDATORY INJUNCTION	SMT. DEEPA	ORIENTAL INSURANCE COMPANY	SH. VINAY SINGHAL	10/25/2004	D/W	445 ND
115	446	CENTRAL DIST.	CIVIL SUIT	267	2000	SUIT FOR RECOVERY	SH. CHANDER PRAKASH DUA	M/S DEE PHARMA LTD.	SH. VINAY SINGHAL	10/29/2004	SINEDIE	446 ND
116	447	CENTRAL DIST.	CIVIL SUIT	193	2002	SUIT FOR RECOVERY	VIJAYA BANK	M/S KM CAPITAL LTD.	SH. VINAY SINGHAL	10/14/2004	DECREED	447 ND
117	448 ATTACH WITH 448	CENTRAL DIST.	CIVIL SUIT	60	2004		TAPAN ROY	DHIRAJ BANERJEE	SH. VINAY SINGHAL	4/1/2005	SATISFIED	448 BD
118	448	CENTRAL DIST.	CIVIL SUIT	15	2004	SUIR FOR RECOVERY	TAPAN ROY	DHIRAJ BANERJEE	SH. VINAY SINGHAL	10/5/2004	DECREED	448 ND
119	449	CENTRAL DIST.	CIVIL SUIT	749	2002		URMILA DEVI	O I/C PRESIDENT SERVICE INSTITUTE	SH. VINAY SINGHAL	10/5/2004	SATISFIED	449 ND
120	450	CENTRAL DIST.	CIVIL SUIT	386	2004	SUIR FOR RECOVERY	MRS. SNEH PRASHAR	SH. SHIV KUMAR @SHIVA	SH. VINAY SINGHAL	10/4/2004	COMPROMISED	450 ND
121	396 ATTACH ED WITH 470	CENTRAL DIST.	CIVIL SUIT	1248 A	2006		PESHAWAR STONE CRUSHERS	BSES YAMUNA POWER LTD	SHRI RAJ KUMAR TRIPATHI	5/27/2006	DISPOSED	396 ND
122	451	CENTRAL DIST.	CIVIL SUIT	724	2000		SMT. SAWARNJIT KAUR	NORTH DELHI POWER LTD.	MS. KIRAN BANSAL	10/23/2004	DISMISSED	451 ND
123	453	CENTRAL DIST.	CIVIL SUIT	892	1999	SUIT FOR DECLARATION & PERMANENT INJUNCTION.	SHRI MANMOHAN KHANNA	DELHI VIDYUT BOARD	SHRI RAJ KUMAR TRIPATHI	10/1/2004	DECRED	453 ND
124	454	CENTRAL DIST.	CIVIL SUIT	154	2002	SUIT FOR MANDATORY INJUNCTION AND PERMANENT INJUNCTION	M/S SHIVA PLASTIC	DELHI VIDYUT BOARD	SHRI RAJ KUMAR TRIPATHI	10/1/2004	DISMISSED DEFAULT	454 ND

125	455	CENTRAL DIST.	CIVIL SUIT	774	1995	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	DOUBLE BELL AUTO DRIVE PVT LTD.	MUNICIPAL CORPORATION OF DELHI	SHRI RAJ KUMAR TRIPATHI	10/4/2004	DISMISSED	455 ND
126	456	CENTRAL DIST.	CIVIL SUIT	406	1996	SUIT FOR PERMANENT INJUNCTION	DOUBLE BELL AUTO DRIVE PVT LTD.	MUNICIPAL CORPORATION OF DELHI	SHRI RAJ KUMAR TRIPATHI	10/4/2004	DISMISSED	456 ND
127	457	CENTRAL DIST.	CIVIL SUIT	141	2002	SUIT FOR PERMANENT INJUNCTION	SHRI SURJEET SINGH	DELHI VIDYUT BOARD	SHRI RAJ KUMAR TRIPATHI	10/4/2004	SATISFIED	457 ND
128	458	CENTRAL DIST.	CIVIL SUIT	580	199	SUIT FOR PERMANENT INJUNCTION	SHRI SURJEET SINGH PROP	DELHI VIDYUT BOARD	SHRI RAJ KUMAR TRIPATHI	10/4/2004	SATISFIED	458 DN
129	459	CENTRAL DIST.	CIVIL SUIT	800	1995	SUIT FOR DECLARATION , MANDATORY AND INJUNCTION	MUKESH YADAV	DELHI ELECTRIC SUPPLY	SHRI RAJ KUMAR TRIPATHI	10/4/2004	SATISFIED	459 ND
130	460	CENTRAL DIST.	CIVIL SUIT	622	2000	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	ANITA GUPTA	DELHI VIDYUT BOARD	SHRI RAJ KUMAR TRIPATHI	10/5/2004	DISMISSED	460 ND
131	461	CENTRAL DIST.	CIVIL SUIT	431	2000	SUIT FOR PERMANENT/ PREPETUAL INJUNCTION	SMT. ANGOORI DEVI	DELHI VIDYUT BOARD	SHRI RAJ KUMAR TRIPATHI	10/5/2004	DISMISSED	461 ND
132	462	CENTRAL DIST.	CIVIL SUIT	690	2000	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SH. BIJENDER MOHAN AGGRAWAL	SUBHASH NARULA	SHRI RAJ KUMAR TRIPATHI	10/5/2004	DISMISSED DEFAULT	462 ND
133	463	CENTRAL DIST.	CIVIL SUIT	893	1997	SUIT FOR MANDATORY INJUNCTION AND PERMANENT INJUNCTION	LOKESH SACHDEVA	DELHI POWER CO. LTD	SHRI RAJ KUMAR TRIPATHI	10/6/2004	DISMISSED	463 ND

134	464	CENTRAL DIST.	CIVIL SUIT	233	2001	SUIT FOR PERMANENT INJUNCTION	MAHESH CHAND GUPTA	MUNICIPAL CORPORATION OF DELHI	SHRI RAJ KUMAR TRIPATHI	10/7/2004	SATISFIED	464 ND
135	465	CENTRAL DIST.	CIVIL SUIT	195	1995	SUIT FOR PERMANENT INJUNCTION	SHRI MAHESH GUPTA	MUNICIPAL CORPORATION OF DELHI	SHRI RAJ KUMAR TRIPATHI	10/7/2004	SATISFIED	465 ND
136	466	CENTRAL DIST.	CIVIL SUIT	650	1999	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI KAMAL SIDDIQUE	DELHI VIDYUT BOARD	SHRI RAJ KUMAR TRIPATHI	10/8/2004	DISMISSED	466 ND
137	467	CENTRAL DIST.	CIVIL SUIT	631	2001	SUIT FOR PERMANENT , PROHIBITORY AND MENDATORY INJUNCTION	SHRI MEHAR CHAND	SHRI PARMAL	SHRI RAJ KUMAR TRIPATHI	10/13/2004	SATISFIED	467 ND
138	468	CENTRAL DIST.	CIVIL SUIT	778	2002	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI PARMAL	MEHAR CHAND	SHRI RAJ KUMAR TRIPATHI	10/13/2004	SATISFIED	468ND
139	469	CENTRAL DIST.	CIVIL SUIT	365	2001	SUIT FOR A DECREE OF PE RMANENT INJUNCTION	SARDAR BALDEV SINGH	AJAY BHASHIN	SHRI RAJ KUMAR TRIPATHI	10/16/2004	DISMISSED DEFAULT	469 ND
140	470	CENTRAL DIST.	CIVIL SUIT	1317	1997	SUIT AGAINST CHARGING OF MINIMUM CHAGES	PESHAWAR STONE CRUSHERS	ASTT. FINANCE OFFICER	SHRI RAJ KUMAR TRIPATHI	10/16/2004	DISMISSED DEFAULT	470 ND
141	471	CENTRAL DIST.	CIVIL SUIT	578	2003	SUIT FOR DECLARATION , MANDATORY INJUNCTION AND PERMANENT INJUNCTION.	SHRI INDERJIT SINGH	SHRI MOHINDAR SINGH	SHRI RAJ KUMAR TRIPATHI	10/26/2004	DISMISSED DEFAULT	471 ND

142	472	CENTRAL DIST.	CIVIL SUIT	224-99	1997	SUIT FOR MANDATORY INJUNCTION AND PERMANENT INJUNCTION	SHRI T.D. SHARMA	DELHI ELECTRIC SUPPLY UNDERTAKING	SHRI RAJ KUMAR TRIPATHI	10/26/2004	ABATED	472 ND
143	473	CENTRAL DIST.	CIVIL SUIT	670	2000	SUIT FOR MANDATORY INJUNCTION	SHRI AMAR SINGH	DELHI VIDYUT BOARD	SHRI RAJ KUMAR TRIPATHI	10/27/2004	DISMISSED DEFAULT	473 ND
144	474	CENTRAL DIST.	CIVIL SUIT	571	2000	SUIT FOR PERPETUAL INJUNCTION	SHRI B.B.P ANDEY	DELHI VIDYUT BOARD	SHRI RAJ KUMAR TRIPATHI	10/29/2004	DISMISSED DEFAULT	474 ND
145	475	CENTRAL DIST.	CIVIL SUIT	536	2002	SUIT FOR POSSESSION AND INJUNCTION	SMT. KAMLESH	SHRI NARESH DHAWAN	GEETANJALI GOEL	1-10-2001-4	DISMISSED	475 ND
146	476	CENTRAL DIST.	CIVIL SUIT	221	2004	SUIT FOR POSSESSION	SMT. BHAGWAN DEVI	TARIG MEHRAJ BHAT	GEETANJALI GOEL	10/4/2004	DISPOSED	476 ND
147	477	CENTRAL DIST.	CIVIL SUIT	61	2004	SUIT FOR RECOVERY	ICICI BANK LIMITED	SUNIL CHOPRA	GEETANJALI GOEL	10/4/2004	DECRED	477 ND
148	479	CENTRAL DIST.	CIVIL SUIT	742	2002	SUIT FOR RECOVERY	JASWINDER SINGH	M/S COMFORT	GEETANJALI GOEL	10/5/2004	COMPROMISED	479 ND
149	480	CENTRAL DIST.	CIVIL SUIT	161	2003	SUIT FOR POSSESSION AND PERMANENT INJUNCTION	ASHOK KUMAR	SH. MAM CHAND	GEETANJALI GOEL	10/6/2004	DISMISSED	480 ND
150	482	CENTRAL DIST.	CIVIL SUIT	334	2004	SUIT FOR PERMANENT INJUNCTION	SHRI MANJEET SINGH	SHRI ANKUSH MADAN	GEETANJALI GOEL	10/7/2004	DISMISSED	482 ND
151	483	CENTRAL DIST.	CIVIL SUIT	689	2002	SUIT FOR PERMANENT AND TEMPORARY INJUNCTION	DHAN BAHADUR GURANGH	RAM BAHADUR GURANGH	GEETANJALI GOEL	10/7/2004	COMPROMISED	483 ND
152	484	CENTRAL DIST.	CIVIL SUIT	449	2004	SUIT FOR POSSESSION AND DAMAGES	SH. Y.B. HOME	MR. RAJEEV SHARMA	GEETANJALI GOEL	10/8/2004	DISMISSED	484 ND

153	486	CENTRAL DIST.	CIVIL SUIT	279	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION	SHRI SHANKER DASS FALWARIA	SMT. RASHMI GAUBA @ REKHA GAUBA	GEETANJALI GOEL	10/30/2004	DISPOSED	486 ND
154	487	CENTRAL DIST.	CIVIL SUIT	433	1996	SUIT FOR RECOVERY	RAMYAS FOUNDATION	RAM CHANDER	GEETANJALI GOEL	10/30/2004	SINE DIE	488 ND
155	488	CENTRAL DIST.	CIVIL SUIT	164	2003	SUIT FOR PERMANENT INJUNCTION ALONG WITH AFFIDAVIT	SHRI ATTAR CHAND DUA	SMT. PADMA CHOPRA	GORAKH NATH PANDEY	10/30/2004	DISMISSED	488 ND
156	489	CENTRAL DIST.	CIVIL SUIT	450	1993	SUIT FOR RECOVERY	CANARA BANK	RAVINDER RAJ	GORAKH NATH PANDEY	10/4/2004	COMPROMISED	489ND
157	490	CENTRAL DIST.	CIVIL SUIT	102	2003	SUIT FOR RECOVERY	MARDAN INDUSTRIES	PARAGAON PRINTERS	GORAKH NATH PANDEY	10/8/2004	DISMISSED	490 ND
158	491	CENTRAL DIST.	CIVIL SUIT	109	2004	SUIT FOR DECLARATION	SHILA DEVI	SANWAL SINGH	GORAKH NATH PANDEY	10/1/2004	COMPROMISED	491 ND
159	492	CENTRAL DIST.	CIVIL SUIT	404	2003	SUIT FOR PERMANENT INJUNCTION	MUJAHID ALI	SHREE RASHID ALI	SH. RAGHUBIR SINGH	10/1/2004	DISMISSED	492 ND
160	493	CENTRAL DIST.	CIVIL SUIT	97	2004	SUIT FOR PERMANENT INJUNCTION	M/S ART PRINTS	RAJIV KUMAR	SH. RAGHUBIR SINGH	10/4/2004	DISMISSED	493 ND
161	494	CENTRAL DIST.	CIVIL SUIT	3	2004	SUIT FOR PERMANENT INJUNCTION	LASHKAR SINGH LAHORY	CHANDER KUMAR SEHGAL	SH. RAGHUBIR SINGH	10/7/2004	DISMISSED DEFAULT	494 ND
162	495	CENTRAL DIST.	CIVIL SUIT	353	2002	SUIT FOR RECOVERY	ANDHRA BANK	VIJAY NARAIN SETH & OTHERS	SH. RAGHUBIR SINGH	10/15/2004	DISPOSED	495 ND
163	496	CENTRAL DIST.	CIVIL SUIT	80	2003	SUIT FOR PERMANENT INJUNCTION	SHRI BHAGWAN	CHAND SINGH	SH. RAGHUBIR SINGH	10/4/2004	DISMISSED DEFAULT	496 ND
164	497	CENTRAL DIST.	CIVIL SUIT	306	2002	SUIT FOR RECOVERY	ANIL KUMAR SHARMA	SURESH KUMAR SHARMA	SH. RAGHUBIR SINGH	10/23/2004	DISMISSED	497 ND
165	498	CENTRAL DIST.	CIVIL SUIT	536	2002	SUIT FOR RECOVERY	KANISHKA CHEMICALS PVT. LTD	GOPAL SAOP INDUSTRIES	O.P GUPTA	10/12/2004	DISMISSED	498 ND
166	499	CENTRAL DIST.	CIVIL SUIT	339	2003	SUIT FOR DIRECTION	DALIP KUMAR	TATA FINANCE LTD.	SH. RAGHUBIR SINGH	10/29/2004	REJECTED	499 ND

167	500	CENTRAL DIST.	CIVIL SUIT	36	2003		SIZZLER INSTRUMENT CONTROLS	SHIVA PAPER MILLS LTD.	NAVITA KUMARI	10/1/2004	SINE DIE	500 ND
168	501	CENTRAL DIST.	CIVIL SUIT	88	2004		ANIL VERMA & ANOTHERS	EVERSAFE FINANCE PVT. LTD.	NAVITA KUMARI	10/8/2004	DISMISSED	501 ND
169	502	CENTRAL DIST.	CIVIL SUIT	89	2004		ANIL VERMA	EVERSAFE FINANCE PVT. LTD.	NAVITA KUMARI	10/8/2004	DISMISSED DEFAULT	502 ND
170	503	CENTRAL DIST.	CIVIL SUIT	90	2004		VEENA GROVEVR	EVERSAFE FINANCE PVT. LTD.	NAVITA KUMARI	10/8/2004	DISMISSED DEFAULT	503 ND
171	504	CENTRAL DIST.	CIVIL SUIT	660	2003	SUIT FOR RECOVERY	STATE BANK OF INDIA	SATISH CHANDRA SAXENA	NAVITA KUMARI	10/11/2004	DECRED	504 ND
172	505	CENTRAL DIST.	CIVIL SUIT	429	2004	SUIT FOR DECLARATION	SUDHEESH C. ANAND	J. INDER SINGH CHHATWAL	NAVITA KUMARI	10/13/2004	COMPROMISED	505 ND
173	506	CENTRAL DIST.	CIVIL SUIT	228	2003	SUIT FOR POSSESSION	TRIPAT BAWA	DR. NASIRUDDIN KHAN	NAVITA KUMARI	10/18/2004	DECRED	506 ND
174	507	CENTRAL DIST.	CIVIL SUIT	139	2004	SUIT FOR PERMANENT INJUNCTION	YASHWANTI SINGH NEGI	CHIEF GENERAL MANAGER	MS. NAVITA KUMARI	10/23/2004	DECRED	507 ND
175	508	CENTRAL DIST.	CIVIL SUIT	439	2002	SUIT FOR RECOVERY	SHRI JUGAL KISHORE	MEKOL & SONS	SHAILENDER MALIK	10/25/2004	DECRED	508 ND
176	509	CENTRAL DIST.	CIVIL SUIT	264	2003	SUIT FOR DECLARATION	MOHD RASHID NOOR	SHRI NOOR NOHD	SHAILENDER MALIK	10/12/2004	SINE DIE	509 ND
177	510	CENTRAL DIST.	CIVIL SUIT	322	2004	SUIT FOR PERMANENT INJUNCTION	BALDEV	VALMIKI CHAUDHARY SARPANCH COMMITTEE	SHAILENDER MALIK	10/26/2004	COMPROMISED	510 ND
178	511	CENTRAL DIST.	CIVIL SUIT	107	2002	SUIT FOR RECOVERY	SIEL LIMITED	SH. SHIV KUMAR SINGH	RAJESH KUMAR GOEL	10/29/2004	DECRED	511 ND
179	512	CENTRAL DIST.	CIVIL SUIT	77	2004	SUIT FOR RECOVERY	M/S ELTEC SYSTEMS PVT. LTD.	FIXOPAN MACHINES PVT. LTD.	RAJESH KUMAR GOEL	10/18/2004	DISPOSED	512 ND
180	513	CENTRAL DIST.	CIVIL SUIT	830-02	1982	SUIT FOR PERPETUAL INJUNCTION	MOHAN ELECTRONICS	CHEAP CLOTH STORES	SHAILENDER MALIK	10/12/2004	DISMISSED DEFAULT	513 ND

181	514	CENTRAL DIST.	CIVIL SUIT	407	2001	SUIT FOR PERMANENT INJUNCTION AND MANDATORY INJUNCTION	MOHD SADDIQ	BEE-EN -GEE PROPERTIES	RAKESH PANDIT	10/26/2004	DISMISSED DEFAULT	514 ND
182	515	CENTRAL DIST.	CIVIL SUIT	90	2000	SUIT FOR PERMANENT INJUNCTION AND MANDATORY INJUNCTION	JASBIR SINGH	SANTOSH SINGH	RAKESH PANDIT	10/1/2004	DECRED	515 ND
183	516	CENTRAL DIST.	CIVIL SUIT	489	1999		KRISHAN PRUTHI	UNION OF INDIA	VIDYA PRAKASH	10/30/2004	DISMISSED	516 ND
184	517	CENTRAL DIST.	CIVIL SUIT	487	1999		UNION OF INDIA	KRISHAN PRUTHI	SHAILENDER MALIK	10/30/2004	DECRED	517 ND
185	518	CENTRAL DIST.	CIVIL SUIT	498	2002		IJ.P YADAV	UNION OF INDIA	VIDYA PRAKASH	10/13/2004	DISMISSED DEFAULT	518 ND
186	519	CENTRAL DIST.	CIVIL SUIT	71	2004	SUIT FOR PARTITION , PERMANENT AND MANDATORY INJUNCTION	GULSHAN KUMAR SAHNI	manju kapoor	SHAILENDER MALIK	10/18/2004	DISMISSED	519 ND
187	520	CENTRAL DIST.	CIVIL SUIT	364	2004	SUIT FOR PERMANENT INJUNCTION	AZADO	NUTECH SECURITY PRINTERS	MANISH GUPTA	10/8/2004	DISMISSED	520 ND
188	521	CENTRAL DIST.	CIVIL SUIT	70	2004	SUIT FOR RECOVERY	ABN AMRO BANK N.V	MR. INDERJIT SINGH ARORA	MANISH GUPTA	10/30/2004	DECRED	521 ND
189	522	CENTRAL DIST.	CIVIL SUIT	367	2003	SUIT FOR PERMANENT INJUNCTION	SH. VINAY KAPOOR	INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	MANISH GUPTA	10/1/2004	DECRED	522 ND
190	523	CENTRAL DIST.	CIVIL SUIT	362	2003	SUIT FOR RECOVERY	ABN AMRO BANK N.V	ANJU MEHRA	MANISH GUPTA	10/5/2004	DECRED	523 ND
191	524	CENTRAL DIST.	CIVIL SUIT	12	2003	SUIT FOR PERMANENT INJUNCTION	MANOHAR LAL TANDON	KAMLESH CHOPRA	MANISH GUPTA	4/15/2004	DISMISSED DEFAULT	524 ND

192	525	CENTRAL DIST.	CIVIL SUIT	111	2002	SUIT FOR DECLARATION WITH CUNSOUEMENTIAL RELIEF OF PERPETUAL INJUNCTION	GURPREET KAUR	SHRI SATVINDER SINGH	MANISH GUPTA	10/30/2004	DISPOSED	525 ND
193	526	CENTRAL DIST.	CIVIL SUIT	159	2004	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	SHRI RAM KISHAN	SHRI PARMOD GARG	SHAILENDER MALIK	10/5/2004	DISMISSED	526 ND
194	527 ATTACH 128	CENTRAL DIST.	CIVIL SUIT	M-12	2005		YOG RAJ SHARMA	GHANSHAM PANKAJ	SHAILENDER MALIK	1/28/2006	DISMISSED	527 ND
195	527	CENTRAL DIST.	CIVIL SUIT	563	2002	SUIT FOR POSSESSION	YOG RAJ SHARMA	GHANSHAM PANKAJ	SHAILENDER MALIK	10/18/2004	DECRED	527 ND
196	528	CENTRAL DIST.	CIVIL SUIT	86	2003		SANT KAUR	STATE & OTHERS	SHAILENDER MALIK	10/5/2004	DISPOSED	528 ND
197	529	CENTRAL DIST.	CIVIL SUIT	182	2004	SUIT FOR MANDATORY DIRACTION	RAM TRANSPORT	HDFC BANK LTD.	SHAILENDER MALIK	10/5/2004	DISMISSED	529 ND
198	530	CENTRAL DIST.	CIVIL SUIT	S-5-2003	2000	SUIT PERMANENT INJUNCTION	SAFIA SAIED	GEDORE TOOLS (INDIA) PVT LTD.	DEVENDER KUMAR SHARMA	10/8/2004	DISMISSED DEFAULT	530 ND
199	531	CENTRAL DIST.	CIVIL SUIT	S-128	2004	SUIT FOR POSSESSION	CRIENTAL BANK OF COMMERCE	JANSI RAJARAMAN	DEVENDER KUMAR SHARMA	10/12/2004	DECRED	531 ND
200	532	CENTRAL DIST.	CIVIL SUIT	5336	2004	SUIT FOR MANDATORY INJUNCTION	SHRI VAKIL	JAMIA MILLIA ISLAMIA	DEVENDER KUMAR SHARMA	10/27/2004	WITHDRAW	532 ND
201	533	CENTRAL DIST.	CIVIL SUIT	S-35	2004	SUIT FOR INJUNCTION	SHRI ASHOK ANAND	SHRI VIJAY KUMAR TAKKAR	DEVENDER KUMAR SHARMA	10/29/2004	COMPROMISED	533 ND
202	460 ATTACH WITH 535	CENTRAL DIST.	CIVIL SUIT	M-72	2002		GURMILA SINGH & OTHERS	NASIR AHMED	BALWANT RAI	11/30/2004	DISMISSED DEFAULT	460 ND
203	535	CENTRAL DIST.	CIVIL SUIT	447	2002	SUIT FOR POSSESSION	SH. GURMILA SINGH	NASIR AHMED	BALWANT RAI	10/23/2004	DECRED	535 ND

204	536	CENTRAL DIST.	CIVIL SUIT	273	2002	SUIT FOR PERMANENT INJUNCTION	GAUTAM MUKHOPADHYA	CICCU MUKHOPADHYA	BALWANT RAI	10/16/2004	DISMISSED DEFAULT	536 ND
205	537	CENTRAL DIST.	CIVIL SUIT	537	2002	SUIT FOR PERMANENT INJUNCTION AND MANDATORY INJUNCTION	SHANTI DEVI TRIPATHI	SUBHASH NAYAR	BALWANT RAI	10/18/2004	SATISFIED	537 ND
206	538	CENTRAL DIST.	CIVIL SUIT	129	2004	SUIT FOR PERMANENT INJUNCTION	SHRI RAM PHAI	SHRI DHAN SINGH	BALWANT RAI	10/26/2004	D/W	538 ND
207	539	CENTRAL DIST.	CIVIL SUIT	65	2003	SUIT FOR MANDATORY & PERMANENT INJUNCTION	SHRIRAM CONSOLIDATE LTD	JAI PARKASH @ JAMINI	DEVENDER KUMAR SHARMA	10/14/2004	DISMISSED DEFAULT	539 ND
208	540	CENTRAL DIST.	CIVIL SUIT	59	2004	SUIT FOR PERMANENT INJUNCTION	shkuntala	smt. Saroj	DEVENDER KUMAR SHARMA	10/14/2004	DISMISSED DEFAULT	540 ND
209	541	CENTRAL DIST.	CIVIL SUIT	515	2003	SUIT FOR RECOVERY	VIJAY BANK	M/S SUNRISE SECURITIES LTD.	DEVENDER KRUMAR JANGALA	10/15/2004	DECRED	541 ND
210	542	CENTRAL DIST.	CIVIL SUIT	133	2004	SUIT FOR RECOVERY	SHRI SHARAD GUPTA	SHRI SURAJ PRAKASH DUTTA	DEVENDER KRUMAR JANGALA	10/26/2004	DECRED	542 ND
211	543	CENTRAL DIST.	CIVIL SUIT	131	2004	SUIT FOR RECOVERY	M/S BALAJEE FINANCE	SHRI HARILAL KAMATH	DEVENDER KRUMAR JANGALA	10/15/2004	REJECTED	543 ND
212	544	CENTRAL DIST.	CIVIL SUIT	176	2004	SUIT FOR RECOVERY	MRS. KUZHAT KHAN	OPERA GLOBAL PVT. LTD.	DEVENDER KRUMAR JANGALA	10/15/2004	DECRED	544 ND
213	545	CENTRAL DIST.	CIVIL SUIT	213	2004		SHRI ASHARFI LAL	SHRI RAMESH KUMAR	DEVENDER KRUMAR JANGALA	10/30/2004	DECRED	545 ND
214	546	CENTRAL DIST.	CIVIL SUIT	378	2003	SUIT FOR PERMANENT INJUNCTION	SUBHASH CHAND SARDANA	AKASH DEEEP AUTO DEALER	DEVENDER KRUMAR JANGALA	10/16/2004	D/SATISFIED	546 ND

215	548	CENTRAL DIST.	CIVIL SUIT	143	2003	SUIT FOR RECOVERY	M/S FEL LIMITED	M/S WILWAY FORT INDIA LIMITED	DEVENDER KRUMAR JANGALA	10/15/2004	DECRED	548 ND
216	549	CENTRAL DIST.	CIVIL SUIT	298	2003	SUIT FOR POSSESSION	M/S MARINA HOTEL	SARDAR TRILOCHAN SINGH	DEVENDER KRUMAR JANGALA	10/18/2004	REJECTED	549 ND
217	550	CENTRAL DIST.	CIVIL SUIT	127	2004	SUIT FOR RECOVERY	M/S SHREE BALAJEE FINACE CO.	SHRI BALDEV KUMAR	DEVENDER KRUMAR JANGALA	10/26/2004	REJECTED	550 ND
218	551	CENTRAL DIST.	CIVIL SUIT	132	2004	SUIT FOR RECOVERY	M/S BALAJEE FINANCE	SHRI H.S RAWAT	DEVENDER KRUMAR JANGALA	10/26/2004	REJECTED	551 ND
219	552	CENTRAL DIST.	CIVIL SUIT	130	2004	SUIT FOR RECOVERY	M/S BALAJEE FINANCE	SHRI MANOJ KUMAR	DEVENDER KRUMAR JANGALA	10/26/2004	REJECTED	552 ND
220	553	CENTRAL DIST.	CIVIL SUIT	208	2003	SUIT FOR RECOVERY	M/S M.S. AGENCY TIGRANA DISTT . BHIWANI	M/S BHARAT FUEL COMPANY LTD.	DEVENDER KRUMAR JANGALA	10/8/2004	DISMISSED DEFAULT	553 ND
221	554	CENTRAL DIST.	CIVIL SUIT	330	2001	SUIT FOR PERMANENT & MANDATORY INJUNCTION	MR. MANOJ CHAUHAN	SHRI R.K VERMA	MANISH YADVANSHI	10/27/2004	DISMISSED DEFAULT	554 ND
222	556	CENTRAL DIST.	CIVIL SUIT	336	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SH. RAM SWARUP	SH. MAHENDE KUMAR	SH. MANOJ KUMAR	10/1/2004	DISMISSED	556 ND
223	557	CENTRAL DIST.	CIVIL SUIT	761	1999	SUIT FOR DECLARATION AND PERMANENT INJUNCTION	M/S RAJIVTEX ENGINEERING CORPORATION PVT. LTD.	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	10/13/2004	DISMISSED	557 ND
224	558	CENTRAL DIST.	CIVIL SUIT	196	2000	SUIT FOR GRANT OF INJUNCTION	SH. PALTAN RAM	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	10/13/2004	DISMISSED	558 ND
225	559	CENTRAL DIST.	CIVIL SUIT	30	2004	SUIT FOR PERMANENT & MANDATORY INJUNCTION	ACCURATE SERVICE	BSES RAJDHANI POWER LTD.	SH. MANOJ KUMAR	10/14/2004	DISMISSED	559 ND

226	560	CENTRAL DIST.	CIVIL SUIT	201	2001	SUIT FOR PERMANENT INJUNCTION	DILHI VIDYUT BOARD	XAN DILHI VIDYUT BOARD	SH. MANOJ KUMAR	10/29/2004	WITHDRAW	560 ND
227	561	CENTRAL DIST.	CIVIL SUIT	172	2002	SUIT FOR POSSESSION PERMANENT AND MANDATORY INJUNCTION	SMT. RAM RATI	SULAM & J.J. WING	SH. MANOJ KUMAR	10/26/2004	D/W	561 ND
228	562	CENTRAL DIST.	CIVIL SUIT	502	2004	SUIT FOR PERMANENT INJUNCTION	SHRI. INDER SINGH BHANDARI	SHRI GANGA RAM	SH. MANOJ KUMAR	10/11/2004	D/W	562 ND
229	563	CENTRAL DIST.	CIVIL SUIT	849	1998	SUIT FOR PERMANENT & MANDATORY INJUNCTION	SHRI MAHENDER SIMGH	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	10/30/2004	DISMISSED	563 ND
230	565	CENTRAL DIST.	CIVIL SUIT	430	2003	SUIT FOR PERMANENT INJUNCTION	SRHI RAMESH MALIK	SHRI RAJENDER SIMGH RANA	SH. MANOJ KUMAR	10/16/2004	REJECTED	565 ND
231	566	CENTRAL DIST.	CIVIL SUIT	138	1995	SUIT FOR RECOVERY	SMT. ASHA BALWINDER	M/S BEERA BUILDERS	SH. MANOJ KUMAR	10/1/2004	DISMISSED	566 ND
232	567	CENTRAL DIST.	CIVIL SUIT	904	2002	SUIT FOR MANDATORY INJUNCTION	SHRI S.K. GUPTA	B.S.E.S. RAJDHANI POWER CO. LTD	SH. MANOJ KUMAR	10/16/2004	DISMISSED	567 ND
233	568	CENTRAL DIST.	CIVIL SUIT	362	1999	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	M/S BANSAL HOSPITAL & RESEARCH CENTER PVT. LTD.	DELHI VIDYUT BOARD	SH. MANOJ KUMAR	10/5/2004	DISMISSED	568 ND
234	569	CENTRAL DIST.	CIVIL SUIT	128	2003	SUIT FOR PERPETUAL INJUNCTION	SHRI KULDIP SINGH BINDRA	SHRI SURESH KUMAR	SH. MANOJ KUMAR	10/12/2004	D/W	569 ND
235	572	CENTRAL DIST.	CIVIL SUIT	48	2002	SUIT FOR DAMAGES OF NEGLEGENT OPRATION	SMT. KAMLESH	KASTURBA HOSPITAL	SH. MANOJ KUMAR	10/30/2004	DECRED	572 ND
236	574	CENTRAL DIST.	CIVIL SUIT	252	2002		SH. ASHOK KUMAR CHHURA	STATE AND ANOTHER	SEEMA MAINI	10/1/2004	DISPOSED	574 ND

237	575	CENTRAL DIST.	CIVIL SUIT	493	1995	SUIT FOR DECLARATION WITH CUNSEQUENTAL RELIEF OF INJUNCTON	K. LALCHANDANI	SMT. MEENU LALCHANDANI	SH. LOKESH KUMAR SHARMA	10/5/2004	D/W	575 ND
238	576	CENTRAL DIST.	CIVIL SUIT	497	1995	SUIT FOR DECLARATION WITH CUNSEQUENTAL RELIEF AND RECOVERY OF DAMAGES	K. LALCHANDANI	SMT. MEENU LALCHANDANI	SH. LOKESH KUMAR SHARMA	10/5/2004	D/W	576 ND
239	577	CENTRAL DIST.	CIVIL SUIT	496	1995	SUIT FOR PERPETUAL INJUNCTION	K. LALCHANDANI	SMT. MEENU LALCHANDANI	SH. LOKESH KUMAR SHARMA	10/5/2004	D/W	577 ND
240	578	CENTRAL DIST.	CIVIL SUIT	27	2004	SUIT FOR RECOVERY	SMT. KAILASH KUMARI	M/S LLOYODS FINANCE LTD.	SH. VIPIN KUMAR RAI	10/25/2004	SINEDIE	578 ND
241	579	CENTRAL DIST.	CIVIL SUIT	221	2003	SUIT FOR RECOVERY	HONGKONG & SHANGHAI BANKING CORPORATION	MONIKA MALIK	SH. VIPIN KUMAR RAI	10/8/2004	DISMISSED DEFAULT	579 ND
242	580	CENTRAL DIST.	CIVIL SUIT	164	2004	SUIT FOR PERMANENT INJUNCTION	M/S ALPHA AGENCIES	M/S. INALSA APPLIANCSE LTD.	SH. VIPIN KUMAR RAI	10/7/2004	DISMISSED	580 ND
243	581	CENTRAL DIST.	CIVIL SUIT	365	2003	SUIT FOR MANDATORY AND PERMANENT INJUNCTION	SHRI SURESH CHAND JAIN	SHRI KISHAN LAL	SH. VIPIN KUMAR RAI	10/14/2004	ABATED	581 ND
244	582	CENTRAL DIST.	CIVIL SUIT	357	2002	SUIT FOR RECOVERY	M/S. RAINA TRAVELS AND TOURIST AGENCY PVT. LTD.	JAMIA HAMDARD	MS. SUNITA GARG LAL	10/1/2004	DECRED	582 ND
245	583	CENTRAL DIST.	CIVIL SUIT	205	2003		SMT. LEELA ARNEJA	M/S CHILD JUNCTION PVT. LTD. & OTHERS	SH. RAKESH KUMAR LAL	10/16/2004	DISMISSED	583 ND
246	584	CENTRAL DIST.	CIVIL SUIT	367	2000		M/S SHIVAM STEEL TRADERS	AMBA AIRCON PVT. LTD.	SH. RAKESH KUMAR LAL	10/7/2004	DISMISSED DEFAULT	584 ND

247	585	CENTRAL DIST.	CIVIL SUIT	922	2002	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	SH. VIJAY SINGH	THE CHAIRMAN	SAMEER BAJPAI	10/5/2004	DISMISSED DEFAULT	585 ND
248	586	CENTRAL DIST.	CIVIL SUIT	61	2004	SUIT FOR PERMANENT INJUNCTION AND DECLARATION	PAWAN S.K. BHARGAVA	GURPREET SINGH (FINANCER)	SAMEER BAJPAI	10/7/2004	DISMISSED DEFAULT	586 ND
249	587	CENTRAL DIST.	CIVIL SUIT	730	2002		ABHIMANYUN	LAXMI	SAMEER BAJPAI	10/7/2004	DISMISSED DEFAULT	587 ND
250	588 part 2	CENTRAL DIST.	CIVIL SUIT	455	1991	SUIT FOR RECOVERY	BANK OF INDIA	M/S CHOPRA SALES CORPORATION		8/13/1993	DISMISSED	588 ND
251	588	CENTRAL DIST.	CIVIL SUIT	1068	2002		BANK OF INDIA	M/S CHOPRA SALES CORPORATION	SAMEER BAJPAI	10/16/2004	DECRED	588 ND
252	589	CENTRAL DIST.	CIVIL SUIT	273	2002	SUIT FOR RECOVERY	SHRI C.B. VYAS	SHRI C.P. RAI	SAMEER BAJPAI	10/30/2004	DECRED	589 ND
253	590	CENTRAL DIST.	CIVIL SUIT	300	2003	SUIT FOR RECOVERY	M/S KHAITAN (INDIA) LTD.	M/S. KALINGA INTERNATIONAL	DEVENDER KUMAR	10/1/2004	DECRED	590 ND
254	591	CENTRAL DIST.	CIVIL SUIT	489	2004	SUIT FOR PERMANENT AND MANDATORY INJUNCTION AGAINST THA DEFENDANT	MS. KANCHAN ARORA	M/S. STANDARD CHARTED BANK	DEVENDER KUMAR	10/1/2004	D/W	591 ND
255	592	CENTRAL DIST.	CIVIL SUIT	650	2003	SUIT FOR DECLARATION MANDATORY & PERMANENT INJUNCTION	SHRI MAHINDER PRATAB SINGH SODHI	M/S DELHI FINANCE CORPORATION	DEVENDER KUMAR	10/1/2004	DECRED	592 ND
256	594	CENTRAL DIST.	CIVIL SUIT	121	2004	SUIT FOR PERMANENT INJUNCTION	SMT. KAMARJEET KAUR KHURANA	SHRI SURINDER PAL SINGH	DEVENDER KUMAR	10/11/2004	DISMISSED DEFAULT	594 ND
257	595	CENTRAL DIST.	CIVIL SUIT	74	2004	SUIT FOR RECOVERY	R.S. KAPILA	NARENDER KUMAR MEHTA	DEVENDER KUMAR	10/12/2004	DISMISSED	595 ND
258	596	CENTRAL DIST.	CIVIL SUIT	310	2004	SUIT FOR RESTORATION	SHRI MUBEEN	SMT. ABIDA	DEVENDER KUMAR	10/12/2004	DISPOSED	596 ND

259	597	CENTRAL DIST.	CIVIL SUIT	505	2004	SUIT FOR DECLARATION & PERMANENT INJUNCTION	HIMANSHU JAIN	PC GUPTA (MR.)	DEVENDER KUMAR	10/7/2004	DISPOSED	597 ND
260	598 PART-1	CENTRAL DIST.	CIVIL SUIT	122	2003	SUIT FOR PERFORMANCE OF CONTRACT	SMT. SROJINI MASSEY	SMT. PARBHA WHIG	DEVENDER KUMAR	10/14/2004	DECRED	598 ND
261	598 PERT-4	CENTRAL DIST.	CIVIL SUIT	EX-4	2005		SMT. SROJINI MASSEY	SMT. PARBHA WHIG	DEVENDER KUMAR	3/18/2005	DECRED	598 ND
262	599	CENTRAL DIST.	CIVIL SUIT	243	2003	SUIT FOR MANDATORY INJUNCTION	MS. NALINI WILLIAMS	MRS. SAROJINI FRANK	DEVENDER KUMAR	16-10-20004	DECRED	599 ND
263	600	CENTRAL DIST.	CIVIL SUIT	437	2004	SUIT FOR RECOVERY	MR. ASHISH VERMA	MR. HARIJINDER SINGH BHATIA	DEVENDER KUMAR	10/18/2004	DECRED	600 ND
264	601	CENTRAL DIST.	CIVIL SUIT	299A	2003	SUIT FOR PERMANENT INJUNCTION	SH. MAKHAN SINGH SANDHU	SH. JOGINDER SINGH	DEVENDER KUMAR	10/25/2004	DECRED	601 ND
265	602	CENTRAL DIST.	CIVIL SUIT	139	2004	SUIT FOR PERMANENT INJUNCTION	KULWANT SINGH	SMT. PUSHPA GULATI	DEVENDER KUMAR	10/25/2004	DECRED	602 DN
266	603	CENTRAL DIST.	CIVIL SUIT	423	2004	SUIT FOR PERMANENT INJUNCTION	SHRI VIRENDER SINGH DHAKA	SHRI SIDHARTH BALAPURI	DEVENDER KUMAR	10/26/2004	D/W	603 ND
267	604	CENTRAL DIST.	CIVIL SUIT	451	2003	SUIT FOR RECOVERY	ECONOMIC EXPRESS PVT. LTD.	COLTHS AUTO LTD.	DEVENDER KUMAR	10/26/2004	DECRED	604 ND
268	605	CENTRAL DIST.	CIVIL SUIT	542	2003	SUIT FOR RECOVERY	SHRI BHARAT BHUSHAN	SHRI NAVIN KOHLI	DEVENDER KUMAR	10/27/2004	DISPOSED	605 ND
269	606	CENTRAL DIST.	CIVIL SUIT	104	2003	SUIT FOR RECOVERY	M/S. JAN FINANCE PVT. LTD.	M/S. COMPASS MARKETINGH PVT. LTD.	DEVENDER KUMAR	10/29/2004	DECRED	606 ND
270	607	CENTRAL DIST.	CIVIL SUIT	200	2000	SUIT FOR PERMANENT INJUNCTION	SRHI RAM KISHAN	SHRI AMAR NATH	SH. AMIT BANSAL	10/15/2004	DISMISSED DEFAULT	607 ND
271	609	CENTRAL DIST.	CIVIL SUIT	156	2004		A.K. SINHA	UNION OF INDIA	MR. RAVINDER BEDI	10/29/2004	REJECTED	609 ND
272	610	CENTRAL DIST.	CIVIL SUIT	164	2004	SUIT FOR PERMANENT INJUNCTION	SHRI PYARE LAL	UNION OF INDIA	MR. RAVINDER BEDI	10/11/2004	DISMISSED	610 ND

273	611	CENTRAL DIST.	CIVIL SUIT	721	1999		SMT. UTTAM KAUR	MUNICIPAL CORPORATION OF DELHI	MR. RAVINDER BEDI	10/15/2004	DISMISSED	611 ND
274	612	CENTRAL DIST.	CIVIL SUIT	159	2004	SUIT FOR PERMANENT INJUNCTION	SHRI KALAM SINGH	UNION OF INDIA	MR. RAVINDER BEDI	10/11/2004	DISMISSED	612 ND
275	613	CENTRAL DIST.	CIVIL SUIT	82	2004	SUIT FOR DAMAGES	M/S. TOUR & TRAVELS PVT. LTD.	UNION OF INDIA	MR. RAVINDER BEDI	10/11/2004	REJECTED	613 ND
276	614	CENTRAL DIST.	CIVIL SUIT	100	2004		MS. ROMILA	UNION OF INDIA	MR. RAVINDER BEDI	10/23/2004	D/W	614 ND
277	615	CENTRAL DIST.	CIVIL SUIT	165	2004	SUIT FOR PERMANENT INJUNCTION	SHRI ASHWANI KUMAR SHRIVASTAVA	UNION OF INDIA	MR. RAVINDER BEDI	10/11/2004	DISMISSED	615 ND
278	616	CENTRAL DIST.	CIVIL SUIT	160	2004	SUIT FOR PERMANENT INJUNCTION	MOHD JAVED ALI	UNION OF INDIA	MR. RAVINDER BEDI	10/11/2004	DISMISSED	616 ND
279	617	CENTRAL DIST.	CIVIL SUIT	168	2004	SUIT FOR PERMANENT INJUNCTION	SHRI MAHENDER SINGH KHURANA	UNION OF INDIA	MR. RAVINDER BEDI	10/11/2004	DISMISSED	617 ND
280	618	CENTRAL DIST.	CIVIL SUIT	640	2000	SUIT FOR PERMANENT INJUNCTION & MANDATORY INJUNCTION	GOPAL KRISHAN	NEW DELHI MUNICIPAL CORPORATION	MR. RAVINDER BEDI	10/12/2004	D/W	618 ND
281	619	CENTRAL DIST.	CIVIL SUIT	178	2004	SUIT FOR PERMANENT INJUNCTION	HINDU DHARAM PRACHARINI SABHA	NEW DELHI MUNICIPAL CORPORATION	MR. RAVINDER BEDI	10/18/2004	DISMISSED DEFAULT	619 ND
282	620	CENTRAL DIST.	CIVIL SUIT	29	2000	SUIT FOR PERMANENT INJUNCTION	M/S. P.K. ADVERTISING SEVICES PVT. LTD.	NEW DELHI MUNICIPAL CORPORATION	MR. RAVINDER BEDI	10/7/2004	DISMISSED DEFAULT	620 ND
283	621	CENTRAL DIST.	CIVIL SUIT	161	2004	SUIT FOR PERMANENT INJUNCTION	SHRI OM PARKASH SINGH	UNION OF INDIA	MR. RAVINDER BEDI	10/11/2004	DISMISSED DEFAULT	621 ND
284	622	CENTRAL DIST.	CIVIL SUIT	208	2004	SUIT FOR COURT ORDER FOR AWARDING COST	A.K. SINHA	UNION OF INDIA	MR. RAVINDER BEDI	10/29/2004	REJECTED	622 ND
285	623	CENTRAL DIST.	CIVIL SUIT	163	2004	SUIT FOR PERMANENT INJUNCTION	SHRI BHRIGHUNATH MANJHI	UNION OF INDIA	MR. RAVINDER BEDI	10/11/2004	DISMISSED DEFAULT	623 ND

286	624	CENTRAL DIST.	CIVIL SUIT	113	2004	SUIT FOR DAMAGES	SHRI SUKH RAJ SINGH	UNION OF INDIA	MR. RAVINDER BEDI	10/23/2004	RETURNED	624 ND
287	625	CENTRAL DIST.	CIVIL SUIT	611	2002	SUIT FOR RECOVERY	INDUS PROTFOLIO PVT. LTD.	SHRI RAMAN SINGH SACHDEVA	SHRI R.K. CHAUHAN	10/4/2004	DECRED	625 ND
288	626	CENTRAL DIST.	CIVIL SUIT	351	2001	SUIT FOR RECOVERY	KABIR SINGH	K. ANNIE RUBY	SHRI R.K. CHAUHAN	10/12/2004	DECRED	626 ND
289	627	CENTRAL DIST.	CIVIL SUIT	70	2004	SUIT FOR RECOVERY	PIYUSH	SH. MANGE RAM	SHRI R.K. CHAUHAN	10/13/2004	DECRED	627 ND
290	628	CENTRAL DIST.	CIVIL SUIT	273	2000	SUIT FOR POSSESSION & RECOVERY	DCM SHRIRAM CONSOLIDATE LTD.	SMT. SAROJ	SHRI R.K. CHAUHAN	10/13/2004	COMPROMISED	628 ND
291	629	CENTRAL DIST.	CIVIL SUIT	622	2000	SUIT FOR PERMANENT INJUNCTION	SMT. SAKINA	SHRI JAMNA PRASAD PANDEY	SHRI R.K. CHAUHAN	10/14/2004	D.N.P	629 ND
292	630	CENTRAL DIST.	CIVIL SUIT	561-00	1988	SUIT FOR POSSESSION & RECOVERY OF DAMAGES FOR USE AND OCCUPATION	RAJESH FOUNDATION	SHRI CHUNNA	SHRI R.K. CHAUHAN	10/15/2004	DECRED	630 ND
293	774 ATTACHED WITH 619	CENTRAL DIST.	CIVIL SUIT	M-45	2004		HINDU DHARAM PRACHARINI SABHA	N.D.M.C	MR. RAVINDER BEDI	1/17/2005	DISMISSED DEFAULT	619 ND